

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-3346/2015 CM APPL. 6001/2015 CM APPL. 38449/2018 CM APPL. 63421/2024 CM APPL. 72070/2024 WITH W.P.(C) 6914/2015 W.P.(C) 14560/2024	NYAYA BHOOMI V/s GOVT. OF NCT OF DELHI AND ORS.	SHOBHA, SUPRIYA JUNEJA, SUMIT KUAMR, SUNIL KUMAR SHARMA, SATYAKAM, ANCHIT SHARMA, RAJAN TYAGI, VIKRAM CHANDRAVANSHI	
		OTHER DETAILS OF ADVOCATES: SUMIT KUAMR()(9911247063)(PETITIONER) SUNIL KUMAR SHARMA()(9711282860)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)(0)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT) VIKRAM CHANDRAVANSHI(ADV.VIKRAM.CHANDRAVANSHI@GMAIL.COM)(9650664218)(RESPONDENT)		

2	W.P.(C)-6914/2015	THE SOCIETY FOR PUBLIC CAUSE V/s UNION OF INDIA & ANR	L.S. CHAUDHARY, RAJESH GOGNA, ANJALI SHARMA, RAJAN TYAGI, VIKRAM CHANDRAVANSHI	
		OTHER DETAILS OF ADVOCATES: VIKRAM CHANDRAVANSHI(ADV.VIKRAM.CHANDRAVANSHI@GMAIL.COM)(9650664218)(RESPONDENT)		
3	W.P.(C)-14560/2024	DHANANJAY SANJOGTA FOUNDATION THROUGH ITS DIRECTOR V/s DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING & ANR.	TAHA BIN TASNEEM	
		OTHER DETAILS OF ADVOCATES: ANCHAL BHATHEJA(MISSIONACCESSIBILITY@GMAIL.COM)(8272875600)(PETITIONER) UNION OF INDIA, SECY AHD, SARBESWAR(UOIDHC@GMAIL.COM, SECYAHD@NIC.IN, SARBESWAR.MAJHI@GOV.IN)(1123384193)(RESPONDENT) MSJE, VINEET(SECRETARYDA-MSJE@NIC.IN, VINEET.SINGHAL17@GOV.IN)(0)(RESPONDENT)		
4	CM APPL. 30940/2024 CM APPL. 51290/2024 CM APPL. 51291/2024 In W.P.(C)-8455/2017(Disposed off case)	NATIONAL FEDERATION OF THE BLIND V/s GOVT. OF NCT OF DELHI AND ANR.	SANTOSH KUMAR RUNGTA, PRASHANT SINGH, KAMLESH KUMAR MISHRA, AVNISH AHLAWAT, SK RUNGTA	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR RUNGTA(PRASHANTSINGH721@GMAIL.COM)(9313350028)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) KAMLESH KUMAR MISHRA(CORPUSJURISINDIA@GMAIL.COM)(9650082100)(PETITIONER)		
5	CM APPL. 47487/2024 In W.P.(C)-9520/2018(Disposed off case)	NATIONAL FEDERATION OF THE BLIND V/s KENDRIYA VIDVALAYA SANGTHAN & ORS.	SANTOSH KUMAR RUNGTA, PRASHANT SINGH, KARAN SHARMA, MONIKA ARORA, S.RAJAPPA	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR RUNGTA() (9313350028)(PETITIONER)		
6	W.P.(C)-13794/2024 CM APPL. 57788/2024 CM APPL. 57789/2024	NATIONAL FEDERATION OF THE BLIND V/s GOVT. OF NCT OF DELHI AND ANR.	PRASHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR RUNGTA(PRASHANTSINGH721@GMAIL.COM, NFBSEC.G@GMAIL.COM)(9810170243)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
TOP OF THE BOARD				
7	W.P.(CRL)-3101/2024	YASH MISHRA V/s STATE OF NCT OF DELHI & ORS.	YASH MISHRA	
		OTHER DETAILS OF ADVOCATES: ALLIANCE LAW GROUP() (7838774281)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FOR ADMISSION				
8	W.P.(C)-1762/2025	BHAVNA SHARMA V/s UNION OF INDIA & ORS.	NIHIT DALMIA, MAMTA RANI	
		OTHER DETAILS OF ADVOCATES: NIHIT DALMIA & BHAVNA SHARMA, NSD LEGAL(ADVNIHITDALMIA@GMAIL.COM)(9350720673)(PETITIONER) NIHIT DALMIA & BHAVNA SHARMA(ADVNIHITDALMIA@GMAIL.COM)(9350720673)(PETITIONER) DEEPSEEK(APISERVICE@DEEPSEEK.COM, SERVICE@DEEPSEEK.COM, API-SERVICE@DEEPSEEK.COM) (0)(RESPONDENT) GOOGLE, APPLE(SUPPORT-IN@GOOGLE.COM, INDIA_SUPPORT@APPLE.COM) (0)(RESPONDENT) SUPPORT GOOGLE, APPLE(SUPPORT-IN@GOOGLE.COM, INDIA_SUPPORT@APPLE.COM) (0)(RESPONDENT) UNION OF INDIA, CERT(UOIDHC@GMAIL.COM, INFO@CERT-IN.ORG.IN, INCIDENT@CERT-IN.ORG.IN,) (1123384193)(RESPONDENT) DEEPSEEK(APISERVICE@DEEPSEEK.COM, SERVICE@DEEPSEEK.COM, API-SERVICE@DEEPSEEK.COM) (0)(RESPONDENT) UNION OF INDIA, CERT(UOIDHC@GMAIL.COM, INFO@CERT-IN.ORG.IN, INCIDENT@CERT-IN.ORG.IN) (1123384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	CONT.CAS(C)-986/2023 CM APPL. 37046/2023 WITH W.P.(C) 1269/2020 W.P.(C) 10372/2017 W.P.(C) 5822/2022	NEENA NARANG V/s THE DCP (TRAFFIC), CENTRAL RANGE, BABA KHADAK SINGH MARG, NEAR BANGIA SAHIB, NEW DELHI-11000 & ORS.	MUDIT DEWAN	
		OTHER DETAILS OF ADVOCATES: TIGER & ASSOCIATES(ADV.MUDITDEWAN@GMAIL.COM)(9811182601)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)() (RESPONDENT)		

		CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
10	W.P.(C)-10372/2017 CM APPL. 14866/2018 CM APPL. 23085/2018 CM APPL. 47241/2018 CM APPL. 40868/2023 WITH W.P.(C) 1269/2020 CONT.CAS(C) 986/2023	NEENA NARANG V/s GOVERNMENT OF NCT OF DELHI AND ORS.	SATYAJIT SARNA, SANJEEV RALLI, RAJEEV KUMAR CHAUHAN, GAUTAM NARAYAN, AJJAY ARORAA, ASHISH MOHAN, ANKIT JAIN, SANJAY SINGH, ANKITJAIN, MUDIT DEWAN, CHAND CHOPRA
		OTHER DETAILS OF ADVOCATES: SANJEEV RALLI()(9811087093)(PETITIONER) SANJEEV RALLI()(9811087093)(PETITIONER) SANJEEV RALLI()(9811087093)(RESPONDENT) MANMITZ(MANMITZ@GMAIL.COM)()(PETITIONER) DK SHARMA(DKSHARMA1177@GMAIL.COM)()(PETITIONER) SHOP NO. 2(DHCSHOPNO2@GMAIL.COM)()(PETITIONER) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) RAJEEV KR CHAUHAN(RAJEEVCHAUHAN30@YMAIL.COM)(9810782793)(RESPONDENT) RAJEEV KUMAR CHAUHAN(RAJEEVCHAUHAN30@YMAIL.COM)(9810782793)(PETITIONER) MUDIT DEWAN(ADV.MUDITDEWAN@GMAIL.COM)(9555752752)(PETITIONER) MUDIT DEWAN(ADV.MUDITDEWAN@GMAIL.COM)(9555752752)(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)	
11	W.P.(C)-1269/2020	KUNAL V/s STATE GOVT. OF NCT OF DELHI AND ORS.	RANJAN KHATUMARIA, HARIMOHAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KHATUMARIA()(9210707756)(PETITIONER) HARIMOHAN KUMAR(HMPANDIT198@GMAIL.COM)(8539807102)(PETITIONER) HARIMOHAN KUMAR(HMPANDIT198@GMAIL.COM)(8539807102)(PETITIONER)	
12	W.P.(C)-5822/2022 CM APPL. 17482/2022 WITH W.P.(C) 10372/2017 W.P.(C) 1269/2020	PARK AREA KAROL BAGH RESIDENTS WELFARE ASSOCIATION (REGD.) V/s THE COMMISSIONER, NORTH DMC AND ORS.	AMIT VOHRA
		OTHER DETAILS OF ADVOCATES: AMIT VOHRA(AMITVOHRA56@GMAIL.COM)(9958258255)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
13	CM APPL. 16790/2023 In LPA-126/2022(Disposed off case) WITH W.P.(C) 3318/2022	SURESH SRIVASTAVA & ORS. V/s SUNDEEP BHUTORIA	SURJENDU SANKAR DAS, GAURAV KEJRIWAL, AVNEESH GARG
		OTHER DETAILS OF ADVOCATES: SURJENDU SANKAR DAS(SURJENDU@SSDAS.IN)(9810813651)(PETITIONER) CATHY TONGPER(CATHY.TONGPER@ESSBEEINDIA.COM)()(RESPONDENT) GAURAV KEJRIWAL & VANDANA KEJRIWAL(LAWGKV@GMAIL.COM)(9811100909)(PETITIONER) SURESH(SURESHSRIVASTVA@YAHOO.CO.IN)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) SAMAR(SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER)	
14	W.P.(C)-3318/2022 CM APPL. 9663/2022 CM APPL. 12092/2022 CM APPL. 18105/2022 CM APPL. 19543/2022 CM APPL. 19958/2022 CM APPL. 25429/2022 CM APPL. 32727/2022 CM APPL. 32830/2022 CM APPL. 54135/2022 CM APPL. 54145/2022 CM APPL. 20872/2023 CM APPL. 20887/2023 WITH LPA 126/2022	SURESH SRIVASTAVA AND ORS V/s SUNDEEP BHUTORIA	SURJENDU SANKAR DAS, ISHANI BANERJEE, GAURAV KEJRIWAL, SUKREET KHANDELWAL, AVNEESH GARG, VARUN PHOGAAT, SIDDHANT NATH
		OTHER DETAILS OF ADVOCATES: SURJENDU(SUREJENDU@SSDAS.IN, DELHI@BIJOY.IN)()(RESPONDENT) GAURAV KEJRIWAL(LAWGKV@GMAIL.COM)(9811100909)(PETITIONER) LAW GKV (LAWGKV@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SAMAR BANSAL(SAMAR.BANSAL@CSBLEGAL.IN, SURESHSHRIVASTAVA@YAHOO.CO.IN)()(RESPONDENT)	

		SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) SAMAR BANSAL(SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) SURJENDU SANKAR DAS(SURJENDU@SSDAS.IN)(9810813651)(PETITIONER) SAMAR BANSAL(SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) GAURAV KEJRIWAL(LAWGKV@GMAIL.COM)(9811100909)(PETITIONER) SURESH(SURESHSRIVASTVA@YAHOO.COM, JAINANDCOADV@GMAIL.COM, SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) SAMAR BANSAL(SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) SURJENDU SANKAR DAS(OFFICE@SSDAS.IN)(9810813651)(PETITIONER) PARVESH (PARVESHKHANNAADVOCATE@YAHOO.COM, CHATHYTONGPER@ESSBEEINDIA.COM)()(RESPONDENT) GAURAV KEJRIWAL(LAWGKV@GMAIL.COM)(9811100909)(PETITIONER) SURESH(SURESHSRIVASTVA@YAHOO.CO.IN, JAINANDCOADV@GMAIL.COM, SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAURAV KEJRIWAL(LAWGKV@GMAIL.COM)(9811100909)(PETITIONER) SURESH(SURESHSRIVASTVA@YAHOO.CO.IN, JAINANDCOADV@GMAIL.COM, SAMAR.BANSAL@CSBLEGAL.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUKREET KHANDELWAL(SUKREET.KHANDELWAL@GMAIL.COM)(8800126169)(PETITIONER) AVNEESH GARG(AVNEESH.GARG@GMAIL.COM)(9818479699)(PETITIONER) VARUN PHOGAAT(VARUNPHOGAAT@GMAIL.COM)(7982557892)(PETITIONER) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(PETITIONER)		
15	LPA-45/2025 CM APPL. 3201/2025	GIRIJA DEVI V/s THE STATE OF GNCT OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.	JATIN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJA CHOUDHARY(ADV.RAJACHOUDHARY@GMAIL.COM)(8010644429)(PETITIONER)		
16	W.P.(C)-2888/2014 WITH W.P.(C) 4839/2014 W.P.(C) 4462/2014 W.P.(C) 5559/2014 W.P.(C) 6017/2014 W.P.(C) 6290/2014 W.P.(C) 8596/2014	RAJENDER KISHAN GUPTA & ORS. V/s UNION OF INDIA	RAJINDER KISHAN GUPTA, Y JAIN	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-4462/2014	SANJAY GUPTA V/s LT. GOVERNOR, GOVT. OF NCT OF DELHI AND ORS	MANISH KAUSHIK, VIRENDER SOOD, Y JAIN, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
18	W.P.(C)-4839/2014	SUDHIR KISHAN GUPTA V/s LT. GOVERNOR, GOVT. OF NCT, NEW DELHI AND ORS	MANISH KAUSHIK, VIRENDER SOOD, Y JAIN, AKARSH GARG, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: AKARSH GARG(AKARSHGARG@YMAIL.COM)(9891166711)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER)		
19	W.P.(C)-5559/2014	VIRENDER KISHAN GUPTA V/s LT. GOVERNOR, GOVT. OF NCT & ORS	MANISH KAUSHIK, VIRENDER SOOD, Y JAIN, SANJAY KUMAR PATHAK, RITESH KUMAR CHOWDHARY	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) RITESH KUMAR CHOWDHARY(RITESH.K.CHOWDHARY@GMAIL.COM)(9910394267)(PETITIONER)		
20	W.P.(C)-6017/2014 CM APPL. 36292/2023 CM APPL. 38996/2023	SAROJ KUMARI GUPTA & ORS V/s LAND ACQUISITION COLLECTOR & ORS	SAMRAT K. NIGAM, VISHAL MAAN, VIRENDER SODD, VISHAL MAAN, SANJAY KUMAR PATHAK, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: SMITA MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SMITA MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		
21	W.P.(C)-6290/2014	VIJENDER KISHAN GUPTA V/s LT. GOVERNOR, NCT OF DELHI & ORS	MANISH KAUSHIK, Y JAIN, VIRENDER SOOD, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(PETITIONER)		

22	W.P.(C)-8596/2014	TARUN PAL SINGH & ANR V/s LT. GOVERNOR, GOVT. OF NCT OF DELHI & ORS	MANISH KAUSHIK, Y JAIN, VIRENDER SOOD, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
23	W.P.(C)-4806/2014	SURAJ BHAN AND ANR V/s LAND ACQUISITION COLLECTOR (SW) AND ORS	B.S. MAAN, YEESHU JAIN, JYOTI TYAGI, YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-6455/2015 CM APPL. 11741/2015 CM APPL. 46088/2016 CM APPL. 35551/2017 CM APPL. 3257/2018 CM APPL. 46644/2018 CM APPL. 39746/2019 CM APPL. 50288/2019 CM APPL. 20268/2022 CM APPL. 37515/2022 CM APPL. 24439/2023 CM APPL. 24440/2023 CM APPL. 9319/2024 CM APPL. 1648/2025 WITH W.P.(C) 10112/2019	RAMESH DUGAR CONVENER AREA DEVELOPMENT COMMITTEE SAINIK FARMS V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS.	S. MUKERJEE AND J R DHANGAR, SANJEEV SABHARWAL, VIVEK SIBAL, POOJA MEHRA, PRUDENTIA & PARTNERS, JITENDER RATTA, RAKESH KUMAR, M/S KMNPLAW, RAHUL SHARMA, AATREYA SINGH, ANURAG AHLUWALIA, RAMAN DUGGAL, POOJA M. SAIGAL, PARVEEN KUMAR, SANJOY GHOSE, MANIKA TRIPATHY PANDEY, PRATEEK DHANDA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: POOJA MEHRA()(9871014678)(PETITIONER) VIVEK SIBAL()(9871014678)(PETITIONER) PRUDENTIA & PARTNERS()(9971450568)(PETITIONER) VIVEK SIBAL()(9871014678)(PETITIONER) RAHUL SHARMA(SHARMA_RAHUL301@YAHOO.CO.IN)(9810109329)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA (UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL SHARMA(SHARMA_RAHUL301@YAHOO.CO.IN, TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT) KMNPLAW(OFFICE@KMNPLAW.COM)(9999906397)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAHUL SHARMA(SHARMA_RAHUL301@YAHOO.CO.IN)(9810109329)(PETITIONER) SANJEEV SABHARWAL, DDA CHAMBER, SANTOSH KUMAR TRIPATHI(SOLICITOR6@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD, UNION OF INDIA, CLOSDMC(SCSERVICESGNCTD@GMAIL.COM, UIDHC@GMAIL.COM, CLOSDMC@GMAIL.COM)(1123384193)(RESPONDENT) AATREYA SINGH AND HONEY UPPAL()(9873556007)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) PRATEEK DHANDA(PRATEEKDHANDA@ZOHO.COM)(9953929705)(PETITIONER) ()()(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
25	W.P.(C)-10112/2019 CM APPL. 38151/2022	DEFENCE SERVICES ENCLAVE RESIDENTS WELFARE ASSOCIATION (REGD.) AND ORS. V/s SOUTH DELHI MUNICIPAL CORPORATION	BAHAR U. BARQI, MRINALINI SEN GUPTA, MANINI BARAR, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: BAHAR U. BARQI()(9968401709)(PETITIONER) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) MANINI BARAR (MANINIBRAR@ARBRIDGECHAMBERS.COM)(9205591340)(PETITIONER) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(PETITIONER)		
26	W.P.(C)-451/2016	MUZIBUR REHMAN V/s UNION OF INDIA & ORS	AVI SINGH, PRIYANKA PARIDA, TATINI BASU	
		OTHER DETAILS OF ADVOCATES:		

27	REVIEW PET. 21/2019 In W.P.(C)-12156/2016	M/S SARDAR EXHIBITORS (P) LTD AND ORS V/s NEW DELHI MUNICIPAL CORPORATION AND ORS	RAJIV K GARG AND ASHISH GARG, AMIT SETHI, ANIL GROVER, NEELAM SINGH, TUSHAR SANNU, VN RAGHUPATHY	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI()(9811050339)(PETITIONER) VN RAGHUPATHY(RAGHUPATHYVN@GMAIL.COM)(9868877602)(RESPONDENT)		
28	W.P.(C)-10371/2017	INDIAN ASSOCIATION OF DERMATOLGISTS, VENERELOGISTS AND LEPROLOGISTS (IADVL) AND ORS. V/s UNION OF INDIA AND ANR.	TANYA AGARWAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
29	W.P.(C)-8427/2018 CM APPL. 32347/2018	HARISH GUPTA V/s UNION OF INDIA AND ORS.	R S DALAL, M/S SUPREM LEGAL SERVIES, MANIKA TRIPATHY PANDEY, B N GAUR, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: R S DALAL()(9811455586)(PETITIONER) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) B N GAUR(ADVOCATEBNGAUR@GMAIL.COM)(9810126070)(PETITIONER) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
30	CM APPL. 45436/2022 CM APPL. 8367/2024 CM APPL. 19634/2024 CM APPL. 48242/2024 In W.P.(C)-5703/2020(Disposed off case) WITH W.P.(C) 8691/2020	ASLAM SHER KHAN V/s UNION OF INDIA & ORS.	VANSHDEEP DALMIA, SIDDHARTH NATH, DHANANJAYA MISHRA, AMIT KHEMKA, AMIT KHEMKA, DHANANJAYA MISHRA, ANUJ TYAGI, RAGHAV ANAND	
		OTHER DETAILS OF ADVOCATES: VANSHEEP DALMIA(VANSHEEPDALMIA@GMAIL.COM)(9810077085)(PETITIONER) ELENA(ELENA.NORMAN@HOCKEYINDIA.ORG.IN)()(RESPONDENT) HOCKEY INDIA(HOCKEYINDIA@HOCKEYINDIA.ORG.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DR KUKU(DRKUKU@BATRA.IND.IN)()(RESPONDENT) SIDDHARTH NATH(SNATH@NKRLAW.COM)(9811004884)(PETITIONER) SIDDHARTH NATH(SNATH@NKRLAW.COM)(9811004884)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ASLAM SHER KHAN(ASLAMSHERKHAN@HOTMAIL.COM)()(RESPONDENT) DRKUKU(DRKUKU@BATRA.IND.IN)()(RESPONDENT) ASLAMSHERKHAN(ASLAMSHERKHAN@HOTMAIL.COM, HOCKEYINDIA@HOCKEYINDIA.ORG, SECY-SPORTS@NIC.IN)()(RESPONDENT) ASLAM SHER KHAN, VANSHEEP(ASLAMSHERKHAN@HOTMAIL.COM, VANSHEEPDALMIA@GMAIL.COM)()(PETITIONER) DHANANJAY MISHRA(MISHRA.DHANANJAYA@GMAIL.COM)(8826009686)(RESPONDENT) ANIL SONI, KUKU, RAGHAV ANAND(ANILSONI.CGSC@GMAIL.COM, DRKUKU@BATRA.IND.IN, RAGHAV.ANAND@LAWCHAMBERS.IN)()(RESPONDENT) VANSHEEP DALMIA(VANSHEEPDALMIA@GMAIL.COM, ROHAN.PODDAR@LAWCHAMBERS.IN)()(RESPONDENT) S NATH(SNATH@NKRLAW.COM)()(RESPONDENT) SANDEEP(SANDEEP@PRUDENTLAWCHAMBERS.COM)()(PETITIONER) S NATH, ROHAN(SNATH@NKRLAW.COM, ROHAN.PODDAR@LAWCHAMBERS.IN)()(RESPONDENT) AMIT KHEMKA AND ASHWANI TANEJA(SANDEEP@PRUDENTLAWCHAMBERS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMIT KHEMKA(KHEMKALAWOFFICES@GMAIL.COM)(9720747323)(RESPONDENT) DHANANJAYA MISHRA(MISHRA.DHANANJAYA@GMAIL.COM)(8826009686)(RESPONDENT) ANUJ TYAGI(ANUJTYAGI.LAW@GMAIL.COM)(9871281055)(PETITIONER) RAGHAV ANAND(RAGHAV_ANAND@LIVE.COM)(9958629500)(RESPONDENT)		
31	W.P.(C)-4215/2021 CM APPL. 12806/2021 CM APPL. 22696/2022 CM APPL. 1820/2025	SHRI ROSHAN LAL V/s GOVERNMENT OF NCT OF DELHI & ORS.	SIDDHANT TYAGI, SIDDHANT TYAGI, MANISH KUMAR TIWARI, RAMESH KUMAR SHARMA, MANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MANISH CHAUHAN AND SIDDHANT TYAGI(ADSIDDHANTTYAGI@GMAIL.COM)()(PETITIONER) SIDDHANTTYAGI(ADVSIDDHANTTYAGI@GMAIL.COM)(9717403662)(PETITIONER) MANISH CHAUHAN AND SIDDHANT TYAGI(ADSIDDHANTTYAGI@GMAIL.COM)(9717403662)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)(9212504099)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		

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32	W.P.(C)-15020/2021 CM APPL. 49101/2022 CM APPL. 33241/2023 CM APPL. 33242/2023 CM APPL. 46953/2023 CM APPL. 46954/2023 WITH W.P.(C) 11646/2022 W.P.(C) 8439/2023	AMIRO YUVA BRIGADE V/s STATE (NCT OF DELHI) & ORS.	HEMANT CHOUDHARY, MANOJ ANAND BAXLA, MOHAMMAD SULAMAN KHAN, MANISH KUMAR SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9013851550)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) HASMAT NABI(HASHMATNABI@GMAIL.COM)()(RESPONDENT) M.S. KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) WAJEEH SHAFIQ(WAJEEH@WAJEEHSHAFIQ.IN)()(RESPONDENT) MITTAL SOLICITORS(MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT) SAMEER LAWYER(SAMEER.LAWYER@GMAIL.COM, SECLG@NIC.IN, CHOUDARY.HEMANT@HOTMAIL.COM)()(RESPONDENT) M S KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, WAJEEH.SHAFIQ@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) M S KHAN (KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SAMEER LAWYER(SAMEER.LAWYER@GMAIL.COM)()(RESPONDENT) WAJEEH SHAFIQ(WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) MANISH SRIVASTAVA(MANSRI25@GMAIL.COM)()(RESPONDENT) MANISH KUMAR SRIVASTAVA(RAJA@KDATTA.IN)(9811079853)(RESPONDENT)	
33	W.P.(C)-11646/2022 CM APPL. 38673/2022 CM APPL. 17970/2023 CM APPL. 51056/2023 CM APPL. 51057/2023 CM APPL. 51293/2023 CM APPL. 51294/2023 CM APPL. 23280/2024 CM APPL. 23281/2024 CM APPL. 23293/2024 CM APPL. 23294/2024	AMIRO YUVA BRIGADE V/s UNION OF INDIA & ORS.	HEMANT CHOUDHARY, MOHAMMAD SULAMAN KHAN, MANISH KUMAR SRIVASTAVA, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANISH KUMAR(MANSRI25@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DAVID DUA ASSOCIATES(DAVID@DUAASSOCIATES.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WAJEEH SHAFIQ(WAJEEH@WAJEEHSHAFIQ.IN)()(RESPONDENT) HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM)()(RESPONDENT) HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DAVID(DAVID@DUASSOCIATES.COM , MANSRI25@GMAIL.COM)()(RESPONDENT) WAJEEH SHAFIQ (WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) M S KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) MANISH SRIVASTAVA(MANSARI@GMAIL.COM)()(RESPONDENT) SAMEER(SAMEER.LAWYER@GMAIL.COM)()(RESPONDENT) DWB(LEGAL.DWB@GMAIL.COM)()(RESPONDENT) M S KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SAMEER (SAMEER.LAWYER@GMAIL.COM)()(RESPONDENT) WAJEEH (WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) MANISH (MANSRI25@GMAIL.COM)()(RESPONDENT) M S KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SAMEER AGRAWAL(SAMEER.LAWYER@GMAIL.COM)()(RESPONDENT) DWB(LEGAL.DWB@GMAIL.COM)()(RESPONDENT) MANISH(MANSRI25@GMAIL.COM)()(RESPONDENT) M S KHAN (KHANLAWYER1@REDIFFMAIL.COM, WAJEEH.SHAFIQ@GMAIL.COM,	

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34	W.P.(C)-8439/2023	MARIA WALI & ORS. V/s OFFICE OF SUB DIVISIONAL MAGISTRATE & ORS.	MOHAMMAD SULAMAN KHAN	
		OTHER DETAILS OF ADVOCATES: M S KHAN(KHANLAWYER1@REDIFMAIL.COM)(9818416099)(PETITIONER) WAJEEH(WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-12385/2022 CM APPL. 37191/2022	AVINASH MEHROTRA V/s GOVERNMENT OF NCT OF DELHI & ORS.	AWANTIKA MANOHAR	
		OTHER DETAILS OF ADVOCATES: AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(PETITIONER) SIDDHART KUMAR(SIDDHART.KUMAR23@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
36	W.P.(C)-14998/2022	SONALI TIWARY V/s UNION OF INDIA, MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS & ORS.	ADITYA RAJ	
		OTHER DETAILS OF ADVOCATES: ADITYA RAJ(CHAMBERSOFADITYARAJ@GMAIL.COM)(7073011531)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) STATE OF RAJASTHAN AND SH. IQBAL SINGH LALPURA(SAMBITPATRABJP@GMAIL.COM, CHAIRMAN-NCM@NIC.IN, VCDDC.DELHI@GOV.IN)()(RESPONDENT)		
37	W.P.(C)-16629/2022	CHANDAN KUMAR V/s UNION OF INDIA AND ORS	B. S. BAGGA, ABHISHEK NANDA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: B.S. BAGGA(BALVINDERBAGGA@GMAIL.COM)(9818717198)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) IR DANDRO(IRDANDRO@IRDAI.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
38	W.P.(C)-1239/2023 CM APPL. 4714/2023 CM APPL. 51324/2023 WITH W.P.(C) 13893/2023 W.P.(C) 1808/2023	LABOUR LAW ASSOCIATION V/s UNION OF INDIA & ANR.	RAJIV AGARWAL, AISHWARYA CHHABRA	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NARAYAN (G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) A CHHABRA (A.CHHABRAOFFICE@GMAIL.COM)(9810078924)(RESPONDENT) RAJIV (RAJIVAGGL@YAHOO.COM)()(RESPONDENT)		
39	W.P.(C)-13893/2023	LABOUR LAW ASSOCIATION V/s THE REGISTRAR GENERAL DELHI HIGH COURT AND ANR	RAJIV AGARWAL, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) STANDIG COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
40	W.P.(C)-1808/2023	LABOUR LAW ASSOCIATION V/s CHIEF LABOUR COMMISSIONER CENTRAL) AND ANOTHER	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-2649/2023 CM APPL. 25762/2023 CM APPL. 31118/2023 CM APPL. 32683/2023	AJAY GAUTAM V/s UNION OF INDIA & ORS.	AJAY GAUTAM	
		OTHER DETAILS OF ADVOCATES: AJAY GAUTAM()(9811128861)(PETITIONER)		

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42	W.P.(C)-3316/2023 CM APPL. 12879/2023 CM APPL. 7756/2025	ABHI-TAK SWABHIMAN FOUNDATION V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PARITOSH, CHANDERMANI GROVER
		OTHER DETAILS OF ADVOCATES: PARITOSH SINGH RAJPUT(ADV.PSRAJPUT@GMAIL.COM)(9810135474)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) C M GROVER AND ASSOCIATES(){}(9654624323)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(){}(RESPONDENT)	
43	W.P.(C)-3489/2023	HINU MAHAJAN AND ORS V/s GOVERNMENT OF DELHI AND ORS	YUDHVIR SINGH CHAUHAN
		OTHER DETAILS OF ADVOCATES: YUDHVIR SINGH(GAURAVJAINWAL1990@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
44	W.P.(C)-5985/2023 CM APPL. 62900/2024	THE KAPILA AND NIRMAL HINGORANI FOUNDATION & ORS. V/s UNION OF INDIA & ORS.	SHWETA HINGORANI, AMIT MEHARIA
		OTHER DETAILS OF ADVOCATES: SHWETA HINGORANI(HINGORANI.SHWETA@GMAIL.COM)()(PETITIONER) SK MAHTO(SK.MAHTO@NIC.IN, DCI@NIC.IN, CEO@FSSAI.GOV.IN)(1124362127)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(SECYHFW@NIC.IN)(1123061863)(RESPONDENT) DR. SHWETA HINGORANI(HINGORANI.SHWETA@GMAIL.COM)(){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(){}(RESPONDENT) A KURUP(OFFICE@AKURUP.COM, AMIT.M@MCOLEGALS.CO.IN, DELHI@MCOLEGALS.CO.IN)(){}(RESPONDENT) AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(RESPONDENT)	
45	W.P.(C)-10612/2023 CM APPL. 41183/2023	PET LOVERS ASSOCIATION V/s UNION OF INDIA AND ANR.	IMTIAZ AHMED
		OTHER DETAILS OF ADVOCATES: MRS. NAGHMA IMTIAZ(EQUITYLEX11@GMAIL.COM)(9811194939)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)	
46	W.P.(C)-12873/2023 CM APPL. 50695/2023	SANJAY KUMAR VASHIST V/s UNION OF INDIA	INDIRA GOSWAMI, FEBIN MATHEW VARGHESE, GAGANMEET SINGH SACHDEVA
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47	W.P.(C)-8422/2024 CM APPL. 34757/2024 CM APPL. 34758/2024 CM APPL. 37788/2024 CM APPL. 39192/2024 CM APPL. 59159/2024	VAIBHAV SINGH V/s SUNITA KEJRIWAL AND ORS.	VAIBHAV SINGH, TEJAS KARIA, ADITYA GUPTA, TEJAS KARIA, NARENDER SINGH YADAV, ADITYA GUPTA, SIDDHANT SHARMA
		OTHER DETAILS OF ADVOCATES: VAINBHAV SINGH(VAIBBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) AKSHAY(AKSHAY@AKSHAYAY.IN, ARUNESH.YADAV@GMAIL.COM)()(RESPONDENT) VAIBHAV SINGH, AKSHAY, CONNECT(VAIBHAVSINGH@GMAIL.COM, AKSHAY@AKSHAYM.IN, CONNECT@NIC.IN)(){}(PETITIONER) ARUNESH, TWITTER(ARUNESH.YADAV@GMAIL.COM, LAWENFORCEMENT@TWITTER.COM, PARTNER@TWITTER.COM)(){}(PETITIONER) DDC, TUSHAR SANNU(DJHQS-DDC@DELHIGOV.IN, ADV.TUSHARSANNU@GMAIL.COM)(){}(PETITIONER)	

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48	W.P.(C)-8832/2024 CM APPL. 35894/2024 CM APPL. 47125/2024	JUSTICE FOR ALL V/s GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY AND ORS	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP()(8826456565)(PETITIONER)		
49	W.P.(C)-9891/2024 CM APPL. 40619/2024	AAKASH GOEL V/s UNION OF INDIA & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM, SECYHFW@NIC.IN, SECY-CA@NIC.IN, CFOOD@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-11336/2024	AJAY SHUKLA V/s THE DISTRICT SESSIONS JUDGE DISTRICT SHAHDARA KARKARDOOMA COURT & ORS.	ANKIT SETHI	
		OTHER DETAILS OF ADVOCATES: AJAY SHUKLA AND ANKIT SETHI(AJAYANKITASSOCIATES@GMAIL.COM)(9810155483)(PETITIONER) DELHI HIGH COURT(DELHIHIGHCOURT@HUB.NIC.IN, RG.DHC@NIC.IN, ANU@BAGAI.CO.IN)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
51	W.P.(C)-12778/2024 CM APPL. 13002/2025	SH DHYAN SINGH V/s GOVT NCT OF DELHI ACTING TROUGH ITS LAND ACQUISITION COLLECTOR EAST	SUNIL BAINSLA, VIVEK VIDYARTHI	
		OTHER DETAILS OF ADVOCATES: LEX STABIS(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) VIVEK VIDYARTHI()(9810109137)(PETITIONER) VIVEK VIDYARTHI()(9810109137)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
52	W.P.(C)-14762/2024	KHAZAN SINGH @ KHAJAN SINGH V/s GOVT. OF NCT OF DELHI	ADAMAYA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: ALOK DEV(DEVALOK99@GMAIL.COM)(9718090890)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-15842/2024 CM APPL. 5340/2025	CHANDANI CHOWK SARV VYAPAR MANDAL (REGD.) V/s GOVT. OF NCT OF DELHI & ORS.	MOHIT MUDGAL, SANYAM KHETARPAL, SANYAM KHETARPAL	
		OTHER DETAILS OF ADVOCATES: MOHIT MUDGAL(LEXOFFICE21@GMAIL.COM)(9310884005)(PETITIONER) CS DELHI, SRDC, IRM PWD, MCD(CSDELHI@NIC.IN, SRDC.DELHI@NIC.IN, IRM-PWD@DELHI.GOV.IN, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) SANJAY ARORA, DCP DELHI POLICE(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, DCP.CENTRAL@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) ANUJ AGGARWAL, MCD, UNION OF INDIA(ANUJAGGARWALASCGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PWD(EINC-PWD@DELHI.GOV.IN, DIRW-PWD@DELHI.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		LEX OFFICE(LEXOFFICE21@GMAIL.COM, SDELHI@NIC.IN, SRDC.DELHI@NIC.IN)(0)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(RESPONDENT)	
54	W.P.(C)-130/2025	SHAILESH SINGH V/s UNION OF INDIA & ORS.	PREETI SINGH
		OTHER DETAILS OF ADVOCATES: PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) AERB ,UNION OF INDIA(CHAIRMAN@AERB.GOV.IN, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)	
55	W.P.(C)-1105/2025	SUNNY BHATIA V/s UNION OF INDIA & ORS.	SUMER SINGH BOPARAI
		OTHER DETAILS OF ADVOCATES: SUMER SINGH BOPARAI / SIRHAAN SINGH/SURYA PRATAP SINGH/ SIDHANT SARASWAT(SUMERSINGHBOPARAI@GMAIL.COM)(9569450308)(PETITIONER)	
56	W.P.(C)-1953/2025	HOSHIYAR SINGH & ANR. V/s UNION OF INDIA & ORS.	VIKAS CHHABRA
		OTHER DETAILS OF ADVOCATES: VIKAS CHHABRA(CHHABRAVIKAS440@GMAIL.COM)(9212416114)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, DIVCOM(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, DIVCOM@NIC.IN)(9868250806)(RESPONDENT) GNCTD, PSTOLG(GNCTD.SCLA.SKP@GMAIL.COM, PSTOLG.DELHI@NIC.IN)(0)(RESPONDENT)	
57	W.P.(C)-2020/2025	MANISH GROVER V/s STATE GOVT OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY	SHALENDRA BHATNAGAR
		OTHER DETAILS OF ADVOCATES: SHAIENDRA BHATNAGAR AND ASSOCIATES(SHAIENDRA@SBASSOCIATES.IN)(9811101476)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) ARCHEOLOGICAL SURVEY OF INDIA, SHO(ID-DG@ASI.GOV.IN, SHO-ROOPNAGAR-DL@NIC.IN)(0)(RESPONDENT)	
58	W.P.(CRL)-1404/2019 CRL.M.A. 10199/2019 CRL.M.A. 18733/2022	RANJAN SAHAI V/s UNION OF INDIA & ORS	VATSALYA VIGYA, AMAN VACHHER
		OTHER DETAILS OF ADVOCATES: VATSALYA VIGYA()(9555690780)(PETITIONER) VATSALYA VIGYA()(9555690780)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)()(RESPONDENT) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)	
59	W.P.(CRL)-1811/2021	MANOHAR LAL SHARMA V/s UNION OF INDIA & ORS.	MANOHAR LAL SHARMA
		OTHER DETAILS OF ADVOCATES: GOPAL RAI(GOPALRAI.DELHI@GOV.IN)(9871215875)(PETITIONER) IMRAN HUSSAIN(IMRAN.HUSSAIN@GOV.IN)()(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)()(PETITIONER) SATYENDAR JAIN(MOH.DELHI@GOV.IN)(9810154102)(PETITIONER) S.C.B.L.(MLSCOURT@GMAIL.COM)()(PETITIONER) M.L.SHARMA(MLSCOURT2@GMAIL.COM)(9810279220)(PETITIONER) SANJAY SINGH(MPSANJAYAINGH@SANSAD.NIC.IN)(9721444433)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ELECTION COMMISSION OF INDIA(GOPALASWAMIN@ECI.GOV.IN)()(RESPONDENT) MANISH SISODIA(MSISODIA.DELHI@GOV.IN)()(RESPONDENT) AAM AADMI PARTY(CONTACT@AAMAADMIPARTY.ORG)()(RESPONDENT) KAILASH GAHLOT(KGAHLOT@GMAIL.COM)()(RESPONDENT) ARVIND KEJRIWAL(CMDELHI@NIC.IN)()(RESPONDENT)	
60	W.P.(CRL)-2671/2023	SUNNY KUMAR V/s DIRECTOR CBI NEW DELHI & ANR.	MAHESH CHANDRA DHINGRA, GAURAV DHINGRA
		OTHER DETAILS OF ADVOCATES: M.C DHINGRA (MCDHINGRA@GMAIL.COM)(9968314898)(PETITIONER) GAURAV DHINGRA(MCDHINGRA@HOTMAIL.COM)(9873475990)(PETITIONER)	
61	W.P.(CRL)-2977/2024 CRL.M.A. 29659/2024	RAHUL DEV V/s STATE GNCT OF DELHI & ORS.	CHETAN BHARDWAJ
		OTHER DETAILS OF ADVOCATES: CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHETAN BHARDWAJ (ADVCHETANBHARDWAJ@GMAIL.COM)(9557577927)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-303/2009) BAIL APPLN. 1130/2011 FILED BY RAHUL DEV (DISPOSED ON : 2011-11-22) BAIL APPLN. 702/2011 FILED BY RAHUL DEV (DISPOSED ON : 2011-05-23) CRL.A. 229/2015 FILED BY RAHUL DEV (DISPOSED ON : 2017-05-31) W.P.(CRL) 1386/2018 FILED BY RAHUL DEV (DISPOSED ON : 2018-05-23) W.P.(CRL) 2760/2018 FILED BY RAHUL DEV

			(DISPOSED ON : 2018-10-01) W.P.(CRL) 2358/2022 FILED BY RAHUL DEV (DISPOSED ON : 2022-10-14) W.P.(CRL) 3029/2023 FILED BY RAHUL DEV (DISPOSED ON : 2023-10-16) W.P.(CRL) 3445/2023 FILED BY RAHUL DEV (DISPOSED ON : 2023-12-22) W.P.(CRL) 3365/2023 FILED BY RAHUL DEV (DISPOSED ON : 2023-11-16) W.P.(CRL) 1012/2024 FILED BY RAHUL DEV (DISPOSED ON : 2024-04-01) W.P.(CRL) 1215/2024 FILED BY RAHUL DEV (DISPOSED ON : 2024-04-26) W.P.(CRL) 3329/2024 FILED BY RAHUL DEV (DISPOSED ON : 2024-10-23) W.P.(CRL) 1069/2025 FILED BY RAHUL DEV (DISPOSED ON : 2025-04-03) P.S.-FIR NO. :(MAURYA ENCLAVE-303/2009)	
FOR HEARING AND DISPOSAL				
62	CONT.CAS(C)-67/2016 CM APPL. 69232/2024 WITH W.P.(C) 5926/2013	FRATERNITY AGAINST CORRUPTION (REG TRUST) V/s ARUN GOEL & ORS	JITENDER SINGH, SUNDER KHATRI AND DHANANJAYA KR TYAGI, MEDHANSHU TRIPATHI, SHOBHNA TAKIAR	
		OTHER DETAILS OF ADVOCATES: O P GAUD (MEDHANSHU@YAHOO.IN)(9350188064)(PETITIONER) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT)		
63	W.P.(C)-5926/2013 CM APPL. 13070/2013 CRL.M.A. 17907/2014 CRL.M.A. 17911/2014 CM APPL. 18677/2014 CRL.M.A. 575/2015 CRL.M.A. 576/2015 CM APPL. 35451/2016 CM APPL. 35452/2016 CM APPL. 35454/2016 CM APPL. 38849/2023 CM APPL. 64079/2023 CM APPL. 64080/2023 CM APPL. 64305/2023 CM APPL. 64306/2023 CM APPL. 69160/2024 WITH CONT.CAS(C) 67/2016	FRATERNITY AGAINST CORRUPTION (REG. TRUST) V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SUNDER KHATRI & DHANAJAYA KR. TYAGI, MEDHANSHU TRIPATHI, SAKSHI KOTIYAL, N PRABHAKAR, GURLABH SINGH, SATYAKAM, MONIKA GUSAIN, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: O P GAUD(MEDHANSHU@YAHOO.IN)(9891039877)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN, SATYAKAMASSOCIATES@GMAIL.COM, SUNILF.ADVOCATE@GMAIL)(0)(RESPONDENT) AADIL SINGH BOPARAI(AADILSINGHBOPARAI@GMAIL.COM)(9999190092)(PETITIONER) MEDHANSHU(SHOBHANATAKIAR@YAHOO.CO.IN, SOLICITOR6@GMAIL.COM, MEDHANSHU@YAHOO.CO.IN){}(RESPONDENT) MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.IN)(9350188064)(PETITIONER) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN){}(RESPONDENT) AADILSINGHBOPARAI(AADILSINGHBOPARAI@GMAIL.COM){}(RESPONDENT) SATYA (SATYAKAMASSOCIATE@GMAIL.COM){}(RESPONDENT) SANGEETA(SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) MEDHANSHU TRIPATHI(MEDHANSHU@YAHOO.IN)(9350188064)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
FOR COMPLIANCE				
64	W.P.(C)-3490/2024(Disposed off case)	DR. SUBHASH VIJAYRAN V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUBHASH VIJAYRAN, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: DR. SUBHASH VIJAYRAN(DRSUBHASHVIJAYRAN@GMAIL.COM)(8920086150)(PETITIONER) CS DELHI(CSDELHI@NIC.IN){}(RESPONDENT) DELPOL SERVICE(DELPOL.SERVICE@DELHIPOLICE.GOV.IN){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-7068/2017 CM APPL. 26043/2023 CM APPL. 5429/2024 WITH W.P.(C) 7645/2017 W.P.(C) 9110/2017	PRABHAKAR SINGH PAL AND ORS V/s UNION OF INDIA AND ORS	GOVIND JEE, ANKUR CHHIBBER, ANKUR CHIIBBER, ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) V N GOYAL(V.N.GOYAL@GMAIL.COM)()(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9810100674)(PETITIONER)		
2	W.P.(C)-7645/2017 CM APPL. 36677/2024	ASHOK KUMAR & ORS. V/s UNION OF INDIA & ORS.	GOVIND JEE, ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-9110/2017 CM APPL. 37293/2017	PAVAN RATHOURE AND ORS. V/s UNION OF INDIA AND ORS.	ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES:		
FRESH MATTERS & APPLICATIONS				
4	CM APPL. 19584/2025 In W.P.(C)-7807/2024 WITH W.P.(C) 7808/2024	EMIRATES SHIPPING LINE FZE (ERSTWHILE EMIRATES SHIPPING LINE DMCEST) V/s THE ASSISTANT COMMISSIONER OF INCOME- TAX CIRCLE 1(2)(2), NEW DELHI	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
5	W.P.(C)-4514/2025 CM APPL. 20887/2025 CM APPL. 20888/2025	GENIEHR SOLUTIONS PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE THROUGH ASSESSMENT UNIT & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
6	ITA-554/2024	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SIX CONTINENTS HOTELS INC.	RUCHIR BHATIA, MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) H AGGARWAL(HAGGARWAL2@BSRAFFILIATES.COM)()(RESPONDENT) MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(RESPONDENT)		

7	LPA-1239/2024 CM APPL. 75597/2024 WITH LPA 1243/2024 LPA 1246/2024 LPA 1245/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ANR.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JSCPG(JSCP.MHA@NIC.IN)(0)(RESPONDENT) MEA (AORD@MEA.GOV.IN)(0)(RESPONDENT)		
8	LPA-1243/2024 CM APPL. 75638/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JSCPG(JSCP.MHA@NIC.IN)(0)(RESPONDENT) CONS NEWYORK(CONS.NEWYORK@MEA.GOV.IN)(0)(RESPONDENT)		
9	LPA-1245/2024 CAV 636/2024 CM APPL. 76034/2024	UNION OF INDIA & ANR. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		
10	LPA-1246/2024 CAV 635/2024 CM APPL. 76040/2024	UNION OF INDIA & ORS. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-2849/2025 CM APPL. 13474/2025	GLOBAL CONSULTANTS AND DESIGNERS PVT LTD THROUGH DIRECTOR TARUN KATHURIA V/s DEPUTY COMMISSIONER OF INCOME TAX CENTRAL PROCESSING CENTRE & ANR.	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN/ SUDARSHAN ROY(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DCIT.CPC.BANGALORE@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.ITO10.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
12	FAO(OS) (COMM)-91/2020 CM APPL. 17659/2020 CM APPL. 17048/2023 CM APPL. 60722/2024 WITH FAO(OS) (COMM) 132/2021	NTPC LIMITED V/s SRI AVANTIKA CONTRACTORS (I) LIMITED	PUNEET TANEJA, PUNEET TANEJA, ANIL KUMAR	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(PETITIONER) PUNEET TANEJA (TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(PETITIONER) PALLAV (PALLAV@PALITCO.COM)(8588854470)(RESPONDENT) SRI AVANTIKA (SRIAVANTIKADELHI@HOTMAIL.COM)()(RESPONDENT) PANKAJ KUMAR(LAWYERSCHAMBER21@GMAIL.COM)(9582996856)(PETITIONER) PALLAV(PALLAV@PALITCO.COM)()(RESPONDENT) PUNEET TANEJA (TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(PETITIONER) PALLAV PALIT(PALLAV@PALITCO.COM)(0)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(PETITIONER)		
13	FAO(OS) (COMM)-132/2021 CM APPL. 36457/2021	SRI AVANTIKA CONTRACTORS (I) LIMITED V/s NTPC LIMITED	PALLAV PALIT, PALLAV PALIT, ANIL KUMAR	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: SRI AVANTIKA CONTRACTORS (I) LIMITED(PALLAV@PALITCO.COM)()(RESPONDENT) SRI AVANTIKA CONTRACTORS (I) LIMITED(PALLAV@PALITCO.COM)(8588854470)(RESPONDENT) SRI AVANTIKA CONTRACTORS (I) LIMITED(PALLAV@PALITCO.COM)(8588854470)(RESPONDENT) ANIL KUMAR (ANILPREM2004@YAHOO.CO.IN)(9968549099)(RESPONDENT)		
14	FAO(OS) (COMM)-202/2024	MUMBAI INTERNATIONAL AIRPORT LIMITED V/s AIRPORTS AUTHORITY OF INDIA	PRERNA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: KANIKA SINGH , PRERNA MAHAJAN(KANIKASINGH09@GMAIL.COM)(9654847544)(PETITIONER) PRERNA MAHAJAN, KANIKA(KANIKASINGH09@GMAIL.COM)(9654847544)(PETITIONER) MUMBAI INTERNATIONAL AIRPORT LTD(MADHOOJA.KHANSE@ADANI.COM)(0)(PETITIONER) KANIKA SINGH , PRERNA MAHAJAN(KANIKASINGH09@GMAIL.COM)(9654847544)(PETITIONER) KARAN(KARANLAHIRI@GMAIL.COM)(0)(RESPONDENT) RAGHAV(RAGHAV@RSHANKAR.NET)(0)(RESPONDENT)		

		PALLAVI(MISHRAPALLAVI175@GMAIL.COM)(0)(RESPONDENT) KARAN (KARANLAHIRI@GMAIL.COM)(0)(RESPONDENT) RAGHAV(RAGHAV@RSHANKAR.NET)(0)(RESPONDENT) PALLAVI(MISHRAPALLAVI175@GMAIL.COM)(0)(RESPONDENT)	
15	FAO(OS) (COMM)-234/2024	OTSUKA CHEMICAL (INDIA) PRIVATE LIMITED V/s TRANS ENGINEERS INDIA PRIVATE LIMITED	SIDDHARTH AGRAWAL
		OTHER DETAILS OF ADVOCATES: DUA & ASSOCIATES(AMITDHINGRA@DUASSOCIATES.COM)(9810088376)(PETITIONER) BINSY(BINSY-SUSAN@AMSSHARDUL.COM)(0)(PETITIONER)	
16	FAO(OS) (COMM)-281/2024 CM APPL. 72787/2024	JAIN IRRIGATION SYSTEMS LIMITED V/s M/S. PRAGYAWAN TECHNOLOGIES PRIVATE LIMITED	GOVIND MANOHARAN
		OTHER DETAILS OF ADVOCATES:	
17	ITA-1465/2018 WITH ITA 408/2024 ITA 409/2024 ITA 187/2024	THE COMMISSIONER OF INCOME TAX - EXEMPTION V/s SAKET EDUCATION SOCIETY	RUCHIR BHATIA, Y.D.KAPOOR, BHUSHAN KAPUR
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(RESPONDENT)	
18	ITA-187/2024	PRINCIPAL COMMISSIONER OF INCOME TAX CENTRAL-2 DELHI V/s SAKET EDUCATION SOCIETY	ABHISHEK, BHUSHAN KAPUR
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(AMARATHA@YAHOO.COM)(9810819178)(PETITIONER) DP SINDIR(ACCOUNTS-HEAD@DPSINDIRAPURAM.COM)(0)(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(RESPONDENT)	
19	ITA-408/2024 WITH ITA 1465/2018	PRINCIPAL COMMISSIONER OF INCOME TAX CENTRAL II NEW DELHI V/s MS SAKET EDUCATION SOCIETY	DEBESH PANDA, BHUSHAN KAPUR
		OTHER DETAILS OF ADVOCATES: DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(PETITIONER) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER)	
20	ITA-409/2024 WITH ITA 1465/2018	PRINCIPAL COMMISSIONER OF INCOME TAX, CENTRAL II, NEW DELHI V/s M/S SAKET EDUCATION SOCIETY	DEBESH PANDA, BHUSHAN KAPUR
		OTHER DETAILS OF ADVOCATES: DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(PETITIONER) NAVIN(NAVIN@DPSINDIRAPURAM.COM)(0)(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER)	
21	ITA-452/2019	PR. COMMISSIONER OF INCOME TAX V/s PARADIP PORT	ASHOK K MANCHANDA, SINGHANIA & PARTNERS LLP
		OTHER DETAILS OF ADVOCATES: ASHOK K MANCHANDA(ASHOKKMANCHANDA@GMAIL.COM)(9999333001)(PETITIONER) (0)(PETITIONER)	
22	ITA-712/2019	THE PR. COMMISSIONER OF INCOME TAX -3 V/s DALMIA HOUSING FINANCE LTD.	RUCHIR BHATIA
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER)	
23	ITA-529/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S K.R. PULP AND PAPERS LTD.	SANJAY KUMAR, SHAANTANU JAIN
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S K R PULP(TAX@KRPAPERS.COM)(0)(RESPONDENT) SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9871544495)(RESPONDENT)	
24	ITA-394/2024	THE PR. COMMISSIONER OF INCOME TAX -7 V/s TECHNICO INDUSTRIES PVT. LTD.	RUCHIR BHATIA
		OTHER DETAILS OF ADVOCATES: LEGAL(LEGAL@TECHNICOINDUSTRIES.COM)(0)(RESPONDENT)	
25	RFA(COMM)-174/2023 WITH RFA(COMM) 175/2023	SHASHI TIWARI AND ANR V/s M/S R P TEXTILE	ASHWANI KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: SHASHI TIWARI(ASHWINI.MISHRA1@YAHOO.COM)(9811514844)(PETITIONER)	
26	RFA(COMM)-175/2023	KRISHAN KUAMR TIWARI AND ANR V/s M/S R P TEXTILE	ASHWANI KUMAR MISHRA

	WITH RFA(COMM) 174/2023			
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR TIWARI(ASHWINI.MISHRA1@YAHOO.COM)(9811514844)(PETITIONER) R. P. TEXTILES(LEGUMPERITUM@GMAIL.COM)()(RESPONDENT)		
27	RFA(COMM)-281/2023	NAPIN IMPEX LIMITED V/s OM POLYTUBES	ABHISHEK KEDIA	
	WITH RFA(COMM) 282/2023			
		OTHER DETAILS OF ADVOCATES:		
28	RFA(COMM)-282/2023	EMGREEN IMPEX LIMITED V/s OM POLYTUBES	ABHISHEK KEDIA	
		OTHER DETAILS OF ADVOCATES:		
29	RFA(COMM)-41/2024	HOME AND INDL INTERNATIONAL COATINGS V/s ARROWSHELF RETAIL FIXTURES PREVIOUSLY DELTROL AND ORS	ABHIMANUE SHRESTHA	
		OTHER DETAILS OF ADVOCATES:		
30	RFA(COMM)-261/2024 CM APPL. 38989/2024 CM APPL. 45943/2024 CM APPL. 70781/2024 CM APPL. 70782/2024	SONU V/s SMT ANITA GUPTA	KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR(KULDEEPPK544@GMAIL.COM)(9811015945)(PETITIONER) MOHIT BANSAL(ADV_MOHITBANSAL@YAHOO.COM)(0)(RESPONDENT) KULDEEP KUMAR(KULDEEPPK544@GMAIL.COM)(9811015945)(PETITIONER) MOHIT BANSAL(ADV_MOHITBANSAL@YAHOO.COM)(0)(RESPONDENT)		
31	RFA(COMM)-450/2024	INDIAN FROZEN FOOD LLP V/s SAVENCIA FROMAGE AND DAIRY INDIA PVT. LTD.	DEEPAK VOHRA	
		OTHER DETAILS OF ADVOCATES: DEEPAK VOHRA, NISHANT (ADVODEEPAK@GMAIL.COM)(9810538000)(PETITIONER) DEEPAK(ADVODEEPAK@GMAIL.COM)(0)(RESPONDENT)		
32	RFA(COMM)-518/2024 CM APPL. 70331/2024	SHRI VIRENDER KAUSHIK V/s SATISH JINDAL	VAIBHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VSA LAWYER(VSALAWYERS@GMAIL.COM)(9871955550)(PETITIONER) SATISH DELHI(SATISHDELHI26@GMAIL.COM)(0)(RESPONDENT)		
33	RFA(COMM)-56/2025	COTTAGE INDUSTRIES EXPOSITION LTD. V/s DINESH DAYAL & ORS.	ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA (ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) DINESH DAYAL(DINESHDAYAL@GMAIL.COM)(0)(RESPONDENT) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-13258/2021	HONDA CARS LTD V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISHCHAND71@GMAIL.COM)(9911821403)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
35	W.P.(C)-5938/2022 CM APPL. 64628/2024	SANJAY GUPTA V/s UNION OF INDIA & ORS.	MANASHWY JHA, RIKKY GUPTA	
		OTHER DETAILS OF ADVOCATES: MANASHWA(MANAS244@GMAIL.COM)(9013980691)(PETITIONER) SANJANA NANGIA(SANJANAA17@OUTLOOK.COM)(9871657630)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9868250806)(RESPONDENT) VEDANSH VASHISHT()(9811062591)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) S KAMUM(SKAMUM1986@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-17043/2022	BDR FINVEST PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
37	W.P.(C)-128/2023	VIJAY KUMAR BANSAL V/s THE DEPUTY COMMISSIONER OF INCOME TAX	KAPIL GOEL	

		CENTRAL CIRCEL 14, NEW DELHI		
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
38	W.P.(C)-3336/2023 CM APPL. 12917/2023	MAHENDRA KUMAR MODI V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13(1) DELHI	ANAND KIRAN CHAUDHURI	
		OTHER DETAILS OF ADVOCATES: ANAND CHAUDHURI(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
39	W.P.(C)-5221/2023 CM APPL. 20402/2023	LOGISTICS PLUS INDIA PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN(VASUDEVAN.S@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.CIT3.NEAC@INCOMETAX.GOV.IN, DELHI.DCIT13.1@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.PCIT4@INCOMETAX.GOV.IN)()(RESPONDENT)		
40	W.P.(C)-5373/2023 CM APPL. 20996/2023	COGNYTE TECHNOLOGIES ISRAEL LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
41	W.P.(C)-8349/2023 CM APPL. 31950/2023	LOMBARD PORTFOLIO PVT. LTD V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 13(1) & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
42	W.P.(C)-8892/2023 CM APPL. 33616/2023	ALA FOODSTUFF PRIVATE LIMITED V/s UNION OF INDIA & ANR.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
43	W.P.(C)-9192/2023 WITH W.P.(C) 9297/2023 W.P.(C) 9343/2023	INCREDIBLE UNIQUE BUILDCON PRIVATE LIMITED V/s OFFICE OF THE INCOME TAX OFFICER WARD 12 1 NEW DELHI & ANR.	ANKIT SAREEN	
		OTHER DETAILS OF ADVOCATES: PRAKUL KHURANA()(9001091921)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
44	W.P.(C)-9297/2023	INCREDIBLE UNIQUE BUILDCON PRIVATE LIMITED V/s OFFICE OF THE INCOME TAX OFFICER WARD 12 1 NEW DELHI & ORS.	ANKIT SAREEN	
		OTHER DETAILS OF ADVOCATES: PRAKUL KHURANA()(9001091921)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
45	W.P.(C)-9343/2023 CM APPL. 35591/2023	INCREDIBLE UNIQUE BUILDCON PVT LTD V/s INCOME TAX OFFICER WARD 12 (1) NEW DELHI & ANR.	ANKIT SAREEN	
		OTHER DETAILS OF ADVOCATES: PRAKUL KHURANA(VRINDA@CHIRAMRITLAW.COM)(9001091921)(PETITIONER) PRAKUL KHURANA(VRINDA@CHIRAMRITLAW.COM)(9001091921)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, COMMUNICATION@CPC.INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
46	W.P.(C)-9580/2023	VIKAS RAJ V/s INCOME TAX OFFICER & ORS.	VIKAS JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS12527@GMAIL.COM)(9811066963)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
47	W.P.(C)-3517/2024 CM APPL. 14322/2024	MANJU BANSAL V/s INCOME TAX OFFICER, WARD 60-5, DELHI	ANANYA KAPOOR	

		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
48	W.P.(C)-4150/2024	SPIRIT INFRASTRUCTURE (P) LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 15 & ANR.	KRISHNAN S	
		OTHER DETAILS OF ADVOCATES: S. KRISHNAN(SK@KRISHNAN.LINK)(999950000)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
49	W.P.(C)-7453/2024 CM APPL. 31009/2024	ZAINUL RASHEDDIN V/s ITO, WARD 60(7)	VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: VENKETESH CHAURASIA(VENKETESH@GMAIL.COM)(7217817648)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
50	W.P.(C)-11598/2024 CM APPL. 48194/2024	RP BASIA AND CO V/s INCOME TAX OFFICER WARD 63 (1) N EW DELHI	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
51	W.P.(C)-14222/2024 CM APPL. 59578/2024	NIRALA HOUSING PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 4 DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
52	W.P.(C)-15079/2024 CM APPL. 63178/2024	HEMANT SURANA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 52(1) DELHI ORS	DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. RAKESH GUPTA, SOMIL AGARWAL(RAKESH@TAXINDIA.NET)(40622291)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
53	W.P.(C)-15545/2024	GDR FINANCE AND LEASING PRIVATE LIMITED V/s ASSISSTANT COMMISSIONER OF INCOME TAX, CENTRL CIRCLE-25, DELHI & ORS.	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR(PRAKASHKUMAR0809@GMAIL.COM)(9811212920)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
54	W.P.(C)-1421/2025 CM APPL. 6930/2025	SANJAY SINGHAL V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 15, DELHI	AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: AMAANTA LEGAL(AMAANTALEGAL@GMAIL.COM)(9811016666)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
55	W.P.(C)-3498/2025 CM APPL. 16378/2025 CM APPL. 16379/2025	AJAY JAIN V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT & ANR.	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(LITIGATION@VJLEGAL.COM)(7627082789)(PETITIONER) INCOME TAX(DELHI.ITO.HQ.PCCIT.NEAC@INCOMETAX.GOV.IN, DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT59.1@INCOMETAX.GOV.IN, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
56	W.P.(C)-3768/2025 WITH W.P.(C) 3771/2025	AON CONSULTING PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 1(1) & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
57	W.P.(C)-3771/2025	AON CONSULTING PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 1(1), DELHI & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
58	W.P.(C)-12742/2019 WITH W.P.(C) 4760/2020	M/S SHABROS FINVEST PVT. LTD. V/s RESERVE BANK OF INDIA AND ANR.	SWARNENDU CHATTERJEE, MANISHA SINGH	

		OTHER DETAILS OF ADVOCATES: SWARNENDU CHATTERJEE()(8826352053)(PETITIONER)	
59	W.P.(C)-4760/2020 CM APPL. 17177/2020	KRISHNA CAPFIN LTD V/s UNION OF INDIA & ANR.	VIKHYAT OBEROI, LEXORBIS, PREETI SINGH
		OTHER DETAILS OF ADVOCATES: VAIBHAV SETHI AND VIKHYAT OBEROI(VAIBHAVSETHI@HOTMAIL.COM)(9953637304)(PETITIONER) VAIBHAV SETH AND VFIKHYAT OBEROI(VAIBHAVSETHI@HOTMAIL.COM)(9953637304)(PETITIONER) VIKHYATOBEROI(VIKHYAT.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) VIKHYATOBEROI (VIKHYA.OBEROI@GMAIL.COM)(9916338183)(PETITIONER) H S PARIHAR (HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) (){}(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER)	
60	W.P.(C)-5904/2020 CM APPL. 21338/2020 WITH W.P.(C) 7040/2020	M K G FINANCIL SERVICES PRIVATE LIMITED V/s UNION OF INDIA MINISTRYOF FINANCE APPELLATE AUTHORITY DEPARTMENT OF FINANCIAL SERVICES & ANR.	ARVIND KUMAR SRIVASTAVA, LEXORBIS, ABHSHEK KRISHNA, MANI KARAN SHARMA
		OTHER DETAILS OF ADVOCATES: M K G FINANCIL SERVICES PRIVATE LIMITED(COMPANYAFFAIRS@REDIMAIL,COM)(){}(RESPONDENT) M K G FINANCIL SERVICES PRIVATE LIMITED(COMPANYAFFAIRS@REDIMAIL,COM)(){}(RESPONDENT) ARVIND KUMAR SRIVASTAVA(COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(PETITIONER) ARVINDSRIVASTAVA(COMPANYAFFAIRSNEWDELHI@GMAIL.COM,COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(PETITIONER) UNION OF INDIA MINISTRYOF FINANCE APPELLATE AUTHORITY DEPARTMENT OF FINANCIAL SERVICES(MOHAMMEDMUQEEM@GIMAIL,COM)(){}(PETITIONER) UNION OF INDIA MINISTRYOF FINANCE APPELLATE AUTHORITY DEPARTMENT OF FINANCIAL SERVICES(MOHAMMEDMUQEEM@GIMAIL,COM)(){}(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) H.S. PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) (){}(RESPONDENT) (){}(RESPONDENT) ABHISHEK KRISHNA(AKADV4U@GMAIL.COM)(9313280123)(PETITIONER) MANI KARAN SHARMA(ADV.MANIKARANSHARMA@GMAIL.COM)(9873870384)(PETITIONER)	
61	W.P.(C)-7040/2020 CM APPL. 24001/2020	GOLI FINANCE LIMITED V/s UNION OF INDIA & ANR.	ARVIND KUMAR SRIVASTAVA, LEXORBIS, VIKAS BIDHURI, RAJESH RAI, NITIN KUMAR UPADHYAY
		OTHER DETAILS OF ADVOCATES: GOLI FINANCE LIMITED(COMPANYAFFAIRS@REDIFFMAIL.COM)(){}(RESPONDENT) GOLI FINANCE LIMITED(COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(RESPONDENT) GOLI FINANCE LIMITED(COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(RESPONDENT) ARVIND KUMAR SRIVASTAVA (SITARAJINDER1993@GMAIL.COM)(9810185836)(PETITIONER) HEMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) (){}(RESPONDENT) VIKAS BIDHURI(VIKASBIDHURI97@GMAIL.COM)(9716221877)(PETITIONER) RAJESH RAI(ADVICELAW@GMAIL.COM)(9810573041)(PETITIONER) NITIN KUMAR UPADHYAY(NITINKUMARUPADHYAY@GMAIL.COM)(9999616299)(PETITIONER)	
62	W.P.(C)-10062/2020 CM APPL. 32037/2020	RVS FINANCIAL SERVICES LIMITED V/s UNION OF INDIA MINISTRY OF FINANCE APPELLATE AUTHORTIY & ANR.	ARVIND KUMAR SRIVASTAVA, LEXORBIS, ABHSHEK KRISHNA
		OTHER DETAILS OF ADVOCATES: RVS FINANCIAL SERVICES LIMITED(COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(RESPONDENT) ARVIND KUMAR SRIVASTAVA(COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(PETITIONER) ARVINDSRIVASTAVA(COMPANYAFFAIRSNEWDELHI@GMAIL.COM,COMPANYAFFAIRS@REDIFFMAIL.COM)(9810185836)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) (){}(RESPONDENT) ABHISHEK KRISHNA(AKADV4U@GMAIL.COM)(9313280123)(PETITIONER)	
CONNECTED MATTERS (ANMM)			
63	ITA-710/2017 WITH ITA 714/2017 ITA 711/2017 ITA 712/2017 ITA 128/2023 ITA 130/2023	HUAWEI TECHNOLOGIES CO., LTD. V/s ASSISTANT DIRECTOR OF INCOME TAX CIRCLE 3(2), INTERNATIONAL TAXATION, NEW DELHI	MAYANK NAGI, KAVITA JHA
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)	
64	ITA-711/2017	HUAWEI TECHNOLOGIES CO., LTD. V/s ASSISTANT DIRECTOR OF INCOME TAX CIRCLE 3(2), INTERNATIONAL TAXATION, NEW DELHI	MAYANK NAGI, KAVITA JHA
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)	
65	ITA-712/2017	HUAWEI TECHNOLOGIES CO., LTD.	MAYANK NAGI, KAVITA JHA

		V/s ASSISTANT DIRECTOR OF INCOME TAX CIRCLE 3(2), INTERNATIONAL TAXATION, NEW DELHI		
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		
66	ITA-714/2017	HUAWEI TECHNOLOGIES CO., LTD. V/s ASSISTANT DIRECTOR OF INCOME TAX CIRCLE 3(2), INTERNATIONAL TAXATION, NEW DELHI	MAYANK NAGI, KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		
67	ITA-128/2023	HUAWEI TECHNOLOGIES CO LTD V/s ADDITIONAL DIRECTOR OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: HUAWEI TECHNOLOGIES CO LTD(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISH , KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) ADDITIONAL DIRECTOR OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
68	ITA-130/2023	HUAWEI TECHNOLOGIES CO LTD V/s ADDITIONAL DIRECTOR OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: HUAWEI TECHNOLOGIES CO LTD(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISH , KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) ADDITIONAL DIRECTOR OF INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) INCOMETAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
69	ITA-158/2023	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s A.T. KEARNEY LTD.	RUCHIR BHATIA, MANUJ SABHARWAL, ISHITA FARSAIYA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA , SHLOK CHANDRA (RBSRSTANDINGCOUNSEL@GMAIL.COM)(9810371417)(PETITIONER) RUCHIR BHATIA(RBSRSTANDINGCOUNSEL@GMAIL.COM)()(PETITIONER) PURAN(PURAN.130572@GMAIL.COM)()(RESPONDENT) MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(RESPONDENT) ISHITA FARSAIYA(ISHITAFARSAIYA@GMAIL.COM)(9717317995)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
70	ITA-208/2022 WITH ITA 209/2022 ITA 337/2023 ITA 339/2023 ITA 634/2023	PR COMMISSIONER OF INCOME TAX V/s M/S BSC AND C AND C KURALI TOLL ROAD LTD	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) VIPUL(VIPULAGRAWAL.NLIU@GMAIL.COM)()(RESPONDENT)		
71	ITA-209/2022	PRINCIPAL COMMISSIONER OF INCOME TAX V/s M/S BSC AND C AND C KURALI TOLL ROD LTD.	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) TAXATION(TAXATION@BSCPL.NET)()(RESPONDENT)		
72	ITA-337/2023	PR. COMMISSIONER OF INCOME TAX - 1 V/s M/S BSC C AND C KURALI TOLL ROAD LTD & ANR.	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) TAXATION BSCPL(TAXTATION@BSCPL.NET)()(RESPONDENT) TAXATION(TAXATION@BSCPL.NET)()(RESPONDENT) M/S BSC C & C(TAXATION@BSCPL.NET)()(RESPONDENT)		
73	ITA-339/2023	PR. COMMISSIONER OF INCOME TAX -1 V/s M/S BSC C AND C KURALI TOLL ROAD LTD.	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) TAXATION(TAXATION@BSCPL.NET)()(RESPONDENT)		
74	ITA-634/2023 WITH ITA 208/2022	PR. COMMISSIONER OF INCOME TAX 1, NEW DELHI V/s M/S BSC C AND C KURALI TOLL ROAD PRIVATE LIMITED	VIPUL AGRAWAL	
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(C)-12617/2022	VIJENDER PAL JAIN L/H LATE RISHI RAMAN JAIN V/s ASSISTANT COMMISSIONER OF INCOME TAX	KESHAV DWIVEDI, SHAILENDRA KISHORE SINGH	

		CIRCLE 28(1) DELHI & ORS.		
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SAXENA(FILING@JMRK.IN)(6386357980)(PETITIONER) PANKAJ KUMAR SAXENA(FILING@JMRK.IN)(6386357980)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SHAILENDRA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
FOR FINAL HEARING				
76	FAO (COMM)-71/2023 CM APPL. 13416/2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY V/s M/S ADLAKHA ASSOCIATES PVT. LTD. & ANR.	MANISHA SURI, AVINASH KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: CHAUDHARY LAW OFFICES(CHAUDHARYLAWOFFICES@GMAIL.COM)()(PETITIONER) ADLAKHA OFFICE(ADLAKHAOFFICE@GMAIL.COM)()(RESPONDENT) VJ(1950VJ@GMAIL.COM)()(RESPONDENT) AVINASH KUMAR TRIVEDI(AVINASHTRIVEDI.LEGAL@GMAIL.COM)(9871441764)(RESPONDENT)		
77	FAO(OS) (COMM)-194/2022 CM APPL. 32863/2022	SHRI BRAJENDRA KHANDELWAL V/s M/S RAJENDRA IRON MART & ORS.	VIVEK PANDEY	
		OTHER DETAILS OF ADVOCATES: MP DEVNATH(BRAJENDRAKHANDELWAL@GMAIL.COM)()(PETITIONER) RAHUL(RAHUL@SARVADA.CO.IN)()(PETITIONER) RAJENDRA IRON MART(IMAHESHKHANDELWAL@GMAIL.COM)()(RESPONDENT) RAVI BALA MATHUR(AMITMATHUR70@GMAIL.COM)()(RESPONDENT) MADAN PANDEY(MADANPANDEY6680@GMAIL.COM)()(RESPONDENT)		
78	ITA-741/2023 CM APPL. 19588/2025	SUKHBIR S. DAGAR V/s INCOME TAX OFFICER, WARD 24(3)	VED KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM)(9312502333)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)()(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT) VED JAIN(LITIGATION@VJLEGAL.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
79	CHAT.A.C.-1/2012 WITH CHAT.A.C. 2/2012	ANIL K. MALHOTRA V/s INSTT. OF CHATERED ACCOUNTANTS OF INDIA	JAGJIT SINGH, K.K. JAIN, V.K MISRA, BHAGAT SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(RESPONDENT) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(RESPONDENT) BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(PETITIONER) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(RESPONDENT)		
80	CHAT.A.C.-2/2012 WITH CHAT.A.C. 2/2012	ANIL K. WAHI V/s INSTT. OF CHARTERED ACCOUNTANTSO INDIA	JAGJIT SINGH, K.K. JAIN, V.K MISRA, BHAGAT SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(RESPONDENT) BHAGAT SINGH(BHAGATSINGHIS@YAHOO.COM)(9810133410)(PETITIONER) V.K MISRA(VINAY.MISRA@TULI.CO.IN)(9810576950)(RESPONDENT)		
81	W.P.(C)-10505/2022 WITH W.P.(C) 10507/2022	M/S BACARDI INDIA PRIVATE LIMITED V/s DISPUTE RESOLUTION PANEL-1 & ORS.	NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: NAGESWAR RAO()(9540688574)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI SECRETARY DRP(DELHI.SECRETARY.DRP1@INCOMETAX.GOV.IN)()(RESPONDENT)		
82	W.P.(C)-10507/2022	M/S BACARDI INDIA PRIVATE LIMITED V/s DISPUTE RESOLUTION PANEL-1 & ORS.	NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: NAGESWAR RAO(AMIT.NAHUGUNA@LUMIEREIP.COM)(9540688574)(PETITIONER) DELHI SECRETARY DRP(DELHI.SECRETARY.DRP1@INCOMETAX.GOV.IN)(1123661926)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	LPA-664/2017 CM APPL. 36997/2017 CM APPL. 69315/2024 CM APPL. 505/2025	THE CPIO INTELLIGENCE BUREAU V/s SANJIV CHATURVEDI	R V SINHA, SANJIV CHATURVEDI, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: SANJIV CHATURVEDI(SANJIVIFS@GMAIL.COM){0}(PETITIONER) DUTT AND SHARMA(DUTTNSHARMA@GMAIL.COM){0}(RESPONDENT) SANJIV CHATURVEDI(SANJIVIFS@GMAIL.COM){0}(PETITIONER) DUTT AND SHARMA(DUTTNSHARMA@GMAIL.COM){0}(RESPONDENT) RAHUL SHARMA(DUTTNSHARMA@GMAIL.COM)(9811555971)(PETITIONER)		
2	W.P.(C)-5612/2019 WITH W.P.(C) 6211/2019	M/S. SULABH INTERNATIONAL SOCIAL SERVICE ORGANISATION V/s UNION OF INDIA & ORS.	J.K. MITTAL, GARGI TULI, RAGHUPATHY RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) GARGI TULI(GARGITULIADV@GMAIL.COM)(9910150813)(PETITIONER) RAGHUPATHY RAMACHANDRAN(RRCADV1@GMAIL.COM)(9868211477)(PETITIONER) GARGI TULI(GARGITULIADV@GMAIL.COM)(9910150813)(PETITIONER)		
3	W.P.(C)-6211/2019 CM APPL. 26666/2019 CM APPL. 32570/2022 CM APPL. 13429/2023	M/S SULABH INTERNATIONAL SOCIAL SERVICE ORGANISATION V/s UNION OF INDIA & ORS.	J.K. MITTAL, GARGI TULI, SATISH AGGARWALA, GARGI TULI	
		OTHER DETAILS OF ADVOCATES: J.K. MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) ANURAG(ANURAGCGSC@GMAIL.COM){}(PETITIONER) GITULI(GARGITULIADV@GMAIL.COM){}(PETITIONER) SATISH(SATISHAGGARWALA@GMAIL.COM){}(RESPONDENT) GARGI TULI(GARGITULIADV@GMAIL.COM)(9910150813)(PETITIONER)		

FRESH MATTERS & APPLICATIONS				
4	W.P.(C)-1274/2025 CM APPL. 6292/2025 CM APPL. 6293/2025	ARUN GUPTA DIRECTOR DEVANSH CHEMICALS PVT. LTD. & ANR. V/s PR. CHIEF COMMISSIONER CGST DELHI NORTH & ANR.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A. K. BABBAR, BHARAT KR. TRIPATHI, SURENDRA KUMAR, ATUL BABBAR, RAHUL CHAUHAN(AKBABBAR@GMAIL.COM)(9811121574)(PETITIONER) HARPREET SINGH, ANURAG, GST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT) GST(DELHINORTHLEGAL@GOV.IN, COMMR-CEXDEL1@NIC.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	W.P.(C)-2178/2025 CM APPL. 10285/2025	M/S PERFETTI VAN MELLE INDIA PVT LTD V/s ADDITIONAL COMMISSIONER (ADJN.) CGST DELHI NORTH & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) HARPREET SINGH, DELHI NORTH LEGAL(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN)(0)(RESPONDENT) CEXDEL(COMMR-CEXDEL1@NIC.IN)(0)(RESPONDENT)		
6	W.P.(C)-3461/2025 CM APPL. 16247/2025 WITH W.P.(C) 3469/2025	SAINATH EXPRESS SERVICES PRIVATE LIMITED V/s THE SUPERINTENDENT APPRAISER SENIOR INTELLIGENCE OFFICER	HETVI K PATEL	
		OTHER DETAILS OF ADVOCATES: ALAPATI SAHITYA KRISHNA(GOHIL.SINGH@GMAIL.COM)(9958518593)(PETITIONER) DZU REPORTING(SIO.DZUREPORTING1@GOV.IN)(0)(RESPONDENT)		
7	W.P.(C)-3469/2025 CM APPL. 16258/2025	H L CARGO PARCEL SERVICES V/s THE SUPERINTENDENT/APPRaiser SENIOR INTELLIGENCE OFFICER	HETVI K PATEL	
		OTHER DETAILS OF ADVOCATES: ALAPATI SAHITYA KRISHNA(GOHIL.SINGH@GMAIL.COM)(9958518593)(PETITIONER) HETVI PATEL(GOHIL.SINGH@GMAIL.COM)(9958518593)(PETITIONER) DZU REPORTING(SIO.DZUREPORTING1@GOV.IN)(0)(RESPONDENT) DZU REPORTING(SIO.DZUREPORTING1@GOV.IN)(0)(RESPONDENT)		
8	W.P.(C)-3530/2025 CM APPL. 16534/2025	SHIVNANDAN KUMAR BAJAJ V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT)	SHIKHA SAPRA	
		OTHER DETAILS OF ADVOCATES: SHIKHA SAPRA & GUNJAN TANWAR(PKADVOCATE@GMAIL.COM)(0)(PETITIONER) CEXDEL, HARPREET(COMMRTKDIMP-CUSDEL@NIC.IN, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-4086/2025	M/S CHAURASIYA TRADERS V/s SUPERINTENDENT, RANGE-7, OLD DELHI DIVISION, CGST, NORTH	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) CGST DELHI NORTH(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
10	CEAC-1/2023 CM APPL. 41464/2024 WITH CEAC 2/2023	ROCA BATHROOM PRODUCTS PVT LTD . V/s C C E ST JAIPUR I	RAJEEV MISHRA, MANNAT WARAICH, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: RAJEEV MISHRA (RAJEEV@AXESSLEGALCORP.COM)(9811333638)(PETITIONER) RAJEEV MISHRA(RAJEEV@AXESSLEGALCORP.COM)(9811333638)(PETITIONER) SONI ASLAW(SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT) MANNAT WARAICH , ASHRAY BEHURA(0)(9871706348)(PETITIONER) ANUSHREE (ANUSHREENARAIN@GMAIL.COM)(0)(RESPONDENT) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		
11	CEAC-2/2023 CM APPL. 41463/2024	ROCA BATHROOM PRODUCTS PVT. LTD. V/s C.C.E AND ST - JAIPUR 1	RAJEEV MISHRA, MANNAT WARAICH, SUJIT KUMAR GHOSH, MANNAT WARAICH	
		OTHER DETAILS OF ADVOCATES: RAJEEV MISHRA(MATTAPHOTOSTAT@GMAIL.COM)(9811333638)(PETITIONER) SONIA(SONIASLAW@HOTMAIL.COM)(0)(RESPONDENT) MANNAT WARAICH , ASHRAY BEHURA(0)(9871706348)(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(0)(RESPONDENT) SUJIT KUMAR GHOSH(DHARMENDRATHAUR019@GMAIL.COM)(9650894136)(PETITIONER) MANNAT WARAICH(UMESH@LAWCHAMBERSOFSG.COM)(9871706348)(PETITIONER)		

12	CEAC-13/2023 CM APPL. 66835/2023	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, LUCKNOW ZONE V/s M/S. AMBUJ HOTELS AND REAL ESTATES PVT. LTD.	SATISH AGGARWALA, PIYUSH SHEKHAR DESHPANDE	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM){}(PETITIONER) INFOTAX(INFOTAX@REDIFFMAIL.COM){}(RESPONDENT) PIYUSH SHEKHAR DESHPANDE(PIYUSH96WORK@GMAIL.COM){8983195030}(RESPONDENT)		
13	CUSAA-80/2022 CM APPL. 10820/2025	FALCON INDIA (CUSTOMS BROKER) V/s COMMISSIONER OF CUSTOMS (AIRPORT & GENERAL)	VIKRAM SINGH, ANISH ROY	
		OTHER DETAILS OF ADVOCATES: VS NEGI(VSNEGILLM@GMAIL.COM){9810713105}(PETITIONER) HARPREET SINGH(){9811253531}(RESPONDENT) KAVITA SWAROP(KAVITA.BAIMAD@GMAIL.COM){0}(PETITIONER) GIRISH AGARWAL(GIRISHAGARWALOFFICE@GMAIL.COM){0}(RESPONDENT) ANISH ROY(ANISHROY@GMAIL.COM){9582241162}(RESPONDENT)		
14	CUSAA-82/2023 CM APPL. 57697/2023 WITH CUSAA 83/2023	PARVEEN KUMAR JAIN V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) ICD, TKD, NEW DELHI	NIDHI GUPTA, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA & NIDHI(BBHUSHANADV@GMAIL.COM){9810854786}(PETITIONER) SATISH(SATISHLAW@YAHOO.COM){}(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM){9910305746}(RESPONDENT)		
15	CUSAA-83/2023 CM APPL. 57699/2023	BIMAL PAPERS PVT. LTD. V/s PRINCIPAL COMMISSIONER OF CUSTOMS IMPORT	NIDHI GUPTA, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA & NIDHI(BBHUSHANADV@GMAIL.COM){9810854786}(PETITIONER) SATISH(SATISHLAW@YAHOO.COM){}(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM){9910305746}(RESPONDENT)		
16	CUSAA-75/2024 CM APPL. 55773/2024	PRINCIPAL COMMISSIONER OF CUSTOMS, ICD TUGHLAKABAD, NEW DELHI V/s M/S BAG INDUSTRIES	AAKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM){9871094948}(PETITIONER) BAG INDUSTRIES(INFO.BAGINDUSTRIES@GMAIL.COM){0}(RESPONDENT) CUS(CUS-ADVRULLINGS.MUM@GOV.IN){0}(RESPONDENT)		
17	CUSAA-83/2024 CM APPL. 66401/2024 CM APPL. 4768/2025 WITH CUSAA 86/2024 CUSAA 87/2024	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT), ICD TKD, NEW DELHI V/s SARASWATI KNITWEAR PVT. LTD.	ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){0}(PETITIONER) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){0}(PETITIONER) HELP JICPL(HELP@JICPL.COM){0}(RESPONDENT) JICPL(LEGAL@JICPL.COM){0}(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){9910014337}(PETITIONER) N K SHARMA (ADVOCATENKS393@GMAIL.COM){0}(RESPONDENT) JICPL(KAPIL@JICPL.COM){0}(RESPONDENT)		
18	CUSAA-86/2024 CM APPL. 70160/2024 CM APPL. 4767/2025	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT), ICD TKD, NEW DELHI V/s SARASWATI KNITWEAR PVT. LTD.	ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){0}(PETITIONER) JICPL(HELP@JICPL.COM){0}(RESPONDENT) JICPL(LEGAL@JICPL.COM){0}(RESPONDENT) ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){9910014337}(PETITIONER) N K SHARMA (ADVOCATENKS393@GMAIL.COM){0}(RESPONDENT) JICPL(KAPIL@JICPL.COM){0}(RESPONDENT)		
19	CUSAA-87/2024 CM APPL. 73746/2024 CM APPL. 4772/2025	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT), ICD TKD, NEW DELHI V/s SARASWATI KNITWEAR	ANUSHREE NARAIN	
		OTHER DETAILS OF ADVOCATES: ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM){0}(PETITIONER) CPL(HELP@JICPL.COM){0}(RESPONDENT)		

20	W.P.(C)-7892/2018	DIRECTORATE OF REVENUE INTELLIGENCE V/s CUSTOM AND CENTRAL EXCISE SETTLEMENT COMMISSION AND ANR.	AJIT SHARMA, PRIYANKA GOEL	
		OTHER DETAILS OF ADVOCATES: AJIT SHARMA()(9873548826)(PETITIONER)		
21	W.P.(C)-2823/2020 CM APPL. 9834/2020	M/S DCS INTERNATIONAL TRADING PRIVATE LTD. V/s THE COMMISSIONER OF CUSTOMS	SUNIL KUMAR VERMA, AMRITA JOSHI, RAMAKANT GAUR, ABHISHEK	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR VERMA()(9811384198)(PETITIONER) AMRITA JOSHI(ADVOCATEYASHODHARA.BROY@GMAIL.COM)(8017370910)(PETITIONER) RAMAKANT GAUR(RAMAKANTGAUR@GMAIL.COM)(9810004702)(PETITIONER) ABHISHEK (ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(RESPONDENT)		
22	W.P.(C)-2905/2020	BUCON INFRATECH PVT LTD V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX DELHI SOUTH & ANR.	RUCHIR BHATIA, RAGHUPATHY RAMACHANDRAN	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER) RAGHUPATHY RAMACHANDRAN(RRCADV1@GMAIL.COM)(9868211477)(RESPONDENT)		
23	W.P.(C)-6480/2021	MARVEL VINYL LTD V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF FINANCE DEPARTMENT OF REVENUE & ORS.	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SOUNU BHATNAGAR()(9810134678)(RESPONDENT) ADITYA SINGHLA()(9818601006)(RESPONDENT)		
24	W.P.(C)-8112/2021	HF INTERNATIONAL V/s CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC) & ORS.	PURNA CHANDRA PATNAIK	
		OTHER DETAILS OF ADVOCATES: P C PATNAIK, HEMANT MISHRA(PCPATTNAIK@REDIFFMAIL.COM)(9810358384)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
25	W.P.(C)-3046/2022 CM APPL. 8830/2022 CM APPL. 23604/2022	JANODAYA EKTA SAMITI (REGD.) V/s GOVT. OF NCT OF DELHI & ORS.	RAMESH KUMAR MISHRA, SRIHARSHA PEECHARA, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR MISHRA(MISHRARAMESHK@GMAIL.COM)(9911461665)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) RAVINDER(RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) RAMESH K MISHRA(MISHRARAMESHK@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SRI HARSHA PEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(RESPONDENT) JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)		
26	W.P.(C)-3754/2022	CMR GREEN TECHNOLOGIES LIMITED V/s UNION OF INDIA & ANR.	SUNIL KUMAR JHA, GAGAN KUMAR	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR AND ASSOCIATES(ONLINEARUN@YAHOO.CO.IN)(9810131832)(PETITIONER) ICDPRIYADA(ICDPRIYADA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) GAGAN KUMAR(ADVAGAGANKUMAR6760@GMAIL.COM)(8851110500)(PETITIONER)		
27	W.P.(C)-16038/2022	SVC TEXTILE COMPANY PVT. LTD. (OPC) V/s PRINCIPAL COMMISSIONER OF CUSTOMS (EXPORT) & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPARM01@GMAIL.COM)(9212143535)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT)		

28	W.P.(C)-267/2024 CM APPL. 1216/2024	IFUNA CGHS LTD. V/s REGISTRAR CO-OPERATIVE SOCIETIES GOVT. OF NCT OF DELHI & ANR.	SANTOSH KUMAR SAHU	
		OTHER DETAILS OF ADVOCATES: VIKAS GOYAL(ADV.VIKAS73@GMAIL.COM)(8588827669)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-2134/2024	M/S. GEONIX INTERNATIONAL PVT. LTD. V/s UNION OF INDIA AND ORS.	VINEET BHATIA	
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
30	W.P.(C)-8335/2024 CM APPL. 34116/2024	M/S PRIMO EXIM V/s UNION OF INDIA AND ORS	VIJAYANT SHARMA	
		OTHER DETAILS OF ADVOCATES: J&S ATTORNEY ALLIANC3E4E(ADVMS.JSATTORNERALLIANCE@GMAIL.COM)(977371800)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANURAG(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		
31	W.P.(C)-10930/2024	M/S N.N. BROTHERS V/s COMMISSIONER OF DVAT AND ANR	WAHAJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: WAHAJ AHMAD KHAN(WAKHAN.BOL@GMAIL.COM)(9818509340)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-11548/2024 CM APPL. 47877/2024	GOPI CHAND BHATIA AND ORS V/s REGISTRAR OF DELHI COOPERATIVE SOCITIES AND ORS	PRATYUSH MIGLANI	
		OTHER DETAILS OF ADVOCATES: MVAC ADVOCATES AND CONSULTANTS(MAIL@MVAC.IN)(9811014020)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
33	W.P.(C)-13260/2024 CM APPL. 55400/2024	M/S ARMY WELFARE HOUSING ORGANISATION V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V.LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDK@LAKSHMISRI.COM)(9560712505)(PETITIONER) ARMY(FINANCE16@AWHOSENA.ORG)(0)(PETITIONER) HARPREET SINGH, UNION OF INDIA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(0)(RESPONDENT)		
34	W.P.(C)-13769/2024 CM APPL. 57700/2024	M/S JSW STEEL LIMITED V/s DIRECTORATE GENERAL OF GST INTELLIGENCE, & ORS.	DEVASHISH MARWAH	
		OTHER DETAILS OF ADVOCATES: DEVASHISH MARWAH(DEVASHISH.MARWAH@THEGUILD.CO.IN)(7042492843)(PETITIONER) HARPREET SINGH, CBEC(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, SIOGRADGECEIDZU.CBEC@GOV.IN)(0)(RESPONDENT) CH SOUTH, SONU BHATNAGAR, ANUSHREE NARAIN(DGGIADJ-CHSOUTH@GOV.IN, BHATNAGARSONU@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-14416/2024	OM TELECOM LOGISTICS PVT LTD V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX DELHI NORTH AND ANR.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIRA BHATIA(DALIP210@GMAIL.COM)(9810371417)(PETITIONER) LEGAL ST DELHI(LEGALSTDDELHI@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-17763/2024 CM APPL. 75530/2024	M/S OMEGA QMS. V/s COMMISSIONER, CGST, DELHI WEST & ANR.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL , HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) HARPREET SINGH, LEGALST DELHI 3(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM,		

		LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
37	W.P.(C)-34/2025	ARCH CONCEPT PRIVATE LIMITED V/s JOINT COMMISSIONER, CGST APPEALS-II & ANR.	VARSHA IYER	
		OTHER DETAILS OF ADVOCATES: PADMANABHAN ASSOCIATES(PADMANABHANASSOCIATES@GMAIL.COM)(9818076566)(PETITIONER) LEGALST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
38	W.P.(C)-1177/2025 CM APPL. 5724/2025	M/S VARUN FOILS LIMITED V/s UNION OF INDIA THROUGH MINISTRY OF FINANCE & ORS.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) UNION OF INDIA, ANURAG, N.K. AGGARWAL(UOIDHC@GMAIL.COM, ANURAGDULAW@GMAIL.COM, ADVNKAGGARWAL@GMAIL.COM)(1123384193)(RESPONDENT) SHASHANK, CGST(SHASHANK_SHARMA1@OUTLOOK.COM, CGSTWESTADJUDICATION.ADC@GMAIL.COM)(0)(RESPONDENT) AAMRITANSHU(OFFICE@AAMRITANSHU.IN)(0)(RESPONDENT)		
39	W.P.(C)-1269/2025 CM APPL. 6281/2025	M/S SPARCO BATTERIES PVT LTD & ANR. V/s UNION OF INDIA & ANR.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES: PRABHAT KUMAR, MEHAK DHIMAN(OFFICE@RKLEGAL.ORG)(9312315121)(PETITIONER) DELHI DCIT JUDICIAL HC, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, HARPREET SINGH(STANDINGCOUNSELGNCTD@GMAIL.COM, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
40	W.P.(C)-2173/2025 CM APPL. 10275/2025	GAURAV GUPTA PROP OF EXIM INCORPORATION V/s ADDITIONAL COMMISSIONER CENTRAL GST DELHI NORTH & ORS.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM, DALIP210@GMAIL.COM)(9810082677)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
41	LPA-2114/2006 WITH LPA 143/2007	U.P.SAMAJ COOPERATIVE HOUSE B. V/s D.D.A. & ORS.	D.K.RUSTAGI, RAJIV BANSAL, SANJAY KATYAL, ROHAN AHUJA, PS SHARDA, SUMEET VERMA, SANJAY KUMAR PATHAK, RAJEEV SAXENA, KIRTIMAN SINGH, MANISH SONGWAN, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER)		
42	LPA-143/2007	D.D.A. V/s U.P. SAMAJ COOP. HOUSE BUILD. SOC.	RAJIV BANSAL, MR. D.K. RUSTAGI, PS SHARDA, SUMEET VERMA, RAJEEV SAXENA, ROHAN, TOSHIKA, MANISH SONGWAN, HIMANSHU BAJAJ, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(PETITIONER)		
FOR DIRECTION ON OFFICE NOTE				
43	W.P.(C)-10635/2022	DELHI METRO RAIL CORPORATION LTD V/s THE COMMISSIONER (APPEALS-II) & ANR.	VIBHA MAHAJAN SETH, ADITYA SINGLA, RHEA VERMA	
		OTHER DETAILS OF ADVOCATES: VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM.ORG)(9810702410)(PETITIONER) THE COMMISSIONER CGST(GST-APPEAL2DELHI@GOV.IN, LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER) RHEA VERMA(RHEAVERMA@HOTMAIL.COM)(9910618997)(PETITIONER)		
44	W.P.(C)-5328/2024	M/S CIVICE ENTEPRISE (OPC) PVT. LTD. V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX NORTH DELHI & ANR.	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: CHAMBERS OF PRANAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER)		

		GST DELHI EAST LEGAL(GSTDELHIEAST.LEGAL@GMAIL.COM)()(RESPONDENT) PC AGGARWAL(PCAGGARWAL1900@GMAIL.COM, PNO@AXISBANK.COM)()(RESPONDENT)		
45	CM APPL. 7846/2025 In W.P.(C)-6429/2024(Disposed off case)	SYONA SPA V/s UNION OF INDIA & ORS.	J.K. MITTAL	
		OTHER DETAILS OF ADVOCATES: J K MITTAL AND VANDANA MITTAL(JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) J K MITTAL (JKMITTALSERVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT)		
46	W.P.(C)-659/2025 WITH W.P.(C) 707/2025	SHRI RAM SHARMA PROPRIETOR SHRI RAM AND COMPANY V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-707/2025	SALAK CHAND PROPRIETOR S K ASSOCIATES V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA	
		OTHER DETAILS OF ADVOCATES: IMPACT LAW FIRM(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-1158/2025	PREM COLOUR CHEM PVT LTD V/s THE UNION OF INDIA AND ORS	DEEPAK KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAR(INFO.EXCISE@GMAIL.COM)(9871334472)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, JDU(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, DGGI- JDU@GOV.IN)(9868250806)(RESPONDENT) GST DELHI EAST, HARPREET(GSTDELHIEASTDIVMANDOLI@GOV.IN, HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) CTT DELHI(CTT.DELHI@NIC.IN)(0)(RESPONDENT)		
49	W.P.(C)-2116/2025	M/S IR COMPUTER TRADERS V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX EAST DELHI	PRANAY JAIN	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT)		
50	W.P.(C)-2866/2025 WITH W.P.(C) 2868/2025 W.P.(C) 2893/2025	SAACHI EXPORTS INDIA THROUGH ITS PROPRIETOR V/s UNION OF INDIA & ANR.	S. SUNIL	
		OTHER DETAILS OF ADVOCATES: S. SUNIL(SSUNIL29@GMAIL.COM)(9818122309)(PETITIONER) DELHI NORTH LEGAL, UNION OF INDIA(DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-2868/2025	MANYA INFOTECH THROUGH ITS PROPRIETOR V/s UNION OF INDIA & ANR.	S. SUNIL	
		OTHER DETAILS OF ADVOCATES: S.SUNIL(SSUNIL29@GMAIL.COM)(9818122309)(PETITIONER) DELHI NORTH LEGAL, UNION OF INDIA(DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
52	W.P.(C)-2893/2025	GAURI GALLERY THROUGH ITS PROPRIETOR V/s UNION OF INDIA & ANR.	S. SUNIL	
		OTHER DETAILS OF ADVOCATES: S. SUNIL (SSUNIL29@GMAIL.COM)(9818122309)(PETITIONER) DELHI NORTH LEGAL, UNION OF INDIA(DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
53	W.P.(C)-3141/2025	TIRUPATI BALAJI CHEMICALS PVT. LTD. V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX, DELHI NORTH	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: UDIT BAKSHI & BHWESH BHOLA(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER)		

		DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
54	W.P.(C)-3492/2025	AKASH BANSAL (PROPRIETOR M/S SHRI PREM JI TRADERS) V/s SUPERINTENDENT RANGE - 109 CENTRAL GOODS AND SERVICES TAX DEPARTMENT, DELHI WEST, DIVISION- ROHINI	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(N.GULATI@YAHOO.COM)(9313133000)(PETITIONER) LEGALST DELHI, CGST DELHI WEST LEGAL(LEGALSTDELHI3@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-3493/2025	SMT RUCHIKA JAIN V/s THE PRINCIPAL COMMISSIONER OF CENTRAL TAX/GST DELHI & ANR.	AMIT KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR JHA(ADVOCATEAMITKUMARJHA@GMAIL.COM)(9771759753)(PETITIONER) CEXDEL, DELHI NORTH LEGAL, ANURAG(COMMR-CEXDEL1@NIC.IN, DELHINORTH-LEGAL@GOV.IN, ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-3507/2025	SRI BALAJI TRADING COMPANY V/s SALES TAX OFFICER CLASS II AVATO WARD 70 & ANR.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
rajesh.malhotra@dhc.nic.in
akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	CM APPL. 1231/2025 REVIEW PET. 9/2025 In W.P.(C)-12208/2023(Disposed off case)	SANTOSH KUMAR SAHU, EX CPL 742598-N V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, RISHABH CHARANLAL SAHU	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) RISHABH SAHU(RISHABH@SAHULEGAL.COM)(9910055066)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(0)(RESPONDENT)		
2	CM APPL. 16468/2025 REVIEW PET. 157/2025 In W.P.(C)-12284/2023(Disposed off case)	RADHA KRISHAN SAHOO, EX CPL 742467-A V/s UNION OF INDIA & ORS.	SHAILJA KULSHRESHTHA, VIDUR DWIVEDI, VIDUR DWIVEDI, ANSHUMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SURESH TRIPATHY(SURESHTRIPATHY65@GMAIL.COM)(9810269115)(PETITIONER) VIPIN SHARMA(SHARMAVIPIN1086@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) AMIT GUPTA(AMITGUPTA0764@GMAIL.COM)(9711326509)(PETITIONER)		

16.04.2025

ADVANCE CAUSE LIST

		UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) VIDUR DWIVEDI(VIDUR.DWIVEDI91@GMAIL.COM)(9717116963)(PETITIONER) ANSHUMAN MEHROTRA(ADVANSHUMANMEHROTRA@GMAIL.COM)(9582597616)(PETITIONER)	
PART-HEARD MATTERS(CONNECTED)			
3	CRL.A.-184/2022 WITH CRL.A. 223/2022 CRL.A. 233/2022 CRL.A. 271/2022 CRL.A. 296/2022 CRL.A. 600/2022 CRL.A. 677/2022 CRL.A. 1149/2024	SHARJEEL IMAM V/s THE STATE OF NCT OF DELHI	AHMAD IBRAHIM Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: TALIB MUSTAFA(TALIB.HNLU17@GMAIL.COM){}(PETITIONER) TALIB MUSTAF(TALIB.HULU17@GMAIL.COM)(7747995781)(PETITIONER) AHMAD IBRAHIM(AHMADIBRAHIMLAW@GMAIL.COM)(7747995781)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TALIB HULU(TAMLAW.KIARTIK){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF

				DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
4	CRL.A.-233/2022 CRL.M.(BAIL) 620/2022 CRL.M.A. 29808/2023	MOHD SALEEM KHAN V/s STATE (GOVT. OF NCT OF DELHI)	MUJEEB UR REHMAN, GAUTAM KHAZANCHI, GAUTAM KHAZANCHI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MUJEEB UR REHMAN(LAWYERSINACTION@GMAIL.COM)(8826257565)(PETITIONER) STATE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAUTAM KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF

				HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
5	CRL.A.-271/2022 WITH CRL.A. 522/2022	SHIFA UR REHMAN V/s STATE OF NATIONAL CAPITAL TERRITORY PS CRIME BRANCH BEING INVESTIGATED BY SPECIAL CELL	PRAKASH PRIYADARSHI, BILAL ANWAR KHAN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: S.N.QURESHI(ADV.SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) PRAKASH PANDEY(PRAKASHPANDEY19@GMAIL.COM)()(PETITIONER) S.N.QURESHI(SAQUIBQURESHI@GMAIL.COM)(9717061985)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BILAL ANWAR KHAN(CHAMBERS.BILAL@GMAIL.COM)(9811003756)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING :

				2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04- 16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
6	CRL.A.-677/2022 WITH CRL.A. 631/2024	ATHAR KHAN V/s STATE OF NCT OF DELHI	ARJUN DEWAN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ARJUN DEWAN (ARJUN.DEWAN85@GMAIL.COM)(9810700027)(PETITIONER) VARISHA SHARMA(VARISHASHARMA15@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07- 10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER

				(DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @MUNNA (DISPOSED ON : 2024-04-22) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
7	CRL.A.-1149/2024	MEERAN HAIDER (THROUGH PAIROKAR) V/s STATE GOVT. OF NCT OF DELHI	FARAZ MAQBOOL	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: FARAZ MAQBOOL(MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK

				ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
8	CRL.A.-210/2022 CRL.M.A. 12338/2023 CRL.M.A. 13472/2023 WITH CRL.A. 184/2022 CRL.A. 296/2022 CRL.A. 600/2022 CRL.A. 677/2022 CRL.A. 211/2022 CRL.A. 233/2022 CRL.A. 271/2022	ABDUL KHALID SAIFI @KHALID SAIFI V/s STATE	PRAAVITA KASHYAP, DHRUV PANDE, CHINMAY KANOJIA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: PRAAVITA(PRAAVITA@GMAIL.COM)(9868869900)(PETITIONER) RAJAT KUMAR(RAJATK05@GMAIL.COM)(9868869900)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT NAIR(OFFICE.RAJATNAIR@GMAIL.COM)()(PETITIONER) RAJAT(RAJAT05@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT KUMAR (RAJATK05@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01)

				W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
9	CRL.A.-211/2022 CRL.M.A. 13479/2023	GULFISHA FATIMA V/s STATE GOVT OF NCT OF DELHI	SARIM NAVED	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SARIM NAVED(SARIM.NAVED@GMAIL.OCM)(9999821341)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARIM NAVED (OFFICE@SARIMNAVED.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA

				(THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
10	CRL.A.-631/2024	UMAR KHALID V/s STATE (GOVT OF NCT OF DELHI)	SAHIL GHAI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SAHIL GHAI(ADVOCATE.SAHILGHAI@GMAIL.COM)(9818335779)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA

			NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-05-19) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)

COURT NO. 04
 DIVISION BENCH-IV
 HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
 Counsels are requested to fill this form only once.
 The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO(OS)-21/2025 CM APPL. 9283/2025 CM APPL. 9284/2025	NEHA DUTTA V/s CAPITOL ART HOUSE PVT LTD	KULDEEP KUMAR GURNANI	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR(KULDEEPK544@GMAIL.COM)(9811015945)(PETITIONER) LEENA TUTEJA (LEENATUTEJA25@GMAIL.COM)(0)(RESPONDENT) ISHAAN(ISHAAN22CHAWLA@GMAIL.COM)(0)(RESPONDENT)		
2	RFA(COMM)-150/2025 CM APPL. 15165/2025 CM APPL. 15166/2025 CM APPL. 15167/2025	UNITEC FIBRES PVT. LTD V/s M/S GREEN INDIA POLYTEX & ORS.	SHUBHAM BHALLA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM BHALLA(ADV.YAJURBHALLA@GMAIL.COM)(9654745777)(PETITIONER) RAGINI SHARMA (ADV.YAJURBHALLA@GMAIL.COM)(9654745777)(PETITIONER) GEETIKA GULATI (GEETUGULATI2005@GMAIL.COM)(0)(RESPONDENT) NITIN KHANNA(NITIN.KHANNA1984@GMAIL.COM)(0)(RESPONDENT) GEETIKA (GEETUGULATI2005@GMAIL.COM)(0)(RESPONDENT) NITIN (NITIN.KHANNA1984@GMAIL.COM)(0)(RESPONDENT)		
3	RFA(OS)(COMM)-25/2024 CM APPL. 76054/2024 CM APPL. 76057/2024	IREO VICTORY VALLEY PRIVATE LIMITED V/s LARSEN AND TOUBRO LIMITED	ROOH-E-HINA DUA	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-16868/2024 CM APPL. 71445/2024 CM APPL. 71448/2024 WITH W.P.(C) 17220/2024	UNION OF INDIA & ORS. V/s ATRISH KUMAR MISHRA & ORS.	PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
5	W.P.(C)-17220/2024 CM APPL. 73172/2024 CM APPL. 73173/2024 CM APPL. 73174/2024 CM APPL. 73175/2024	UNION OF INDIA & ORS. V/s PRABHAT AGRAWAL & ORS.	PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
6	CONT.CAS(C)-276/2022 WITH W.P.(C) 9890/2019 W.P.(C) 2034/2017	ASSOCIATION OF AKASHVANI AND DOORDARSHAN ENGINEERING EMPLOYEES (AADEE) AND ORS. V/s SHRI APOORVA CHANDRA AND ORS.	PALLAVI SINGH	

		OTHER DETAILS OF ADVOCATES: PALLAVI SINGH(PALLAVII@MBCHAMBERS.COM)(7300767116)(PETITIONER) AARIF(ADVS.AARIF@GMAIL.COM)()(RESPONDENT) PARKASH(ADV.PARKASH.RAVI@GMAIL.COM)()(RESPONDENT)		
7	W.P.(C)-2034/2017 WITH W.P.(C) 9890/2019	DIRECTOR GENERAL ALL INDIA RADIO & ORS V/s SYAMALI BISWAS & ANR	S.M. ARIF, MANISH K BISHNOI	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-9890/2019 CM APPL. 40882/2019 WITH CONT.CAS(C) 276/2022	ASSOCIATION OF AKASHVANI AND DOORDARSHAN ENGINEERING EMPLOYEES (AADEE) AND ORS. V/s UNION OF INDIA AND ORS.	MANISH K. BISHNOI	
		OTHER DETAILS OF ADVOCATES: MANISH K. BISHNOI()(9811548007)(PETITIONER)		
9	CONT.CAS(C)-405/2023 WITH W.P.(C) 8730/2019 W.P.(C) 8771/2019	DR. DIVPREET SAHANI & ANR. V/s NARESH KUMAR & ORS.	PRAMOD GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
10	W.P.(C)-8730/2019 CM APPL. 36066/2019 CM APPL. 36068/2019 CM APPL. 44349/2023 WITH CONT.CAS(C) 405/2023 W.P.(C) 8771/2019	DR. DIVPREET SAHANI AND ORS. V/s GOVERNMENT OF NCT OF DELHI AND ORS.	PRAMOD GUPTA, DEVASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) DEVASHISH CHAUHAN(DEVASHISH@CHAMBERSOFDC.COM)(8130444444)(PETITIONER)		
11	W.P.(C)-8771/2019 CM APPL. 36295/2019 CM APPL. 36296/2019	DHIRENDRA PAUL V/s GOVERNMENT OF NCT OF DELHI & ORS.	PRAMOD GUPTA, DEVASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA()(9810083370)(PETITIONER) DEVASHISH CHAUHAN(DEVASHISH@CHAMBERSOFDC.COM)(8130444444)(PETITIONER)		
12	CM APPL. 41643/2018 CM APPL. 18170/2019 CM APPL. 4585/2023 CM APPL. 20823/2024 CM APPL. 67555/2024 In FAO(OS)-61/2015(Disposed off case)	MUNSHI RAM AND ASSOCIATES PVT. LTD V/s GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI & ANR	SANDEEP SHARMA, ANURAG OJHA, ANUGAR OJHA, GAURAV KUMAR SINGH, VSA LEGAL	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA AND VIPUL KUMAR(FILING.CJLLP@GMAIL.COM)(35694374)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANURAG (ANURAGDULAW@GMAIL.COM)()(PETITIONER) SUBHAM KUMAR(ADVSUBHAMKUMAR@GMAIL.COM)()(PETITIONER) ANURAG OJHA(ANURAGOJHA0502@GMAIL.COM)()(RESPONDENT) ANUGAR OJHA()(8860069704)(PETITIONER) ANURAG OJHA()(9899785119)(PETITIONER) GAURAV KUMAR SINGH(DELLAWS@GMAIL.COM)(9971413142)(PETITIONER)		
13	LPA-685/2018 CM APPL. 51396/2018 WITH LPA 686/2018	PREM PAL V/s M/S INSTITUTE OF HOME ECONOMICS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR()(9810080522)(PETITIONER)		
14	LPA-686/2018 CM APPL. 51398/2018 CM APPL. 48237/2022	PREM PAL V/s M/S INSTITUTE OF HOME ECONOMICS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR()(9773786635)(PETITIONER) RAKESH KUMAR(KUMARRAKESH41@REDIFFMAIL.COM)(9818646602)(PETITIONER) BEENA(BEENASHAW@GMAIL.COM)()(RESPONDENT)		
15	LPA-406/2023 CM APPL. 22565/2023	MANAGING COMMITTEE THROUGH ITS CHAIRMAN, SARDAR PATEL PUBLIC SENIOR SECONDARY SCHOOL & ANR. V/s LAKSHMAN SINGH & ORS.	UDAY GUPTA, RAJ KUMAR MITTAL, ASHOK BABU	
		OTHER DETAILS OF ADVOCATES: PRINCIPAL SARDAR PATEL PUBLIC SENIOR SECONDARY SCHOOL(SARDARPATELSCHOOL@REDIFFMAIL.COM)(931545138)(PETITIONER) MANAGING COMMITTEE		

		(SARDARPATELSCHOOL@REDIFFMAIL.COM)(9870141089)(PETITIONER) UDAY GUPTA & ASSOCIATES(ADVOCATEMKT@GMAIL.COM)(9911050933)(PETITIONER) EDU(DIREDU@NIC.IN){}(RESPONDENT) THE DEPUTY DIRECTOR(DDENE2014@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){}(RESPONDENT) LAKSHMAN SINGH(LAKSHMANSINGH14@GMAIL.COM)(9870141089)(RESPONDENT) RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(PETITIONER) ASHOK BABU (ASHOKTHAGAL@GMAIL.COM)(9818592435)(PETITIONER)	
16	LPA-789/2024	MAYA AND ORS V/s UNION OF INDIA AND ORS	R. K. SAINI
		OTHER DETAILS OF ADVOCATES: R K SAINI, RAVI , TANNU(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM)(9990955931)(RESPONDENT)	
17	LPA-805/2024 CM APPL. 47603/2024 CM APPL. 47604/2024 CM APPL. 49220/2024	THE INDIAN EXPRESS NEWSPAPER WORKERS UNION (REGD.) V/s THE INDIAN EXPRESS (P.) LTD.	ADITI GUPTA, RINKU
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA, SUMEDHA SARKAR (RAMNARESH325@YAHOO.COM)(7982917640)(PETITIONER) ANURAG RANJAN(ANURAGRANJAN@LEGALVISTAS.COM){}(RESPONDENT) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(RESPONDENT)	
18	MAT.APP.(F.C.)-16/2021 CM APPL. 3131/2021 CM APPL. 3132/2021	PRAVEEN KUMAR RAJORA V/s MEENKASHI DUTT	NITISH BANKA, NITISH BANKA, RAHUL KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: NITISH(NITISH@LEXSPEAK@GMAIL.COM)(9891549997)(PETITIONER) MEENAKSHI(MEENASIDTT08@GMAIL.COM){}(RESPONDENT) RAHUL KUMAR SINGH(RAHUADV01@GMAIL.COM)(9350683101)(PETITIONER)	
19	MAT.APP.(F.C.)-195/2022 CM APPL. 53499/2022 CM APPL. 53500/2022	REKHA@RAKHI V/s SUJIT KUMAR	SURYA KANT VYAS
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR(OFFICEDRAFTSMTA@GMAIL.COM)(9891478847)(PETITIONER) RAHUL KUMAR(OFFICEDRAFTSMTA@GMAIL.COM)(9891478847)(PETITIONER) STOIC JADHAV(STOICJADHAV@YAHOO.CO.IN){}(RESPONDENT) STOIC(STOICJADHAV@YAHOO.CO.IN){}(RESPONDENT)	
20	MAT.APP.(F.C.)-219/2023 CM APPL. 37720/2023 CM APPL. 57385/2023 CM APPL. 39387/2024 CM APPL. 39581/2024 WITH MAT.APP.(F.C.) 278/2023	RAVI SHANKER AGGARWAL V/s SUJATA AGGARWAL	DIVYAM NANDRAJOG, VARUN TYAGI
		OTHER DETAILS OF ADVOCATES: DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(PETITIONER) LEGISTAUXILIARY(LEGISTAUXILIARY@GMAIL.COM){}(RESPONDENT) DIVYAMN AND RAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM){}(RESPONDENT) SUJATA (LEGISTAUXILIARY@GMAIL.COM){}(RESPONDENT) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(PETITIONER) SUJATA (LEGISTAUXILIARY@GMAIL.COM){}(RESPONDENT) BHARAT GUPTA (LEGISTAUXILIARY@GMAIL.COM){}(PETITIONER) DIVYA (DIVYAMNANDRAJOGADV@GMAIL.COM){}(RESPONDENT)	
21	MAT.APP.(F.C.)-278/2023 CM APPL. 48811/2023 CM APPL. 39386/2024 CM APPL. 39389/2024 WITH MAT.APP.(F.C.) 219/2023	SUJATA AGGARWAL V/s RAVI SHANKER AGGARWAL	VARUN TYAGI, DIVYAM NANDRAJOG, DIVYAM NANDRAJOG
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA, VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM){}(PETITIONER) RAVI SHANKER AGGARWAL(DIVYAMANANDRAJOGADV@GMAIL.COM){}(RESPONDENT) BHARAT GUPTA (LEGISTAUXILIARY@GMAIL.COM){}(PETITIONER) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(RESPONDENT) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(PETITIONER) SUJATA AGGARWAL(LEGISTAUXILIARY@GMAIL.COM){}(PETITIONER) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(RESPONDENT) DIVYAM NANDRAJOG(DIVYAMNANDRAJOGADV@GMAIL.COM)(9711350679)(PETITIONER)	

22	CM APPL. 10794/2019 CM APPL. 10795/2019 CM APPL. 10980/2019 CM APPL. 10981/2019 In RFA(OS)-20/1997	SURENDER SINGH V/s NEPLAI DEVI & ORS	MR. PIYUSH, ASHOK POPLI, MR. MANVENDER VERMA, R.S.NAGAR, OM PRAKASH, MR. R.S.NAGAR, MR. RS SHARMA, MR. M K SHARMA, MR. BALDEV RAJ, MR. VED PRAKASH, VIRENDRA KUMAR SINGH, SHIVA SANTANAM SWAMINADHAN	
		OTHER DETAILS OF ADVOCATES: ASHOK POPLI()(9811031736)(PETITIONER) ASHOK POPLI()(9811031736)(PETITIONER) SHIVA SANTANAM SWAMINADHAN(DHC@G10.IN)(9810061495)(RESPONDENT)		
23	RFA(OS)-87/2019	RITA SOLOMON & ORS (N K DHENISH & ORS.) V/s THE REPUBLIC OF ITALY & ANR	ABHIMANYU GARG	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU GARG()(9811092113)(PETITIONER)		
24	RFA(OS)-33/2020 CM APPL. 56787/2023 CM APPL. 34204/2024 CM APPL. 9307/2025	SARABJIT SINGH BEDI V/s JASBIR KAUR BEDI & ORS.	PRAVEEN KUMAR, ANSH SINGH LUTHRA	
		OTHER DETAILS OF ADVOCATES: SARABJIT SINGH BEDI(SARABJITSINGH_BEDI@YAHOO.CO.IN)()(PETITIONER) SARABJIT SINGH BEDI(SARABJITSINGH_BEDI@YAHOO.CO.IN)()(PETITIONER) SARABJIT SINGH BEDI(SARABJITSINGH_BEDI@YAHOO.CO.IN)()(PETITIONER) SARABJIT SINGH (SARABJITSINGH_BEDI@YAHOO.COM)(9810844422)(PETITIONER) PRAVEEN KUMAR (LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) JASBIR KAUR BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)()(PETITIONER) TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)()(PETITIONER) HARPREET KAUR(LLSSS_3@REDIFFMAIL.COM)()(PETITIONER) MS. HARPREET KAUR(ISSS_3@REDIFFMAIL.COM)(9899899207)(RESPONDENT) TARANJEET (TARANJEET4008@YAHOO.CO.IN)(8178199946)(RESPONDENT) JASBIR KAUR BEDI()(9871017775)(RESPONDENT) HARPREET KAUR(ISSS_3@REDIFFMAIL.COM)(9899899207)(RESPONDENT) KAWSIN(KAWSIN7@GMAIL.COM)(9810570570)(RESPONDENT) MR. KAWAL PREET SINGH BEDI(KAWSIN7@GMAIL.COM)(9810570570)(RESPONDENT) MRS. TARANJEET KAUR(TARANJEET4008@YAHOO.CO.IN)(8178199946)(RESPONDENT) PRAVEEN K SHARMA(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) RANEJA (RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) LAW SHARMA(LAW_SHARMA@YAHOO.COM)()(RESPONDENT) LAW SHARMA(LAW_SHARMA@YAHOO.COM)()(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) PRAVEEN KUMAR AND SURBHI SHARMA(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) ADMIN ANEJA AND ANEJA(ADMIN@ANEJAANDANEJA.COM, GARIMA@ANEJAANDANEJA.IN, SHALLU.CHAWLA@MAKEMYLAGAN.COM)(0)(RESPONDENT) ANSH SINGH LUTHRA(ANSHSINGHLUTHRA@GMAIL.COM)(9999068681)(RESPONDENT)		
25	RFA(OS)-14/2024 CM APPL. 24877/2024	SUNIL GUPTA & ANR. V/s SEEMA GUPTA & ORS.	RAJESH GUPTA, SITAB ALI CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SITAB ALI CHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER)		

26	W.P.(C)-13649/2006	SATYENDRA DIXIT V/s UOI & ORS.	MR.SANJAY K.SHANDILYA, ROOPANSH, WITHOUT GENERATE, VINOD AND ANUPAM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(PETITIONER)		
27	W.P.(C)-7836/2008	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH & TRAINING V/s PURAN KUMAR KHIANI	ALKA SHARMA, C.V. TULSIANI, ARCHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ARCHIT KUMAR(ARCHITRAJPUT1995@GMAIL.COM)(9650067101)(PETITIONER)		
28	CM APPL. 42961/2024 In W.P.(C)-6062/2018(Disposed off case) WITH W.P.(C) 15763/2023 W.P.(C) 14571/2023 W.P.(C) 15834/2023	RUCHI PANWAR V/s GOVERNMENT OF N.C.T DELHI AND ORS.	V K TANDON, VIVEK KUMAR TANDON, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-8632/2019	SH. K.P. SINGH V/s NOW NORTH DELHI MUNICIPAL CORPORATION AND ORS.	PRAVEEN KUMAR SINGH, NARESH KAUSHIK, BALENDU SHEKHAR, LAXMI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR SINGH{}(9811657595)(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) LAXMI CHAUHAN(MP@LEGAFIN.IN){8750041450}(PETITIONER)		
30	W.P.(C)-2058/2020	JAI BHAGWAN & ANR V/s UNION OF INDIA & ORS	R K BURMAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: R K BURMAN{}(9350520408)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN){8174843807}(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN){8174843807}(RESPONDENT)		
31	W.P.(C)-149/2021	GOVT OF NCT OF DELHI & ORS. V/s RAHUL SHROTRIYA	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: DIRECTORATE OF EDUCATION (AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) GOVT OF NCT OF DELHI & ORS.(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) DELHI SUBORDINATE SERVICES SELECTION BOARD(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) AVNISHAHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) RAHUL SHROTRIYA (MAHESHB75@GMAIL.COM)(9210951550)(PETITIONER) MAHESH BHARDWAJ(MAHESHB75@GMAIL.COM)(9210515550)(RESPONDENT)		
32	W.P.(C)-3734/2022	SUNIL KUMAR V/s UNION OF INDIA & ORS.	SAURABH	
		OTHER DETAILS OF ADVOCATES: SAURABH AND ANOOP KUMAR(CAT.OFFICEWORK@GMAIL.COM)(7503987226)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT)		
33	W.P.(C)-9221/2022	PAWAN KUMAR V/s THE CHIEF SECRETARY, GOVT. OF NCT OF DELHI & ORS.	MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: ANOOP KUMAR(CAT.OFFICEWORK@GMAIL.COM)(9312220571)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9873832280)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
34	W.P.(C)-6627/2023	SMT. ANJU RANI V/s DELHI DEVELOPMENT AUTHORITY AND ANR	GIRDHARI LAL VERMA	
		OTHER DETAILS OF ADVOCATES: G L VERMA(GLVERMA53@YAHOO.COM)(9891600120)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
35	W.P.(C)-11972/2023 CM APPL. 46937/2023	GOVT OF NCT OF DELHI AND ORS V/s HC EXE RAJEEV MOHAN	AVNISH AHLAWAT, KUNAL TYAGI	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)(9313964463)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM){}(RESPONDENT) KUNAL TYAGI(KUNALTYAGILAW@GMAIL.COM)(9818930209)(RESPONDENT)		

36	W.P.(C)-12381/2023	SWADESH CHATTERJEE V/s UNION OF INDIA & ORS.	BRAJ KISHORE ROY	
		OTHER DETAILS OF ADVOCATES: BRAJ KISHORE ROY(BKROY68@GMAIL.COM)(9990350445)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, CEO@PRASARBHARATI.GOV.IN, KPMANDIAUS@GOV.IN)(1123384193)(RESPONDENT) DOORDHARSHAN (ADGPDORDARSHAN@GMAIL.COM, RAJEEVSHARMALEGAL@HOTMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-13467/2023 CM APPL. 53156/2023	GOVT OF NCT OF DELHI AND ANR. V/s SUSHIL KUMAR OJHA AND ORS.	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(PETITIONER) S.N. GUPTA(SNGUPTA.HC@GMAIL.COM)(9810077343)(RESPONDENT) ABHISHEK(ABHISHEK.BUSANIA312@LIVE.COM)()(RESPONDENT)		
38	W.P.(C)-14198/2023 CM APPL. 56229/2023	UNION OF INDIA V/s RAJESH KUMAR & ORS.	SATYA RANJAN SWAIN, ZEHRA KHAN	
		OTHER DETAILS OF ADVOCATES: SATYA RANJAN SWAIN(THECHAMBERS.SRS@GMAIL.COM)(8860189238)(PETITIONER) RAJESH KUMAR(NICDOPT-9184@GOV.IN)(9871800989)(RESPONDENT) BRIJESH KUMAR(BRIJESH.KR76@GOV.IN)(9958059809)(RESPONDENT) DEPARTMENTAL CANTEEN(KB.MALHOTRA@NIC.IN)(8527459500)(RESPONDENT) MINTOO(NIC-DOPT9183@NIC.IN)(8506810522)(RESPONDENT) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(RESPONDENT)		
39	W.P.(C)-14381/2023 CM APPL. 56978/2023	COMMISSIONER OF POLICE DELHI AND ORS V/s GURMEJ SINGH & ORS.	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) ANIL SINGAL(ANILSINGALWPN@YAHOO.COM, UOIDHC@GMAIL.COM, NARESHKAUSHIK9@GMAIL.COM)(1123384193)(RESPONDENT)		
40	W.P.(C)-4825/2024 CM APPL. 19720/2024	GOVT OF NCT OF DELHI & ANR. V/s MS SUNANDA	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN() (9811394417)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
41	W.P.(C)-7078/2024	NEERAJ AND ORS V/s HIGH COURT OF DELHI AND ANR	PRASHANT BHUSHAN	
		OTHER DETAILS OF ADVOCATES: PRASHANT BHUSHAN(PRASHANTBHUSH@GMAIL.COM)(9811164068)(PETITIONER) ANU BAGAI(ANU@BAGAI.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
42	W.P.(C)-7198/2024	JOHRI MAL V/s UNION OF INDIA THROUGH ITS SECRETARY & ANR.	ASISH NISCHAL	
		OTHER DETAILS OF ADVOCATES: RINKU SHAH(RINKUSHAH883@GMAIL.COM)(9910768813)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-14947/2024 CM APPL. 63407/2024	PARSHANT AND ORS V/s UNION OF INDIA AND ANR.	SNEH SOMANI	
		OTHER DETAILS OF ADVOCATES: SHIVANI CHAWLA/ CHINMAY DUBEY(CHINMAY.DUBEY@SATRAMDASS.COM)(9821199896)(PETITIONER) UNION OF INDIA, NCB INDIA(UOIDHC@GMAIL.COM, NCCBM@NCBINDIA.COM)(1123384193)(RESPONDENT) SHIVANI CHAWLA(CHINMAY.DUBEY@SATRAMDAS.COM)(9821199896)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
44	LPA-229/2021 CM APPL. 24868/2021 CM APPL. 73225/2024 WITH LPA 230/2021 LPA 231/2021 LPA 232/2021 LPA 234/2021 LPA 235/2021	UNION BANK OF INDIA V/s DINESH KAPOOR DECEASED THROUGH LRS	RAJAT ARORA, RAJAT ARORA, AMBAREEN QAISAR, MOHIT GUPTA, AMBAREEN QAISAR	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA AND		

		ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) ARUN PAL(PALARUNK449@GMAIL.COM)(0)(PETITIONER) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN)(0)(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) AMBAREEN QAISAR(AMBAREEN.VICITLAWASSOCIATES@GMAIL.COM)(8287138358)(PETITIONER) AMBAREEN QAISAR(AMBAREEN.VICITLAWASSOCIATES@GMAIL.COM)(8287138358)(RESPONDENT)	
45	LPA-230/2021 CM APPL. 24901/2021	UNION BANK OF INDIA V/s RAKESH KUMAR VAID	RAJAT ARORA, RAJAT ARORA, MOHIT GUPTA, AMBAREEN QAISAR
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) SHAILY(SHAILY.SB@GMAIL.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) AMBAREEN QAISAR(AMBAREEN.VICITLAWASSOCIATES@GMAIL.COM)(8287138358)(PETITIONER)	
46	LPA-231/2021 CM APPL. 24902/2021 WITH LPA 232/2021	UNION BANK OF INDIA V/s SECRETARY, DELHI GENERAL WORKERS UNION	RAJAT ARORA, RAJAT ARORA, AMBAREEN QAISAR
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) SHAILY(SHAILY.SB@GMAIL.COM)()(RESPONDENT) AMBAREEN QAISAR(AMBAREEN.VICITLAWASSOCIATES@GMAIL.COM)(8287138358)(RESPONDENT)	
47	LPA-232/2021 CM APPL. 24904/2021 CM APPL. 10223/2022	UNION BANK OF INDIA V/s MOHAN SINGH	RAJAT ARORA, RAJAT ARORA, MOHIT GUPTA, MOHIT GUPTA
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) SHAILY(SHAILY.SB@GMAIL.COM)()(RESPONDENT) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT) MOHIT GUPTA(MOHITADV@YAHOO.COM)(9312833620)(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)	
48	LPA-234/2021 CM APPL. 24977/2021	UNION BANK OF INDIA V/s MUJAHID QASIM	RAJAT ARORA, RAJAT ARORA, MOHIT GUPTA, AMBAREEN QAISAR
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES (RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) SHAILY (SHAILY.SB@GMAIL.COM)()(RESPONDENT) MOHIT(MOHITADV@YAHOO.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT) AMBAREEN QAISAR(AMBAREEN.VICITLAWASSOCIATES@GMAIL.COM)(8287138358)(PETITIONER)	
49	LPA-235/2021 CM APPL. 24978/2021	UNION BANK OF INDIA V/s MANOJ CHHETRI	RAJAT ARORA, RAJAT ARORA, MOHIT GUPTA
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES (RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) JAGAT ARORA & ASSOCIATES (RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHAILY(SHAILY.SB@GMAIL.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)	
FOR DIRECTION ON OFFICE NOTE			
50	CM APPL. 74753/2024 In EFA(OS)-10/2020(Disposed off case) WITH RFA(OS) 13/2020 RFA(OS) 14/2020	VESTA HOLDING PVT LTD V/s AKM ENTERPRISES PVT LTD	SANKALP GOSWAMI, SANKALP GOSWAMI, ASEEM ATWAL
		OTHER DETAILS OF ADVOCATES: SANKALP GOSWAMI , AZHAR ALAM (SANKALPVGOSWAMI@GMAIL.COM)(9711794546)(PETITIONER) SANKALP GOSWAMI , AZHAR ALAM (AZHARALAM2009@GMAIL.COM)(9711794546)(PETITIONER) RAJ MANGAL (RAJMANGALKUMAR@GMAIL.COM)(9871211544)(RESPONDENT) JHANVI DUBEY(JHANVI.DUBEY24@GMAIL.COM)(9810935585)(RESPONDENT) RAJ KAMAL(ADMIN@AVYAYLEGAL.COM)(9873748646)(RESPONDENT) SANKALP V GOSWAMI(SANKALPVGOSWAMI@GMAIL.COM)(0)(RESPONDENT)	

		SANKALPGOSWAMI(SANKALPVGOSWAMI@GMAIL.COM)(9711794546)(PETITIONER) SANKALP GOSWAMI AND AZHAR ALAM(SANKALPVGOSWAMI@GMAIL.COM)(9711794546)(PETITIONER) JHANVI DUBEY(JHANVI.DUBEY24@GMAIL.COM)(9810935585)(RESPONDENT) VIKRANT SINGH BLORIA(VIKRANT @LCOAA.COM)(9711753862)(RESPONDENT) SANKALP GOSWAMI(SANKALPVGOSWAMI@GMAIL.COM)(9711794546)(PETITIONER) SANKALPGOSWAMI(SANKALPVGOSWAMI@GMAIL.COM)(9711794546)(PETITIONER) PURUSHOTTAM SHARMA(PURUSHOTTAMSHARMA232@GMAIL.COM){}(RESPONDENT) VIKRANT(VIKRANT@LCOAA.COM){}(RESPONDENT)	
51	CM APPL. 14013/2025 In FAO(OS)-126/2022(Disposed off case)	SHIV KUMAR JATIA & ANR. V/s SATYAM KANOI & ORS.	MANYAA CHANDOK, VINAYAK MEHROTRA, SHREYA SINGHAL
		OTHER DETAILS OF ADVOCATES: VIDHI JATIA(VIDHI.JATIA@GMAIL.COM){}(PETITIONER) SHIV KUMAR JATIA(SHIV.JATIA@AHLNORTH.COM){}(PETITIONER) MANYA CHANDOK, SHIVANKAR RAO, JOGINDER SINGH(MANYAA@SIDHANTKUMAR.NET)(9899675905)(PETITIONER) SHIV KUMAR JATIA(SHIV.JATIA@AHLNORTH.COM){}(PETITIONER) VIDHI JATIA(VIDHI.JATIA@GMAIL.COM){}(PETITIONER) MANYAA CHANDOK, SHIVANKAR RAO, JOGINDER SINGH(MANYAA@SIDHANTKUMAR.NET)(9899675905)(PETITIONER) RAM PYARI DEVI CHARITABLE TRUST(SHIV.JATIA@AHLNORTH.COM){}(RESPONDENT) SATYAM KANOI(SATYAMKANOI@GMAIL.COM, KANOI@KANOIGROUP.IN){}(RESPONDENT) CHANDAN DATTA CHAUDHARY(CDCHAUDHURI@GMAIL.COM){}(RESPONDENT) SANDEEP MUKHERJEE(SUNDEEPMUKHERJEE@HOTMAIL.COM){}(RESPONDENT) SATYAM KANOI(SATYAMKANOI@GMAIL.COM, KANOI@KANOIGROUP.IN){}(RESPONDENT) CHANDAN DATTA CHAUDHARY(CDCHAUDHURI@GMAIL.COM){}(RESPONDENT) VINAYAK MEHROTRA(VINAYAK@VMCHAMBERS.IN)(9999093362)(PETITIONER) VINAYAK MEHROTRA(VINAYAK@VMCHAMBERS.IN)(9999093362)(PETITIONER) MANYAA(MANYAA@SIDHANTKUMAR.NET, SECRETARY@KNLEGAL.IN, SHIV.JATIA@GMAIL.COM){}(RESPONDENT) MANYAA(MANYAA@SIDHANTKUMAR.NET, AVDHESHNCUINDIA@GMAIL.COM){}(RESPONDENT) SHREYA SINGHAL(SHREYASINGHAL91@GMAIL.COM)(9811747392)(PETITIONER)	
52	FAO(OS)-35/2025	MANU BHAGAT @ PURNIMA BHAGAT & ANR. V/s ASHOK KUMAR MADAN & ORS.	MANISH AGGARWAL
		OTHER DETAILS OF ADVOCATES: MANISH AGGARWAL(LAWYERMANISHAGGARWAL130@YAHOO.CO.IN)(9811127047)(PETITIONER) DEEPAK MADAN(DEEPAKMADAN@YAHOO.COM){}(RESPONDENT) DEEPAK MADAN(DEEPAK.MADAN@PRUDENTBROKERS.COM){}(RESPONDENT) DDA(BHADAURIYA_ADV@YAHOO.CO.IN){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) ALLIEDPHARM(ALLIEDPHARM@REDIFFMAIL.COM){}(RESPONDENT) ANSHU (ANSHU.KR99@GMAIL.COM){}(RESPONDENT) KAVITA KUMAR(KAVITAKUMAR2055@GMAIL.COM){}(RESPONDENT) RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM){}(RESPONDENT) SAMGEE(SAMGEE6163@HOTMAIL.COM){}(RESPONDENT) VIKNAGIA(VIKNAGIA@GMAIL.COM){}(RESPONDENT) RAJIV(RAJIVSONIDOLLY@GMAIL.COM){}(RESPONDENT) HENNA (HENNAGEORGEADV@GMAIL.COM){}(RESPONDENT)	
53	FAO(OS)-37/2025	SANJAY GUPTA V/s SONAKSHI GUPTA AND ORS.	SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: MANASHWY JHA(MANAS244@GMAIL.COM)(9013980691)(PETITIONER) RAJAT(RAJATBHALLA@HOTMAIL.COM){}(RESPONDENT)	
54	RFA(OS)-11/2025	M/S CHETANYA BUILDCON PVT LTD V/s SHRI LALIT MOHAN TEWARI & ORS.	SHREYANS SINGHVI
		OTHER DETAILS OF ADVOCATES: SHREYANS SINGHVI (SHREYANS@SHREYANSSINGHVIADV.COM)(9811463632)(PETITIONER) RAGHUVEER KAPUR(RAGHUVEERKAPUR@GMAIL.COM){}(RESPONDENT) ANSHU MAHAJAN(MAHAJAN.ANSHU@GMAIL.COM){}(RESPONDENT) PANDEMIRIDULA(PANDEMIRIDULA@HOTMAIL.COM){}(RESPONDENT) MEENAMUNNA(MEENAMUNNA@HOTMAIL.COM){}(RESPONDENT) MANOJ MISHRA (MANOJMISHRA@REDIFFMAIL.COM){}(RESPONDENT)	
FOR FINAL HEARING			
55	LPA-358/2021 WITH LPA 366/2021 LPA 373/2021	PUNJAB AND SIND BANK V/s RAVINDER GOSAIN	SOM RAJ CHOUDHURY, VIVEK SINGH
		OTHER DETAILS OF ADVOCATES: SOM RAJ CHOUDHURY & SHRUTEE ARADHANA(SOM@LEXREXASSOCIATES.COM)(9871228823)(PETITIONER) VIVEK SINGH(BRAHM3110@GMAIL.COM)(9818664073)(RESPONDENT)	
56	LPA-366/2021	PUNJAB AND SIND BANK V/s BALIT SINGH HANDA	SOM RAJ CHOUDHURY, VIVEK SINGH

		OTHER DETAILS OF ADVOCATES: SOM RAJ CHOUDHURY & SHRUTEE ARADHANA(SOM@LEXREXASSOCIATES.COM)(9871228823)(PETITIONER) VIVEK SINGH(BRAHM3110@GMAIL.COM)(9818664073)(RESPONDENT)		
57	LPA-373/2021	PUNJAB AND SIND BANK V/s PRITHIPAL SINGH SODHI	SOM RAJ CHOUDHURY, VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: SOM RAJ CHOUDHURY & SHRUTEE ARADHANA(SOM@LEXREXASSOCIATES.COM)(9871228823)(PETITIONER) VIVEK SINGH(BRAHM3110@GMAIL.COM)(9818664073)(RESPONDENT)		
58	MAT.APP.(F.C.)-208/2017	RAJ KUMAR LAJPAL V/s ALKA	KNOWLEX LAW ASSOCIATES, SURESH CHANDRA, PRAKASH BAGHEL, PANKAJ MALIK, RINENDRA KUMAR, CHANDAN KUMAR MANDAL	
		OTHER DETAILS OF ADVOCATES: RINENDRA KUMAR(RINENDRAKUMAR@GMAIL.COM)(9711849191)(RESPONDENT) CHANDAN KUMAR MANDAL(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(RESPONDENT)		
59	W.P.(C)-4589/2021	SUBHASH CHANDRA DAS AND OTHERSRRS. V/s UNION OF INDIA THROUGH THE SECRETARY	SAURABH	
		OTHER DETAILS OF ADVOCATES: M K GAUR(CAT.YOU1966@GMAIL.COM)(7503987226)(PETITIONER) V S R KRISHNA(VSRKRISHAN.ER40@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
60	W.P.(C)-2795/2024 WITH W.P.(C) 7984/2024	DELHI SUBORDINATE SERVICES SELECTION BOARD V/s SURAJ SAINI AND ORS	AVNISH AHLAWAT, VIKRANT SINGH BAIS	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(9811112863)(RESPONDENT) VIKRANT SINGH BAIS(VIKRANTBAIS@GMAIL.COM)(9891505795)(RESPONDENT) VIKRANT SINGH BAIS(VIKRANTBAIS@GMAIL.COM)(9891505795)(RESPONDENT)		
61	W.P.(C)-7984/2024	DELHI JAL BOARD V/s SURAJ SAINI & ORS.	ASHISH KUMAR, VIKRANT SINGH BAIS	
		OTHER DETAILS OF ADVOCATES: SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(24308800)(PETITIONER) MAHESH (MAHESHKB75@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) VIKRANT SINGH BAIS(VIKRANTBAIS@GMAIL.COM)(9891505795)(RESPONDENT)		
FOR DISPOSAL				
62	W.P.(C)-5405/2017	UNION OF INDIA AND ORS V/s LAL SINGH BAINADA	V S R KRISHNA, AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AMARENDRA PRATAP SINGH(AMARENDRAPRATAPSNGH@GMAIL.COM)(9776370195)(RESPONDENT)		
63	W.P.(C)-16872/2024 CM APPL. 71454/2024	THE CHIEF SECRETARY GOVT OF NCT OF DELHI AND ORS V/s MAHESH KUMAR SHARMA	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) BHUPENDER JARIAL(JARIALBHUPENDER@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
64	W.P.(C)-12122/2005	DG, CIVIL AVIATION & ANR. V/s CANTEEN MAZDOOR SABHA & ORS.	SIKRI & CO., ARIJIT MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
65	LPA-169/2024 WITH LPA 171/2024 LPA 172/2024 LPA 170/2024 LPA 191/2024 LPA 192/2024	DALIP KUMAR AND ORS V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL TIFAC AND ORS	UPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES:		
66	LPA-170/2024 CM APPL. 12048/2024	DR P K ANIL KUMAR AND ORS V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL TIFAC AND ORS	UPENDRA PRATAP SINGH	

		OTHER DETAILS OF ADVOCATES:		
67	LPA-171/2024	DEEP PRAKASH AND ORS V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL TIFAC AND ORS	UPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: UPENDRA PRATAP SINGH(ADVUPENDRA27@GMAIL.COM)(8744922595)(PETITIONER) AHLUWALIA(AHLUWALIA.OFFICE@GMAIL.COM)(9811418995)(RESPONDENT)		
68	LPA-172/2024	RAVINDRA KUMAR AND ANR V/s TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC) & ORS	UPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: UPENDRA PRATAP SINGH(ADVUPENDRA27@GMAIL.COM)(8744922595)(PETITIONER) AHLUWALIA(AHLUWALIA.OFFICE@GMAIL.COM)(9811418995)(RESPONDENT)		
69	LPA-191/2024 CM APPL. 13303/2024 CM APPL. 63638/2024 CM APPL. 63707/2024 WITH LPA 192/2024 LPA 169/2024	DEEPAK KUMAR V/s UNION OF INDIA & ORS.	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) EXP(SECYEXP@NIC.IN){}(RESPONDENT) TIFAC(REGISTRAR.TIFAC@NIC.IN){}(RESPONDENT) DS(DSTSEC@NIC.IN){}(RESPONDENT)		
70	LPA-192/2024 CM APPL. 13307/2024 CM APPL. 63636/2024 CM APPL. 63708/2024	SAHEBRAO KASHINATH MUNESHWAR V/s UNION OF INDIA & ORS.	GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MINISTRY OF FINANCE(KHAKHAR@IITB.AC.IN){}(RESPONDENT) UNION OF INDIA(DSTSEC@NIC.IN){}(RESPONDENT)		
END OF THE BOARD MATTERS				
71	FAO(OS)-125/2023 CM APPL. 59959/2023 CM APPL. 1171/2024 CM APPL. 67733/2024 WITH FAO(OS) 126/2023	AIR INDIA LIMITED V/s ALL INDIA AIRCRAFT ENGINEERS ASSOCIATION & ANR.	ANURADHA DUTT, SAMEER KUMAR	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) AIR INDIA LIMITED(AN.KULKARNI@AIRINDIA.COM)(9819939465)(PETITIONER) DMD(PRIYANKA.MP@DMD.LAW)(9910044138)(PETITIONER) UNION OF INDIA(SECY.MOCA@NIC.IN){}(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) ANJAN GOSAIN CHAMBERS(ANJANAGOSAINCHAMBERS@GMAIL.COM){}(RESPONDENT) SAMEER KR(SAMEERKUMARADVOCATE@GMAIL.COM){}(RESPONDENT) DMD ADMIN(ADMIN@DMD.LAW)(0)(PETITIONER) SAMEER KUMAR AND SOMI SHARMA(SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(RESPONDENT)		
72	FAO(OS)-126/2023 CM APPL. 60347/2023	NATIONAL AVIATION COMPANY OF INDIA LIMITED V/s INDIAN AIRCRAFT TECHNICIANS ASSOCIATION & ANR.	SVARNITI LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: SVARNITI LAW OFFICES(INFO@SVARNITI.COM)(8700611021)(PETITIONER) NATIONAL AVIATION COMPANY OF INDIA(AN.KULKARNI@AIRINDIA.COM){}(PETITIONER) ANKIT PURI(NKT.PURI@GMAIL.COM){}(PETITIONER) INDIAN AIRCRAFT TECHNICIANS(IATACENTRALOFFICE@GMAIL.COM){}(RESPONDENT) BOBBY MAHEY (BOBBYMAHEY@GMAIL.COM){}(RESPONDENT) RAJIV MISHRA(OFFICE.RAJIVMISHRA@GMAIL.COM){}(RESPONDENT)		
73	LPA-560/2019 CM APPL. 39027/2019	SUBH NARAYAN SAH V/s NEW DELHI MUNICIPAL COUNCIL & ANR	MEGHNA DE	
		OTHER DETAILS OF ADVOCATES: MEGHNA DE()(9811142757)(PETITIONER)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpraveenkumar.dhc@gov.in
vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4301/2025 CM APPL. 19959/2025 CM APPL. 19960/2025	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF DEFENCE & ORS. V/s EX NK SUBHASH CHAND TIWARI	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-4344/2025 CM APPL. 20074/2025 CM APPL. 20075/2025	UNION OF INDIA & ORS. V/s EX HAV HARPAL SINGH DSC	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) RAMNIWAS BANSAL(RNBANSAL654@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	W.P.(C)-45/2023	S. SELVARAJ & ORS. V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
4	W.P.(C)-7173/2024	MANGILAL SHARMA AND ORS. V/s UNION OF INDIA AND ORS.	PARINAV GUPTA	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA, PARINAV GUPTA AND RAKSHIT RATHI(PARINAV_GUPAT@YAHOO.IN)(9811153770)(PETITIONER) THE SECRETARY OF THE UNION OF INDIA(SECYEXP@NIC.IN, ARESA.WARB-DGAR@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		

5	W.P.(C)-12769/2024 CM APPL. 53189/2024	UNION OF INDIA V/s LT COL MUKUL DEV	AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM, UOIDHC@GMAIL.COM)(9818131566)(PETITIONER) DM JURIS CONSULTANTS(INFO@DMJURISCONSULTANTS.COM)(0)(RESPONDENT)		
6	W.P.(C)-16269/2024 CM APPL. 68483/2024 CM APPL. 68484/2024 CM APPL. 68485/2024	UNION OF INDIA & ORS. V/s HAV DSC VEERAPALLI MUTHU GOUNDER KRISHNAN RETD	RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: RADHIKA BISHWAJIT DUBEY(RADHIKA.BISHWAJITDUBEY@BISHWAJITDUBEY.COM, RADHIKA.ARORA21@GMAIL.COM)(9810982927)(PETITIONER)		
7	W.P.(C)-3762/2025 CM APPL. 17509/2025 CM APPL. 17510/2025	UNION OF INDIA AND ORS V/s EX SUB VIKRAM SINGH	DR. VIJENDRA SINGH MAHNDIYAN	
		OTHER DETAILS OF ADVOCATES: VIJENDRA SINGH MAHNDIYAN(DRV.MAHNDIYAN@GMAIL.COM)(9310112323)(PETITIONER) BALJEET SINGH(ADVBALJEETSINGH40@GMAIL.COM)(0)(RESPONDENT)		
8	W.P.(C)-4343/2025 CM APPL. 20072/2025	EX HAV (GD) JAG MOHAN V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
9	FAO (COMM)-122/2024 CM APPL. 36142/2024 CM APPL. 36143/2024	M/S VAIDYA RISHI INDIA HEALTH PRIVATE LIMITED & ANR. V/s SURESH DUTT PARASHAR & ORS.	UMESH MISHRA, SUMIT NAGPAL, TUSHAR DATTA	
		OTHER DETAILS OF ADVOCATES: SUMIT NAGPAL(SUMIT@NAGPAL.LAW)(9911995000)(RESPONDENT) TUSHAR DATTA(TUSH2510@GMAIL.COM)(9818841784)(PETITIONER)		
10	W.P.(C)-8660/2010	RAMDHAR SINGH V/s UOI AND ORS	SN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-1669/2011	SIYARAM SHARMA V/s UOI AND ORS	ANIL SINGAL	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-6088/2017	V LINGA RAJU V/s UOI AND ORS	A.K. TRIVEDI, PRASANTA VARMA	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-13967/2018	G K SONU SUB INSPECTOR/EXECUTIVE V/s DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY FORCE & ORS	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN()(9818083219)(PETITIONER)		
14	W.P.(C)-2206/2019	ASI/RF MANOJ AND ORS. V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
15	W.P.(C)-10812/2019	SHIBIN THOMAS V/s UNION OF INDIA AND ANR.	MANOJ V. GEORGE	
		OTHER DETAILS OF ADVOCATES: MANOJ V. GEORGE()(9811404903)(PETITIONER)		
16	W.P.(C)-12743/2019	SHISH PAL V/s UNION OF INDIA & ORS.	ANKUR CHHIBBER, RISHAB SAHU	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
17	W.P.(C)-13113/2019 CM APPL. 53435/2019	PAWAN KUMAR V/s UNION OF INDIA AND ORS.	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9810793387)(PETITIONER)		
18	W.P.(C)-794/2020	JAYANT H MESHRAM V/s THE DIRECTOR-GENERAL INDO TIBETAN BORDAR POLICE FORCE CGO COMPLEX AND ORS.	VIPIN KR. YADAV	

		OTHER DETAILS OF ADVOCATES: VIPIN KR. YADAV()(9540828123)(PETITIONER)		
19	W.P.(C)-8618/2020 CM APPL. 27787/2020	RACHAN NANDA V/s UNION OF INDIA REPRESENTED BY ITS SECRETARY & ORS.	MAHESH THAKUR, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: MAHESHTHAKUR(MAHESH7013@GMAIL.COM)(9899459291)(PETITIONER) SUDHANSHU PRAKASH(SUDHANSHUPDBG@GMAIL.COM)(9205200742)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
20	W.P.(C)-3914/2021 CM APPL. 11756/2021 CM APPL. 22279/2023	JAI SINGH AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, ANKUR CHHIBBER, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) RAJ KUMAR YADAV(YADAVKRAJ1974@GMAIL.COM)(9818836222)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
21	W.P.(C)-13889/2021	MANOJ MISHRA AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
22	W.P.(C)-13961/2021 CM APPL. 5783/2022 WITH W.P.(C) 14665/2021 W.P.(C) 6968/2022 W.P.(C) 7525/2022 W.P.(C) 6794/2022	TANUSHREE SINGHA AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) HIMANSHU GAUTAM()(9582620944)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MANISH MOHAN(MANISHMOHAN.CGSC.460DHC@GMAIL.COM)()(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-14665/2021 CM APPL. 3562/2022 WITH W.P.(C) 4799/2022	DIVYASREE J.R. AND ANR V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER, HIMANSHU GAUTAM, HIMANSHU GAUTAM	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(PETITIONER) ANKUR CHIBBER(ANKURCHHIBBER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HIMANSHU GAUTAM(HGAUTAM.ADV@GMAIL.COM)(9582620944)(RESPONDENT)		
24	W.P.(C)-6794/2022	ANITA JHA V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
25	W.P.(C)-6968/2022	VINITA DHENKLAY V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
26	W.P.(C)-7525/2022	DAMYANTI JHAJHRIA AND ORS. V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER, M THEEPA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9840082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(RESPONDENT)		
27	W.P.(C)-4988/2022	SURENDRA SINGH V/s UNION OF INDIA & ORS.	SAAHILA LAMBA, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES:		

		SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)	
28	W.P.(C)-9214/2022	DINKAR TRIPATHI & ORS. V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)	
29	W.P.(C)-14850/2022 WITH W.P.(C) 14867/2022	BABU RAM V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
30	W.P.(C)-14867/2022	SUREKHA V/s UNION OF INDIA & ORS.	SAAHILA LAMBA
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER)	
31	W.P.(C)-15577/2022	MANOJ KUMAR AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
32	W.P.(C)-1683/2023	RAJNISH KUMAR V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
33	W.P.(C)-1757/2023	PRAVEEN CHAUHAN V/s DIRECTOR, B.S.F HEAD QUARTER BLOCK AND ORS.	BABAN KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: DURGES THAPPA (BISHTFRIENKEY@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)	
34	W.P.(C)-5064/2023 CM APPL. 44188/2023 CM APPL. 55235/2023	ANUPREET T BORKAR V/s INDO TIBETAN BORDER POLICE FORCE THROUGH DIRECTOR GENERAL & ORS.	SAGAR SAXENA, RAJIV MANGLIK, SANDEEP MISHRA
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ITBP(DG@ITBP.GOV.IN, ITCELLBRLY@ITBP.GOV.IN)()(RESPONDENT) RAJIV MANGLIK(MANGS_RAJ@YAHOO.COM)(9811775549)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) SUBHASH TANWAR(SUBHASHTANWARCGSDHC@GMAIL.COM)(9810207782)(PETITIONER) RAJ (MANGS_RAJ@YAHOO.COM)()(RESPONDENT)	
35	W.P.(C)-11808/2023	SATISH KUMAR SHARMA V/s UNION OF INDIA & ORS.	VIVEK TIWARI
		OTHER DETAILS OF ADVOCATES: VIVEK TIWARI(ADVIVEKTIWARIUK@GMAIL.COM)()(PETITIONER) SATISH KUMAR SHARMA()(7982187864)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DIRECTOR GENERAL(IGADM@CRPF.GOV.IN)()(RESPONDENT) INSPECTOR(IGPERS@ORPF.GOV.IN)()(RESPONDENT)	
36	W.P.(C)-15895/2023 CM APPL. 34148/2024 CM APPL. 13346/2025	NITISH SHARMA V/s UNION OF INDIA AND ORS	DURGESH KUMAR SHARMA, JAGDISH CHANDRA
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR SHARMA(SAIODHAN1978@GMAIL.COM)(9896475614)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DURGESH SHARMA(SAIODHAN1978@GMAIL.COM)()(PETITIONER) JGADISH CHANDRA(MAIL@MSCLEGAL.ORG)(9910385880)(RESPONDENT)	
37	CM APPL. 32463/2024 CM APPL. 60540/2024 CM APPL. 60546/2024 In W.P.(C)-626/2024(Disposed off case) WITH W.P.(C) 2412/2025	DEEPAK KUMAR AND ORS V/s SASHASTRA SEEMA BAL & ANR.	AJAY GARG, PRATYAKSH, ANKIT CHAUHAN
		OTHER DETAILS OF ADVOCATES: ANIL LAMBA(ANILLAMBA997@GMAIL.COM)(855993979)(PETITIONER) SURENDRA KUMAR(SURENDRAGURJAR30058@GMAIL.COM)(8058848297)(PETITIONER) ANKIT LODHI(ANKITLODHI120498@GMAIL.COM)(8827049639)(PETITIONER)	

		KRISHAN KUMAR PATHAK(KRISHANKUMARPATHAK391@GMAIL.COM)(9045865100)(PETITIONER) VIVEK KUMAR(VIVEKKUMAR21197@GMAIL.COM)(729688987)(PETITIONER) SHISHRAM JANGU(SHISHRAMJAT92@GMAIL.COM)(9887927104)(PETITIONER) RAVINDERA KUMAR SINGALA(RAVISINGLA9057@GMAIL.COM)(8432343680)(PETITIONER) VISHVA DEEP SINGH(VISHVDEEPSINGH97@GMAIL.COM)(6395045161)(PETITIONER) GHANSHAYM SINGH(GHYAN557844@GMAIL.COM)(9761037752)(PETITIONER) NITIN KUMAR(NITIN271297@GMAIL.COM)(8534983196)(PETITIONER) ANKIT KUMAR TAILOR(AKT90635@GMAIL.COM)(9079533498)(PETITIONER) PRADEEP KUMAR(P333516K@GMAIL.COM)(960266374)(PETITIONER) DHARMENDRA KUMAR MEENA(DHSRMENDRAKUMARMEENA7733820838@GMAIL.COM)(8949543034)(PETITIONER) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(PETITIONER) PRAVEEN KHATRI(PRAVEENKHATRI688@GMAIL.COM)(9992054588)(PETITIONER) PRAHALD SINGH(PRAHALDSINGH1236@GMAIL.COM)(7734050815)(PETITIONER) VIKRAM KUMAR JAT(VIKRAMROLANIYA1996@GMAIL.COM)(9680194343)(PETITIONER) INDRAJEET SAGAR(KINDRAJEETSAGAR841@GMAIL.COM)(9457742066)(PETITIONER) SHUBHAM KUMAR(GOGWANSHUBHAM@GMAIL.COM)(7351406051)(PETITIONER) BALJEET GURJAR(BALJEETGURAJAR37@GMAIL.COM)(9109308305)(PETITIONER) CHANDAN KUMAR PRAJAPATI(CHANDANVS102@GMAIL.COM)(8303947451)(PETITIONER) DEEPAK KUMAR(DYADAV2858@GMAIL.COM)(7027242737)(PETITIONER) KANHIYA LAL(KANHAIYALALNADBAI@GMAIL.COM)(8442040154)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SASHA STRA SEEMA BAL(ADRECTT.SSBDEL@NIC.IN, JSCPG-MHA@NIC.IN)(9868207689)(RESPONDENT) PRATYAKSH SIKODIA(PRATYAKSHSIKODIA@GMAIL.COM)(9991770660)(PETITIONER) UDAY GARG, HATCH, AJAY GARG(UDAY.GARG@GMAIL.COM, HATCHCHONGLOI@GMAIL.COM, AJAYGARGADVOCATE@GMAIL.COM){}(RESPONDENT) MOHAMMED MUQEEM, UNION OF INDIA, TRIPTI GOLA(MOHAMMEDMUQEEM@GMAIL.COM, UOIDHC@GMAIL.COM, TRIPTIGOLA95@GMAIL.COM){}(RESPONDENT) ANKIT CHAUHAN(9990246715)(PETITIONER) RADHIKA BISHWAJIT DUBEY(RADHIKA.ARORA21@GMAIL.COM)(0)(RESPONDENT) ANKIT CHAUHAN(LEGALHOUSE2022@GMAIL.COM)(9990246715)(PETITIONER) RADHIK BISHWAJIT (RADHIKA.ARORA21@GMAIL.COM)(0)(RESPONDENT) ADRECTT SSBDEL(ADRECTT.SSBDEL@NIC.IN, JSCPG-MHA@NIC.IN)(0)(RESPONDENT)		
38	W.P.(C)-5686/2024 CM APPL. 65918/2024 CM APPL. 65930/2024	VIJAY SINGH V/s UNION OF INDIA & ORS.	TUSHAR RANJAN MOHANTY, VINEET DHANDA	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM){}(RESPONDENT) TRAM(TRM2508@GMAIL.COM, JAGJITSINGH70@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINEETDJHANDA(9811013810)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT)		
39	W.P.(C)-11680/2024	HARI SHANKAR VERMA V/s UNION OF INDIA AND ORS	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA, CCMC(UOIDHC@GMAIL.COM, CCMC.NCR@CISF.GOV.IN)(0)(RESPONDENT)		
40	W.P.(C)-11925/2024 WITH W.P.(C) 5686/2024	KRISHAN KUMAR V/s UNION OF INDIA & ORS.	TUSHAR RANJAN MOHANTY	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
41	W.P.(C)-14456/2024 CM APPL. 12992/2025	LT. COL. SAMIR KUMAR SINGH V/s UNION OF INDIA & ORS.	ANKUR MALIK	
		OTHER DETAILS OF ADVOCATES: ANKUR MALIK(ADVANKURMALIK01@GMAIL.COM)(9560219810)(PETITIONER) UNION OF INDIA, PCDAOSECTT PUNE(UOIDHC@GMAIL.COM, PCDAOSECTTPUNE.DAD@HUB.NIC.IN)(1123384193)(RESPONDENT) ANKUR MALIK(ADVANKURMALIK01@GMAIL.COM)(9560219810)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
42	W.P.(C)-15285/2024	JAWAHAR SINGH NEGI (COMDT) V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA, SATYAARTH SINHA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

FOR DIRECTION ON OFFICE NOTE				
43	W.P.(C)-7197/2021 CM APPL. 22694/2021	MUNNA LAL YADAV V/s DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES & ORS.	PRAFUL PRABHAKAR SHUKLA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PRAFUL SHUKLA(PRAFULSHUKLA.ILS@GMAIL.COM)(9769830075)(PETITIONER) PRAFULSHUKLA(PRAFUL@LEGALPANDA.IN)(9769830075)(PETITIONER) PRAFULSHUKLA(PRAFUL@LEGALPANDA.IN)(9769830075)(PETITIONER) DEPARTMENT OF EMPOWERMENT OF PERSONS(SECRETARYDA- MSJE@NIC.IN)(24369055)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) HUMAN RESOURCES DEPARTMENT(AGMPHR.LHOLUC@SBI.CO.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
FOR DISPOSAL				
44	W.P.(C)-2640/2017 CM APPL. 11458/2017	M/S HUAWEI TELECOMMUNICATIONS (INDIA) CO. PVT. LTD. V/s UNION OF INDIA & ANR	GUNJAN KUMAR, SANTOSH KUMAR PANDEY, KESHAV MOHAN, JASMEET SINGH, BRAJA BANDHU PRADHAN	
		OTHER DETAILS OF ADVOCATES: BRAJA BANDHU PRADHAN(PRADHANANDCOMPANY@GMAIL.COM)(9891351195)(PETITIONER)		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-480/2024	MOHD RIZWAN ASHRAF V/s NATIONAL INVESTIGATION AGENCYN	DEEKSHA DWIVEDI	
		OTHER DETAILS OF ADVOCATES: DEEKSHA DWIVEDI (DEEKSHAADWIVEDI@GMAIL.COM)(7355154096)(PETITIONER) NIA(INFO.MUM.NIA@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-29/2023) W.P.(CRL) 1067/2024 FILED BY YAHYA RAVISH KHOT IN JC AND ANR (DISPOSED ON : 2024-09-03) CRL.A. 345/2024 FILED BY YAHYA RAVISH KHOT AND ORS. (DISPOSED ON : 2024-07-11) CRL.REV.P. 564/2024 FILED BY YAHYA RAVISH KHOT IN JC (DISPOSED ON : 2024-07-08) CRL.M.C. 5213/2024 FILED BY SAIF ATEEQUE NACHAN (DISPOSED ON : 2024-12-20) CRL.M.C. 5216/2024 FILED BY REHAN ASHFAQUE SUSE (DISPOSED ON : 2024-12-20) W.P.(CRL) 2532/2024 FILED BY SAQUIB ABDUL HAMID NACHAN (D. OF HEARING : 2025-05-06)

				W.P.(CRL) 2755/2024 FILED BY FARHAN ANSAR SUSE (D. OF HEARING : 2025-05-06) W.P.(CRL) 3278/2024 FILED BY KASHIF SATTAR BALERE (D. OF HEARING : 2025-05-06) W.P.(CRL) 3290/2024 FILED BY HASEEB ZUBER MULLA & ANR. (D. OF HEARING : 2025-05-06) W.P.(CRL) 3291/2024 FILED BY YAHYA RAVISH KHOT (D. OF HEARING : 2025-05-06) W.P.(CRL) 3519/2024 FILED BY FIROZ DASTGIR KUWARI (D. OF HEARING : 2025-05-06) W.P.(CRL) 3528/2024 FILED BY MUKHLIS MAQBOOL NACHAN (D. OF HEARING : 2025-05-06) W.P.(CRL) 3529/2024 FILED BY SHAGAF SHAFIQUE DIVKAR (D. OF HEARING : 2025-05-06) W.P.(CRL) 3530/2024 FILED BY RAZIL ABDUL LATEEF NACHAN & ANR. (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(NIA-29/2023)
SUSPENSION OF SENTENCE				
2	CRL.A.-787/2024	MOHD KADIR V/s STATE OF DELHI (NCT OF DELHI)	SANT NARAYAN SHUKLA	
		OTHER DETAILS OF ADVOCATES: S.N. SHUKLA(SNSHUKLA80@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SADAR BAZAR-364/2014)
3	CRL.M.(BAIL) 2059/2024 In CRL.A.-1138/2024	ROHIT @PODA V/s STATE GOVT OF DELHI	INDERJEET K SIDHU (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-816/2014) BAIL APPLN. 2308/2017 FILED BY NITIN KUMAR (DISPOSED ON : 2018-03-12) CRL.A. 1143/2024 FILED BY ROHIT @ CHELA (D. OF HEARING : 2025-04-16) CRL.A. 1150/2024 FILED BY RAJAN @ KATLI (D. OF HEARING : 2025-04-16) CRL.A. 1155/2024 FILED BY RAJESH @ BENGALI (D. OF HEARING : 2025-04-16) CRL.A. 1212/2024 FILED BY NITIN (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KALYAN PURI-816/2014)
4	CRL.M.(BAIL) 2073/2024 In CRL.A.-1143/2024	ROHIT @ CHELA V/s STATE (NCT OF DELHI)	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-816/2014) BAIL APPLN. 2308/2017 FILED BY NITIN KUMAR (DISPOSED ON : 2018-03-12) CRL.A. 1138/2024 FILED BY ROHIT @PODA (D. OF HEARING : 2025-04-16) CRL.A. 1150/2024 FILED BY RAJAN @ KATLI (D. OF HEARING : 2025-04-16) CRL.A. 1155/2024 FILED BY RAJESH @ BENGALI (D. OF HEARING : 2025-04-16) CRL.A. 1212/2024 FILED BY NITIN (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KALYAN PURI-816/2014)
5	CRL.M.(BAIL) 2078/2024 In CRL.A.-1150/2024	RAJAN @ KATLI V/s STATE (NCT OF DELHI)	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(783865399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-816/2014) BAIL APPLN. 2308/2017 FILED BY NITIN KUMAR (DISPOSED ON : 2018-03-12) CRL.A. 1138/2024 FILED BY ROHIT @PODA (D. OF HEARING : 2025-04-16) CRL.A. 1143/2024 FILED BY ROHIT @ CHELA (D. OF HEARING : 2025-04-16) CRL.A. 1155/2024 FILED BY RAJESH @ BENGALI (D. OF HEARING : 2025-04-16) CRL.A. 1212/2024 FILED BY NITIN (D. OF HEARING : 2025-04-16)

				P.S.-FIR NO. :(KALYAN PURI-816/2014)
6	CRL.M.(BAIL) 2092/2024 In CRL.A.-1155/2024 WITH CRL.A. 1212/2024	RAJESH @ BENGALI V/s STATE NCT OF DELHI	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: PRVNRRAINKEE(PRVNRRAINKEE7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-816/2014) BAIL APPLN. 2308/2017 FILED BY NITIN KUMAR (DISPOSED ON : 2018-03-12) CRL.A. 1138/2024 FILED BY ROHIT @PODA (D. OF HEARING : 2025-04-16) CRL.A. 1143/2024 FILED BY ROHIT @ CHELA (D. OF HEARING : 2025-04-16) CRL.A. 1150/2024 FILED BY RAJAN @ KATLI (D. OF HEARING : 2025-04-16) CRL.A. 1212/2024 FILED BY NITIN (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KALYAN PURI-816/2014)
7	CRL.M.(BAIL) 2177/2024 In CRL.A.-1212/2024	NITIN V/s STATE OF NCT OF DELHI	ARBAZ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: ARBAAZ KHAN (ARBAAZKHANLEGAL@GMAIL.COM)(9810147758)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALYAN PURI-816/2014) BAIL APPLN. 2308/2017 FILED BY NITIN KUMAR (DISPOSED ON : 2018-03-12) CRL.A. 1138/2024 FILED BY ROHIT @PODA (D. OF HEARING : 2025-04-16) CRL.A. 1143/2024 FILED BY ROHIT @ CHELA (D. OF HEARING : 2025-04-16) CRL.A. 1150/2024 FILED BY RAJAN @ KATLI (D. OF HEARING : 2025-04-16) CRL.A. 1155/2024 FILED BY RAJESH @ BENGALI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KALYAN PURI-816/2014)
FRESH MATTERS & APPLICATIONS				
8	MISC. APPEAL(PMLA)-17/2025 CM APPL. 19431/2025	SUKHMINDER SINGH SODHI V/s ENFORCEMENT DIRECTORATE & ORS.	RACHITTA RAI	
		OTHER DETAILS OF ADVOCATES: RACHITTA RAI(RACHITTAPRIYANKA@GMAIL.COM)(9899876056)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
9	W.P.(CRL)-1041/2025	SUMIT AND ANR V/s THE STATE NCT OF DELHI & ORS.	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR (SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
10	RFA(COMM)-73/2024 CM APPL. 12027/2024	OP AND SONS TRADERS PVT. LTD. V/s SH AKHIL GUPTA	JATIN	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(CRL)-976/2025 CRL.M.A. 9231/2025	PREM V/s GOVT OF NCT DELHI & ORS.	MANISH MIGLANI	
		OTHER DETAILS OF ADVOCATES: MANISH MIGLANI (MANISH_MIGALNI@YAHOO.COM)(981130762)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-168/2025)
AFTER NOTICE MISC. MATTERS				
12	CO.APP.-15/2024 CM APPL. 30057/2024 CM APPL. 31879/2024 CM APPL. 31994/2024 CM APPL. 49077/2024 WITH CO.APP. 16/2024 CO.APP. 21/2024	COSMIC VICTIMS ASSOCIATION V/s SURYA JYOTI SOFTWARE PVT LTD AND OTHERS & ORS. & ORS.	DIVYAM DHYANI, SAHIL, ANANDITA RANA	
		OTHER DETAILS OF ADVOCATES: DIVYAM DHYANI AND ANKUSH(DIVYAMDHYANI@GMAIL.COM)(9821177701)(PETITIONER) DIVYAM DHYANI AND		

		ANKUSH(DIVYAMDHYANI@GMAIL.COM)(8920425939)(PETITIONER) OL DELHI(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) RAVNEET(RAVNEETMUTTREJA76@GMAIL.COM)()(RESPONDENT) JYOTI(InfosuryaJyoti@gmail.com)()(RESPONDENT) SAHIL(ADVSAHIL@GMAIL.COM)()(RESPONDENT) RAVNEET(RAVNEETMUTTREJA76@GMAIL.COM)()(RESPONDENT) JYOTI(InfosuryaJyoti@gmail.com)()(RESPONDENT) SURYA(InfosuryaJyoti@gmail.com)()(RESPONDENT) OL(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) SAHIL(ADVSAHIL@GMAIL.COM)()(RESPONDENT) DIVYAM DHYANI(DIVYAMDHANI@GMAIL.COM)()(PETITIONER) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(RESPONDENT) MCA(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) RUCHI (RUCHISINDHWANILAW@GMAIL.COM)()(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM)()(RESPONDENT) MCA(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) DIVYAM (DIVYAMDHYANI@GMAIL.COM)()(RESPONDENT) R()(8920425939)(RESPONDENT) SAHIL(ADVSAHIL2016@GMAIL.COM)(9910837060)(RESPONDENT) DIVYAM DHYANI(DIVYAMDHYANI@GMAIL.COM)(9821177701)(PETITIONER) SAHIL (ADVSAHIL2016@GMAIL.COM)(0)(RESPONDENT) MCA(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT) RUCHI SINDHWANI(RUCHISINGHWANILAW@GMAIL.COM)(0)(RESPONDENT) RAJNI ANDAND(RAJNIANAND200@GMAIL.COM)(0)(RESPONDENT) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) ANANDITA RANA(RANA.ANANDITA@GMAIL.COM)(9871776135)(PETITIONER)		
13	CO.APP.-16/2024 CM APPL. 33791/2024 CM APPL. 33792/2024 CM APPL. 33794/2024 WITH W.P.(C) 6578/2024 CO.APP. 15/2024	NISHANT MUTTREJA V/s SURYA JYOTI SOFTWARE PRIVATE LIMITED (THROUGH ITS DIRECTOR) & ORS.	VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRIND@VBCHAMBERS.IN)(9711680348)(PETITIONER) RAJNI(RAJNIANAND2000@GMAIL.COM)()(RESPONDENT) SURYA(MUKUL@YKGUPTACO.COM)()(RESPONDENT) SUSHANT(RAVNEETMUTTREJA76@GMAIL.COM)()(RESPONDENT)		
14	CO.APP.-21/2024 CM APPL. 39894/2024	CUBA & ANR. V/s SURYA JYOTI SOFTWARES PVT LTD & ORS.	SWATI VERMA	
		OTHER DETAILS OF ADVOCATES: SWATI VERMA(ADVSWATIVERMALEGAL@GMAIL.COM)(9411065521)(PETITIONER) MUKUL(MUKUL@YKGUPTACO.COM)(0)(RESPONDENT) RAJNI(RAJNIANAND2000@GMAIL.COM)(0)(RESPONDENT) OL DELHI(OL.DELHI@MCA.GOV.IN)(0)(RESPONDENT)		
15	CONT.CAS.(CRL)-1/2025	COURT ON ITS OWN MOTION V/s UZAIR, PROPRIETOR OF M/S RIDES SHOES	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.A.-263/2025 CRL.M.A. 6750/2025	NEELAM RANOLIA ALIAS NEELAM PRAJAPAT ALIAS NEELAM AZAD V/s STATE NCT OF DELHI	GAURAV BISHNOI	
		OTHER DETAILS OF ADVOCATES: BALRAJ SINGH MALIK()(9968190750)(PETITIONER) BALRAJ SINGH MALIK()(9968190750)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-142/2023) CRL.M.C. 9545/2023 FILED BY STATE (DISPOSED ON : 2025-01-23) W.P.(CRL) 16/2024 FILED BY NEELAM AZAD (DISPOSED ON : 2024-01-03) BAIL APPLN. 197/2025 FILED BY MAHESH KUMAWAT (DISPOSED ON : 2025-01-17) BAIL APPLN. 386/2025 FILED BY NEELAM RANOLIA (DISPOSED ON : 2025-01-29) CRL.A. 373/2025 FILED BY MANORANJAN D (D. OF HEARING : 2025-07-24) CRL.A. 388/2025 FILED BY MAHESH KUMAWAT (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(PARLIAMENT STREET-142/2023)
17	FAO (COMM)-25/2022 WITH FAO (COMM) 118/2022	M/S BANSAL CONSTRUCTION CO. V/s UNION OF INDIA	SYED WASIF HAIDER, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: S W HAIDER(HAIDER.ADV@GMAIL.COM)(9311307710)(PETITIONER) M/S BANSAL CONSTRUCTION CO(GARGNIWASDELHI45@GMAIL.COM)(9212621330)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) PRATIMA NAIN		

		LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9968324260)(RESPONDENT)	
18	FAO (COMM)-118/2022 CM APPL. 34954/2022 CM APPL. 36857/2022 CM APPL. 75411/2024	UNION OF INDIA V/s M/S BANSAL CONSTRUCTION CO.	VINOD KUMAR RAI, PRATIMA NAIN LAKRA
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(SRDENWORKSVERMA@GMAIL.COM)(9717631214)(RESPONDENT) UNION OF INDIA(SRDENWORKSVERMA@GMAIL.COM)(9717631214)(RESPONDENT) VINOD KUMAR RAI & CHETNA RAI(VINOD.KUMAR.RAI@GMAIL.COM)(9999132328)(PETITIONER) UNION OF INDIA (SRDENWORKSVERMA@GMAIL.COM)(9717631214)(PETITIONER) M/S BANSAL CONSTRUCTION CO.(GARGNIWASDELHI45@GMAIL.COM)(9212621330)(PETITIONER) M/S BANSAL CONSTRUCTION CO.(GARGNIWASDELHI45@GMAIL.COM)(9212621330)(PETITIONER) M/S BANSAL CONSTRUCTION CO(GARGNIWASDELHI45@GMAIL.COM)(9212621330)(RESPONDENT) M/S BANSAL CONSTRUCTION CO(GARGNIWASDELHI45@GMAIL.COM)(9212621330)(RESPONDENT) HAIDER(HAIDER.ADV@GMAIL.COM){}(RESPONDENT) VINOD KUMAR RAI(VINOD.KUMAR.RAI@GMAIL.COM)(9999132328)(PETITIONER) WASIF(HAIDER.ADV@GMAIL.COM){}(RESPONDENT) GARG(GARGWASDELHI45@GMAIL.COM){}(RESPONDENT) PRATIMA N. LARKA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER) H AND A ASSOCIATES(HAASSOCIATESLEGAL@GMAIL.COM)(0)(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9968324260)(PETITIONER)	
19	FAO (COMM)-34/2023	M/S JAITLEY CONSTRUCTION CO. V/s UNION OF INDIA	ANANAY CHOPRA
		OTHER DETAILS OF ADVOCATES: ANANAY CHOPRA(ADVOCATEANANAYCHOPRA@GMAIL.COM)(9821400470)(PETITIONER) ANANAY CHOPRA(ADVOCATEANANAYCHOPRA@GMAIL.COM)(9821400470)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT)	
20	FAO (COMM)-86/2023 CM APPL. 17066/2023	M. K. CONSTRUCTION V/s MAJ. GEN. HOSHIAR SINGH (RETD) AND ANR	L. B. RAI, SHANKARI MISHRA
		OTHER DETAILS OF ADVOCATES: RAI & RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER) ARUN V PATNAIK(ARUNVPATNAIK@GMAIL.COM){}(RESPONDENT) SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(RESPONDENT) SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER)	
21	FAO (COMM)-83/2024 CM APPL. 26835/2024	M/S CONTRUCTION INDUSRY DEVELOPMENT COUNCIL V/s M/S MCM WORLDWIDE PRIVATE LIMIED & ANR.	AMAYA M NAIR
		OTHER DETAILS OF ADVOCATES:	
22	FAO(OS) (COMM)-345/2019	STEEL AUTHORITY OF INDIA LTD V/s PSYSTEME GERMANY & ANR	SHARAT KAPOOR
		OTHER DETAILS OF ADVOCATES:	
23	FAO(OS) (COMM)-36/2020 CM APPL. 11925/2017 CM APPL. 45265/2024	GOVT OF NCT OF DELHI V/s NAGARJUNA CONSTRUCTION COMPANY LTD	SUNIL GOEL, TEJAS CHHABRA, OFFICE OF PRIYA KUMAR, TEJAS CHHABRA, VIKAS WALIA
		OTHER DETAILS OF ADVOCATES: TEJAS CHHABRA(CHHABRATEJAS0112@GMAIL.COM)(9999436466)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(PETITIONER)	
24	LPA-11/2022 CM APPL. 843/2022 CM APPL. 844/2022	BARI BHATI AND CHHOTI BHATI RESIDENT WELFARE ASSOCIATION & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	PANKAJ VIVEK
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM)(9811215778)(PETITIONER) BARI BHATI & CHHOTI BHATI(9873951556)(PETITIONER) BHAGWAT(9871082807)(PETITIONER) MANGE RAM(9821019497)(PETITIONER) VIJAY PAL(9811424017)(PETITIONER) VED PAL SINGH(9810411684)(RESPONDENT) HOSHIYAR SINGH(9810542191)(RESPONDENT) DEPTT OF FORESTS & WILDLIFE(SENV@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	

		DEPUTY COMMISSIONER (SOUTH)(DCSOUTH@NIC.IN){}(RESPONDENT) SUB DIVISIONAL MAGISTRATE (SDMSAKET@GMAIL.COM){}(RESPONDENT) GOVT OF NCT DELHI(G.NARYANOFFICE@GMAIL.COM)(9811411735)(RESPONDENT)		
25	LPA-617/2023 CM APPL. 45574/2023	YUVA BHARTI TRUST THROUGH SECRETARY & ANR. V/s YUVA BHARTI TRUST & ANR.	RAVINDER KUMAR TANWAR, GAURAV DUGGAL, SULALIT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: GAURAV DUGGAL(GAURAV@DGSASSOCIATES.IN)(9818698546)(RESPONDENT) SULALIT SINGH SISODIA(SULALIT23@YAHOO.CO.IN)(9313771073)(RESPONDENT)		
26	MISC. APPEAL(PMLA)-1/2025 CM APPL. 2120/2025 WITH MISC. APPEAL(PMLA) 2/2025	AI MEHMOOD EDUCATIONAL SOCIETY V/s THE DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE	SAIFUDDIN SHAMS	
		OTHER DETAILS OF ADVOCATES: DR SHAMSUDDIN (SHAMSLEGAL@GMAIL.COM){}(PETITIONER) SHAMSUDDIN(SHAMSLEGAL@GMAIL.COM){}(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
27	MISC. APPEAL(PMLA)-2/2025 CM APPL. 2122/2025	SH IRFAN AHMED SIDDIQUI V/s THE DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE	SAIFUDDIN SHAMS	
		OTHER DETAILS OF ADVOCATES:		
28	RFA(COMM)-172/2023	M/S JAINCO BUILDCON (P) LTD V/s M/S TIRUPATI STRUCTURALS LIMITED	RAVI DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVI DUTT SHARMA(RDSHARMAADVOCATE@GMAIL.COM)(9810310710)(PETITIONER) TIRUPATI STRUCTURALS LIMITED(INFO@TIRUPATIPIPES.COM){}(RESPONDENT)		
29	RFA(COMM)-229/2023	ANIL KUMAR BANSAL, PROPRIETOR OF M/S MAYANK ENTERPRISES V/s MUKESH YADAV & ANR.	DHEERAJ JAGWANI	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-11722/2019 CM APPL. 48178/2019	HAMIDA BEGUM V/s VIJAYA BANK THROUGH ITS BRANCH/CHIEF MANAGER & ORS	HILAL HAIDER, AMRITA SINGH, ARTHA ADVOCATES AND LEGAL ADVISORS, RUDRASHISH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: HILAL HAIDER{}(9557844741)(PETITIONER) RUDRASHISH BHARDWAJ(VISESHBHARDWAJ@GMAIL.COM)(9560895924)(PETITIONER)		
31	W.P.(CRL)-953/2025 CRL.M.A. 8957/2025	SPLENDOR BUILDWELL PVT LTD & ORS. V/s UNION OF INDIA & ORS.	SAURABH SETH	
		OTHER DETAILS OF ADVOCATES: SAURABH SETH(MAIL@SAURABHSETH.COM)(9811393402)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
32	CM APPL. 45733/2024 In CO.APP.-22/2024	CRB CORPORATION LTD. & ORS. & ORS. V/s PNB CAPITAL SERVICES LIMITED & ORS.	BHUVAN GUGNANI, ABHISHEK SHARMA	
		OTHER DETAILS OF ADVOCATES: SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) ORBIS(LEXORBIS@GMAIL.COM){}(RESPONDENT) NAVJEEVAN(NAVJEEVANBUILDERS@YAHOO.IN){}(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM){}(RESPONDENT) SAKSHI GARG(INFO@AFFINITYLEGAL.IN)(9811821697)(PETITIONER) LEXORBIS, NAVJEEVAN, MCA(LEXORBIS@GMAIL.COM, NAVJEEVANBUILDERS@YAHOO.CO.IN, OL.DELHI@MCA.GOV.IN){}(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM){}(RESPONDENT) NARENDRA M SHARMA(NMSANDCOMPANY@GMAIL.COM)(9810076398)(PETITIONER) BG(BG.AFFINITYLEGAL@GMAIL.COM){}(RESPONDENT) RUCHI(RUCHISINDHWANILAW@GMAIL.COM){}(RESPONDENT)		
33	CO.APP.-26/2024	RAJINDER PAL MARWAHA V/s CENTRAL DEPOSITORY SERVICES LIMITED & ANR.	ANKUR GARG	
		OTHER DETAILS OF ADVOCATES: ANKUR GARG, DEVANSHU CHAUHAN(OFFICIAL@MAPLEGAL.IN)(8806407244)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@GMAIL.COM){}(RESPONDENT)		
34	EFA(COMM)-2/2024	GOEL CONSTRUCTION CO PRIVATE LIMITED V/s INSTITUTE OF CHARTERED ACCOUNTANTS	PULKIT THAREJA, ABHISHEK AGGARWAL	

		OF INDIA		
		OTHER DETAILS OF ADVOCATES: PULKIT THAREJA AND SOURABH HARIHAR(ADVPULKITHAREJA@GMAIL.COM)(9999624542)(PETITIONER) GOEL CONSTRUCTION CO PVT(GOELCONSTRUCTIONSR@GMAIL.COM)()(PETITIONER) ABHISHEK AGGARWAL(GNAGGARWAL.CO@GMAIL.COM)(9810400291)(RESPONDENT)		
35	FAO(OS) (COMM)-117/2023 WITH FAO(OS) (COMM) 130/2023	UMANG BAJAJ & ORS. V/s RAGHBIR SINGH CHHABRA & ORS.	PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRATAP MOHAN()(9811193737)(PETITIONER) RAJIV ANEJA(RAJIV.ANEJA29@GMAIL.COM)(9811122197)(PETITIONER) UMANG BAJAJ()(9811501457)(PETITIONER) PRABHJIT JAUHAR(PJAHAR2009@GMAIL.COM)(9811139939)(PETITIONER) MUKESH(MUKESHGARG1965@GMAIL.COM)(9212189501)(RESPONDENT) HN(HNPCO@REDIFFMAIL.COM)()(RESPONDENT) RAGHBIR SINGH(S.SATINDER1310@GMAIL.COM)()(RESPONDENT) POOJA()(9212189501)(RESPONDENT)		
36	FAO(OS) (COMM)-130/2023	M/S POOJA BUILDTECH PVT. LTD. & ANR. V/s RAGHBIR SINGH CHHABRA	AMIT VOHRA	
		OTHER DETAILS OF ADVOCATES: AMIT VOHRA(AMITVOHRA56@GMAIL.COM)()(PETITIONER) RAGHBIR SINGH CHHABRA(S.SATINDER1310@GMAIL.COM)()(RESPONDENT) HARKIRAT(LEGAL@HARKIRAT.CO.IN)()(RESPONDENT)		
37	FAO(OS) (COMM)-283/2024	AUTHUM INVESTMENT AND INFRASTRUCTURE LTD. (FORMERLY KNOWN AS RELIANCE COMMERCIAL FINANCE LTD.) V/s TARAASHNA FINANCIAL SERVICES LIMITED	AKHIL SACHAR, NAMRATA LANGADE	
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR(SACHAR.AKHIL@GMAIL.COM)(9891105069)(PETITIONER) JASPREET(JASPREET@DUAASSOCIATES.COM)(0)(RESPONDENT) NAMRATA LANGADE(NAMRATALANGADE31@GMAIL.COM)(9354179343)(PETITIONER)		
38	MISC. APPEAL(PMLA)-8/2022	DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT V/s AMLENDU PANDEY (D) THROUGH LR	D.P. SINGH	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
39	CRL.A.-968/2002 WITH CRL.A. 46/2003	SHER KHAN @ KALLU V/s STATE	THR. JAIL NO. 1, RAJESH MAHAJAN, RAVINDER CHADHA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-99/1996) CRL.A. 981/2002 FILED BY SHAMSHER KHAN @ CHAND (DISPOSED ON : 2024-10-28) CRL.A. 46/2003 FILED BY YASHIN @ DALLU RAM (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(SEELAMPUR-99/1996)
40	CRL.A.-46/2003	YASHIN @ DALLU RAM V/s STATE	THR. JAIL NO. 2, RAVINDER CHADHA, SUMEET VERMA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEELAMPUR-99/1996) CRL.A. 981/2002 FILED BY SHAMSHER KHAN @ CHAND (DISPOSED ON : 2024-10-28) CRL.A. 968/2002 FILED BY SHER KHAN @ KALLU (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(SEELAMPUR-99/1996)
41	CRL.A.-614/2023	STATE V/s DAYA CHAND & ORS.	KEWAL SINGH AHUJA, ATUL BHUCHAR, SIMA GULATI, PRATEEK BHALLA	
		OTHER DETAILS OF ADVOCATES: ATUL BHUCHAR(ATULBHUCHAR@BHUCHARLEGAL.COM)(9891096655)(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(PETITIONER) PRATEEK BHALLA(PRATEEKBHALLA58@GMAIL.COM)(9958477909)(RESPONDENT) PRATEEK BHALLA(PRATEEKBHALLA58@GMAIL.COM)(9958477909)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-727/2005) BAIL APPLN. 72/2006 FILED BY BALRAJ (DISPOSED ON : 2006-01-13) BAIL APPLN. 1038/2006 FILED BY KRISHNA (DISPOSED ON : 2006-04-03) CRL.M.C. 6586/2006 FILED BY SUSHIL (DISPOSED ON : 2009-05-18)

				BAIL APPLN. 4143/2006 FILED BY RAKESH@ BHOLA (DISPOSED ON : 2007-11-23) BAIL APPLN. 274/2008 FILED BY DAYA CHAND (DISPOSED ON : 2008-03-11) BAIL APPLN. 1440/2008 FILED BY DAYA CHAND (IN J.C.) (DISPOSED ON : 2009-05-18) BAIL APPLN. 2426/2009 FILED BY DAYA CHAND (DISPOSED ON : 2010-01-13) BAIL APPLN. 1366/2010 FILED BY DAYA CHAND (DISPOSED ON : 2010-09-28) CRL.M.C. 2900/2010 FILED BY GURDESH (DISPOSED ON : 2010-09-08) BAIL APPLN. 915/2010 FILED BY RAKESH @ BHOLA (DISPOSED ON : 2010-07-22) CRL.M.C. 3376/2011 FILED BY GURDESH (DISPOSED ON : 2011-11-02) BAIL APPLN. 1038/2012 FILED BY SUDESH KUMAR @ DHANDAL (DISPOSED ON : 2012-07-18) BAIL APPLN. 1647/2012 FILED BY DAYA CHAND (DISPOSED ON : 2012-11-19) P.S.-FIR NO. :(MEHRAULI-727/2005)
FOR ARGUMENT				
42	W.P.(C)-11006/2017 CM APPL. 44998/2017	PARDEEP SOLANKI V/s PUNJAB NATIONAL BANK & ANR.	JAI SAHAIN ENDLAW, BIPNEET SINGH SOVI	
		OTHER DETAILS OF ADVOCATES: BIPNEET SINGH SOVI(INFO@SBSLEGALSOLUTIONS.COM)(9811218405)(RESPONDENT)		
FOR FINAL DISPOSAL				
43	FAO(OS) (COMM)-63/2021 WITH FAO(OS) (COMM) 64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL, AKSHAY VERMA	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM){}(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMESI MPEX(INFO@AMESIMPEX.COM){}(RESPONDENT) AKSHAY VERMA(ADVOCATESUPREMECOURT@YAHOO.CO.IN)(9650144651)(PETITIONER)		
44	FAO(OS) (COMM)-64/2021	NEW DELHI MUNICIPAL COUNCIL V/s AMES IMPEX ELECTRICALS PVT. LTD.	MAYANK BAMNIYAL	
		OTHER DETAILS OF ADVOCATES: NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN){}(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL(EES1.ELECT@NDMC.GOV.IN)(8468870943)(RESPONDENT) MAYANK BAMNIYAL(BAMNIYAL.MAYANK@GMAIL.COM)(9971999961)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM){}(PETITIONER) AMES IMPEX ELECTRICALS PVT. LTD.(INFO@AMESIMPEX.COM)(7926589253)(PETITIONER) M B LEGAL ATTORNEYS(MBLEGALATTORNEYS@GMAIL.COM){}(RESPONDENT)		
FOR DIRECTIONS(J)				
45	MISC. APPEAL(PMLA)-21/2024	ANIRUDH PRATAP AGARWAL V/s ENFORCEMENT DIRECTORATE	ANSHUL RAI	

		OTHER DETAILS OF ADVOCATES: AWANISH KUMAR, R K THAKUR()(9953186449)(PETITIONER) DL(DL.HC-ED@GOV.IN)()(RESPONDENT)		

COURT NO. 46
HON'BLE MS.JUSTICE JYOTI SINGH

NOTE:"SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-17894/2024 CM APPL. 76150/2024 CM APPL. 1930/2025 CM APPL. 4042/2025 CM APPL. 4081/2025 CM APPL. 4082/2025	DELHI INTERNATIONAL AIRPORT LTD. V/s MUNICIPAL CORPORATION OF DELHI	ANURADHA DUTT, KAUSHAL KUMAR KAPOOR, TUSHAR SANNU DAHIYA	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, ANISH.KAPUR@DMD.LAW)(9910044138)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MCD(MCD-ITHELPDESK@MCD.NIC.IN)()(RESPONDENT) KAUSHAL KAPOOR(KAUSHALKAPOOR73@GMAIL.COM)(9910372401)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-5826/2024 CM APPL. 24116/2024 CM APPL. 10065/2025	SANJAY KUMAR SINGH V/s THE PRINCIPAL SECRETARY TO LG AND ORS	AJAY SINGH BHANDARI, DINESH KUMAR YADAV, RAVI SHANKARSINGH CHAUHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTAN AND VIJAY KUMAR AND DINESH KUMAR YADAV(ARVINDKGUPTA1969@GMAIL.COM, ADVOCATEK1983@GMAIL.COM, DISHILAWFIRM@GMAIL.COM)(9315486567)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PRASHANT MOHAN MEHTA(PRASHANTMOHANMEHTA@GMAILCOM, SECY-JERCUTS@GOV.IN)()(RESPONDENT) SANJAY KUMAR SINGH(SANJAY.ADITYASINGH@GMAIL.COM)(9312342072)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAVI SHANKARSINGH CHAUHAN(RAVISSINGH19@GMAIL.COM)(7503016973)(PETITIONER) DINESH KUMAR YADAV(DISHILAWFIRM@GMAIL.COM)(9953353330)(PETITIONER)		
2	W.P.(C)-10017/2024 CM APPL. 40988/2024 WITH W.P.(C) 10284/2024 W.P.(C) 10312/2024 W.P.(C) 11456/2024	PREETI SHARMA V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: AT 02:30 P.M., PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		

3	W.P.(C)-10284/2024 CM APPL. 42090/2024 WITH W.P.(C) 10312/2024	NANKU LAL AND ANR V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: AT 02:30 P.M., PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
4	W.P.(C)-10312/2024 CM APPL. 42244/2024	SAIRA SHABNAM AND ORS V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: AT 02:30 P.M., PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA, SUMIT PARGAL, PRASHANT SINGH, DEEPTI GUPTA(PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENT(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
5	W.P.(C)-11456/2024 CM APPL. 47537/2024 WITH W.P.(C) 11574/2024 W.P.(C) 11919/2024	DEEPU SINGH CHAUHAN V/s NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS	PRASHANT SINGH	Listing Remarks: AT 02:30 P.M., PART HEARD MATTER
		OTHER DETAILS OF ADVOCATES: PRATITI RUNGTA (PRASHANTSINGH721@GMAIL.COM)(9810170243)(PETITIONER) NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS-TRIBAL@TRIBAL.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
6	W.P.(C)-5364/2018 CM APPL. 27108/2019 WITH W.P.(C) 7175/2018 W.P.(C) 12600/2018 W.P.(C) 12615/2018 W.P.(C) 5481/2018 W.P.(C) 6754/2018 W.P.(C) 6871/2018 W.P.(C) 8260/2020	ASHOK KUMAR AND ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI AND ORS.	SHANMUGA PATRO	Listing Remarks: ADMISSION MATTER
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO()(9891044766)(PETITIONER) SHANMUGA PATRO()(9891044766)(PETITIONER)		
7	W.P.(C)-12600/2018 CM APPL. 48968/2018 CM APPL. 31525/2019 CM APPL. 4959/2020 CM APPL. 4961/2020	MOHIT JAGLAN AND ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI AND ORS.	SHANMUGA PATRO	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO()(9891044766)(PETITIONER) SHANMUGA PATRO()(9811380430)(PETITIONER) SHANMUGA PATRO()(9811380430)(PETITIONER)		
8	W.P.(C)-12615/2018 CM APPL. 48990/2018	ANNUPRIYA AND ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI AND ORS.	SHANMUGA PATRO	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO()(9891044766)(PETITIONER)		
9	W.P.(C)-5481/2018 CM APPL. 26819/2019 WITH W.P.(C) 5436/2018 W.P.(C) 6754/2018 W.P.(C) 6871/2018	SANJEEV KUMAR AND ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI AND ORS.	SHANMUGA PATRO	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO()(9891044766)(PETITIONER) SHANMUGA PATRO()(9891044766)(PETITIONER)		
10	W.P.(C)-6754/2018	GAJENDER SINGH & ORS. V/s LT. GOVERNOR & ORS.	SHANMUGA PATRO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER)		
11	W.P.(C)-6871/2018 CM APPL. 26083/2018 CM APPL. 26808/2019 CM APPL. 27646/2019	SHAILENDRA SINGH & ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI & ORS.	SHANMUGA PATRO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		

		SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER) SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER) SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER)		
12	W.P.(C)-7175/2018 CM APPL. 27356/2018 CRL.M.A. 12389/2019 CM APPL. 27130/2019	GARIMA THAKUR AND ORS. V/s LT. GOVERNOR THROUGH CHIEF SECRETARY DELHI AND ORS.	SHANMUGA PATRO & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER) SHANMUGA PATRO & ASSOCIATES()(9891044766)(PETITIONER) SHANMUGA PATRO & ASSOCIATES()(9811380430)(PETITIONER)		
13	W.P.(C)-8260/2020 CM APPL. 26777/2020 CM APPL. 26778/2020 CM APPL. 55948/2024 WITH CONT.CAS(C) 287/2022 W.P.(C) 8289/2018 W.P.(C) 5364/2018	DILLI ATITHI SHIKSHAK SANGH AND OTHERS V/s THE DIRECTOR, DEPARTMENT OF EDUCATION AND OTHERS	SHANMUGA PATRO, JASBIR SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: DILLI ATITHI SHIKSHAK SANGH AND OTHERS(DASS3192@REDIFFMAIL.COM)()(PETITIONER) SHANMUGA PATRO & ASSOCIATES(SHANMUGA_OFFICE@YAHOO.COM)(9891044766)(PETITIONER) SHANMUGAPATRO(SHANMUGA_OFFICE@YAHOO.COM)(9891044766)(PETITIONER) MS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(PETITIONER) THE DIRECTOR, DEPARTMENT OF EDUCATION AND OTHERS(DIREDU@NIC.IN)()(PETITIONER) SBV(SBV1617002@GMAIL.COM)(8700254089)(RESPONDENT) HIRA SINGH (GBSS1617025@GMAIL.COM)(9968260151)(RESPONDENT) ROOMAL MEENA(ROOMALMEENA@GMAIL.COM)(9350224405)(RESPONDENT) PRINCIPAL SECRETARY(SECSERVICES@NIC.IN)(23392150)(RESPONDENT) MS. ANJU KUMARI(GOVKANYAB3@GMAIL.COM)(9868283985)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SHRI VIKAS KALIYA(DOEDELHI@GMAIL.COM)(23890172)(RESPONDENT) THE DIRECTOR(DIREDU@NIC.IN)(23890172)(RESPONDENT) JASBIR SINGH(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER) TARUN(TARUNJURIS@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT, SHANMUGA(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN, SHANMUGA_OFFICE@YAHOO.COM)(0)(RESPONDENT) JASBIR SINGH MALIK(OFFICEOFJASBIRSINGHMALIK@GMAIL.COM)(9312283201)(PETITIONER)		
14	CM APPL. 19541/2025 In W.P.(C)-110/2025	PROF NAZIM HUSAIN AL-JAFRI V/s JAMIA MILLIA ISLAMIA	SHAILESH TIWARI, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: SHAILESH TIWARI(ADV.STIWARI@YAHOO.IN)(9313645659)(PETITIONER) PRITISH SABHARWAL, KK MISHRA(PRITISHSABHARWAL1@GMAIL.COM, OFFICEOFADVKKMISHRA@GMAIL.COM)(0)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
15	W.P.(C)-2157/2025 CM APPL. 10147/2025	SHUBHAM V/s UNION OF INDIA THROUGH MINISTRY OF COMMUNICATIONS & ORS.	SHATAKSHI MATHUR	
		OTHER DETAILS OF ADVOCATES: ROSHNI W ANAND & SHATAKSHI MATHUR(SHATAKSHIIMATHUR@GMAIL.COM)(9953749851)(PETITIONER) INDIA POST, UNION OF INDIA, RAVI PAHWA(DGPOST@INDIAPOST.GOV.IN, UOIDHC@GMAIL.COM, RAVIB1350@GMAIL.COM)(1123384193)(RESPONDENT) INDIA POST, SECY SPORTS(SECRETARY@INDIAPOST.GOV.IN, DPSSHIMLA@INDIAPOST.GOV.IN, SECY-SPORTS@NIC.IN)(0)(RESPONDENT) INDIA POST(CPMG_HPR@INDIAPOST.GOV.IN, SECRETARYPOSTS@INDIAPOST.GOV.IN)(0)(RESPONDENT)		
16	W.P.(C)-3637/2025	ANIKET KHETRAPAL V/s IRCON INTERNATIONAL LIMITED & ANR.	YOGENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SHARMA & AYUSHI SHARMA(SHIMANSHU6388@GMAIL.COM)(9899756028)(PETITIONER) IRCON, UNION OF INDIA(CMDSECTT@IRCON.ORG, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
17	W.P.(C)-5096/2016	OM PRAKASH & ORS V/s GOVT. OF NCT DELHI & ORS	ABHAY SINGH KUSHWAHA, SIDDHARTH DUTTA, VARINDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-4747/2017	ANJULIKA V/s GNCT OF DELHI AND ANR	PRASHANT KUMAR MITTAL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		

19	W.P.(C)-5401/2018	RAJ KUMAR V/s UNION OF INDIA AND ORS.	R K SHUKLA, RAJESH GOGNA	
		OTHER DETAILS OF ADVOCATES: R K SHUKLA()(9899607101)(PETITIONER)		
20	W.P.(C)-9307/2018	SANDEEP SINGH DOGRA V/s DEPUTY RESIDENT COMMISSIONER, CHANDIGARH UT GUEST HOUSE	AMAR N PANDEY	Listing Remarks: FINAL HEARING
	WITH W.P.(C) 10630/2018	OTHER DETAILS OF ADVOCATES: AMAR N PANDEY()(9910935791)(PETITIONER)		
21	W.P.(C)-10630/2018 CM APPL. 48749/2023	ASHISH KUMAR V/s UNION OF INDIA AND ANR.	SARVESH SINGH, MANOJ	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SARVESH SINGH()(8826774067)(PETITIONER) AVNISH (AVNISHS05@GMAIL.COM)()(PETITIONER) SARVESHSH(SARVESHSH@GMAIL.COM)()(PETITIONER) MANOJ(MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT)		
22	W.P.(C)-14014/2018 CM APPL. 54777/2018 CM APPL. 36636/2019	K V BRAHMAJI RAO V/s UNION OF INDIA & ANR.	RAJUL JAIN & RHEA VERMA, RHEA VERMA, MAYANK JAIN, RAJESH KUMAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: RAJUL JAIN & RHEA VERMA()(9868224103)(PETITIONER) RHEA VERMA()(9910618997)(PETITIONER)		
23	W.P.(C)-2678/2019	KAMLA V/s DELHI CANTONMENT BOARD	SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: SHEKHAR NANAVATY()(8860166368)(PETITIONER)		
24	W.P.(C)-11104/2020	ASHOK SAWARIA V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS	SAURABH, RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK SAWARIA(CAT.1993@YAHOO.COM)(9990752289)(PETITIONER) U SRIVASTAVA (CAT.YOU1966@GMAIL.COM)(7503987226)(PETITIONER) SAURABH(CAT.YOU1966@GMAIL.COM)(7503987226)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(RESPONDENT)		
25	W.P.(C)-88/2021 CM APPL. 12361/2024	AJAY KUMAR I AND ORS V/s LOK SABHA SECRETARIAT AND ANR.	ASHOK KUMAR BHARDWAJ, SHIVANSHU BHARDWAJ, PRAMOD GUPTA	Listing Remarks: AT 02:30 P.M.
	WITH W.P.(C) 12249/2023	OTHER DETAILS OF ADVOCATES: AJAY KUMAR I AND ORS(AJAY.PACHORI1973@GMAIL.COM)(9868143054)(RESPONDENT) ASHOKBHARDWAJ(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) AK BHARDWAJ & KARAN GAUTAM(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) AK BHARDWAJ & KARAN GAUTAM(CONTACT.ASHOKKUMARBHARDWAJ@GMAIL.COM)(9811184429)(PETITIONER) AJAY KUMAR(AJAY.PACHORI1973@GMAIL.COM)(9868143054)(PETITIONER) AJAY KUMAR CHANDEL(AJAY.CHANDEL1973@YAHOO.CO.IN)(9013423011)(PETITIONER) AJAY KUMAR(AJAY.PACHORI1973@GMAIL.COM)(9868143054)(PETITIONER) LOK SABHA SECRETARIAT AND ANR.(AN1BRANCH- 1SS@SANSAD.NIC.IN)(1123034747)(PETITIONER) LOK SABHA SECRETARIAT(AN1BRANCH-SANSAD.NIC.IN)(23034747)(RESPONDENT) PRDEEP KUMAR(AJAY.PACHORI1973@GMAIL.COM)()(RESPONDENT) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) DMCC, ISS, BHOLA RAVI(DMCC-ISS@SANSAD.NIC.IN, AN1BRANCH-ISS@SANSAD.NIC.IN, BHOLARAVI99@GMAIL.COM)()(RESPONDENT) INDUS LAW, SG-LOKSABHA, S MAHAJAN(INDUSLAW77@GMAIL.COM, SG- LOKSABHA@SANSAD.NIC.IN, SMAHAJAN.IAS@NIC.IN)()(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(PETITIONER)		
26	W.P.(C)-12249/2023 CM APPL. 48157/2023	MEWA DEVI AND OTHERS V/s GOVT OF NCT OF DELHI AND ORS	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: S S RANA(ADVSSR007@GMAIL.COM)(9212234976)(PETITIONER) V P RANA LEGAL ASSOCIATES(VPRANALEGALASSOCIATES@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-12083/2021	DR. IQBAL SINGH & ORS. V/s UNIVERSITY OF DELHI & ORS.	SAGAR SAXENA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) MRUPAL(MRUPAL@KRCCO.COM, REGISTRAR@DU.AC.IN)()(RESPONDENT) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHIMDER@GMAIL.COM)(9811151216)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
28	W.P.(C)-13614/2021	BHUPINDER KUMAR CHOPRA V/s THE ORIENTAL INSURANCE COMPANY LTD	SAMEER KUMAR, RAHUL RANJAN VERMA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: ADITYA SHANKAR(SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(PETITIONER) THE ORIENTAL INSURANCE COMPANY(PRADEEPGAUR1@REDIFFMAIL.COM)(9871980203)(RESPONDENT) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM)(9810274454)(RESPONDENT)		
29	W.P.(C)-1072/2022 CM APPL. 3056/2022	KAVITA TYAGI V/s TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL AND ANR	RAJ KUMAR KAPOOR	
		OTHER DETAILS OF ADVOCATES: R K KAPOOR(RKKAPOORADVOCATE@GMAIL.COM)(9871603266)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
30	W.P.(C)-4585/2022 CM APPL. 13748/2022 CM APPL. 54967/2022 CM APPL. 36595/2023 CM APPL. 46949/2024 CM APPL. 49274/2024 CM APPL. 49275/2024 CM APPL. 57209/2024 CM APPL. 57210/2024 CM APPL. 57830/2024 CM APPL. 63767/2024 CM APPL. 73947/2024 CM APPL. 75667/2024 CM APPL. 8752/2025	VINOD KUMAR KATARIA V/s UNION OF INDIA AND OTHERS	BHARAT SINGH, BHUDEV PRASAD VAISHNAV, YASHPAL SINGH, YASHPAL SINGH	
		OTHER DETAILS OF ADVOCATES: BHARAT SINGH(LEGALFIGHTERS16@GMAIL.COM)(7011811261)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SECY CVC(SECY.CVC@NIC.IN){}(RESPONDENT) SECY CULTURE(SECY-CULTURE@NIC.IN){}(RESPONDENT) JS AKADEMI(JS-AKADEMI-CULTURE@GOV.IN){}(RESPONDENT) YASHPAL RANGI(YASHRANGI73@GMAIL.COM){}(RESPONDENT) CCRT(DIRECTOR.CCRT@GOV.IN){}(RESPONDENT) BHARAT SINGH(LEGALFIGHTERS16@GMAIL.COM)(7011811261)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) YASHPAL RANGI(YASHPALRANGI73@GMAIL.COM){}(RESPONDENT) B.P. VAISHNAV & ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) MONIKA, UNION OF INDIA(OFFICEADVMONIKA@GMAIL.COM, UOIDHC@GMAIL.COM, YASHRANGI73@GMAIL.COM){0}(RESPONDENT) B P VAISHNAV AND ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) MONIKA(OFFICEADVMONIKA@GMAIL.COM){0}(RESPONDENT) B P VAISHNAV AND ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM, UOIDHC@GMAIL.COM, YASHRANGI73@GMAIL.COM){0}(RESPONDENT) LEGAL FIGHTERS(LEGALFIGHTERS16@GMAIL.COM, OFFICEADVMONIKA@GMAIL.COM){}(PETITIONER) YASHPAL(YASHRANGI73@GMAIL.COM)(9811944784)(RESPONDENT) B P VAISHNAV(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) YASH RANGI(YASHRANGI73@GMAIL.COM){0}(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM){0}(RESPONDENT) CCRT(DIRECTOR.CCRT@GOV.IN){0}(RESPONDENT) SECY CULTURE(SECY-CULTURE@NIC.IN){0}(RESPONDENT) JS- AKADEMI(JS-AKADEMI-CULTURE@GOV.IN){0}(RESPONDENT) B P VAISHNAV AND ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) YASH AL RANGI(YASHRANGI73@GMAIL.COM){0}(RESPONDENT) B P VAISHNAV AND ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) YASHPAL RANGI(YASHRANGI73@GMAIL.COM){0}(RESPONDENT) B P VAISHNAV AND ASSOCIATES{ }(9911149032)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) MONIKA(OFFICEADVMONIKA@GMAIL.COM){0}(RESPONDENT) YASHPAL SINGH(YASHRANGI73@GMAIL.COM)(9811944784)(PETITIONER)		
31	W.P.(C)-8069/2022	RAJENDER PRASAD SHARMA V/s COURT OF CHIEF COMMISSIONER FOR PERSONS WITH DISABILITIES (DIVYANGJAN) & ANR.	KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(KARAN-_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) JONESH LAG LASALLE BUILDING OPERATIONS PVT. LTD(CCPD@NIC.IN, ADMIN.PAM@AP.JLL.CO.IN){}(RESPONDENT)		

32	W.P.(C)-11950/2022 WITH W.P.(C) 12009/2022 W.P.(C) 12020/2022 W.P.(C) 12030/2022 W.P.(C) 12093/2022 W.P.(C) 12129/2022 W.P.(C) 12156/2022	MRS. APARNA TICKOO BHAT V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, OM PRAKASH, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) FUZAI AHAMD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNIVERSITY GRANTS COMMISSION(OFFICE@AKURUP.COM)()(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVKKMISHRA@GMAIL.COM)(9654968449)(RESPONDENT)		
33	W.P.(C)-12009/2022 CM APPL. 35854/2022	KUMUD BEHARI SINHA V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, MANOJ RANJAN SINHA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
34	W.P.(C)-12020/2022	MOHD. ZAKI AHMAD V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) ROHIT GANDHI AND MAD(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAI AHAMD AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
35	W.P.(C)-12030/2022	MOHD. AZAM SHIBLI V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		
36	W.P.(C)-12093/2022 CM APPL. 36142/2022	MOHD. ISMAIL KHAN, V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, REVATHY RAGHAVAN, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) FUZAIL AYYUBI(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) REVATHY RAGHAVAN(REVATHY@109@GMAIL.COM)(9311103099)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
37	W.P.(C)-12129/2022 CM APPL. 36247/2022	MR. SHAILESH KUMAR SAXENA, V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
38	W.P.(C)-12156/2022	SHAMIM AHMAD V/s JAMIA MILLIA ISLAMIA & ORS.	ROHIT GANDHI, MANOJ RANJAN SINHA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI AND MANPREET KAUR(ADVOCATEROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) UNIVERSITY GRANTS COMMISSION(OFFICE@AKURUP.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) JAMIA MILLIA ISLAMIA(FUZAIL.AYYUBI@GMAIL.COM)()(RESPONDENT)		

		MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
39	W.P.(C)-12273/2022 CM APPL. 36800/2022	ISHA PREET TULI V/s NATIONAL COMMISSION FOR SCHEDULED CASTES & ORS.	SUNITA OJHA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SUNIETA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) DR. SHANTANU MANDAL(MANDAL.DRS@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CHAIRMAN NCSC(CHAIRMAN-NCSC@NIC.IN){}(RESPONDENT)		
40	W.P.(C)-13608/2022	SATYA PARKASH V/s SUB-REGISTRAR & ORS.	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARAM(GSSAASSOCIATES@YAHOO.COM)(9811547955)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
41	W.P.(C)-16127/2022	NAVEEN GOEL V/s DELHI TRANSCO LIMITED & ANR.	SACHIN CHOWHAN	
		OTHER DETAILS OF ADVOCATES: SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)(9810618584)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){}(RESPONDENT) THE DIRECTOR(DIR.HR@DTL.GOV.IN)(9811234786)(RESPONDENT) CMD(CMD@DTL.GOV.IN, DIR.HR@DTL.GOV.IN){}(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DELHI TRANSCO LIMITED(CMD@DTL.GOV.IN)(9910755225)(RESPONDENT)		
42	W.P.(C)-16468/2022 CM APPL. 51711/2022	INDER DEV RANA V/s GOVT. OF NCT OF DELHI AND ANR	JAI BANSAL	
		OTHER DETAILS OF ADVOCATES: JAI BANSAL(BANSAL.JAI@GMAIL.COM)(9868566649)(PETITIONER) JAI BANSAL(BANSAL.JAI@GMAIL.COM)(9868566649)(PETITIONER) YEESHU JAIN(SECY.LB@DELHI.GOV.IN , YEESHUJAIN@YAHOO.CO.IN, JSCPG-MHA@NIC.IN){}(RESPONDENT) GOVT OF NCT OF DELHI(SECY.LB@DELHI.GOV.IN, YEESHUJAIN@YAHOO.CO.IN)(1123378755)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) JSCPG MHA(JSCPG-MHA@NIC.IN)(1123092392)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-651/2023 CM APPL. 2521/2023 CM APPL. 15294/2023	DIVAKAR NANDAN V/s UNION OF INDIA & ORS.	SARVESH RAI, ATUL BATRA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SARVESH RAI(ADVSARVESHRAI@GMAIL.COM)(7838641793)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SARVESH RAI(7838641793)(PETITIONER) ATUL BATRA(ATULBATRA66@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ATUL BATRA(UNISERVE_LAW@YAHOO.COM)(9313661982)(RESPONDENT) ATUL BATRA(UNISERVE_LAW@YAHOO.COM)(9313661982)(PETITIONER)		
44	W.P.(C)-1458/2023 CM APPL. 5459/2023	DESU SUB STATION TECHNICAL STAFF ASSOCIATION & ORS. V/s DELHI TRANSCO LTD & ORS.	ANIL KUMAR SINGAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ANIL SINGH (ANILSINGALWPN@YAHOO.COM)(981060688)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
45	W.P.(C)-1666/2023	NISCHAL AND ORS V/s GOVT OF NCT DELHI AND ORS.	ANKUR CHHIBBER, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) CHINMAYA (ADMIN@CHINMAYAVVDELHI.AC.IN){}(RESPONDENT)		

		KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
46	W.P.(C)-2361/2023 CM APPL. 9039/2023 CM APPL. 13715/2023 CM APPL. 40760/2023 CM APPL. 57463/2023 CM APPL. 29403/2024 CM APPL. 29404/2024 CM APPL. 51368/2024 CM APPL. 59135/2024	SHRI R R MEHTA EDUCATIONAL TRUST (REGD TRUST) AND ORS & ORS. V/s DIRECTORATE OF EDUCATION	PRAMOD GUPTA, UDAY BEDI, YEESHU JAIN, KAMAL GUPTA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(931964463)(RESPONDENT) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN){}(RESPONDENT) INDUS LAW(INDUSLAW77@GMAIL.COM){}(RESPONDENT) RAVI(DHANKHARSRAVI75@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM, YEESHUJAINASSOCIATES@GMAIL.COM)(9811394417)(RESPONDENT) PRAMOD GUPTA (INDUSLAW77@GMAIL.COM)(9810083370)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) PRAMOD GUPTA(INDUSLAW77@GMAIL.COM)(981008370)(PETITIONER) YEESHU JAIN, RAJAT (YEESHUJAINASSOCIATES@GMAIL.COM, RAJAT132NOIDA@YAHOO.CO.IN){}(RESPONDENT) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM, YEESHUJAINASSOCIATES@GMAIL.COM)(9810600533)(PETITIONER) INDUS LAW ASSOCIATES(INDUSLAW77@GMAIL.COM)(0)(RESPONDENT) INDUS LAW ASSOCIATES(INDUSLAW77@GMAIL.COM)(0)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394140)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(PETITIONER)		
47	W.P.(C)-4206/2023	SNEH SHARMA V/s UNION OF INDIA & ORS.	PRIYANKA DEO	
		OTHER DETAILS OF ADVOCATES: PRIYANKA DEO(ADVOCATEPRIYANKADEO@GMAIL.COM)(9811751919)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
48	W.P.(C)-5021/2023 CM APPL. 19633/2023	ASHOK KINRA V/s CENTRAL COTTAGE INDUSTRIES CORPORATION AND ANR	KAMAL KUMAR, HARSHIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAVIKESH(KGCONSORSLLP@GMAIL.COM)(9560284991)(PETITIONER) RAVIKESH SINHA(KGCONSORSLLP@GMAIL.COM)(9560284991)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) CCICMD OFFICE(CCICMDOFFICE@GMAIL.COM, MD@COTTAGEEMPORIUM.IN){}(RESPONDENT) HARSHIT AGARWAL(AGARWALCLC@GMAIL.COM)(9811026362)(PETITIONER)		
49	W.P.(C)-5634/2023 CM APPL. 22103/2023 CM APPL. 25777/2023 WITH W.P.(C) 15652/2023	NATIONAL FEDERATION OF RETIRED EMPLOYEES V/s UNION OF INDIA & ORS.	BAHAR U. BARQI, OM PRAKASH, SIDDHARTH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: BAHAR U. BARQI(JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM){}(RESPONDENT) BAHAR U. BARQI(JHAMANOJ9968@GMAIL.COM)(9811042858)(PETITIONER) SIDDHARTH JAI PRAKASH(SIDDHARTHJAIPRAKASH@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
50	W.P.(C)-15652/2023	RETIRED FOOD CORPORATION OF INDIA EMPLOYEES WELFARE ASSOCIATION THROUGH ITS GENERAL SECRETARY VINOD KUMAR VERMA V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	UDDHAV PRATAP, SIDDHARTH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: UDDHAV PRATAP(ADVUDDHAVPRATAP@GMAIL.COM)(9717674866)(PETITIONER) UDDAV PRATAP(ADVUDDAVPRATA[P@GMAIL.COM)(9717674866)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) OM PRAKASH(ADV.OMPRAKASH292@GMAIL.COM, MAIL@CHAMBEROFSIDDARTH.COM){}(RESPONDENT) SANTWANA(ADVOCATESANTWANA@GMAIL.COM){}(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		

51	W.P.(C)-6796/2023	PRAVEEN WALIA V/s LAND AND BUILDING DEPARTMENT	SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S K BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
52	W.P.(C)-10412/2023 CM APPL. 40303/2023	MR. JASPAL SINGH SAWHNEY V/s GOVT. OF NCT OF DELHI	DEEPA SINHA	
		OTHER DETAILS OF ADVOCATES: DEEPA SINHA(ADV.DEEPASINHA@GMAIL.COM)(9999019343)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
53	W.P.(C)-10702/2023 CM APPL. 41473/2023 CM APPL. 57821/2023 CM APPL. 20110/2024 CM APPL. 66288/2024	MADHUSUDAN V/s DEPUTY COMMISSIONER SOUTH-WEST AND ORS.	VISHAL MAAN, SAMMAN VARDHAN GAUTAM, ANIL KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SMITA MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGALINFO@BHARATPETROLEUM.IN)(9868250806)(RESPONDENT) DEPUTY COMMISSIONER (SOUTH-WEST)(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGALINFO@BHARATPETROLEUM.IN){}(RESPONDENT) SMITAMAAN(SMITAMAAN@GMAIL.COM){}(PETITIONER) ANIL K BATRA (ANILKBATRA@REDIFFMAIL.COM)(9810127896)(RESPONDENT) SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER) SANTOSH KUMAR TRIPATHI, BHARAT PETROLEUM(STANDINGCOUNSELGNCTD@GMAIL.COM, Z_LEGALINFO@BHARATPETROLEUM.IN)(9868250806)(RESPONDENT) ANIL KUMAR BATRA(AANILKBATRA@REDIFFMAIL.COM)(9810127096)(PETITIONER) SAMMAN VARDHAN GAUTAM(OFFICEOFSAMMANGAUTAM@GMAIL.COM)(7717730165)(PETITIONER)		
54	W.P.(C)-11886/2023 CM APPL. 46441/2023 CM APPL. 46442/2023 CM APPL. 46459/2023 CM APPL. 46460/2023	GAURI BEDI V/s THE DEPARTMENT OF LAW JUSTICE AND LEGISLATIVE AFFAIRS THE GOVT. OF NCT OF DELHI THROUGH PRINCIPLE SECRETARY LAW & ANR.	VIPIN GOGIA	
		OTHER DETAILS OF ADVOCATES: VIPIN GOGIA(VIPINJASPREET9@GMAIL.COM)(9810109689)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM){}(RESPONDENT)		
55	W.P.(C)-12238/2023 CM APPL. 48102/2023 WITH W.P.(C) 12249/2023	MEWA DEVI AND OTHERS V/s GOVERNMENT OF NCT OF DELHI AND OTHERS	ANUROOP P.S	
		OTHER DETAILS OF ADVOCATES: S S RANA(ADVSSR007@GMAIL.COM)(9212234976)(PETITIONER) IS DAHIYA ATTORNEY(ISDHAIYA.ATTORNEY@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
56	W.P.(C)-16563/2023	ANIL KUMAR V/s UNION OF INDIA & ORS.	KIRTI DUA, PRADEEP KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: ANG PARTNERS(ANGPARTNERSLAWYERS@GMAIL.COM)(9205089671)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT(DELHI@NABARD.ORG, DSM@NABARD.ORG, CHAIRMAN@NABARD.ORG){}(RESPONDENT) UNION OF INDIA, RESERVE BANK OF INDIA(UOIDHC@GMAIL.COM, RAMESH@LEXORBIS.COM)(1123384193)(RESPONDENT) PRADEEP KUMAR JAIN(JAINA.PK@GMAIL.COM)(9811022537)(RESPONDENT)		
57	W.P.(C)-804/2024 CM APPL. 13788/2024	PRATIMA MUDGAL V/s UNION OF INDIA AND ORS	LALAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AMITABH VERMA(AMITABHVERMA.ADV@GMAIL.COM)(9650758455)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SIDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM){}(RESPONDENT) AMITABH VERMA(AMITABHVERMA.ADV@GMAIL.COM)(9650758455)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
58	W.P.(C)-4140/2024 CM APPL. 17010/2024 CM APPL. 18694/2025	VIKESH KUMAR JHARIYA & ORS. V/s AIRPORTS AUTHORITY OF INDIA & ANR.	SHIVANI RAJINDERKUMAR VIJ, MAMTA SARNA	
		OTHER DETAILS OF ADVOCATES: SHIVANI VIJ(SHIVANIVIJ.ADV@GMAIL.COM)(963039000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) AIRPORTS AUTHORITY OF DELHI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) CHARIMAN AAI AERO(CHARIMAN@AAI.AERO, SPCHAUDHURY@AAI.AERO, SECY-		

		MOCA@NIC.IN){}(RESPONDENT) MAMTASARNA(SUMITSARNA@GMAIL.COM)(9650941688)(PETITIONER)	
59	W.P.(C)-4527/2024 CM APPL. 18559/2024 CM APPL. 49269/2024 CM APPL. 75194/2024	SURENDER SINGH MAHALWAL THROUGH HER POWER OF ATTORNEY IES HOLDERS & ORS. V/s GOVT OF NCT OF DELHI & ORS.	ARVIND KUMAR GUPTA, RISHI BHARADWAJ, KANHAIYA SINGHAL
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA, RISHI BHARDWAJ, ABHIESUMAT GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) ARVIND KUMAR GUPTA, RISHI BHARDWAJ, ABHIESUMAT GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MUNCIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) MUNCIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) KANHAIYA SINGHAL AND PRASANNA AND AADITYA SARAF(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)	
60	W.P.(C)-5919/2024 CM APPL. 24544/2024	SUNIL KUMAR RANA AND ORS V/s MUNICIPAL COPRORATION OF DELHI AND ORS	DHURVA SHANKAR MISHRA, DIVYA SWAMY
		OTHER DETAILS OF ADVOCATES: DHRUV SHANAKAR MISRA(ANANDNANDAN123@GMAIL.COM)(9555690846)(PETITIONER) MUNCIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MUNCIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(RESPONDENT)	
61	W.P.(C)-6065/2024 CM APPL. 25203/2024 CM APPL. 25205/2024 CM APPL. 44133/2024 CM APPL. 45434/2024	MOHAMMAD ZOHAIR V/s GNCTD & ORS.	ASMITA SINGH, ZEYAU HAQUE
		OTHER DETAILS OF ADVOCATES: ASMITA SINGH AND HARSHIT GOWL(ASMITASINGHOFFICE@GMAIL.COM)(9643520339)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ZEYAU HAQUE (ZEYAUHAQUE1@GMAIL.COM)(9911814208)(PETITIONER) ASMITA SINGH , SANTOSH KUMAR TRIPATHI(ASMITASINGHOFFICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)	
62	W.P.(C)-6621/2024 CM APPL. 27547/2024	DHAN RAJ YADAV AND ORS V/s MUNICIPAL CORPORATION OF DELHI AND ORS	DHURVA SHANKAR MISHRA, CHETANYA SINGH, DIVYA SWAMY
		OTHER DETAILS OF ADVOCATES: DHRUV SHANKAR MISHRA(ANANDNANDAN123@GMAIL.COM)(9555690846)(PETITIONER) MUNCIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) CHETANYA SINGH(CHETANYA@CRLEGAL.IN)(9810388850)(RESPONDENT) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(RESPONDENT)	
63	W.P.(C)-7270/2024 CM APPL. 30392/2024	BACHAN SINGH V/s GOVERNMENT OF NCT OF DELHI & ANR.	KARAN LUTHRA
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)	
64	W.P.(C)-11266/2024 CM APPL. 46625/2024 CM APPL. 17122/2025 CM APPL. 17123/2025	SH SANJAI MAHESHWARI V/s UNION OF INDIA & ORS.	ABHINAV SINGH RAGHUVANSHI, FOX MANDAL & CO.
		OTHER DETAILS OF ADVOCATES: ABHINAV S. RAGHUVANSHI AND AMITABH NEEHAR(OFFICE.LEGALINTELIZENCE@GMAIL.COM)(9599347918)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) { }{ }(RESPONDENT)	

COURT NO. 15
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3739/2024 CRL.M.(BAIL) 1709/2024 WITH BAIL APPLN. 4475/2024	JAYANTA GHOSH V/s STATE OF NCT OF DELHI	KUMAR VAIBHAW	
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAW(KUMARVAIBHAW@GMAIL.COM)(9560620075)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-77/2023) W.P.(CRL) 193/2024 FILED BY KALIMUDDIN SIRAJUDDIN KHAN (DISPOSED ON : 2024-02-06) W.P.(CRL) 173/2024 FILED BY SABNAM KHAN (DISPOSED ON : 2024-02-06) BAIL APPLN. 1722/2024 FILED BY PRASENJIT MITRA (DISPOSED ON : 2024-08-08) BAIL APPLN. 4119/2024 FILED BY MOBINUDDIN SHAIKH (D. OF HEARING : 2025-04-24) CRL.M.C. 563/2025 FILED BY PRASENJIT MITRA (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2023)
2	BAIL APPLN.-4475/2024 CRL.M.A. 36662/2024	AMIT AGRAWAL V/s STATE OF NCT DELHI & ORS.	YASH DATT	
		OTHER DETAILS OF ADVOCATES: ARIANA D AHLUWALIA(ADVARINAAHULUWALIA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
3	CM APPL. 19273/2025 CM APPL. 19274/2025 CM APPL. 19278/2025 In RC.REV.-36/2025	GAGANDEEP SINGH V/s SMT SAVINDER KAUR AND ORS	ATUL KHARBANDA	
		OTHER DETAILS OF ADVOCATES: ATUL KHARBANDA(R.A.G.CHAMBERS@GMAIL.COM)(9811333939)(PETITIONER) SIDHARTH (ADVSIDHARTHRAJ@GMAIL.COM)(0)(RESPONDENT)		
4	CM APPL. 19263/2025 CM APPL. 19264/2025 In RFA-671/2023	ISRAR AHMED DECEASED THROUGH LRS & ORS. V/s SHARIF AHMED & ANR.	RADHIKA KHUSHALDAS, LAXMAN SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: NAJMA PARVEEN()(9870277932)(PETITIONER) AMREEN()(6395058051)(PETITIONER) AMIR()(7982961799)(PETITIONER) ASIM()(9899602177)(PETITIONER) A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) WASEEM ()(9870277932)(RESPONDENT) SAAD NIZZAMI()(9891950340)(RESPONDENT)		
5	CM APPL. 19368/2025 In RFA-127/2024	MR. NARAYAN SINGH & ANR. V/s MAHABIR SINGH & ORS.	PRAMOD KUMAR SHARMA, PRAG CHAWLA, VIPIN NANDWANI, PRAG CHAWLA, CHAMAN LAL	
		OTHER DETAILS OF ADVOCATES: PRAMOD KR SHARMA(PKSLEGAL@YAHOO.CO.IN)(9899180652)(PETITIONER) SANJEEV(SANJEEVPALLA@GMAIL.COM)()(RESPONDENT) PRAMOD KR SHARMA (PKSLEGAL@YAHOO.CO.IN)(9899180652)(PETITIONER) PRAG CHAWLA(PRAGCHAWLA@GMAIL.COM)()(RESPONDENT) PRAG CHAWLA , SANJEEV CHAUHAN (PRAGCHAWLA@GMAIL.COM)(9810048366)(PETITIONER) PKS LEGAL(PKSLEGAL@YAHOO.CO.IN)(0)(RESPONDENT) PRAG CHAWLA(PRAGCHAWLA@GMAIL.COM)(9810048366)(RESPONDENT) CHAMAN LAL(CHAMAN.LAL764@GMAIL.COM)(9910124032)(RESPONDENT)		
6	RFA-329/2024 CM APPL. 29211/2024	LEGAL INITIATIVE FOR FOREST AND ENVIRONMENT THROUGH ITS TRUSTEE RAHUL CHOUDHARY	ABISHEK JEBARAJ	

		V/s UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS		
		OTHER DETAILS OF ADVOCATES:		
7	RFA-195/2025 CM APPL. 11913/2025 CM APPL. 11914/2025 CM APPL. 11915/2025	PRADEEP KUMAR SAWHNEY V/s OM PRAKASH AND ORS	NARENDER SINGH SHARMA	
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA (NARENDERSHARMA634@GMAIL.COM)(9811480411)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) KANOONIRASTA(KANOONIRASTA@GMAIL.COM)(0)(RESPONDENT)		
8	RFA-305/2025 CM APPL. 19034/2025 CM APPL. 19035/2025	SH. DINESH KUMAR SAINI & ANR. V/s THE STATE & ORS.	PRADEEP DESODYA	
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN(DEXTERJURISLLP@GMAIL.COM)(9711018982)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
9	RFA-318/2025 CM APPL. 19849/2025 CM APPL. 19850/2025 CM APPL. 19851/2025 CM APPL. 19852/2025	LOKENDRA KATARA V/s KUNAL SHARMA	VISHNU KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
10	TR.P.(C.)-214/2024 CM APPL. 20909/2025	MANJULA SODHI & ORS. V/s NALINI LAL & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) MIRALAL(MIRALAL@HOTMAIL.COM)(0)(RESPONDENT) DHRUV SODHI(DHRUVSODHI@HOTMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
11	RC.REV.-68/2017 CM APPL. 5832/2017	ASHOK KUMAR GUPTA V/s ASHOK KUMAR	V P YADAV & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
12	RC.REV.-68/2022 CM APPL. 18140/2022 CM APPL. 9099/2023	SH. NATHI LAL CHAURASIA (SINCE DECEASED) THR. LRS. & ANR. V/s SMT. SUSHILA DEVI JAIN & ANR.	RAJIV MEHRA, KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: RAJIV MEHRA(RAJIVMEHRAADV@YAHOO.COM)(9811164491)(PETITIONER) RAJIV MEHRA(RAJIVMEHRAADV@YAHOO.COM)(9811164491)(PETITIONER) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT)		
13	RC.REV.-283/2024 CM APPL. 61366/2024	PAWAN KUMAR JAIN V/s RAJ KUMAR GARG (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVE	SONALI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA & SONALI MALHOTRA(SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(9818024129)(PETITIONER) RAJPUT(PURIANDRAJPUTLAWFIRM@GMAIL.COM)(0)(RESPONDENT) SAHIL(SAHILPURI391@GMAIL.COM)(0)(RESPONDENT)		
14	RC.REV.-3/2025 CM APPL. 630/2025 WITH RC.REV. 6/2025 RC.REV. 8/2025 RC.REV. 9/2025	SUKH DAYAL NARULA V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
15	RC.REV.-6/2025 CM APPL. 650/2025	RAVINDER PAL SINGH SINCE DECED THR LR V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
16	RC.REV.-8/2025 CM APPL. 748/2025	SUKH DAYAL NARULA V/s M/S KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		

17	RC.REV.-9/2025 CM APPL. 752/2025	KIM HUGH V/s KALANIDHI INTERNATIONAL PRIVATE LIMITED	SHIVEN KHURANA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHURANA(ASSOCIATEDCHAMBERS@GMAIL.COM)(9810118389)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT)		
18	RC.REV.-11/2025 CM APPL. 1413/2025	SHRI SUNIL ANAND & ORS. V/s SHRI RAJENDER PAL VARMANI	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) AP VERMA(APVERMA_217@YAHOO.CO.IN)(0)(RESPONDENT)		
19	RC.REV.-34/2025 CM APPL. 4995/2025	KULDIP SHENKER (SINCE DECEASED) THROUGH LRS V/s M/S KALANIDHI INTERNATIONAL PVT. LTD.	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHIT GUPTA (MGLAWOFFICES2017@GMAIL.COM)(9312833620)(PETITIONER) LUV SINGH(LUVSINGH1964@GMAIL.COM)(0)(RESPONDENT) KALANIDHI INTERNATIONAL(KALANIDHIINTERNATIONALPVTLTD@GMAIL.COM)(0)(RESPONDENT)		
20	RC.REV.-42/2025 CM APPL. 6010/2025 CM APPL. 6012/2025	ROZY V/s ASHA RANI	NAZIM HAIDER	
		OTHER DETAILS OF ADVOCATES: R K BHARDWAJ(ADVO.MEHD@GMAIL.COM)(9810756193)(PETITIONER) R()(9891597843)(RESPONDENT)		
21	RC.REV.-54/2025 CM APPL. 9748/2025 CM APPL. 9749/2025	SHRI SUBHASH AND ORS V/s SMT. SNEH LATA	PRAMOD AHUJA	
		OTHER DETAILS OF ADVOCATES:		
22	RC.REV.-94/2025 CM APPL. 16030/2025 CM APPL. 16031/2025	SURINDER MOHAN ARORA AND ANR V/s PAWAN KUMAR VERMA AND ORS	MONU KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH GAUTAM(PRAKASHGAUTAMADVOCATE@YAHOO.CO.IN)(9811697059)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
23	CM APPL. 6705/2025 CM APPL. 6706/2025 In RFA-48/2022	SH. VISHAL GROVER V/s MANJITPALSINGH & ANR.	YOGENDER KUMAR, SACHIN KUMAR SHARMA, VINAY KANT SINGH	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAINI & ASSOCIATES(ADVOCATERAJEEVSAINI@GMAIL.COM)(9818777533)(PETITIONER) RAJEEV SAINI()(9818777533)(PETITIONER) RAJEEV SAINI AND ASSOCIATES(SANTOSH SINGH159@GMAIL.COM)(9818777533)(PETITIONER) KAPIL KHER(KHERKAPIL@GMAIL.COM)(0)(RESPONDENT) VINAY KANT SINGH(VINAY.LEGALASSOCIATES@GMAIL.COM)(9999563169)(RESPONDENT)		
24	CM APPL. 10850/2025 In RFA-520/2023 WITH RFA 104/2024	YOGESHWAR KUMAR SABHARWAL V/s VIJAY KUMAR SABHARWAL (THROUGH LRS) AND ANR.	ARAV KAPOOR	
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA & ASSOCIATES(RAHULGADV@YAHOO.COM)(9910627489)(PETITIONER) ARJUN(ARJUNSEHGAL.IR@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAHUL GUTPA (RAHULGADV@YAHOO.COM)(9910627489)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ARJUN SEHGAL(ARJUNSEHGAL.IR@GMAIL.COM)()(RESPONDENT) RAHUL GUPTA(RAHULGADV@YAHOO.COM)(9910627489)(PETITIONER)		
25	CM APPL. 10846/2025 In RFA-104/2024	YOGESHWAR KUMAR SABHARWAL V/s VIJAY KUMAR SABHARWAL THROUGH ITS LRS MRS MADHU SABHARWAL & ORS.	ARAV KAPOOR, ARAV KAPOOR	
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA(RAHULGADV@YAHOO.COM)(9910627489)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ARAV KAPOOR(ARAVKAPOOR@OUTLOOK.COM)(9899426326)(PETITIONER)		
26	CM APPL. 19538/2025 CM APPL. 19539/2025 In RSA-86/2023	KANWAL KISHORE KHULLAR V/s SHRI PREM KUMAR PUNYANI AND ORS	ANJALI NEHRA	
		OTHER DETAILS OF ADVOCATES: KANWAL KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER)		

		PREM KUMAR PUNYANI()(9267960190)(RESPONDENT) KANWAL KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) PANKAJ (PANKAJ.JAINADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT) KANWAL KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) PANKAJ (PANKAJ.JAINADVOCATE@REDIFFMAIL.COM)(0)(RESPONDENT)		
27	RSA-218/2024 WITH RSA 221/2024	SAT PRAKASH GUPTA (SINCE DECEASED) THROUGH LRS V/s A.R. SINGH (SINCE DECEASED) THROUGH LRS	YASHPAL SINGH	
		OTHER DETAILS OF ADVOCATES:		
28	CM APPL. 5475/2025 In RSA-221/2024	SAT PRAKASH GUPTA (SINCE DECEASED THROUGH LRS) V/s A.R. SINGH (SINCE DECEASED) THROUGH LRS	YASHPAL SINGH, PRASHANT SINGH, ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES:		
29	CM APPL. 5472/2025 In RSA-4/2025 WITH RSA 5/2025 RSA 7/2025	MADHURI GUPTA AND ORS. V/s A.R. SINGH (SINCE DECEASED) THROUGH LRS	YASHPAL SINGH, ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES:		
30	CM APPL. 5476/2025 In RSA-5/2025	MADHURI GUPTA AND ORS V/s A.R. SINGH (SINCE DECEASED) THROUGH LRS	YASHPAL SINGH, PRASHANT SINGH, ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES: YASHPAL SINGH(ADVOCATES.EKLAWYA@GMAIL.COM)(9810220380)(PETITIONER) PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(0)(RESPONDENT)		
31	RSA-63/2025 CM APPL. 19025/2025 CM APPL. 19026/2025	GURDEV SINGH V/s BALDEV RAJ ARORA	AKASH GUPTA	
		OTHER DETAILS OF ADVOCATES: VINEET K SINGH(ATTORNEYAKASHGUPTA@GMAIL.COM)(9350258686)(PETITIONER) KAMAL SMITA(KAMAL_SMITA_1997@YAHOO.CO.IN)(0)(RESPONDENT)		
32	CM APPL. 5362/2025 In RSA-7/2025	MADHURI GUPTA V/s A.R. SINGH (SINCE DECEASED) THROUGH LRS	YASHPAL SINGH, ATUL BANDHU	
		OTHER DETAILS OF ADVOCATES: AUTL K BANDHU(ATULBANDHU@GMAIL.COM)(9811608039)(PETITIONER) PRASHANT SINGH(PRASHANTSINGH721@GMAIL.COM)(0)(RESPONDENT)		
33	CM APPL. 58640/2024 In TR.P.(C.)-119/2013(Disposed off case)	SHRI HARGOBIND TAKKAR V/s STATE & ANR	RAVINDRA DAYAL, NITIN DAYAL, MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(PETITIONER) M HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
34	RC.REV.-245/2022	NEELAM JAIN V/s VANDANA SACHDEVA AND ANR	SHOHIT CHAUDHRY, SAURABH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHOIT CHAUDHARY , SIDDHANT K SINGH(SHOHIT@SHOHIT.COM)(9999091964)(PETITIONER) SAURABH AGGARWAL(SAURABH_AGGL@YAHOO.COM)(9810935435)(RESPONDENT)		
35	RC.REV.-274/2024	CHHEDI LAL V/s SHANTI DEVI (DECEASED) THROUGH HER LR SHRI RANJIT SINGH	AWDRESH KUMAR CHAUHAN, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR & AJIT(KRVIP1972@GMAIL.COM)(9810564087)(PETITIONER) GAURAV KUMAR (GORAVTOMAR1000@GMAIL.COM)(9540159438)(RESPONDENT)		
36	RC.REV.-93/2025 CM APPL. 15988/2025	PREM WATI @ PAMMO V/s MOHD. ASLAM SAEED & ANR.	LAKSHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: LAKSHAY KUMAR(LAKSHAYK608@GMAIL.COM)(8860407791)(PETITIONER)		
37	RC.REV.-114/2025 CM APPL. 19073/2025 CM APPL. 19074/2025 CM APPL. 19075/2025	NEERAJ MEHRA V/s AJAY SHARMA	RAJAT NAVET	
		OTHER DETAILS OF ADVOCATES: RAJAT NAVET(RAJATNAVET@HOTMAIL.COM)(9650881816)(PETITIONER) R()(9560902555)(RESPONDENT) AJAY(AJAYS79@GMAIL.COM)(0)(RESPONDENT)		

38	RFA-133/2020	HARI CHAND ANAND & CO V/s SPAN EICHER DESIGNS LTD	MOHAN K KUKREJA, GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: MOHAN K KUKREJA()(9810143111)(PETITIONER) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(RESPONDENT)		
39	RFA-107/2021 CM APPL. 6690/2021 WITH RFA 198/2022	RAJEEV GULATI V/s SWATANTRA KUMAR GAUTAM & ANR.	AMBUJ TIWARI, AMBUJ TIWARI	
		OTHER DETAILS OF ADVOCATES: RAJEEV GULATI(AMBUJ@MAPLEGAL.IN)(8851230670)(PETITIONER) RAJEEV GULATI(AMBUJ@MAPLEGAL.IN)(8851230670)(PETITIONER) RAJEEV GULATI(AMBUJ@MAPLEGAL.IN)(8851230670)(PETITIONER) RAJEEV GULATI(AMBUJ@MAPLEGAL.IN)(8851230670)(PETITIONER) ANKUR GARG , AMBUJ TIWARI(AMBUJ@MAPLEGAL.IN)(9971420555)(PETITIONER) SWATANTRA KUMAR GAUTAM(SANDHUGURDEEPSINGH@GMAIL.COM)()(PETITIONER) SWATANTRA KUMAR GAUTAM(SANDHUGURDEEPSINGH@GMAIL.COM)()(PETITIONER) SWATANTRA KUMAR GAUTAM(SANDHUGURDEEPSINGH@GMAIL.COM)()(PETITIONER) SWATANTRA KUMAR GAUTAM(SANDHUGURDEEPSINGH@GMAIL.COM)()(PETITIONER) SWATANTRA KUMAR GAUTAM(SANDHUGURDEEPSINGH@GMAIL.COM)()(PETITIONER) SANDHU GURDEEPSINGH (SANDHUGURDEEPSINGH@GMAIL.COM)()(RESPONDENT)		
40	RFA-198/2022 CM APPL. 21684/2022 CM APPL. 21685/2022 CM APPL. 21686/2022	PURNENDU MANOCHA V/s SWATANTRA KUMAR GAUTAM & ANR.	YOGESH SWAROOP, MUKESH SHARMA, CHANDERMANI GROVER	
		OTHER DETAILS OF ADVOCATES: LEX JUDIS LAW ASSOCIATES(LEXJUDIS.LAW@GMAIL.COM)(9560968575)(PETITIONER) R C TIWARI(RCTIWARIADV@GMAIL.COM)()(RESPONDENT) SHANKARI MISHRA(SHANKARIMISHRA2511@GMAIL.COM)(9445262098)(PETITIONER) INCOME TAX OFFICE CIRCLE 7(1), DELHI(DELHI.DCIT34.1@INCOMETAX.GOV.IN)()(RESPONDENT) CENTRAL BOARD OF DIRECT TAXES(MEMBER.AJ@INCOMETAX.GOV.IN)()(RESPONDENT) MUKESH SHARMA (ADVO.MUKESHSHARMA@GMAIL.COM)(8368465287)(PETITIONER) CHANDERMANI GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(RESPONDENT)		
41	RFA-808/2023 CM APPL. 50689/2023 CM APPL. 50690/2023 CM APPL. 50691/2023 CM APPL. 43984/2024	SMT BEENA GUPTA & ANR. V/s INDER KUMAR BAISLA	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S.CHOWDHARY & ASSOCIATES(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER) B S CHOWDHARY(BSC.ADV26@GMAIL.COM)(9213115620)(PETITIONER)		
42	RFA-991/2023 CM APPL. 65697/2023 CM APPL. 65698/2023 CM APPL. 65702/2023	SMT SONU V/s HUKAM SINGH SINCE DECEASED, THROUGH HIS LRS.	RAMESH CHAND PANDEY, NAGENDRA KASANA	
		OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(PETITIONER) NAGENDRA KASANA(KASANA.NAGENDRA@GMAIL.COM)(9818518620)(RESPONDENT)		
43	RFA-164/2024 CM APPL. 13848/2024 CM APPL. 20372/2025	RAVINDER RANA V/s LALIT SAINI	TARUN SHOKEEN	
		OTHER DETAILS OF ADVOCATES:		
44	RFA-317/2024 CM APPL. 28390/2024 CM APPL. 28391/2024 CM APPL. 28393/2024	SH. MALKHAN SINGH (DECEASED) THROUGH LRS AND ANR V/s SH. ASHOK KUMAR & ORS.	SUDHANSHU, YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: L C R(LC.RAJPUT7@GMAIL.COM)(9711062084)(PETITIONER) YOGESH SWAROOP(YOGESHSWROOP@GMAIL.COM)(9810371649)(RESPONDENT)		
45	RFA-686/2024 CM APPL. 58474/2024 CM APPL. 66338/2024	RAJ KUMAR V/s KISHAN CHAND	RAJ KUMAR RATHORE	
		OTHER DETAILS OF ADVOCATES: ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) KISHAN()(9213179179)(RESPONDENT) KISHAN()(9213179179)(RESPONDENT)		
46	RFA-732/2024 CM APPL. 61911/2024	SEEMA & ANR. V/s DEVI SINGH & ORS.	SHANTANU KUMAR, RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SHANTANU KUMAR(SHANTANUADV@YAHOO.CO.IN)(8882520454)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAKESH KUMAR (RAKESHNSDOI@GMAIL.COM)(8851884397)(RESPONDENT)		

47	RSA-256/2016 CM APPL. 33802/2016	KUCHCHI @ SHANTI DEVI (DECEASED) THR LRS & ORS V/s DAULATI (DECEASED) THR LRS & ORS	MAHABIR PARSHAD, S K GUPTA, RAJESH TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJESH TYAGI(RAJESHTYAGI66@GMAIL.COM)(9810081383)(PETITIONER)		
48	RSA-316/2016 CM APPL. 39456/2016 CM APPL. 59548/2024 CM APPL. 59549/2024	MANMOHAN SINGH (SINCE DECEASED) THR HIS LEGAL HEIRS & ORS V/s S HARBANS SINGH (SINCE DECEASED) THR HIS LEGAL HERIS & ORS	AJIT SINGH, RAHUL SAGAR SAHAY, AJIT SINGH	
		OTHER DETAILS OF ADVOCATES: B P SINGH (AJITPSINGH1978@GMAIL.COM)(9899695740)(PETITIONER) RAHUL SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(0)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) AJIT SINGH(AJITPSINGH1978@YAHOO.COM)(9899695740)(PETITIONER)		
49	RSA-257/2017 CM APPL. 39523/2017 CM APPL. 39524/2017	RAJNI MANUJA V/s DDA	LOKESH KUMAR SHARMA, R K SAINI, ANKIT SINGH, VIBHA MAHJAN SETH, VRINDA KAPOOR, VIBHA MAHAJAN SETH	
		OTHER DETAILS OF ADVOCATES: VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT) VIBHA MAHAJAN SETH(VIBHSMJ@YAHOO.COM.SG)(9810702410)(PETITIONER)		
50	RSA-219/2018	M/S AAR TEE TRANSPORT COMPANY PVT LTD V/s GENERAL MANAGER	RAJESH	
		OTHER DETAILS OF ADVOCATES: RAJESH()(9810116690)(PETITIONER)		
51	RSA-102/2019 CM APPL. 35299/2022	SHYAM SUNDER V/s GRAMIN GAUSHALA (REGD)	A V ADH KAUSHIK, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: A V ADH KAUSHIK()(9811455431)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) RAMNARESH(RAMNARESH325@YAHOO.COM)(9711270639)(RESPONDENT) RAM NARESH(RAMNARESH325@YAHOO.COM)(9711270639)(RESPONDENT)		
52	RSA-163/2019 CM APPL. 36747/2019 CM APPL. 36749/2019 CM APPL. 36750/2019	CHANDER KANTA BANSAL V/s RAJINDER SINGH ANAND	SANJIV KAKRA	
		OTHER DETAILS OF ADVOCATES: SANJIV KAKRA()(9810295666)(PETITIONER)		
53	RSA-204/2019 CM APPL. 44638/2019 CM APPL. 44639/2019 CM APPL. 44641/2019	LALIT KUMAR V/s GEETA DEVI @ GEETA SINGH & ANR	MOHD WASEEM KHAN, MURLI MANOHAR SINGH	
		OTHER DETAILS OF ADVOCATES: MOHD WASEEM KHAN()(9810830108)(PETITIONER) MURLI MANOHAR SINGH(ADVMURLI@YAHOO.IN)(9818016311)(PETITIONER)		
54	RSA-66/2020	SHRI RAM CHARAN SINGH @ RAM CHARAN AZAD (DECEASED THR LRS) V/s SHRI RAM NIWAS & ANR.	DINESH GARG, VIDUR KAMRA	
		OTHER DETAILS OF ADVOCATES: DINESHGARG(DGARGADV@GMAIL.COM)(9811715205)(PETITIONER) DINESH GARG(DGARGADV@GMAIL.COM)(9811715205)(PETITIONER) VIKASH SHARMA (VIKASSHARMA9711460403@GMAIL.COM)(9711460403)(RESPONDENT) B D SHARMA()(9891313538)(RESPONDENT) VIDUR KAMRA(VIDUR.KAMRA@GMAIL.COM)(8447871289)(RESPONDENT) VIDUR KAMRA(VIDUR.KAMRA@GMAIL.COM)(8447871289)(PETITIONER)		
55	RSA-40/2021 CM APPL. 14168/2021	SH. GURMEET SINGH V/s AJIT SINGH & ANR.	RAJIV BAJAJ, RAJIV BAJAJ, VIKAS PATNI JAIN	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) RAJIVBAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) VIKAS JAIIN()(9911331276)(RESPONDENT) VIKAS PATNI JAIN(VIKASJAIN.LLB@GMAIL.COM)(9911331276)(PETITIONER)		
56	RSA-8/2022 CM APPL. 1946/2022	DALIP CHAND V/s M/S.RAMA ARJUN RETAIL (P) LTD..	RAJINDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: R K SHARMA(RKSHARMA_ADVOCATE@REDIFFMAIL.COM)(9811327587)(PETITIONER) R K SHARMA(RKSHARMA_ADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) RAM(RAMAARJUNRETAIL@GMAIL.COM)()(RESPONDENT)		

57	RSA-64/2022	SHRI C.L. GUPTA (DECEASED) THR MADAN MOHAN SINGHAL AND ANR V/s SHRI KANWAR CHAND SABOO (DECEASED) THR LRS AND ORS.	NISHANT REWALIA, ANIL SHARMA, SIDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK DHINGRA(LAWLINKER76@YAHOO.CO.IN)(9910144057)(PETITIONER) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT) SIDHARTH AGGARWAL(SIDHARTHAGGARWAL241@GMAIL.COM)(8826247756)(PETITIONER)		
58	RSA-87/2022 CM APPL. 33824/2022 CM APPL. 33826/2022	DELHI DEVELOPMENT AUTHORITY V/s SH. ANAND SWAROOP TYAGI & ANR.	BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA(BUGSLEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER)		
59	RSA-114/2022 CM APPL. 41517/2022 WITH RSA 115/2022	SHIV SHANKAR V/s ROOP RANI CHARITABLE TRUST AND OTHERS & ANR.	ABHIMANYU ARUN WALIA, SHIKHAR KISHORE	
		OTHER DETAILS OF ADVOCATES: SAMRAT NIGAM (ABHIMANYUWALIA@.COM)(8800991188)(PETITIONER) SAMRAT NIGAM(ABHIMANYWALIA@GMAIL.COM)(8800991188)(PETITIONER) SAMSAT NIGAM(ABHI.MANYWALIA@GMAIL.COM)(8800991188)(PETITIONER) DDA(DDACHAMBER@GMAIL.COM)()(RESPONDENT) TANVI(TANVI.ADV@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) TANVI(TANVI.ADV@GMAIL.COM)()(RESPONDENT) 378(378WW378@GMAIL.COM)()(RESPONDENT) 378(378WW378@GMAIL.COM)()(RESPONDENT) 378(378WW378@GMAIL.COM)()(RESPONDENT) RANEJA (RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) 378(378WW378@GMAIL.COM)()(RESPONDENT) DCC(DCCENTRAL@NIC.IN)()(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) DCCENTRAL(DCCENTRAL@NIC.IN)()(RESPONDENT) TANVI (TANIV.ADV@GMAIL.COM)()(RESPONDENT) DCC(DCCENTRAL@NIC.IN)()(RESPONDENT) R(378WW378@GMAIL.COM)()(RESPONDENT) ROHIT(ROHITKP9657@GMAIL.COM)()(RESPONDENT) CENTRAL(CENTRALADM@NIC.IN)()(RESPONDENT) SHIKHAR KISHORE(SHIKHARKISHORE.SK@GMAIL.COM)(7860611225)(RESPONDENT)		
60	RSA-115/2022 CM APPL. 41725/2022 WITH RSA 114/2022	SHIV SHANKAR V/s ROOP RANI CHARITABLE TRUST AND OTHERS	ABHIMANYU ARUN WALIA, SHIKHAR KISHORE	
		OTHER DETAILS OF ADVOCATES: SAMRAT NIGAM (ABHIMANYWALIA@GMAIL.COM)(8800991188)(PETITIONER) DDA(DDACHAMBER@GMAIL.COM)()(RESPONDENT) CENTRAL(CENTRALADM@NIC.IN)()(RESPONDENT) TANVI(TANVI.ADV@GMAIL.COM)()(RESPONDENT) 378(378WW378@GMAIL.COM)()(RESPONDENT) RANEJA(RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT) SHIKHAR KISHORE(SHIKHARKISHORE.SK@GMAIL.COM)(7860611225)(RESPONDENT)		
61	RSA-81/2023 CM APPL. 21641/2023 CM APPL. 21643/2023 CM APPL. 21644/2023 CM APPL. 64156/2024	SUNIL KUMAR V/s MUNNI DEVI (SINCE DECEASED) & ANR.	KUMUD RANJAN ANAND	
		OTHER DETAILS OF ADVOCATES: K R ANAND(ADVKRANANDSC@GMAIL.COM)(8826603041)(PETITIONER) ANITA()(8587903705)(RESPONDENT)		
62	RSA-105/2023 CM APPL. 30399/2023	RAJ KUMAR V/s SEEMA SHARMA	PRAMOD KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: RANJIT SINGH , PRAMOD KUMAR TIRPATHI(PRAMODKUMARTRIPATHI76@GMAIL.COM)(9213117139)(PETITIONER) VIVEK KUSHWWAH(VIVEKKUSHWWAHA4100@GMAIL.COM)()(RESPONDENT)		
63	RSA-167/2024 CM APPL. 54162/2024	SMT RAJO DEVI V/s SH SUNIL KUMAR & ANR.	RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: R P SINGH(RAJPALANITA003@GMAIL.COM)(9811688306)(PETITIONER) R P SINGH(RAJPALANITA003@GMAIL.COM)(9811688306)(PETITIONER) SUNIL()(8743013177)(RESPONDENT)		
64	RSA-50/2025 CM APPL. 14047/2025 CM APPL. 14048/2025	ASHOK KUMAR & ORS. V/s RAJESH KUMARI	SUNIL KUMAR CHOUDHARY	

		OTHER DETAILS OF ADVOCATES: SAURABH TIWARI(TIWARISAURABH1@GMAIL.COM)(9560299599)(PETITIONER) SN CHOUDHRI(SNCHOUDHRI@YAHOO.CO.IN)(0)(RESPONDENT)		
65	TR.P.(C.)-38/2024	SURINDER SINGH V/s RAVINDER PAL SINGH & ANR.	SHAAD ANWAR, MOHIT MATHUR, MAHUA KALRA	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) SURINDER()(9818830953)(PETITIONER) ASHA DEVI()(9999883898)(RESPONDENT) RAVINDER()(9654904902)(RESPONDENT) MOHIT MATHUR(ADV.MOHITMATHUR@GMAIL.COM)(9999471333)(RESPONDENT) MAHUA KALRA(MAHUA.KALRA@GMAIL.COM)(9810999366)(RESPONDENT)		
66	TR.P.(C.)-124/2024	SAROJ V/s SMT. JEEWANI	PRASHANT YADAV	
		OTHER DETAILS OF ADVOCATES: VIDHI ANUBANDHM LAW HOUSE(VILAWHOUSE@GMAIL.COM)(9999981708)(PETITIONER)		
67	TR.P.(C.)-156/2024 CM APPL. 51125/2024	HIMMAT SINGH GREWAL V/s AMRIT KAUR (NOW DECEASED) THROUGH LRS AND ORS	RIJU RAJ SINGH JAMWAL	
		OTHER DETAILS OF ADVOCATES: RIJU RAJ SINGH JAMWAL(RIJURAJOFFICE@GMAIL.COM)(9811504933)(PETITIONER) AJOY (AJOYKALIA@YAHOO.COM)(0)(RESPONDENT)		
68	TR.P.(C.)-195/2024 CM APPL. 12633/2025	RAHUL KUMAR V/s PANKAJ BAJAJ & ORS.	YAKSH GARG	
		OTHER DETAILS OF ADVOCATES: YAKSH GARG()(9560846436)(PETITIONER) PANKAJ(BPANKAJ@BAJAJENTERPRISES.COM)(0)(RESPONDENT)		
69	TR.P.(C.)-208/2024	SH. NITIN CHOPRA V/s SMT. GEETA CHOPRA	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) GEETA VOHARA (GEETAVOHRA0803@GMAIL.COM)(0)(RESPONDENT)		
70	TR.P.(C.)-36/2025 CM APPL. 10792/2025	SMT RINKI SEHRAWAT V/s AJAY GREWAL	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: MADAN KUMAR JHA(MESANJAYKUMAR777@GMAIL.COM)(8851145382)(PETITIONER) YUDHISHTER (303YUDHISHTERSHARMA@GMAIL.COM)(0)(RESPONDENT)		
71	W.P.(C)-7192/2006	KULDEEP SINGH & ORS. V/s UOI THR.SECRETARY	MR.SHASHI B.UPADHYAY, S.K.DUBEY, PAWAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)		
72	W.P.(C)-7457/2009 CM APPL. 3447/2009 WITH W.P.(C) 1719/2010	TAHSILDAR V/s UOI & ORS.	D.P. CHATURVEDI, G D BHANDARI, H K BAJPAI, U S R KRISHNA, CHANDAN KUMAR, SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER)		
73	W.P.(C)-1719/2010 CM APPL. 3430/2010	TAHSILDAR V/s UNION OF INDIA & ORS	D P CHATURVEDI, CHANDAN KUMAR, SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER)		
74	W.P.(C)-1482/2012	RAJIV KUMAR V/s ORIENTAL BANK OF COMMERCE AND ORS	SUMIT CHOUDHARY, CANCELLED	
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(CRL)-259/2025	KHUSHI SHARMA V/s UNION OF INDIA AND OTHERS	PRADEEP KUMAR MISHRA, ANIL MITTAL	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: PRADEREP MISHRA(PM18289@GMAIL.COM)(9811538060)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANIL MITTAL(KUMARMUNNA746@GMAIL.COM)(9810064432)(RESPONDENT)		
FOR DISPOSAL				
76	RC.REV.-26/2016	VIDYA DEVI (HUF) V/s LEKH RAJ MADAN	VIKRAM NANDRAJOG AND MANISH AGGARWAL, ASTHA, SEEMA SINGH	
		OTHER DETAILS OF ADVOCATES:		

		ASTHA (ADV.ASTHAQJHA@GMAIL.COM)(8826859690)(PETITIONER) SEEMA SINGH(BHADAURIYA_ADV@YAHOO.CO.IN)(9350334114)(PETITIONER)		
FOR FINAL HEARING				
77	RFA-118/2020 CM APPL. 6517/2020	MANJU YADAV V/s RAM KUMAR (SINCE DECEASED) THR LRS	T S AHUJA & BRAJ BHUSHAN LAL, SUMAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: T S AHUJA & BRAJ BHUSHAN LAL()(9811586723)(PETITIONER) SUMAN CHAUDHARY(JOGINDERSEHRAWAT72@GMAIL.COM)(9711118353)(RESPONDENT)		
78	RFA-341/2021	ARVIND KUMAR & ORS V/s MEDICAL SUPERINTENDENT BABU JAGJIVAN RAM HOSPITAL & ORS	ARATI MAHAJAN SHEDHA	
		OTHER DETAILS OF ADVOCATES:		
79	RFA-27/2022 CM APPL. 4837/2022	KRISHAN KUMAR SETHI V/s M/S SHREE CONVEYOR SYSTEM PVT. LTD. KNOWN BY THE NAME OF KEE PROJECTS LIMITED & ORS.	MANISH RAGHAV, DR. ANURAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR SETHI(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) M/S SHREE CONVEYOR SYSTEM PVT LTD(GMACCOUTS@KEEPROJECTS.IN)()(RESPONDENT) VIJAY SHANKAR(HRIDAY7@GMAIL.COM)()(RESPONDENT) DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(RESPONDENT)		
80	RFA-627/2022	MANOJ KUMAR V/s SURENDER KUMAR	HEMANT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR(CHOUDHARY.HEMANT@HOTMAIL.COM)()(PETITIONER) HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) HARS KUMAR(ADVOCATEHARSHKUMAR@GMAIL.COM)()(RESPONDENT)		
81	RFA-378/2023	ANITA V/s LATE SHRI RAM KARAN THROUGH HIS LEGAL REPRESENTATIVES	KARAN LUTHRA, RAJ KUMAR CHANDIWAL	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(PETITIONER) RAM ()(9868054250)(RESPONDENT) RAJ KUMAR CHANDIWAL(RCHANDIWAL000@GMAIL.COM)(9868054250)(PETITIONER)		
82	RFA-892/2023 CM APPL. 57092/2023	LUV KUSH BEVERAGES PVT. LTD. & ANR. V/s RAJ KUMAR GUPTA	TUSHAR PARASHAR	
		OTHER DETAILS OF ADVOCATES: TUSHAR PARASHAR(ADV.TUSHAR1345@GMAIL.COM)(9873749711)(PETITIONER) R K GUPTA(RKGUPTA329@GMAIL.COM)()(RESPONDENT)		
83	W.P.(C)-3749/2010	G VEERABAHU V/s JAWAHARLAL NEHRU UNIVERSITY AND ORS	BINAY KUMAR, KULDIP BABBAR, R VASANTH	
		OTHER DETAILS OF ADVOCATES: KULDIP BABBAR(KULDIP_BABBAR@YAHOO.COM)(9311350315)(PETITIONER) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
FINAL ARGUMENTS				
84	RFA-429/2023 CM APPL. 28306/2023 CM APPL. 28307/2023	MS AKASVA INFRASTRUCTURE P LTD V/s SH RAKESH GUPTA	ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHINASH K MISHRA, AMRESH K SINGH (ABHINSHKMISHRA@GMAIL.COM) (9811235958)(PETITIONER)		
85	RFA-263/2024	RAJESH KUMAR SINGHAL V/s RAJ KUMAR AGGARWAL	KESHAR SINGH KASHYAP, RAJBIR SINGH	
		OTHER DETAILS OF ADVOCATES: K S KASHYAP(KESHAVKASHYAP@GMAIL.COM)(9811197419)(PETITIONER) RAJ KUMAR (RAJBIR .LATHWAL178@GMAIL.COM)()(RESPONDENT) RAJBIR SINGH (RAJBIR.LATHWAL178@GMAIL.COM)(9891041182)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
86	RSA-147/2018 CM APPL. 41934/2018 WITH RSA 162/2018	UNION OF INDIA V/s SHISHAM KUMAR VERMA & ANR	RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA()(9968276577)(PETITIONER)		

87	RSA-162/2018 CM APPL. 46822/2018	REGIONAL MANAGER , MSTC LTD V/s SHISHAM KUMAR VERMA & ANR	RUCHIR MISHRA	
		OTHER DETAILS OF ADVOCATES: RUCHIR MISHRA()(9968276577)(PETITIONER)		
88	RSA-10/2022 CM APPL. 3385/2022 CM APPL. 21184/2024	SMT. LAXMI GUPTA AND ORS V/s SH. NARENDRA GUPTA	ANUPAM DWIVEDI, AKASH PANWAR, AKASH PANWAR	
		OTHER DETAILS OF ADVOCATES: SANGITA RUSTAGI(SANGI1628@YAHOO.CO.IN)(9968272075)(PETITIONER) MAHESH KUMAR RUSTAGI(MAHESH.RUSTAGI@GMAIL.COM)(9968272075)(PETITIONER) AMIT PRAKASH(AMITPRA_KASH@YAHOO.CO.IN)(9810485728)(PETITIONER) SONU PRAKASH(SONU_PRAKASH73@YAHOO.COM)(9810485728)(PETITIONER) LAXMI GUPTA(SONU_PRAKASH73@YAHOO.COM)(9810485728)(PETITIONER) ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) NARENDRA GUPTA(NG19682001@GMAIL.COM)(9958218555)(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(PETITIONER) SRUSTAGI (SRUSTAGI80@YAHOO.CO.UK)()(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(PETITIONER)		
FOR DIRECTIONS(J)				
89	RSA-168/2005 CM APPL. 9145/2005 CM APPL. 9147/2005 CM APPL. 520/2010 CM APPL. 521/2010 CM APPL. 27899/2017 CM APPL. 27900/2017 CM APPL. 18943/2019 CM APPL. 18944/2019 CM APPL. 18945/2019	JAGMAL V/s TULARAM & ANR	MR.RAJESH KUMAR, RAKESH KUMAR & ASSOCIATES, RAKESH KUMAR, MR.RAVINDER SETHI, PRASOON, RK SONKIYA, NEERAJ DEV GAUR, R K SONKIYA	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR()(9810631017)(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) NEERAJ DEV GAUR(NEERAJDEVGAUR@GMAIL.COM)(9873484244)(PETITIONER)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.(BAIL) 753/2025 In BAIL APPLN.-1060/2025	PANKAJ @ LALLU V/s STATE (NCT OF DELHI) & ANR.	SURYA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: SHUBHAM RAJ (RAJANAND.SHUBHAM@GMAIL.COM)(620551356)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHUBHAM RAJ ANAND(RAJANAND.SHUBHAM@GMAIL.COM)(6205513656)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUL PRAHLADPUR-84/2023) BAIL APPLN. 2933/2024 FILED BY SACHIN (DISPOSED ON : 2024-09-30) P.S.-FIR NO. : (PUL PRAHLADPUR-84/2023)

BAIL				
2	BAIL APPLN.-586/2023 CRL.M.A. 13996/2023 CRL.M.A. 31443/2024 CRL.M.A. 37735/2024 CRL.M.A. 1698/2025	AMEEK SINGH SAWHNEY V/s STATE	DINHAR TAKIAR, SATYA PRAKASH YADAV	
		OTHER DETAILS OF ADVOCATES: DINHAR TAKIAR(DINHARTAKIAR@GMAIL.COM)(9891791615)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA PRAKASH YADAV(ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) ASTREA PROFESSIONALS(ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) SATYA PRAKASH (ASTREAPROFESSIONAL@GMAIL.COM)(9711046343)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYA PRAKASH YADAV(ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATYA PRAKASH YADAV (ASTREAPROFESSIONALS@GMAIL.COM)(9711046343)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAJPAT NAGAR-99/2023)
3	BAIL APPLN.-3627/2024	JUBER AHMED V/s STATE OF DELHI & ANR.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (LEXTRIDEVAM@GMAIL.COM)(9999016907)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-428/2023)
4	BAIL APPLN.-4372/2024	AMANPREET SINGH V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI(AKSHAYBHANDARI3900@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-70/2023) BAIL APPLN. 28/2025 FILED BY HARPINDER SINGH @ HUNNY (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KIRTI NAGAR-70/2023)
5	BAIL APPLN.-28/2025	HARPINDER SINGH @ HUNNY V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR-70/2023) BAIL APPLN. 4372/2024 FILED BY AMANPREET SINGH (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(KIRTI NAGAR-70/2023)
6	BAIL APPLN.-603/2025	NEERAJ KUMAR V/s THE STATE NCT OF DELHI & ANR.	MOHD SHARIQ	
		OTHER DETAILS OF ADVOCATES: DEEPAK KOHLI ()(9811192957)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-883/2021)
7	BAIL APPLN.-642/2025	UDAY V/s STATE GOVT. OF NCT OF DELHI	RAKESH CHAHAR	
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR (ADV.CHAHAR@GMAIL.COM)(9910411577)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NAJAFGARH-481/2024)
8	BAIL APPLN.-702/2025	AAKASH @ NEERAJ V/s STATE GNCT OF DELHI THROUGH SHO, PS RANHOLA	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RANHOLA-78/2023)
9	BAIL APPLN.-750/2025	VIVEK KUMAR V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	

		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (CHMAYANK5@GMAIL.COM)(9958782658)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHHAWLA-49/2024)
10	BAIL APPLN.-1033/2025	ABHISHEK BALMIKI @ MOTA V/s STATE GOVT OF NCT OF DELHI	MANAN SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN MEHTA(ADVCT.PAWANMEHTA@GMAIL.COM)(8860006509)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KRISHNA NAGAR-145/2023) BAIL APPLN. 2582/2024 FILED BY ABHISHEK BALMIKI @ MOTA (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(KRISHNA NAGAR-145/2023)
SUSPENSION OF SENTENCE				
11	CRL.M.(BAIL) 344/2025 In CRL.A.-200/2025	BS V/s STATE (NCT OF DELHI)	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ADV.ANKUR(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-234/2018)
12	CRL.M.(BAIL) 516/2025 In CRL.A.-282/2025	JAFAR ALI V/s STATE OF DELHI	ANIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: DR. ANIL KUMAR GUPTA(11FOFINDIA@GMAIL.COM)(9811449124)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BURARI-325/2012)
AFTER NOTICE MISC. MATTERS				
13	CRL.A.-299/2017 WITH CRL.A. 321/2017 CRL.A. 322/2017 CRL.A. 323/2017 CRL.A. 324/2017	GOKUL CHAND AGGARWAL V/s CENTRAL BUREAU OF INVESTIGATION	PRIYANKA AGGARWAL, PARANJAY CHOPRA	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0014) CRL.A. 324/2017 FILED BY U S BHATNAGAR (D. OF HEARING : 2025-04-16) CRL.A. 322/2017 FILED BY BALAM SINGH ASWAL (D. OF HEARING : 2025-04-16) CRL.A. 321/2017 FILED BY FAIZ MOHD (D. OF HEARING : 2025-04-16) CRL.A. 323/2017 FILED BY KAMAL SINGH (D. OF HEARING : 2025-04-16) CRL.A. 334/2017 FILED BY DAYANAND SHARMA (DISPOSED ON : 2022-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0014)
14	CRL.A.-321/2017 WITH CRL.A. 324/2017 CRL.A. 322/2017 CRL.A. 323/2017 CRL.A. 334/2017 CRL.A. 299/2017	FAIZ MOHD V/s C B I	ABHISHEK PRASAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0014) CRL.A. 299/2017 FILED BY GOKUL CHAND AGGARWAL (D. OF HEARING : 2025-04-16) CRL.A. 324/2017 FILED BY U S BHATNAGAR (D. OF HEARING : 2025-04-16) CRL.A. 322/2017 FILED BY BALAM SINGH ASWAL (D. OF HEARING : 2025-04-16) CRL.A. 323/2017 FILED BY KAMAL SINGH (D. OF HEARING : 2025-04-16) CRL.A. 334/2017 FILED BY DAYANAND SHARMA (DISPOSED ON : 2022-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0014)
15	CRL.A.-322/2017	BALAM SINGH ASWAL V/s C B I	ABISHEK PRASAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0014) CRL.A. 299/2017 FILED BY GOKUL CHAND AGGARWAL (D. OF HEARING : 2025-04-16) CRL.A. 324/2017 FILED BY U S BHATNAGAR (D. OF HEARING : 2025-04-16) CRL.A. 321/2017 FILED BY FAIZ MOHD (D. OF

				HEARING : 2025-04-16) CRL.A. 323/2017 FILED BY KAMAL SINGH (D. OF HEARING : 2025-04-16) CRL.A. 334/2017 FILED BY DAYANAND SHARMA (DISPOSED ON : 2022-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0014)
16	CRL.A.-323/2017	KAMAL SINGH V/s C B I	ABHISHEK PRASAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0014) CRL.A. 299/2017 FILED BY GOKUL CHAND AGGARWAL (D. OF HEARING : 2025-04-16) CRL.A. 324/2017 FILED BY U S BHATNAGAR (D. OF HEARING : 2025-04-16) CRL.A. 322/2017 FILED BY BALAM SINGH ASWAL (D. OF HEARING : 2025-04-16) CRL.A. 321/2017 FILED BY FAIZ MOHD (D. OF HEARING : 2025-04-16) CRL.A. 334/2017 FILED BY DAYANAND SHARMA (DISPOSED ON : 2022-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0014)
17	CRL.A.-324/2017	U S BHATNAGAR V/s C B I	ABHISHEK PRASAD	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2005-E-0014) CRL.A. 299/2017 FILED BY GOKUL CHAND AGGARWAL (D. OF HEARING : 2025-04-16) CRL.A. 322/2017 FILED BY BALAM SINGH ASWAL (D. OF HEARING : 2025-04-16) CRL.A. 321/2017 FILED BY FAIZ MOHD (D. OF HEARING : 2025-04-16) CRL.A. 323/2017 FILED BY KAMAL SINGH (D. OF HEARING : 2025-04-16) CRL.A. 334/2017 FILED BY DAYANAND SHARMA (DISPOSED ON : 2022-12-01) P.S.-FIR NO. :(CBI-BD1-2005-E-0014)
18	CRL.A.-603/2017	MANOJ BISHT V/s HARIS CHANDRA & ANR	K S NEGI	
		OTHER DETAILS OF ADVOCATES:		
19	CRL.A.-131/2022 CRL.M.A. 6119/2022 WITH CRL.A. 219/2022 CRL.M.C. 1286/2022	GOVINDA CHAUHAN @ GOVINDA & ORS. V/s STATE & ANR.	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV MEHROTRA(MEHOTRAANUBHAV@GMAIL.COM)(9811852189)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-07-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-10-04) CRL.M.C. 1286/2022 FILED BY GOVIND CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 2025-04-16) CRL.A. 219/2022 FILED BY MUKHTAR ALI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(GEETA COLONY-455/2014)
20	CRL.A.-219/2022	MUKHTAR ALI V/s STATE GNCT OF DELHI	MOHD ZAHID	
		OTHER DETAILS OF ADVOCATES: MOHD.ZAHID(ZAHID9811750070@GMAIL.COM)(9811750070)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-07-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-10-04) CRL.A. 131/2022 FILED BY GOVINDA CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 1286/2022 FILED BY GOVIND CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 2025-04-16)

				P.S.-FIR NO. :(GEETA COLONY-455/2014)
21	CRL.M.C.-1286/2022 CRL.M.A. 5642/2022	GOVIND CHAUHAN @ GOVINDA & ORS. V/s STATE & ANR.	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ANUBHAV MEHROTRA(MEHROTRANUBHAV@GMAIL.COM)(9811852189)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHUTOSH RANA(ADV.RANAASHUTOSH@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GEETA COLONY-455/2014) CRL.M.C. 2305/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-07-18) CRL.M.C. 5061/2018 FILED BY MUKHTAR ALI (DISPOSED ON : 2018-10-04) CRL.A. 131/2022 FILED BY GOVINDA CHAUHAN @ GOVINDA & ORS. (D. OF HEARING : 2025-04-16) CRL.A. 219/2022 FILED BY MUKHTAR ALI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(GEETA COLONY-455/2014)
22	CRL.M.(BAIL) 806/2024 In CRL.A.-133/2022	IMRAN V/s THE STATE (GOVT. OF NCT OF DELHI)	SATISH CHAND, KANHAIYA SINGHAL, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SURESH CHANDRA SATI(SCSATI@GMAIL.COM)(8384067566)(PETITIONER) SATISH CHANDRA(CHANDRA099@GMAIL.COM)(9810449859)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)(9810449859)(PETITIONER) SURESH CHANDRA SATI(SCSATI@GMAIL.COM)(8384067566)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM)(9810449859)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRASANNA (ADV.SINGHAL@GMAIL.COM)(9718648725)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-422/2017) BAIL APPLN. 273/2018 FILED BY IMRAN (DISPOSED ON : 2018-05-25) BAIL APPLN. 2710/2018 FILED BY IMRAN (DISPOSED ON : 2019-01-23) BAIL APPLN. 3202/2019 FILED BY IMRAN (DISPOSED ON : 2020-01-06) BAIL APPLN. 807/2020 FILED BY IMRAN (DISPOSED ON : 2020-04-30) BAIL APPLN. 1236/2020 FILED BY IMRAN (D. OF HEARING : 2020-06-12) BAIL APPLN. 3029/2021 FILED BY IMRAN (DISPOSED ON : 2021-12-01) W.P.(CRL) 68/2023 FILED BY IMRAN (DISPOSED ON : 2023-02-20) P.S.-FIR NO. :(MEHRAULI-422/2017)
23	CRL.M.A. 5788/2024 CRL.M.A. 5789/2024 In CRL.A.-634/2022	A@S V/s THE STATE (NCT OF DELHI) & ORS.	KULDEEP SINGH, ASHOK KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KULDEEP SINGH(KULDEEP1982TAUNK@GMAIL.COM)(9355725379)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR(AMITJOSHI8862@GMAIL.COM)(9818101992)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR GARG(ASHOKGARG19@REDIFFMAIL.COM)(9818101992)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-88/2021)
24	CRL.L.P.-530/2016	STATE OF NCT OF DELHI V/s RAJESH MALIK	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(VASANT VIHAR-873/2014)
25	CRL.L.P.-112/2020	M/S RAHEJA DESIGN & CONTRACT LTD. V/s STATE & ORS	VISHAL DIWAN, KRISHNA DATTA MULTANI	
		OTHER DETAILS OF ADVOCATES: VISHAL DIWAN(9810538000)(PETITIONER) KRISHNA DATTA MULTANI(KRISHNADATTA07@GMAIL.COM)(9999997189)(PETITIONER)		
26	CRL.L.P.-243/2020 WITH CRL.L.P. 244/2020 CRL.L.P. 245/2020	AMANPREET SINGH KOHLI V/s JAGDAMBAY BUILDERS PVT LTD & ANR.	HRISHIKESH BARUAH, MOHD RANU, SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: AMANPREET SINGH KOHLI(HRISHIKESH@HBARUAH.COM)(9810006375)(PETITIONER) HRISHIKESH BARUAH & KSHITIJ PALIWAL(HRISHIKESH@HBARUAH.COM)(9999290051)(PETITIONER) SANJEEV CHANNANA(9810000091)(PETITIONER) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(PETITIONER) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER)		
27	CRL.L.P.-244/2020	AMANPREET SINGH KOHLI V/s JAGDAMBAY BUILDERS PVT LTD & ANR.	HRISHIKESH BARUAH, MOHD RANU, SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES:		

		AMANPREET SINGH KOHLI(HRISHIKESH@HBARUAH.COM)(9810006375)(PETITIONER) HRISHIKESH BARUAH & KSHMTIJ PALIWAL(HRISHIKESH@HBARUAH.COM)(9999290051)(PETITIONER) SANJEEV CHANNANA()(9810000091)(RESPONDENT) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(PETITIONER) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER)		
28	CRL.L.P.-245/2020 CRL.M.A. 17291/2022	AMANPREET SINGH KOHLI V/s SANJEEV CHANNANA	HRISHIKESH BARUAH, MOHD RANU, SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: AMANPREET SINGH KOHLI(HRISHIKESH@HBARUAH.COM)(9810006375)(RESPONDENT) HRISHIKESH BARUAH & KSHITIJ PALIWAL(HRISHIKESH@HBARUAH.COM)(9999290051)(PETITIONER) SANJEEV CHANNANA()(9810000091)(RESPONDENT) HRISHIKESH BARUAH(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(PETITIONER) MOHD RANU(RANU@ARIMUSLAW.COM)(9654479139)(PETITIONER) SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER)		
29	CRL.M.C.-1422/2019 WITH CRL.M.C. 5645/2018	STATE OF NCT OF DELHI V/s DR. HARISH BHALLA	RAJESH MAHAJAN, PRASHANT MEHTA, SURENDER SINGH, KIRTI AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER) PRASHANT MEHTA(PRASHANTMOHANMEHTA@GMAIL.COM)(9999590003)(RESPONDENT) SURENDER SINGH(SURENDER2507@GMAIL.COM)(9868276033)(PETITIONER) KIRTI AGGARWAL(KIRTIAGGARWAL3001@GMAIL.COM)(9953119062)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-78/2017) CRL.M.C. 5645/2018 FILED BY DR. DEEPALI BHARDWAJ (DISPOSED ON : 2025-04-01) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-78/2017)
30	CRL.M.C.-2991/2019	KRISHAN KUMAR GUPTA V/s THE STATE (GNCT OF DELHI) & ORS	KULDEEP KUMAR, MUKESH KUMAR, PRMOD KUMAR, PARMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR()(8800326695)(PETITIONER)		
31	CRL.M.C.-3747/2019 CRL.M.A. 32521/2019 CRL.M.A. 28228/2023 CRL.M.A. 28229/2023	SH. PUNIT KUMAR WAHI & ANR V/s STATE & ORS	R.K. DEY, ANANYA MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: R.K. DEY()(9818624943)(PETITIONER) ANANYA MUKHERJEE(ADV.ANANYA.MUKHERJEE@GMAIL.COM)(8081626874)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.M.C.-4059/2019	DEEPAK KHOSLA V/s STATE OF NCT OF DELHI	DEEPAK KHOSLA (IN PERSON)	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA (IN PERSON)()(9811054200)(PETITIONER)		
33	CRL.M.C.-4513/2019 CRL.M.A. 35421/2019 CRL.M.A. 35423/2019 WITH CRL.M.C. 5725/2019 CRL.M.C. 5923/2019 CRL.M.C. 5924/2019 CRL.M.C. 5925/2019 CRL.M.C. 5980/2019 CRL.M.C. 5990/2019 CRL.M.C. 6005/2019 CRL.M.C. 5068/2019	RANJIT KUMAR KAPOOR & ORS. V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9871417355)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
34	CRL.M.C.-5068/2019 CRL.M.A. 37578/2019 CRL.M.A. 37580/2019	RANJIT KUMAR KAPOOR & ORS. V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9811468315)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
35	CRL.M.C.-5725/2019 CRL.M.A. 40009/2019 CRL.M.A. 40011/2019	RANJIT KUMAR KAPOOR & ORS. V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9999973610)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
36	CRL.M.C.-5923/2019 CRL.M.A. 40776/2019	RANJIT KUMAR KAPOOR & ORS V/s J.P ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES:		

		NAVEEN CHAWLA()(9811468315)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
37	CRL.M.C.-5924/2019 CRL.M.A. 40784/2019 CRL.M.A. 40786/2019	RANJIT KUMAR KAPOOR & ORS V/s J.P ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9811468315)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
38	CRL.M.C.-5925/2019 CRL.M.A. 40787/2019	RANJIT KUMAR KAPOOR & ORS. V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9811468315)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
39	CRL.M.C.-5980/2019 CRL.M.A. 41018/2019	RANJIT KUMAR KAPOOR & ORS V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9999973610)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
40	CRL.M.C.-5990/2019 CRL.M.A. 41056/2019	RANJIT KUMAR KAPOOR & ORS V/s J.P. ENGINEERS PVT LTD	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9999973610)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
41	CRL.M.C.-6005/2019 CRL.M.A. 41099/2019	RANJIT KUMAR KAPOOR & ORS V/s J.P. ENGINEERS PVT. LTD.	NAVEEN CHAWLA, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHAWLA()(9999973610)(PETITIONER) AMAN VACHHER(ADVVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
42	CRL.M.C.-4808/2019 CRL.M.A. 36602/2019 WITH CRL.M.C. 10017/2024	STATE (NCT) DELHI V/s VIKRAM SINGH MEENA	RAVI NAYAK	
		OTHER DETAILS OF ADVOCATES: RAVI NAYAK()(9811439493)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHDARA-345/2013) CRL.M.C. 3559/2016 FILED BY VIKRAM SINGH MEENA (DISPOSED ON : 2018-08-03) CRL.M.C. 10017/2024 FILED BY VIKRAM SINGH MEENA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (SHAHDARA-345/2013)
43	CRL.M.C.-10017/2024 CRL.M.A. 38388/2024	VIKRAM SINGH MEENA V/s STATE GOVT.OF NCT OF DELHI AND ANR.	ABHAS MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHAS (ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAHDARA-345/2013) CRL.M.C. 3559/2016 FILED BY VIKRAM SINGH MEENA (DISPOSED ON : 2018-08-03) CRL.M.C. 4808/2019 FILED BY STATE (NCT) DELHI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (SHAHDARA-345/2013)
44	CRL.M.C.-4933/2019 CRL.M.A. 37074/2019	K. PAPPATHI V/s RAJINDER KUMAR	M.P. SRIVIGNESH	
		OTHER DETAILS OF ADVOCATES: M.P. SRIVIGNESH()(9643716457)(PETITIONER)		
45	CRL.M.C.-5593/2019 CRL.M.A. 39450/2019 WITH CRL.M.C. 5601/2019	SANJAY BHANDARI V/s INCOME TAX OFFICE	AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM()(9654412354)(PETITIONER)		
46	CRL.M.C.-5601/2019 CRL.M.A. 39477/2019	SANJAY BHANDARI V/s INCOME TAX OFFICE	AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM()(9654412354)(PETITIONER)		
47	CRL.M.C.-6092/2019 CRL.M.A. 43265/2019	SH. RAMBHUL SINGH V/s STATE & ANR.	PREETI SINGH	
		OTHER DETAILS OF ADVOCATES: PREETI SINGH()(9312411311)(PETITIONER)		

		PREETI SINGH()(9312411311)(PETITIONER)		
48	CRL.M.C.-6123/2019 CRL.M.A. 41488/2019 WITH CRL.M.C. 6130/2019	STATE V/s STATE BANK OF INDIA	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		
49	CRL.M.C.-6130/2019 CRL.M.A. 41506/2019	STATE V/s STATE BANK OF INDIA	RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHAJAN()(8826804607)(PETITIONER)		
50	CRL.M.C.-5640/2023 CRL.M.A. 7491/2025	IL AND FS SECURITIES SERVICES LIMITED V/s STATE OF NCT OF DELHI & ORS.	GAUTAM KHAZANCHI, DR. ANURAG KUMAR AGARWAL, PRATIKSHA SHARMA, VIREN BANSAL	
		OTHER DETAILS OF ADVOCATES: PRATEEK AGARWAL(PRATEEK@ASVASSOCIATES.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRATIKSHA SHARMA(PRATIKSHASHARMAOFFICE@GMAIL.COM)(9818573748)(RESPONDENT) VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(RESPONDENT)		
51	CRL.M.C.-812/2025 CRL.M.A. 3769/2025	MS INNOVA CABTAB PRIVATE LIMITED V/s UNION OF INDIA	GOVIND K RISHI	
		OTHER DETAILS OF ADVOCATES: GOVIND RISHI (GOVIND.RISHI@ACUMENJURIS.COM)(9416024460)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT)		
52	CRL.M.C.-1191/2025 CRL.M.A. 5347/2025	DEEPAK KUMAR V/s STATE OF NCT DELHI & ANR.	SUSHANT MUKUND	
		OTHER DETAILS OF ADVOCATES: SUSHANT MUKUND ()(9868069682)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-11/2016)
53	CRL.REV.P.-440/2019	STATE V/s BHIM SINGH CHAUHAN & ORS.	ASHISH DUTTA	
		OTHER DETAILS OF ADVOCATES: ASHISH DUTTA()(9811180280)(PETITIONER)		P.S.-FIR NO. :(FARASH BAZAR-119/2003)
54	CRL.REV.P.-475/2019 CRL.M.A. 8524/2019	SMT. SHUBHA RANA V/s SMT. PRIYANKA DHANKAR & ORS.	SUKHBIR SINGH, N.R SHARMA	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH()(9971452626)(PETITIONER)		
55	CRL.REV.P.-629/2019 CRL.M.A. 11336/2019	PAWAN KUMAR ANTHONY V/s ARCHANA	TEJASWI SHETTY (DHCLSC), CHARU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: TEJASWI SHETTY()(9910412299)(PETITIONER) CHARU BHARDWAJ(CHARUBHARDWAJ94@GMAIL.COM)(9266666830)(RESPONDENT)		
56	CRL.REV.P.-735/2019	SUNIL KUMAR & ORS. V/s STATE	PREM CHAND GANGANIYA	
		OTHER DETAILS OF ADVOCATES: PREM CHAND GANGANIYA()(9811299279)(PETITIONER)		P.S.-FIR NO. :(NAND NAGRI-665/2003)
57	CRL.REV.P.-1146/2019 CRL.M.A. 39545/2019	ROSHAN LAL & ORS. V/s STATE	AVINASH SHARMA	
		OTHER DETAILS OF ADVOCATES: AVINASH SHARMA()(9811351780)(PETITIONER)		P.S.-FIR NO. :(MEHRAULI-444/2007)
58	CRL.REV.P.-1254/2019 CRL.M.A. 41660/2019	TAPSI VIDYARTHI V/s ARVIND KUMAR SINGH	AJIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR()(9910792104)(PETITIONER)		
59	CRL.REV.P.-67/2021 CRL.M.A. 2278/2021	DEEP SINGH RAWAT V/s VANDANA	MANISH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANISHSINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) VANDAN I E (KM0724462@GMAIL.COM)(9999148274)(RESPONDENT)		
60	CRL.REV.P.-144/2021 CRL.M.A. 4919/2021	DINESH KUMAR SHEORAN & ORS. V/s STATE (GNCT OF DELHI) & ANR.	MAMTA CHANDRA	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR		

		SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) ROSHAN LAL SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) SMT. SUMITRA(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) DINESH KUMAR SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) ROSHAN LAL SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) SMT. SUMITRA(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) DINESH KUMAR SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) ROSHAN LAL SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) SMT. SUMITRA(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) ROSHAN LAL SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) SMT. SUMITRA(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) DINESH KUMAR SHEORAN(DINESH.SHEORAN@GMAIL.COM)(8373995678)(RESPONDENT) STATE (GNCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHINI(MOHINI.SHEORAN518@GMAIL.COM)(8285826929)(RESPONDENT) MOHINI(MOHINI.SHEORAN518@GMAIL.COM)(8285826929)(RESPONDENT) MOHINI(MOHINI.SHEORAN518@GMAIL.COM)(8285826929)(RESPONDENT) STATE (GNCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STATE (GNCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHINI(MOHINI.SHEORAN518@GMAIL.COM)(8285826929)(RESPONDENT) STATE (GNCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.REV.P.-254/2021 CRL.M.A. 12862/2021	SMT REKHA & ANR.. V/s JANGJEET SINGH	ANKITA PATNAIK	
		OTHER DETAILS OF ADVOCATES: SMT REKHA(ANKITAPATNAIKAIL@GMAIL)(9873519308)(RESPONDENT) SMT REKHA(ANKITAPATNAIKAIL@GMAIL)(9873519308)(RESPONDENT) ANKITA PATNAIK(ANKITAPATNAIK@GAMIL.COM)(9873519308)(PETITIONER)		
62	TR.P.(CRL.)-16/2025	AATIK RANGREZ AND ORS V/s JUNAID RANGREZ	NEERAJ DEORA	
		OTHER DETAILS OF ADVOCATES: HARGOVIND JHA(JHA.HARGOVIND.LAW@GMAIL.COM)(9811466485)(PETITIONER) JUNAID (JUNAID.RANGREZ@GMAIL.COM)(0)(RESPONDENT)		
63	TR.P.(CRL.)-18/2025	M/S HEALNCURE PRODUCT PVT. LTD V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PREM NARAIN SHARMA	
		OTHER DETAILS OF ADVOCATES: MISHRA JI (ADVOCATEMISHRA367@GMAIL.COM)(9310673258)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
64	TR.P.(CRL.)-19/2025	SUSHMA JAIN V/s SYNTHIYA MADDAN	NIKITA SHARMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NIKITA SHARMA(NYAYVIKALP@GMAIL.COM)(9811979661)(PETITIONER)		
65	W.P.(CRL.)-399/2023 CRL.M.A. 3652/2023 CRL.M.A. 34296/2023 CRL.M.A. 31893/2024 CRL.M.A. 33842/2024	PAWAN MALIK & ANR. V/s STATE OF NCT OF DELHI & ANR.	RAGHAV NARAYAN, VARUN VARMA, NAKUL GANDHI, MAHESH CHAND SHARMA, VARUN VARMA, PRABHUNATH RAM CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAGHAV NARYAN(RAVINDRANARYAN1964@GMAIL.COM)(8979035572)(PETITIONER) PROFIX LEGAL(PROFIXLEGAL@GMAIL.COM)(8860666288)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ BALA()(9956563878)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NG LAW CHAMBERS(NAKUL.GANDHI@NGLAWCHAMBERS.COM)(9873485820)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MAHESH CHAND SHARMA(MCSHARMA1978ADVOCATE@GMAIL.COM)(8860986900)(RESPONDENT) VARUN VARMA(VARUNN.VARMA95@GMAIL.COM)(9818760683)(PETITIONER) PRABHUNATH RAM CHAUDHARY(1982KASHYAP@GMAIL.COM)(9818593185)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-592/2021)
66	W.P.(CRL.)-1577/2023 CRL.M.A. 14775/2023	ABDUL JABBAR V/s STATE OF NCT OF DELHI AND ORS	ARCHIT UPADHAYAY (DHCLSC), SHAURYA SAHAY	
		OTHER DETAILS OF ADVOCATES:		

		ARCHIT UPADHYAY(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAURYA SAHAY(SHAURYA@SHAURYASAHAY.COM)(8851116483)(RESPONDENT)		
67	W.P.(CRL)-1610/2023 CRL.M.A. 14984/2023	RUPESH PURWAR V/s UNION OF INDIA THR SFIO	SUJEET KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 770/2019) BAIL APPLN. 1971/2019 FILED BY NITTIN JOHARI (DISPOSED ON : 2020-01-27) BAIL APPLN. 2454/2019 FILED BY BRIJ BHUSHAN SINGAL (DISPOSED ON : 2019-10-10) BAIL APPLN. 2455/2019 FILED BY RITU SINGAL (DISPOSED ON : 2019-10-10) CRL.M.C. 5215/2019 FILED BY DR. RAJESH KUMAR YADUVANSHI (DISPOSED ON : 2019-10-23) CRL.M.C. 5786/2019 FILED BY VIVEK MITTAL (DISPOSED ON : 2019-11-15) CRL.M.C. 5788/2019 FILED BY SAURABH MITTAL (DISPOSED ON : 2019-11-15) W.P.(CRL) 3175/2019 FILED BY KAMAL LUTHRA (DISPOSED ON : 2019-11-14) CRL.REV.P. 7/2020 FILED BY MR. JAGDISH V KULKARNI (D. OF HEARING : 2025-07-10) CRL.REV.P. 6/2020 FILED BY MR. OMESH PURI (D. OF HEARING : 2025-07-10) CRL.REV.P. 10/2020 FILED BY SADANAND D GIRKAR (D. OF HEARING : 2025-07-10) CRL.REV.P. 1150/2019 FILED BY PANKAJ KUMAR (DISPOSED ON : 2020-02-11) BAIL APPLN. 2693/2019 FILED BY PREM KUMAR AGGARWAL (DISPOSED ON : 2019-10-23) W.P.(CRL) 3037/2019 FILED BY TATA STEEL BSL LIMITED & ANR. (DISPOSED ON : 2020-03-16) CRL.REV.P. 1110/2019 FILED BY MR. AJOY KUMAR DEB (DISPOSED ON : 2020-09-25) BAIL APPLN. 2762/2019 FILED BY SUNIL BHATIA (DISPOSED ON : 2019-12-18) CRL.REV.P. 1308/2019 FILED BY DR. RAJESH KUMAR YADUVANSHI (DISPOSED ON : 2020-08-18) W.P.(CRL) 1004/2020 FILED BY NITTIN JOHARI (DISPOSED ON : 2020-07-10) W.P.(CRL) 712/2020 FILED BY ANGUL ENERGY LIMITED (DISPOSED ON : 2020-03-13) CRL.M.C. 1723/2021 FILED BY PRADEEP PATNI (D. OF HEARING : 2025-05-09) CRL.M.C. 1722/2021 FILED BY MONICA AGGARWAL (D. OF HEARING : 2025-05-09) W.P.(CRL) 1414/2021 FILED BY CASPER CONSUMER ELECTRONICS PVT LTD (DISPOSED ON : 2021-09-14) CRL.M.C. 2150/2022 FILED BY RAKESH SINGHAL (D. OF HEARING : 2025-05-09) CRL.M.C. 2149/2022 FILED BY SAHIL GOYAL (D. OF HEARING : 2025-05-09) BAIL APPLN. 2056/2022 FILED BY RAVINDER KUMAR NAGPAL (DISPOSED ON : 2022-07-11) CRL.M.C. 3088/2022 FILED BY B.B. TANDON (D. OF HEARING : 2025-05-09) CRL.M.C. 2878/2022 FILED BY RUPESH PURWAR (DISPOSED ON : 2022-06-29) CRL.M.C. 2796/2022 FILED BY M.P. MEHROTRA (DISPOSED ON : 2022-06-02) BAIL APPLN. 1825/2022 FILED BY GHANSHYAM DAS GUPTA (DISPOSED ON : 2022-07-18) BAIL APPLN. 1802/2022 FILED BY SUNIL BHATIA, (DISPOSED ON : 2022-07-07) CRL.M.C. 3390/2022 FILED BY M.V. SURAYANARAYANA (D. OF HEARING : 2025-05-09) BAIL APPLN. 1813/2022 FILED BY PANKAJ MAHAJAN (DISPOSED ON : 2022-06-29) BAIL APPLN. 2053/2022 FILED BY ASHOK KUMAR MAKHIJA (DISPOSED ON : 2022-07-11) BAIL APPLN. 2054/2022 FILED BY MUKESH KUMAR SINGH (DISPOSED ON : 2022-07-22) BAIL APPLN. 2055/2022 FILED BY MITHILESH KUMAR JHA (DISPOSED ON : 2022-07-11) BAIL APPLN. 1950/2022 FILED BY VINAY KUMAR JAIN (DISPOSED ON : 2022-07-18) W.P.(CRL) 2136/2022 FILED BY MALAY KUMAR

				AGRAWAL (D. OF HEARING : 2025-05-09) W.P.(CRL) 2011/2022 FILED BY PRABHAT CHANDER (D. OF HEARING : 2025-05-09) W.P.(CRL) 2134/2022 FILED BY SHAILENDRA SINGH (D. OF HEARING : 2025-05-09) W.P.(CRL) 2026/2022 FILED BY SUSHIL KUMAR TYAGI (D. OF HEARING : 2025-05-09) W.P.(CRL) 2023/2022 FILED BY SUSHIL KUMAR (D. OF HEARING : 2025-05-09) W.P.(CRL) 2013/2022 FILED BY RAJENDER SINGH (D. OF HEARING : 2025-05-09) W.P.(CRL) 2014/2022 FILED BY NITIN BALARAM JADHAV (D. OF HEARING : 2025-05-09) W.P.(CRL) 2028/2022 FILED BY B L THAKUR (D. OF HEARING : 2025-05-09) BAIL APPLN. 2568/2022 FILED BY NEERAJ JAIN (DISPOSED ON : 2023-01-10) W.P.(CRL) 1923/2022 FILED BY HARSH KHANNA (D. OF HEARING : 2025-05-09) W.P.(CRL) 1934/2022 FILED BY JAGDISH PAMPANNA KORE (D. OF HEARING : 2025-05-09) W.P.(CRL) 1938/2022 FILED BY PUNEET BANSAL (D. OF HEARING : 2025-05-09) CRL.M.C. 3606/2022 FILED BY PANKAJ SHARMA (D. OF HEARING : 2025-05-09) W.P.(CRL) 1936/2022 FILED BY RAKESH K MEHTA (D. OF HEARING : 2025-05-09) W.P.(CRL) 1996/2022 FILED BY VASANT S KOTHARI (D. OF HEARING : 2025-05-09) W.P.(CRL) 1993/2022 FILED BY VIKAS SRIVASTAVA (D. OF HEARING : 2025-05-09) W.P.(CRL) 2133/2022 FILED BY SATISH PEJAWAR (D. OF HEARING : 2025-05-09) CRL.M.C. 6074/2022 FILED BY ASHISH VAISH (D. OF HEARING : 2025-05-09) P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 770/2019)
68	W.P.(CRL)-1843/2023	AMITA GOSAIN BIST V/s STATE OF NCT OF DELHI & ANR.	UDAY SHANKAR, BISHWAJIT KUMAR SHAHI	
		OTHER DETAILS OF ADVOCATES: KARAN GUAR(ADV.US HANKAR@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BISHWAJIT KUMAR SHAHI(BKSHAH1335@GMAIL.COM)(9582387070)(PETITIONER)		P.S.-FIR NO. :(UTTAM NAGAR-339/2018)
69	W.P.(CRL)-2447/2023 CRL.M.A. 23106/2023 WITH W.P.(CRL) 3507/2023	VANDANA V/s HONBLE LT GOVERNOR OF DELHI AND ORS	SUNIL KUMAR MEHTA, MUDITA SHARDA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUDITA SHARDA(OFFICE.GMLEGAL@GMAIL.COM)(9873906312)(PETITIONER)		
70	W.P.(CRL)-3507/2023 CRL.M.A. 32629/2023	VISHNU KAPOOR V/s STATE OF NCT OF DELHI	MUDITA SHARDA	
		OTHER DETAILS OF ADVOCATES: MUDITA SHARDA (OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL HEARING				
71	CRL.M.C.-69/2013 CRL.M.A. 284/2013	ASHWANI SHARMA & ORS. V/s STATE GOVT. OF NCT OF DELHI & ANR.	M RAIS FAROOQUI, ATUL KR SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(S.P. BADLI-688/1999)
72	CRL.M.C.-2860/2019	RAJENDER JAIN @ DR. ER. RAJINDER JAINA V/s SANJAY BHATIA	RAJESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJESH AGGARWAL() (9213292110)(PETITIONER)		
FOR FINAL DISPOSAL				
73	W.P.(CRL)-2262/2023 CRL.M.A. 21136/2023	DEEPAK V/s STATE OF NCT OF DELHI & ORS.	MD AZAM ANSARI	
		OTHER DETAILS OF ADVOCATES: MD AZAM ANSARI(AZAM.AOR.SUPREMECOUYRT@GMAIL.COM)(9990066404)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

- NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.
- NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.
- NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	CM APPL. 17146/2019 In LA.APP.- 544/2008(Disposed off case)	UOI V/s RAM PYARI DECD. THR .LR'S	MR.SANJAY PODDAR, KUNDAN KUMAR LAL, VIRENDER SINGH, S.S.GULIA, ROOPESH RAJ, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR LAL()(9811006354)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(PETITIONER)		
2	LA.APP.-144/2013	VARUN KUMAR DUTT V/s UNION OF INDIA & ANR	DHAMIJA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
3	LA.APP.-257/2015 CM APPL. 29509/2024 CM APPL. 29510/2024 WITH LA.APP. 272/2015 LA.APP. 117/2017	UNION OF INDIA V/s GONDWATI & ANR	YEESHU JAIN, SANJAY KUMAR PATHAK, RAHUL BAKSHI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(PETITIONER) MC VERMA (MCVERMA74@GMAIL.COM)()(PETITIONER)		

		DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT)	
4	LA.APP.-117/2017 CM APPL. 48263/2024	UNION OF INDIA V/s HARI SINGH & ANR.	YEESHU JAIN, RAJNEESH KUMAR SHARMA, RHEA VERMA
		OTHER DETAILS OF ADVOCATES: RAJNEESH KUMAR SHARMA (RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) DDA (DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER)	
5	LA.APP.-79/2018	NAFE SINGH RATHEE & ORS V/s UNION OF INDIA & ANR	BHAGWAT PERSHAD GUPTA, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: BHAGWAT PERSHAD GUPTA{ }(9810360784)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
6	LA.APP.-373/2022 CM APPL. 54273/2022 CM APPL. 54274/2022 CM APPL. 13649/2023	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. V/s JAI NARAYAN & ORS.	FIRDOUSE QUTUB WANI
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) ABHAY CGSC(ABHAYCGSC@GMAIL.COM){}(RESPONDENT)	
7	LA.APP.-161/2023 CM APPL. 22552/2023	MS. SHWETA AND ANR V/s UNION OF INDIA AND ANR	VARUN HANS, SANJAY KUMAR PATHAK
		OTHER DETAILS OF ADVOCATES: VARUN HANS(ADVOCATEVARUNHANS@GMAIL.COM)(9811384868)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) SANJAY(SANJAY.DMRC09@GMAIL.COM){}(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)	
8	LA.APP.-496/2023 CM APPL. 50767/2023 WITH LA.APP. 497/2023 LA.APP. 546/2023 LA.APP. 547/2023	UNION OF INDIA V/s OM PRAKASH & ORS.	SIDDHARTH PANDA
		OTHER DETAILS OF ADVOCATES:	
9	LA.APP.-497/2023 CM APPL. 50843/2023	UNION OF INDIA V/s SH. S.S. AGGARWAL & ORS.	SIDDHARTH PANDA
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) HITESH(VERMA.HITESH294@GMAIL.COM){}(RESPONDENT)	
10	LA.APP.-546/2023	SHYAM SUNDER AGGARWAL AND ORS V/s UNION OF INDIA THROUGH LAC/ADM (SOUTH EAST) AND ANR	RAHUL CHOUDHARY
		OTHER DETAILS OF ADVOCATES:	
11	LA.APP.-547/2023	OM PRAKASH V/s UNION OF INDIA AND ANR	RAHUL CHOUDHARY
		OTHER DETAILS OF ADVOCATES:	
12	LA.APP.-260/2024 CM APPL. 47017/2024 CM APPL. 8466/2025 WITH LA.APP. 261/2024 LA.APP. 260/2024	MUNICIPAL CORPORATION OF DELHI V/s SH BRAHM PRAKASH RANA & ORS.	TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DC(DCSW@NIC.IN){}(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) GNCTD(GNCTD.SCLA.SK@GMAIL.COM,)(){(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM){}(RESPONDENT)	
13	LA.APP.-261/2024 CM APPL. 47038/2024 CM APPL. 8464/2025	MUNICIPAL CORPORATION OF DELHI V/s AZAD SINGH & ANR.	TAJINDER VIRDI
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN){}(RESPONDENT) GNCTD(GNCTD.SCLA.SK@GMAIL.COM,)(){(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT)	

		TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
14	LA.APP.-262/2024 CM APPL. 47088/2024 CM APPL. 47089/2024 CM APPL. 8468/2025	MUNICIPAL CORPORATION OF DELHI V/s SHARDA RANA & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJINDER VIDI(TAJVIRDI@GMAIL.COM)(0)(PETITIONER)		
15	LA.APP.-263/2024 CM APPL. 47425/2024 CM APPL. 47426/2024 CM APPL. 8469/2025	MUNICIPAL CORPORATION OF DELHI V/s SH DHARAMBIR & ORS.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
16	LA.APP.-274/2024 CM APPL. 48053/2024 CM APPL. 48054/2024 CM APPL. 8467/2025	MUNICIPAL CORPORATION OF DELHI V/s SMT DHANPATI & ANR.	TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) UNION OF INDIA(DCSW@NIC.IN, SWADM@NIC.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) SUKHDA(SUKHDA.17@GMAIL.COM)(0)(RESPONDENT)		
17	W.P.(C)-6037/2011 CM APPL. 1947/2025	SARLA DEVI JAIN V/s UNION OF INDIA AND ORS	NITIN KUMAR, SANJEEV SABHARWAL, NIDHI RAMAN, PRITISH SABHARWAL, RAJIV SHUKLA, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
18	W.P.(C)-2551/2012 CM APPL. 7478/2012 CM APPL. 48551/2018 CM APPL. 8880/2019	KRISHAN LAL DUTTA V/s DELHI KHADI AND VILLAGE INDUSTRIES BOARD AND ANR	JAI BANSAL, ROBIN R. DAVID, ROBIN R DAVID, ROHIT SINGH, SATYAPAL SINGH, ROBIN RATNAKAR DAVID (DHCLSC), AAKANKSHA KAUL	
		OTHER DETAILS OF ADVOCATES: ROBIN R. DAVID()(9953418874)(PETITIONER) ROBIN R DAVID()(9953418874)(PETITIONER) AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(PETITIONER)		
19	W.P.(C)-5198/2014 CM APPL. 10347/2014	AMIT SHRIVASTAVA V/s NATIONAL MEDICAL COMMISSION AND ANR	ADITYA CHHIBBER, ANOOP KR PANDEY, RAJAN KUMAR	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-7949/2014 WITH W.P.(C) 1215/2015	SHEIKH SIRAJ & ANR V/s THE GOVT. OF NCT OF DELHI & ORS	R.K. BACHCHAN, KUMAR RAJESH SINGH, SIDDHARTH DUTTA, PARDEEP GUPTA	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-1215/2015	MASTER SHEIKH JAVED @ SOHAIL V/s THE GOVT. OF NCT OF DELHI & ORS	R.K. BACHCHAN, KUMAR RAJESH SINGH, SIDDHARTH DUTTA, MANSI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-7987/2015 CM APPL. 16294/2015 CM APPL. 38699/2017 WITH W.P.(C) 7991/2015 W.P.(C) 8111/2015	AMBUJA CEMENTS LIMITED V/s UNION OF INDIA & ORS	SHIKHAR SRIVASTAVA, GAURAV JUNEJA, VIVEK JAIN	
		OTHER DETAILS OF ADVOCATES:		
23	W.P.(C)-7991/2015 CM APPL. 16303/2015 CM APPL. 38700/2017	NUVOCO VISTAS CORPORATION LIMITED V/s UNION OF INDIA & ORS	ARVIND KUMAR RAY, AJAY BHARGAVA, VIVEK JAIN	

		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-8111/2015 CM APPL. 16790/2015 CM APPL. 39470/2017	IST STEEL AND POWER LTD. V/s UNION OF INDIA AND ORS.	R.K. HANDOO, NAMISHA GUPTA	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-7074/2016 CM APPL. 29092/2016	INDIAN POLO ASSOCIATION V/s UNION OF INDIA & ORS	KARAN BALRAJ MEHTA, PASRICH & COMPANY, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
26	W.P.(C)-845/2017	URMILA V/s DELHI MEDICAL COUNCIL AND ORS	RAHUL KUMAR AND EKTA CHAUHAN, ADITYA, SAMEER VASHISHT, SURAJ	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SURAJ (1996SURAJGUPTA@GMAIL.COM)(8447106180)(PETITIONER)		
27	W.P.(C)-3921/2017	AAM AADMI PARTY V/s UNION OF INDIA & ORS	TRIDEEP PAIS, AMAN PANWAR, ARTI BANSAL	
		OTHER DETAILS OF ADVOCATES: ARTI BANSAL(ARTIBANSAL07@YAHOO.COM,COOL.NEERAJ@YAHOO.COM)(9999442349)(RESPONDENT)		
28	W.P.(C)-3922/2017 CM APPL. 9240/2021	NIRMAL KUMAR MANSHANI V/s THE COMPETITION COMMISSION OF INDIA & ORS	YOGINDER HANDOO, R. SUDHINDER, ARGUS PARTNERS, RAHUL GOEL, GLOBALEGAL, BINDU K NAIR, INDUSLAW	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO()(9873189062)(PETITIONER) BINDU K NAIR()(9871741444)(RESPONDENT) RAHUL GOEL()(9871741444)(RESPONDENT) R. SUDHINDER(R.SUDHINDER@ARGUS-P.COM)(9899867235)(RESPONDENT) JAATIN KUMAR()(9958569293)(RESPONDENT)		
29	W.P.(C)-4529/2017 CM APPL. 19785/2017 CM APPL. 42100/2017	ROCHE PRODUCTS (INDIA) PVT LTD & ORS V/s COMPETITION COMMISSION OF INDIA & ORS	KARANJAWALA & CO, LUTHRA & LUTHRA, VIKRANT NARAYAN, MANAN SHISHODIA	Listing Remarks: AT 3:45PM
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-7659/2017	M/S BETUL OIL LTD. V/s UNION OF INDIA & ORS	TARUN GULATI	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-7983/2017	M/S CREDIBLE MANAGEMENT & CONSULTANTS PVT. LTD. V/s UNION OF INDIA & ORS	SUMIT K. BATRA & SHREY CHATHLY, RAVI PRAKASH, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT)		
32	W.P.(C)-9358/2017	M/S KATYAYINI PAPER MILLS PVT. LTD. V/s UNION OF INDIA AND ANR.	RAVINDER SINGH, SATYA PRAKASH SHARAN	
		OTHER DETAILS OF ADVOCATES: SATYA PRAKASH SHARAN(SATYAPRAKASHSHARAN@GMAIL.COM)(7763088371)(PETITIONER)		
33	W.P.(C)-9749/2017	ALL INDIA BANK OFFICERS CONFEDERATION V/s UNION OF INDIA AND ANR.	PRASHANT BHUSHAN, JAGAT ARORA, RANJAY KUMAR SINHA, WITHOUT GENERATE, NISHANT AWANA, SARFARAZ KHAN, SANJAY KUMAR YADAV, KRISHAN KUMAR, AKSHIT KAPUR, RAJAT ARORA, SANJAY RAWAT, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: RANJAY KUMAR SINHA(ADVOCATESINHA@REDIFFMAIL.COM)(9811255673)(PETITIONER) NISHANT AWANA(NISHANTAWANA@OUTLOOK.COM)(7838760760)(RESPONDENT) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) SANJAY KUMAR YADAV(ADV.SANJAY11@GMAIL.COM)(9990496176)(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT) AKSHIT KAPUR(RAJIV@RPKAPUR.COM)(9811300200)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) SANJAY RAWAT(ADVOCATESANJAYRAWATDELHI@GMAIL.COM)(9810105108)(PETITIONER) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
34	W.P.(C)-761/2018	DIRECTORATE OF ESTATE THROUGH ESTATE OFFICER V/s MANJUL KUMAR POWER OF ATTORNEY HOLDER OF SMT. MEIRA KUMAR	RAJESH GOGNA, RAJEEV SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RAJESH GOGNA()(9811955344)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
35	W.P.(C)-4000/2018 CM APPL. 20811/2018 WITH W.P.(C) 10106/2018	OFFSET INDIA SOLUTIONS PVT. LTD AND ORS. V/s DIRECTORATE OF ENFORCEMENT	AVNEESH ARPUTHAM, AMIT MAHAJAN	

		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM()(9654412354)(PETITIONER)		
36	W.P.(C)-8070/2018 CM APPL. 30913/2018	FELIX STEFAN KAYE V/s FOREIGNERS REGIONAL REGISTRATION OFFICE (FRRO) DELHI	ARJUN MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: ARJUN MUKHERJEE()(9999772833)(PETITIONER)		
37	W.P.(C)-9876/2018	UBE INDUSTRIES INDIA PVT LTD V/s UNION OF INDIA & ANR	FIDUS LAW CHAMBERS	
		OTHER DETAILS OF ADVOCATES: FIDUS LAW CHAMBERS()(9911167179)(PETITIONER)		
38	W.P.(C)-482/2019	PREM LATA V/s GOVERNMENT OF NCT OF DELHI & ORS	SIJA NAIR PAL, ANUJ KAPOOR	
		OTHER DETAILS OF ADVOCATES: SIJA NAIR PAL()(9821753728)(PETITIONER) ANUJ KAPOOR(ANUJKAPOORCHAMBERS@GMAIL.COM)(8130324433)(PETITIONER)		
39	W.P.(C)-4922/2019 CM APPL. 21893/2019	ORRIONSTARS INNOVATES PVT. LTD. V/s PRINCIPAL DIRECTOR GENERAL OF INCOME TAX (SYSTEMS) AND ANR.	SARVESH SINGH	
		OTHER DETAILS OF ADVOCATES: SARVESH SINGH()(8826700067)(PETITIONER)		
40	W.P.(C)-7804/2019 CM APPL. 32429/2019	EXTREME INFOCOM PVT. LTD. V/s UNION OF INDIA AND ANR.	UNUC LEGAL LLP, GAURANG KANTH, ANKUR SOOD	
		OTHER DETAILS OF ADVOCATES: UNUC LEGAL LLP()(9810881396)(PETITIONER) ANKUR SOOD(ANKURSOODOFFICE@GMAIL.COM)(9871300587)(RESPONDENT)		
41	W.P.(C)-10553/2019 WITH W.P.(C) 8512/2020 W.P.(C) 8513/2020 W.P.(C) 8822/2020	JANKI DASS V/s DDA AND ANR.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ()(981806329)(PETITIONER)		
42	W.P.(C)-8512/2020 CM APPL. 27429/2020 WITH W.P.(C) 8513/2020 W.P.(C) 10553/2019	AMAR NATH KHANNA V/s THE LT. GOVERNOR & ANR.	DIVAKAR UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: DIVAKAR UPADHYAYA(LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(9219559472)(PETITIONER) DIVAKARUPADHYAYA(LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(9219559472)(PETITIONER) RAHUL CHOKKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
43	W.P.(C)-8513/2020 CM APPL. 27431/2020 WITH W.P.(C) 10553/2019	SMT. GULSHAN V/s THE LT. GOVERNOR & ANR.	DIVAKAR UPADHYAYA	
		OTHER DETAILS OF ADVOCATES: DIVAKARUPADHYAYA(LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(9219559472)(PETITIONER) DIVAKAR UPADHYAYA(LAWYERDIVAKARUPADHYAYA@GMAIL.COM)(9219559472)(PETITIONER) RAHUL CHOKKER(DDACHAMBERHC@GMAIL.COM)(8950510963)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
44	W.P.(C)-8822/2020 CM APPL. 28384/2020 CM APPL. 11706/2022	TEJ RAM KHANNA V/s DELHI DEVELOPMENT AUTHORITY	KAMAL SHARMA, KAMAL SHARMA, ASHIM VACHHER, SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: JOGINDER SAGAR, VIVEK , KAMAL SHARMA(KAMALKMC82@GMAIL.COM)(9818269863)(PETITIONER) KAMAL SHARMA(KAMALKMC82@GMAIL.COM)(9818269863)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)(9810862947)(PETITIONER) SANJAY KUMAR (DDACHAMBERHC@GMAIL.COM)(9810862947)(RESPONDENT) KAMALKMC(KAMALKMC82@GMAIL.COM)()(PETITIONER) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(RESPONDENT) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER)		
45	W.P.(C)-12230/2019 CM APPL. 49998/2019	SMT. RAMA DEVI V/s STATE OF NCT OF DELHI & ORS.	AVINASH KR. LAKHANPAL, AVINASH KUMAR LAKHANPAL	
		OTHER DETAILS OF ADVOCATES: AVINASH KR. LAKHANPAL()(9811638369)(PETITIONER)		

46	W.P.(C)-12945/2019 CM APPL. 52781/2019 WITH W.P.(C) 13070/2019 W.P.(C) 13083/2019 W.P.(C) 13085/2019 W.P.(C) 13560/2019	M/S IMPRESS ESTATES PVT. LTD. AND ANR. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO()(9811478207)(PETITIONER)		
47	W.P.(C)-13070/2019 CM APPL. 53314/2019	M/S EVERSHINE HOSPITALITY PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO()(9811478207)(PETITIONER)		
48	W.P.(C)-13083/2019 CM APPL. 53339/2019	M/S MILLENNIUM PROPCON PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO()(9811478207)(PETITIONER)		
49	W.P.(C)-13085/2019 CM APPL. 53342/2019	M/S SKYRISE INFRATECH PVT. LTD. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: YOGINDER HANDOO()(9811478207)(PETITIONER)		
50	W.P.(C)-1267/2020	JANSEVAK WELFARE SOCIETY AND ANR. V/s REGISTRAR OF SOCIETIES (DISTRICT EAST) AND ORS.	PRAMOD DAYAL	
		OTHER DETAILS OF ADVOCATES: PRAMOD DAYAL()(9818184038)(PETITIONER)		
51	W.P.(C)-8040/2020 CM APPL. 42335/2021	PSU OFFICERS WELFARE SOCIETY V/s GOVT. OF NCT OF DELHI AND ANR.	UDAIBIR SINGH KOCHAR, MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: UDAIBIRKOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) SUMI ANAND, UDAIBIR SINGH KOCHAR(SUMI.ANAND@SUMITLAW.COM)(9871670769)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) MRINALINI S GUPTA(MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) MAYANK WADHWA(MAYANKW@GMAIL.COM)(9810945207)(PETITIONER)		
52	W.P.(C)-1796/2020 CM APPL. 6252/2020	M/S GUJARAT CONSTRUCTION COMPANY (NOW GUJARAT INFRAPROJECT PRIVATE LTD.) V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	MS. PALLAVI MOHAN, MVKINI, LAW FIRM, RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: MS. PALLAVI MOHAN()(9811169775)(PETITIONER) RAMESH KUMAR(R.1.A@LIVE.COM)(9540999465)(PETITIONER)		
53	W.P.(C)-2011/2020 CM APPL. 7110/2020 CM APPL. 20250/2020 CM APPL. 27774/2020	AIR TRAFFIC SAFETY ELECTRONICS PERSONNEL ASSOCIATION (INDIA) V/s AIRPORTS AUTHORITY OF INDIA	S M SUNDARAM, BALAKRISHNAN KV, PRAKASH GAUTAM	
		OTHER DETAILS OF ADVOCATES: S M SUNDARAM()(9953750274)(PETITIONER) S M SUNDARAM , K V BALAKRISHNAN(BALAKSH@YAHOO.COM)(9953750274)(PETITIONER) BALAKRISHNAN(BALAKSH@YAHOO.COM)(9810054012)(PETITIONER) PRAKASHGAUTAM(PRAKASHGAUTAMADVOCATE@YAHOO.CO.IN)(9811697059)(PETITIONER) S M SUNDARAM(SMS357@YAHOO.CO.IN)(9953750274)(PETITIONER) S M SUNDARAM (SMS357@YAHOO.CO.IN)()(PETITIONER) PRAKASH GAUTAM(PRAKASHGAUTAMADVOCATE@YAHOO.CO.IN)(9811697059)(RESPONDENT) DIGVIJAY RAI (DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT)		
54	W.P.(C)-6794/2020	M/S ALLIANCE STRATEGIES LIMITED V/s UNION OF INDIA & ANR.	MAYANK ASHOK SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANKS.1410@GMAIL.COM)(8377886649)(PETITIONER) KAMALJEET SINGH, DEEPA GOEL(ATTORNEY.GOEL@GMAIL.COM)(9999048001)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
55	W.P.(C)-8033/2020	MEHRAULI MINORITIES RESIDENT AND SHOP OWNERS WELFARE ASSOCIATION V/s GOVERNMENT OF NCT OF DELHI & ANR.	SYED HASAN ISFAHANI, ZEB A KHAIR, FARHAT JAHAN REHMANI	
		OTHER DETAILS OF ADVOCATES:		

		ISFAHANI & ASSOCIATES(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER) SYEDISFAHANI(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) ZEBA KHAIR (ZKADVOCATE1@GMAIL.COM)(9810602612)(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(RESPONDENT)	

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING NUMBER: 2512 399 8226

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4756/2024	SUJATA RAO V/s THE STATE GOVT. OF NCT OF DELHI	PRITHU, SHALANKI PRASAD	
		OTHER DETAILS OF ADVOCATES: PRITHU (BHULLB@GMAIL.COM)(9968558410)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHALANKI PRASAD(SHALANKI.WORK@GMAIL.COM)(9431896455)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SARITA VIHAR-127/2024) BAIL APPLN. 2099/2024 FILED BY SUJATA RAO (DISPOSED ON : 2024-07-03) P.S.-FIR NO. :(SARITA VIHAR-127/2024)
2	BAIL APPLN.-1083/2025	PRADEEP V/s STATE OF DELHI	AJEET SINGH	
		OTHER DETAILS OF ADVOCATES: SSSANGWAN (SARVAJEETSANGWAN@YAHOO.CO.IN)(9868241509)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA NORTH-152/2017) BAIL APPLN. 2624/2023 FILED BY PRADEEP (DISPOSED ON : 2023-12-22) P.S.-FIR NO. :(DWARKA NORTH-152/2017)
AFTER NOTICE MISC. MATTERS				
3	CRL.L.P.-338/2017 CRL.M.A. 9250/2017	STATE V/s SANJEEV @ BABLI	KEWAL SINGH AHUJA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANGOLPURI-86/1998) CRL.M.C. 3796/2012 FILED BY SANJEEV KUMAR @ BABLI (DISPOSED ON : 2013-04-02) CRL.M.C. 3657/2013 FILED BY SANJEEV KUMAR @ BABLI (DISPOSED ON : 2013-09-06) P.S.-FIR NO. :(MANGOLPURI-86/1998)
4	CRL.L.P.-592/2017	STATE V/s JAI PRAKASH & ANR	MEENAKSHI DAHIYA, SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(BAWANA-104/2009)
5	CRL.L.P.-270/2019	CAPT. RAM KUMAR (RETD) V/s RAJESH HUDA AND ANR.	RAGHUVINDER GODARA, CANCELLED, SATYAVAN KUDALWAL	
		OTHER DETAILS OF ADVOCATES: RAGHUVINDER GODARA()(9811279142)(PETITIONER)		

6	CRL.L.P.-271/2019	SANJAY KUMAR CHAUHAN V/s STATE & ANR	AKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA()(8588926443)(PETITIONER) AKHILESH KUMAR(ASSOCIATES9@REDIFFMAIL.COM)(8826559479)(PETITIONER)		
7	CRL.L.P.-488/2019	JUGAL DHAMIJA V/s ASHISH KAMAL	J.P. SINGH, NEENA SINGH, JATIN BHATIA	
		OTHER DETAILS OF ADVOCATES: J.P. SINGH()(9818025538)(PETITIONER) JATIN BHATIA(BHATIAJATIN1331@GMAIL.COM)(9990259571)(PETITIONER)		
8	CRL.L.P.-594/2019	M/S ROYAL TENSILE STRUCTURE V/s M/S EKRA DECOR PRIVATE LIMITED & ANR	AMRENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR()(9810058894)(PETITIONER)		
9	CRL.L.P.-74/2021 CRL.M.A. 12528/2021	CENTRAL BUREAU OF INVESTIGATION V/s S.S.AHLUWALIA	PRAKARSH AIRAN, AKASH NAGAR	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA(ANUPAMSSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) AKASH NAGAR(AN@AKASHNAGAR.COM)(9999747409)(RESPONDENT)		P.S.-FIR NO. :(CBI-6/87-SIU-1)
10	CRL.M.C.-150/2012 WITH CRL.REV.P. 408/2011	STATE V/s HARISH BINDAL & ANR	MUKESH GUPTA, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(OFFICE@HBARUAH.COM)(9810671087)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-542/2005) BAIL APPLN. 2600/2005 FILED BY TARUN BINDAL & ANR (DISPOSED ON : 2006-02-14) CRL.M.C. 3743/2008 FILED BY TARUN BINDAL (DISPOSED ON : 2010-10-21) CRL.M.C. 533/2010 FILED BY PURKH CHAND MINDA & ORS (DISPOSED ON : 2010-02-19) CRL.M.C. 3739/2009 FILED BY HARISH BINDAL (DISPOSED ON : 2010-10-21) P.S.-FIR NO. :(SHALIMAR BAGH-542/2005)
11	CRL.REV.P.-408/2011 CRL.M.A. 17833/2013 CRL.M.A. 3576/2022 WITH CRL.M.C. 150/2012	PURAKH CHAND MINDA V/s STATE & ORS.	AKSHAMA NATH, HRISHKESH BARUAH, HRISHIKESH BARUAH	
		OTHER DETAILS OF ADVOCATES: JEEVESH BINDAL(JEEVESHBINDAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
12	CRL.M.C.-753/2013 CRL.M.A. 2462/2013 WITH CRL.REV.P. 61/2013	TARKESHWAR YADAV & ORS. V/s STATE & ANR.	SANDIP KUMAR, VIKRAM SINGH PANWAR, R S MALIK, WITHOUT GENERATE, NK SINGH, ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-115/2011) BAIL APPLN. 621/2011 FILED BY VIDYA SAGAR THR. HIS FATHER TARKESHWAR YADAV (DISPOSED ON : 2011-05-11) BAIL APPLN. 618/2011 FILED BY SHIV JI YADAV (DISPOSED ON : 2011-05-11) CRL.REV.P. 61/2013 FILED BY STATE (D. OF HEARING : 2025-04-16) W.P.(CRL) 1198/2013 FILED BY JAI BHAGWAN & ANR. (DISPOSED ON : 2017-07-13) P.S.-FIR NO. :(SARAI ROHILLA-115/2011)
13	CRL.REV.P.-61/2013 CRL.M.A. 1447/2013	STATE V/s TARA DEVI & ORS.	PAWAN SHARMA, SANDEEP KUMAR, VIKRAM SINGH PANWAR, R S MALIK, NK SINGH, ARUN KHATRI, HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI(HEMANTGULATI9@GMAIL.COM)(9999995979)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-115/2011) BAIL APPLN. 621/2011 FILED BY VIDYA SAGAR THR. HIS FATHER TARKESHWAR YADAV (DISPOSED ON : 2011-05-11) BAIL APPLN. 618/2011 FILED BY SHIV JI YADAV (DISPOSED ON : 2011-05-11) CRL.M.C. 753/2013 FILED BY TARKESHWAR YADAV & ORS. (D. OF HEARING : 2025-04-16) W.P.(CRL) 1198/2013 FILED BY JAI BHAGWAN & ANR. (DISPOSED ON : 2017-07-13)

			P.S.-FIR NO. :(SARAI ROHILLA-115/2011)
14	CRL.M.C.-1515/2017 CRL.M.A. 6184/2017	NAVED & ORS. V/s REHANA	DIWAN SINGH CHAUHAN, ATUL AGARWAL
		OTHER DETAILS OF ADVOCATES: ATUL AGARWAL(ATULAGARWAL13@GMAIL.COM)(8826235476)(PETITIONER)	
15	CRL.M.C.-1403/2018 WITH CRL.M.C. 1405/2018 CRL.M.C. 1406/2018 CRL.M.C. 1407/2018	MANOJ RUNGTA V/s STATE & ANR	RANJAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR()(9811136353)(PETITIONER)	
16	CRL.M.C.-1405/2018	MANOJ RUNGTA V/s STATE & ANR	RANJAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR()(9811136353)(PETITIONER)	
17	CRL.M.C.-1406/2018	MANOJ RUNGTA V/s STATE & ANR	RANJAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR()(9811136353)(PETITIONER)	
18	CRL.M.C.-1407/2018	MANOJ RUNGTA V/s STATE & ANR	RANJAN KUMAR
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR()(9811136353)(PETITIONER)	
19	CRL.M.C.-1417/2018	MAHENDER SINGH V/s STATE (NCT OF DELHI) & ORS	NEERAJ JAIN, L K VERMA, PUSHPA RANA, SUMIT DAGAR
		OTHER DETAILS OF ADVOCATES: NEERAJ JAIN()(9810331160)(PETITIONER) PUSHPA RANA(RANAPUSHPA8966@GMAIL.COM)(8468847941)(PETITIONER) SUMIT DAGAR(ADVSDAGAR@GMAIL.COM)(8287434533)(PETITIONER)	
20	CRL.M.C.-6182/2018	JUGAL KISHORE RATNU V/s GOVT OF NCT DELHI& ANR	SALEEM AHMED, BHUPENDRA PRATAP SINGH, JAGJIT SINGH
		OTHER DETAILS OF ADVOCATES: SALEEM AHMED()(9278621621)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER)	
21	CRL.M.C.-6640/2018 CRL.M.A. 50777/2018	MS. SHEFALI WALIA V/s SECURITIES EXCHANGE BOARD OF INDIA & ORS.	H C KHARBANDA, SANYAM SAXENA, SANJAY MANN, AJAY KUMAR CHOPRA
		OTHER DETAILS OF ADVOCATES: H C KHARBANDA()(9990426961)(PETITIONER) SANJAY MANN(MANNSANJAY22@GMAIL.COM)(9899064115)(PETITIONER) AJAY KUMAR CHOPRA(AKCHOPRA_ADV@YAHOO.IN)(9811104015)(PETITIONER)	
22	CRL.M.C.-230/2021 CRL.M.A. 1182/2021 WITH CRL.M.C. 233/2021	NINA RAM@ NINA KHANNA V/s NARAYAN PARWAL	VISHAKHA GUPTA, VISHAKHA GUPTA
		OTHER DETAILS OF ADVOCATES: NINA RAM@ NINA KHANNA(YJSHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) NINA RAM@ NINA KHANNA(YJSHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) NINA RAM@ NINA KHANNA(YJSHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) NINA RAM@ NINA KHANNA(YJSHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) ARIMUS LAW, VISHAKHA GUPTA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) CHATURVEDI NARAYAN()(9350861431)(RESPONDENT)	
23	CRL.M.C.-233/2021 CRL.M.A. 1224/2021	NINA KHANNA ALIAS NINA KHANNA V/s NARAYAN PARWAL	VISHAKHA GUPTA, VISHAKHA GUPTA
		OTHER DETAILS OF ADVOCATES: NINA KHANNA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(RESPONDENT) NINA KHANNA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(RESPONDENT) NINA KHANNA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(RESPONDENT) NINA KHANNA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(RESPONDENT) ARIMUS LAW, VISHAKHA GUPTA(VISHAKHA@ARIMUSLAW.COM)(8800561485)(PETITIONER) CHATURVEDI NARAYAN()(9350861431)(RESPONDENT)	
24	CRL.M.C.-2461/2021 CRL.M.A. 16170/2021	THE INDIAN EXPRESS P LIMITED ORS V/s GOVERNMENT OF NCT OF DELHI NCT OF DELHI	SAHIL

		OTHER DETAILS OF ADVOCATES: SAHIL(ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) PAVAN KUMAR(ASHISHHANUMAN45@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-3054/2021 CRL.M.A. 19043/2021	RAWEL SINGH SARNA V/s THE STATE & ORS.	AJAY M LAL	
		OTHER DETAILS OF ADVOCATES: AJAY M LAL & ASSOCIATES(AJAYLAL@GMAIL.COM)(9873489844)(PETITIONER) RAJIV SONI(RAJIVSONIDOLLY@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR-286/2021)
26	CRL.M.C.-3116/2021 CRL.M.A. 19421/2021	MRS. RASHMI ANAND V/s SH. DILIP KUMAR	DEEPAK KOHLI, YATHARTH SINHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOLI(DEEPAK_ADV@YAHOO.COM)(9811376026)(PETITIONER) YATHARTH SINHA (YATHARTHSINHA20@GMAIL.COM)(9910384752)(PETITIONER)		
27	CRL.M.C.-3146/2021	HIMANSHI AGGARWAL V/s STATE & ANR.	VARUN KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHKUMARDHC292@GMAIL.COM)(9818802329)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-199/2018)
28	CRL.M.A. 17692/2024 In CRL.M.C.-3406/2021(Disposed off case) WITH BAIL APPLN. 3417/2022	D KALIDAS V/s STATE	JAGAT SINGH, JAGAT SINGH	
		OTHER DETAILS OF ADVOCATES: JAGAT SINGH(JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAGAT SINGH (JAG_AT@REDIFFMAIL.COM)(9810370843)(PETITIONER) DHC PROSECUTION DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-8/2020) BAIL APPLN. 573/2021 FILED BY MAMTA VAID (DISPOSED ON : 2021-02-19) CRL.M.C. 2885/2022 FILED BY MEGHRAJ RATHORE (DISPOSED ON : 2022-07-18) BAIL APPLN. 103/2022 FILED BY MEGHRAJ RATHORE (IN JUDICIAL CUSTODY THROUGH PAIROKAR) (DISPOSED ON : 2022-05-17) CRL.M.C. 4004/2022 FILED BY MEGHRAJ RATHORE (DISPOSED ON : 2022-09-15) BAIL APPLN. 3435/2022 FILED BY MEGHRAJ RATHORE (DISPOSED ON : 2024-01-30) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-8/2020)
29	CRL.M.C.-985/2025	RAJ RISHI PANDEY V/s STATE OF NCT OF DELHI & ORS.	NISHANT MANDAL	
		OTHER DETAILS OF ADVOCATES: NISHANT MANDAL(NISHANTMANDAL@REDIFFMAIL.COM)(8092776660)(PETITIONER) NISHANT MANDAL(NISHANTMANDAL@REDIFFMAIL.COM)(8092776660)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TUGLAQ ROAD-12/2025)
30	W.P.(CRL)-455/2019	BRIJ MOHAN V/s THE STATE & OTHERS	SACHIN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SACHIN AGGARWAL{ }(9811071022)(PETITIONER)		
31	W.P.(CRL)-1188/2019 CRL.M.A. 8679/2019 CRL.M.A. 36563/2019 CRL.M.A. 36564/2019 CRL.M.A. 36565/2019 CRL.M.(BAIL) 6270/2020 CRL.M.(BAIL) 749/2021 CRL.M.(BAIL) 581/2025	KANWARJEET SINGH BATTH V/s UNION OF INDIA	SANJAY MISHRA, NITESH SINGLA	
		OTHER DETAILS OF ADVOCATES: SANJAY MISHRA{ }(9810135522)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) NITESH SINGLA(NITESH434@GMAIL.COM)(8860409784)(PETITIONER) MOHAMMED MUQEEN(MOHMMEDMUQEEN@GMAIL.COM)(9999864964)(RESPONDENT) MATTAPHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM){}(RESPONDENT) SANJAY MISHRA{ }(9810135522)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) SANJAY MISHRA (SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
32	CRL.M.C.-3456/2017 CRL.M.A. 14110/2017	MANDAVA ASHAPRIYA V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
33	CRL.M.C.-3469/2017 CRL.M.A. 14139/2017	RAMAKOTESWARA RAO KOMMALAPATI V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
34	CRL.M.C.-3470/2017 CRL.M.A. 14141/2017	RAMAKOTESWARA RAO KOMMALAPATI V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
35	CRL.M.C.-3472/2017 CRL.M.A. 14145/2017	MANDAVA ASHAPRIYA V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
36	CRL.M.C.-3474/2017 CRL.M.A. 14149/2017	MANDAVA RAO PRABHAKAR V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
37	CRL.M.C.-3476/2017 CRL.M.A. 14153/2017	MANDAVA ASHAPRIYA V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
38	CRL.M.C.-3477/2017 CRL.M.A. 14155/2017	NSL ENERGY VENTURES PRIVATE LIMITED V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
39	CRL.M.C.-3478/2017 CRL.M.A. 14157/2017	MANDAVA RAO PRABHAKR V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
40	CRL.M.C.-3479/2017 CRL.M.A. 14159/2017	MANDAVA RAO PRABHAKAR V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
41	CRL.M.C.-3480/2017 CRL.M.A. 14161/2017	NSL ENERGY VENTURES PRIVATE LIMITED V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
42	CRL.M.C.-3481/2017 CRL.M.A. 14163/2017	NSL ENERGY VENTURES PVT LTD V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
43	CRL.M.C.-3483/2017 CRL.M.A. 14167/2017	RAMAKOTESWARA RAO KOMMALAPATI V/s STATE & ANR	ABHISHEK SAKET	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
FOR ARGUMENT				
44	CRL.M.C.-5208/2018	PRADEEPKUMAR GATHANIA V/s SHEIKH ALLAUDIN PACKIR MAIDEEN	DEEPAK BASHTA, LEX JURISTS, TARUN RANA, TULIKA BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: DEEPAK BASHTA()(9999149022)(PETITIONER) TULIKA BHATNAGAR(TULIKA.BHATNAGAR02@GMAIL.COM)(9873865937)(PETITIONER)		
FOR FINAL DISPOSAL				
45	CRL.M.C.-2499/2018 CRL.M.A. 8898/2018 CRL.M.A. 3527/2019 WITH CRL.M.C. 2500/2018 CRL.M.C. 2728/2018 CRL.M.C. 2738/2018	MAHENDER SINGH V/s STATE (GOVT OF NCT OF DELHI) & ANR	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER) JASWINDER SINGH()(9811232066)(PETITIONER)		
46	CRL.M.C.-2500/2018 CRL.M.A. 8905/2018	CENTRAL BANK OF INDIA V/s STATE (GOVT OF NCT OF DELHI) & ANR	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER)		
47	CRL.M.C.-2728/2018 CRL.M.A. 9705/2018 CRL.M.A. 3518/2019	BNS RATNAKAR V/s STATE & ANR	JASWINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER)		

		JASWINDER SINGH()(9811232066)(PETITIONER)	
48	CRL.M.C.-2738/2018 CRL.M.A. 9763/2018 CRL.M.A. 3515/2019	MOHAN TANKSALE V/s STATE & ANR	JASWINDER SINGH
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER) JASWINDER SINGH()(9811232066)(PETITIONER)	

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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cmbharatgulati.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3630/2024	AMAAN V/s STATE GNCT OF DELHI	MOHAMMAD ANAS	
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY(VIKRANT142006@YAHOO.CO.IN)(9312432926)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-492/2022) BAIL APPLN. 3638/2022 FILED BY BHURE @ ASHIK (DISPOSED ON : 2022-12-06) BAIL APPLN. 277/2023 FILED BY SUJAL SONKAR (DISPOSED ON : 2023-01-31) BAIL APPLN. 1803/2023 FILED BY ASHIK ALIAS ASIF ALIAS BHURE (DISPOSED ON : 2023-05-30) BAIL APPLN. 2156/2023 FILED BY SUJAL SONKAR (DISPOSED ON : 2023-07-03) CRL.M.C. 3634/2023 FILED BY SUJAL SONKAR (DISPOSED ON : 2023-05-22) BAIL APPLN. 1619/2024 FILED BY SUJAL SONKAR (DISPOSED ON : 2024-07-18) BAIL APPLN. 3420/2024 FILED BY SUJAL SONKAR (DISPOSED ON : 2024-09-23) BAIL APPLN. 3483/2024 FILED BY ASHIK @ BHURA (DISPOSED ON : 2024-10-28) BAIL APPLN. 4311/2024 FILED BY SUJAL SONKAR (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(SUBZI MANDI-492/2022)
2	BAIL APPLN.-4604/2024	KAMLA DEVI V/s STATE (NCT OF DELHI)	VARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: VARUN J MISHRA(MISHRAJVARUN@GMAIL.COM)(7042340737)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-899/2022)
3	BAIL APPLN.-696/2025	PAWAN ROHILLA V/s STATE GOVT OF NCT OF DELHI	SURENDRA KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: S.K SHARMA(VITARK.LEGAL@GMAIL.COM)(9711905341)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURENDRA KUMAR SHARMA(MRSURENDRASHARMA50@GMAIL.COM)(9711480554)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DELHI CANTT. RAILWAY STATION-13/2023) CRL.REV.P. 521/2024 FILED BY PAWAN ROHILLA THROUGH PAROKAR SURENDER KUMAR ROHILLA (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(DELHI CANTT. RAILWAY STATION-

				13/2023)
4	BAIL APPLN.-956/2025	SURENDER@ BHALU V/s STATE (NET OF DELHI)	KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-77/2023) BAIL APPLN. 1716/2023 FILED BY DEEPAK NAGIYA (DISPOSED ON : 2023-09-13) W.P.(CRL) 2896/2023 FILED BY ROSHNI AND OTHERS (DISPOSED ON : 2024-02-01) BAIL APPLN. 542/2024 FILED BY SURENDER@BHALU (DISPOSED ON : 2024-02-14) W.P.(C) 6437/2024 FILED BY NEHA (DISPOSED ON : 2024-05-04) P.S.-FIR NO. :(CRIME AND RAILWAY-77/2023)
5	BAIL APPLN.-977/2025	SAFIK ALI LAYAK @SAFIK AL SANFUI @BABU HAKLA V/s THE STATE (NCT OF DELHI) & ANR.	MOHD KAMRAN	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) ABDUL SATTAR (AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (OKHLA INDUSTRIAL AREA-923/2023) BAIL APPLN. 1364/2024 FILED BY MOHD. HAFIZ (DISPOSED ON : 2024-04-23) BAIL APPLN. 1835/2024 FILED BY MAUN KHAN (DISPOSED ON : 2024-10-09) BAIL APPLN. 2523/2024 FILED BY ANOWER ALI (DISPOSED ON : 2024-10-09) BAIL APPLN. 3994/2024 FILED BY MOHD RAFIQ (DISPOSED ON : 2024-11-26) BAIL APPLN. 4024/2024 FILED BY MOHD QUTUB (DISPOSED ON : 2024-11-26) BAIL APPLN. 4217/2024 FILED BY MOHD HAFIZ (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA- 923/2023)
6	BAIL APPLN.-990/2025	MUSTKEEN @ MOTA V/s THE STATE GOVT.OF NCT OF DELHI	PARAS JOSHI	
		OTHER DETAILS OF ADVOCATES: URVASHI BHATIA(URVASHIBHATIA.95@GMAIL.COM)(9899905773)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (I.P.ESTATE-208/2022) BAIL APPLN. 1984/2023 FILED BY SAMREEN (DISPOSED ON : 2023-09-19) CRL.REV.P. 862/2024 FILED BY SABIR (D. OF HEARING : 2025-08-04) BAIL APPLN. 3043/2024 FILED BY SAMREEN (DISPOSED ON : 2024-09-20) BAIL APPLN. 774/2025 FILED BY RAJKUMAR@BHOLA (D. OF HEARING : 2025-04-25) P.S.-FIR NO. :(I.P.ESTATE-208/2022)
7	BAIL APPLN.-1019/2025	JATIN V/s STATE NCT OF DELHI	SUNITA ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITARORA157@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-663/2023)
8	BAIL APPLN.-1347/2025 CRL.M.A. 10486/2025 CRL.M.A. 10728/2025	MUSTAKIM MIYA@MUSKAN V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA (SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHALSWA DAIRY-813/2015) BAIL APPLN. 92/2025 FILED BY MUSTAKIM MIYA @ MUSKAN (DISPOSED ON : 2025-03-06) P.S.-FIR NO. :(BHALSWA DAIRY-813/2015)
9	BAIL APPLN.-1356/2025 CRL.M.A. 10554/2025	MOHSIN KHAN V/s THE STATE GOVT. OF NCT OF DELHI	MUJEEB KHAN	
		OTHER DETAILS OF ADVOCATES: MUJEEB KHAN(ADVMUJEEBKHAN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-132/2021) BAIL APPLN. 199/2025 FILED BY PARAMJEET KUMAR (DISPOSED ON : 2025-02-14)

				P.S.-FIR NO. :(CRIME AND RAILWAY-132/2021)
SUSPENSION OF SENTENCE				
10	CRL.M.(BAIL) 291/2025 In CRL.A.-168/2025	DARSHAN MOHAR V/s STATE OF NCT OF DELHI AND ANR.	TUSHAR LAMBA (DHCLSC), ARVIND KUMAR	Listing Remarks: AT 02:30 PM/PART-HEARD
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARVIND KUMAR(ARVINDAD.82@GMAIL.COM)(9312999959)(PETITIONER)		P.S.-FIR NO. :(BHARAT NAGAR-362/2020)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
11	CRL.M.C.-4083/2022	CENTRAL BUREAU OF INVESTIGATION V/s MANMOHAN KAMAL MAHAJAN	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MANMOHAN KAMAL MAHAJAN(MANMOHAN61@YAHOO.COM)(9811117329)(PETITIONER) RIPU DAMAN BHARDWAJ(CGCS.RIPUDAMAN@GMAIL.COM)()(PETITIONER) RIPU DAMAN(CGSC.RIPUDAMAN@GMAIL.COM)()(PETITIONER) MANMOHAN KAMAL(MANMOHAN61@YAHOO.COM)(9811117329)(PETITIONER) MAN MOHAN(MANMOHAN61@YAHOO.COM)()(RESPONDENT) MANMOHAN(MANMOHAN61@YAHOO.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2014-E-0004) CRL.M.C. 1039/2014 FILED BY M/S PACL LTD AND & ORS (DISPOSED ON : 2014-02-28) W.P.(CRL) 705/2014 FILED BY PACL LTD (DISPOSED ON : 2014-05-06) W.P.(CRL) 1078/2014 FILED BY GURMEET SINGH (DISPOSED ON : 2016-02-18) W.P.(CRL) 1076/2014 FILED BY PACL LTD (DISPOSED ON : 2016-02-18) BAIL APPLN. 465/2014 FILED BY SUKHDEV SINGH & ORS. (DISPOSED ON : 2014-02-28) BAIL APPLN. 1707/2016 FILED BY GURMEET SINGH & ANR. (DISPOSED ON : 2017-03-06) BAIL APPLN. 254/2018 FILED BY SUBRATA BHATTARCHARYA (DISPOSED ON : 2018-03-19) BAIL APPLN. 1514/2022 FILED BY JANESHWAR DASS (DISPOSED ON : 2022-12-15) BAIL APPLN. 1382/2022 FILED BY MANNOJ KUMAR JAIN (DISPOSED ON : 2022-06-13) BAIL APPLN. 1278/2022 FILED BY AKASH AGARWAL (DISPOSED ON : 2022-06-13) BAIL APPLN. 1173/2022 FILED BY RAJESH AGARWAL (DISPOSED ON : 2022-06-13) BAIL APPLN. 1203/2022 FILED BY MOHAN LAL SEHJPAL (DISPOSED ON : 2022-06-13) BAIL APPLN. 1597/2022 FILED BY GURJANT SINGH GILL (DISPOSED ON : 2023-02-15) BAIL APPLN. 1828/2022 FILED BY PREM SETH (DISPOSED ON : 2023-01-19) BAIL APPLN. 1172/2022 FILED BY SUBASH AGARWAL (DISPOSED ON : 2022-06-13) BAIL APPLN. 717/2022 FILED BY ANIL KUMAR KHEMKA (DISPOSED ON : 2023-02-24) BAIL APPLN. 2069/2022 FILED BY GURNAM SINGH (DISPOSED ON : 2022-11-28) BAIL APPLN. 716/2022 FILED BY PRAVEEN KUMAR AGARWAL (DISPOSED ON : 2022-06-13) BAIL APPLN. 2033/2022 FILED BY BRAJENDRA SINGH BHADOURIYA (DISPOSED ON : 2022-11-30) BAIL APPLN. 2661/2022 FILED BY BARINDER KAUR (DISPOSED ON : 2023-01-20) BAIL APPLN. 2301/2022 FILED BY TARLOCHAN SINGH (DISPOSED ON : 2023-03-09) CRL.M.C. 4055/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-20) CRL.M.C. 7161/2022 FILED BY NIRMAL SINGH BHANGOO (DISPOSED ON : 2022-12-28) BAIL APPLN. 1862/2024 FILED BY NIRMAL SINGH BHANGOO (DISPOSED ON : 2024-08-27) CRL.M.C. 4863/2024 FILED BY BARINDER KAUR (DISPOSED ON : 2024-06-24) P.S.-FIR NO. :(CBI-BD1-2014-E-0004)
FRESH MATTERS & APPLICATIONS				
12	CRL.A.-905/2010	JAI BHAGWAN KATRIA V/s STATE	S K BHATNAGAR, SUNIL MITTAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-8/2006) CRL.M.C. 625/2010 FILED BY JAI BHAGWAN KATARIA (DISPOSED ON : 2010-03-19) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-

				8/2006)
13	CRL.M.C.-1801/2025 CRL.M.A. 8106/2025 CRL.M.A. 8107/2025 WITH CRL.M.C. 1806/2025 CRL.M.C. 1807/2025	M/S TRENTY CONSULTANCY SERVICES PVT LTD V/s SARTAJ ALI & ORS.	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
14	CRL.M.C.-1806/2025 CRL.M.A. 8194/2025 CRL.M.A. 8195/2025	M/S TRENTY CONSULTANCY SERVICES PVT LTD V/s SARTAJ ALI & ORS.	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS(LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) SHIRAJ(SHIRAJ_DELHI@YAHOO.COM)(0)(RESPONDENT)		
15	CRL.M.C.-1807/2025 CRL.M.A. 8196/2025 CRL.M.A. 8197/2025	M/S TRENTY CONSULTANCY SERVICES PVT LTD V/s SARTAJ ALI & ORS.	NIDHI JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) VIKAS DEEP (LAWVIKAS99@GMAIL.COM)(7988059993)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTAJ (ALI.SARTAJ@YAHOO.COM)(0)(RESPONDENT)		
16	CRL.M.C.-1846/2025 CRL.M.A. 8370/2025	AZAD SINGH DAGAR V/s STATE OF N.C.T. OF DELHI & ANR.	AYUSH BODWAL	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR(BODWAJ.AYUSH227@GMAIL.COM)(8595134020)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAFFARPUR KALAN-189/2019)
17	CRL.REV.P.-1336/2024 WITH CRL.REV.P. 1359/2024	YESHPAL A RAIKAR V/s STATE GOVT OF NCT OF DELHI AND ORS	HEENA GOPAL ROHRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-131/2008) BAIL APPLN. 1986/2008 FILED BY FERMEENA KHAUNTE & ANR (DISPOSED ON : 2008-09-30) BAIL APPLN. 2408/2008 FILED BY YAHSPAL RAIKAR & ANR. (DISPOSED ON : 2008-12-10) BAIL APPLN. 2407/2008 FILED BY FARMEENA KHAUNTE & ANR. (DISPOSED ON : 2008-12-10) W.P.(CRL) 919/2009 FILED BY NAGESHWAR PANDEY & ORS. (DISPOSED ON : 2010-09-09) BAIL APPLN. 315/2009 FILED BY FARMEENA KHAUNTE & ANR. (DISPOSED ON : 2013-07-09) BAIL APPLN. 314/2009 FILED BY YASHPAL RAIKAR & ANR. (DISPOSED ON : 2013-07-09) CRL.M.C. 1975/2010 FILED BY NAGESHWAR PANDEY (DISPOSED ON : 2015-01-27) CRL.M.C. 2697/2012 FILED BY RAVINDRA C P NAVELKAR & ANR (DISPOSED ON : 2013-07-09) TR.P.(CRL.) 58/2014 FILED BY RAVI ARORA (DISPOSED ON : 2017-05-11) BAIL APPLN. 2202/2014 FILED BY VITHAL DURGA TALWAR (DISPOSED ON : 2014-10-13) CRL.REV.P. 1359/2024 FILED BY SHRI PRADEEP J KHAUNTE AND ANR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-131/2008)
18	CRL.REV.P.-1359/2024 CRL.M.A. 37692/2024	SHRI PRADEEP J KHAUNTE AND ANR V/s STATE GOVT OF NCT OF DELHI AND ORS	HEENA GOPAL ROHRA	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR(VIKASADITYA1986@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-131/2008) BAIL APPLN. 1986/2008 FILED BY FERMEENA KHAUNTE & ANR (DISPOSED ON : 2008-09-30) BAIL APPLN. 2408/2008 FILED BY YAHSPAL RAIKAR & ANR. (DISPOSED ON : 2008-12-10) BAIL APPLN. 2407/2008 FILED BY FARMEENA

				KHAUNTE & ANR. (DISPOSED ON : 2008-12-10) W.P.(CRL) 919/2009 FILED BY NAGESHWAR PANDEY & ORS. (DISPOSED ON : 2010-09-09) BAIL APPLN. 315/2009 FILED BY FARMEENA KHAUNTE & ANR. (DISPOSED ON : 2013-07-09) BAIL APPLN. 314/2009 FILED BY YASHPAL RAIKAR & ANR. (DISPOSED ON : 2013-07-09) CRL.M.C. 1975/2010 FILED BY NAGESHWAR PANDEY (DISPOSED ON : 2015-01-27) CRL.M.C. 2697/2012 FILED BY RAVINDRA C P NAVELKAR & ANR (DISPOSED ON : 2013-07-09) TR.P.(CRL.) 58/2014 FILED BY RAVI ARORA (DISPOSED ON : 2017-05-11) BAIL APPLN. 2202/2014 FILED BY VITHAL DURGA TALWAR (DISPOSED ON : 2014-10-13) CRL.REV.P. 1336/2024 FILED BY YESHPAL A RAIKAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-131/2008)
19	CRL.REV.P.(MAT.)-159/2024	MS. HARPREET KAUR V/s SH. HARKISHAN SINGH	GURMIT SINGH HANS	
		OTHER DETAILS OF ADVOCATES: LAWGICAL ()(9810209575)(PETITIONER)		
20	CRL.REV.P.(NDPS)-6/2024 CRL.M.A. 36935/2024	TIFAL NAUKHEJ @ TIFLEY V/s STATE GOVT. OF NCT OF DELHI	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S KUSHWAHA (JAGMANISGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-117/2021) CRL.M.C. 371/2022 FILED BY ROHIT (DISPOSED ON : 2024-05-31) BAIL APPLN. 4370/2021 FILED BY TIFAL NAUKHEJ @ TIFLEY (DISPOSED ON : 2021-12-14) CRL.REV.P. 338/2022 FILED BY ABDULLAH NAJIBULLAH @ NABI (DISPOSED ON : 2023-09-21) BAIL APPLN. 99/2022 FILED BY ABID HUSSAIN SULTAN (DISPOSED ON : 2022-08-23) CRL.M.C. 2758/2023 FILED BY SHAMIM AKHTAR (DISPOSED ON : 2023-04-20) BAIL APPLN. 2869/2023 FILED BY HASHMAT MOHAMMADI (DISPOSED ON : 2023-09-21) BAIL APPLN. 3380/2023 FILED BY ADIB HASAN SULTAN (DISPOSED ON : 2023-10-13) CRL.REV.P.(NDPS) 4/2024 FILED BY ROHIT (DISPOSED ON : 2024-11-07) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-117/2021)
21	W.P.(CRL)-988/2025	MR. BRAHM SINGH V/s THE STATE OF NCT OF DELHI & ORS.	DUSHYANT BHARGAVA	
		OTHER DETAILS OF ADVOCATES: DUSHYANT BHARGAVA(BHARGAVALLEGAL@GMAIL.COM)(9013173324)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	W.P.(CRL)-1012/2025(Disposed off case)	RAVI SAINI V/s THE STATE GOVT OF NCT OF DELHI AND ORS.	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: S.G GOSWAMI (SGGOSWAMI90733@GMAIL.COM)(9873449073)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	W.P.(CRL)-1121/2025 CRL.M.A. 10701/2025 CRL.M.A. 10702/2025 CRL.M.A. 10703/2025	LIYAKAT V/s CENTRAL TAX GST EAST DELHI	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9990174008)(PETITIONER)		P.S.-FIR NO. :(DIRECTORATE GENERAL OF GST INTELLIGENCE-GEXCOM/AE/INV/529/2023)
FOR ADMISSION				
24	CRL.M.C.-865/2025	SANDEEP KUMAR V/s AJAY KUMAR	PAWAN SILMANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR HSARMA(SILMANA.ADVOCATE@GMAIL.COM)(9599460467)(PETITIONER)		

25	CRL.REV.P.-442/2024 CRL.M.A. 10373/2024	UCO BANK V/s STATE OF NCT OF DELHI AND ANR	RAJESH RATTAN	
		OTHER DETAILS OF ADVOCATES: RAJESH RATTAN(RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER) RAJESH RATTAN (RAJESHRATTAN66@GMAIL.COM)(9810218488)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SANGAM VIHAR-417/2010) BAIL APPLN. 563/2012 FILED BY NARESH KUMAR GUPTA (DISPOSED ON : 2012-05-03) CRL.L.P. 161/2024 FILED BY UCO BANK (DISPOSED ON : 2024-03-27) P.S.-FIR NO. :(SANGAM VIHAR-417/2010)
26	CRL.REV.P.-885/2024 CRL.M.A. 20290/2024	MR. MANISH KUMAR CHOUDHARY V/s MRS. PALLAVI GARG	VARUN JAIN	
		OTHER DETAILS OF ADVOCATES: SAURABH CHAUHAN(CONTACT@SCALEGAL.CO.IN)(9971540730)(PETITIONER)		
27	CRL.REV.P.-1309/2024	SH MANMOHAN & ORS. V/s SMT EKTA	POOJA TANDON	
		OTHER DETAILS OF ADVOCATES: POOJA TANDON(P.TANDON2014@GMAIL.COM)(8459442423)(PETITIONER)		
28	CRL.REV.P.-1347/2024 CRL.M.A. 36916/2024	PARMOD KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RAKESH CHAHAR	
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR()(9910411577)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PREM NAGAR-464/2019)
AFTER NOTICE MISC. MATTERS				
29	CRL.M.C.-686/2022 CRL.M.A. 2955/2022 WITH CRL.M.C. 1137/2022	RAVINDER SINGH & ORS. V/s CBI	AKHIL MITTAL	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM)(9212504099)(PETITIONER) PANKAJ PHOTOSTAT(PHOTOSTATPANKAJ@GMAIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-DAI-2013-A-0017) CRL.M.C. 2400/2016 FILED BY BIRENDER SINGH YADAV & ORS. (DISPOSED ON : 2016-10-06) CRL.M.C. 2401/2016 FILED BY RAVINDER SINGH (DISPOSED ON : 2016-10-06) CRL.M.C. 930/2017 FILED BY RAVINDER SINGH (DISPOSED ON : 2017-12-05) CRL.M.C. 934/2017 FILED BY SUSHIL KUMAR JAIN (DISPOSED ON : 2017-12-05) CRL.M.C. 849/2017 FILED BY BIRENDER SINGH YADAV (DISPOSED ON : 2017-12-05) CRL.M.C. 935/2017 FILED BY MUKESH KUMAR (DISPOSED ON : 2017-12-05) CRL.M.C. 1137/2022 FILED BY BIRENDER SINGH YADAV & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-DAI-2013-A-0017)
30	CRL.M.C.-1137/2022 CRL.M.A. 4931/2022	BIRENDER SINGH YADAV & ORS. V/s CENTRAL BUREAU OF INVESTIGATION THROUGH ITS DIRECTOR	NITENDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: NITENDRA SHARMA(SHARMANITENDRA775@GMAIL.COM)(9350292404)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-DAI-2013-A-0017) CRL.M.C. 2400/2016 FILED BY BIRENDER SINGH YADAV & ORS. (DISPOSED ON : 2016-10-06) CRL.M.C. 2401/2016 FILED BY RAVINDER SINGH (DISPOSED ON : 2016-10-06) CRL.M.C. 930/2017 FILED BY RAVINDER SINGH (DISPOSED ON : 2017-12-05) CRL.M.C. 934/2017 FILED BY SUSHIL KUMAR JAIN (DISPOSED ON : 2017-12-05) CRL.M.C. 849/2017 FILED BY BIRENDER SINGH YADAV (DISPOSED ON : 2017-12-05) CRL.M.C. 935/2017 FILED BY MUKESH KUMAR (DISPOSED ON : 2017-12-05) CRL.M.C. 686/2022 FILED BY RAVINDER SINGH & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-DAI-2013-A-0017)

31	CRL.M.C.-1510/2022	MANZAR ALAM AND ANR. V/s THE STATE GOVT OF NCT OF DELHI) AND ANR.	CHANDAN KUMAR MANDAL, MOHAMMAD FARAZ	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) GAJENDRA KUMAR CHAUHAN(GKCHAUHAN55@GMAIL.COM)(9999723271)(PETITIONER) ADVOCATE 4 LIVING BEING(ADVOCATE4LIVINGBEING@GMAIL.COM)()(PETITIONER) ADVOCATE 4 LIVING BEING(ADVOCATE4LIVINGBEING@GMAIL.COM)()(PETITIONER) GAJENDRA KUMAR CHAUHAN(GKCHAUHAN55@GMAIL.COM)(9999723271)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD FARAZ(FARAZ.SS@GMAIL.COM)(9910465908)(PETITIONER)		P.S.-FIR NO. :(MOTI NAGAR-810/2021)
32	CRL.M.C.-1684/2022	NARAIN SINGH MAHARDA V/s THE STATE AND ANR.	PAWAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN SHARMA(MYCLIENTS123456@GMAIL.COM)(9818156973)(PETITIONER) PRAVEEN SINGH(30.PRAVEENSINGH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA-149/2014)
33	CRL.M.C.-1771/2022 CRL.M.A. 7528/2022 WITH CRL.M.C. 1772/2022 CRL.M.C. 2748/2022	C.S. AGARWAL V/s KOHLI ONE HOUSING AND DEVELOPMENT PRIVATE LTD,	IESHAAN GUPTA, TANIYA RAHEJA	
		OTHER DETAILS OF ADVOCATES: GORANGG GUPTA(CREDOADVOCATES@GMAIL.COM)(9971686852)(PETITIONER) TANIYA RAHEJA(TANIYA20RAHEJA@GMAIL.COM)(9711942243)(RESPONDENT)		
34	CRL.M.C.-1772/2022 CRL.M.A. 7530/2022	ROCKMAN PROJECTS LTD & ANR. V/s KOHLI ONE HOUSING AND DEVELOPMENT PRIVATE LTD,	IESHAAN GUPTA, TANIYA RAHEJA	
		OTHER DETAILS OF ADVOCATES: GORANGG GUPTA(CREDOADVOCATES@GMAIL.COM)(9971686852)(PETITIONER) TANIYA RAHEJA(TANIYA20RAHEJA@GMAIL.COM)(9711942243)(PETITIONER)		
35	CRL.M.C.-2748/2022 CRL.M.A. 11355/2022	ROCKMAN PROJECTS LTD & ANR. V/s KOHLI ONE HOUSING AND DEVELOPMENT PRIVATE LTD,	GORANG GUPTA, SMRITI VARMA	
		OTHER DETAILS OF ADVOCATES: GORANGG GUPTA(CREDOADVOCATES@GMAIL.COM)(9971686852)(PETITIONER) SMRITI VARMA (SMRITIV794@GMAIL.COM)(9654825944)(PETITIONER)		
36	CRL.M.C.-2512/2022 CRL.M.A. 10470/2022	SUNIT MATHUR AND ORS V/s STATE GOVERNMENT OF NCT OF DELHI AND ANR	JAGRITI AHUJA	
		OTHER DETAILS OF ADVOCATES: RAJNISH GAUR(RAJNISH_GAUR@SNGPARTNERS.IN)(9811345355)(PETITIONER) AMOL SHARMA(AMOL_SHARMA@SNGPARTNERS.IN)(9958609042)(PETITIONER) JAGRITI AHUJA(JAGRITI_AHUJA@SNGPARTERS.IN)(9213743613)(PETITIONER)		
37	CRL.M.C.-2551/2022 CRL.M.A. 10637/2022 WITH CRL.M.C. 2555/2022 CRL.M.C. 2553/2022 CRL.M.C. 2679/2022	INCOME TAX OFFICE V/s AIMS SANYA DEVELOPERS PVT. LTD. & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PRAOFFICE@GMAIL.COM)()(PETITIONER) PUNEET RAI(PUNEETADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) M/S AIMS SANYA DEVELOPERS PVT LTD(AZAM@SANYAGROUP.IN)()(RESPONDENT)		
38	CRL.M.C.-2553/2022 CRL.M.A. 10640/2022	INCOME TAX OFFICE V/s AIMS SANYA DEVELOPERS PVT. LTD. & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNNETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) AZAM (AZAM@SANYAGROUP.IN)()(RESPONDENT)		

39	CRL.M.C.-2555/2022 CRL.M.A. 10643/2022 WITH CRL.M.C. 2553/2022	INCOME TAX OFFICE V/s AIMS SANYA DEVELOPERS PVT. LTD. & ORS.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: M/S AIMS SANYA DEVELOPERS PVT.LTD(AZAM@SANYAGROUP.IN){}(RESPONDENT)		
40	CRL.M.C.-2679/2022 CRL.M.A. 11105/2022	INCOME TAX OFFICE V/s AIMS PROMOTERS PVT. LTD. & ANR.	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES:		
41	CRL.M.C.-3099/2022	BHARTIYA BRAHMIN CHARITABLE TRUST REGD. AND ANR & ANR. V/s THE STATE (NCT OF DELHI) & ANR.	HARSH JAIDKA	
		OTHER DETAILS OF ADVOCATES: HARSH JAIDKA(HARSHJAIDKA@YAHOO.IN)(9811145052)(PETITIONER) HARSH JAIDKA(HARSHJAIDKA@YAHOO.IN)(9811145052)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) D D A (DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-86/2016) W.P.(CRL) 127/2017 FILED BY PT. SUKHBIR SHARMA & ANR. (DISPOSED ON : 2017-08-29) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-86/2016)
42	CRL.M.C.-3925/2022 CRL.M.A. 16316/2022	MAHENDER SINGH V/s THE STATE OF NCT OF DELHI & ANR.	DEBASISH MOITRA	
		OTHER DETAILS OF ADVOCATES: MAHENDER SINGH(YASHPALSINGH2227@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (R.K.PURAM-117/2019)
43	CRL.M.C.-4398/2022 CRL.M.A. 17951/2022 CRL.M.A. 16088/2023	ASHOK GUPTA & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	HIMANSHU SETHI, ABHISHEK BATRA	Listing Remarks: AT 02:15 PM
		OTHER DETAILS OF ADVOCATES: HIMANSHU SETHI(HSETHIOFFICE@GMAIL.COM)(9999384080)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN){}(RESPONDENT) ABHISHEK BATRA(BATRAABHISHEK96@GMAIL.COM)(9650061982)(PETITIONER) HSETHI(HSETHIOFFICE@GMAIL.COM){}(PETITIONER) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@GMAIL.COM)(9810009734)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN){}(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC_ED@GOV.IN){}(RESPONDENT)		P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 12/2019)
44	CRL.M.C.-4548/2022 CRL.M.A. 18480/2022	GURINDER SINGH KAMBOJ V/s STATE OF NCT OF DELHI & ANR.	CHANDRA SHEKHAR YADAV, ASIM NAEEM, SOMESH ARORA	
		OTHER DETAILS OF ADVOCATES: LEGAL SHEBANG(LEGAL.SHEBANG@GMAIL.COM){}(PETITIONER) CHANDRA SHEKHAR YADAV(LEGAL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) GURINDER SINGH KAMBOJ(GEETKAMBOJ@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MATHEW CHEMPLAYIL(REJI_PUTHUSSERRY@YAHOO.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(RESPONDENT) SOMESH ARORA (SOMESH@LEGALALLY. ARUN@LEGALALLY.IN)(8800994493)(PETITIONER)		P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-358/2022)
45	CRL.M.C.-5378/2022	VINAYANK KULKARNI V/s THE STATE (NCT OF DELHI) AND ORS.	KARTIKEYA LAL RASTOGI	
		OTHER DETAILS OF ADVOCATES: AKSHAY RINGE(AKSHAYRINGE@GMAIL.COM)(9870307001)(PETITIONER) VINAYAK KULKARNI(KULKARNI_SANJAY@OUTLOOK.COM){}(PETITIONER) EMPLOYEES PROVIDENT FUND ORGANISATION(MAIL.CHAMBERSOFSIDDHARTH.COM){}(RESPONDENT)		
46	CRL.M.C.-5577/2022	SANGEETA V/s STATE (GOVT. OF NCT OF DELHI)	POOJA ROY	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	CRL.M.C.-5727/2022 CRL.M.A. 22560/2022	TARUN TIRKHA V/s THE STATE AND ANR.	ALOK KUMAR PANDEY	

		OTHER DETAILS OF ADVOCATES: SATYA JENA(SATYAJENA724@GMAIL.COM)()(PETITIONER) ALOK KUMAR PANDEY(ALOKPANDEY274ADVOCATE@GMAIL.COM)(9958495050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
48	CRL.M.C.-6039/2022	A V/s STATE OF NCT OF DELHI	RAJESH PRASAD PANDEY, NILOY DASGUPTA	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI(RAJESH.JASCH@GMAIL.COM)(9810008859)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NILOY DASGUPTA(NILOYDASGUPTA@GMAIL.COM)(9810477627)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-339/2022)
49	CRL.M.C.-6716/2022 CRL.M.A. 26115/2022	VIRENDRA JAIN & ANR. V/s SERIOUS FRAUD INVESTIGATION OFFICE & ANR.	PRABHNEER SWANI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SERIOUS FRAUD INVESTIGATION OFFICE MINISTRY OF CORPORATE AFFAIRS-CC 543416/2016)
50	CRL.REV.P.-38/2024 CRL.M.A. 751/2024 CRL.M.A. 752/2024	AMIT NEGI V/s REENA & ANR.	DUSHYANT CHAUDHARY, ANKUR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DUSHYANT CHAUDHARY (DCHAUDHARYADVOCATE@GMAIL.COM)(9810368560)(PETITIONER) RAJESH KASHYAP (RAJESHKASHYAP@GMAIL.COM)()(PETITIONER) RAJESH KASHYAP (RAJESHKASHYAP@GMAIL.COM)()(RESPONDENT) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(RESPONDENT) RAJESH KUMAR(RAJESHKASHYAP5437@GMAIL.COM)(7011185835)(RESPONDENT)		
51	CRL.REV.P.-128/2024	SANJAY RATHORE V/s STATE (GOVT OF NCT, DELHI) AND ANR.	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SANJU GUPTA (SHARVAYALEGAL@GMAIL.COM)(9891751782)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(FARASH BAZAR-885/2015)
52	CRL.REV.P.-136/2024	RAMESH KUMR V/s STATE GOVT OF NCT OF DELHI	MAHESH CHAND	
		OTHER DETAILS OF ADVOCATES: MAHESH CHAND (GURUADVOCATE007@GMAIL.COM)(9810154020)(PETITIONER) MAHESH CHAND (GURUADVOCATE007@GMAIL.COM)(9810154020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUL PRAHLADPUR-25/2018)
53	CRL.REV.P.-161/2024 CRL.M.A. 3464/2024 CRL.M.A. 3465/2024	SAHIL PANDEY V/s THE STATE (NCT OF DELHI) AND ANR.	AASHISH GEORGE	
		OTHER DETAILS OF ADVOCATES: AASHISH GEORGE(AASHISH.IS.ME@GMAIL.COM)(8800953952)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(USMANPUR-436/2018) BAIL APPLN. 2933/2018 FILED BY VISHAL PANDEY @ GAURAV (DISPOSED ON : 2018-12-20) CRL.REV.P. 151/2024 FILED BY SUNITA PANDEY (DISPOSED ON : 2024-02-01) P.S.-FIR NO. :(USMANPUR-436/2018)
54	CRL.REV.P.-267/2024	ANJALI & ANR. V/s SATYENDRA KUMAR	LOHIT GANGULY, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR(ANANDLEX@GMAIL.COM)(9863855810)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)		
55	CRL.REV.P.-354/2024 CRL.M.A. 8049/2024	GAURAV TYAGI V/s SHALU AND ORS	KARAN DEWAN	
		OTHER DETAILS OF ADVOCATES: KARAN DEWAN(ADVKARTIKYADAV@GMAIL.COM)(8285002448)(PETITIONER)		
56	CRL.REV.P.-378/2024 CRL.M.A. 8570/2024	M/S AAISHA TOUR AND TRAVEL V/s M/S CONCOURSE CONSULTANCY SERVICES PVT.LTD. & ANR.	ALAMINE	

		OTHER DETAILS OF ADVOCATES: ALAMINE(ALITALUKDAR09@GMAIL.COM)(8826112034)(PETITIONER) ALAMINE(ALITALUKDAR09@GMAIL.COM)(8826112034)(PETITIONER)		
57	CRL.REV.P.-436/2024 CRL.M.A. 9980/2024 CRL.M.A. 9981/2024	STATE V/s RAHUL THAKUR & ORS. & ORS.	RICHA DHAWAN	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(PETITIONER) RICHA DHAWAN (RICHA1290@GMAIL.COM)(9999890553)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAKARPUR-1159/2015) CRL.M.C. 3106/2015 FILED BY NARENDER SINGH (DISPOSED ON : 2015-08-10) BAIL APPLN. 55/2016 FILED BY RAHUL THAKUR (DISPOSED ON : 2016-06-02) P.S.-FIR NO. :(SHAKARPUR-1159/2015)
58	CRL.REV.P.-514/2024 CRL.M.A. 11551/2024	NITIN DHAWAN V/s KHUSHBOO KHURANA	RAJESH BHATIA, SPARSH GOYAL	
		OTHER DETAILS OF ADVOCATES: SPARSH GOYAL(SPARSHGOYALSUNNY@GMAIL.COM)(9999978130)(PETITIONER)		
59	CRL.REV.P.-647/2024 CRL.M.A. 15015/2024 CRL.M.A. 15017/2024	PUSHPA TRIVEDI V/s STATE OF NCT OF DELHI AND ANR	GAYATRI NANDWANI	
		OTHER DETAILS OF ADVOCATES: GAYATRI NANDWANI(ADV GAYATRINANDWANI@GMAIL.COM)(9873906312)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
60	CRL.REV.P.-661/2024 CRL.M.A. 15267/2024 CRL.M.A. 15268/2024 CRL.M.A. 15269/2024	S.K.NAGARWAL V/s STATE THROUGH GOVT. OF NCT OF DELHI & ORS.	SURESH KUMAR NAGARWAL	
		OTHER DETAILS OF ADVOCATES: SURESH NAGARWAL(SKNAGARWAL@GMAIL.COM)(9461300667)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
61	CRL.REV.P.-754/2024 CRL.M.A. 17684/2024	SH VISHNU DUTT SHARMA V/s SMT CHETNA SHARMA & ANR.	RAJIV RANJAN MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJIV MISHRA(OFFICE.RAJIVMISHRA@GMAIL.COM)(9971149344)(PETITIONER) ADIADI SHARMA(ADIADI.SHARMA99@GMAIL.COM){}(RESPONDENT)		
62	CRL.REV.P.-884/2024 CRL.M.A. 20267/2024	KULDEEP SINGH & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	DIGVIJAY SINGH	
		OTHER DETAILS OF ADVOCATES: VOX (VOXVOBISLAWFIRM@YAHOO.COM)(9654686163)(PETITIONER) DIGVIJAY SINGH(VOXVOBISLAWFIRM@YAHOO.COM)(9313563111)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MUNDKA-150/2021) BAIL APPLN. 2110/2021 FILED BY SANDEEP SINGH (DISPOSED ON : 2021-07-08) CRL.M.C. 5270/2022 FILED BY PANKAJ DAHIYA (DISPOSED ON : 2024-07-04) CRL.REV.P. 453/2024 FILED BY KULDEEP SINGH (DISPOSED ON : 2024-04-05) CRL.M.C. 8658/2024 FILED BY KULDEEP SINGH (DISPOSED ON : 2024-11-06) CRL.M.C. 9523/2024 FILED BY PANKAJ DAHIYA (D. OF HEARING : 2025-05-22) BAIL APPLN. 74/2025 FILED BY KULDEEP SINGH (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(MUNDKA-150/2021)
63	CRL.REV.P.-1054/2024 CRL.M.A. 25260/2024	MR RAJ KUMAR GUPTA SOLE PROPRIETOR OF M/S KANWARJI RAJ KUMAR V/s DELHI POLLUTION CONTROL COMMITTEE & ANR.	JATIN	
		OTHER DETAILS OF ADVOCATES: J.K.A. & ASSOCIATES(JKA.LEGAL@GMAIL.COM)(9953283177)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
64	CRL.REV.P.-1130/2024 CRL.M.A. 27404/2024	CENTRAL BUREAU OF INVESTIGATION V/s PRIYABRATA MITRA & ORS.	PRAKARSH AIRAN, ATUL SINGH	
		OTHER DETAILS OF ADVOCATES: ATUL SINGH(SEJWAL.ATULL@GMAIL.COM)(9568808835)(RESPONDENT)		P.S.-FIR NO. :(CBI-AC3-2010-A-0005)
65	CRL.REV.P.-1148/2024 CRL.M.A. 28022/2024	STATE V/s ROHIT SONI & ANR.	HITESH VALI	

		OTHER DETAILS OF ADVOCATES: HITESH VALI (VALI.HITESH@GMAIL.COM)(9971695125)(PETITIONER)		P.S.-FIR NO. :(SHALIMAR BAGH-304/2014)
66	CRL.REV.P.-1258/2024 CRL.M.A. 32844/2024	RAM KUMAR DHARIYA & ORS. V/s THE STATE GOVT OF NCT OF DELHI	GAURAV KOCHAR	
		OTHER DETAILS OF ADVOCATES: DOLLAR JIAN(DOLLARJAIN1008@GMAIL.COM)(9999078483)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-430/2023)
67	CRL.REV.P.-1337/2024 CRL.M.A. 36403/2024	DIRECTORATE OF ENFORCEMENT V/s RITU KHAITAN	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(OFFICEZHOSAIN@GMAIL.COM)(9999711099)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 15/2014) BAIL APPLN. 1518/2017 FILED BY MRS SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-09-15) BAIL APPLN. 2164/2017 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2017-12-15) W.P.(CRL) 3561/2018 FILED BY SHIVANI RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2958/2018 FILED BY SANDEEP TYAGI & ORS. (D. OF HEARING : 2025-04-30) W.P.(CRL) 2956/2018 FILED BY SANJEEV TYAGI (D. OF HEARING : 2025-04-30) W.P.(CRL) 42/2019 FILED BY RAJIV SAXENA (DISPOSED ON : 2019-05-16) W.P.(CRL) 2658/2018 FILED BY GAUTAM KHAITAN (D. OF HEARING : 2030-01-26) CRL.M.C. 3945/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-21) CRL.M.C. 3432/2019 FILED BY DIRECTORATEOF ENFORCEMENT (DISPOSED ON : 2024-10-24) CRL.M.C. 3890/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-06) BAIL APPLN. 1987/2019 FILED BY RATUL PURI (DISPOSED ON : 2019-08-20) CRL.M.C. 3094/2019 FILED BY DEPUTY DIRECTOR , DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2019-06-10) CRL.M.C. 6228/2019 FILED BY JAMIL SAIDI (DISPOSED ON : 2019-12-13) CRL.M.C. 781/2020 FILED BY LIVING MEDIA INDIA LIMITED (DISPOSED ON : 2020-06-01) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 6466/2019 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-01-14) CRL.A. 95/2020 FILED BY THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI (DISPOSED ON : 2020-03-12) CRL.M.C. 1477/2020 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2020-06-08) CRL.M.C. 1478/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-07-29) BAIL APPLN. 2566/2021 FILED BY CHRISTIAN MICHEL JAMES, (DISPOSED ON : 2022-03-11) CRL.M.C. 449/2021 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) W.P.(CRL) 622/2021 FILED BY SANJEEV TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 623/2021 FILED BY SANDEEP TYAGI & ORS. (DISPOSED ON : 2021-03-18) W.P.(CRL) 432/2022 FILED BY SHILPA GUPTA (D. OF HEARING : 2025-08-08) CRL.M.C. 2720/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-14) CRL.M.C. 1429/2022 FILED BY DIRECTORATE OF ENFORCEMENT THROUGH ITS ASSISTANT DIRECTOR K P PRAJAPAT (D. OF HEARING : 2025-04-14) CRL.M.C. 2711/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-15) CRL.M.C. 676/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-17) CRL.M.C. 1012/2023 FILED BY SHRAVAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) BAIL APPLN. 1337/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2025-03-04) CRL.M.C. 8564/2024 FILED BY RAJIV SAXENA (D.

				OF HEARING : 2025-04-09) CRL.M.C. 9049/2024 FILED BY ABDULLAH ALI BALSHARAF (D. OF HEARING : 2025-05-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 15/2014)
68	CRL.REV.P.-1350/2024 CRL.M.A. 37108/2024	HEM SINGH BHARANA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	TANMAY NAGAR, VISHESHWAR SHRIVASTAV	
		OTHER DETAILS OF ADVOCATES: TANMAY NAGAR (TANMAYLAWYER@GMAIL.COM)(9811999558)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-555/2001) W.P.(CRL) 2725/2023 FILED BY DR RAKSHITA SHHARMA MEENA BHARANA (DISPOSED ON : 2023-09-21) P.S.-FIR NO. :(HAUZ KHAS-555/2001)
69	CRL.REV.P.-1370/2024 CRL.M.A. 38155/2024	XXXXX V/s STATE OF NCT OF DELHI & ANR.	SHEKHAR NANA VATY	
		OTHER DETAILS OF ADVOCATES: SHEKHAR NANA VATY (SHEKHARNANA VATY@GMAIL.COM)(8851287157)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BABA HARI DASS NAGAR-299/2013) BAIL APPLN. 736/2014 FILED BY MANOJ RANA (DISPOSED ON : 2014-09-29) TR.P.(CRL.) 51/2015 FILED BY MANOJ RANA (DISPOSED ON : 2015-11-30) CRL.REV.P. 452/2024 FILED BY MANOJ RANA @ TINKU (DISPOSED ON : 2024-08-08) P.S.-FIR NO. :(BABA HARI DASS NAGAR-299/2013)
70	CRL.REV.P.(MAT.)-144/2024 WITH CRL.REV.P.(MAT.) 149/2024	SH ANOOP V/s SMT JYOTI	KU. ARCHANA SHARMA	
		OTHER DETAILS OF ADVOCATES: ARCHANA SHARMA(ADV.ARCHANA@OUTLOOK.COM)(8083050607)(PETITIONER)		
71	CRL.REV.P.(MAT.)-149/2024	JYOTI V/s ANOOP	ABHINAV MISHRA	
		OTHER DETAILS OF ADVOCATES: GURVEER LALLY(GURVEER.LALLY.LEGAL@GMAIL.COM)(8168049379)(PETITIONER) ARCHANA(ADV.ARCHANA@OUTLOOK.COM)(0)(RESPONDENT)		
72	CRL.REV.P.(NI)-7/2024 CRL.M.A. 25975/2024 WITH CRL.REV.P.(NI) 8/2024 CRL.REV.P.(NI) 9/2024 CRL.REV.P.(NI) 10/2024	LOKESH KUMAR SHARMA V/s STATE THROUGH SHO, TIGRI PS & ANR.	RAKESH KUMAR VERMA, KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) AHAM LOKESH (AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) LOKESH KUMAR SHARMA (AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KULDEEP SINGH(KULDEEP3_SINGH@YAHOO.COM)(9717567577)(RESPONDENT)		
73	CRL.REV.P.(NI)-10/2024 CRL.M.A. 25983/2024	LOKESH KUMAR SHARMA V/s STATE THROUGH SHO, TIGRI PS & ANR.	RAKESH KUMAR VERMA, KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KULDEEP SINGH(KULDEEP3_SINGH@YAHOO.COM)(9717567577)(RESPONDENT)		
74	CRL.REV.P.(NI)-8/2024 CRL.M.A. 25977/2024	LOKESH KUMAR SHARMA V/s STATE THROUGH SHO, TIGRI PS & ANR.	RAKESH KUMAR VERMA, KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA (AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KULDEEP SINGH(KULDEEP3_SINGH@YAHOO.COM)(9717567577)(RESPONDENT)		

75	CRL.REV.P.(NI)-9/2024 CRL.M.A. 25979/2024	LOKESH KUMAR SHARMA V/s STATE THROUGH SHO, TIGRI PS & ANR.	RAKESH KUMAR VERMA, KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA (AHAMLOKESH@GMAIL.COM)(8851127607)(PETITIONER) KULDEEP SINGH(KULDEEP3_SINGH@YAHOO.COM)(9717567577)(RESPONDENT)		
76	W.P.(CRL)-2168/2014	PRABA RAJARATHINAM V/s ASSISTANT DIRECTOR NATIONAL CENTRAL BUREAU (INTERPOL) NEW DELHI	V VASUDEVAN, D DURGA DEVI, RAGHUNATHA SETHUPATHY	
		OTHER DETAILS OF ADVOCATES: RAGHUNATHA SETHUPATHY(RAGHUNATHASETHUPATHY@GMAIL.COM)(9560946468)(PETITIONER)		
FOR FINAL HEARING				
77	CRL.M.C.-3253/2022	MS AAA V/s STATE AND ANR	SMRITI SINHA, ISHAAN JAIN	
		OTHER DETAILS OF ADVOCATES: SMRITI SINHA(SMRITI@SINHALAW.COM)(9818199498)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHAAN JAIN(ADVOCATEISHAANJAIN@GMAIL.COM)(9818144450)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NEB SARAI-41/2020) BAIL APPLN. 594/2020 FILED BY SATINDER KUMAR (DISPOSED ON : 2021-09-14) P.S.-FIR NO. : (NEB SARAI-41/2020)
FOR FINAL DISPOSAL				
78	CRL.M.C.-413/2022	JIA MALHOTRA V/s KAMAL MALHOTRA & ORS.	YASH MISHRA, YASH MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAM SIDDIQUI(ANAMS9481@GMAIL.COM)()(PETITIONER) ALLINCE LAW GROUP(BALARM@ALLIANCELAWGROUP.IN)(9818274049)(PETITIONER) KAMAL MALHOTRA(KAMALMALHOTRA1974@GMAIL.COM)()(RESPONDENT) YASH MISHRA(RKNAVEEN04@GMAIL.COM)(7838742818)(PETITIONER)		
79	CRL.REV.P.(MAT.)-63/2024	SUNITA @ SIMRAN SINGH & ANR. V/s DURGESH SINGH	ASHOK BABU, MEHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHOK THAGAL (ASHOKTHAGAL@GMAIL.COM)(9818592435)(PETITIONER) VISHWASAHUJA(VISHWASAHUJA1984@GMAIL.COM)(0)(RESPONDENT) MEHUL SHARMA(ADVOMEHULSHARMA@GMAIL.COM)(8650800838)(RESPONDENT)		
PART-HEARD MATTERS				
80	CRL.M.C.-371/2025 CRL.M.A. 1796/2025 WITH CRL.M.C. 426/2025	L AND T FINANCE LTD V/s STATE OF NCT OF DELHI & ORS.	SVARNITI LAW OFFICES, TANVIR NAYAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: TANVIR NAYAR(TANVIR.NAYAR@GMAIL.COM)(9899570061)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-5/2025) CRL.M.C. 426/2025 FILED BY EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-5/2025)
81	CRL.M.C.-426/2025 CRL.M.A. 2082/2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED V/s STATE OF NCT OF DELHI & ORS.	J. SAGAR ASSOCIATES, TANVIR NAYAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ANANYA KUMAR (ANANYA@JSALAW.COM)(9810172127)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TANVIR NAYAR(TANVIR.NAYAR@GMAIL.COM)(9899570061)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-5/2025) CRL.M.C. 371/2025 FILED BY L AND T FINANCE LTD (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-5/2025)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	MAC.APP.-71/2025 CM APPL. 4451/2025 CM APPL. 4452/2025 CM APPL. 4453/2025	NATIONAL INSURANCE CO. LTD.. V/s HARINDER SINGH AND ORS	AMIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH()(995840003)(PETITIONER) R()(9811296649)(RESPONDENT)		
2	MAC.APP.-116/2025 CM APPL. 8892/2025	SANJEEV KUMAR DABAS V/s SMT SUSHILA DEVI AND ORS.	AMAYA M NAIR	
		OTHER DETAILS OF ADVOCATES: MAHIPAL MALIK (MAHIPALRAJPUTADV@GMAIL.COM)(9810955280)(PETITIONER) YOGESH KUMAR(YOGIADVOCATE1@GMAIL.COM)(0)(RESPONDENT)		
3	CM APPL. 15461/2025 CM APPL. 15462/2025 CM APPL. 15463/2025 In MAC.APP.-135/2025	TATA AIG GENERAL INSURANCE COMPANY V/s SUNITA DEVI	VAIBHAV SINGH, VARUN MUDGIL	
		OTHER DETAILS OF ADVOCATES: VAIBHAV SINGH(VAIIBBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) VAIBHAV SINGH(VAIIBBHAVSINGH@GMAIL.COM)(8932847574)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(RESPONDENT)		
FOR ADMISSION				
4	MAC.APP.-103/2014	SHRI RAJU @ MOHD HANIF V/s SHRI CHANDRESH & ANR	VIJAY K WADHWA	
		OTHER DETAILS OF ADVOCATES:		

5	MAC.APP.-306/2016 CM APPL. 13287/2016	RELIANCE GENERAL INSURANCE CO LTD V/s AMRAWATI DEVI & ORS	RAJEEV M ROY, SANJEEV SONI, RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: RAJEEV MAHESHWARANAND ROY(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER)		
6	C.R.P.-114/2017 CM APPL. 18288/2017 CM APPL. 32146/2017	BRAHAM PRAKASH & ORS V/s DAYA RAM	RAJESH R DUBEY, UTKARSH BHARGAVA	
		OTHER DETAILS OF ADVOCATES: UTKARSH BHARGAVA(UTKARSHBHARGAVAININDIA@GMAIL.COM)(9910572261)(PETITIONER)		
7	W.P.(C)-9054/2017 CM APPL. 36987/2017	SH. JAGDISH KUMAR V/s GOVERNMENT OF NCT OF DELHI AND ORS.	K.G.VATSYAYANA, TUSHAR SHANU, SUNIL CHOUDHARY, UDIT CHAUHAN, ANISH DHINGRA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER) ANISH DHINGRA(ADVDDHINGRA@GMAIL.COM)(9818266660)(RESPONDENT) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		
8	MAC.APP.-213/2019 CM APPL. 5986/2019	UNITED INDIA INSURANCE COMPANY LIMITED V/s SUNAINA DEVI & ORS	MANUJ AGGARWAL, DR VIJENDRA SINGH MAHNDIYAN	
		OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL()(9818094931)(PETITIONER)		
9	MAC.APP.-307/2019 WITH MAC.APP. 793/2017	KULJEET SINGH V/s NATIONAL INSURANCE CO LTD & ORS	ARUNA MEHTA, SANJEEV MEHTA, RAJANI DOGRA	
		OTHER DETAILS OF ADVOCATES: ARUNA MEHTA , SANJEEV MEHTA()(9560557484)(PETITIONER) RAJANI DOGRA(DOGRARAJNI26@GMAIL.COM)(9958016703)(PETITIONER)		
10	MAC.APP.-673/2019 CM APPL. 31641/2019	VIKAS SHARMA @ MONTY & ANR V/s JAGDISH LAL	S S JAIN, SIDDHARTH, PARUL DUTTA	
		OTHER DETAILS OF ADVOCATES: S S JAIN()(9891043078)(PETITIONER) SIDDHARTH (SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(RESPONDENT) SIDDHARTH (SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(RESPONDENT) SIDDHARTH (SIDDHARTH.KUMAR23@GMAIL.COM)(9599138139)(RESPONDENT) PARUL DUTTA(PARULDUTTA99@GMAIL.COM)(9711883792)(RESPONDENT)		
11	MAC.APP.-760/2019 CM APPL. 38828/2019 CM APPL. 12308/2024	THE NATIONAL INSURANCE CO LTD V/s RAGHAVENDRA SHARMA & ORS	PRADEEP GAUR, BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR()(9810081811)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) BHUVNESHWAR TYAGI(TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(RESPONDENT)		
12	MAC.APP.-765/2019	AMIT SHARMA & ORS V/s RAMESH KUMAR & ANR	PARTAP SINGH, AMIT SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH()(9911099902)(PETITIONER) AMIT SINGH CHAUHAN(ARSCHAUHAN.CO@GMAIL.COM)(9811578575)(RESPONDENT)		
13	W.P.(C)-4317/2019	DOMESTIC WORKERS UNION DELHI V/s STATE OF NCT OF DELHI AND ORS.	GUNJAN SINGH, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: GUNJAN SINGH()(9643500529)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
14	W.P.(C)-7727/2019 CM APPL. 32049/2019 CM APPL. 42709/2021 CM APPL. 797/2023 WITH W.P.(C) 1527/2023	SOUTH DELHI MUNICIPAL CORPORATION V/s SATISH & ORS	ARUN BIRBAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL()(9810029802)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) ARUN BIRBAL (ARUNIMA.ASSOCIATES@GMAIL.COM)()(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
15	W.P.(C)-1527/2023 CM APPL. 41894/2023 WITH W.P.(C) 7727/2019	SH SATISH KUMAR AND ORS V/s MUNICIPAL CORPORATION OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES:		

		RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) ARUN BIRBAL(ARUNBIRBAL@GMAIL.COM)()(RESPONDENT)		
16	W.P.(C)-9699/2019	SAROJ BALA V/s GOVT. OF NCT DELHI & ORS.	RAJESHWARI H. (DHCLSC), UDIT CHAUHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: RAJESHWARI H.()(9910206718)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		
17	W.P.(C)-10566/2019 CM APPL. 43723/2019 WITH W.P.(C) 8031/2021	M/S SANMATI JEWELLERS V/s SHRI PRADEEP KUMAR	RUPIN SINGH DHAMA, RAMJEE PANDEY	
		OTHER DETAILS OF ADVOCATES: RUPIN SINGH DHAMA()(8285026408)(PETITIONER) RAMJEE PANDEY(RAMJEEPANDEY72@GMAIL.COM)(9911269778)(RESPONDENT)		
18	W.P.(C)-8031/2021 CM APPL. 24998/2021 WITH W.P.(C) 10566/2019	M/S. SANMATI JEWELLERS V/s SHRI PRADEEP KUMAR	RUPIN SINGH DHAMA	
		OTHER DETAILS OF ADVOCATES: VIJAY MODI(RUPIN.LAWJUNCTION@GMAIL.COM)(9599011955)(PETITIONER)		
19	W.P.(C)-11175/2019	CHARANJEET KAUR V/s GOVT. OF N.C.T. OF DELHI AND ORS.	LALLTAKSH JOSHI, UDIT CHAUHAN, SAMEER VASHISHT	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: LALLTAKSH JOSHI()(9730630681)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
20	W.P.(C)-12125/2019	KIRAN BALA V/s GOVT. OF N.C.T. OF DELHI AND ORS.	LALLTAKSH JOSHI, UDIT CHAUHAN, SAMEER VASHISHT, SHOBHANA TAKIAR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: LALLTAKSH JOSHI()(9730630681)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT)		
21	W.P.(C)-13801/2019	SMT. SUHAGAN DEVI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	SUNIL CHAODHARY, SAMEER VASHISHT, UDIT CHAUHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUNIL CHAODHARY()(9818310262)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		
22	CM APPL. 16117/2025 In MAC.APP.-68/2020(Disposed off case)	SH. UMA SHANKER AND ANR. V/s SH. SUNNY AND ORS. (IFFCO TOKIO GENERAL INSURANCE CO LTD)	MANNNIE AND ASSOCIATES, MANISH MAINI, BRIJESH BAGGA	
		OTHER DETAILS OF ADVOCATES: MANNNIE AND ASSOCIATES()(9810522996)(PETITIONER) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(RESPONDENT) BRIJESH BAGGA(BRIJESHBAGGA@GMAIL.COM)(9810278229)(RESPONDENT)		
23	W.P.(C)-1380/2020 WITH W.P.(C) 1381/2020 W.P.(C) 1383/2020	KAUSHALYA DEVI V/s DELHI DEVELOPMENT AUTHORITY & ORS	SUNIL CHOUDHARY, UDIT CHAUHAN, VRINDA KAPOOR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY()(9818310262)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		
24	W.P.(C)-1381/2020	KULDEEP KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS	SUNIL CHOUDHARY, VRINDA KAPOOR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY()(9818310262)(PETITIONER) VRINDA KAPOOR(VRINDA@ACELEGAL.IN)(9899029387)(RESPONDENT)		
25	W.P.(C)-1453/2020	VINOD KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS	SUNIL CHOUDHARY, UDIT CHAUHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY()(9818310262)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		
26	W.P.(C)-1823/2020 CM APPL. 6329/2020	AJIT KUMAR AND ANR. V/s GOVT. OF N.C.T. OF DELHI AND ORS.	LALLTAKSH JOSHI, UDIT CHAUHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: LALLTAKSH JOSHI()(9730630681)(PETITIONER) UDIT CHAUHAN(UDIT.CHAUHAN92@GMAIL.COM)(9958786148)(PETITIONER)		

27	W.P.(C)-4125/2020	RAJIV KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	LALLTAKSH JOSHI, KRITIKA GUPTA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: LALLTAKSHJOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER) LALLTAKSH JOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANJEEV SAGAR(SAGARANDSAGAR@LIVE.OM)(9811016162)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT)		
28	W.P.(C)-4126/2020	NEHA DHALL ALIAS GOGA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	LALLTAKSH JOSHI, CAUVERI BIRBAL, KRITIKA GUPTA, SAMEER VASHISHT	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: LALLTAKSHJOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER) LALLTAKSH JOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANJEEV SAGAR (SAGARANDSAGAR@LIVE.COM)(9811016162)(RESPONDENT) CAUVERI BIRBAL (CAUVERIBIRBAL@GMAIL.COM)(9810017683)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
29	C.R.P.-60/2021 WITH C.R.P. 77/2021	ADITYA JAIN V/s SAI MOTORS	ABHISHEK AGGARWAL, ARVIND KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ADITYA JAIN(GNAGGARWAL.CO@GMAIL.COM)(9810400291)(RESPONDENT) ADITYA JAIN(GNAGGARWAL.CO@GMAIL.COM)(9810400291)(RESPONDENT) ABHISHEKAGGARWAL(GNAGGARWAL.CO@GMAIL.COM)(9810400291)(PETITIONER) G N AGGARWAL (SALITA.DEVRA@GMAIL.COM)(8769227733)(PETITIONER) SPAREPARTS(SPAREPARTS.SAI@GMAIL.COM)()(RESPONDENT) VIRENDER BHIJU RAM JAIN(BRJGROUP@GMAIL.COM)()(RESPONDENT) K EXPORT(K2EXPORT@REDIFFMAIL.COM)()(RESPONDENT) ARVIND KUMAR SHUKLA(PINNACLELAWFIRM@GMAIL.COM)(9810030009)(RESPONDENT)		
30	C.R.P.-77/2021 CM APPL. 39506/2021 CM APPL. 39507/2021 WITH C.R.P. 77/2021	PRATIMA MITTAL V/s M/S SAI MOTORS AND ORS	ABHISHEK AGGARWAL, ABHISHEK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: PRATIME MITTAL(PRATIMA@UNIDIRECTION.COM)(9910688380)(PETITIONER) M/S SAI MOTORS(SPAREPARTS.SAI@GMAIL.COM)(9810303727)(RESPONDENT) VIRENDER KUMAR JAIN(BRJGROUP@GMAIL.COM)(9811027562)(RESPONDENT)		
31	MAC.APP.-144/2021 CM APPL. 11012/2021 CM APPL. 11013/2021	SUNIL ATREE V/s THE ORIENTAL INSURANCE CO. LTD. & ORS.	NAVNEET GOYAL, NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) NAVNEETGOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) THE ORIENTAL INSURANCE CO. LTD.(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) THE ORIENTAL INSURANCE CO. LTD.(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER) PRADEEP GUAR(PRADEEPGAUR1@REDIFFMAIL.COM)()(RESPONDENT)		
32	W.P.(C)-4593/2021	R.K MENON V/s M/S ARSHA DHARMA PARISHAD (REGD.)	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) R.K MENON(ADVFIDELSEBASTIAN@GMAIL.COM)(9818531354)(RESPONDENT) SEBASTIAN AND COMPANY(SEBASTIANLAWFIRM@GMAIL.COM)(9999571923)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER)		

		(REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) M/S ARSHA DHARMA PARISHAD (REGD.)(ADPARISHAD@GMAIL.COM)(1122710305)(PETITIONER) PARI SHAD(ADPARISHAD@GMAIL.COM)()(RESPONDENT)		
33	C.R.P.-219/2022	SHRI SANATAN DHARAM SABHA JHIL KURANJA COLONY DELHI-31 (REGISTERED) V/s SH INDER PRAKASH AND ORS	PRANAV SAPRA, NAVEEN GAUR	
		OTHER DETAILS OF ADVOCATES: PRANAV SAPRA(PRANAVSAPRA.ADV@GMAIL.COM)(9953290847)(PETITIONER) PRANAV SAPRA(PRANAVSAPRA.ADV@GMAIL.COM)(9953290847)(PETITIONER) GOPAL DAS()(9818920778)(RESPONDENT) GOPAL()(9818920778)(RESPONDENT) NAVEEN GAUR(GAURASSOCIATES.SINGH@GMAIL.COM)(9873578142)(PETITIONER)		
34	MAC.APP.-92/2022	SARVESH & ORS. V/s NATIONAL INSURANCE COMPANY LIMITED & ORS.	ANSHUMAN BAL, PRADEEP GAUR, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) NATIONAL INSURANCE COMPANY LTD(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT) RAJESH KUMAR PANDEY(RAJESHPANDEY64567@GMAIL.COM)(9911590569)(RESPONDENT)		
35	MAC.APP.-103/2022 CM APPL. 15899/2022	MANISH SHARMA V/s ANKIT & ORS.	PREMASHIS CHOUDHURY, BHASKAR SUBRAMANIAN	
	WITH MAC.APP. 139/2022			
		OTHER DETAILS OF ADVOCATES: JPN SHAHI(ADVJPN SHAHI@GMAIL.COM)()(RESPONDENT) VAIBHAV (TRIVEDIVAB1989@GMAIL.COM)(9971452626)(RESPONDENT) NAND(B.NAND-GUPTA@REDIFFMAIL.COM)(9899194195)(RESPONDENT) SUKHBIR(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(RESPONDENT) BHASKAR SUBRAMANIAN(BHASKARSUBRAMANIAN@OUTLOOK.COM)(9818785172)(RESPONDENT)		
36	MAC.APP.-139/2022 CM APPL. 22573/2022	SUNDER TANEJA V/s ANKIT & ORS.	BHASKAR SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES: BHASKAR SUBRAMANIAN(BHASKARSUBRAMANIAN@OUTLOOK.COM)(9818785172)(PETITIONER) SUNDER TANEJA(SUNDERVINTAGE@GMAIL.COM)(9810003731)(PETITIONER) ANKIT(ADVBNGUPTA111@GMAIL.COM)(8447530391)(RESPONDENT) MANISH SHARMA(PCHOUDHURY5@HOTMAIL.COM)(7838573005)(RESPONDENT) JAGJIT SINGH(PRANEETTANEJA@HOTMAIL.COM)(9810083150)(RESPONDENT) BALBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9868051658)(RESPONDENT) NEW INDIA ASSURANCE CO LTD(NIA.320302@NEWINDIA.CO.IN)()(RESPONDENT)		
37	MAC.APP.-275/2022 CM APPL. 39061/2022 CM APPL. 43319/2023	VINOD KUMAR V/s ANIL	MANISH MAINI, SUMIT CHANDER, SUMIT CHANDER	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) MANN LEX(MANNLEXCHAMBERS@GMAIL.COM)()(RESPONDENT) SUMIT CHANDER(SUMITDCHANDER.OFFICE@GMAIL.COM)(9310024126)(RESPONDENT) SUMIT CHANDER(SUMITCHANDER.OFFICE@GMAIL.COM)(9310024126)(RESPONDENT)		
38	MAC.APP.-381/2022 CM APPL. 51311/2022	SH. SURESH KUMAR & ANR. V/s SH. DHAMODARAN	ANIL SONI	
		OTHER DETAILS OF ADVOCATES: ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(PETITIONER) FAUZ(FAUZISAYEED@YAHOO.CO.IN)()(RESPONDENT)		
39	MAC.APP.-403/2022 CM APPL. 52632/2022 CM APPL. 71411/2024 CM APPL. 71412/2024	THE NEW INDIA ASSURANCE CO. LTD V/s BABLOO(DECEASED) THROUGH HIS LRS MOTHER MAYA	DHARMENDRA SHARMA	
		OTHER DETAILS OF ADVOCATES: DHARMENDRA SHARMA()(9810845815)(PETITIONER) HARISH(HARISHGARG@GMAIL.COM)()(RESPONDENT) DHARMENDRA SHARMA()(9810845815)(PETITIONER)		
40	MAC.APP.-405/2022	THE ORIENTAL INSURANCE CO LTD V/s RAM NIWAS & ORS.	RAVI SABHARWAL, PREETI GOEL	
		OTHER DETAILS OF ADVOCATES: RAVI(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(PETITIONER) PREETI GOEL(PREETIBISHOP@GMAIL.COM)(9821761687)(RESPONDENT)		

41	W.P.(C)-2776/2022 CM APPL. 7969/2022	SITARAM BHARTIA INSTITUTE OF SCIENCE AND RESEARCH V/s SH. MANMATH KUMAR MAHAKUL	ABHISHEK NAIK	
		OTHER DETAILS OF ADVOCATES: AGARWAL JETLY(SOURAVJENA@AGARWALIJETLY.COM)(8977961775)(PETITIONER) AJAY KUMAR(AJAYKUMAR@AGARWALJETLEY.COM)(9953944409)(PETITIONER)		
42	W.P.(C)-6686/2022 CM APPL. 20291/2022	NEW DELHI MUNICIPAL COUNCIL V/s CHAHAN PAL SINGH	SRIPARNA CHATTERJEE, RANDHIR KUMAR BALI	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(LEXCORPLAWOFFICES@GMAIL.COM)(9999941193)(PETITIONER) GENERAL ATTORNEYS(GENERALATTORNEYS@GMAIL.COM)()(RESPONDENT) RANDHIR KUMAR BALI(ADVOCATEBALIRK@GMAIL.COM)(9968826489)(RESPONDENT)		
43	W.P.(C)-17223/2022 CM APPL. 54770/2022	SMT. SITA DEVI AND ORS V/s UNION OF INDIA AND ORS	SAILESH GUPTA, ANUPAM KISHORE SINHA	
		OTHER DETAILS OF ADVOCATES: A.K. MISHRA(AKJDHEERAJ@GMAIL.COM)(9643831141)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MEDIA RELATION(MEDIARELATION@SISINDIA.COM)()(RESPONDENT) ANUPAM KISHORE SINHA(NARENANUPAM@GMAIL.COM)(8510024204)(RESPONDENT)		
44	C.R.P.-3/2023 CM APPL. 549/2023	ADITYA BIRLA FINANCE LTD. V/s SHRI JAGANNATH MEMORIAL EDUCATION TRUST	MAHIP DATTA PARASHAR, BHUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: MAHIP DATTA PARASHAR(MAHIPDATTA@GMAIL.COM)(9911481624)(PETITIONER) ADITYA BIRLA A FINANCE LTD(JAHIRUL.LASKAR@ADITYABIRLACAPITAL.COM)()(PETITIONER) VINEET(VINEETKOHLLISTER@GMAIL.COM)()(RESPONDENT) BHUPENDRA PRATAP SINGH(OFFICEBPSINGH.DL@GMAIL.COM)(9999636287)(RESPONDENT)		
45	C.R.P.-224/2023	SHRI MAHIPAL GUPTA V/s SHRI MOHIT GUPTA & ANR.	SURESH CHAND SINGHAL, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) THEEXPERT LAWYER(LEGAL.THEEXPERTLAWYERS@GMAIL.COM)()(RESPONDENT) MOHIT GUPTA(MOPHITADV@YAHOO.COM)(9312833620)(RESPONDENT)		
46	C.R.P.-232/2023	MEENAKSHI GOEL V/s YFC PROJECTS PRIVATE LIMITED & ORS.	TUSHAR GUPTA	
		OTHER DETAILS OF ADVOCATES: TUSHAR GUPTA, SUMIT MISHRA, PARINAY GUPTA()(9871550054)(PETITIONER) MEENAKSHI GOEL(VEEJAYSERVICESTATION@GMAIL.COM)(9811777757)(PETITIONER) YFC PROJECTS(MAIL@YFCPROJECTS.COM)()(RESPONDENT)		
47	C.R.P.-286/2023 CM APPL. 51778/2023 CM APPL. 61784/2023	PAVAN BHATNAGAR V/s M/S ADDISON AND COMPANY LIMITED & ORS.	RISHI TUTU, ANNE MATHEW	
		OTHER DETAILS OF ADVOCATES: AMAN JHA, RISHI , GAURAV PRAKASH(ADV.AMAN.JHA@GMAIL.COM)(9971125056)(PETITIONER) M/S ADDISSON & CO(ENQUIRY@ADDISON.CO.IN)(9841077749)(RESPONDENT) AMAN JHA , RISHI TUTU(ADV.AMAN.JHA@GMAIL.COM)(9971125056)(PETITIONER) ENQUIRY (ENQUIRY@ADDISON.CO.IN)()(RESPONDENT) ANNE MATHEW (ANNE.MAT@GMAIL.COM)(9891760039)(PETITIONER) ANNE MATHEW (ANNE.MAT@GMAIL.COM)(9891760039)(PETITIONER)		
48	C.R.P.-336/2023 CM APPL. 59560/2023	HARBHAJAN SINGH V/s CHANCHAL SINGH DEOL AND ORS	AMIT GAURAV, HARISH CHANDRA, RAJESH RANJAN	
		OTHER DETAILS OF ADVOCATES: HARISH CHANDRA(HC880986@GMAIL.COM)(9811517113)(RESPONDENT) RAJESH RANJAN(ADVOCATERAJESHRANJAN11@HOTMAIL.COM)(9868478485)(RESPONDENT)		
49	C.R.P.-362/2023	RISHI ANAND V/s RAUNAK SINGH & ORS.	MANDEEP SINGH VINAİK, ASHISH GAUR	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAİK(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(PETITIONER) ASHISH GAUR(ADVASHISHGAUR@GMAIL.COM)(9868891210)(RESPONDENT)		
50	MAC.APP.-228/2023 CM APPL. 22148/2023	HARI SHANKAR V/s DINESH & ORS.	SHEKHAR AGGARWAL, ANUSHREE PRASHIT KAPADIA	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PANKAJ(ADV.PANKAJ1@GMAIL.COM)()(RESPONDENT)		

		ANUSHREE PRASHIT KAPADIA(ANUSHREE.KAPADIA@GMAIL.COM)(9958009320)(PETITIONER)	
51	MAC.APP.-292/2023 CM APPL. 37110/2023 (CROSS OBJ.)	MS NATIONAL INSURANCE COMPANY LTD V/s SMT MEENA PANDEY & ORS.	HETU ARORA SETHI, SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9810368590)(PETITIONER) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)()(PETITIONER) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)()(PETITIONER) PARASHAR CHAMBER(PARASHARCHAMBER@GMAIL.COM)()(RESPONDENT) S N PARASHAR(PRASHARCHAMBER@GMAIL.COM)(9811185863)(RESPONDENT)	
52	MAC.APP.-328/2023	SH ABHISHEK KUMAR V/s SH MONU & ORS.	SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(RESPONDENT)	
53	MAC.APP.-378/2023	SH HARISH CHANDER & ANR. V/s SH AMIT RAWAT & ORS.	SOMNATH PARASHAR, RAJAT KHATTRY
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) MOHD MUSTAFA(MUSTAFA8ADV@GMAIL.COM)(9958572082)(RESPONDENT) RAJAT KHATTRY(RAJATKHATTRY@GMAIL.COM)(9958319391)(RESPONDENT)	
54	CM APPL. 15932/2024(CM For Restoration) In W.P.(C)-266/2023(Disposed off case)	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s OM PRAKASH & ANR.	NITESH MEHRA, NITESH MEHRA
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER) DDMVS(DDMVS540@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NITESH MEHRA & ASSOCIATES(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER) UMESH THAKUR, LABJLC(DDMVS540@GMAIL.COM, LABJLC2.DELHI@NIC.IN)()(RESPONDENT) NITESH MEHRA(ADVNITESHMEHRA@GMAIL.COM)(9953652710)(PETITIONER)	
55	W.P.(C)-7482/2023 CM APPL. 29051/2023	AIMIL PHARMACEUTICALS WORKERS LAL JHANDA UNION V/s AIMIL PHARMACEUTICALS (I) LTD	ANKIT DWIVEDI, AJATSHATRU SINGH RAWAT
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) LEGISPERITUS(LEGISPERITUSGC@GMAIL.COM)()(RESPONDENT) AJATSHATRU SINGH RAWAT(AJATSHATRUSINGHRAWAT@GMAIL.COM)(8800704126)(RESPONDENT)	
56	W.P.(C)-10782/2023 CM APPL. 41798/2023	ITC MAURYA V/s JAI PRAKASH BHARDWAJ	CAUVERI BIRBAL, PRAKASH CHANDRA SHARMA
		OTHER DETAILS OF ADVOCATES: CAUVERI BIRBAL(CAUVERI@BIRBALCHAMBERS.COM)(9810017683)(PETITIONER) PRAKASH CHANDRA SHARMA(PRAKASHINLAW@GMAIL.COM)(9350869051)(PETITIONER)	
57	W.P.(C)-13808/2023 CM APPL. 54599/2023	M/S. JAYPEE SIDDHARTH HOTEL V/s AVDHESH KUMAR YADAV AND ANR.	RINKU
		OTHER DETAILS OF ADVOCATES: ANURAG RANJAN(ANURAGRANJAN@LEGALVISTAS.COM)(9818060838)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
58	C.R.P.-119/2024 CM APPL. 19138/2024	SUKH DEVI V/s SAROJ	KOMAL CHHIBBER
		OTHER DETAILS OF ADVOCATES: SAHIL KALRA(KSASSOCIATES1720@GMAIL.COM)(9899837898)(PETITIONER) ARUN KUMAR(ADVARUNKUMAR@GMAIL.COM)(9818440502)(RESPONDENT)	
59	MAC.APP.-354/2024	SH. DINESH KHATRI V/s ICICI LOMBARD GENERAL INSURANCE COMPANY LTD AND ORS	MANISH MAINI
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT)	
60	MAC.APP.-488/2024 CM APPL. 53147/2024 CM APPL. 53148/2024	PREM CHAND V/s SHAKUNTALA	SACHIN ANAND, BHUVNESHWER SHARMA
		OTHER DETAILS OF ADVOCATES:	

		MANOJ CHAUDHARY & SACHIN ANAND(EMAILSACHINANAND@GMAIL.COM)(9911740143)(PETITIONER) MANOJ CHAUDHARY & SACHIN ANAND(EMAILSACHINANAND@GMAIL.COM)(9911740143)(PETITIONER) PREETI(PREITI.SRIVASTAVA13@GMAIL.COM)(9899778282)(RESPONDENT) PREETI(PREITI.SRIVASTAVA13@GMAIL.COM)(9899778282)(RESPONDENT) BHUVNESHWER SHARMA(BHUVNESHSHARMA.3151996@GMAIL.COM)(9999436132)(PETITIONER)		
61	MAC.APP.-581/2024 CM APPL. 64910/2024	RELIANCE GENERAL INSURANCE CO LTD V/s SH RAVINDER KUMAR & ORS.	ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) MOHIT(CHMOHITDALALADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
62	MAC.APP.-585/2024	RAJU V/s DHEER SINGH CHAUHAN & ANR.	VARUN SARIN, CHANDRA SHEKHAR	
		OTHER DETAILS OF ADVOCATES: VARUN SARIN(VARUN.SARIN@SARINPARTNERS.COM)(9910160045)(PETITIONER) VARUN SARIN (VARUN.SARIN@SARINPARTNERS.COM)(9910160045)(PETITIONER) VARUN SARIN(VARUN.SARIN@SARINPARTNERS.COM)(9910160045)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) CHANDRA SHEKHAR(CSPARASHER@GMAIL.COM)(9811026863)(RESPONDENT)		
63	MAC.APP.-642/2024 CM APPL. 71945/2024 CM APPL. 71946/2024	NATIONAL INSURANCE COMPANY LTD V/s DINESH KUMAR DUA	ADITYA SINGH, NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER)		
64	MAC.APP.-674/2024 CM APPL. 75796/2024 CM APPL. 75798/2024 CM APPL. 75799/2024	MANISH V/s AMIT MATHUR & ORS.	DHANANJAY KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ATUL RATHI , MAHENDRA KUMAR(ATULGNRATHI@HOTMAIL.COM)(9810540219)(PETITIONER) DHANANJAY KUMAR GUPTA(ADV.DHANANJAYGUPTA@GMAIL.COM)(7827816667)(PETITIONER)		
65	W.P.(C)-1293/2024 CM APPL. 5345/2024 CM APPL. 27769/2024 CM APPL. 27997/2024 WITH W.P.(C) 5411/2024	DELHI CANTONMENT BOARD V/s SMT REENA KUMARI GAUR & ORS.	ANKUR KUMAR MISHRA, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: TARVEEN SINGH NANDA(LEGALCELLDCB@GMAIL.COM)(9899703768)(PETITIONER) RAJIV (RAJIV@RAJIVAGARWAL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)()(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)()(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
66	W.P.(C)-5411/2024 CM APPL. 22347/2024	DELHI CANTONMENT BOARD V/s KAMLESH PANWAR & ORS.	ANKUR KUMAR MISHRA, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: TARVEEN SINGH NANDA AND ANKUR MISHRA(LEGALCELLDCB@GMAIL.COM)(9899703768)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
67	W.P.(C)-6149/2024 CM APPL. 25572/2024 CM APPL. 33761/2024 CM APPL. 15091/2025	GOVT OF NCT OF DELHI V/s TARUN KUMAR AND ORS	AVNISH AHLAWAT, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISH@AHLAWATASSOCIATES.IN)()(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER)		
68	W.P.(C)-11794/2024 CM APPL. 49028/2024	UNION BANK OF INDIA V/s SH HIMMAT RAM	RAJAT ARORA	

		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES(RAVIRANJANMISHRA887@GMAIL.COM)(9958108478)(PETITIONER) NAVEEN KUMAR(ADVNAVEENKUMAR29@GMAIL.COM)(0)(RESPONDENT)		
69	W.P.(C)-12067/2024 CM APPL. 50245/2024	THE DIRECTOR GENERAL OF WORKS, CENTRAL PUBLIC WORKS DEPARTMENT V/s THE GENERAL SECRETARY, C.P.W.D. WORKERS ORGANISATION	RICHA DHAWAN	
		OTHER DETAILS OF ADVOCATES: RICHA DHAWAN(RICHA1290@GMAIL.COM)(9999890553)(PETITIONER) RAM RAJ SINGH, RAJ KUMAR(RS9868903239@GMAIL.COM, RAJ9968565241@GMAIL.COM)(0)(RESPONDENT)		
70	MAC.APP.-19/2025 CM APPL. 1409/2025	DEVINDER KUMAR @ RAVINDER KUMAR V/s ATTAR SINGH KADYAN AND ORS	ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ADMISSION)				
71	W.P.(C)-9247/2023 WITH W.P.(C) 9248/2023 W.P.(C) 9251/2023	MANVIR SINGH V/s MANOJ CABLES LTD AND ORS & ANR.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)		
72	W.P.(C)-9248/2023	GULAB CHAND V/s MANOJ CABLES LTD AND ORS	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)()(PETITIONER) MKTG(MKTG@MANOJCABLE.COM, MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)		
73	W.P.(C)-9251/2023	MAHESH PRASAD V/s MANOJ CABLES LTD AND ORS	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)		
74	W.P.(C)-9265/2023	KAILASH V/s M/S MANOJ CABLES LTD. AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)		
75	W.P.(C)-9266/2023	RAM BADAN V/s M/S MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)		
76	W.P.(C)-9267/2023	JOGINDER BHAGAT V/s M/S MANOJ CABLES LTD. AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)		
77	W.P.(C)-9274/2023	VISHAL SHARMA V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)		
78	W.P.(C)-9283/2023	SHIV NARAYAN V/s M/S MANOJ CABLES LTD. AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)		
79	W.P.(C)-9284/2023	RAJ KUMAR JINDAL V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9811119293)(PETITIONER)		

		ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)	
80	W.P.(C)-9285/2023	PRAMOD KUMAR V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)	
81	W.P.(C)-9286/2023	DANVEER SINGH V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT) MANOJ CABLE(MKTG@MANOJCABLE.COM)()(RESPONDENT)	
82	W.P.(C)-9287/2023	BALI BHADRA V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT(MOHITSEHRAWAT21@YAHOO.CO.IN, MKTG@MANOJCABLE.COM)()(RESPONDENT)	
83	W.P.(C)-11342/2023	JAGDAMBA PRASAD V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
84	W.P.(C)-11343/2023	OM PRAKASH V/s M/S MANOJ CABLES LTD.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
85	W.P.(C)-11345/2023	HARI SINGH V/s M/S MANOJ CABLES LTD.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
86	W.P.(C)-11353/2023	CHANDER DEV V/s MANOJ CABLES LTD	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES:	
87	W.P.(C)-11355/2023	VIRENDER NATH V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES:	
88	W.P.(C)-11362/2023	JAWAHAR LAL V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SHERAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
89	W.P.(C)-11363/2023	KRISHAN JI V/s MANOJ CABLES LTD AND ORS	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
90	W.P.(C)-11364/2023	VIJAY KUMAR V/s MANOJ CABLES LTD AND ORS	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT SEHRAWAT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	
91	W.P.(C)-11365/2023	INDER MOHAN SHUKLA V/s M/S MANOJ CABLES LTD.	JYOTI BAKSHI
		OTHER DETAILS OF ADVOCATES:	
92	W.P.(C)-11369/2023	VINOD TIWARI V/s MANOJ CABLES LTD AND ORS.	JYOTI BAKSHI

		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9871383435)(PETITIONER) MOHIT(MOHITSEHRAWAT21@YAHOO.CO.IN)()(RESPONDENT)	

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4352/2025 CM APPL. 20122/2025	SAURABH PRAKASH V/s BSES RAJDHANI POWER LTD.	ANANT ADITYA PATRO	
		OTHER DETAILS OF ADVOCATES: UTSAV JAIN(ANANTPATRO@GMAIL.COM)(8527214201)(PETITIONER) SANJAY, RELIANCE ADA(SANJAY.KR.SHARMA@RELIANCEADA.COM, BRPL.CUSTOMERCARE@RELIANCEADA.COM)(0)(RESPONDENT) RISHAB JAIN, PANKAJ(RISHABRAJJAIN@GMAIL.COM, PANKAJ.A.TANDON@RELIANCEADA.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-13336/2024 CM APPL. 55704/2024	M/S ADAMS INTERNATIONAL EXPORT PVT. LTD. THROUGH ITS MANAGING DIRECTOR SH. MOHAN SINGH V/s BSES RAJDHANI POWER LTD. & ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH(MANISHKUMARANDASSOCIATES@GMAIL.COM)(9711010239)(PETITIONER) RISHAB(RISHAB@RRJASSOCIATE.COM)(0)(RESPONDENT)		
3	W.P.(C)-4062/2025 CM APPL. 18904/2025 CM APPL. 18905/2025	TRIPURA AMATEUR BOXING ASSOCIATION V/s UNION OF INDIA & ORS.	RAKESH KAUSHIK PATHAK	
		OTHER DETAILS OF ADVOCATES: PATHAK RAKESH KAUSHIK(ONLY2RAKESH@GMAIL.COM)(9717533699)(PETITIONER) UOI, IOA, BOXING FEDERATION OF INDIA(UOIDHC@GMAIL.COM, IOA@OLYMPIC.IND.IN, PTUSHA@OLYMPIC.IND.IN)(0)(RESPONDENT) .(INFO@BOXINGFEDERATION.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	CM APPL. 11050/2025 CM APPL. 13559/2025 In RFA-511/2004	M/S SKYMARK BUILDERS V/s KRISHAN MOHAN SHARMA & ORS.	MR. SANJEEV KUMAR TIWARI, RISHI KAPOOR, AJIT KUMAR NAIR, JATIN KAPUR, MR. YAKESH ANAND, MS. MALA GOEL, MR. AMIT S. NARANS, MS. ANJANA GOSAIN, ANJANA GOSAIN, NITIN SONI, S L SHARMA, DALIP SINGH, JATIN KAPUR, BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES: AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(9811733315)(PETITIONER) AJIT NAIR(AJITNAIRADV18@GMAIL.COM, BANKEYBIHARI2@GMAIL.COM)(0)(RESPONDENT) AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(9811733315)(PETITIONER) AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(0)(RESPONDENT) KATIL(KATILPANDIT@GMAIL.COM)(0)(RESPONDENT) AJIT NAIR(AJITNAIRADV18@GMAIL.COM)(9811733331)(PETITIONER) V SHARMA(SHARMAVI@HOTMAIL.COM)(0)(RESPONDENT) PRAMOD K VERMA(PRAMODKVERMA@GMAIL.COM)(0)(PETITIONER) SHANTANU (SHANTANU@ANMLEGAL.IN)(9818616958)(RESPONDENT) WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() JATIN KAPUR(JATIN.KAPUR25@GMAIL.COM)(9811258587)(PETITIONER)		

		BANKEY BIHARI(BANKEYBIHARI2@GMAIL.COM)(9350026048)(RESPONDENT)		
5	RFA-201/2010 CM APPL. 5913/2010	BINA KUMARI SHARMA V/s KRISHNA KUMARI SHARMA & ORS	KR GUPTA	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-209/2010	DAYA KISHAN & ORS V/s OM PRAKASH & ANR	VIPIN SINGH, SUNIL DAHIYA, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER)		
7	RFA-210/2010	HAJI PEER MOHAMMED V/s SALMA KHATOON & ANR	SUNIL MALHOTRA, AMITA SANDUJA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-216/2010	RAJENDER VERMA V/s ASHOK MALIK	MANORANJAN & NUTAN SINHA, S.D. VASHIST	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-218/2010	DURKHANIE JADRAN & ORS V/s MALHAN BUILDERS & ORS	MONORANJAN PADHI, KAMLESH ANAND, MANISH KUMAR, VARUN GOSWAMI, FANISH K JAIN	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-503/2010	SP JAIN & ORS V/s GAURAV SHARMA	KAJAL CHANDRA, PREET PAL SINGH	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-643/2010 CM APPL. 16065/2010 CM APPL. 16066/2010	VIJAY CHHABRA & ANR V/s RAJENDER KUMAR JAIN DECD THR LRS	DHARMENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES:		
12	RFA-536/2011 CM APPL. 12905/2013 CM APPL. 73443/2024	RK GARG DECD & ANR V/s RAVINDER KUMAR AND ORS	SHAMBHU NATH SINGH, ARUN KUMAR SHUKLA, NAVEEN CHAWLA & MAYANK BHUGANI, AK AGARWAL, ACHAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ACHAL GUPTA(ACHALG61@GMAIL.COM)(9811115569)(PETITIONER) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)(9312400295)(RESPONDENT)		
13	RFA-49/2012	SATBIR SINGH V/s GAURI SHANKAR AND SONS	A HASSAN, RAKESH KUMAR, CAV, SANJAY AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: SANJAY AGNIHOTRI(THEVIDHI@GMAIL.COM)(9990607480)(RESPONDENT)		
14	CM APPL. 271/2022 In RFA-159/2013	BINDU MEHRA V/s HARVINDER VASHIST & ANR	JC MAHINDRO AND VIKAS K CHADHA, SANYAM DIWAN, S D HIMLESH, SANGITA BHAYHANA	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-200/2013	CENTRAL PUBLIC WORKS DEPARTMENT V/s KISHAN LALL KOLI	ANUJ AGGARWAL, A K MISHRA & ASSOCIATES, VIJAY CHANDRA JOSHI	
		OTHER DETAILS OF ADVOCATES: VIJAY CHANDRA JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER)		
16	RFA-644/2015	M/S ANALEC INFOTECH PVT LTD V/s JEYAASHRI C	NAVIN KUMAR, T S AHUJA AND VARUN AHUJA, SANYA KUMAR	
		OTHER DETAILS OF ADVOCATES: SANYA KUMAR(SANYAKUMAR1505@GMAIL.COM)(9818335779)(PETITIONER)		
17	W.P.(C)-9065/2005 WITH W.P.(C) 21502/2005	ALLAHABAD BANK V/s N.D.M.C.	HARISH MALHOTRA, ANJANA GOSAIN, PRASHANT SEN, ASHIM VACHHER, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(PETITIONER)		
18	W.P.(C)-21502/2005 WITH W.P.(C) 9065/2005	N.D.M.C. V/s ALLAHABAD BANK	PRASHANTO CHANDRA SEN, ANUPAM KAUL, VIPUL GUPTA, TANUJ KHURANA, ASHIM VACHHER, BRIJESH KUMAR TAMBER	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) BRIJESH KUMAR TAMBER(BRIJESH_TAMBER@HOTMAIL.COM)(9811829656)(RESPONDENT)		
19	W.P.(C)-6998/2015	M/S UNIPATCH RUBBER LTD. V/s MAHANAGAR TELEPHONE NIGAM LIMITED (MTNL) & ANR.	VINAY SABHARWAL & RAKESH KUMAR	

		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-4662/2019 CM APPL. 20693/2019 CM APPL. 17117/2022	PARVEEN KUMAR V/s GOVT. OF NCT DELHI AND ORS.	N K SAHOO, NAGENDRA KUMAR SAHOO, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: N K SAHOO()(9212544565)(PETITIONER) N K SAHOO(NS32009@GMAIL.COM)()(PETITIONER) GAURI KARUNA MOHANTI(GAOURIKMOHANTI@GMAIL.COM)(9810183180)(RESPONDENT) MR. PRAMOD KUMAR(PC.ADVO@GMAIL.COM)(971788012)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(RESPONDENT)		
21	W.P.(C)-891/2020	NARENDER SONKAR AND ORS. V/s NORTH DELHI MUNICIPAL CORPORATION	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG()(9650792379)(PETITIONER)		
22	W.P.(C)-2744/2020 CM APPL. 9559/2020 CM APPL. 25395/2023	KISHAN GANJ RAILWAY LINE WORKERS UNION THROUGH PRESIDENT V/s NORTHERN RAILWAY THROUGH ITS CHIEF VIGILANCE OFFICE & ORS	HAIDER ALI, KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: HAIDER ALI()(9911614099)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-10737/2020 CM APPL. 33657/2020	SARASWATI MEDIA PVT LTD. & ANR. V/s SDMC	SHAINI BHARDWAJ, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KIRAN KALRA, AASTHA DHAWAN(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) SHAINIBHARDWAJ(SHINE9ST@GMAIL.COM)(7895664246)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
24	W.P.(C)-6267/2022 CM APPL. 36258/2023	SH VINEY KUKREJA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNIL DAHIYA(ADVSUNILDAHIYA1979@GMAIL.COM)(9555650325)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) V R COM(VRCOM1660@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-12684/2022 CM APPL. 38511/2022 CM APPL. 38512/2022 CM APPL. 38513/2022	MUNICIPAL CORPORATION OF DELHI V/s ITC LIMITED	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA(KMANJAY211@GMAIL.COM)(9810058835)(PETITIONER) WEB MASTER(WEBMASTER@ITC.IN)()(RESPONDENT) DHC SHOP(DHSHOPNO2@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-5456/2023	D.A.V. PUBLIC SCHOOL V/s DELHI JAL BOARD	MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: M. HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-14455/2023 CM APPL. 57305/2023	RAM DEV SINGH YADAV V/s GOVT OF NCT OF DELHI AND OTHERS	ANUJ KUMAR GARG, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJLADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) RISHAB(RISHAB@RRJASSOCIATE.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
28	W.P.(C)-471/2024 CM APPL. 2113/2024	PRAKASH BHARDWAJ V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: S. S KHATRI AND D V KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER)		

		DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)	
29	W.P.(C)-4469/2024 CM APPL. 18326/2024	M/S CENTRAL COURT HOTEL V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	SUBHASH C JINDAL
		OTHER DETAILS OF ADVOCATES: SUBHASH C. JINDAL(ADVOJINDAL@GMAIL.COM)(9811007350)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)	
30	W.P.(C)-5488/2024 CM APPL. 37720/2024	SHYAM TIWARI V/s MUNICIPAL CORPORATION OF DELHI	SHLOK CHANDRA
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA AND SANKALP SHARMA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)	
31	W.P.(C)-7842/2024 CM APPL. 32456/2024	KULSUM BI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	SHAMSUDDIN ANSARI, RAJESH KUMAR SINGH, MEGH NATH JHA
		OTHER DETAILS OF ADVOCATES: MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR SINGH(RKSINGH0727@GMAIL.COM)(9717030721)(RESPONDENT) MEGH NATH JHA(MNJHA.ADV@GMAIL.COM)(9818029103)(RESPONDENT)	
32	W.P.(C)-8768/2024	ANAND KUMAR & ORS. V/s MCD & ORS.	RAJ BAHADUR SINGH
		OTHER DETAILS OF ADVOCATES: R B SINGH AND ASSOCIATES(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) ABHI CHAUHAN(ABHI_CHAUHAN1991@YAHOO.CO.IN)()(RESPONDENT)	
33	W.P.(C)-9499/2024	RACHIT GUPTA V/s GOVT OF NCT OF DELHI AND ORS	PANKAJ MALHOTRA, BUTUL KHAN, AJAY VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: RACHIT GUPTA()(9953945544)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ KUMAR MEENA()(8130475962)(RESPONDENT) SANGEETA BHARTI(CSDELHI@NIC.IN, SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) BUTUL KHAN(K.BUTUL94@GMAIL.COM)(8750647440)(PETITIONER) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)	
34	W.P.(C)-10049/2024 CM APPL. 41064/2024 CM APPL. 12942/2025	SURENDER KUMAR V/s DELHI JAL BOARD & ANR.	HARSH RAJPUT, AAKANKSHA KAUL, AAKANKSHA KAUL
		OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH RAJPUT(MAHIPALRAJPUTADV@GMAIL.COM)(9212126925)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) AADKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(RESPONDENT) AAKANKSHA KAUL(AAKANKSHAKAUL154@GMAIL.COM)(9818131566)(RESPONDENT)	
35	W.P.(C)-10854/2024 CM APPL. 44666/2024	ANSHUL GOEL V/s MUNICIPAL CORPORATION OF DELHI & ORS.	ROHIT KUMAR MODI
		OTHER DETAILS OF ADVOCATES:	
36	W.P.(C)-13014/2024	SMT. JANKI V/s GOVERNMENT OF NCT OF DELHI & ORS.	ANSHUL KUMAR
		OTHER DETAILS OF ADVOCATES: ANSHUL KUMAR(ANSHULKUMARADV@GMAIL.COM)(8447202022)(PETITIONER) MCD, CS DELHI, DSIIDCLC(CLOMCDHQ@GMAIL.COM, CSDELHI@NIC.IN, DSIIDCLC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
37	W.P.(C)-15901/2024 CM APPL. 66764/2024	PUJA DEVI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	NAVEEN SOLIA, MOHD ASIF, MOHAMMAD HASIBUDDIN
		OTHER DETAILS OF ADVOCATES: NAVEEN SOLIA & ASSOCIATES(ADVNAVEENSOLANKI@GMAIL.COM)(9911007551)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(8788251018)(RESPONDENT) MOHD ASIF(ADVMOHDASIF@GMAIL.COM)(9311576258)(PETITIONER)	

		MOHAMMAD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(RESPONDENT)	
38	W.P.(C)-16180/2024	SHRI PUNEET KUMAR V/s THE COMMISIONER, MCD AND ORS.	ANKIT CHAUHAN, ZEBA
		OTHER DETAILS OF ADVOCATES: M.K. KHANNA & ASSOCIATES(LEGALHOUSE2022@GMAIL.COM)(0)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) ZEBA (ZEBAK016@GMAIL.COM)(9821429689)(PETITIONER)	
39	W.P.(C)-17067/2024 CM APPL. 72420/2024 CM APPL. 6065/2025	SANGEETA SETHI V/s DELHI JAL BOARD	HARSH VARDHAN SINGH, AJAY VIKRAM SINGH
		OTHER DETAILS OF ADVOCATES: M.G. VACHER & HARSH VARDHAN SINGH(MADANVACHER123@GMAIL.COM)(9810429034)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) M G VACHER(MADANVACHER123@GMAIL.COM)(9810429034)(PETITIONER) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT) AJAY VIKRAM SINGH(AJAYVIKRAMSINGH563@GMAIL.COM)(9868632122)(RESPONDENT)	
40	W.P.(C)-18029/2024 CM APPL. 76665/2024 CM APPL. 76666/2024	PREETI PAHWA AND ANR. V/s MCD & ORS.	PRABHAV RALLI, SHRADDHA BHARGAVA
		OTHER DETAILS OF ADVOCATES: PRABHAV RALLI & DEV VRAT ARYA(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT) SHRADDHA BHARGAVA(SHRADDHABHARGAVA07@GMAIL.COM)(9811511525)(RESPONDENT)	
41	W.P.(C)-3285/2025 CM APPL. 15552/2025	SH CHARANJIT SINGH CHADHA V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	SONAL ANAND
		OTHER DETAILS OF ADVOCATES: SONAL ANAND & AAYUSH SAI(SANAND@ASA- PARTNERS.COM)(9811101222)(PETITIONER) NDMC, CHADHA(LAW.DEPTT.NDMC@GMAIL.COM, CHADHA_AR@YAHOO.COM)(0)(RESPONDENT)	
42	W.P.(C)-3288/2025 CM APPL. 15557/2025	UMANG BIDAWAT V/s GOVERNMENT OF NCT OF DELHI AND ORS.	SAROJ BIDAWAT
		OTHER DETAILS OF ADVOCATES: SAROJ BIDAWAT(S_BIDAWAT@REDIFFMAIL.COM)(9810340866)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
43	W.P.(C)-3476/2025 CM APPL. 19998/2025	SATENDER KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	JAI PRAKASH SHARMA, KAMAL MEHTA, KAMAL MEHTA
		OTHER DETAILS OF ADVOCATES: JAI PARKASH SHARMA(88JPISHARMA@GMAIL.COM)(9818346127)(PETITIONER) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KAMAL MEHTA(KAMAL_SMITA_1997@YAHOO.CO.IN)(9810475712)(RESPONDENT)	
44	W.P.(C)-3538/2025 CM APPL. 16571/2025 CM APPL. 16572/2025	SANJEEV SAINI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	PAWAN KUMAR
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR(KUMARADVOCATEPAWAN@GMAIL.COM)(9599553147)(PETITIONER) DHC PROSECUTIONED, MCD, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)	
45	W.P.(C)-3635/2025	JAI RAM GARG V/s THE GOVERNMENT OFNCT OF DELHI & ORS.	SHIV CHARAN GARG
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)	
46	W.P.(C)-3785/2025	PUNEET KUMAR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	VISHAL KHANNA
		OTHER DETAILS OF ADVOCATES: VISHAL KHANNA(VISHALSIR2001@GMAIL.COM)(9999123499)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(0)(RESPONDENT)	

47	W.P.(C)-3931/2025 CM APPL. 18356/2025 CM APPL. 18357/2025	SHEKHAR BARNWAL V/s BSES RAJDHANI POWER LTD & ORS.	DINESH KUMAR MONGA	
		OTHER DETAILS OF ADVOCATES: DINESH MONGA(DEJURIS196@GMAIL.COM)(9810626750)(PETITIONER) RISHAB, BRPL HEAD(RISHAB@RRJASSOCIATE.COM, BRPLHEAD.CUSTOMERCARE@RELIANCEADA.COM)(0)(RESPONDENT) ASHISH SINGH, SHEKHAR (ASHISH.SINGH@RELIANCEADA.COM, SHEKHARBARNWAL4@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
48	W.P.(C)-8357/2010	NARAIN DASS & ORS V/s UNION OF INDIA & ORS	N S DALAL, M.K.SINGH, ZUBEDA BEGUM, PRAVINDER CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-15885/2024 CM APPL. 66730/2024 CM APPL. 1218/2025 CM APPL. 12945/2025	SAMYAK BHATIA V/s UNIVERSITY OF DELHI & ORS.	RISHI RAJ SINGH, RISHI RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: RISHI RAJ SINGH(RISHI24991@GMAIL.COM)(9968403739)(PETITIONER) RUPAL MOHINDER, AKURUP, UNION OF INDIA(RUPALMOHINDER@GMAIL.COM, OFFICE@AKURUP.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RISHI RAJ SINGH()(9968403739)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) RISH RAJ SINGH()(9968403739)(PETITIONER) RISH RAJ SINGH()(9968403739)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-3780/2025 CM APPL. 17660/2025	DURGESH SINGH V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ATUL VERMA	
		OTHER DETAILS OF ADVOCATES: ATUL VERMA & HARSH VARDHAN VISHEN(ATULV92@GMAIL.COM)(9953249305)(PETITIONER) DDA, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HARRY SARDAR()(9990302555)(RESPONDENT)		

TOP OF THE BOARD				
3	CONT.CAS(C)-958/2013 CM APPL. 24036/2023 CM APPL. 53647/2023 CM APPL. 10521/2024 CM APPL. 73482/2024	M/S IFCI LIMITED V/s MR S SURENDRA & ORS	PAWANJIT S BINDRA, SARTHAK ADVOCATES & SOLICITORS, ABHISHEK TRIPATHI, MANI GUPTA, AMISH TANDON	
		OTHER DETAILS OF ADVOCATES: INNOVATUS LAW(CONTACT@INNOVATUSLAW.IN){}(PETITIONER) MANI GUPTA , SONALI JAIN(MANI.GUPTA@SARTHAKLAW.COM){8800777922}(RESPONDENT) INNOVATUSLAW(CONTACT@INNOVATUSLAW.IN){}(PETITIONER) MANI GUPTA , PRANAV MALHOTRA(MANI.GUPTA@SARTHAKLAW.COM){8800777922}(RESPONDENT) INNOVATUS LAW(CONTACT@INNOVATUSLAW.IN){}(PETITIONER) MANI GUPTA , PRANAV MALHOTRA(MANI.GUPTA@SARTHAKLAW.COM){8800777922}(RESPONDENT) AMISH TANDON(AMISHTANDON@GMAIL.COM){9899977720}(PETITIONER)		
4	W.P.(C)-6876/2010	JHULELAL SINDHU NAGAR COOPERATIVE GROUP HOUSING SOCIETY LIMITED V/s DDA AND ANR	ITI SHARMA, PAWAN MATHUR, SANDEEP KUMAR, LAKSHMI GURUNG, CHAND CHOPRA, PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: LAKSHMI GURUNG(LGPURESELF@GMAIL.COM){9313004529}(PETITIONER) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM){9915907494}(RESPONDENT) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM){9646230101}(PETITIONER)		
5	W.P.(C)-4476/2017 CM APPL. 19526/2017 CM APPL. 19750/2022 CM APPL. 15888/2025	G.D. SONI DAV SR. SECONDARY SCHOOL V/s DIRECTORATE OF EDUCATION & ANR	SURAT SINGH & ASSOCIATES, SOUMYASHREE MISRA, AMIT KUMAR, RAJESH KUMAR SINGH, NAUSHAD AHMED KHAN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: DR. SURAT SINGH AND ASSOCIATES(DRSURATSINGH972@GMAIL.COM){9319068001}(PETITIONER) EASY CONTACT(EASY_CONTACT@REDIFFMAIL.COM){}(RESPONDENT) NAUSHAD(NAUSHADADVOCATE@GMAIL.COM){}(RESPONDENT) MANISHA A NARAIN(CONGNIZALEGAL@GMAIL.COM){0}(PETITIONER) MANAN SONI(MANANSONIADV.07@GMAIL.COM){0}(RESPONDENT)		
6	W.P.(C)-2362/2025 CM APPL. 11213/2025	ASM TRAXIM PRIVATE LIMITED & ORS. V/s PUNJAB NATIONAL BANK	SUMIT KUMAR BATRA, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: SUMIT K. BATRA, MANISH KHURANA(OFFICE@KLYTOSLEGAL.COM){7290911000}(PETITIONER) SKR LAW FIRM(SKRLAWFIRMS@GMAIL.COM){0}(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM){9990432878}(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
7	W.P.(C)-2567/2025	AGRASEN PARENTS ASSOCIATION V/s MAHARAJA AGRASEN MODEL SCHOOL AND ANR	ANJANI KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM){7838081461}(PETITIONER) SANTOSH KUMAR TRIPATHI, AGRASEN SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, AGRASENSCHOOL1985@GMAIL.COM){9868250806}(RESPONDENT) INDUS LAW(INDUSLAW77@GMAIL.COM){0}(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM){7838081461}(PETITIONER) INDUSLAW(INDULAW77@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT)		
8	W.P.(C)-4201/2025 CM APPL. 19460/2025 CM APPL. 19461/2025	MOHD ASHQIN V/s THE PRINCIPAL DAV PUBLIC SCHOOL AND ANR	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: NAND KUMAR(ADVOCATENANDKUMARJI@GMAIL.COM){8377966651}(PETITIONER) SANTOSH KUMAR TRIPATHI, DAV PUSHPANJALI(STANDINGCOUNSELGNCTD@GMAIL.COM, DAVPUSHPANJALI@YAHOO.COM){9868250806}(RESPONDENT)		
9	W.P.(C)-4476/2025 CM APPL. 20724/2025	TELANGANA COLLEGE OF SPECIAL EDUCATION V/s REHABILITATION COUNCIL OF INDIA	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM){9871522124}(PETITIONER) DEPWD, MSRCI, DEPWD(LEGAL.SECRCI-DEPWD@GOV.IN, MSRCI-MSJE@NIC.IN, LEGALSECRCIDEPWD@GOV.IN){0}(RESPONDENT)		
FOR ADMISSION				
10	W.P.(C)-3720/2025 CM APPL. 17345/2025 CM APPL. 20914/2025	HARPREET SINGH V/s SPECIAL TASK FORCE DDA AND ORS.	SAKSHAM BHAYANA	
		OTHER DETAILS OF ADVOCATES: SAKSHAM BHAYAM & RAGHAV MEHDIRATTA(ADVSASAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM){9999904687}(PETITIONER) SAKSHAM BHAYANA & RAGHAV MEHDIRATTA(ADVSASAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM){9999904687}(PETITIONER) SAKSHAM BHAYANA & RAGHAV MEHDIRATTA(ADVSASAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM){9999904687}(PETITIONER) MCD, DDA, UOI(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM){0}(RESPONDENT) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM){1123384193}(RESPONDENT)		

		DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) SAKSHAM BHAYANA AND RAGHAV(ADVSAKSHAMBHAYANA@GMAIL.COM)(0)(PETITIONER) DR RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
11	CONT.CAS(C)-904/2015 CM APPL. 23321/2019 CM APPL. 23322/2019	SANJEEV RAINA & ORS V/s RAJIV MEHRISHI & ORS	NIKHIL PALLI, ANKITA PATNAIK, JASWINDER SINGH
		OTHER DETAILS OF ADVOCATES: JASWINDER SINGH()(9811232066)(PETITIONER)	
12	CONT.CAS(C)-125/2016	THE DELHI WAQF BOARD THR ITS CHIEF EXECUTIVE OFFICER V/s D SARKAR & ORS	WAJEEH SHAFIQ, SHOBHANA TAKIAR, FARHAT JAHAN REHMANI
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(RESPONDENT) FARHAT JAHAN REHMANI(FARHAT2ADVOCATE@GMAIL.COM)(9868179046)(PETITIONER)	
13	CONT.CAS(C)-805/2016	MANJU TOMAR & ORS V/s MANJIT SINGH G K & ORS	ZUBEDA BEGUM, ABINASH KUMAR MISHRA
		OTHER DETAILS OF ADVOCATES: ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)	
14	CONT.CAS(C)-946/2016 CM APPL. 44119/2023 CM APPL. 58629/2024	PARVEEN KUMAR V/s ALOK KR VERMA & ORS	I C MISHRA, SANJEEV SABHARWAL, AVADH BIHARI KAUSHIK, SAMEER VASHISHT
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9871878690)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)	
15	CONT.CAS(C)-532/2017	PANKAJ TANDON & ORS V/s PRADEEP KUMAR & ORS	SUNIL FERNANDES, GAGANMEET SINGH SACHDEVA
		OTHER DETAILS OF ADVOCATES: GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)	
16	CONT.CAS(C)-99/2018 CM APPL. 5763/2018 CM APPL. 30701/2018 CM APPL. 27099/2023	NAIMA KHATOON V/s UTPAL CHAKRABORTY & ANR	ALY MIRZA, RAJESH KUMAR GOGNA
		OTHER DETAILS OF ADVOCATES: ALY MIRZA()(9990505309)(PETITIONER) ALY MIRZA()(9899720944)(PETITIONER) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)	
17	CONT.CAS(C)-402/2018	RAM PRAKASH KATHURIA V/s VIVEK AGGARWAL & ANR	MEENU HANDA
		OTHER DETAILS OF ADVOCATES: MEENU HANDA()(9716810162)(PETITIONER)	
18	CONT.CAS(C)-165/2019	MADAN LAL V/s S K SINGHAL & ANR	R K JHA
		OTHER DETAILS OF ADVOCATES: R K JHA()(9811566712)(PETITIONER)	
19	CONT.CAS(C)-1082/2019 CM APPL. 52826/2019	GURMEET KAUR & ANR V/s CHANPREET KAUR	SATVINDER SINGH, GAGANDEEP SINGH
		OTHER DETAILS OF ADVOCATES: SATVINDER SINGH , GAGANDEEP SINGH()(9310905051)(PETITIONER)	
20	CONT.CAS(C)-120/2020 CM APPL. 63482/2023	RAMDEEN YADAV V/s MADHU BALA JAIN	RAI & RAI PARTNERS, L. B. RAI
		OTHER DETAILS OF ADVOCATES: RAI & RAI PARTNERS()(9810614546)(PETITIONER) RAI AND RAI PARTNERS(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER)	
21	CONT.CAS(C)-768/2021 CM APPL. 47730/2021	ABHAY PRATAP SINGH MINOR, THROUGH PUSHPENDRA SINGH V/s ANJANI KUMAR GOENKA & ORS.	R. K. SAINI, ANKIT SINGH, ANIL SHARMA
		OTHER DETAILS OF ADVOCATES: R K SAINI & ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(9310255162)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ANJANI KUMAR GOENKA(INFO@GDGOENKAROHINI.EDU.IN)(8130269997)(RESPONDENT) M S RAWAT(MSRAWAT13@YAHOO.IN)(9818561911)(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(9310255162)(PETITIONER) DR. P SINGH(DR.PSINGHS@GMAIL.COM)()(RESPONDENT) ANIL SHARMA(ADV.ANILSHARMA07@GMAIL.COM)(9811532455)(PETITIONER)	

22	CONT.CAS(C)-1051/2022 CM APPL. 43204/2022 WITH W.P.(C) 2650/2021	SHRI RAM KISHAN V/s MR. VIKAS SINGH & ORS.	SULTAN CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) GS BADWAL(GS.BADWAL2025@DDA.ORG.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VIKAS SINGH(VIKAS.SINGH81@IAS.NIC.IN)()(RESPONDENT)		
23	W.P.(C)-2650/2021 CM APPL. 24105/2021 CM APPL. 40613/2022	SHRI RAM KISHAN V/s GOVT OF NCT OF DELHI & ANR.	ATUL KUMAR SHARMA, SULTAN CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) SHRI RAM KISHAN(ADVSULTAN7777@GMAIL.COM)(9650552929)(RESPONDENT) ATULSHARMA(ATUL.1273@GMAIL.COM)(9868243224)(PETITIONER) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) GOVT OF NCT OF DELHI(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) GOVT OF NCT OF DELHI(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)(9953416827)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) DR RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT)		
24	CONT.CAS(C)-1374/2022 WITH W.P.(C) 8196/2017	V K GUPTA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	NITINJYA CHAUDHRY, PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: NITINJYA CHAUDHRY(VPC.SCR@GMAIL.COM)(9810103680)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PANKAJ(PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT) PRABHAV RALLI(OFFICE.PRCHAMBERS@GMAIL.COM)(9999249666)(RESPONDENT)		
25	W.P.(C)-8196/2017 CM APPL. 33686/2017	V K GUPTA V/s DELHI DEVELOPMENT AUTHORITY AND ANR	NITINJYA CHAUDHRY, KUNAL KALRA, GAURAV DUA, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
26	CRL.M.C.-10165/2024 CRL.M.A. 39003/2024 WITH W.P.(CRL) 448/2025	ANIS AHMED & ANR. V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @

			IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-07-10) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S.

				ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(NIA-14/2022)
27	W.P.(CRL)-448/2025 CRL.M.A. 4021/2025 CRL.M.A. 4022/2025	ANIS AHMED & ANR. V/s UNION OF INDIA & ANR.	KARTIK VENU	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) UOI (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10)

				CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-07-10) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-05-22) P.S.-FIR NO. :(NIA-14/2022)
28	W.P.(C)-403/2011 CM APPL. 787/2011 WITH W.P.(C) 1246/2013 W.P.(C) 70/2013	KIRAN BHATIA V/s DDA	RK SAINI, ARUN BIRBAL, MANIKA TRIPATHY PANDEY, AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-1246/2013	K.K.RAJPUT V/s D.D.A.	R.K. SAINI	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-70/2013 WITH W.P.(C) 1246/2013 W.P.(C) 403/2011	DHARMA NAND V/s DELHI DEVELOPMENT AUTHORITY	RK SAINI, SHOBHANA TAKIAR, GAURAV DUA	
		OTHER DETAILS OF ADVOCATES:		

		GAURAV DUA(GAURAVDUA8@GMAIL.COM)(9873816418)(RESPONDENT)		
31	W.P.(C)-11355/2016	AAYUSH KUMAR SINHA V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR	ANIL KR MISHRA, VARUN MUDGAL, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
32	CM APPL. 28908/2023 In W.P.(C)-6329/2017(Disposed off case)	M/S MEENA STEELS LIMITED V/s PUNJAB NATIONAL BANK	K DATTA & ASSO, MANISH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: K DATTA AND ASSOCIATES(MANSRI@KDATTA.IN)(9871102052)(PETITIONER) SANTOSH KUMAR ROUT(SKRLAWFIRMS@GMAIL.COM)(9990432878)(RESPONDENT)		
33	W.P.(C)-4748/2021	ANDHRA EDUCATION SOCIETY & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	HANU BHASKAR	
		OTHER DETAILS OF ADVOCATES: TELUGU PRIMARY SCHOOL(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) ANDHRA EDUCATION SOCIETY(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) ANDHRA EDUCATION SOCIETY(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) TELUGU PRIMARY SCHOOL(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) ANDHRA EDUCATION SOCIETY(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) TELUGU PRIMARY SCHOOL(HANUBHASKAR@GMAIL.COM)(9810174047)(RESPONDENT) HANU BHASKAR(HANUBHASKAR@GMAIL.COM)(9810174047)(PETITIONER) DIRECTOR OF EDUCATION (HQ)(MCDTRC@GMAIL.COM)(1123227334)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(MCDTRC@GMAIL.COM)(1123227334)(PETITIONER) DIRECTOR OF EDUCATION (HQ)(MCDTRC@GMAIL.COM)(1123227334)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(MCDTRC@GMAIL.COM)(1123227334)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-5236/2021 CM APPL. 16071/2021 WITH W.P.(C) 5245/2021	SANDEEP SINGH V/s DELHI DEVELOPMENT AUTHORITY	VASUNDHRA BHARDWAJ, VASUNDHRA BHARDWAJ, SIMARPAL SINGH SAWHNEY, ASHUTOSH KHAITAN	
		OTHER DETAILS OF ADVOCATES: VASUNDHRA BHARDWAJ(VASUNDHRABHARDWAJ@GMAIL.COM)(8826828278)(PETITIONER) VASUNDHRABHARDWAJ(VASUNDHRABHARDWAJ@GMAIL.COM)(8826828278)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER) ASHUTOSH KHAITAN(LITIGATION@KHAITANANDKHAITAN.COM)(9899548889)(PETITIONER) ASHUTOSH KHAITAN(LITIGATION@KHAITANANDKHAITAN.COM)(9899548889)(PETITIONER)		
35	W.P.(C)-5245/2021 CM APPL. 16092/2021	GAURAV SHARMA V/s DELHI DEVELOPMENT AUTHORITY	VASUNDHRA BHARDWAJ, VASUNDHRA BHARDWAJ, ASHIM VACHHER, SIMARPAL SINGH SAWHNEY, SUDHIR NAAGAR	
		OTHER DETAILS OF ADVOCATES: VASUNDHRA BHARDWAJ(VASUNDHRABHARDWAJ@GMAIL.COM)(8826828278)(PETITIONER) VASUNDHRABHARDWAJ(VASUNDHRABHARDWAJ@GMAIL.COM)(8826828278)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER) SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(PETITIONER) SUDHIR NAAGAR(SUDHIR@NAAGAR.COM)(9811951070)(PETITIONER)		
36	W.P.(C)-8440/2021	NISA EDUCATION V/s GOVT OF NCT OF DELHI ANOTHER & ANR.	HIMANSHU SHARMA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SHARMA (MRGCSHARMA@GMAIL.COM)(9999256022)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-1697/2023 CM APPL. 6480/2023	SMT. RAMESHWARI DEVI & ANR. V/s DELHI DEVELOPMENT AUTHORITY AND ORS	NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR (NAVEEN.SHELAR@GMAIL.COM, REPLYSHELAR@YAHOO.COM)(8178445422)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-12076/2023 CM APPL. 47443/2023	SARADA INSTITUTE OF TEACHER EDUCATION & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR (AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NCTEINDHC(NCTEINDHC@GMAIL.COM)()(RESPONDENT)		
39	W.P.(C)-12553/2023 CM APPL. 49493/2023	SWATI SINGH V/s JAWAHARLAL NEHRU UNIVERSITY	MUKUL KULHARI, R VASANTH	
		OTHER DETAILS OF ADVOCATES: MADHULAK BHARDWAJ(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(7891370022)(PETITIONER) VC MAIL(VC@MAIL.JNU.AC.IN, REGISTRAR@MAIL.JNU.AC.IN, AAJNUL1@GMAIL.COM,)()(RESPONDENT)		

		R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)	
40	W.P.(C)-4258/2024 CM APPL. 17302/2024 CM APPL. 17303/2024 CM APPL. 31907/2024 CM APPL. 54990/2024 CM APPL. 55016/2024 CM APPL. 56747/2024 CM APPL. 64076/2024 CM APPL. 72247/2024	VIJAY CHOUDHARY & ANR. V/s UNION OF INDIA & ORS.	ARHAM TANVIR, AKHIL KUMAR, ARUN AGGARWAL, RAJESH KUMAR
		OTHER DETAILS OF ADVOCATES: AKHIL KUMAR(AKHILKUMAR2097@GMAIL.COM)(9821521439)(PETITIONER) BANK OF BARODA MUMBAI(ADVARUN36@GMAIL.COM, SKRLAWFIRMS@GMAIL.COM)(9811087995)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) INDIAN BANK(HOLEGAL@INDIANBANK.CO.IN, ADVHARSHITJAIN@GMAIL.COM)()(RESPONDENT) AHLUWALI(AHLUWALIA.OFFICE@GMAIL.COM)()(RESPONDENT) AKHILKUMAR(AKHILKUMAR2097@GMAIL.COM)(9821521439)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AKHIL KUMAR(AKHILKUMAR2097@GMAIL.COM)(9821521439)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AKHIL KUMAR(AKHILKUMAR2097@GMAIL.COM)(9821521439)(PETITIONER) HARSHIT JAIN(ADVHARSHITJAIN@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)	
41	W.P.(C)-4596/2024	SATHYASAI B.ED. COLLEGE V/s NATIONAL COUNSEL FOR TEACHER EDUCATION & ANR.	RAHUL DHANKAR
		OTHER DETAILS OF ADVOCATES: KESHAV SHARMA (ADVKESHAVSHARMA1@GMAIL.COM)()(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.(NCTEINDHC@GMAIL.COM)()(RESPONDENT)	
42	W.P.(C)-12258/2024 CM APPL. 50945/2024 WITH W.P.(C) 13862/2024	MEGHA GUPTA & ORS. V/s UNIVERSITY GRANTS COMMISSION (UGC) & ANR.	AVINASH KUMAR TRIVEDI, OM PRAKASH
		OTHER DETAILS OF ADVOCATES: AVINASH K. TRIVEDI(AKTRIVEDILAWOFFICES@GMAIL.COM)(9871441764)(PETITIONER) INDIRA GANDHI NATIONAL OPEN UNIVERSITY(CONTACT.UGC@NIC.IN, REGISTRAR@IGNOU.AC.IN)(0)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)	
43	W.P.(C)-13862/2024 CM APPL. 58027/2024 WITH W.P.(C) 12258/2024	LOKESH NATH & ORS. V/s INDIRA GANDHI NATIONAL OPEN UNIVERSITY IGNOU & ANR.	NITISH CHAUDHARY, ANSHUMAN SHARMA
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) IGNOU(LEGALCELL@IGNOU.AC.IN, VC@IGNOU.AC.IN, REGISTRAR@IGNOU.AC.IN)(0)(RESPONDENT) UNIVERSITY GRANTS COMMISSION(CONTACT.UGC@NIC.IN, LEGALBUREAUUGC@GMAIL.COM)(1123604446)(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT)	
44	W.P.(C)-13942/2024	M/S GIRI INTERNATIONAL SCHOOL V/s GOVERNMENT OF NCT OF DELHI & ORS.	URVASHI SINGH
		OTHER DETAILS OF ADVOCATES: URVASHI SINGH(KUMARNITIN10075@GMAIL.COM)(8800622336)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
45	W.P.(C)-1317/2025	BHARAT SHAKTI PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION	PRADEEP SINGH RANA
		OTHER DETAILS OF ADVOCATES: PPR LAW ASSOCIATES LLP(PPRLAWASSOCIATESLLP@GMAIL.COM)(9811141234)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
46	W.P.(C)-2172/2025 CM APPL. 10274/2025	MASTER MOHD AAHIL THROUGH HIS GRANDMOTHER V/s DIRECTORATE OF EDUCATION AND ORS	PANKAJ SINHA
		OTHER DETAILS OF ADVOCATES:	
47	W.P.(C)-2892/2025	THE INSTITUTE OF PROFESSIONAL EDUCATION AND TECHNOLOGY V/s NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR	RAVI KANT
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER)	

		NCTE, AKHIL SRIVASTAVA(NCTEINDHC@GMAIL.COM, AKHILSRIVASTAVALLB@GMAIL.COM)(0)(RESPONDENT)		
48	W.P.(C)-3659/2025	KAPOOR BROTHERS & ANR. V/s PUNJAB NATIONAL BANK	SANJAY MISHRA	
		OTHER DETAILS OF ADVOCATES: SANJAY MISHRA, SANTOSH TIWARI(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) SNS LEGAL, ARUN KUMAR SHUKLA(CONNECT@SNSLEGAL.IN, ARUNKUMARSHUKLA7@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
49	W.P.(C)-11067/2024	NARESH VISHNOI V/s ALL INDIA INSTITUTE OF MEDICAL SCIENCES	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA Kaur LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) ALL INDIA MEDICAL SCIENCES(KUNAL@IREGAL.IN, VSRKRISHNA.ER4@GMAIL.COM)(0)(RESPONDENT)		
FINAL ARGUMENTS				
50	W.P.(C)-5085/2014 CM APPL. 10150/2014	H V LODHA V/s DELHI DEVELOPMENT AUTHORITY	K. DATTA & ASSOCIATES, RAKESH MITTAL, R KRISHNAAMORTHY	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: R KRISHNAAMORTHY(INDIANCOURT@GMAIL.COM)(9810085170)(RESPONDENT)		
51	W.P.(C)-8898/2018 CM APPL. 34227/2018 CM APPL. 19498/2019 WITH W.P.(C) 6132/2022	VICTORIA GARDENS RESIDENTS WELFARE ASSOCIATION (REGD.) V/s GOVERNMENT OF NCT OF DELHI AND ORS.	MANORANJAN SHARMA, DEEPTANSHU JAIN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: MANORANJAN SHARMA()(9717591156)(PETITIONER) MANORANJAN SHARMA()(9810445486)(PETITIONER) DEEPTANSHU JAIN(DEEPTANSHUJN@GMAIL.COM)(9871189295)(RESPONDENT)		
52	W.P.(C)-6132/2022 CM APPL. 18474/2022 CM APPL. 35179/2022 CM APPL. 44901/2022 CM APPL. 53560/2022 CM APPL. 6586/2023 CM APPL. 21214/2024	VICTORIA GARDENS RESIDENTS WELFARE ASSOCIATION V/s DELHI DEVELOPMENT AUTHORITY & ORS.	DEEPTANSHU JAIN, VIJAY CHANDRA JOSHI, SAURABH KUMAR	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: MANORANJAN SHARMA(SHARMA.MANORANJAN@GMAIL.COM)(9717591156)(PETITIONER) DEEPTANSHU JAIN(DEEPTANSHUJN@GMAIL.COM)(9871189295)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANORANJAN SHARMA(SHARMA.MANORAJAN@GMAIL.COM)(9717591156)(PETITIONER) DEEPTANSHU JAIN(DEEPTANSHUJN@GMAIL.COM)(9871189295)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER) MANOJ(SHARMA.MANOJMANJAN@GMAIL.COM)()(RESPONDENT) MANORANJAN SHARMA(SHARMA.MANOJMANJAN@GMAIL.COM)()(PETITIONER) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(PETITIONER) VIJAY JOSHI(ADVOCATEVIJAYJOSHI@GMAIL.COM)(9873677817)(RESPONDENT) PRAVIN BAHADUR AND ASSOCIATES(PRAVINBAHADUR.ADV@GMAIL.COM)(9811169891)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DEEPTANSHU JAIN(DEEPTANSHUJN@GMAIL.COM, SHARMAA.MANORANJAN@GMAIL.COM, CHAND@CHANDCHOPRA.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEEPTANSHU JAIN, MANORANJAN SHARMA(DEEPTANSHUJN@GMAIL.COM,SHARMAA.MANORANJAN@GMAIL.COM)()(PETITIONER) SRINIWAS SR. LAW OFFICER, SANJAY KUMAR(SLOPVDDA2021@GMAIL.COM, SANJAYKLAW@YAHOO.COM)()(PETITIONER) DDA(CLA@DDA.ORG.IN)()(RESPONDENT) DDA, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) PRAVIN BAHADUR(PRAVINBAHADUR.ADV@GMAIL.COM)(9811169891)(RESPONDENT)		
FOR HEARING AND DISPOSAL				
53	W.P.(C)-8490/2022 CM APPL. 25567/2022	ASSOCIATION OF MD PHYSICIANS V/s NATIONAL MEDICAL COMMISSION & ORS.	PRITHA SRIKUMAR, SHAURYA SAHAY	
		OTHER DETAILS OF ADVOCATES: KEYSTONE PARTNERS(PRITHA.SRIKUMAR@KEYSTONE.LAW)(9971116183)(PETITIONER) SINGHDEV(OFFIESINGHDEV1@GMAIL.COM)(9999012345)(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHAURYA SAHAY(SHAURYA@SHAURYASAHAY.COM)(8851116483)(PETITIONER) SHAURYA SAHAY(SHAURYA@SHAURYASAHAY.COM)(8851116483)(PETITIONER)		

END OF THE BOARD/FINAL DISPOSAL MATTERS				
54	W.P.(C)-1868/2013	PARAMJIT SINGH V/s D.D.A. AND ANR	V.K.SHUKLA, PAWAN MATHUR, ANUJ AGGARWAL, MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MRITUNJAY KUMAR SINGH(LAWYERMATTY@GMAIL.COM)(9582634444)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
55	W.P.(C)-9235/2023 CM APPL. 35161/2023 WITH W.P.(C) 10405/2023	RATNADEEP HOMOEOPATHIC MEDICAL COLLEGE V/s UNION OF INDIA & ORS.	ANIMESH KUMAR, SARAD KUMAR SINGHANIA, KALYANI DILIP BHIDE	
		OTHER DETAILS OF ADVOCATES: ANIMESH KUMAR (DESK@FIDUCIALEGAL.IN)(9999703460)(PETITIONER) MAHARASHTRA(MAHARASHTRA@GMAIL.COM, REGISTRAR@MUHS.AC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, SUNILNAROOA@GMAIL.COM, MAHARASHTRA.CETCELL@GMAIL.COM)(1123384193)(RESPONDENT) SARAD KUMAR SINGHANIA(ADVOCATESARAD@GMAIL.COM)(9818109611)(RESPONDENT) KALYANI DILIP BHIDE(KALYANIDILIPBHIDE@GMAIL.COM)(7709954317)(RESPONDENT)		
END OF THE BOARD MATTERS				
56	CONT.CAS(C)-1395/2006 CM APPL. 3811/2009	RESIDENTS WELFARE ASSOCIATION V/s K.P.BHANGALIA & ORS.	MR.PARVEEN K.MEHDIRATTA, PREMA PRIYADARSHANI, GARUAV SAREEN, NIKHIL GOEL, SHOBHANA TAKIAR, PREMA PRIYADARSHINI	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}{}(RESPONDENT) WITHOUT GENERATE {}{}(RESPONDENT) PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(RESPONDENT)		
FOR COMPLIANCE				
57	CONT.CAS(C)-895/2016(Disposed off case) CM APPL. 1295/2025 CM APPL. 1296/2025 CM APPL. 1297/2025 CM APPL. 10663/2025 CM APPL. 10931/2025	SANJEET GAHLOT V/s ARUN GOEL	SUMIT TOMAR, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER) KAVINDRA(KAVINDRA@RUDRALEGAL.COM){0}(RESPONDENT)		

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-2887/2025 CM APPL. 16505/2025	X V/s Y & ORS.	KUMAR SAMEER, GARIMELLA VENKATA SURYA JAGANNADHA RAO, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: KUMAR SAMEER(KSAMEERLEGAL@GMAIL.COM)(9818748731)(PETITIONER) BISHWAJIT DUBEY, RADHIKA ARORA, UNION OF INDIA(BISHWAJITDUBEY@BISHWAJITDUBEY.COM, RADHIKA.ARORA21@GMAIL.COM, UOIDHC@GMAIL.COM)(1142492525)(RESPONDENT) GOOGLE, TIMESGROUP, EDITOR JI(SUPPORT-IN@GOOGLE.COM, TOEDITORIAL@TIMESGROUP.COM, INFO@EDITORJI.COM)(0)(RESPONDENT) ETV BHARAT, HT DIGITAL(GRIEVANCE@ETVBHARAT.COM, GRIEVANCE@HTDIGITAL.IN, LEGAL@NDTV.COM)(0)(RESPONDENT) NDTV, INTODAY, THE QUINT, THE HINDU(LEGAL@NDTV.COM, ALLIANCES@INTODAY.COM, EDITOR@THEQUINT.COM, DPO@THEHINDU.CO.IN)(0)(RESPONDENT) HINDUSTAN TIMES, ZEE MEDIA(PRIVACYMANAGER@HINDUSTANTIMES.COM, RESPONSE@ZEEMEDIA.ESELGROUP.COM)(0)(RESPONDENT) DAILY PIONEER, VIVEK SHUKLA, MOHIT(EDITOPED@DAILYPIONEER.COM, VIVEK.SHUKLA@PSUWATCH.COM, MOHIT@REPUBLICWORLD.COM)(0)(RESPONDENT) INDIAN KANOON, TIMES GROUP, ZEE MEDIA(WEBMASTER@INDIANKANOON.COM, DPO@TIMESGROUP.COM, ZMCL@ZEEMEDIA.COM)(0)(RESPONDENT) SALES INDIA(SALES@INDIA.COM)(0)(RESPONDENT) GARIMELLA VENKATA SURYA JAGANNADHA RAO(JR@GARIMELAWS.IN)(8008747488)(PETITIONER) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
2	W.P.(C)-3786/2025 CM APPL. 17669/2025	YOGESH JAIN AND ANR. V/s THE GOVT OF NCT OF DELHI & ANR.	ANUJ NARULA	
		OTHER DETAILS OF ADVOCATES: ANUJ NARULA(ANUJ_ADVOCATE@YAHOO.COM)(9899208584)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
3	W.P.(C)-4010/2025 CM APPL. 18611/2025	M/S MAFCO FOODS PVT LTD & ANR. V/s UNON OF INDIA & ANR.	ASAD ALVI	
		OTHER DETAILS OF ADVOCATES: ASAD ALVI, SABA ASAD & HAMD IRFAN(ASAD_ALVI_IN@YAHOO.COM)(9968207326)(PETITIONER) UNION OF INDIA, APEDA, SUDHANSHU(UOIDHC@GMAIL.COM, HEADQ@APEDA.GOV.IN, SUDHANSHU@APEDA.GOV.IN)(1123384193)(RESPONDENT)		
FOR ADMISSION				
4	W.P.(C)-16476/2023 CM APPL. 66342/2023 WITH W.P.(C) 6695/2024 W.P.(C) 13192/2024	HH V/s UNION OF INDIA & ORS.	VIKAS CHHABRA, MAMTA RANI, DIVYANSH TIWARI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: VIKAS CHHABRA & ASSOCIATES (CHHABRAVIKAS440@GMAIL.COM)(965056624)(PETITIONER) VIKAS (CHHABRAVIKAS440@GMAIL.COM)(965056624)(PETITIONER) VIKAS CHHABRA ADN ASSOCIATES(CHHABRAVIKAS440@GMAIL.COM)(965056624)(PETITIONER) STATE & OTHERS(SUBSCRIPTION@LIVELAW.IN, SUMIT.PANDE@DECCANHERALD.CO.IN, DJA@NIC.IN){}(RESPONDENT) STATE & OTHERS(INFO@LATESTLAWS.COM, UOIDHC@GMAIL.COM, ANU@BAGAI.CO.IN){}(RESPONDENT) STATE & OTHERS(SAJIKODUVATH@GMAIL.COM, UPASANACHAUHAN411@GMAIL.COM)(7838146406)(RESPONDENT)		

		STATE & OTHERS(HELLOCOUNSEL@GMAIL.COM, CONTACT@LAWDADI.IN, HANSCHANDA111@GMAIL.COM){}(RESPONDENT) STATE & OTHERS(SUPREMECOURT@NIC.IN, HCBOM.MAH@NIC.IN, RG@UP.NIC.IN, DJ-KAMRUP@NIC.IN){}(RESPONDENT) STATE & OTHERS(API@INDIANKANOON.COM, SUPPORT@CASEMINE.COM, SUPPORT@LAWCANVAS.IN){}(RESPONDENT) STATE & OTHERS(ADMN@CJA.GOV.IN, CONTACT@LAWOFFICEONLINE.IN, HELLO@VLEX.COM){}(RESPONDENT) STATE & OTHERS(SALES@LAWYERSERVICES.IN, CONTACT@LAWINSIDER.IN, SUPPORT@ANYFLIP.){}(RESPONDENT) STATE & OTHERS(NARAO@MICROSOFT.COM, SUPPORT-IN@GOOGLE.COM, SUPPORT.IN@GOOGLE.COM){}(RESPONDENT) STATE & OTHERS(HELPDESKLONDON@VLEX.COM, LAWWEB53@GMAI.COM, INFO@LIVELAW.IN){}(RESPONDENT) VAKIL SEARCH(){(7200365365)}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIVOCRE LAWYERS IN DELHI(){(9999318690)}(RESPONDENT) STATE & OTHERS(PRITHWISHGANGULI@GMAIL.COM)(9903016246)(RESPONDENT) STATE & OTHERS(SUPPORT@YUMPU.COM, INFO@SHONEEKAPOOR.COM, INFO@LAWYERSERVICES.IN){}(RESPONDENT) STATE & OTHERS(VIKASNIJ15@GMAIL.COM, INFO@DAAMAN.ORG, CONTACTUS@REDDYANDREDDY.ORG){}(RESPONDENT) STATE & OTHERS(INFO@LAWBEAT.IN, INFO@THE-LAWS.COM, JA@ASSAM.GOV.IN, ANNIE.DUNSTER@IAFL.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) DIVYANSH TIWARI(ADV.DIVYANSHTIWARI@GMAIL.COM)(8400994444)(RESPONDENT)		
5	W.P.(C)-13192/2024 CM APPL. 55091/2024 CM APPL. 55092/2024 CM APPL. 57965/2024 CM APPL. 71767/2024	MR. X V/s UNION OF INDIA AND ORS	NEHA RATHI, KHAITAN & CO., VARUN PATHAK, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: NEHA RATHI(LAWYERKAJALGIRI@GMAIL.COM)(8860867102)(PETITIONER) UNION OF INDIA, MEITY, GOOGLE(UOIDHC@GMAIL.COM, SECRETARY@MEITY.GOV.IN, SUPPORT-IN@GOOGLE.COM){}(RESPONDENT) FB GO INDIA, SUPPORT(FBGOINDIA@SUPPORT.FACEBOOK.COM, SUPPORT@X.COM, INDIACC1@MICROSOFT.COM){}(RESPONDENT) YAHOO(DISPUTES@YAHOOINC.COM){}(RESPONDENT) YAHOO(DISPUTES@YAHOOINC.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) KHAITAN AND CO LLP(MADHAV.KHOSLA@KHAITANCO.COM)(8369757825)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) VARUN PATHAK(VARUN.PATHAK@VARUNPATHAK.COM)(9818990029)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
6	W.P.(C)-6695/2024 CM APPL. 52989/2024 CM APPL. 71778/2024	PRITAM ASHOK SADAPHULE V/s UNION OF INDIA & ORS.	RAKESH TANEJA, ABHISHEK KUMAR SINGH, MAMTA RANI, PRIYANSH KOHLI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: RAKESH TANEJA(TANEJALAWOFFICE@GMAIL.COM)(9810168120)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) GOOGLE INDIA PRIVATE LTD(REMOVALS@GOOGLE.COM, IN.YAHOO.GRIVEANCE.OFFICER@YAHOOINC.COM){}(RESPONDENT) RAKESH TANEJA(TANEJALAWOFFICE@GMAIL.COM)(9810168120)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) GOOGLE INDIA PRIVATE LTD(REMOVALS@GOOGLE.COM, GRIEVANCEOFFICER@MICROSOFT.COM, YAHOO.GRIEVANCE.OFFICER@YAH){}(RESPONDENT) SANJEEV KUMAR(SJKUMAR@LULTHRA.COM)(9810306834)(PETITIONER) RANEJA(TANEJALAWOFFICE@GMAIL.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) PRIYANSH KOHLI(PRIYANSHKOHLI18809@GMAIL.COM)(7987503554)(PETITIONER) ABHISHEK KUMAR SINGH(KUMAR06ABHISHEK@GMAIL.COM)(9910129033)(RESPONDENT) PRIYANSH KOHLI(PRIYANSHKOHLI18809@GMAIL.COM)(7987503554)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	W.P.(C)-5656/2012	C.M.MATHEW AND ANR V/s UNION OF INDIA AND ORS	MANOJ V.GEORGE, RAJAT NAVET, SHANKAR KR. JHA, S.K. DUBEY, VARUN NISCHAL, RAJMANGAL KUMAR, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJMANGAL KUMAR(RAJMANGALKUMAR@GMAIL.COM)(9871211544)(RESPONDENT) ANUJ AGGARWAL(ANUJ.AGGARWAL.ADV@GMAIL.COM)(9891363718)(RESPONDENT)		
8	W.P.(C)-3642/2021 CM APPL. 11039/2021	B.L. AGGARWAL & ANR. V/s DIRECTORATE OF ENFORCEMENT	SHIVAM MALHOTRA, SHIVAM MALHOTRA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA AND SHASHIKANT YADAV(CORPORATEJUDISLLP@GMAIL.COM)(8860499530)(PETITIONER) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT)		
9	W.P.(C)-5553/2021	MOHIT KUMAR SHARMA V/s TECHNOLOGY DEVELOPMENT BOARD	MOHIT KUMAR SHARMA, KAUSHIKESH KUMAR	

		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR SHARMA(MOHITKS.ADVOCATE@GMAIL.COM){}(RESPONDENT) MOHIT KUMAR SHARMA(MOHITKS.ADVOCATE@GMAIL.COM){}(RESPONDENT) MOHIT KUMAR SHARMA(MOHITKS.ADVOCATE@GMAIL.COM){}(RESPONDENT) MOHIT KUMAR SHARMA(MOHITKS.ADVOCATE@GMAIL.COM){}(RESPONDENT) MOHIT K SHARMA{}(7291922101)(PETITIONER) TECHNOLOGY DEVELOPMENT BOARD(LEGALDIVISION.TDB@GMAIL.COM){}(PETITIONER) TECHNOLOGY DEVELOPMENT BOARD(LEGALDIVISION.TDB@GMAIL.COM){}(PETITIONER) TECHNOLOGY DEVELOPMENT BOARD(LEGALDIVISION.TDB@GMAIL.COM){}(PETITIONER) TECHNOLOGY DEVELOPMENT BOARD(LEGALDIVISION.TDB@GMAIL.COM){}(PETITIONER) TECHNOLOGY DEVELOPMENT BOARD(LEGALDIVISION.TDB@GMAIL.COM){}(RESPONDENT) NEERAJ SHARMA(SECY.TDB@GMAIL.COM){}(RESPONDENT) SMRITI TRIPATHI(SMRITI.TDB@GMAIL.COM){}(RESPONDENT) KAUSHIKESH KUMAR(ADVKAUSHIKESH@GMAIL.COM)(9971725666)(RESPONDENT)		
10	W.P.(C)-7845/2021 CM APPL. 41982/2023 WITH W.P.(C) 5004/2022	SUNITA GOEL AND ORS V/s THE GOVT. OF NCT OF DELHI AND ORS	ANUPAM DWIVEDI, RISHIKESH KUMAR, ARJUN DEWAN, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: SUNITA GOEL AND ORS(GOELS286@GMAIL.COM)(9873925072)(RESPONDENT) SUNITA GOEL AND ORS(GOELS286@GMAIL.COM)(9873925072)(RESPONDENT) ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) ANUPAMDWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) THE GOVT. OF NCT OF DELHI AND ORS(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) THE GOVT. OF NCT OF DELHI AND ORS(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) IRDANDRO(IRDANDRO@IRDA.GOV.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUPAM(ANUPAMADVSC@GMAIL.COM){}(PETITIONER) RISHIKESH KUMAR(OFFICEOFADVRISHIKESHKUMAR@GMAIL.COM)(9911483629)(RESPONDENT) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
11	W.P.(C)-5004/2022	REENA GOEL V/s THE GOVT OF NCT OF DELHI & ORS.	ANKITA CHAUDHARY RATHI, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: ANKITA CHAUDHARY(ANKITACHAUDHARY.ADV@GMAIL.COM)(9873990065)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
12	W.P.(C)-10969/2021 CM APPL. 10293/2023	EXPERION DEVELOPERS PRIVATE LIMITED V/s UNION OF INDIA	MANISHA CHAUDHARY, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: UKCA AND PARTNERS LLP(SERVICE@UKCA.IN)(9810727660)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANSUMYER SINGH(SERVICE@UKCA.IN)(9810727660)(PETITIONER) MANSUMYER SINGH(SERVICE@UKCA.IN)(9810727660)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) KIRTIMAN SINGH(KIRTIMASINGH.OFFICE@GMAIL.COM){}(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
13	W.P.(C)-11553/2021 CM APPL. 35651/2021 WITH W.P.(C) 11372/2022 W.P.(C) 12567/2022 W.P.(C) 14360/2021	ATUL DIKSHIT V/s UNION OF INDIA & ORS.	TUSHARIKA MATTOO, TUSHARIKA MATTOO, HIMANSHU VIJ, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SHRI SINGH AND SAYALI KADU(SHRISINGH@DELAWARE.IN)(9871115581)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) APAC CORP ORG(APAC-CORPORATE@GOOGLE.COM, API@INDIANKANOON.COM){}(RESPONDENT) HIMANSHU VIJ(HIMANSHUVIJ11@GMAIL.COM)(9910600266)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
14	W.P.(C)-14360/2021 CM APPL. 45255/2021 CM APPL. 2897/2022 CM APPL. 59113/2023	ANTRIKSH JOHRI V/s UNION OF INDIA & ANR.	YOGESH BHARDWAJ, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: ANUJA SAXENA(BHARDWAJYOGESH83@GMAIL.COM)(9350105034)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SUPORT IN GOOGLE(SUPORT-IN@GOOGLE.COM){}(RESPONDENT) ANUJA SAXENA(BHARDWAJYOGESH83@GMAIL.COM)(9350105034)(PETITIONER)		

		UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SHRUTTIMA EHERSA(SHRUTTIMA@INTTLADVOCARE.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
15	W.P.(C)-11372/2022 CM APPL. 33466/2022	MR. SATINDER SINGH BHASIN V/s UNION OF INDIA & ORS.	APOORV AGARWAL, MAMTA RANI, ABHISHEK KUMAR SINGH, AJIT WARRIER	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: ASV LAGAL LLP(APOORV@CJALAW.IN)(420524375)(PETITIONER) REGISTERED OFFICIAL ADDRESS (DATA-ACCESS-REQUETS@GOOGLE.COM,)()(RESPONDENT) GOOGLE INDIA PVT. LTD(APAC-CORPORG.CS@GOOGLE.COM)(8067218000)(RESPONDENT) TWITTER INC(GRIEVANCE-OFFICER-IN@TWITTER.COM)()(RESPONDENT) YOU TUBE INDIA(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) TWITTER INDIA(GRIEVANCE-OFFICER-IN@TWITTER.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) YOU TUBE(LEGAL@SUPPORT.YOUTUBE.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) ABHISHEK KUMAR SINGH(KUMAR06ABHISHEK@GMAIL.COM)(9910129033)(RESPONDENT) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(RESPONDENT)		
16	W.P.(C)-12567/2022 CM APPL. 38058/2022	DR. ASHOK KUMAR CHOUDHARY V/s UNION OF INDIA & ANR.	SANJAY VASHISHTHA, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(S.VASHISHTAH@OXFORDALUMNI.ORG)(9999753811)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
17	W.P.(C)-6016/2022 CM APPL. 49500/2023 CM APPL. 49501/2023 CM APPL. 49524/2023	CENTURY 21 REAL ESTATE LLC V/s UNION OF INDIA AND OTHERS	PRITHVI SINGH, MOHIT D RAM	
		OTHER DETAILS OF ADVOCATES: FIDUS LAW CHAMBER() (9911167179)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MCA(SECY.MCA@NIC.IN, KVR.MURTY@GOV.IN,JSMP-MCA@GOV.IN)()(RESPONDENT) ROHAN KRISHNA ()(9911167179)(PETITIONER) SHOUMENDU MUKHERJI(SAHAJ_2210@YAHOO.CO.IN)()(RESPONDENT) RD NORTHWEST(ND.NORTHWEST@MCA.GOV.IN)()(RESPONDENT) ROHAN KRISHNA SETH() (9911167179)(PETITIONER) RD NORTHWEST(RD.NORTHWEST@MCA.GOV.IN)()(RESPONDENT) SAHAJ(SAHAJ_2210@YAHOO.CO.IN)()(RESPONDENT) MOHIT D RAM(MOHITDRAM@GMAIL.COM)(9911051769)(RESPONDENT)		
18	W.P.(C)-7076/2022 WITH W.P.(C) 7088/2022	D.B. POWER LIMITED V/s UNION OF INDIA & ANR.	DEEPAK KHURANA	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: DEEPAK KHURANA(DEEPAK.K@KHAITANANDKHAITAN.COM)(9811231287)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MINISTRY OF POWER(SECY_POWER@NIC.IN)()(RESPONDENT)		
19	W.P.(C)-7088/2022	M.B. POWER (MADHYA PRADESH) LIMITED V/s UNION OF INDIA & ANR.	SUHAEL BUTTAN	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: SUHAEL BUTTAN(SBUTTAN94@GMAIL.COM)(9873424993)(PETITIONER) SIDDHARTH JOSHI(ADVOCATESIDDHARTHJOSHI@GMAIL.COM)(9873424993)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RSECY(RSECY@NIC.IN, SECY-POWER@NIC.IN)()(RESPONDENT)		
20	W.P.(C)-7191/2022	SHRI KUBER GIRI & ANR. V/s OFFICE OF THE INSURANCE OMBUDSMAN & ORS.	SAURABH KANSAL, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER) BIMALOKPAL(BIMALOKPAL.DELHI@ACOI.CO.IN)()(RESPONDENT) IRDA(IRDA@IRDAI.GOV.IN)()(RESPONDENT) ICICI(IHEALTHCARE@ICICIOMBARD.COM)()(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
21	W.P.(C)-447/2023 CM APPL. 1756/2023	DELHI COLLEGE OF ENGINEERING, TECHNICAL STAFF ASSOCIATION (REGD.) V/s DELHI TECHNOLOGICAL UNIVERSITY & ORS.	NARITA YADAV	
		OTHER DETAILS OF ADVOCATES: NARITA YADAV(YADAVNARITA@GMAIL.COM)(9999048793)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VCDTU(VCDTU@DTU.AC.IN)()(RESPONDENT)		
22	W.P.(C)-2353/2023	SANJEEV SEHGAL V/s UNION OF INDIA & ORS.	ROBERT JOHN, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES:		

		ROBERT JOHN(NIPUN.SHARMA2009@GMAIL.COM)(8448207523)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PCI(PCIBPP@GMAIL.COM)()(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
23	W.P.(C)-3287/2023 CM APPL. 12800/2023	ABHISHEK ANAND V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) IBBI(IPREG@IBBI.GOV.IN)()(RESPONDENT) SAHIL MONGA(SAHIL_MONGA@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-4977/2023	ANIL KUMAR JAIN & ORS. V/s BOARD OF DISCIPLINE OF INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA & ORS.	INDRESH KUMAR	
		OTHER DETAILS OF ADVOCATES: INDRESH UPADHYAY AND ASSOCIATES(INDRESHUPADASSOCIATES@GMAIL.COM)(8010041010)(PETITIONER) PHOTO STAT(PHOTOSTAT247@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-5679/2023	SATPAL CATERES AND ANR V/s GOVT OF NCT OF DELHI AND ANR	PRAVEEN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KR. SINGH(LEXREMEDIUMLAW@GMAIL.COM)(9811657595)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
26	W.P.(C)-7143/2023	HOTEL ANNAMALAI INTERNATIONAL V/s DIRECTOR GENERAL OF FOREIGN TRADE & ANR.	UDIT JAIN	
		OTHER DETAILS OF ADVOCATES: KUMAR VISALAKSH(UDITJAIN@ELP-IN.COM)(9811419024)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
27	W.P.(C)-15369/2023 CM APPL. 45177/2024 CM APPL. 45184/2024	SHASHI GOEL V/s GOVT OF NCT OF DELHI	NEERAJ KUMAR BHAGAT, ANKIT SINGH, VINOD KUMAR KHANNA, ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR BHAGAT(NEERAJ.BHAGAT.ADVOCATE@GMAIL.COM)(999994372)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT SINGH SINIWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) SATYA KAMA(SATYAKAMASSOCIATE@GMAIL.COM)(9868219633)(RESPONDENT) VINOD KUMAR KHANNA(VINODKHANNA_24@REDIFFMAIL.COM)(9891081919)(PETITIONER) ANKIT SINGH, SANTOSH KUMAR TRIPATHI(ADVOCATE.ANKIT92@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)		
28	W.P.(C)-5307/2024 CM APPL. 21766/2024	JHARKHAND MUKTI MORCHA V/s NISHIKANT DUBEY & ANR.	ABHISHEK ROY, RISHI KUMAR AWSTHI, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK ROY()(8800170792)(PETITIONER) NISHIKANT DUBEY(NISHIKANT.DUBEY@SANSAD.NIC.IN)()(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
29	W.P.(C)-6047/2024	X AND ANR V/s REGISTRAR GENERAL DELHI HIGH COURT AND OTHERS	ZEBA KHAIR, AMIT SINGH, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: GEETA VERMA(ADVOCATEGEETAVERMA@GMAIL.COM)(9868250860)(PETITIONER) ANU BAGAI(ANU@BAGAI.CO.IN)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(ONLINE@DECCANMAIL.COM, CARE@ETPRIME.COM, INFO@TIMESNOW.TV)()(RESPONDENT) ANU BAGAI(ANU@BAGAI.CO.IN, RGA.DHC@NIC.IN, WEBMASTER@MEITY.GOV.IN, MOIB@GOV.IN)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(SUPPORT-IN@GOOGLE.COM, SUPPORT@INSTAGRAM.COM, FBGOINDIA@SUPPORT.FACEBOOK.COM)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(INFO@LIVELAW.IN, API@INDIANKANOON.COM, SUPPORT@SCCONLINE.COM, LAWYERNEWS@GMAIL.)(RESPONDENT) FACE BOOK(RECORDS@FACEBOOK.COM, MURALI@BARANDBENCH.COM, INFO@OPINDIA.COM)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(INDIA-CORP.CS@TWITTER.COM, PALLAVI@BARANDBENCH.COM, ADITYA@BARANDBENCH.COM)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(EDITOR@VERDICTUM.IN, INFO@SUPREMETODAY.AI, CONTACT@VOICEFORMEINDIA.COM)()(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(LETTERS@THEHINDU.CO.IN, MAIL@FPJ.CO.IN,		

		DELHISTATEMAN@GMAIL.COM, EDITOR@THEQUIN.){}(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(CARETODAY@INTODAY.COM, FEEDBACK@INDIANEXPRESS.COM, INFO@DECCANMAIL.COM){}(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(GRIEVANCE@HTDIGITAL.IN, JAIDEEP.DAHIYA@HINDUSTANTIMES.COM){}(RESPONDENT) EDITOR IWMBUZZ(ADIN@STARSUNFOLDED.COM, WRITETOTRUTHINDIA@GMAIL.COM, BOLLYMAYAPURI@GMAIL.COM){}(RESPONDENT) INFO TRUESCOOPNEWS(INFO@TRUESCOOPNEWS.COM, TVTALKS1@GMAIL.COM, OPERATIONS@TRING.CO.IN,){}(RESPONDENT) DEEPIKA BHARDWAJ(CONTACTDEEPIKABHARDWAJ@GMAIL.COM, INQUIRIES@ONEINDIA.CO.IN, RICHIPA33@GMAIL.COM){}(RESPONDENT) REGISTRAR GENERAL DELHI HIGH COURT(PRIYANKO.MUKHERJEE@HINDUSTANTIMES.COM, GRIEVANCE.TOI@TIMESINTERNET.IN){}(RESPONDENT) AMIT SINGH(AMIT.KPALEGAL@GMAIL.COM)(9818934544)(PETITIONER) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
30	W.P.(C)-9060/2024 CM APPL. 37030/2024	M/S SAI FERTILIZERS PRIVATE LIMITED V/s UNION OF INDIA	CHANDRASHEKARA BHARATHI VENKATARAMAN	
		OTHER DETAILS OF ADVOCATES: V. CHANDRASHEKARABHARATHI(VC@JLAWC.COM)(9790787854)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(FERTSEC@NIC.IN)(0)(RESPONDENT)		
31	W.P.(C)-30/2025 CM APPL. 71/2025 WITH W.P.(C) 1567/2025	X V/s Y	ADITYA AGARWAL, ADITYA AGARWAL, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL(LAWYER.ADITYA19@GMAIL.COM)(7030987335)(PETITIONER) ADITYA AGARWAL(LAWYER.ADITYA19@GMAIL.COM)(7030987335)(PETITIONER) UNION OF INDIA, RTI PG CELL, WEBMASTER MEITY(UOIDHC@GMAIL.COM, GC-RTIPGCELL@MEITY.GOV.IN, WEBMASTER@MEITY.GOV.IN)(1123384193)(RESPONDENT) INDIAN KANOON, GOOGLE(WEBMASTER@INDIANKANOON.COM, SUPPORT-IN@GOOGLE.COM)(0)(RESPONDENT) UNION OF INDIA, MEITY(UOIDHC@GMAIL.COM, GC-RTIPGCELL@MEITY.GOV.IN, WEBMASTER@MEITY.GOV.IN)(1123384193)(RESPONDENT) INDIAN BANK, GOOGLE(WEBMASTER@INDIANKANOON.COM, SUPPORT-IN@GOOGLE.COM)(0)(RESPONDENT) ADITYA AGARWAL(LAWYER.ADITYA19@GMAIL.COM)(7030987335)(PETITIONER) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
32	W.P.(C)-1567/2025 CM APPL. 7657/2025 CM APPL. 12985/2025	X V/s Y & ORS.	RAHUL KUMAR, ABHISHEK KUMAR SINGH, KOCHHAR & CO., NAISARGIKA, JAGJIT SINGH SAHNI, SAHIL, MAMTA RANI, PUNEET BAJAJ, MRINAL BHARTI, POOVAYYA & CO., PRIYANSH KOHLI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: RAHUL KUMAR DEBMALYA GANGUI AND SHIVANGI SINHA(RAHUL@RKLAUNCHAMBERS.COM)(9899909287)(PETITIONER) S MARWAH, GCR TIPG CELL, SECY INB, (SMARWAH@MEITY.GOV.IRI, GCRTIPGCELL@MEITY.GOV.IN, SECY.INB@NIC.IN)(0)(RESPONDENT) GOOGLE, MICROSOFT(UPPORT-IN@GOOGLE.COM, GRIEVANCEOFFICER@MICROSOFT.COM,)(0)(RESPONDENT) GRIEVANCE OFFICER, INDIAN EXPRESS(IN.YAHOO.GRIEVANCE.OFFICER@YAHOOINC.COM, EEDBACK@INDIANEXPRESS.COM)(0)(RESPONDENT) INB, ANU BAGAI, RG.DHC(SECY.INB@NIC.IN, ANU@BAGAI.CO.IN, RG.DHC@NIC.IN)(0)(RESPONDENT) GRIEVANCE OFFICER(GRIEVANCEOFFICER@MICROSOFT.COM, IN.YAHOO.GRIEVANCE.OFFICER@YAHOOINC.COM)(0)(RESPONDENT) INDIAN EXPRESS, HT DIGITAL, THE HINDU(FEEDBACK@INDIANEXPRESS.COM, GRIEVANCE@HTDIGITAL.IN, DPO@THEHINDU.CO.IN)(0)(RESPONDENT) TIMES INTERNET, INFO MACHINE, SCRIBD(GRIEVANCE.TOI@TIMESINTERNET.IN, INFO@INFORMACHINE.COM, PRIVACY@SCRIBD.COM)(0)(RESPONDENT) THOMSON REUTERS, NDTV, ITV NETWORK(ALEX.MCINTYRE@THOMSONREUTERS.COM, LEGAL@NDTV.COM, CORPORATE@ITVNETWORK.COM)(0)(RESPONDENT) MANOJ SHARMA, DNA LEGAL, INTODAY(MANOI.SHARMA@BSMAIL.IN, DNA.LEGAL@DNAINDIA.COM, BUSINESS@INTODAY.COM)(0)(RESPONDENT) ONE, DOWJONES(GRIEVANCE.OFFICER@ONE.IN, DJILOCOMPLIANCE@DOWJONES.COM)(0)(RESPONDENT) DECCAN HERALD, BLOOMBERG, GULFNEWS(GRIEVANCE@DECCANHERALD.CO.IN, PRIVACY@BLOOMBERG.COM, READERS@GULFNEWS.COM)(0)(RESPONDENT) SNEHA, SAVING WALA, S MARWAH(GREENSNEHA@YAHOO.IN, CONTACT@SAVINGWALA.COM, SMARWAH@MEITY.GOV.IRI)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SAVING WALA, SRIVATS KAUSHAL(CONTACT@SAVINGWALA.COM, KAUSHAL.SRIVATS@GMAIL.COM)(0)(RESPONDENT) HT DIGITAL, THE HINDU(GRIEVANCE@HTDIGITAL.IN, PO@THEHINDU.CO.IN, DPO@THEHINDU.CO.IN)(0)(RESPONDENT) TIMES INTERNET, INFOR MACHINE(GRIEVANCE.TOI@TIMESINTERNET.IN, INFO@INFORMACHINE.COM)(0)(RESPONDENT) THOMSON REUTERS, SCRIBD. NDTV(ALEX.MCINTYRE@THOMSONREUTERS.COM, PRIVACY@SCRIBD.COM, LEGAL@NDTV.COM)(0)(RESPONDENT) ITV NETWORK, BS MAIL(CORPORATE@ITVNETWORK.COM, LEGAL@ITVNETWORK.COM, BS.LEGAL@BSMAIL.IN)(0)(RESPONDENT) MANOJ, DNA INDIA, IN TODAY(MANOI.SHARMA@BSMAIL.IN,		

		DNA.LEGAL@DNAINDIA.COM, BUSINESS@INTODAY.COM)(0)(RESPONDENT) ONE, DOWJONES(GRIEVANCE.OFFICER@ONE.IN, INFO@ONE.IN, DJILOCOMPLIANCE@DOWJONES.COM)(0)(RESPONDENT) DOWJONES, DECCAN HEARLD, BLOOMBERG(CRAIG.LINDER@DOWJONES.COM, GRIEVANCE@DECCANHERALD.CO.IN, PRIVACY@BLOOMBERG.COM,)(0)(RESPONDENT) BLOOMBERG, GULF NEWS, BLOOMBERG(RSHAPIRO30@BLOOMBERG.NET, FEEDBACK@GULFNEWS.COM, RSHAPIRO30@BLOOMBERG.NET)(0)(RESPONDENT) NWL8, NW8, DOC SHARE(GRIEVANCE@NWL8.COM, INVESTORS.NL8@NWL8.COM, CONTACT@DOCSHARE.TIPS)(0)(RESPONDENT) SNEHA, SAVING WALA, INDAIN REAL STATE BOARD(GREENSNEHA@YAHOO.IN, CONTACT@SAVINGWALA.COM, INFO@INDIANREALESTATEBOARD.COM)(0)(RESPONDENT) HINDUSTAN TIMES(PRIVACYMANAGER@HINDUSTANTIMES.COM, INVESTOR@HINDUSTANTIMES.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ())(RESPONDENT) NAISARGIKA (RK01449@GMAIL.COM)(8010162156)(RESPONDENT) ())(RESPONDENT) ABHISHEK KUMAR SINGH(KUMAR06ABHISHEK@GMAIL.COM)(9910129033)(RESPONDENT) JAGJIT SINGH SAHNI(JSSAHNI.ADV@GMAIL.COM)(9350088666)(PETITIONER) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) PUNEET BAJAJ(BAJAJNBAJAJ@GMAIL.COM)(9811700978)(PETITIONER) MRINAL BHARTI(BHARTIMRINAL@HOTMAIL.COM)(8527099904)(RESPONDENT) ())(RESPONDENT) PRIYANSH KOHLI(PRIYANSHKOHLI18809@GMAIL.COM)(7987503554)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(PETITIONER)		
33	W.P.(C)-1978/2025 CM APPL. 9271/2025 CM APPL. 9272/2025 CM APPL. 20836/2025	HARMANDEEP SINGH KANDHARI V/s BUREAU OF IMMIGRATION & ORS.	PRITI VERMA	
		OTHER DETAILS OF ADVOCATES: STUTI GUJRAL, PRITI VERMA, DHANYA VISHWESWARAN(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) BOI, RD NORTH(COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN, RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) STUTI GUJRAL(DHANYAVISWESW@GMAIL.COM)(0)(PETITIONER) COMM BOI MHA(COMM.BOI-MHA@NIC.IN)(0)(RESPONDENT)		
34	W.P.(C)-2182/2025 CM APPL. 10292/2025	M/S RHINE POWER PVT. LTD. V/s M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.	VIKSIT ARORA, VIKSIT ARORA, SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: VIKSIT ARORA(VIKSIT@VARORA.IN)(9911440400)(PETITIONER) RAM PRASTHA(COMPLIANCES@RAMPRASTHA.COM)(0)(RESPONDENT) VIKSIT ARORA(VIKSITARORA@GMAIL.COM)(9911440400)(PETITIONER) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT)		
35	W.P.(C)-2525/2025 CM APPL. 11927/2025 CM APPL. 12034/2025 WITH W.P.(C) 2551/2025	SADBHAV ENGINEERING LIMITED AND ANR V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	GAURI RASGORTA	
		OTHER DETAILS OF ADVOCATES: GAURI RASGOTRA, DINESH MOORJANI, GIRISH AHUJA, SHUBHRA SHARMA(GAURI.RASGOTRA@GRLAW.IN)(9560015656)(PETITIONER) NHAI, SK OFFICE(RODELHI@NHAI.ORG, ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-2551/2025 CM APPL. 12064/2025 CM APPL. 12065/2025	SADBHAV ENGINEERING LIMITED AND ANR. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	GAURI RASGORTA	
		OTHER DETAILS OF ADVOCATES: GAURI RASGOTRA, DINESH MOORJANI, GIRISH AHUJA, SHUBHRA SHARMA(GAURI.RASGOTRA@GRLAW.IN)(9560015656)(PETITIONER) SK OFFICE, NHAI(ADVSKOFFICE@GMAIL.COM, RODELHI@NHAI.ORG)(0)(RESPONDENT)		
37	W.P.(C)-4315/2025 CM APPL. 19981/2025	YASHIKA MALIK V/s UNION OF INDIA & ORS.	ADITYA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: ADITYA CHAUDHARY(ADITYA_CHAUDHARY@HOTMAIL.COM)(1135609974)(PETITIONER) DIRECTORATE OF ENFORCEMENT, UNION OF INDIA(DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
38	W.P.(C)-1021/2016 CM APPL. 4449/2016 CM APPL. 4263/2017 WITH W.P.(C) 14360/2021 W.P.(C) 1671/2022 W.P.(C) 11372/2022 W.P.(C) 12567/2022 W.P.(C) 3918/2021 W.P.(C) 6790/2021 W.P.(C) 8209/2021 W.P.(C) 11553/2021 W.P.(C) 8658/2022	LAKSH VIR SINGH YADAV V/s UNION OF INDIA & ORS	ROHIT MADAN & AKASH VAJPAI, RASHI PUNIA, MANISH KR MISHRA, RAJAT SINGH, NEELAM, ROHIT MADAN, NEEL ANJAN MASON	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: NEEL ANJAN MASON(NEEL.MASON@MASON.CO.IN)(9810812777)(RESPONDENT)		
39	W.P.(C)-3918/2021 CM APPL. 19941/2021	JORAWER SINGH MUNDY @ JORAWAR SINGH MUNDY V/s UNION OF INDIA & ORS.	SANJAY KUMAR, MAMTA RANI, JAWAHAR RAJA	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SANJAYKUMAR(ADVSKRMISHRA@GMAIL.COM)(8860113147)(PETITIONER) SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) GOOGLE INDIA PVT. LTD.(REMOVALS@GOOGLE.COM){}(RESPONDENT) IKANOON SOFTWARE DEVELOPMENT PVT. LTD.(API@INDIANKANOON.COM){}(RESPONDENT) VLEX.IN(SUPPORT@VLEX.COM){}(RESPONDENT) MAMTARANI(MAMTA@INTTLADVOCARE.COM)(9953738008)(PETITIONER) INTTL(MAMTA@INTTLADVOCATE.COM)(9502321779)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KR MISHRA(ADVSKRMISHRA@GMAIL.COM){}(RESPONDENT) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
40	W.P.(C)-6790/2021 CM APPL. 21682/2024	ASHUTOSH KAUSHIK V/s UNION OF INDIA & ORS.	AKSHAT BAJPAI, SHAHRUKH EJAZ, MAMTA RANI, SHAHRUKH EJAZ, MRINAL BHARTI, SHIVA LAKSHMI, BIRENDRA KUMAR MISHRA, RISHI KUMAR AWSTHI, SAHIL	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI AND ISHANE SHARMA(BAJPAIAKSHAT@GMAIL.COM)(7985177435)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUPPORT(SUPOORT-IN@GOOGLE.COM){}(RESPONDENT) ASHUTOSH, AKSHAT BAJPAI(ASHUTOSH.KAUSHIK07@GMAIL.COM, ADVOCATEAKSHATBAJPAI@GMAIL.COM){}(PETITIONER) SHAHRUKH EJAZ(SHAHRUKHEJAZ@HOTMAIL.COM)(7838390214)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) SHAHRUKH EJAZ(SHAHRUKHEJAZ@HOTMAIL.COM)(7838390214)(PETITIONER) MRINAL BHARTI(BHARTIMRINAL@HOTMAIL.COM)(8527099904)(RESPONDENT) SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(PETITIONER) BIRENDRA KUMAR MISHRA(B.ADV.1975@GMAIL.COM)(9650010789)(PETITIONER) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER)		
41	W.P.(C)-8209/2021	SHEKHAR SINGH JADAUN V/s UNION OF INDIA & ORS.	FURKAN AHMED, HIMANSHU VIJ, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: FURKAN AHMED(FURKAN9891@GMAIL.COM)(8368450428)(PETITIONER) FURKAN AHMED(FURKAN9891@GMAIL.COM)(8368450428)(PETITIONER) THE WEBMASTER, INDIAN KANOON(WEBMASTER@INDIANKANOON.COM){}(PETITIONER) THE WEBMASTER, INDIAN KANOON(WEBMASTER@INDIANKANOON.COM){}(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HIMANSHU VIJ(HIMANSHUVIJ11@GMAIL.COM)(9910600266)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
42	W.P.(C)-1671/2022 CM APPL. 4805/2022	MOLEESHA V/s UNION OF INDIA & ORS.	AMIT GEORGE, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) INDIAN KANOON(WEBMASTER@INDIANKANOON.COM){}(RESPONDENT) R(SUPPORT-IN@GOOGLE.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
43	W.P.(C)-8658/2022 CM APPL. 26071/2022	DHAWAL KUMAR V/s UNION OF INDIA & ORS.	PANKAJ MEHTA, MAMTA RANI	Listing Remarks: AT 4:30PM

		OTHER DETAILS OF ADVOCATES: MR. PANKAJ MEHTA AND MR. R K MEHTA(PANKAJ@FORTUNELEGAL.IN, JSCPG-MHA@NIC.IN, IGHQRS@ITBP.GOV.IN)(9811253529)(PETITIONER) PRESS COUNCIL OF INDIA(PCI@ALPHA.NIC.IN, PDG-PIB@NIC.IN, VERMA.KAMLA@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
44	W.P.(C)-8557/2021 WITH W.P.(C) 12620/2021	JAIDEEP MIRCHANDANI & ANR. V/s UNION OF INDIA MINISTRY OF COMMUNICATION AND IT & ORS.	AMAN VACHHER, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: AMAN VACHHER(ADVVACCHER@YAHOO.CO.IN)(9711089214)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
45	W.P.(C)-12620/2021	MOHAMMED UMAR ASHRAFI V/s UNION OF INDIA THROUGH MINISTRY OF INFORMATION AND BROADCASTING & ORS.	RAJESH RAI, MAMTA RANI, KHAITAN & CO., SARANSH JAIN, ANKUR VATS	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: RAJESH RAI(INFO@RRLEGAL.IN)(9810573041)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT) SARANSH JAIN (JAIN SARANSH19@GMAIL.COM)(9891116807)(RESPONDENT) ANKUR VATS(ANKURVATS3108@GMAIL.COM)(9654988185)(RESPONDENT)		
46	W.P.(C)-2134/2023 CM APPL. 8060/2023	DR. ISHWARPRASAD GILADA V/s UNION OF INDIA AND ORS.	ROHIT ANIL RATHI, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: ROHIT RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) PRESS COUNCIL OF INDIA(PCIBPPLEVY@GMAIL.COM, PDG-PIB@NIC.IN, SUPPORT- IN@GOOGLE.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
47	W.P.(C)-4094/2023 CM APPL. 15925/2023	SHAKTINIDHI BAKHSHI V/s UNION OF INDIA & ORS.	TARA NARULA, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: TARA NARULA(TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) WEBMASTER(WEBMASTER@INDIAKANOON.COM, API@INDIAKANOON.COM, WEBMASTER@MEITY.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUPPORT(SUPPORT-IN@GOOGLE.COM){}(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
48	W.P.(C)-5400/2023 CM APPL. 21149/2023 WITH W.P.(C) 9824/2023	SK V/s UNION OF INDIA & ORS.	PRASHANT DIWAN, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: PRASHAT DIWAN(ADVDIWANS@GMAIL.COM)(9811937371)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
49	W.P.(C)-9824/2023 CM APPL. 37746/2023 CM APPL. 37747/2023 CM APPL. 27142/2024	D G V/s UNION OF INDIA & ORS.	SATYAM THAREJA	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@TNCLAW.IN)(9711097015)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) INDIAN KANOON(API@INDIANKANOON.COM, ANU@BAGAI.CO.IN){}(RESPONDENT) SATYAM THAREJA(OFFICE@TNCLAW.IN)(9711097015)(PETITIONER) UNION OF INDIA, DLC LEGAL, INDIAN KANOON(UOIDHC@GMAIL.COM, DLC.LEGAL@GMAIL.COM, API@INDIANKANOON.COM){}(RESPONDENT)		
50	W.P.(C)-5608/2023 CM APPL. 21997/2023	MR. SJ . V/s UNION OF INDIA & ORS.	PRASHANT KATARA, ABHISHEK KUMAR SINGH, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: PRASHANT KATRA(GSHIVAM92@GMAIL.COM)(9818594244)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUPPORT(SUPPORT-IN@GOOGLE.COM, SANDRA.NAZ@EXPRESSINDIA.COM, COORDINATION@ANIIN.COM){}(RESPONDENT) MENAFN(PR@MENAFN.COM, IN-COSEC12OC@VERIZONMEDIA.COM){}(RESPONDENT) TIME GROUP(CORPORATE.SECRETARIAL@TIMESGROUP.COM){}(RESPONDENT) PALLAVI(PALLAVI@BARANDBENCH.COM, VIOLETPER@GMAIL.COM, SOCIAL@TEZTARRAR.COM){}(RESPONDENT) ABHISHEK KUMAR SINGH(KUMAR06ABHISHEK@GMAIL.COM)(9910129033)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
51	W.P.(C)-13461/2023 CM APPL. 53143/2023	RAKESH KUMAR TIWARY V/s UNION OF INDIA AND ORS.	AAKARSHAN ADITYA, MAMTA RANI	Listing Remarks: AT 4:30PM

		OTHER DETAILS OF ADVOCATES: AAKARSHAN ADITYA(KAUSHIK.SATISH77@GMAIL.COM)(9971060333)(PETITIONER) ATHLETICO ROYAAL(INFO@KRAGBUZZ.COM, SPORTSOCLOCKSOCIAL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM, WEBMASTER@MEITY.GOV.IN, SUPPORT- IN@GOOGLE.COM)(1123384193)(RESPONDENT) NEW INDIAN EXPRESS(WRITETOUS@NEWINDIANEXPRESS.COM, RAJV@ABPNETWORK.COM, ENQUIRY@CRICKETADDICTOR.COM)()(RESPONDENT) GLOBAL BROADCAST(EDITOR@NEWS18INDIA.COM, FEEDBACK@INDIANEXPRESS.COM)()(RESPONDENT) CRICKET ADDICTOR(ENQUIRY@CRICKETADDICTOR.COM, FEEDBACK@NDTV.COM)()(RESPONDENT) IE ONLINE MEDIA(USERFEEDBACK@INDIANEXPRESS.COM, FEEDBACK@NDTV.COM, FEEDBAKC@THEPRINT.IN)()(RESPONDENT) GOOGLE(REMOVALS@GOOGLE.COM, RAJESHKUMAR@NEWINDIANEXPRESS.COM)()(RESPONDENT) IDPL(LEGAL.IDPL@INDIA.COM, UOIDHC@GMAIL.COM, LITIGATION- IN@GOOGLE.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
52	W.P.(C)-3687/2024 CM APPL. 15177/2024	AK & ANR. V/s UNION OF INDIA & ORS.	CHANDRA PRAKASH MALIK, RISHABH KUMAR, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: C P MALIK AND RASHMI SINGH(CPMALIK1@GMAIL.COM)(9212057049)(PETITIONER) ANU(ANU@BAGAI.CO.IN)()(RESPONDENT) UNION OF INDIA(SUPPORT-IN@GOOGLE.COM, API@INDIANKANOON.COM, SUPPORT@CASEMINE.COM)()(RESPONDENT) RISHABH KUMAR(RISHABHKUMAR.NLCPUNE@GMAIL.COM)(7777051125)(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
53	W.P.(C)-7763/2024 WITH W.P.(C) 9940/2024	DEEPTI SHARMA V/s UNION OF INDIA & ORS.	SAGAR SAXENA, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA(SAGARNASSOCIATES@GMAIL.COM)(9871156571)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
54	W.P.(C)-9940/2024	P P MADHAVAN V/s UNION OF INDIA AND ANR	SHIVANSHU BHARDWAJ	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAAJ AND SAVYA GARG(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-12179/2024 CM APPL. 50680/2024 CM APPL. 50681/2024	PRANAV GUPTA V/s UNION OF INDIA & ANR.	CHIRAG AHLUWALIA	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: CHIRAG AHLUWALIA(POSTBOX@ASAHNI.CO)(9369857033)(PETITIONER) UNION OF INDIA, I KANOON SOFTWARE DEVELOPMENT PVT.LTD, UNION OF INDIA(SECRETARY@MEITY.GOV.IN, API@INDIANKANOON.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
56	W.P.(CRL)-1861/2022 CRL.M.A. 16127/2022	R.K. BHARDWAJ V/s UNION OF INDIA & ORS.	NISHANT MADAN, MAMTA RANI	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN LAW OFFICES(RAJIVMOHANLAWOFFICES@GMAIL.COM)()(PETITIONER) WEB MASTER(WEBMASTER@INDIANKANOON.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
57	W.P.(C)-4174/2020 CM APPL. 15022/2020 CM APPL. 15487/2020	JOHNSON WATCH COMPANY PRIVATE LIMITED V/s DEPUTY DIRECTOR, OFFICE OF SPECIAL DIRECTOR, ENFORCEMENT DIRECTORATE & ORS.	SUMIT KUMAR BATRA, SEEMA GUPTA, HARIOM SINGH BAGHEL	
		OTHER DETAILS OF ADVOCATES: SEEMA GUPTA(SEEMAGUPTA378@YAHOO.COM)(9810277083)(RESPONDENT) HARIOM SINGH BAGHEL(HSBAGHEL2936@GMAIL.COM)(7879161399)(PETITIONER)		
58	W.P.(C)-5294/2020 CM APPL. 19120/2020 WITH W.P.(C) 2303/2021 W.P.(C) 8611/2020 W.P.(C) 791/2021	RAJIV SAXENA V/s THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ORS & ANR.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: YOGINDERHANDOO(YHANDOO@GMAIL.COM)(9873189062)(PETITIONER) R K HANDOO & ASSOCIATES (ADV.ADITYA.CHAUDHARY@GMAIL.COM)(9999182182)(PETITIONER) MLA AAP(REGISTRARAAPMLA-REV@NIC.IN)()(RESPONDENT)		

		YOGESHWAR (YOGESHWAR.SHARMA@INCOMETAX.GOV.IN){}(RESPONDENT) PANKAJ (PANKAJ.KUMAR95@GOV.IN){}(RESPONDENT)		
59	W.P.(C)-8611/2020 CM APPL. 27756/2020	RAJIV SAXENA & ANR. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	RAJAT MANCHANDA	
		OTHER DETAILS OF ADVOCATES: R.K. HANDO(RAJAT@MANCHANDACO.COM)(9899850805)(PETITIONER) RAJATMANCHANDA(RAJAT@MANCHANDACO.COM)(9899850805)(PETITIONER) AMIT(AMITMAHAJAN17@GMAIL.COM)(9811191920)(RESPONDENT)		
60	W.P.(C)-2303/2021 CM APPL. 6703/2021	RAJIV SAXENA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJAT MANCHANDA, RAJAT MANCHANDA	
		OTHER DETAILS OF ADVOCATES: RAJAT MANCHANDA(RAJA@MANCHANDACO.COM)(9899850805)(PETITIONER) RAJATMANCHANDA(RAJAT@MANCHANDACO.COM)(9899850805)(PETITIONER) EKIOSK(EKIOSK15DHC@GMAIL.COM){}(RESPONDENT)		
61	W.P.(C)-791/2021 CM APPL. 2005/2021 CM APPL. 44775/2022	AJIT SINGH BUBBER & ANR. V/s DIRECTORATE OF ENFORCEMENT (PMLA) & ANR.	JAI ANANT DEHADRAI	
		OTHER DETAILS OF ADVOCATES: JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN, SIDDHARTH@DEHADRAI.IN)(9999933511)(PETITIONER) JAI ANANT DEHADRAI(OFFICE@DEHADRAI.IN, SIDDHARTH@DEHADRAI.IN){}(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
62	W.P.(C)-6182/2020 CM APPL. 22126/2020	M/S AMERICAN HOTELS AND RESTAURANTS PVT. LTD V/s DIRECTORATE OF ENFORCEMENT & ANR.	BHANU GULATI	
		OTHER DETAILS OF ADVOCATES:		
63	W.P.(C)-6589/2020	J P MORGAN INDIA PRIVATE LIMITED V/s DIRECTORATE OF ENFORCEMENT	AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-9364/2020 CM APPL. 30192/2020	NIDHI JAIN V/s ENFORCEMENT DIRECTORATE	SHAILESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: NIDHI JAIN(ADV.SHAILESH24@GMAIL.COM)(9999347654)(RESPONDENT) SHAILESHPANDEY(ADV.SHAILESH24@GMAIL.COM)(9999347654)(PETITIONER) SHAILESH PANDEY(ADV.SHAILESH24@GMAIL.COM)(9999347654)(PETITIONER) ENFORCEMENT DIRECTORATE(CGSC461@GMAIL.COM)(9811191920)(PETITIONER)		
65	W.P.(C)-9373/2020 CM APPL. 30209/2020 CM APPL. 22435/2024	MOHAN GUPTA V/s ENFORCEMENT DIRECTORATE	HARDIK SHARMA, HARDIK SHARMA, HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH(SHAH.HEMANT.MAIL@GMAIL.COM)(9873966678)(PETITIONER) DL.HC-ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
66	W.P.(C)-9456/2020 CM APPL. 30420/2020	J.P. MORGAN INDIA PRIVATE LIMITED V/s DIRECTORATE OF ENFORCEMENT, & ANR.	AJOY ROY, AJOY ROY	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-9735/2020 CM APPL. 31092/2020	KAPIL KUMAR JAIN V/s DIRECTORATE OF ENFORCEMENT	HARDIK SHARMA, HARDIK SHARMA	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-9858/2020 CM APPL. 31446/2020 CM APPL. 33608/2022	VIJAY KRISHAN MEHTA & ANR. V/s DIRECTORATE OF ENFORCEMENT & ORS.	HIMANSHU SETHI, HIMANSHU SETHI	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SETHI (HIMANSHU4LAW@GMAIL.COM)(9999384080)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
69	W.P.(C)-10139/2020	WADHAWAN FAMILY PERSONAL ASSETS TRUST V/s THE DIRECTORATE OF ENFORCEMENT & ANR.	MANISH KUMAR SHEKHARI, NEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEHA NAGPAL(NEEHANAGPAL@GMAIL.COM)(9810030834)(PETITIONER)		
70	W.P.(C)-10163/2020	ANU WADHAWAN V/s THE DIRECTORATE OF ENFORCEMENT & ANR.	HARSHVARDHAN JHA	
		OTHER DETAILS OF ADVOCATES: HARSHVARDHANJHA(JHA.HARSHVARDHAN@GMAIL.COM)(9873050004)(PETITIONER) NAIK NAIK AND CO. AND HARSHVARDHAN JHA(JHA.HARSHVARDHAN@GMAIL.COM)(9971121185)(PETITIONER) REGISTRAR AAPMLA(REGISTRARAAPMLE_REV@NIC.IN){}(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

71	W.P.(C)-1999/2021	PRECIOUS ENERGY HOLDINGS LTD. & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	KARANJAWALA & CO, MAAZ AKHTAR	
		OTHER DETAILS OF ADVOCATES: MAAZ AKHTAR(ADVMAAZAKHTAR@GMAIL.COM)(9716514678)(PETITIONER)		
72	W.P.(C)-2001/2021	AHMED A R BUHARI V/s DIRECTORATE OF ENFORCEMENT & ANR.	KARANJAWALA & CO, MAAZ AKHTAR	
		OTHER DETAILS OF ADVOCATES: VIR SANDHU AND MRIDUL YADAV AND SAHIL MODI(MRIDUL15@GMAIL.COM)(9717196388)(PETITIONER) SAHIL MODI K AND CO(SAHILMODI2095@GMAIL.COM)()(RESPONDENT) AMIT MAHAJAIN(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT) MAAZ AKHTAR(ADVMAAZAKHTAR@GMAIL.COM)(9716514678)(PETITIONER)		
73	W.P.(C)-2568/2021 CM APPL. 7574/2021 CM APPL. 19158/2022	M/S THE ASSOCIATED JOURNALS LIMITED V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT & ANR.	ANANDH VENKATARAMANI, ANANDH VENKATARAMANI, KRITAGYA KUMAR KAIT	
		OTHER DETAILS OF ADVOCATES:		
74	W.P.(C)-2684/2021	RATNA DEVI V/s DIRECTORATE OF ENFORCEMENT AND ANR	MANISH SHUKLA	
		OTHER DETAILS OF ADVOCATES: RATNA DEVI(MSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) RATNA DEVI(MSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) RATNA DEVI(MSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) MANISH SHUKLA(MSALAWCHAMBERS@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
75	W.P.(C)-2760/2021	JAI@JAY PRAKASH MANDAL V/s DIRECTORATE OF ENFORCEMENT AND ANR	MANISH SHUKLA	
		OTHER DETAILS OF ADVOCATES:		
76	W.P.(C)-2781/2021	COASTAL ENERGEN PVT. LTD. V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	AMAN SHARMA, BALAKRISHNAN KV	
		OTHER DETAILS OF ADVOCATES: BALAKRISHNAN KV (BALAKSH@YAHOO.COM)(9810054012)(PETITIONER)		
77	W.P.(C)-2790/2021	PRAVIN MANDAL V/s DIRECTORATE OF ENFORCEMENT AND ANR	MANISH SHUKLA	
		OTHER DETAILS OF ADVOCATES: PRAVIN MANDAL(MSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) MANISH SHUKLA(MSALAWCHAMBERS@GMAIL.COM)()(PETITIONER) DIRECTORATE OF ENFORCEMENT AND ANR(CGSC461@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) C G S C(CGSC461@GMAIL.COM)()(RESPONDENT)		
78	W.P.(C)-2793/2021 CM APPL. 8428/2021	J P RATNA FILLING STATION V/s DIRECTORATE OF ENFORCEMENT AND ANR	MANISH SHUKLA, MANISH SHUKLA	
		OTHER DETAILS OF ADVOCATES: J P RATNA FILLING STATION (MSALAWCHAMBERS@GMAIL.COM)()(RESPONDENT) MANISH SHUKLA(MSALAWCHAMBERS@GMAIL.COM)()(PETITIONER) DIRECTORATE OF ENFORCEMENT AND ANR(CGSC461@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT)		
79	W.P.(C)-2824/2021 CM APPL. 8510/2021	PRIVILEGE POWER AND INFRASTRUCTURE PVT. LTD. V/s DIRECTORATE OF ENFORCEMENT & ANR.	MANISH KUMAR SHEKHARI	
		OTHER DETAILS OF ADVOCATES:		
80	W.P.(C)-2844/2021 CM APPL. 8565/2021	MALTI WADHAWAN V/s DIRECTORATE OF ENFORCEMENT & ANR.	MANISH KUMAR SHEKHARI	
		OTHER DETAILS OF ADVOCATES:		
81	W.P.(C)-2851/2021 CM APPL. 8592/2021	RAKESH KUMAR WADHAWAN & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	MANISH KUMAR SHEKHARI	
		OTHER DETAILS OF ADVOCATES:		
82	W.P.(C)-3408/2021	YES CAPITAL INDIA PVT. LTD. & ANR. V/s DIRECTORATE OF ENFORCEMENT & ORS.	STUTI GUJRAL	
		OTHER DETAILS OF ADVOCATES: ART VENTURE FINANCE INDIA PVT. LTD.(DURGANATH.W@ARTSPECIALSITUATIONS.IN)()(RESPONDENT)		

		YES CAPITAL INDIA PVT. LTD.(RESHMA.D@ARTSPECIALSITUATIONS.IN){}(RESPONDENT) STUTI GUJRAL AND IPSITA AGARWAL AND PRITI VERMA(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) STUTIGUJRAL(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT (CGCS461@GMAIL.COM){}(PETITIONER) THE ADJUDICATING AUTHORITY, PMLA(REGISTRARAAPMLA-REV@NIC.IN){}(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGCS461@GMAIL.COM){}(PETITIONER) DEPUTY DIRECTOR (CGSC461@GMAIL.COM)(9811191920)(RESPONDENT) THE ADJUDICATIONG AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)(23363620)(RESPONDENT)		
83	W.P.(C)-3417/2021	YES CAPITAL INDIA PVT. LTD. & ANR. V/s DIRECTORATE OF ENFORCEMENT & ORS.	STUTI GUJRAL	
		OTHER DETAILS OF ADVOCATES: YES CAPITAL INDIA PVT. LTD.(RESHMA.D@ARTSPECIALSITUATIONS.IN){}(RESPONDENT) ART VENTURE FINANCE INDIA PVT. LTD.(DURGANATH.W@ARTSPECIALSITUATIONS.IN){}(RESPONDENT) STUTIGUJRAL(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) STUTI GUJRAL AND IPSITA AGARWAL AND PRITI VERMA(STUTI@SGUJRAL.IN)(9910715870)(PETITIONER) DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(CGCS461@GMAIL.COM){}(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGCS461@GMAIL.COM){}(PETITIONER) THE ADJUDICATING AUTHORITY, PMLA(REGISTRARAAPMLA-REV@NIC.IN){}(PETITIONER) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT)		
84	W.P.(C)-3565/2021 WITH W.P.(C) 3749/2021	DR VIJAY KUMAR SHARMA AND ANR V/s ADJUDICATING AUTHORITY PMLA NEW DELHI AND ANR	JYOTI CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
85	W.P.(C)-3749/2021 CM APPL. 11300/2021 CM APPL. 26561/2021 CM APPL. 34252/2021	KAMAL AHSAN V/s DIRECTOR, DIRECTORATE OF ENFORCEMENT & ORS.	ADITYA CHAUDHARY, ADITYA CHAUDHARY, LCA LEGAL GLOBAL	
		OTHER DETAILS OF ADVOCATES: KAMAL AHSAN (ADITYA_CHAUDHARY@HOTMAIL.COM)(9999182182)(RESPONDENT) ADITYACHAUDHARY(ADITYA_CHAUDHARY@HOTMAIL.COM)(9999182182)(PETITIONER) R K HANDOO & ASSOCIATES(HANDOORK@HOTMAIL.COM)(9999182182)(PETITIONER) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT) R K HANDOO & ASSOCIATES(HANDOORK@HOTMAIL.COM)(23389062)(PETITIONER) CGSC(CGSC461@GMAIL.COM){}(RESPONDENT) { }(PETITIONER)		
86	W.P.(C)-3698/2021	KANTA GOENKA V/s DIRECTORATE OF ENFORCEMENT & ORS.	ARSHDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: ARSHDEEP SINGH(ARSHDEEP@ARSHDEEPSKHURANA.COM)(9971140092)(PETITIONER) ARSHDEEP SINGH AND AKSHAT GUPTA(ARSHDEEP@ARSHDEEPSKHURANA.COM)(7838419296)(PETITIONER) THE ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)(23363620)(RESPONDENT)		
87	W.P.(C)-5590/2021 CM APPL. 17415/2021 WITH W.P.(C) 9457/2021 W.P.(C) 9591/2021 W.P.(C) 5861/2021	M/S AMNESTY INTERNATIONAL INDIA PVT. LTD. V/s DIRECTORATE OF ENFORCEMENT & ORS.	ARSHDEEP SINGH, ARSHDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: ARSHDEEP SINGH(ARSHDEEP@ARSHDEEPSKHURANA.COM)(9971140092)(PETITIONER) ARSHDEEP SINGH(ARSHDEEP@ARSHDEEPSKHURANA.COM)(9971140092)(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT) DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM, RAHUL.SINHA01@GMAIL.COM)(9811191920)(RESPONDENT) THE ADJUDICATION AUTHORITY PMLA(REGISTRARAAPMLA-REV@NIC.IN)(1123363620)(RESPONDENT)		
88	W.P.(C)-5861/2021 CM APPL. 18412/2021 CM APPL. 64671/2024	ANIL KHANDLWAL V/s DIRECTORATE ENFORCEMENT THROUGH DEPUTY DIRECTOR AND ORS	PALLAVI PRATAP, GURVINDER KAUR SURI, PALLAVI PRATAP	
		OTHER DETAILS OF ADVOCATES:		
89	W.P.(C)-9591/2021 CM APPL. 29686/2021	SANATAN FINANCERS AND REAL ESTATES PVT. LTD. & ORS. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJAT MANCHANDA, RAJAT MANCHANDA	
		OTHER DETAILS OF ADVOCATES:		

90	W.P.(C)-6639/2021 CM APPL. 20872/2021 CM APPL. 36126/2021	HAJRA IQBAL MEMON & ORS. V/s DIRECTOR OF ENFORCEMENT & ANR.	SWETANK SHANTANU, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR CHAUDHARY()(9818058809)(PETITIONER) CGSC 461(CGSC461@GMAIL.COM)()(RESPONDENT) SANJEEV KUMAR CHAUDHARY()(9818058809)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
91	W.P.(C)-7740/2021	MANU GUPTA & ORS. V/s ADJUDICATING AUTHORITY & ANR.	DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA(ASHWANI@TAXINDIA.NET)(9810064777)(PETITIONER) SANDEEP RAO(SRAO0376@GMAIL.COM)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
92	W.P.(C)-8663/2021 CM APPL. 26854/2021	M/S. AIJAZ INVESTMENTS PVT.LTD & ORS. V/s THE ADJUDICATING AUTHORITY & ORS.	DR RAKESH GUPTA, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL, VAIBHAV RATHI(ASHWANI@TAXINDIA.NET)()(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
93	W.P.(C)-10525/2021 CM APPL. 32421/2021	CRYSTAL CROP PROTECTION PVT LTD & ORS. V/s DIRECTORATE OF ENFORCEMENT & ORS.	SHIKHER DEEP AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
94	W.P.(C)-11675/2021 CM APPL. 36143/2021 WITH W.P.(C) 5861/2021	M/S FRONTIER HOME DEVELOPERS PVT. LTD & ORS. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	AYUSH SHRIVASTAVA, AYUSH SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA(ADITYA@WADHACHAMBERS.COM)(9910412299)(PETITIONER) JASMEET SINGH(JASMEETSINGH.24@GOV.IN)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
95	W.P.(C)-12869/2021 CM APPL. 40550/2021 WITH W.P.(C) 8610/2022 W.P.(C) 6515/2022 W.P.(C) 3798/2022 W.P.(C) 3832/2022 W.P.(C) 3851/2022	PANKAJ GAUR AND ORS V/s DIRECTORATE ENFORCEMENT THROUGH DEPUTY DIRECTOR AND ORS	PALLAVI PRATAP, PALLAVI PRATAP	
		OTHER DETAILS OF ADVOCATES:		
96	W.P.(C)-3798/2022 CM APPL. 11268/2022 WITH W.P.(C) 6515/2022 W.P.(C) 8610/2022 W.P.(C) 12869/2021 W.P.(C) 3851/2022 W.P.(C) 3832/2022	MANISHA THAKUR V/s ADJUDICATING AUTHORITY PMLA NEW DELHI & ANR.	VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM, AMITMAHAJAN17@GMAIL.COM)(9811191920)(RESPONDENT) ADJUDICATING AUTHORITY (REGISTRARAPMLA-REV@NIC.IN)(1123363620)(RESPONDENT)		
97	W.P.(C)-3832/2022 CM APPL. 11373/2022	ALOK KUMAR SINGH AND ORS V/s DIRECTORATE OF ENFORCEMENT AND OTHERS	ABHISHEK VIKAS	
		OTHER DETAILS OF ADVOCATES:		
98	W.P.(C)-6515/2022 CM APPL. 19733/2022	DEEPAK RAI & ANR. V/s ADJUDICATING AUTHORITY, PMLA AND ANR.	VARUN SINGH	
		OTHER DETAILS OF ADVOCATES:		
99	W.P.(C)-8610/2022 CM APPL. 25899/2022 WITH W.P.(C) 12869/2021	PARDEEP KUMAR DUTTA AND ORS V/s DIRECTORATE OF ENFORCEMENT AND ORS	SAKET SINGH	
		OTHER DETAILS OF ADVOCATES: SAKET SINGH(SAKETSINGH92@GMAIL.COM)(7011622252)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN, BHARATKUMARJHA@GMAIL.COM SRSREALSTATE@SRSPANVAR.COM)()(RESPONDENT)		

100	W.P.(C)-13014/2021 CM APPL. 41036/2021	M/S NIMIT BUILDERS PVT LTD V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	SARVAPRIYA MAKAR, SARVAPRIYA MAKKAR	
		OTHER DETAILS OF ADVOCATES: HARSH SETHI()(8861504977)(PETITIONER) DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT(JASMEETSINGH.24@GOV.IN)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
101	W.P.(C)-13100/2021 CM APPL. 15741/2025	BENGAL CREDIT CORPORATION PVT LTD V/s DIRECTORATE OF ENFORCEMENT & ANR.	ABHINAV GOYAL, KUSHANK SINDHU	
		OTHER DETAILS OF ADVOCATES: KUSHANK SINDHU(OFFICE@SIGMACHAMBERS.IN)(9640160714)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
102	W.P.(C)-13485/2021 CM APPL. 42524/2021	DILIP PUROHIT V/s ADJUDICATING AUTHORITY & ANR.	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES: PRASHANT PANDEY()(9654181488)(PETITIONER) ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)()(RESPONDENT) THE DEPUTY DIRECTOR(JD.HYD-ENFORCE@GOV.IN)()(RESPONDENT)		
103	W.P.(C)-13501/2021 CM APPL. 42574/2021	VONAMALA ANIL KUMAR V/s ADJUDICATING AUTHORITY & ANR.	MANOJ SINGH	
	WITH W.P.(C) 6220/2022	OTHER DETAILS OF ADVOCATES: PRASHANT PANDEY()(9654181488)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
104	W.P.(C)-13522/2021 CM APPL. 42634/2021	LATE RAJENDER KUMAR MODI THROUGH LEGAL REPRESENTATIVE ASHISH KUMAR MODI V/s ADJUDICATING AUTHORITY & ANR.	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES:		
105	W.P.(C)-13536/2021 CM APPL. 42695/2021	MS SHREE KALPATARU JEWELLERS PVT LTD & ANR. V/s ADJUDICATING AUTHORITY & ANR.	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES: PRASHANT PANDEY(PRASHANT1352@GAMIL.COM)(9654181488)(PETITIONER) CGSC(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT)		
106	W.P.(C)-13612/2021 CM APPL. 42975/2021	RAJ KUMAR RANA & ORS. V/s DIRECTORATE OF ENFORCEMENT & ANR.	URFEE HAIDER	
		OTHER DETAILS OF ADVOCATES:		
107	W.P.(C)-13615/2021 CM APPL. 43018/2021	RAZORPAY SOFTWARE PRIVATE LIMITED V/s DEPUTY DIRECTOR ,DIRECTORATE OF ENFORCEMENT AND ANR	TARUN DUA	
		OTHER DETAILS OF ADVOCATES: H.S. CHANDHOKE(AGARG@LUTHRA.COM)(9910384613)(PETITIONER) DERECTOR OF EDUCATION(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT)		
108	W.P.(C)-13719/2021 CM APPL. 13964/2025	M/S OPG SECURITIES PVT LTD AND ORS V/s UNION OF INDIA AND ORS	HARSHIT SETHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT SETHI ANF RAHIL MAHAJAN(HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
109	W.P.(C)-14743/2021 CM APPL. 46388/2021	CARNOUSTIE MANAGEMENT INDIA PVT. LTD. AND ORS. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI, H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER)		
110	W.P.(C)-1126/2022 CM APPL. 3254/2022	CARNOUSTIE MANAGEMENT INDIA PVT. LTD. & ORS. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI, H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER)		

		RAJEEV AWASTHI(AWASTHINASSCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER)		
111	W.P.(C)-1543/2022 CM APPL. 4430/2022	SONIA NAGPAL V/s DIRECTORATE OF ENFORCEMENT & ORS.	RINKU	
		OTHER DETAILS OF ADVOCATES: ABHIK KUMAR(ADV.RINKU92271@GMAIL.COM)()(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGSC461@GMAIL.COM)(9811191920)(RESPONDENT) JITENDER SINGH(ADDLZOI24-ED@GOV.IN)()(RESPONDENT) THE ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)()(RESPONDENT)		
112	W.P.(C)-1711/2022 CM APPL. 4929/2022	GAJENDR NAGPAL V/s DIRECTORATE OF ENFORCEMENT & ORS.	RINKU	
		OTHER DETAILS OF ADVOCATES: ABHIK KUMAR(DEEPAKGIRDHAR2005@GMAIL.COM)()(PETITIONER) DIRECTORATE OF ENFORCEMENT(CGSC460@GMAIL.COM)(9811191920)(RESPONDENT) THE ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)(23363620)(RESPONDENT) SHRI JITENDER SINGH(ADDLZOI24-ED@GOV.IN)()(RESPONDENT)		
113	W.P.(C)-1914/2022 CM APPL. 5502/2022 WITH W.P.(C) 4105/2022 W.P.(C) 11879/2022 W.P.(C) 12054/2022 W.P.(C) 12517/2022	IRFAN AHMED SIDDIQUI & ANR. V/s DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE & ANR.	MOHAMMAD SADDAM HUSAIN	
		OTHER DETAILS OF ADVOCATES: M. S. HUSAIN(SHAMSLEGAL@GMAIL.COM)(41682222)(PETITIONER) THE DEPUT DIRECTOR(DDHIU23-ED@GOV.IN AND PREM.MALIK@GOV.IN)()(RESPONDENT)		
114	W.P.(C)-11879/2022 CM APPL. 35481/2022	RANA AYYUB V/s DIRECTORATE OF ENFORCEMENT	SOUTIK BANERJEE	
		OTHER DETAILS OF ADVOCATES: VRINDA GORVER(SOUTIKBANERJEE92@GMAIL.COM)(8527075320)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) DL. HC. ED(DL.HC-ED@GOV.IN)(9811191920)(RESPONDENT)		
115	W.P.(C)-12054/2022 CM APPL. 36013/2022 CM APPL. 36014/2022 WITH W.P.(C) 1914/2022	M/S IBONSHOURNE LTD. V/s DIRECTORATE OF ENFORCEMENT & ANR.	MEHUL PARTI	
		OTHER DETAILS OF ADVOCATES: CHANDHIK AND MAHAJAN(MEHUL.PORTI@CHANDHIK.COM)(9910015003)(PETITIONER) DL. HC. ED(DL.HC-ED@GOV.IN)()(RESPONDENT)		
116	W.P.(C)-12517/2022 CM APPL. 37816/2022 WITH W.P.(C) 1914/2022	K SRIHARI BABU & ANR. V/s UNION OF INDIA & ORS.	BHABNA DAS	
		OTHER DETAILS OF ADVOCATES: BHABNA DAS(OFFICE.BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
117	W.P.(C)-4105/2022 CM APPL. 12227/2022 CM APPL. 18817/2022 CM APPL. 18818/2022 CM APPL. 32936/2022 CM APPL. 35584/2022	SHILPA GUPTA V/s DIRECTORATE OF ENFORCEMENT	PRABHAV RALLI	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR(RALLIPRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) ENFORCEMENT(DIR-ENFORCEMENT@NIC.IN)()(RESPONDENT) TANVEER AHMED MIR(RALLI.PRABHAV93@GMAIL.COM)(9999249666)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DIR-ENFORCEMENT@NIC.IN)()(RESPONDENT)		
118	W.P.(C)-2319/2022 CM APPL. 6680/2022	VIKAS MISHRA V/s DIRECTORATE OF ENFORCEMENT & ANR.	ABHIR DATT	
		OTHER DETAILS OF ADVOCATES: ABHIR DATT(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		

119	W.P.(C)-3422/2022 CM APPL. 10012/2022 CM APPL. 33263/2022 WITH W.P.(C) 10169/2022	RAJEEV SHARMA V/s UNION OF INDIA & ORS.	KARAN DHALLA	
		OTHER DETAILS OF ADVOCATES:		
120	W.P.(C)-10169/2022 CM APPL. 29492/2022	ASSURITY REAL ESTATE V/s DIRECTORATE OF ENFORCEMENT	TALIB KHAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: MUDIT JAIN(TALIBKHANADV@GMAIL.COM)(9971515733)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
121	W.P.(C)-3460/2022	GEETIKA MALLAN & ANR. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, NEW DELHI & ORS.	NITISH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) CGSC (CGSC461@GMAIL.COM)()(RESPONDENT) ADJUDICATING AUTHORITY (REGISTRARAAPMLA-REV@NIC.IN, REGISTRAR- ATFP@GOV.IN)()(RESPONDENT)		
122	W.P.(C)-3605/2022 CM APPL. 10605/2022	CARNOUSTIE MANAGEMENT INDIA PVT. LTD. & ORS. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI, H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC (CGSC461@GMAIL.COM)()(RESPONDENT) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER)		
123	W.P.(C)-5792/2022 CM APPL. 17305/2022	SUKHMINDER SINGH SODHI @ OM SODHI V/s DIRECTORATE OF ENFORCEMENT & ANR.	ANSHUL RAI	
		OTHER DETAILS OF ADVOCATES: AWANISH KUMAR(CHANDRASHEKHAR@DLA.NET.IN)(9953186449)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
124	W.P.(C)-5933/2022 CM APPL. 17819/2022 WITH W.P.(C) 6018/2022	SHRI RAJESH MANEKCHAND KOTHARI & ANR. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
125	W.P.(C)-6018/2022 CM APPL. 18060/2022	CARNOUSTIE MANAGEMENT INDIA PVT. LTD. AND ORS V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT & ORS	RAJEEV KUMAR AWASTHI, H S BHULLAR	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER) H S BHULLAR(BHULLARLAWFIRM@GMAIL.COM)(9999900013)(PETITIONER)		
126	W.P.(C)-6000/2022 CM APPL. 18020/2022	VIDYAWATI DHAMI V/s UNION OF INDIA & ORS.	HARSHIT SETHI	
		OTHER DETAILS OF ADVOCATES:		
127	W.P.(C)-6266/2022 CM APPL. 18899/2022	SHILPY NARANG & ANR. V/s UNION OF INDIA & ORS.	HARSHIT SETHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT SETHI(HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
128	W.P.(C)-6327/2022 CM APPL. 19062/2022	LEGAL HEIR OF LATE MANORMA DEVI THROUGH ARCHANA LAL AND ORS. V/s UNION OF INDIA & ORS.	AKSHAY SINGH	
		OTHER DETAILS OF ADVOCATES:		
129	W.P.(C)-6580/2022 CM APPL. 20002/2022	USHA BHURARIA & ORS. V/s DIRECTORATE OF ENFORCEMENT & ANR.	AYUSH AGARWAL	
		OTHER DETAILS OF ADVOCATES:		

		AYUSH AGARWAL AND HARSH MITTAL (AYUSH@ARSHDEEPSKHURANA.COM)(9999777008)(PETITIONER) THE ADJUDICATING AUTHORITY(REGISTRARAAPMLA-REV@NIC.IN)()(RESPONDENT)		
130	W.P.(C)-7064/2022 CM APPL. 21687/2022 WITH W.P.(C) 7120/2022 W.P.(C) 7160/2022 W.P.(C) 7208/2022 W.P.(C) 7245/2022	SHRI KAMMA SRINIVASA RAO V/s DIRECTORATE OF ENFORCEMENT & ANR.	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN KUMAR(VARUNKUMARAVAK@GMAIL.COM)(9213900000)(PETITIONER) CGSC (CGSC461@GMAIL.COM)()(RESPONDENT)		
131	W.P.(C)-7120/2022 CM APPL. 21865/2022	BIMA DEVELOPERS PRIVATE LIMITED V/s DIRECTORATE OF ENFORCEMENT & ANR.	RIDHIMA MANDHAR	
		OTHER DETAILS OF ADVOCATES: RIDHIMA MANDHAR(RIDHIMAMANDHAROFFICE@GMAIL.COM)()(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
132	W.P.(C)-7160/2022 CM APPL. 21949/2022	SHRI NAMA NAGESWAR RAO V/s DIRECTORATE OF ENFORCEMENT & ANR.	ARJUN KAKKAR	
		OTHER DETAILS OF ADVOCATES: ARJUN KAKKAR(ARJUNKAKKAR95@GMAIL.COM)(9999962672)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
133	W.P.(C)-7208/2022 CM APPL. 22090/2022	M/S RANCHI EXPRESSWAYS LIMITED & ORS. V/s DIRECTORATE OF ENFORCEMENT & ANR.	KARTIK KHANNA	
		OTHER DETAILS OF ADVOCATES: KARTIK KHANNA(KARTIKKHANNA.2023@GMAIL.COM)()(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
134	W.P.(C)-7245/2022 CM APPL. 22184/2022	SHRI NAMA SEETHAIAH V/s DIRECTORATE OF ENFORCEMENT & ANR.	ABHYUDAY SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHYUDAY SHARMA(ABHYUDAYSHARMA19@GMAIL.COM)()(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
135	W.P.(C)-7372/2022 CM APPL. 22537/2022	M/S DESHPRAN PROPERTIES LIMITED & ORS. V/s DIRECTORATE OF ENFORCEMENT	PANKAJ JAIN	
		OTHER DETAILS OF ADVOCATES:		
136	W.P.(C)-7656/2022 CM APPL. 23484/2022 CM APPL. 1909/2024	SMT. PAVANA DIBBUR V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT & ANR.	ABHIJIT LAL, ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: CHINMAYEE CHANDRA(CHINMAYEE.LAW@GMAIL.COM)(9560358550)(PETITIONER) DIRECTORATE OF EDUCATION(CGSC461@GMAIL.COM)()(RESPONDENT) ASHUIMA MANDLA(ASHIMAMANDLA@GMAIL.COM)(9999720092)(PETITIONER) DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT)		
137	W.P.(C)-7838/2022 CM APPL. 23937/2022	MADHUKAR G. ANGUR V/s ENFORCEMENT DIRECTORATE	ASHIMA MANDLA	
		OTHER DETAILS OF ADVOCATES: ASHIMA MANDLA()(9999720092)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
138	W.P.(C)-7953/2022 CM APPL. 24215/2022	SHRI. R. KRISHNA & ANR. V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) CGSC(CGSC461@GMAIL.COM)()(RESPONDENT)		
139	W.P.(C)-8241/2022 CM APPL. 24868/2022 WITH W.P.(C) 7838/2022	RAVI KUMAR & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	VEDANT SNGH	
		OTHER DETAILS OF ADVOCATES: ARNI LAW CHAMBERS(VEDANTSINGH010@GMAIL.COM)(9560709578)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DDBGZO4-ED@GOV.IN)(8022537815)(RESPONDENT) ADJUDICATING AUTHORITY(REGISTRARAPMLA-REV@NIC.IN)(1123363620)(RESPONDENT)		
140	W.P.(C)-8637/2022 CM APPL. 25975/2022	USHER FINANCIALS PVT LTD V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		

141	W.P.(C)-8702/2022 CM APPL. 26231/2022 WITH W.P.(C) 7838/2022	BIMAL KUMAR JAIN V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NILANSH MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(MAHES.GUPTA@INCOMETAX.GOV.IN)()(RESPONDENT)		
142	W.P.(C)-8916/2022 CM APPL. 26802/2022 CM APPL. 43226/2023	VINOD KUMAR CHATURVEDI V/s UNION OF INDIA & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ALOK KUMAR(NJAIN91@REDIFFMAIL.COM)(8802003140)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
143	W.P.(C)-9057/2022 CM APPL. 27206/2022 CM APPL. 46119/2023 CM APPL. 46120/2023	INSIYA MURTUZA BADLAWALA & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	LAKSH KHANNA, ABHIMANSHU DHYANI	
		OTHER DETAILS OF ADVOCATES: VIR INDERPAL ISNGH SANDHU(ABHIMANSHUDHYANI@YAHOO.IN)(9899996093)(PETITIONER) DL HA ED(DL.HC-ED@GOV.IN)()(RESPONDENT) ABHIMANUSHU DHYANI (ABHIMANSHUDHYANI@GMAIL.COM)(9899996093)(PETITIONER) PMLA(REGISTRARAAPMLA-REV@NIC.IN)()(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT)		
144	W.P.(C)-9222/2022 CM APPL. 27652/2022	MS GRAPHIC BUILDCON PVT LTD V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NILANSH MALHOTRA()(9810035082)(PETITIONER) DEPUTY DIRETOR (CGSC461@GMAIL.COM)(24653462)(RESPONDENT)		
145	W.P.(C)-9472/2022 CM APPL. 28277/2022	MANDAKINI KHADSE & ORS. V/s DIRECTORATE OF ENFORCEMENT & ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: VIR INDERPAL ISNGH SANDHU(ABHIMANSHUDHYANI@YAHOO.IN)(9899996093)(PETITIONER) ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(9999711099)(RESPONDENT) ADJUDICATING AUTHORITY(REGISTRARAPMLA-REV@NIC.IN)()(RESPONDENT)		
146	W.P.(C)-10115/2022 CM APPL. 29357/2022 WITH W.P.(C) 10169/2022	M/S ASSURITY REAL ESTATE LLP V/s DIRECTORATE OF ENFORCEMENT	TALIB KHAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: MUDIT JAIN(TALIBKHANADV@GMAIL.COM)(9971515733)(PETITIONER) MUDIT JAIN()(9971515733)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)()(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)()(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
147	W.P.(C)-10296/2022 CM APPL. 29694/2022 WITH W.P.(C) 10297/2022	SUNANDA KUMAR V/s DIRECTORATE OF ENFORCEMENT	KARTIK VENU, AALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR (TANVEER@TAMLAW.IN)(9810521939)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)()(RESPONDENT) AALOK KUMAR(AALOKSINGH118@GMAIL.COM)(9717417603)(PETITIONER)		
148	W.P.(C)-10297/2022 CM APPL. 29696/2022	DIVYARTH KUMAR V/s DIRECTORATE OF ENFORCEMENT	KARTIK VENU, AALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED MIR (TANVEER@TAMLAW.IN)(9810521939)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC.ED@GMAIL.COM)()(RESPONDENT) AALOK KUMAR(AALOKSINGH118@GMAIL.COM)(9717417603)(PETITIONER)		
149	W.P.(C)-10848/2022 CM APPL. 31535/2022	THUMBY AVIATIONS PRIVATE LIMITED & ANR. V/s ADJUDICATING AUTHORITY PLMA AND ORS	ASHWANI TANEJA	
		OTHER DETAILS OF ADVOCATES: ASHWANT TANEJA(ASHWANT@TAXINDIA.NET)(9810064777)(PETITIONER) DL. HC. ED(DL.HC.ED@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
150	W.P.(C)-10969/2022 CM APPL. 32032/2022	SAEED KHAN SHERGUL KHAN V/s UNION OF INDIA & ANR.	MAMTA	

		OTHER DETAILS OF ADVOCATES: PARAS JOSHI(B8802034338@GMAIL.COM)(8920832688)(PETITIONER) DL. HC. ED(DL.HC.ED@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
151	W.P.(C)-11125/2022 CM APPL. 32651/2022	MR. ASHOK KUMAR & ANR. V/s ADJUDICATING AUTHORITY, PREVENTION OF MONEY LAUNDERING ACT, 2002 & ANR.	NITIN VERMA	
		OTHER DETAILS OF ADVOCATES: A C SINGH AND ASSOCIATES() (8700074990)(PETITIONER) D L H C (DL.HC-ED@GOV.IN)()(RESPONDENT)		
152	W.P.(C)-11250/2022 CM APPL. 33030/2022	SHRI NEERAJ SINGAL V/s DIRECTORATE OF ENFORCEMENT THROUGH ITS STANDING COUNSEL	RANJANA ROY GAWAI	
		OTHER DETAILS OF ADVOCATES: RRG AND ASSOCIATES(RRG.RRGASSOCIATES@GMAIL.COM)(40563742)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)()(RESPONDENT)		
153	W.P.(C)-11256/2022 CM APPL. 33050/2022	MAHENDAR KUMAR KHANDELWAL V/s DIRECTORATE OF ENFORCEMENT	RANJANA ROY GAWAI	
		OTHER DETAILS OF ADVOCATES: RRG AND ASSOCIATES(UJJWALJAIN@GMAIL.COM)()(PETITIONER) DIRECTOR OF EDUCATION(DL.HC-ED@GOV.IN)()(RESPONDENT)		
154	W.P.(C)-11539/2022 CM APPL. 34165/2022	S M BASAVARAJU V/s THE DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT & ANR.	ABDUL AZEEM KALEBUDDE	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) THE DUPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(JDBGZO-ED@GOV.IN, DDBGZO3- ED@GOV.IN, ADBGZO31-ED@GOV.IN)(8022587884)(RESPONDENT) THE DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN, AMITMAHAJAN17@GMAIL.COM)(9810009734)(RESPONDENT)		
155	W.P.(C)-11540/2022 CM APPL. 34168/2022	N NAGAMANI V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT AND ANR.	ABDUL AZEEM KALEBUDDE	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) THE DUPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(JDBGZO-ED@GOV.IN, DDBGZO3- ED@GOV.IN, ADBGZO31-ED@GOV.IN)(8022587884)(RESPONDENT) THE DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN, AMITMAHAJAN17@GMAIL.COM)(9810009734)(RESPONDENT)		
156	W.P.(C)-11553/2022 CM APPL. 34193/2022	DR. MANJU DEEPTHI V/s THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT & ANR.	ABDUL AZEEM KALEBUDDE	
		OTHER DETAILS OF ADVOCATES: ABDUL AZEEM KALEBUDDE(KALEBUDDE.AZEEM@GMAIL.COM)(9899474399)(PETITIONER) THE DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN, AMITMAHAJAN17@GMAIL.COM)(9810009734)(RESPONDENT) THE DUPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT(JDBGZO-ED@GOV.IN, DDBGZO3- ED@GOV.IN, ADBGZO31-ED@GOV.IN)(8022587884)(RESPONDENT)		
157	W.P.(C)-11637/2022	RAM MOHAN GUPTA V/s DIRECTORATE OF ENFORCEMENT & ANR.	SHALABH SINGHAL, V GOVINDA RAMANAN	
		OTHER DETAILS OF ADVOCATES: SHALABH SINGHAL(OFFICE@LEXJURIS.IN)(9810753635)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(9999711099)(RESPONDENT) V GOVINDA RAMANAN(GRAMAN.RAMAN9@GMAIL.COM)(0999970465)(PETITIONER)		
158	W.P.(C)-11662/2022 CM APPL. 34624/2022	KAPIL DHIMAN V/s ADJUDICATING AUTHORITY, PMLA, NEW DELHI & ORS.	ASHWANI TANEJA, P V YOGESWARAN	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA AND UDIT ATUL KOKANTHANKAR(ASHWANI@TAXINDIA.NET)(9810064777)(PETITIONER) AAPMLA(REGISTRARAAPMLA-REV@NIC.IN, ADED-SML-HP@NIC.IN, DL.HC.ED@GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) P V YOGESWARAN(YOGIOFFICE125@GMAIL.COM)(9810622382)(PETITIONER)		
159	W.P.(C)-11663/2022 CM APPL. 34631/2022	GHOSH BROTHERS AUTO SALES PVT. LTD. & ANR. V/s ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR AWASTHI	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI(AWASTHINASSOCIATES31@REDIFFMAIL.COM)(9810558550)(PETITIONER) DL. HC. ED(DL.HC-ED@GOV.IN)()(RESPONDENT)		

160	W.P.(C)-11801/2022 CM APPL. 35168/2022 CM APPL. 1856/2024	DHANRAJ KOCHAR & ORS. V/s DIRECTORATE OF ENFORCEMENT & ANR.	SAHIL MODI, VINAY VATS	
		OTHER DETAILS OF ADVOCATES: SANDEEP KAPUR(SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) DL. HC. ED(DL.HC-ED@GOV.IN, DDCEZOI3-ED@GOV.IN){}(RESPONDENT) VINAY(ADVOCATEVINAYVATS@GMAIL.COM, TARIQ1ABBASI@GMAIL.COM)(9717456756)(PETITIONER) JITESH, SHRAVAN(JITESHADVOCATE@YAHOO.COM, SHRAVAN.IDOL@GMAIL.COM){}(RESPONDENT) RAMESH KOCHAR, DDCE ZOI, REGISTRAR(RAMESHKOCHAR1968@GMAIL.COM, DDCEZOI5- ED@GOV.IN, REGISTRARAAPMLA-REV@NIC.IN){}(RESPONDENT) SHRENIK, SONAL(SHRENIK.RAJRESIDENCY@GMAIL.COM, SONALKOCHAR67@GMAIL.COM){}(RESPONDENT)		
161	W.P.(C)-11931/2022 CM APPL. 35626/2022 CM APPL. 42818/2022 CM APPL. 43020/2022 WITH W.P.(C) 14318/2022 W.P.(C) 14521/2022	PADMAKAR MULAY V/s ADJUDICATING AUTHORITY, PMLA, NEW DELHI & ORS.	ASHWANI TANEJA, RONY OOMMEN JOHN	
		OTHER DETAILS OF ADVOCATES: ASHWANI TANEJA AND UDIT ATUL KOKANTHANKAR(ASHWANI@TAXINDIA.NET)(9810064777)(PETITIONER) DL. HC. ED(DL.HC-ED@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADJUDICATING AUTHORITY (REGISTRARAAPMLA- REV@NICE.IN)(1123363620)(RESPONDENT) RONY O.JOHN(RONY@ROJLAW.COM)(9899959449)(PETITIONER) REGISTRAR AAPMLA(REGISTRARAAPMLA-REC@NIC.IN, ED@GOV.IN, DL.HC- ED@GOV.IN){}(RESPONDENT) RONY O.JOHN(RONY@ROJLAW.COM)(9899959449)(PETITIONER) AAPMLA(REGISTRARAAPMLA-REC@NIC.IN, ED@GOV.IN, DL.HC- ED@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RONY OOMMEN JOHN(RONY@ROJLAW.COM)(9899959449)(PETITIONER)		
162	W.P.(C)-14318/2022 CM APPL. 43730/2022	M/S AJEET SEEDS PVT. LTD. V/s ADJUDICATING AUTHORITY PMLA & ORS.	RONY OOMMEN JOHN	
		OTHER DETAILS OF ADVOCATES: RONY O. JOHN(RONY@ROJLAW.COM)(9899959449)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
163	W.P.(C)-14521/2022 CM APPL. 44402/2022	TAPADIA CONSTRUCTIONS LIMITED & ANR. V/s ADJUDICATING AUTHORITY, PMLA & ORS.	ASHUTOSH KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KUMAR(ASHUTOSH@ANCHAYIKUMAR.COM)(7982846695)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AAPMLA(REGISTRARAAPMLA-REC@NIC.IN, DL.HC-ED@GOV.IN){}(RESPONDENT)		
164	W.P.(C)-12484/2022 CM APPL. 37695/2022	M/S X10 FINANCE SERVICE LTD. V/s ADJUDICATING AUTHORITY & ANR.	MANOJ SINGH	
		OTHER DETAILS OF ADVOCATES: A.C. SINGH(19ASINGH59@GMAIL.COM)(8700074990)(PETITIONER) AAPMLA(REGISTRARAAPMLA-RE@NIC.IN)(8022537883)(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN)(1123363620)(RESPONDENT)		
165	W.P.(C)-12638/2022 CM APPL. 38307/2022 CM APPL. 39847/2022	SMT JAYSHREE THAKUR & ORS. V/s DIRECTORATE OF ENFORCEMENT & ORS.	RITA JHA	
		OTHER DETAILS OF ADVOCATES: RITA JHA(RITAJHA26@GMAIL.COM)(7042160137)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN)(9999711099)(RESPONDENT) RITA JHA(RITAJHA26@GMAIL.COM)(7042160137)(PETITIONER) EDGOI(REGISTRARAAPMLA-REC@NIC.IN)(9999711099)(PETITIONER) EDGOI(EDGOI-PATNA-BIH@NIC.IN, EDPTZO11-ED@GOV.IN)(9999711099)(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
166	W.P.(C)-13128/2022 CM APPL. 39819/2022	GURPREETESH SINGH MAINI AND ORS V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT AND ORS	TUSHAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR AGARWAL (ADV.TUSHARAGARWAL92@GMAIL.COM)(9971374150)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
167	W.P.(C)-13357/2022 CM APPL. 40592/2022	DR K PADMA V/s UNION OF INDIA & ORS.	D ABHINAV RAO	
		OTHER DETAILS OF ADVOCATES: D. ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

		DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
168	W.P.(C)-13379/2022 CM APPL. 40614/2022	K SAI CHARAN V/s UNION OF INDIA & ORS.	D ABHINAV RAO	
		OTHER DETAILS OF ADVOCATES: D. ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) D. ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
169	W.P.(C)-15524/2022	AMEER AHMED KOGALURU & ANR. V/s DIRECTORATE OF ENFORCEMENT & ANR.	SAKET GOGIA	
		OTHER DETAILS OF ADVOCATES: SAKET GOGIA(SAKETGOGIA@LAWTTITUDE.COM)(9739046560)(PETITIONER) SAKET FOGIA(SAKETGOGIA@LAWTTITUDE.COM)(9739046560)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT) DIRECTORATE OF EDUCATION(DL.HC-ED@GOV.IN){}(RESPONDENT)		
170	W.P.(C)-15569/2022 CM APPL. 48451/2022	KANIKA MAITI AND ORS V/s DIRECTORATE OF ENFORCEMENT	TALIB KHAN	
		OTHER DETAILS OF ADVOCATES: TALIB KHAN(TALIBKHANADV@GMAIL.COM)(9971515733)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT)		
171	W.P.(C)-3308/2023 CM APPL. 12846/2023	GATEWAY HIRISE LIMITED AND ANR V/s DIRECTORATE OF ENFORCEMENT AND ORS	SANDEEP GAUR	
		OTHER DETAILS OF ADVOCATES: AMAN GAUR(OFFICE@ASK-ADVOCATES.COM)(9717093414)(PETITIONER) DL HC(DL.HC-ED@GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) REGISTRAR(REGISTRARAAPMLA-REV@NIC.IN){}(RESPONDENT)		
FOR FINAL HEARING				
172	W.P.(C)-623/2023 CM APPL. 2443/2023 CM APPL. 2445/2023	ASHISH RAJAN KHERA V/s NATIONAL MEDICAL COMMISSION AND ORS	SRIJAN SINHA, RAGHAV ANAND, SOMNATH BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: SRIJAN SINHA(OFFICE@SSINHA.IN)(9818628999)(PETITIONER) GLOBAL HEALTH LIMITED(INFO@MEDANTA.ORG){}(RESPONDENT) NATIONAL MEDICAL COMMISSION(ETHICS@NMC.ORG.IN, REGISTRARHMC@GMAIL.COM, INFO@MEDANTA.ORG)(24114141)(RESPONDENT) RAGHAV ANAND(RAGHAV_ANAND@LIVE.COM)(9958629500)(RESPONDENT) SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARYA@GMAIL.COM)(8826411536)(PETITIONER)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY) ."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	CRL.M.A. 35939/2024(CM For Restoration) CRL.M.A. 35940/2024 In BAIL APPLN.-78/2024(Disposed off case)	SH. SUMIT KUMAR V/s THE STATE	VIVEK AGGARWAL, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: REEMA SINGH (INFO@AALAWCORP.COM)(9811770164)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) A&A LAW GROUP(INFO@AALAWGROUP.COM)(9811770164)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KASHMERE GATE-301/2023)
2	BAIL APPLN.-3018/2024	KISHAN KUMAR V/s STATE THROUGH SHO PS JAMIA NAGAR & ANR.	DEVJYOTI DEY	
		OTHER DETAILS OF ADVOCATES: DEVJYOTI DEY (DEYDEVJYOTI1990@GMAIL.COM)(7011245475)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-94/2023) BAIL APPLN. 3178/2024 FILED BY MOHD MUSTAQEEM @ NANU (DISPOSED ON : 2025-02-24) P.S.-FIR NO. :(JAMIA NAGAR-94/2023)
3	BAIL APPLN.-77/2025	ABID V/s GOVT OF NCT DELHI AND ANR	SANJAY SINGH	
		OTHER DETAILS OF ADVOCATES: SANJAY SINGH(SANJAYBHU2011@GMAIL.COM)(9958118327)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-611/2024)
4	BAIL APPLN.-738/2025 CRL.M.A. 5327/2025	RAKESH KUMAR V/s STATE OF NCT OF DELHI	ROHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR (SHIVLEGALDRISHTI@GMAIL.COM)(9599911797)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-379/2024)
5	BAIL APPLN.-1002/2025	ROCKY V/s THE STATE GOVT OF NCT OF DELHI	NITIN ARORA	
		OTHER DETAILS OF ADVOCATES: R.K KOCHAR (GAURAVKOCHAR@HOTMAIL.COM)(9810323897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-233/2024) BAIL APPLN. 3799/2024 FILED BY ANKIT KUMAR (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(HARSH VIHAR-233/2024)

SUSPENSION OF SENTENCE				
6	CRL.A.-627/2020 CRL.M.(BAIL) 108/2025 CRL.M.A. 1329/2025	FARHAN @ AADIM AHMAD @ ALTAR V/s THE STATE (GOVT. OF NCT) OF DELHI	SUMER KUMAR SETHI (DHCLSC), DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: SUMER SETHI(SETHIANDC@GMAIL.COM)(8860292911)(PETITIONER) MR. SUMER KUMAR SETHI()(8860292911)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(8860292911)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-307/2014)
7	CRL.A.-277/2023 CRL.M.(BAIL) 446/2023 WITH CRL.A. 533/2023	ROHIT V/s STATE NCT OF DELHI & ANR.	DINESH MALIK, DEV BHARTI	
		OTHER DETAILS OF ADVOCATES: BHASKAR PANDEY (BHASKARPANDEY7@GMAIL.COM)(995378206)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DEV BHARTI(SINGHDEV2500@GMAIL.COM)(9891962932)(PETITIONER)		P.S.-FIR NO. :(JANAK PURI METRO-954/2015)
8	CRL.A.-691/2023 CRL.M.(BAIL) 314/2025	VINOD KUMAR V/s STATE AND ANR	RA.VISH CHANDRA PATHAK, RAJAT SANG, PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJAT SANG SHARMA (RAJATSADVOCATE16@GMAIL.COM)(8527912129)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT SANG SHARMA (RAJATSADVOCATE.16@GMAIL.COM)(8527912129)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ KUMAR(PANKAJPATHAKDEL@REDIFFMAIL.COM)(9654068103)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR-1378/2015) BAIL APPLN. 113/2016 FILED BY VINOD KUMAR (DISPOSED ON : 2016-02-24) P.S.-FIR NO. :(TILAK NAGAR-1378/2015)
SPECIAL BENCH MATTERS(AS DIRECTED BY HON'BLE THE CHIEF JUSTICE)				
9	CRL.A.-228/2003 WITH CRL.A. 238/2003	YR SWARUP VERMA V/s STATE OF DELHI	K.B.ANDLEY & CO., SUNIL KAPOOR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ({})(RESPONDENT)		P.S.-FIR NO. :(CHANDNI MAHAL-13/1991)
10	CRL.A.-238/2003 WITH CRL.A. 228/2003	ASHOK KUAMR GUPTA V/s STATE OF DELHI	RAJESH MAHAJAN, SONAM GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-13/91)
AFTER NOTICE MISC. MATTERS				
11	CRL.A.-809/2018 CRL.M.A. 29320/2018 WITH CRL.L.P. 297/2018	STATE (G.N.C.T. OF DELHI) V/s PANKAJ & ORS.	PANNA LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: PANNA LAL SHARMA()(9278188682)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-98/2012) CRL.L.P. 297/2018 FILED BY STATE (G.N.C.T. OF DELHI) (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(S.B.DAIRY-98/2012)
12	CRL.L.P.-297/2018 WITH CRL.A. 809/2018	STATE (G.N.C.T. OF DELHI) V/s PANKAJ & ORS	PANNA LAL SHARMA, MONU KUMAR	
		OTHER DETAILS OF ADVOCATES: PANNA LAL SHARMA()(927188682)(PETITIONER) MONU KUMAR(MONUKUMARADVOCATE@GMAIL.COM)(8178235953)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-98/2012) CRL.A. 809/2018 FILED BY STATE (G.N.C.T. OF DELHI) (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(S.B.DAIRY-98/2012)
13	CRL.A.-102/2020 CRL.M.A. 1689/2020 CRL.M.A. 1691/2020	DEPUTY DIRECTOR, DIRCTORATE OF ENFORCEMENT V/s M/S AGIO EXPORTS LTD. & ORS.	VINOD DIWAKAR, NIMIT MATHUR, ABHISHEK PRASAD	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: VINOD DIWAKAR()(9868120032)(PETITIONER) NIMIT MATHUR(MATHUR.NIMIT@GMAIL.COM)(8800535164)(RESPONDENT) NIMIT MATHUR(MATHUR.NIMIT@GMAIL.COM)(8800535164)(RESPONDENT) ABHISHEK PRASAD(A.PRASAD088@GMAIL.COM)(9999780184)(RESPONDENT)		

14	CRL.A.-238/2020 CRL.M.A. 4632/2020	STATE OF NCT OF DELHI V/s DHARMENDER	AASHAA TIWARI	
		OTHER DETAILS OF ADVOCATES: AASHAA TIWARI()(9971569882)(PETITIONER)		P.S.-FIR NO. :(SAGAR PUR-74/2012)
15	CRL.A.-35/2023 CRL.M.A. 34392/2023	M V/s STATE (NCT) OF DELHI & ANR.	ARUNDHATI KATJU (DHCLSC), ARUNDHATI KATJU, ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARUNDHATI KATJU(OFFICE.AKATJU@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARUNDHATI KATJU OFFICE(CHAMBERS@ARUNDHATIKATJU.COM)(8003996072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ NORTH-993/2015)
16	CRL.A.-180/2023	STATE OF NCT OF DELHI V/s FAIM AHMED	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		P.S.-FIR NO. :(NEW ASHOK NAGAR-308/2005)
17	CRL.A.-241/2023	PROSECUTRIX M V/s STATE OF NCT OF DELHI AND ORS.	MEHAR CHAND PREMI, ASHIM SHRIDHAR	
		OTHER DETAILS OF ADVOCATES: M.C PREMI (MEHARCHANDPREMI@GMAIL.COM)(9818121512)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHIM SHRIDHAR(ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHHAWLA-481/2019) BAIL APPLN. 288/2020 FILED BY SHAILESH (DISPOSED ON : 2020-02-10) BAIL APPLN. 171/2020 FILED BY ROHIT VATS (DISPOSED ON : 2020-02-10) P.S.-FIR NO. :(CHHAWLA-481/2019)
18	CRL.A.-929/2023	ARVIND PANDEY V/s STATE OF NCT DELHI	NEERAJ KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-106/2019)
19	CRL.A.-1005/2023	SITA RAM V/s BABU LAL	PRABHASH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
20	CRL.L.P.-27/2018	M/S SOFTLINE STUDIO SERVICES V/s M/S NEON FILMS	JITENDRA KR JHA	
		OTHER DETAILS OF ADVOCATES: JITENDRA KR JHA()(9811243945)(PETITIONER)		
21	CRL.L.P.-443/2018 WITH CRL.L.P. 586/2018	RAJIV KUMAR GUPTA V/s SUNIL SHAKT	SHARAD MALHOTRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.L.P.-586/2018	SH. RAJIV KUMAR GUPTA V/s NARESH TYAGI	SHARAD MALHOTRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA()(9953018022)(PETITIONER)		
23	CRL.L.P.-592/2018 CRL.M.A. 31657/2018	CENTRAL BUREAU OF INVESTIGATION V/s D P SINGH & ORS	RIPU DAMAN BHARDWAJ, MANISH TIWARI	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ()(9818030700)(PETITIONER) MANISH TIWARI(MANISHTIWARIADV@GMAIL.COM)(9810428486)(RESPONDENT) MANISH TIWARI(MANISHTIWARIADV@GMAIL.COM)(9810428486)(RESPONDENT) MANISH TIWARI(MANISHTIWARIADV@GMAIL.COM)(9810428486)(RESPONDENT)		P.S.-FIR NO. :(CBI-AC3-2004-A-0004)
24	CRL.L.P.-648/2018	SANDEEP KUMAR V/s STATE OF NCT OF DELHI & ANR	MAHIPAL SINGH	
		OTHER DETAILS OF ADVOCATES: MAHIPAL SINGH()(9310008859)(PETITIONER)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-46/2012)
25	CRL.L.P.-169/2022 CRL.M.A. 8482/2022 CRL.M.A. 8513/2022	IKRAMUDDIN V/s M/S CLASSIC CONSTRUCTION CO.	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAMOD SINGH(CHAUHANPRAMOD833@GMAIL.COM)(9871724396)(PETITIONER)		

26	CRL.L.P.-306/2022	STATE V/s RAVI KUMAR	SANJEEV SABHARWAL, MOHIT KUMAR TONGARIA	
		OTHER DETAILS OF ADVOCATES: SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM)(9810031680)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) MOHIT KUMAR TONGARIA(ADVOCATESMOHITKT@GMAIL.COM)(8287366932)(RESPONDENT) MOHIT KUMAR TONGARIA(ADVOCATESMOHITKT@GMAIL.COM)(8287366932)(PETITIONER)		
27	CRL.L.P.-390/2022 WITH CRL.L.P. 394/2022 CRL.L.P. 395/2022	THOMAS COOK INDIA LTD. V/s M/S TAURUS GLOBAL TRAVEL MANAGEMENT SERVICES PVT. LTD. & ORS.	AMAN LEEKHA	
		OTHER DETAILS OF ADVOCATES: SHIVAM PAL(SHIVAMPAL.2699@GMAIL.COM)()(PETITIONER) MOHIT BANGWAL(MOHITBANGWAL69@GMAIL.COM)()(RESPONDENT)		
28	CRL.L.P.-394/2022	THOMAS COOK (I) LTD. V/s M/S TAURUS GLOBAL TRAVEL MANAGEMENT SERVICES PVT. LTD. & ORS.	AMAN LEEKHA	
		OTHER DETAILS OF ADVOCATES: SHIVAM PAL(SHIVAMPAL.2699@GMAIL.COM)()(PETITIONER) MOHIT BANGWAL(MOHITBANGWAL69@GMAIL.COM)()(RESPONDENT)		
29	CRL.L.P.-395/2022	THOMAS COOK (I) LTD. V/s M/S TAURUS GLOBAL TRAVEL MANAGEMENT SERVICES PVT. LTD. & ORS.	AMAN LEEKHA	
		OTHER DETAILS OF ADVOCATES: SHIVAM PAL(SHIVAMPAL.2699@GMAIL.COM)()(PETITIONER) AMAN LEEKHA (LEEKHA.AMAN@GMAIL.COM)(9871455077)(PETITIONER) MOHIT BANGWAL(MOHITBANGWAL69@GMAIL.COM)()(RESPONDENT)		
30	CRL.L.P.-491/2022	RAJ KUMAR V/s AMRIT SINGH	VINEET JAIN, IMRAN KHAN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) IMRAN KHAN(IKBURNEY24@GMAIL.COM)(9212786141)(RESPONDENT)		
31	CRL.M.C.-2729/2010	PREM PARKASH KHATTAR & ORS V/s STATE	V D COSTA, RAKESH MITTAL, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
32	CRL.M.C.-3309/2010 CRL.M.A. 16470/2010	DR.VIMAL KUMAR V/s STATE NCT OF DELHI & ANR.	AJAY BURMAN, PALLAVI SHARMA KANSAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-689/1999) W.P.(CRL) 2783/2006 FILED BY PYARE LAL (DISPOSED ON : 2006-12-01) P.S.-FIR NO. :(ROHINI SOUTH-689/1999)
33	CRL.M.C.-1796/2020 CRL.M.A. 12586/2020 CRL.M.A. 13009/2020	MS HEMA GUPTA AND ANR V/s THE STATE OF NCT OF DELHI	VIPLAV SHARMA, VIPLAV SHARMA, SURBHIT NANDAN, ONKAR NATH ROY	
		OTHER DETAILS OF ADVOCATES: MS HEMA GUPTA AND ANR(VIKASGUPTA665@GMAIL.COM)()(PETITIONER) MS HEMA GUPTA AND ANR(VIKASGUPTA665@GMAIL.COM)()(PETITIONER) VIPUL SHARMA(VIPLAV.SHARMA512@GMAIL.COM)(9599926159)(PETITIONER) VIPLAVSHARMA(VIPLAV.SHARMA512@GMAIL.COM)(9599926159)(PETITIONER) THE STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) THE STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) CHAITANYA GOSAIN(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891491916)(RESPONDENT) MS HEMA GUPTA AND ANR(VIKASGUPTA665@GMAIL.COM)()(RESPONDENT) MANIKA TRIPATHI PANDEY(MANIKA_PANDEY@YAHOO.CO.IN)(9811831835)(PETITIONER) VIPLAV SHARMA(VIPLAV.SHARMA512@GMAIL.COM)(9599926159)(PETITIONER) VIPLAVSHARMA(VIPLAV.SHARMA512@GMAIL.COM)(9599926159)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MR. AMIT AHLAWAT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9811255337)(RESPONDENT) MR. DUSHYANT K. MAHANT(DUSHYANT@MAHANT.CO)(9899996299)(RESPONDENT) SURBHIT		P.S.-FIR NO. :(KALKAJI-99/2020)

		NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(PETITIONER) ONKAR NATH ROY(LAWCHAMBERSOFONKARROY@GMAIL.COM)(9810229959)(PETITIONER)		
34	CRL.REV.P.-126/2025 CRL.M.A. 10368/2025	SHYAM SAINI V/s STATE OF (NCT) DELHI	MIHILAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HAUZ KHAS-792/2006) W.P.(CRL) 166/2007 FILED BY SHIVENDER KUMAR GAUR (DISPOSED ON : 2007-11-06) CRL.REV.P. 120/2025 FILED BY SHIVENDER KUMAR GAUR (D. OF HEARING : 2025-05-01) CRL.REV.P. 121/2025 FILED BY ANISH AHMED (D. OF HEARING : 2025-05-01) P.S.-FIR NO. : (HAUZ KHAS-792/2006)
35	W.P.(CRL)-246/2022	PATRON PROPERTIES PVT. LTD V/s THE STATE & ORS.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ADVKUMARALOK0810@GMAIL.COM)(9990650484)(PETITIONER) DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9811155424)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
36	W.P.(CRL)-1311/2022 CRL.M.A. 11295/2022 WITH W.P.(CRL) 2131/2022	PURAN CHAND KAUSHAL V/s STATE (N.C.T) OF DELHI & ANR.	AMAN PANWAR, MANISH ROHILLA	
		OTHER DETAILS OF ADVOCATES: AMAN PANWAR(APLAW.DELHI@GMAIL.COM)(9899001070)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(PETITIONER) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VIKAS PURI-409/2019) W.P.(CRL) 2131/2022 FILED BY RAMESHWARI DEVI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (VIKAS PURI-409/2019)
37	W.P.(CRL)-2131/2022 CRL.M.A. 18370/2022 CRL.M.A. 18371/2022	RAMESHWARI DEVI V/s STATE (NCT OF DELHI) & ANR.	AMAN PANWAR (DHCLSCO, MANISH ROHILLA	
		OTHER DETAILS OF ADVOCATES: AMAN PANWAR (APLAW.DELHI@GMAIL.COM)(9899001070)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANISH ROHILLA(SAIANDCOLAWFIRM@GMAIL.COM)(9541266150)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VIKAS PURI-409/2019) W.P.(CRL) 1311/2022 FILED BY PURAN CHAND KAUSHAL (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (VIKAS PURI-409/2019)
38	W.P.(CRL)-2220/2022 CRL.M.A. 19205/2022	AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	AKSHAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: SANTYNAVAYATH(SANTYNAVAYATH@GMAIL.COM)(7794836550)(PETITIONER) SANJAY(SANJAYANANDKUNTE@GMAIL.COM)(9483521025)(PETITIONER) SHOBHIT TREHAN(TREHAN.SHOBHIT@GMAIL.COM)()(PETITIONER) TOMMY MATHEW(TOMMYMATHEW67@GMAIL.COM)(9497715313)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(HOBACDEL@CBI.GOV.IN)()(RESPONDENT) UOI(DEFSECY@NIC.IN)(23012380)(RESPONDENT) UNION OF INDIA(AA2CAS@NIC.IN)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) HOBACDEL(HOBACDEL@CBI.GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12) CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) CRL.M.C. 2571/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) CRL.M.C. 3249/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-14) W.P.(CRL) 1186/2022 FILED BY ASHOK SHARMA (D. OF HEARING : 2025-04-22) CRL.REV.P. 132/2022 FILED BY SHRI AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-04-14) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-07-09) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D.

				OF HEARING : 2025-07-09) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31) CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)
39	W.P.(CRL)-2486/2022	RAVINDER YADAV V/s GOVT. OF NCT OF DELHI & ORS.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER YADAV(KOSLIARAVI@GMAIL.COM)(9015367210)(PETITIONER) STATION HOUSE OFFICER(SHO_BHNGR_DL@NIC.IN){}(RESPONDENT) GOVT. OF NCT DELHI(PSHOME@NIC.IN){}(RESPONDENT) SECRETARY(SECLG@NIC.IN){}(RESPONDENT)		P.S.-FIR NO. :(BABA HARI DASS NAGAR-359/2021)
40	W.P.(CRL)-2647/2022	DALIP KUMAR V/s STATE & ANR.	VINAY JAIDKA, KUSUM DHALLA	
		OTHER DETAILS OF ADVOCATES: SHIVA TIWARI(SHIVATIWARIAMU@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUSUM DHALLA(SHIVASAT@REDIFFMAIL.COM)(9871391901)(PETITIONER)		P.S.-FIR NO. :(INDERPURI-228/2022)
41	W.P.(CRL)-3116/2022 CRL.M.A. 27526/2022	JYOTI RANJAN V/s STATE OF DELHI & ANR.	AMIT KUMAR, KUNAL GOSAIN	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(CORPORATEJURISTLAWOFFICE@GMAIL.COM)(9811538939)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUNAL GOSAIN(KUNALGOSAIN3@GMAIL.COM)(9999449903)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-620/2018)
42	W.P.(CRL)-582/2025	ALAMGIR V/s STATE OF NCT OF DELHI	ZEESHAN DIWAN (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-286/2012) CRL.A. 140/2020 FILED BY A (DISPOSED ON : 2021-12-20) CRL.A. 37/2020 FILED BY KAMAL (DISPOSED ON : 2021-12-20) W.P.(CRL) 798/2022 FILED BY KAMAL (DISPOSED ON : 2022-10-07) W.P.(CRL) 893/2022 FILED BY ALAMGIR (DISPOSED ON : 2022-08-25) W.P.(CRL) 2661/2023 FILED BY ALAMGIR (DISPOSED ON : 2023-09-25) P.S.-FIR NO. :(SUNLIGHT COLONY-286/2012)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
43	W.P.(CRL)-625/2025	SH SANJAY AGGARWAL & ANR. V/s STATE GOVT. NCT OF DELHI AND ANR.	SIDDHARTH BHATLI	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BHATLI(OFFICEA@LEXLISLAW.IN)(9899423924)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-69/2021)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 62774/2023(CM For Restoration) In CONT.CAS(C)-402/2023(Disposed off case)	URMILA KAPOOR V/s S.K. MEENA	SURYA NATH PANDEY	
		OTHER DETAILS OF ADVOCATES: SURYA NATH PANDEY(ADVOCATESURYAPANDEY@GMAIL.COM)(9990380355)(PETITIONER) VIKAS SINGH(VIKAS.SINGH81@IAS.NIC.IN){}(RESPONDENT) MANISH GUPTA (MANISH.GUPTA2017@DDA.GOV.IN){}(RESPONDENT) VCDDA(VCDDA@DDA.ORG.IN){}(RESPONDENT) SURYA NATH PANDEY(ADVOCATESURYAPANDEY@GMAIL.COM)(9990380355)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-1379/2022	ASAD MUEED & ANR. V/s PROF AFSHAR ALAM & ORS.	EKTA KALRA SIKRI, SWAROOP GEORGE	
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL , AJAY PAL SINGH KULLAR(ASSOCIATES@SIKRILAWCHAMBERS.COM)(9811933231)(PETITIONER) SYEDMEHARTAJ(SYEDMEHRATAJ@YAHOO.COM){}(RESPONDENT) AALI(AALI@JAMIAHAMDARD.AC.IN){}(RESPONDENT) FJAHMAD(FJAHMAD@JAMIAHAMDARD.AC.IN){}(RESPONDENT) SNHAQUE(SNHAQUE@JAMIAHAMDARD.AC.IN){}(RESPONDENT) JAMIA HAMDARD (VC@JAMIAHAMDARD.AC.IN){}(RESPONDENT) REGISTAR JAIMAHAMDARD(REGISTAR@JAIMAHAMDARD.AC.IN){}(RESPONDENT) DEVUPSC(DEVUPSC@GMAIL.COM){}(RESPONDENT) DPAL(DPAL@WILNETONLINE.NET){}(RESPONDENT) BEBDELHI(BEBDELHI@GMAIL.COM){}(RESPONDENT) DHARMA (DHARMA@AD1.NSNL.NET.IN){}(RESPONDENT) PROF ACPANDEY(PROF.ACPANDEY@GMAIL.COM){}(RESPONDENT) HC GUPTA(HCGUPTA@PHYSICS.IITD.AC.IN){}(RESPONDENT) ISHTIAQUE(ISHTIAQUE54@HOTMAIL.COM){}(RESPONDENT) MAPARVAIZ(MAPARVAIZ@GMAIL.COM){}(RESPONDENT) SMTAJ(SMTAJ@JAMIAHAMDARD.AC.IN){}(RESPONDENT) SWAROOP GEORGE(GT@GTCO.IN)(9871144284)(RESPONDENT) SWAROOP GEORGE(GT@GTCO.IN)(9871144284)(RESPONDENT) SWAROOP GEORGE(GT@GTCO.IN)(9871144284)(RESPONDENT)		
3	CONT.CAS(C)-682/2024	HAWKERS SURKSHA FOUNDATION V/s AMIT YADAV AND ORS.	NAGENDRA KUMAR SAHOO	
		OTHER DETAILS OF ADVOCATES:		
4	CONT.CAS(C)-850/2024 WITH CONT.CAS(C) 851/2024	COURT ON ITS OWN MOTION V/s VIKAS IO SI	THROUGH COURT, SANJEEV BHANDARI	

		OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI(SBADVOCATE111@GMAIL.COM)(9810033444)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-73/2023) CRL.M.C. 4699/2024 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-08-18) CONT.CAS(C) 851/2024 FILED BY COURT ON ITS OWN MOTION (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CRIME AND RAILWAY-73/2023)
5	CONT.CAS(C)-851/2024	COURT ON ITS OWN MOTION V/s AMIT GOEL,DCP AND ANR	THROUGH COURT, SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHANDARI(SBADVOCATE111@GMAIL.COM)(9810033444)(RESPONDENT) SANJEEV BHANDARI(SBADVOCATE111@GMAIL.COM)(9810033444)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-73/2023) CRL.M.C. 4699/2024 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-08-18) CONT.CAS(C) 850/2024 FILED BY COURT ON ITS OWN MOTION (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CRIME AND RAILWAY-73/2023)
6	CONT.CAS(C)-1022/2024	ADIB FATEMA NOMANI V/s THE COMMISSIONER OF POLICE AND ANR	ADIB FATEMA NOMANI	
		OTHER DETAILS OF ADVOCATES: ADIB NOMANI(ADIB.NOMANI@GMAIL.COM)(9958310915)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH(SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		
7	CONT.CAS(C)-1084/2024 CM APPL. 45264/2024	COURT ON ITS OWN MOTION V/s JATIN WALIA	THROUGH COURT, VINEET MALHOTRA, ARPIT RAWAT	
		OTHER DETAILS OF ADVOCATES: RAVI BHOLA(BHOLARAVI99@GMAIL.COM)(0)(PETITIONER) REENA JAIN MALHOTRA (ADVOCATEVMALHOTRA@GMAIL.COM)(9582830667)(RESPONDENT) ARPIT RAWAT(ARPIT.RWT@GMAIL.COM)(7607797414)(PETITIONER)		
8	CONT.CAS(C)-1091/2024 CM APPL. 53512/2024 CM APPL. 63297/2024 WITH CONT.CAS(C) 31/2025 CONT.CAS(C) 177/2025	D.G.O.F. EMPLOYEES ASSOCIATION AND ANR. V/s SHRI GIRIDHAR ARAMANE AND ORS	AISHWARYA KUMAR, SANDEEP KUMAR MAHAPATRA, TASHRIQ AHMAD, TASHRIQ AHMAD	
		OTHER DETAILS OF ADVOCATES: AISHWARIYA KUMAR, VIDUSHI GARG(PUNEETKUMAR3433@GMAIL.COM)(9654283433)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANDEEP KUMAR(SDEEPMAHAPATRA@GMAIL.COM)(9811472444)(RESPONDENT) PUNEET KUMAR(PUNEETKUMAR3433@GMAIL.COM)(0)(RESPONDENT) TASHRIQ AHMAD(TASHRIQ4LAW@GMAIL.COM)(9990026111)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SDEEPMAHAPATRA(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) PUNEET KUMAR(PUNEETKUMAR3433@GMAIL.COM)(0)(RESPONDENT) TASHRIQ AHMAD(TASHRIQ4LAW@GMAIL.COM)(9990026111)(RESPONDENT)		
9	CONT.CAS(C)-177/2025 CM APPL. 7046/2025 CM APPL. 7047/2025	ORDNANCE FACTORIES OFFICE SUPERINTENDENTS WELFARE ASSOCIATION (OFOSWA) THROUGH ITS GENERAL SECRETARY V/s MR RAJESH KUMAR SINGH & ORS.	P. S. SUDHEER	
		OTHER DETAILS OF ADVOCATES: P S SUDHEER(PSSUDHEER1@GMAIL.COM)(9873334102)(PETITIONER) DEEP(SDEEPMAHAPATRA@GMAIL.COM)(0)(RESPONDENT) SANJEEV(SANJEEVGUPTA@ORD.GOV.IN)(0)(RESPONDENT)		
10	CONT.CAS(C)-31/2025	ALL INDIA ORDNANCE FACTORIES SCHEDULED CASTES AND SCHEDULED TRIBES EMPLOYEES WELFARE ASSOCIATION AND ORS V/s SHRI SANJEEV KUMAR IAS	AISHWARYA KUMAR	
		OTHER DETAILS OF ADVOCATES:		
11	CM APPL. 1923/2025 In CONT.CAS(C)- 1253/2024(Disposed off case) WITH CRL.REV.P. 31/2012	SURESH CHNDRA GUPTA V/s UNION OF INDIA (DGS AND D)	SURESH CHANDRA RAMGOPAL GUPTA	
		OTHER DETAILS OF ADVOCATES: SURESH CHANDRA()(9868107071)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SURESH CHANDER GUPTA()(9868107071)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

12	CONT.CAS(C)-1333/2024	BRAHAMPAL V/s SHRI GIRIDHAR ARAMANE IAS AND ANR	SHIVANSHU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
13	CONT.CAS(C)-1448/2024	GURNAM SINGH V/s DALJIT SINGH CHAUDHARY AND ORS	SAURABH KUMAR	
		OTHER DETAILS OF ADVOCATES: VISHNU KANT(KANT19VISHNU@GMAIL.COM)(9811626114)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
14	CONT.CAS(C)-1484/2024	AJAY KUMAR V/s GOVIND MOHAN & ANR.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA Kaur LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
15	CONT.CAS(C)-1531/2024	VIKAS SAWHNEY V/s ABHA SHARMA	VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES: KARTIK BHARDWAJ(LEXALLIANCE.KARTIKBHARDWAJ@GMAIL.COM)(9999826211)(PETITIONER) VIKAS(VIKAS_SAWHNEY@GMAIL.COM)(9920222220)(PETITIONER) ABHA SHARMA(FURKAN9891@GMAIL.COM)(0)(RESPONDENT) FURKAN (FURKAN9891@GMAIL.COM)(0)(RESPONDENT)		
16	CONT.CAS(C)-1551/2024	NIKHILESH JAIN V/s SH AMOL SRIVASTAVA	MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: MANISH RAGHAV(RAGHAVLAWEFILE@GMAIL.COM)(9873645048)(PETITIONER) AMOL(DCEAST@NIC.IN)(0)(RESPONDENT)		
17	CONT.CAS(C)-1655/2024	COTY BEAUTY GERMANY GMBH V/s XERYUS RETAIL PRIVATE LIMITED & ORS.	S K BANSAL, BHAGWAN JHA	
		OTHER DETAILS OF ADVOCATES: RISHABH GUPTA(UNITEDMARK@UNITEDANDUNITED.COM)(0)(PETITIONER) MOHIT(MOHIT.KHATRI1987@GMAIL.COM)(0)(RESPONDENT) MOHIT(MOHIT@PERFUMERY.CO.IN)(0)(RESPONDENT) BHAGWAN JHA (JHA4LAW@GMAIL.COM)(9953944840)(RESPONDENT)		
18	CONT.CAS(C)-1772/2024	SUNDER LAL GUPTA V/s SHRI KARAN SINGH & ANR.	MOHD KAMRAN	
		OTHER DETAILS OF ADVOCATES: KARAN SINGH()(9971115616)(RESPONDENT) MONIKA()(9013624025)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	CONT.CAS(C)-189/2022	DAVINDER SHARMA V/s MOHAMMAD ISLAM	VIVEK SINGH, SACHIN KUMAR TOKAS	
		OTHER DETAILS OF ADVOCATES: DAVINDER SHARMA(DEVENDERSHARMA@GMAIL.COM)()(PETITIONER) VIVEK SINGH & STUTI GUPTA()(9560493552)(PETITIONER) MOHD ISLAM()(9004865106)(RESPONDENT) SACHIN KUMAR TOKAS(SACHINKUMARTOKAS@GMAIL.COM) (7678235006)(PETITIONER)		
20	CONT.CAS(C)-241/2022 CM APPL. 10822/2022	NEEDHI MAJITHIA V/s SAMIR KISHORE MAJITHIA	AYUSH NEGI, ROHIT SAROJ	
		OTHER DETAILS OF ADVOCATES: AYUSH NEGI(AYUSH.NEGI88@GMAIL.COM)(9654749220)(PETITIONER) ROHIT SAROJ(ADV.ROHITSAROJ@OUTLOOK.COM)(9654565703)(RESPONDENT)		
21	CONT.CAS(C)-692/2022 CM APPL. 48586/2022 CM APPL. 51411/2022	VINEET KUMAR LAKHANPAL V/s NAMAN LAKHANPAL	KARAN DUA, HARISH MALIK, HARISH MALIK, SEEMA SETH, KARAN DUA	
		OTHER DETAILS OF ADVOCATES: AMAN CHAWALA(AMANCHAWLA.P4@GMAIL.COM)(9999483959)(PETITIONER) VINEET(VINEET.LAKHANPAL@GMAIL.COM)()(RESPONDENT) AMAN(AMANCHAWLA.P4@GMAIL.COM)()(RESPONDENT) SEEMA(SEEMA.SETH.ADVOCATE@GMAIL.COM)()(RESPONDENT) HARISH MALIK (CONTACT@HARISHMALIK.COM)()(PETITIONER) SEEMA(SEEMA.SETH.ADVOCATE@GMAIL.COM)()(RESPONDENT) HARISH MALIK(CONTACT@HARISHMALIK.COM)()(PETITIONER) SEEMA(SEEMA.SETH.ADVOCATE@GMAIL.COM)()(RESPONDENT) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER)		

		SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(RESPONDENT) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(RESPONDENT) KARAN DUA(ADV.KARAN.DUA67@GMAIL.COM)(9999483959)(PETITIONER)	
22	CONT.CAS(C)-807/2022	FIROZ BAKHT AHMED V/s SH. NARESH KUMAR & ORS.	MANU BAKSHI
		OTHER DETAILS OF ADVOCATES: SAYED SAIF ALI JAFRI(J9810559536@GMAIL.COM)(9540336973)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) MOHABBAT ALI(MOHABBAT690@GMAIL.COM)()(RESPONDENT) WAJEEH SHAFIQ(WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT)	
23	CONT.CAS(C)-951/2022 WITH W.P.(C) 15365/2004	CHITRANGAD RAO V/s BANK OF INDIA	RAJIV DEWAN, RAJAT ARORA
		OTHER DETAILS OF ADVOCATES: RAJIV(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) RAJAT(RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)	
24	W.P.(C)-15365/2004 CM APPL. 11172/2004 CM APPL. 8308/2016	BANK OF INDIA V/s CHITRANGAD RAO	JAGAT ARORA & ASSOCIATES, RAJIV DEWAN, S.N.MEHROTRA, RAJAT ARORA, SYED AHMED SAUD (DHCLSC)
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)	
25	CONT.CAS(C)-1019/2022	RANJAN SHARMA V/s RAKESH AGARWAL	SULABH REWARI
		OTHER DETAILS OF ADVOCATES: SULABH REWARI(SULABH.REWARI@KEYSTONE.LAW)(9910507277)(PETITIONER)	
26	CONT.CAS(C)-1352/2022	ANIL KAPOOR & ORS. V/s MANISH KUMAR GUPTA & ORS.	RAJENDER KUMAR AGGARWAL
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL , ANOOP KUMAR(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
27	CONT.CAS(C)-72/2023 CM APPL. 2984/2023	KISHORE V/s COMMISSIONER OF POLICE & ORS.	VIPIN SEHRAWAT
		OTHER DETAILS OF ADVOCATES: VIPIN SEHRAWAT (ADV.VIPINSEHRAWAT@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT)	
28	CONT.CAS(C)-439/2023 WITH CONT.CAS(C) 645/2023 CONT.CAS(C) 1155/2023	LAKSHMAN SINGH V/s SH. ANUP CHAUDHARY, CHAIRMAN, SARDAR PATEL PUBLIC SENIOR SECONDARY SCHOOL & ORS.	RAJ KUMAR MITTAL, UDAY GUPTA
		OTHER DETAILS OF ADVOCATES: LAKSHMAN SINGH(LAKSHMANSINGH14@GMAIL.COM)(9870141089)(PETITIONER) ANUP CHAUDHARY(SARDARPATELSCHOOL@REDIFFMAIL.COM)(9315445138)(RESPONDENT) ZAHID KHAN()(7011545696)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) UDAY GUPTA(ADVOCATEUDAY@GMAIL.COM)(9810288399)(RESPONDENT)	
29	CONT.CAS(C)-1155/2023 CM APPL. 42582/2023 WITH CONT.CAS(C) 645/2023	CHANDRA RANI V/s ANUP CHAUDHARY & ORS.	RAJ KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR MITTAL(RKMITTAL235@GMAIL.COM)(9810199805)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SARDAR PATEL (SARDARPATELSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) SARDAR PATEL (SARDARPATELSCHOOL@REDIFFMAIL.COM)()(RESPONDENT) DIREDU(DIREDU@NIC.IN)()(RESPONDENT) DDENE(DDENE1.2019@GMAIL.COM)()(RESPONDENT)	
30	CONT.CAS(C)-645/2023	PREM CHAND & ORS. V/s ANUP CHAUDHARY & ORS.	RAJ KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES:	
31	CONT.CAS(C)-1046/2023 CM APPL. 48709/2023	SARDAR PARAMJIT SINGH GIRGLA V/s PUNJAB AND SIND BANK AND ORS	ANJANA GOSAIN, RAJAT ARORA
		OTHER DETAILS OF ADVOCATES: ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(9971403194)(PETITIONER) RAJAT (RAJAT132NODIA@YAHOO.CO.IN)()(RESPONDENT) ANJANA GOSAIN(ANJANAGOSAINCHAMBERS@GMAIL.COM)(8929510483)(PETITIONER) RAJAT (RAJAT132NOIDA@YAHOO.CO.IN)()(RESPONDENT)	

		RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
32	CONT.CAS(C)-1196/2023	RAJIV MEHRA V/s PREM CHAND KALRA	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810277733)(PETITIONER) PREM CHAND KALRA()(9810464161)(RESPONDENT)		
33	CONT.CAS(C)-1339/2023	RAKESH SEHRAWAT V/s RAJNI	SHUBHAM KASHYAP, BHUPINDER KUMAR, BHISHAMPAL SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KASHYAP(ADVSKASHYAP08@GMAIL.COM)(9871281091)(PETITIONER) RAKESH SEHRAWAT(RAKA_SEHRAWAT@YAHOO.CO.IN)(9870186430)(PETITIONER) RAJNI(RAJNIMATHUR2509@GMAIL.COM)(9599311118)(RESPONDENT) BHUPINDER KUMAR (BHUPINDERMEHTANI4@GMAIL.COM)(9811433605)(RESPONDENT) BHISHAMPAL SINGH CHAUHAN(BSCHAUHAN3007@GMAIL.COM)(9312706649)(PETITIONER)		
34	CONT.CAS(C)-1367/2023	SANGEETA KUMAR V/s GURU HARKRISHAN PUBLIC SCHOOL & ORS.	MILAN DEEP SINGH, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ISHKARAN SINGH BHANDAR , MILAN DEEP SINGH(SINGH.MILANDEEP@GMAIL.COM)()(PETITIONER) GURUHARKRISHAN PUBLIC SCHOOL(SHPSVV@GMAIL.COM)()(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
35	CONT.CAS(C)-1444/2023 CM APPL. 64936/2023 CM APPL. 19128/2024	SHAIKH MUJIBUR RAHEMAN V/s DR. NAJMA AKHTAR	RITESH DHAR DUBEY, PRITISH SABHARWAL, ANSHUMAN SHARMA, KISLAYA MISHRA	
		OTHER DETAILS OF ADVOCATES: SUMIT HAZRIKA(SUMITA_H@REDIFFMAIL.COM)(9811979264)(PETITIONER) SUMITA HAZARIKA (SUMITA_H@REDIFFMAIL.COM)(9811979264)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)()(RESPONDENT) SUMIT(SUMITA_H@REDIFFMAIL.COM)()(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) KISLAYA MISHRA(OFFICEOFADVCKMISHRA@GMAIL.COM)(9654968449)(PETITIONER)		
36	CM APPL. 528/2024(CM For Restoration) In CONT.CAS(C)-1482/2023(Disposed off case)	SHRI MANSOOR AZAM V/s SHRI GYANESH BHARTI AND ORS	SAIFUDDIN	
		OTHER DETAILS OF ADVOCATES: CLO MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) R()(9818890464)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		
37	CONT.CAS(C)-1563/2023	D S KUNDU V/s VIVEK SINGH & ORS.	D S KUNDU	
		OTHER DETAILS OF ADVOCATES: D S KUNDU()(9873245913)(PETITIONER) CHANDER MOHAN()(9810158660)(RESPONDENT) AMIT(AMITJHA1973@GMAIL.COM)()(RESPONDENT) VIVEK(VIVEKRAJNISING@GMAIL.COM)(9899889339)(RESPONDENT) R KAPOOR(RKAPOOR786@YAHOO.COM)()(RESPONDENT) SIKHA()(8860435051)(RESPONDENT)		
38	CONT.CAS(C)-1755/2023 CM APPL. 42422/2024 CM APPL. 5815/2025	MAHESH KUMAR YADAV V/s SH. AMIT YADAV & ANR.	BIBHUTI BHUSHAN MISHRA, AASTHA DHAWAN, VINOD KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN MISHRA(BIBHUTIBHUSHAN54@GMAIL.COM)(9999507030)(PETITIONER) NDMC(CHAIRPERSON@NDMC.GOV.IN)()(RESPONDENT) ENFORCEMENT NORTH(DIRECTOR.ENFORCEMENT.NORTH@NDMC.GOV.IN)()(RESPONDENT) BIBHUTI BHUSHAN MISHRA (BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) NDMC(CHAIRPERSON@NDMC.GOV.IN)(0)(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) ENFORCEMENT NORTH(DIRECTOR.ENFORCEMENT.NORTH@NDMC.GOV.IN)(0)(RESPONDENT) SHPEECHARA(SHPEECHARA@GMAIL.COM)(0)(RESPONDENT) ACHHARYA (ACHHARYAJA@GMAIL.COM)(0)(RESPONDENT) UMESH(UMESH@HRLN.ORG)(0)(RESPONDENT) BIBHUTI BHUSHAN MISHRA(BIBHUTIBHSHAN54@GMAIL.COM)(9999517030)(PETITIONER) AASTHA DHAWAN(DHAWAN.AASTHA.90@GMAIL.COM)(9711436642)(RESPONDENT) VINOD KUMAR PANDEY(VINODPDY01@GMAIL.COM)(9810240129)(PETITIONER)		

39	CONT.CAS(C)-1882/2023	NADEEM V/s MOHD IRSHAD	RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: MOHD AZHAR(ARORALAWOFFICE@ALO.NET.IN)(9811414440)(PETITIONER) NADEEM(NADEEM.NK839@GMAIL.COM)(9810786943)(PETITIONER) MOHD IRSHAD()(9250680201)(RESPONDENT)		
40	CONT.CAS(C)-45/2024	SHASHI BHUSHAN V/s SHEHZAD ALAM (IAS) & ORS.	AURANGZEB KHAN, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
41	CONT.CAS(C)-147/2024	LAKSHMI FACTORY TOOLS PVT. LTD V/s MARSHALL MACHINES LIMITED & ANR.	VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: D SINGH(D.SINGH@LAKSHMIFACTORYTOOLS.COM)(9821780603)(PETITIONER) VIBHOR GARG, VARADA BHUTANI(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) CS(CSMARSHALL@MARSHLLCNC.COM)(9878407746)(RESPONDENT)		
42	CONT.CAS(C)-258/2024 CM APPL. 75687/2024 CM APPL. 17874/2025	NARENDER KUMAR WADHWA V/s DELHI DEVELOPMENT AUTHORITY	ANIL SHARMA, SHIVESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ANIL SHARMA, SHIVESH KAUSHIK(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER) ANIL SHARMA, SANKALP , ARPIT(ANNISHARMA13@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
43	CONT.CAS(C)-267/2024	IRSHAD V/s GYANESH BHARTI & ORS.	ANUBHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: ANUBHAV DUBEY(ADVOANUBHAV@GMAIL.COM)(9810799985)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
44	CONT.CAS(C)-334/2024	SARIKA V/s SACHIN VERMA	ASHWANI KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHWANT KUMAR()(9212824112)(PETITIONER) SACHIN()(8448012041)(RESPONDENT)		
45	CONT.CAS(C)-395/2024 CM APPL. 25961/2024 CM APPL. 69820/2024	UPENDER BHARDWAJ V/s SHRI SANJAY GOYAL AND ORS	ANJALI NEHRA, DIGVIJAY AZAD, RANA RANJIT SINGH	
		OTHER DETAILS OF ADVOCATES: UPENDER BHARDWAJ(UPINDERJEE@YAHOO.COM)(9999105521)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM),(9868250806)(RESPONDENT) SHO(SHO-MODELTOWN-DL@GMAIL.COM)()(RESPONDENT) UPENDER BHARDWAJ(UPINDERJEE@YAHOO.COM)(9999105521)(PETITIONER) ABHINAV SINGH(ABHINAVSINGHADV@GMAIL.COM)()(RESPONDENT) IKRANT SHARMA(IKRANTSHARMA738@GMAIL.COM)()(RESPONDENT) PUSHANT (PUSHANTSIBALADV@GMAIL.COM)()(RESPONDENT) UPENDER BHARDWAJ(UPINDERJEE@YAHOO.COM)(9999105521)(PETITIONER) ABINAV SINGH(IKRANTSHARMA738@GMAIL.COM, ABHINAVSINGHADV@GMAIL.COM)(0)(RESPONDENT) RANA RANJIT SINGH(RANARANJITSINGH@GMAIL.COM)(9810162881)(PETITIONER)		
46	CONT.CAS(C)-415/2024 CM APPL. 14933/2024 WITH CONT.CAS(C) 474/2024 CONT.CAS(C) 476/2024 CONT.CAS(C) 477/2024 CONT.CAS(C) 478/2024	SHRI HARI SINGH V/s SHRI RAJEEVA SHUKLA SECRETARY L AND B & ANR.	ALOK KUMAR, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: N S`(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
47	CONT.CAS(C)-474/2024 WITH CONT.CAS(C) 476/2024 CONT.CAS(C) 477/2024 CONT.CAS(C) 478/2024	SHRI PRADEEP KUMAR V/s SHRI RAJEEVA SHUKLA & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N S DALAL, ALOK KUMAR , RACHANA		

		DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
48	CONT.CAS(C)-476/2024	SHRI AJAY KUMAR V/s SHRI RAJEEVA SHUKLA & ANR.	ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: N S DALAL, ALOK KUMAR , RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
49	CONT.CAS(C)-477/2024	SHRI ROHTAS V/s SHRI RAJEEVA SHUKLA & ANR.	ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: N S DALAL, ALOK KUMAR , RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)	
50	CONT.CAS(C)-478/2024	SHRI ATTAR SINGH V/s SHRI RAJEEVA SHUKLA & ANR.	ALOK KUMAR
		OTHER DETAILS OF ADVOCATES: N S DALAL, ALOK KUMAR , RACHANA DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9990650484)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)	
51	CONT.CAS(C)-423/2024	MAHARISHI SHIKSHA SANSTHAN V/s MANGALDAI MAHARISHI VIDYA MANDIR AND ANR	VISHAL BHATNAGAR, CHARU AMBWANI
		OTHER DETAILS OF ADVOCATES: VISHAL BHATNAGAR(VISHALBHATNAGARADV@GMAIL.COM)(9313674756)(PETITIONER) CHARU AMBWANI(CHARU.AMBWANI@GMAIL.COM)(7838683884)(PETITIONER)	
52	CONT.CAS(C)-466/2024	ASHA V/s SEETA RAM GOYAL	VIVEK KUMAR GAURAV
		OTHER DETAILS OF ADVOCATES: ROHIT SHUKLA & ASSOCIATES(LEGALITE2020@GMAIL.COM)(9899957346)(PETITIONER) SEETA()(921119308)(RESPONDENT)	
53	CONT.CAS(C)-473/2024	IZHAN SHAIKH V/s SUDHIR KUMAR	ANSHUL GUPTA, RAVI SHANKAR GARG
		OTHER DETAILS OF ADVOCATES: ANG PARTNERS(ANGPARTNERSLAWYERSF@GMAIL.COM)(9205089671)(PETITIONER) MURUGAPPA(SECRETARIAL-ROC@CHOLA.MURUGAPPA.COM)()(RESPONDENT) RAVI SHANKAR GARG(ADVOCATERSGARG@GMAIL.COM)(9868552038)(PETITIONER)	
54	CONT.CAS(C)-532/2024 CM APPL. 30238/2024 CM APPL. 30318/2024	RAKHI V/s ANIL KUMAR VERMA	SHOEB SHAKEEL, SAHIM KHAN
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL & CO(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) AMAN(AMANCHAWLA.P4@GMAIL.COM)()(RESPONDENT) SHOEB SHAKEEL(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) ANIL VERMA(ANIL995861@GMAIL.COM)()(RESPONDENT) SHOEB SHAKEEL (ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) ANIL VERMA (ANIL995861@GMAIL.COM)()(RESPONDENT)	
55	CONT.CAS(C)-602/2024 CM APPL. 11995/2025	ALLIANCE POLYCHEM PVT LTD V/s MAHIMA MADAN, SDM	CHINMAYA SETH
		OTHER DETAILS OF ADVOCATES: A K SETH & CHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) A K SETH & CHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) A K SETH AND CHINMAYA SETH(CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)	
56	CONT.CAS(C)-618/2024	MAHARISHI SHIKSHA SANSTHAN V/s SANT JANARDHAN SWAMI (MOUNGIRI) MAHARAJ, MAHARISHI VIDYA MANDIR AND ORS.	VISHAL BHATNAGAR, SUNIL KUMAR SETHI
		OTHER DETAILS OF ADVOCATES: VISHAL BHATNAGAR(VISHALBHATNAGARADV@GMAIL.COM)(9313674756)(PETITIONER) RRM(PRINCIPAL@RRMPS.COM)()(RESPONDENT) SUNIL KUMAR SETHI(SUNIELSETHI@GMAIL.COM)(9811382010)(RESPONDENT)	

57	CONT.CAS(C)-653/2024	COURT ON ITS OWN MOTION V/s VINEET GOEL	AS DIRECTED	
		OTHER DETAILS OF ADVOCATES:		
58	CONT.CAS(C)-756/2024	RENU V/s VIPIN KUMAR PANCHAL	AMIT SHARMA, DHARITA P MALKAN	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA, AND SANTOSH(AMITSHARMAADVOCATE12@GMAIL.COM)(9810985706)(PETITIONER) DHARITA P MALKAN(PURVISH5FEB@GMAIL.COM)(9968622592)(PETITIONER)		
59	CONT.CAS(C)-864/2024	VINOD KUMAR V/s SH SHOBHAN CHAUDHURI & ORS.	RAMESH RAWAT	
		OTHER DETAILS OF ADVOCATES: RAMESH RAWAT(SROFFICE113@GMAIL.COM)(9990865829)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
60	CONT.CAS(C)-867/2024	JYOTI SINGH V/s SUBASH KUMAR SINGH	JYOTI TIWARI	
		OTHER DETAILS OF ADVOCATES: JYOTI SINGH(JYOTIADV21@GMAIL.COM)(7042349117)(PETITIONER) SUBASH{}(9334454263)(RESPONDENT)		
61	CONT.CAS(C)-1250/2024	PREM SINGH RAWAT V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ANR.	SHAFIQ KHAN, R S RAWAT	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN & MEGHNA(SHAFIQ.KHAN@REDIFFMAIL.COM)(9910000574)(PETITIONER) B K JHA(RO02.NDMC@GAIL.COM){}(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) R S RAWAT(RSRAWATMALLB@YAHOO.COM)(9810586370)(RESPONDENT)		
62	CONT.CAS(C)-1402/2024 CM APPL. 51246/2024	RAJESH @ RAJ SINGH & ANR. V/s MR. ASHWANI KUMAR & ORS.	LALIT GUPTA, YOGESH YADAV, PRATEEK YADAV, SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: LALIT GUPTA(LGADVOCATES@GMAIL.COM){}(9810355699)(PETITIONER) RAJESH(HARSHMALIK251@GMAIL.COM)(9717436224)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) JATIN(JATINMALIK6976@GMAIL.COM)(9911006925)(RESPONDENT) YASHPAL(YASHPALMALIK9911@GMAIL.COM){}(RESPONDENT) TARUN(TARUN.MALIK1125@GMAIL.COM){}(RESPONDENT) YOGESH YADAV(YADVOCATE1@GMAIL.COM)(8290666454)(RESPONDENT) PRATEEK YADAV(OFFICE@3N3LEGAL.COM)(9654646607)(RESPONDENT) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		
63	CONT.CAS(C)-1603/2024	SOMPAL V/s UNION OF INDIA AND ORS	VISHAL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL KUMAR SINGH(VISHALKUMARSINGH477@GMAIL.COM)(8009357001)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
64	CONT.CAS(C)-80/2025	GOUTAM CHAKRABORTY AND ORS V/s THE DEFENCE SECRETARY AND ORS	TASHRIQ AHMAD	
		OTHER DETAILS OF ADVOCATES:		
65	CONT.CAS(C)-185/2025	AMIT RANIWALA V/s SALONI RANIWALA & ANR.	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.LAW89@GMAIL.COM)(9911247063)(PETITIONER) R{}(9810245369)(RESPONDENT)		
66	W.P.(C)-518/2011	EXECUTIVE ENGINEER, ALL INDIA RADIO V/s RISHI PAL	RAJEEV SHARMA, PARUL GOEL, RADHALAKSHMI R	
		OTHER DETAILS OF ADVOCATES: RADHALAKSHMI R(RADHALAKSHMIADV@GMAIL.COM)(9654611805)(PETITIONER)		
67	W.P.(C)-3096/2014 CM APPL. 6488/2014	M/S. SNG SECURITIES & PLACEMENTS V/s JITESHWAR RAVIDAS	ABHINAV MUKERJI, SANJOY GHOSE, SHASHANK SINGH, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(PETITIONER)		
68	W.P.(C)-3587/2016	SANJAY SINGH V/s M/S DELHI CONSUMER COOPERATIVE WHOLESALES STORE LTD.	ARUN K YADAV, MADHUMEET KAPOOR	

		OTHER DETAILS OF ADVOCATES:		
69	W.P.(C)-10568/2016	BHOLA SINGH V/s M/S DAGAR SECURITY SERVICES PVT LTD	SARFARAZ KHAN (DHCLSC), AKASH CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: AKASH CHATTERJEE(AKASHCHATTERJEE.AC@GMAIL.COM)(9999347660)(RESPONDENT)		
70	W.P.(C)-6867/2017 CM APPL. 28574/2017	CENTRAL BOARD OF TRUSTEES EPF THR ASSISTANT PROVIDENT FUND COMMISSIONER V/s HARPER COLLINS PUBLISHERS INDIA LIMITED	PUNEET GARG, SUSHIL DUTT SALWAN, JUDY JAMES, CHIRAG JAMWAL	
		OTHER DETAILS OF ADVOCATES: JUDY JAMES(CHAMBERSOFJUDEJAMES@OUTLOOK.COM)(9910160187)(PETITIONER) CHIRAG JAMWAL(CHIRAGJAMWAL@YAHOO.CO.IN)(9810564211)(PETITIONER)		
71	W.P.(C)-3384/2018	THE INDIAN EXPRESS NEWSPAPER WORKERS UNION (REGD) V/s THE MANAGEMENT OF INDIAN EXPRESS (P) LTD	N A SEBASTIAN, ABHIJEET SINGH, SAHIL, KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: N A SEBASTIAN()(9999571923)(PETITIONER) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER)		
72	W.P.(C)-6983/2018 CM APPL. 26426/2018	ALANKIT ASSIGNMENTS LIMITED V/s DY. LABOUR COMMISSIONER AND ANR	ANKUR GARG, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: ANKUR GARG()(9910845806)(PETITIONER)		
73	W.P.(C)-11762/2018	DAYA KISHOR V/s RURAL MEDICARE CENTRE	ANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ANOJ KUMAR SINGH()(9811064106)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-151/2021 CRL.M.A. 8693/2021 WITH BAIL APPLN. 959/2021 BAIL APPLN. 2916/2021	SANDEEP KUMAR V/s THE STATE (GNCT OF DELHI)	MANISH SINGH, MUDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) MANISHSINGH(ADVMANISH.SINGH@YAHOO.COM)(9717952264)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MUDIT GUPTA(MDTGUPTA@YAHOO.CO.IN)(987314685)(PETITIONER) ADV MANISH SINGH(ADVMANISH.SINGH@YAHOO.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-53/2018) BAIL APPLN. 959/2021 FILED BY PANKAJ DAYAL (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (ECONOMIC OFFENCE WING-53/2018)
2	BAIL APPLN.-2916/2021	PANKAJ KR AGGARWAL V/s THE STATE	ANKIT RAI	
		OTHER DETAILS OF ADVOCATES: MUSTAK MANSOORI(MANMUSTAK.SH@GMAIL.COM)()(PETITIONER)		P.S.-FIR NO. : (ECONOMIC OFFENCE WING-

		VAIBHAV GUPTA(VAIBHAVGUPTA.ADV@GMAIL.COM)(9873200426)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		50/2018)
3	BAIL APPLN.-959/2021	PANKAJ DAYAL V/s STATE	KARTIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ DAYAL(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(RESPONDENT) PANKAJ DAYAL(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(RESPONDENT) KARTIKA SHARMA AND AMIT KHANNA(SHARMA.KARTIKA@GMAIL.COM)(9899879752)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2018) BAIL APPLN. 151/2021 FILED BY SANDEEP KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-53/2018)
4	BAIL APPLN.-2280/2024 CRL.M.A. 19301/2024	AASIF V/s STATE (NCT OF DELHI)	EKANSH BANSAL	
		OTHER DETAILS OF ADVOCATES: EKANSH BANSAL (ADVKANSHBANSAL@GMAIL.COM)(9690206496)(PETITIONER) VIJAY NAGPAL(ADVEKANSHBANSAL@GMAIL.COM)(9690206496)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-624/2020) BAIL APPLN. 1582/2021 FILED BY SALMAN (DISPOSED ON : 2021-05-28) BAIL APPLN. 1135/2022 FILED BY AASIF (DISPOSED ON : 2022-08-05) BAIL APPLN. 3246/2021 FILED BY IDRISH (DISPOSED ON : 2021-09-21) BAIL APPLN. 1099/2022 FILED BY ISTIYAK @ ISTIYAK KALIA (DISPOSED ON : 2022-08-05) BAIL APPLN. 2698/2022 FILED BY SALMAN (DISPOSED ON : 2022-09-09) BAIL APPLN. 4029/2023 FILED BY SALMAN @ SALMAN MALIK (DISPOSED ON : 2024-01-04) BAIL APPLN. 1462/2024 FILED BY JAVED (DISPOSED ON : 2024-07-24) BAIL APPLN. 1415/2024 FILED BY ISTIYAK @ ISTIYAK KALIA (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(MAYUR VIHAR-624/2020)
5	BAIL APPLN.-2957/2024	DILSHAD@RAJA V/s STATE OF NCT OF DELHI	ANU NARULA	
		OTHER DETAILS OF ADVOCATES: ANU NARULA ()(9871122620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-1211/2015) BAIL APPLN. 508/2017 FILED BY MOHD.AHMED @ HEMA (DISPOSED ON : 2017-05-18) BAIL APPLN. 3242/2021 FILED BY DILSHAD @ RAJA (DISPOSED ON : 2021-09-03) BAIL APPLN. 324/2023 FILED BY MOHD. AHMED @ MOHD. HEMANT @ HEMA (DISPOSED ON : 2023-09-26) P.S.-FIR NO. :(AMAR COLONY-1211/2015)
6	BAIL APPLN.-3867/2024	PRAKASH JARIYA V/s STATE NCT OF DELHI AND ANR.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH (LEXTRIDEVAM@GMAIL.COM)(9582800140)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAN VIHAR-459/2021)
7	BAIL APPLN.-4240/2024 CRL.M.(BAIL) 1932/2024 WITH BAIL APPLN. 4821/2024	PARAMJEET THROUGH PAIROKAR V/s DIRECTORATE OF ENFORCEMENT	SAMARTH KRISHAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021) W.P.(CRL) 3052/2024 FILED BY MANIK AGGARWAL (DISPOSED ON : 2024-10-15) CRL.REV.P. 1300/2024 FILED BY PURSHOTTAM PROFILES (D. OF HEARING : 2025-04-23) CRL.REV.P. 1317/2024 FILED BY VINOD RICE MILL PVT LTD (D. OF HEARING : 2025-04-23) BAIL APPLN. 4821/2024 FILED BY RAKESH KUMAR GULATI (D. OF HEARING : 2025-04-16) CRL.M.C. 1778/2025 FILED BY TONTON MUIVAH (D. OF HEARING : 2025-05-05) BAIL APPLN. 1282/2025 FILED BY AJAY YADAV (D. OF HEARING : 2025-05-13)

				P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021)
8	BAIL APPLN.-4821/2024	RAKESH KUMAR GULATI V/s DIRECTORATE OF ENFORCEMENT	YASH DATT	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021) W.P.(CRL) 3052/2024 FILED BY MANIK AGGARWAL (DISPOSED ON : 2024-10-15) CRL.REV.P. 1300/2024 FILED BY PURSHOTTAM PROFILES (D. OF HEARING : 2025-04-23) BAIL APPLN. 4240/2024 FILED BY PARAMJEET THROUGH PAIROKAR (D. OF HEARING : 2025-04-16) CRL.REV.P. 1317/2024 FILED BY VINOD RICE MILL PVT LTD (D. OF HEARING : 2025-04-23) CRL.M.C. 1778/2025 FILED BY TONTON MUIVAH (D. OF HEARING : 2025-05-05) BAIL APPLN. 1282/2025 FILED BY AJAY YADAV (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 9/2021)
9	BAIL APPLN.-4585/2024	HAR KISHOR @ SIDHU V/s STATE (N.C.T. OF DELHI)	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(RAUZLEGAL@GMAIL.COM)(9953202352)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-455/2024)
10	BAIL APPLN.-4636/2024	SURJEET V/s THE STATE GOVT. OF N.C.T. OF DELHI THROUGH PUBLIC PROSECUTOR	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N.S DALAL (PARMESHBHARDWAJ007@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-522/2020)
11	BAIL APPLN.-531/2025	MANGAL RAM @ RAVI V/s THE STATE (GOVT. OF NCT) DELHI	RAJNEESH BHASKAR (DHCLSC(	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN (SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PAHARGANJ-180/2023)
SUSPENSION OF SENTENCE				
12	BAIL APPLN.-993/2025	JAIBIR V/s THE STATE (GOVT. OF NCT) DELHI	HARSH PRABHAKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAURYA ENCLAVE-331/2019) BAIL APPLN. 261/2023 FILED BY JAIBIR (DISPOSED ON : 2023-02-22) P.S.-FIR NO. :(MAURYA ENCLAVE-331/2019)
13	CRL.M.(BAIL) 644/2025 In BAIL APPLN.-1179/2025	VIKASH BIDHURI V/s STATE (NCT) OF DELHI AND ORS,	NAVEEN KUMAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KR JAIN (SUSHILJAIN2107@GMAIL.COM)(8851977464)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PALLAVI SHARMA(PALLAVI.SHARMA9380@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-761/2024)
14	CRL.A.-440/2024 CRL.M.A. 14074/2024	GOPAL KRISHAN V/s STATE OF GNCT OF DELHI	VARUN DHINGRA	
		OTHER DETAILS OF ADVOCATES: DE JURE CONSULTANTS(VARUN_DHINGRA@YMAIL.COM)(9899547705)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH-438/2022)
15	CRL.M.(BAIL) 1157/2024 In CRL.A.-603/2024	GAJENDER SINGH V/s STATE NCT OF DELHI	DHRUVA BHAGAT(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER)		P.S.-FIR NO. :(S.P. BADLI-362/2017)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
16	CRL.A.-664/2024 CRL.M.(BAIL) 1255/2024	X V/s STATE (NCTD) AND ANR	MANIKA TRIPATHY(DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NABI KARIM-295/2017) BAIL APPLN. 2900/2019 FILED BY MOHD. JAHANGIR (DISPOSED ON : 2019-11-22) P.S.-FIR NO. : (NABI KARIM-295/2017)
17	CRL.M.(BAIL) 1641/2024 In CRL.A.-914/2024	M.N. V/s STATE (NCT OF DELHI)	AMAN PANWAR(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (BINDAPUR-657/2018)
18	CRL.A.-1039/2024 CRL.M.(BAIL) 1845/2024	SONI @ NATU V/s THE STATE NCT OF DELHI	HIMANSHU	
		OTHER DETAILS OF ADVOCATES: YUGAL KISHORE PRASAD(ADVYPPRASAD@GMAIL.COM)(9213118183)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MODEL TOWN-70/2017)
19	CRL.M.(BAIL) 2076/2024 In CRL.A.-1148/2024	MAHMOOD SALJOQI V/s THE STATE (NCT OF DELHI)	ZAHD HANIEF (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ZAKON ASSOCIATES(ZAHIDHANIEFADV@GMAIL.COM)(7210525656)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (HAZARAT NIZAMMUDDIN-15/2021)
20	CRL.M.(BAIL) 2103/2024 In CRL.A.-1161/2024	SH. VINOD RAWAT V/s THE STATE NCT OF DELHI	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALL82@GMAIL.COM)(9319100883)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MEHRAULI-831/2017) CRL.M.C. 4584/2022 FILED BY VINOD RAWAT (DISPOSED ON : 2022-09-20) P.S.-FIR NO. : (MEHRAULI-831/2017)
21	CRL.M.(BAIL) 2115/2024 In CRL.A.-1167/2024	SUNNY KUMAR V/s STATE OF NCT DELHI	ANU NARULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SRUTHI LYER(ADV.SRUTHIYER@GMAIL.COM)(9560330502)(PETITIONER) VARUN DEV MISHRA (ADV.SRUTHIYER@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (TIGRI-475/2020)
22	CRL.M.(BAIL) 2152/2024 In CRL.A.-1193/2024 WITH CRL.A. 1205/2024	SHUBHAM ALIAS GOLU V/s STATE GOVT. OF NCT OF DELHI	RAJESH DUA	
		OTHER DETAILS OF ADVOCATES: RAJESH DUA (DUAASSOCIATES@YAHOO.COM)(9811475296)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (G.T.B. ENCLAVE-238/2013) BAIL APPLN. 548/2014 FILED BY SHUBHAM @ GOLU (DISPOSED ON : 2014-03-10) BAIL APPLN. 2454/2014 FILED BY SHUBHAM @ GOLU (DISPOSED ON : 2014-12-05) CRL.A. 1205/2024 FILED BY SAGAR ALIAS JATIN (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (G.T.B. ENCLAVE-238/2013)
23	CRL.M.(BAIL) 2166/2024 In CRL.A.-1205/2024	SAGAR ALIAS JATIN V/s STATE NCT OF DELHI	RAJESH DUA	
		OTHER DETAILS OF ADVOCATES: RAJESH DUA(DUAASSOCIATES@YAHOO.COM)(9811475296)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (G.T.B. ENCLAVE-238/2013) BAIL APPLN. 548/2014 FILED BY SHUBHAM @ GOLU (DISPOSED ON : 2014-03-10) BAIL APPLN. 2454/2014 FILED BY SHUBHAM @ GOLU (DISPOSED ON : 2014-12-05) CRL.A. 1193/2024 FILED BY SHUBHAM ALIAS GOLU (D. OF HEARING : 2025-04-16) P.S.-FIR NO. : (G.T.B. ENCLAVE-238/2013)

24	CRL.M.(BAIL) 56/2025 In CRL.A.-29/2025	KAPIL SINGH V/s THE STATE	DHRUVA BHAGAT	
		OTHER DETAILS OF ADVOCATES: DHRUVA BHAGAT(B_LEGAL@OUTLOOK.COM)(9910599996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BINDAPUR-1212/2020) BAIL APPLN. 729/2022 FILED BY KAPIL SINGH THROUGH HIS MOTHER PAROKAR SMT VIJAY LAXMI (DISPOSED ON : 2022-05-12) P.S.-FIR NO. : (BINDAPUR-1212/2020)
25	CRL.M.(BAIL) 91/2025 In CRL.A.-50/2025	PUNEET@ ARJUN @ VINIT V/s STATE (NCT OF DELHI)	PRATEEK KUMAR	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(PRATEEKKUMARLAW@GMAIL.COM)(0)(PETITIONER) BHASKAR PANDEY (BHASKARPANDEY7@GMAIL.COM)(9953781206)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (S.P. BADLI-46/2023)
PAROLE/FURLOUGH				
26	W.P.(CRL)-758/2025	RAJKUMAR V/s STATE OF NCT OF DELHI	TARA NARULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(OFFICE@NARULAANDASSOCIATES.COM)(0)(PETITIONER) ABHAS MISHRA (OFFICE@NARULAANDASSOCIATES.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (UTTAM NAGAR-979/2006) BAIL APPLN. 735/2007 FILED BY SANJAY KUMAR (DISPOSED ON : 2007-10-12) BAIL APPLN. 1313/2007 FILED BY SANJAY KUMAR (DISPOSED ON : 2007-06-15) BAIL APPLN. 1804/2007 FILED BY SANJAY KUMAR (DISPOSED ON : 2008-04-02) BAIL APPLN. 991/2008 FILED BY KARAMBIR & ORS (DISPOSED ON : 2008-09-30) BAIL APPLN. 461/2009 FILED BY RAVI KUMAR (DISPOSED ON : 2009-05-13) CRL.A. 938/2011 FILED BY SANJAY (DISPOSED ON : 2013-10-29) CRL.A. 819/2011 FILED BY RAVI KUMAR & ORS (DISPOSED ON : 2014-05-30) W.P.(CRL) 2444/2014 FILED BY KARAMBIR (DISPOSED ON : 2014-12-08) W.P.(CRL) 2113/2014 FILED BY RAJ KUMAR (DISPOSED ON : 2014-11-10) W.P.(CRL) 2107/2014 FILED BY SANJAY (DISPOSED ON : 2014-11-10) W.P.(CRL) 734/2015 FILED BY RAVI KUMAR (DISPOSED ON : 2015-04-15) W.P.(CRL) 2493/2015 FILED BY KARAMBIR (DISPOSED ON : 2015-11-05) W.P.(CRL) 1988/2015 FILED BY RAJ KUMAR (DISPOSED ON : 2015-09-22) W.P.(CRL) 2885/2015 FILED BY RAJ KUMAR (DISPOSED ON : 2015-12-09) W.P.(CRL) 2778/2015 FILED BY RAVI KUMAR (DISPOSED ON : 2015-12-02) W.P.(CRL) 1170/2016 FILED BY RAVI KUMAR (DISPOSED ON : 2016-05-05) W.P.(CRL) 3198/2016 FILED BY RAVI KUMAR (DISPOSED ON : 2016-12-09) W.P.(CRL) 997/2017 FILED BY KARAMBIR (DISPOSED ON : 2017-04-26) W.P.(CRL) 2935/2017 FILED BY KARAMBIR (DISPOSED ON : 2018-04-23) W.P.(CRL) 716/2018 FILED BY KARAMBIR (DISPOSED ON : 2018-08-01) W.P.(CRL) 565/2024 FILED BY KARAMBIR (DISPOSED ON : 2024-04-15) P.S.-FIR NO. : (UTTAM NAGAR-979/2006)
27	W.P.(CRL)-984/2025	TEJ SINGH V/s THE STATE NCT OF DELHI & ANR.	SUNITA ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MEHRAULI-650/2017) CRL.A. 993/2018 FILED BY TEJ SINGH (DISPOSED ON : 2020-02-27) W.P.(CRL) 433/2021 FILED BY TEJ SINGH (DISPOSED ON : 2021-05-21)

				W.P.(CRL) 3747/2024 FILED BY TEJ SINGH (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(MEHRAULI-650/2017)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
28	CRL.M.C.-1664/2023	MEENA AGGARWAL V/s STATE OF NCT OF DELHI & ANR.	AKSHAT AGGARWAL, SANGRAMSINGH RAJENDRA BHONSLE	
		OTHER DETAILS OF ADVOCATES: AKSHAT AGGARWAL()(9999505171)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANGRAMSINGH RAJENDRA BHONSLE(SANGRAMSINGHBHONSLE@GMAIL.COM)(9545809120)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KALYAN PURI-109/2019) CRL.M.C. 2004/2020 FILED BY MEENA AGGARWAL (SENIOR CITIZEN) (DISPOSED ON : 2021-02-05) W.P.(CRL) 2770/2019 FILED BY ASHWANI KUMAR SHARMA & ANR. (DISPOSED ON : 2022- 11-24) P.S.-FIR NO. : (KALYAN PURI-109/2019)
FRESH MATTERS & APPLICATIONS				
29	CRL.L.P.-194/2025 CRL.M.A. 8758/2025	SH. NARESH KUMAR V/s KRISHAN KUMAR BATAR	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(MESANJAYKUMAR777@GMAIL.COM)(8851145382)(PETITIONER)		
FOR ADMISSION				
30	CRL.M.A. 8171/2025 CRL.M.A. 8172/2025 In CRL.A.-473/2024	ROHIT V/s STATE (GNCT) OF DELHI	VIBHOR GARG, FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: BAV LEGAL(OFFICC@BAVLEGAL.IN)()(RESPONDENT) GAURAV BHATTACHARAYA(GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LODHI COLONY-19/2019) CRL.A. 472/2024 FILED BY RAHUL (D. OF HEARING : 2024-12-09) P.S.-FIR NO. : (LODHI COLONY-19/2019)
31	CRL.M.C.-7197/2023 CRL.M.A. 26838/2023	DHARMENDER V/s SWATI	KALI CHARAN	
		OTHER DETAILS OF ADVOCATES: KALICHARAN (ADVKALICHARAN93@GMAIL.COM)(9312046393)(PETITIONER)		
32	CRL.M.C.-2117/2025	PARAS @ BHARAT V/s NARCOTICS CONTROL BUREAU	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) NARCOTICS CONTROL BUREAU (LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. : (N.C.B. R.K.PURAM-SC 22/2025)
33	W.P.(CRL)-152/2025 CRL.M.A. 1232/2025	YUNUS SALIM V/s GOVERNMENT OF NCT OF DELHI & ORS.	YASHVIR KUMAR	
		OTHER DETAILS OF ADVOCATES: YADAVENDRA SAXENA(YADAVENDRA@YSKLEGAL.COM)(8826100177)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
34	W.P.(CRL)-830/2025 CRL.M.A. 7730/2025	MEENA SHARMA V/s THE STATE NCT OF DELHI & ORS.	ANKUR BHASIN	
		OTHER DETAILS OF ADVOCATES: ANKUR BHASIN (BHASINLAWCHAMBERS@GMAIL.COM)(9811096163)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
35	CRL.A.-449/2024 CRL.M.A. 21684/2023 CRL.M.A. 21685/2023	HARJINDER SINGH V/s JASSIMAR SINGH WALIA	NISHANT SHARMA, TARANPREET SINGH	
		OTHER DETAILS OF ADVOCATES: TARANPREET SINGH(TARAN@INILEGAL.IN)(9811849194)(PETITIONER) TARANPREET SINGH(TARAN@INILEGAL.IN)(9811849194)(RESPONDENT)		
36	CRL.A.-689/2024 CRL.M.A. 22866/2024	MS X V/s STATE NCT OF DELHI AND ANR	JYOTI BABBAR, GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: JYTOI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) GAURAV KUMAR(CH.GAURAVDALAL@GMAIL.COM)(9891262268)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT KUNJ NORTH-111/2019) W.P.(CRL) 1229/2023 FILED BY XYZ (DISPOSED ON : 2023-05-01) P.S.-FIR NO. : (VASANT KUNJ NORTH-111/2019)

				)
37	CRL.M.(BAIL) 315/2025 In CRL.A.-1033/2024	MANJEET @ CHOTI V/s THE STATE (N)CT OF DELHI THROUGH SHO POLICE STATION BAWANA DELHI	ANJU KUMARI	
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNIL CHOUDHARY(SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) SUNIL CHOUDHARY (SUNILADV1@HOTMAIL.COM)(9818310262)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-172/2019)
38	CRL.M.A. 37513/2024(CM For Restoration) In CRL.M.C.-123/2023(Disposed off case)	B S NEGI V/s THE STATE GOVT OF NCT OF DELHI	NEETU SINGH, RAJ KUMAR, ANSHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(ADV_RAJKUMAR@YAHOO.COM)()(PETITIONER) RAJ KUMAR(ADVRAJKUMAR@GMAIL.COM.)(9810007606)(PETITIONER) RAJ KUMAR(ADV_RAJKUMAR@YAHOO.COM)(9810007606)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJ KUMAR(ADVRAJKUMAR@GMAIL.COM)(9810007606)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANSHUL GUPTA(ANGPARTNERSLAWYERS@GMAIL.COM)(9205089671)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-370/2015)
39	CRL.M.C.-1605/2023 CRL.M.A. 6102/2023 WITH CRL.M.C. 1612/2023	KINJAL DIGITAL IMAGING SOLUTIONS PVT LTD OTHS V/s STATE (NCT OF DELHI) AND ANR.	VIKRAMADITYA BHASKAR	
		OTHER DETAILS OF ADVOCATES: VIKRAMADITYA BHASKAR (VIKRAMADITYA.BHASKAR@GMAIL.COM)(9953940380)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
40	CRL.M.C.-1612/2023 CRL.M.A. 6116/2023	KINJAL DIGITAL IMAGING SOLUTIONS PVT LTD OTHS V/s STATE (NCT OF DELHI) AND ANR.	VIKRAMADITYA BHASKAR	
		OTHER DETAILS OF ADVOCATES: VIKRAMADITYA BHASKAR (VIKRAMADITYA.BHASKAR@GMAIL.COM)(9953940380)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-1821/2023 CRL.M.A. 6961/2023 WITH CRL.M.C. 1665/2025	ANIL CHATURVEDI V/s STATE OF NCT OF DELHI & ORS.	SHASHWAT PANDA, AMRESH ANAND	
		OTHER DETAILS OF ADVOCATES: SHASHWAT PANDA(SHASHWATPANDA@GMAIL.COM)(9899020290)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHANTI MUKAND HOSPITAL(INFO@SHANTIMUKAND.COM)()(RESPONDENT) AMRESH ANAND(AMRESHANAND2001@GMAIL.COM)(9582539593)(PETITIONER) AMRESH ANAND(AMRESHANAND2001@GMAIL.COM)(9582539593)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-443/2003) CRL.M.C. 1665/2025 FILED BY DR SATISH GOEL & ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ANAND VIHAR-443/2003)
42	CRL.M.C.-1665/2025 CRL.M.A. 7514/2025 CRL.M.A. 7515/2025 CRL.M.A. 7516/2025	DR SATISH GOEL & ANR. V/s STATE OF NCT OF DELHI & ORS.	AMRESH ANAND	
		OTHER DETAILS OF ADVOCATES: AMRESH ANAND()(9582539593)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-443/2003) CRL.M.C. 1821/2023 FILED BY ANIL CHATURVEDI (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(ANAND VIHAR-443/2003)
43	CRL.M.C.-2769/2023 CRL.M.A. 10389/2023 WITH CRL.M.C. 7871/2023	ASHMEET SINGH V/s STATE OF NCT OF DELHI	NIKHIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NIKHIL MALHOTRA(NIKHILMALHOTRALAWYER@GMAIL.COM)(9650724481)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-167/2021) CRL.M.C. 7871/2023 FILED BY HARLEEN KAUR AKA SHEERZA BANO (D. OF HEARING : 2025-04- 16) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD- 167/2021)

44	CRL.M.C.-7871/2023 CRL.M.A. 29375/2023	HARLEEN KAUR AKA SHEERZA BANO V/s STATE OF NCT OF DELHI	NIKHIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NIKHIL MALHOTRA(NIKHILMALHOTRALAWYER@GMAIL.COM)(9650724481)(PETITIONER) GOOPAL NEGI(NEGI8802@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-167/2021) CRL.M.C. 2769/2023 FILED BY ASHMEET SINGH (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-167/2021)
45	CRL.M.C.-3724/2023 CRL.M.A. 14095/2023	K & ANR. V/s STATE & ANR.	SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-292/2020)
46	CRL.M.C.-3763/2023 CRL.M.A. 14189/2023 WITH CRL.M.C. 3764/2023 CRL.M.C. 4666/2023	NEENA BANSAL V/s STATE OF NCT OF DELHI	DANISH AFTAB CHOWDHURY, RINKU	
		OTHER DETAILS OF ADVOCATES: DANISH AFTAB CHOWDHURY(DANISHCHOWDHURY@GMAIL.COM)(9873875390)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BARAKHAMBHA ROAD-12/2018) CRL.M.C. 3764/2023 FILED BY VINOD KUMAR BANSAL (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(BARAKHAMBHA ROAD-12/2018)
47	CRL.M.C.-3764/2023 CRL.M.A. 14191/2023	VINOD KUMAR BANSAL V/s STATE OF NCT OF DELHI	DANISH AFTAB CHOWDHURY, RINKU	
		OTHER DETAILS OF ADVOCATES: DANISH AFTAB(DANISHCHOWDHURY@GMAIL.COM)(9873875390)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RINKU (ADV.RINKUU92271@GMAIL.COM)(9899499121)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BARAKHAMBHA ROAD-12/2018) CRL.M.C. 3763/2023 FILED BY NEENA BANSAL (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(BARAKHAMBHA ROAD-12/2018)
48	CRL.M.C.-4666/2023 CRL.M.A. 17806/2023	VINOD KUMAR BANSAL V/s STATE (NCT OF DELHI) & ANR.	DANISH AFTAB CHOWDHURY, GAURAV GOYAL	
		OTHER DETAILS OF ADVOCATES: DANISH AFTAB(DANISHCHOWDHURY@GMAIL.COM)(9873875390)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV GOYAL(GAURAVGOYAL_11@YAHOO.COM)(9899886074)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-4/2018)
49	CRL.M.C.-3774/2023 CRL.M.A. 14208/2023	ANANT DEVCON PRIVATE LIMITED AND ORS V/s AKD POLYMER PVT. LTD.	JETENDRA SINGH, RAJIV K GARG	
		OTHER DETAILS OF ADVOCATES: JETENDRA SINGH(JATENDRA5K@GMAIL.COM)(9810716278)(PETITIONER) JETENDRA SINGH(JETENDRA5K@GMAIL.COM)(9810716278)(PETITIONER) AKD POLYMERS PRIVATE LTD(ANDPOLYMERS@GMAIL.COM){}(RESPONDENT) RAJIV K GARG(GARGRAJIV26@YAHOO.CO.IN)(9810002830)(PETITIONER)		
50	CRL.M.C.-4362/2023 CRL.M.A. 16540/2023 CRL.M.A. 16542/2023 CRL.M.A. 6462/2025	SACHIN DEV DUGGAL V/s DIRECTORATE OF ENFORCEMENT	PRATIK MALIK	Listing Remarks: AT 2.15 P.M.
		OTHER DETAILS OF ADVOCATES: PRATIK MALIK(PRATIK@COPM.IN)(9818199302)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC_ED@GOV.IN){}(RESPONDENT) PRIYAM KAMRA(P.KAMRA@COPM.IN){0}(PETITIONER) PRIYAM KAMRA(P.KAMRA@COPM.IN)(9999169502)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN){0}(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 8/2020) W.P.(CRL) 228/2023 FILED BY SH NIKHIL YADKIKAR & ORS. (D. OF HEARING : 2025-08-05) W.P.(CRL) 328/2023 FILED BY PRAMOD KUMAR MITTAL (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 8/2020)
51	CRL.M.C.-4778/2023 CRL.M.A. 18261/2023	KAPIL VATS V/s STATE OF NCT OF DELHI	BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BIBEK TRIPATHI (SCLEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER)		P.S.-FIR NO. :(DABRI-660/2016)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
52	CRL.M.C.-4942/2023 CRL.M.A. 18808/2023	PARITOSH KUMAR PRAVEEN V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	SHIV CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA (ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-3-A-2017) CRL.M.C. 945/2020 FILED BY HARCHARAN PAL (DISPOSED ON : 2022-04-28) P.S.-FIR NO. :(CBI-3-A-2017)
53	CRL.M.C.-5356/2023 CRL.M.A. 20352/2023	HARISH CHANDER BHARTIYA V/s STATE AND OTHERS	RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: RANDHEER (RANDHEERADV@GMAIL.COM)(989978028)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-DD 131A)
54	CRL.M.C.-6202/2023 CRL.M.A. 23224/2023	KARAN BANSAL & ANR. V/s STATE & ANR.	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA (PANKAJGUPT1@REDIFFMAIL.COM)(9811541144)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-521/2023)
55	CRL.M.C.-7080/2023 CRL.M.A. 13338/2024	ANUBHAV BHARDWAJ V/s THE STATE GOVT OF NCT DELHI	SUBHASH CHANDRA LOCHAKIA	
		OTHER DETAILS OF ADVOCATES: MEHTA & CO(ADVAKMEHTA@GMAIL.COM)(9958822048)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MEHTA(ADVAKMEHTA@GMAIL.COM)(9958822048)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAGAT PURI-141/2020) BAIL APPLN. 3734/2020 FILED BY VIJAY KUMAR (DISPOSED ON : 2020-12-08) BAIL APPLN. 1415/2020 FILED BY VIJAY KUMAR BHARDWAJ (DISPOSED ON : 2020-10-21) W.P.(CRL) 1253/2020 FILED BY VIJAY KUMAR (DISPOSED ON : 2020-11-27) BAIL APPLN. 180/2021 FILED BY VIJAY KUMAR BHARDWAJ (DISPOSED ON : 2021-02-17) BAIL APPLN. 615/2021 FILED BY ANUBHAV BHARDWAJ (DISPOSED ON : 2021-04-23) BAIL APPLN. 1949/2021 FILED BY SH. AGAM BHARDWAJ (DISPOSED ON : 2021-08-03) BAIL APPLN. 3041/2021 FILED BY ANUBHAV BHARDWAJ (DISPOSED ON : 2021-10-26) BAIL APPLN. 3910/2021 FILED BY AGAM BHARDWAJ (DISPOSED ON : 2022-04-28) P.S.-FIR NO. :(JAGAT PURI-141/2020)
56	CRL.M.C.-7440/2023 CRL.M.A. 27750/2023 CRL.M.A. 15536/2024 CRL.M.A. 15550/2024	SUNDER SINGH YADAV V/s STATE OF NCT OF DELHI & ANR.	SUSHANT RAO, MANOJ KUMAR KHATRI	
		OTHER DETAILS OF ADVOCATES: SUSHANT RAO (ADV.SUSHANTRAO@GMAIL.COM)(9910110273)(PETITIONER) SUSHANT RAO (ADV.SUSHANTRAO@GMAIL.COM)(9910110273)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHANT RAO (ADV.SUSHANTRAO@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUSHNAT RAO(ADVSUSHANTRAO@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANOJ KUMAR KHATRI(ADVOCATEM.KHATRI@GMAIL.COM)(9811383828)(PETITIONER)		
57	CRL.M.C.-7502/2023 CRL.M.A. 6690/2025	MEHAR SINGH RATHI V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	NARENDER SINGH, VISHESH WADHWA	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH (NARENDERSANGWAN@YAHOO.COM)(9999735544)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NARENDER SANGWAN(NARENDERSAGWAN@YAHOO.COM)(9999735544)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VISHESH WADHWA(WADHWAVISHESH@GMAIL.COM)(9891551234)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT VIHAR-1206/2014) CRL.M.C. 7550/2024 FILED BY OMVATI (D. OF HEARING : 2025-05-13) CRL.M.C. 8865/2024 FILED BY VIJAY SINGH RATHI (D. OF HEARING : 2025-09-11) P.S.-FIR NO. :(VASANT VIHAR-1206/2014)

58	CRL.M.C.-8038/2023 CRL.M.A. 29969/2023 CRL.M.A. 14415/2024	SAMEER ALAM & ANR. V/s STATE OF NCT OF DELHI & ANR.	ALI MUZAFFAR	
		OTHER DETAILS OF ADVOCATES: ALI MUZAFFAR (IMALIMUZAFFAR@GMAIL.COM)(7503153921)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALI MUZAFFAR(IMALIMUZAFFAR@GMAIL.COM)(7503153921)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR-624/2015)
59	CRL.M.C.-8235/2023 CRL.M.A. 30625/2023	ANSHIKA MITTAL @ ANSHIKA GUPTA V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	JAITEGAN SINGH	
		OTHER DETAILS OF ADVOCATES: JAGAT RANA (JAITEGAN.LAW@GMAIL.COM)(9991168994)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANI BAGH-355/2012) CRL.M.C. 4519/2013 FILED BY NISHANT GUPTA & ORS (DISPOSED ON : 2013-12-06) BAIL APPLN. 749/2014 FILED BY NISHANT GUPTA (DISPOSED ON : 2014-11-10) CRL.M.C. 2031/2017 FILED BY ANSHIKA MITTAL @ ANSHIKA GUPTA (DISPOSED ON : 2018-10-05) CRL.M.C. 3563/2017 FILED BY SAROJ GUPTA & ANR (DISPOSED ON : 2017-09-05) P.S.-FIR NO. :(RANI BAGH-355/2012)
60	CRL.M.C.-8667/2023 CRL.M.A. 32384/2023 WITH CRL.M.C. 8668/2023	KAPIL CHAWLA V/s STATE OF NCT OF DELHI & ANR.	SUHAIL MALIK	
		OTHER DETAILS OF ADVOCATES: ANUBHAV BHASIN (CHAMBERSOFSUHAILMALIK@GMAIL.COM)(9971090069)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
61	CRL.M.C.-8668/2023 CRL.M.A. 32386/2023	KAPIL CHAWLA V/s STATE OF NCT OF DELHI & ANR.	SUHAIL MALIK	
		OTHER DETAILS OF ADVOCATES: ANUBHAV BHASIN (CHAMBERSOFSUHAILMALIK@GMAIL.COM)(9999964750)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
62	CRL.M.C.-9099/2023 CRL.M.A. 33974/2023 WITH CRL.M.C. 358/2024	ANANT YADAV V/s STATE OF DELHI (NCT) & ANR.	ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SINGH(ASHON.ADVOCATE@YAHOO.COM)(9899604660)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJIV CHOWK METRO-20/2018) CRL.M.C. 358/2024 FILED BY TUSHAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(RAJIV CHOWK METRO-20/2018)
63	CRL.M.C.-358/2024 CRL.M.A. 1420/2024	TUSHAR V/s STATE OF DELHI (NCT) DELHI AND ANR.	ASHOK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SINGH (ASHOK.ADVOCATE@YAHOO.COM)(9899604606)(PETITIONER) ASHOK KUMAR SINGH(ASHOK.ADVOCATE@YAHOO.COM)(9899604606)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJIV CHOWK METRO-20/2018) CRL.M.C. 9099/2023 FILED BY ANANT YADAV (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(RAJIV CHOWK METRO-20/2018)
64	CRL.M.C.-9217/2023 CRL.M.A. 34431/2023	CHEMANAHALLI BANDI NARAYANASWAMY V/s DISCOVERY COMMUNICATIONS INDIA & ANR.	KRISH KALRA	
		OTHER DETAILS OF ADVOCATES: KRISH KALRA (KALRA.KRISH@OUTLOOK.COM)(9560888723)(PETITIONER)		
65	CRL.M.C.-9309/2023 CRL.M.A. 34788/2023	RUPESH & ANR. V/s ANAND KUMAR	PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: PRADEEP MISHRA & ASSOICATES(PM18289@GMAIL.COM)(9811538060)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	CRL.REV.P.-390/2016 CRL.M.A. 8674/2016	THE STATE GOVT. OF NCT OF DELHI V/s PREETI @ PREETO	HIREIN SHARMA, SALMAN HASHMI	

		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PAHARGANJ-164/2012)
67	CRL.REV.P.-608/2016 CRL.M.A. 14203/2016 CRL.M.A. 32409/2018 CRL.M.A. 32410/2018 CRL.M.A. 1153/2020	HARYANA AUTO CASTINGS LTD. & ANR. V/s STATE OF DELHI & ANR	ABHINAV AGGARWAL, WALIA & ASSOCIATES, HITESH RAI, KUSHAL MANGAL	
		OTHER DETAILS OF ADVOCATES: WALIA & ASSOCIATES()(9999392327)(PETITIONER) WALIA & ASSOCIATES()(8800911108)(PETITIONER) KUSHAL MANGAL(KUSHALMANGAL.LEGAL@GMAIL.COM)(9953878988)(RESPONDENT) KUSHAL MANGAL(KUSHALMANGAL.LEGAL@GMAIL.COM)(9953878988)(PETITIONER)		
68	CRL.REV.P.-667/2016 CRL.M.A. 15984/2016	STATE V/s MEENAKSHI MANCHANDA	RAJNI GUPTA, M.L. YADAV	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SARAI ROHILLA-40/2010)
69	CRL.REV.P.-53/2025 CRL.M.A. 3712/2025	MOHD IRSHAD V/s THE STATE OF NCT OF DELHI THROUGH SHO JAMIA NAGAR & ANR.	MD QUAMAR ALI	
		OTHER DETAILS OF ADVOCATES: QAMAR ALI(QMR.ROSE@GMAIL.COM)(9811160421)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
70	W.P.(CRL)-748/2025	HONEY SINGH V/s THE SECRETARY, MINISTRY OF HOME AFFAIRS AND ORS.	KESHAV SETHI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 10/2022) BAIL APPLN. 1549/2023 FILED BY DALIP JINDAL (DISPOSED ON : 2024-02-05) CRL.M.C. 4337/2023 FILED BY GIAN CHAND (D. OF HEARING : 2025-04-24) W.P.(CRL) 1766/2024 FILED BY SOURABH CHANDRAKAR (DISPOSED ON : 2024-07-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 10/2022)
FOR FINAL HEARING				
71	CRL.REV.P.-283/2016	DELHI STATE LEGAL SERVICES AUTHORITY V/s STATE & ORS.	S K SETHI	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD MATTERS				
72	CRL.M.A. 185/2025 In CRL.A.-14/2025	RAMESH KUMAR JAYASWAL V/s CENTRAL BUREAU OF INVESTIGATION	FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: FARAZ MAQBOOL (MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) FARAZ MAQBOOL (MAQBOOLFARAZ@GMAIL.COM)(9811752710)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2016--0002) CRL.A. 1186/2024 FILED BY MANOJ KUMAR JAYASWAL THROUGH PAIROKAR (D. OF HEARING : 2024-12-23) P.S.-FIR NO. :(CBI-221-2016--0002)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4300/2024	AMIT KHANNA V/s STATE NCT OF DELHI	JITENDER	
	WITH BAIL APPLN. 4721/2024 BAIL APPLN. 405/2025 BAIL APPLN. 525/2025			
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-16) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-16) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
2	BAIL APPLN.-4721/2024	SATVINDER KAUR V/s STATE NCT OF DELHI	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-16) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-16) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)

3	BAIL APPLN.-405/2025	TAJINDER KAUR V/s THE STATE GOVT. OF NCT OF DELHI	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL182@GMAIL.COM)(9319100883)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-16) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-16) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
4	BAIL APPLN.-525/2025	MANOJ KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI)	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: ANUJ ARYA (ADV.ANUJARYA@GMAIL.COM)(9868031761)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-16) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-16) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
5	BAIL APPLN.-4576/2024	DHARAM SINGH MEENA V/s DIRECTORATE OF ENFORCEMENT	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING : 2025-04-17) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-16) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021)
6	BAIL APPLN.-933/2025 CRL.M.(BAIL) 496/2025	SUNDER BORA V/s DIRECTORATE OF ENFORCEMENT THROUGH ITS DIRECTOR	SHASHI PRAKASHMANI TRIPATHI	

		OTHER DETAILS OF ADVOCATES: S.P.M. TRIPATHI(SPMTRIPATHI@GMAIL.COM)(8800344141)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING : 2025-04-17) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-16) BAIL APPLN. 4657/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-17) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29) BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021)
7	BAIL APPLN.-959/2025 CRL.M.A. 7211/2025 CRL.M.A. 7212/2025	SHRI SATISH KAPOOR AND ANR V/s THE STATE GOVT OF NCT OF DELHI	SOMESH CHANDRA JHA	
		OTHER DETAILS OF ADVOCATES: SOMESH CHANDRA JHA (DWIVEDI.SAUMYA2207@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-742/2023) W.P.(CRL) 3466/2024 FILED BY SHRI SATISH KAPUR & ORS. (DISPOSED ON : 2025-01-24) P.S.-FIR NO. :(S.B.DAIRY-742/2023)
8	BAIL APPLN.-1025/2025 CRL.M.A. 7724/2025 CRL.M.A. 7725/2025	PARVINDER@DEVENDER V/s THE STATE GOVT OF NCT DELHI	GUNJAN SINHA JAIN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: BHASKAR PANDEY (BHASKARPANDEY7@GMAIL.COM)(9953781206)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-255/2022)
PAROLE/FURLOUGH				
9	W.P.(CRL)-566/2024 WITH W.P.(CRL) 3429/2024 W.P.(CRL) 762/2025	PRAKASH V/s THE STATE GOVT OF NCT OF DELHI AND ANR.	AKSHAY CHANDRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-28/2000) CRL.A. 1697/2004 FILED BY ROOPALI SHAH (DISPOSED ON : 2006-01-13) CRL.A. 666/2004 FILED BY PRAKASH (DISPOSED ON : 2009-01-29) CRL.A. 944/2011 FILED BY STATE (DISPOSED ON : 2012-02-08) W.P.(CRL) 1041/2012 FILED BY PRAKASH (DISPOSED ON : 2012-07-30) W.P.(CRL) 1926/2013 FILED BY PRAKASH (DISPOSED ON : 2014-01-21) W.P.(CRL) 1072/2019 FILED BY PRAKASH (DISPOSED ON : 2019-04-12)

			P.S.-FIR NO. :(HAUZ KHAS-28/2000)
10	W.P.(CRL)-3429/2024	VIKRAM YADAV V/s STATE GOVT. OF NCT OF DELHI	SPRIHA PACHAURI
		OTHER DETAILS OF ADVOCATES: SWATI KWATRA (SPRIHA.PACHAURI04@GMAIL.COM)(8860749116)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(BADARPUR-261/2001)
11	W.P.(CRL)-762/2025	RAMESH @ DUDHIYA V/s STATE OF NCT OF DELHI & ORS.	ADITYA GOYAL
		OTHER DETAILS OF ADVOCATES: ADITYA GOYAL (ATTORNEY.ADITYA.GOYAL@GMAIL.COM)(9871019111)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-289/2006) CRL.M.C. 3273/2006 FILED BY RAJU BENGALI @ RAVI UL-ISLAM & (DISPOSED ON : 2006-07-07) W.P.(CRL) 350/2007 FILED BY VIJAY KUMAR & ANR (DISPOSED ON : 2011-03-15) BAIL APPLN. 316/2007 FILED BY HIMANSHU (DISPOSED ON : 2007-02-09) BAIL APPLN. 349/2008 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2008-08-27) CRL.A. 1041/2008 FILED BY RAMESH ALIAS DUDHIYA (DISPOSED ON : 2009-05-25) BAIL APPLN. 616/2008 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2008-08-27) CRL.A. 957/2008 FILED BY SUNIL NAYAK (DISPOSED ON : 2009-05-25) CRL.A. 1008/2008 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2009-05-25) CRL.A. 1012/2008 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2009-05-25) BAIL APPLN. 2840/2007 FILED BY HIMANSHU (DISPOSED ON : 2008-03-24) W.P.(CRL) 1077/2009 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2009-09-01) W.P.(CRL) 970/2009 FILED BY SUNIL NAYAK. (DISPOSED ON : 2009-08-07) W.P.(CRL) 683/2010 FILED BY SHESH BAHADUR (DISPOSED ON : 2010-05-05) W.P.(CRL) 1422/2009 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2009-10-12) W.P.(CRL) 517/2011 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2011-04-20) W.P.(CRL) 610/2011 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2011-08-05) W.P.(CRL) 613/2011 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2011-05-10) W.P.(CRL) 1369/2010 FILED BY SHESH BAHADUR (DISPOSED ON : 2011-03-17) W.P.(CRL) 880/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-06-22) W.P.(CRL) 861/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-06-11) W.P.(CRL) 967/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-07-26) W.P.(CRL) 762/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-05-25) W.P.(CRL) 232/2012 FILED BY SHESH BAHADUR (DISPOSED ON : 2012-04-20) W.P.(CRL) 1105/2013 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2013-07-31) W.P.(CRL) 1097/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-08-28) W.P.(CRL) 1611/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-11-22) W.P.(CRL) 1053/2012 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2012-09-25) W.P.(CRL) 1987/2013 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2013-12-13)

			W.P.(CRL) 223/2014 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2014-05-28) W.P.(CRL) 724/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-04-04) W.P.(CRL) 534/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-05-22) W.P.(CRL) 594/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-03-19) W.P.(CRL) 1358/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-08-01) W.P.(CRL) 2394/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-11-28) W.P.(CRL) 1255/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-07-21) W.P.(CRL) 768/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-04-17) W.P.(CRL) 991/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-05-13) W.P.(CRL) 517/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-03-13) W.P.(CRL) 657/2015 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2015-04-06) W.P.(CRL) 1381/2015 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2015-08-19) W.P.(CRL) 460/2015 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2015-03-04) W.P.(CRL) 229/2016 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2016-03-01) W.P.(CRL) 1285/2016 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2016-05-09) W.P.(CRL) 2088/2016 FILED BY SUNIL NAYAK (DISPOSED ON : 2016-07-22) W.P.(CRL) 141/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-01-20) W.P.(CRL) 3137/2016 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2016-12-07) W.P.(CRL) 629/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-02-28) W.P.(CRL) 266/2017 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2017-01-27) W.P.(CRL) 3346/2016 FILED BY HIMANSHU (DISPOSED ON : 2016-11-25) W.P.(CRL) 3475/2016 FILED BY HIMANSHU (DISPOSED ON : 2016-12-02) W.P.(CRL) 1084/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-08-01) W.P.(CRL) 3579/2017 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2018-05-10) W.P.(CRL) 3067/2017 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2017-11-15) W.P.(CRL) 700/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-03-07) W.P.(CRL) 1022/2018 FILED BY RAMESH@DUDHIYA (DISPOSED ON : 2018-04-11) W.P.(CRL) 559/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-02-21) W.P.(CRL) 365/2018 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2018-02-12) W.P.(CRL) 214/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-02-01) W.P.(CRL) 2776/2018 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2018-10-25) W.P.(CRL) 3645/2018 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2018-12-07) W.P.(CRL) 2983/2018 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2018-10-03) W.P.(CRL) 247/2019 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2019-02-27) W.P.(CRL) 2119/2019 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2019-08-01)

				W.P.(CRL) 871/2019 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2019-03-27) W.P.(CRL) 1018/2019 FILED BY SUNIL KUMAR @ FUNDI (DISPOSED ON : 2019-05-13) W.P.(CRL) 935/2019 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2019-04-03) W.P.(CRL) 3200/2019 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2022-03-09) W.P.(CRL) 3342/2019 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2019-11-29) W.P.(CRL) 711/2020 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2020-03-13) W.P.(CRL) 1069/2021 FILED BY RAMESH ALIAS DUDHIYA (DISPOSED ON : 2021-08-03) W.P.(CRL) 428/2021 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2021-02-26) W.P.(CRL) 2152/2021 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2021-12-09) W.P.(CRL) 2584/2021 FILED BY RAMESH@ DUDHIYA (DISPOSED ON : 2024-09-17) W.P.(CRL) 941/2022 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2022-07-04) W.P.(CRL) 1512/2022 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-03-15) W.P.(CRL) 2883/2023 FILED BY RAMESH @ DUDHIA (DISPOSED ON : 2024-02-08) W.P.(CRL) 1636/2023 FILED BY RAMESH @ DUDHIY A (DISPOSED ON : 2023-06-13) W.P.(CRL) 502/2024 FILED BY RAMESH @ DUDHIYA (D. OF HEARING : 2025-05-07) W.P.(CRL) 1023/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-04-15) W.P.(CRL) 368/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-02-02) W.P.(CRL) 963/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-05-30) W.P.(CRL) 1322/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-05-02) W.P.(CRL) 541/2024 FILED BY SUNIL (D. OF HEARING : 2025-04-24) W.P.(CRL) 1865/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-07-04) W.P.(CRL) 2172/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-10-09) W.P.(CRL) 3965/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2025-02-11) W.P.(CRL) 236/2025 FILED BY SUNIL NAYAK (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(SARAI ROHILLA-289/2006)
12	W.P.(CRL)-824/2025	BAHIR AHMED PONNU V/s STATE GNCT OF DELHI	CHETAN BHARDWAJ (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-7/2007) W.P.(CRL) 1844/2013 FILED BY SHAHID GAFOOR (DISPOSED ON : 2013-12-12) CRL.L.P. 685/2013 FILED BY STATE (DISPOSED ON : 2014-08-08) W.P.(CRL) 1313/2021 FILED BY ABDUL MAJID BABA (DISPOSED ON : 2021-08-05) W.P.(CRL) 423/2022 FILED BY ABDUL MAJEED BABA (DISPOSED ON : 2022-11-03) W.P.(CRL) 2066/2021 FILED BY ABDUL MAJID BABA (DISPOSED ON : 2021-10-22) W.P.(CRL) 604/2022 FILED BY ABDUL MAJID BABA (DISPOSED ON : 2023-08-04) W.P.(CRL) 2940/2022 FILED BY BASHIR AHMED PONNU@MAULVI (DISPOSED ON : 2023-05-12) W.P.(CRL) 286/2023 FILED BY SHAHID GHAFUOR (DISPOSED ON : 2023-02-02) W.P.(CRL) 2850/2023 FILED BY BASHIR AHMED PONNU (DISPOSED ON : 2024-04-09) W.P.(CRL) 1099/2024 FILED BY FAIYAZ AHMED LONE (DISPOSED ON : 2024-04-05) W.P.(CRL) 1550/2024 FILED BY FAIYAZ AHMED LONE (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-7/2007)

FRESH MATTERS & APPLICATIONS				
13	CONT.CAS(C)-522/2025 CM APPL. 19980/2025	MUZAFFAR AHMED DAR V/s DHARMENDER (CHIEF SECY), STATE (NCT OF DEELHI) AND ANR	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: MP KARTIK(MPKARTIK@GMAIL.COM){0}(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){0}(RESPONDENT)		
FOR ADMISSION				
14	CRL.M.A. 9088/2025 In CRL.A.-535/2019	MUKESH GUPTA @ MUKESH KUMAR GUPTA V/s CENTRAL BUREAU OF INVESTIGATION	VIKAS ARORA, RADHIKA ARORA	
		OTHER DETAILS OF ADVOCATES: VIKAS ARORA()(9811414440)(PETITIONER) VIKAS ARORA(VIKASVICKY@GMAIL.COM){0}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-AC1-2001-A-0001) CRL.M.C. 77/2019 FILED BY S.P.S. RAJ KUMAR (DISPOSED ON : 2019-01-10) CRL.A. 559/2019 FILED BY NAVEEN KUMAR JAIN (D. OF HEARING : 2019-11-07) CRL.L.P. 733/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(CBI-AC1-2001-A-0001)
15	W.P.(CRL)-2851/2024	MOHAMMAD NIZAMUDDIN & ORS. V/s THE STATE OF NCT OF DELHI AND ANR.	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION(ADVOCATE@TRIPAKSHA.COM){8178803130}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		P.S.-FIR NO. :(DABRI-12/2022)
16	W.P.(CRL)-3067/2024 CRL.M.A. 29774/2024 WITH W.P.(CRL) 3082/2024	KUNAL SUDAN & ANR. V/s STATE OF GOVT OF NCT DELHI & ANR.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: ANISH SHRESTHA (){9891876595}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA-224/2018) W.P.(CRL) 3082/2024 FILED BY AAKASH SUDAN SUNNY & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(NARAINA-224/2018)
17	W.P.(CRL)-3082/2024 CRL.M.A. 29850/2024	AAKASH SUDAN SUNNY & ORS. V/s STATE OF GOVT OF NCT DELHI & ANR.	FIROZ KHAN	
		OTHER DETAILS OF ADVOCATES: ANISH SHRESTHA (){9891876595}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA-224/2018) W.P.(CRL) 3067/2024 FILED BY KUNAL SUDAN & ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(NARAINA-224/2018)
18	W.P.(CRL)-3381/2024	ATS INFRASTRUCTURE LTD AND ORS V/s STATE OF NCT OF DELHI AND ORS	KARTIK NAYAR	
		OTHER DETAILS OF ADVOCATES: KASHISH BANSAL(SECRETARY@KNLEGAL.IN){9560888723}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-82/2023) W.P.(CRL) 3740/2023 FILED BY DOMUS GREENS PRIVATE LIMITED (DISPOSED ON : 2024-07-01) W.P.(CRL) 3729/2023 FILED BY ATS INFRASTRUCTURE LIMITED & ORS. (DISPOSED ON : 2024-07-01) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 82/2023)
19	W.P.(CRL)-3644/2024 CRL.M.A. 34951/2024 CRL.M.A. 34952/2024	VIVEK ALIAS GOPAL V/s STATE OF NCT OF DELHI & ORS.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MUMTAZ AHMAD (MUMTAAZ512@GMAIL.COM){9311111172}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIGRI-374/2023) W.P.(CRL) 3099/2023 FILED BY BALRAJ CHOUDHARY @ BABLI (DISPOSED ON : 2024- 09-03) BAIL APPLN. 488/2024 FILED BY YOGESH ALIAS VINAY (DISPOSED ON : 2024-05-24)

				P.S.-FIR NO. :(TIGRI-374/2023)
20	W.P.(CRL)-3825/2024	GAURAV BHARDWAJ V/s STATE GOVT. OF NCT OF DELHI AND ANR.	HIMANSHU JAWA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: HIMANSHU JAWA (JAWAHIMANSHU87@GMAIL.COM)(9215516070)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RANJEET NAGAR-688/2022)
AFTER NOTICE MISC. MATTERS				
21	CRL.A.-827/2001	RAM PRASHAD V/s STATE OF DELHI	K.B.ANDLEY, M. L. YADAV, M. N. DUDEJA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-19/91)
22	CRL.A.-954/2004	NEM CHAND V/s STATE OF DELHI	M.L.YADAV, HANS RAJ DHAMIJA, AMIT SARKAR, HITAIN BAJAJ	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: HANS RAJ DHAMIJA(HRDHAMIJA1@GMAIL.COM)(9811626201)(PETITIONER) AMIT SARKAR(PICEAMITSARKAR@GMAIL.COM)(9211119738)(PETITIONER) AMIT SARKAR(PICEAMITSARKAR@GMAIL.COM)(9211119738)(PETITIONER) AMIT SARKAR(PICEAMITSARKAR@GMAIL.COM)(9211119738)(PETITIONER) AMIT SARKAR(PICEAMITSARKAR@GMAIL.COM)(9211119738)(PETITIONER) HITAIN BAJAJ(HITAIN95@GMAIL.COM)(9034227227)(PETITIONER)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-2/1996)
23	CRL.REV.P.-353/2018 CRL.M.A. 7493/2018	VIJAY RAJ SHARMA V/s NIRMALA SHARMA & ANR	ANU NARULA (DHCLSC), AMIT GEROGE (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANU NARULA (DHCLSC)()(9910524364)(PETITIONER)		
24	CRL.A.-39/2019 CRL.M.A. 315/2021 CRL.M.A. 9883/2021 CRL.M.A. 17678/2022 WITH CRL.A. 58/2023	KULSHRESTHA DHINGRA & ANR. V/s STATE	BIJU SHANKAR, RAJDIPA BEHURA, VISHWENDRA VERMA, SAMEER KULSHRESHTHA, CANCELLED, SAMEER KULSHRESHTHA, PRASOON KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJDIPABEHURA(RAJDIPABEHURA@GMAIL.COM)(9811533814)(PETITIONER) RAJDIPA BEHURA(RAJDIPABEHURA@GMAIL.COM)(24332001)(PETITIONER) RAJDIPA BEHURA(RAJDIPABEHURA@GMAIL.COM)(24332001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASKSHI(ASKSHISHIPINAKI@GMAIL.COM)()(RESPONDENT) VISHWENDRAVERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAMEER SHRESHTHA(SAMEERK.ADVOCATE@GMAIL.COM)(9716586571)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAMEER KULSHRESHTHA(SAMEERK.ADVOCATE@GMAIL.COM)(9716589571)(PETITIONER) PRASOON KUMAR (PRASLLP255@GMAIL.COM)(9810928048)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-6/2010) CRL.M.C. 4376/2011 FILED BY KULSHRESTHA DHINGRA & ANR (DISPOSED ON : 2012-04-20) CRL.A. 58/2023 FILED BY DEEPA DHINGRA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(VASANT KUNJ SOUTH-6/2010)
25	CRL.A.-58/2023 CRL.M.A. 1411/2023	DEEPA DHINGRA V/s THE STATE NCT OF DELHI AND ORS	PRASOON KUMAR	
		OTHER DETAILS OF ADVOCATES: P R ADVOCATE(PRASLLP255@GMAIL.COM)()(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-6/2010) CRL.M.C. 4376/2011 FILED BY KULSHRESTHA DHINGRA & ANR (DISPOSED ON : 2012-04-20) CRL.A. 39/2019 FILED BY KULSHRESTHA DHINGRA & ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(VASANT KUNJ SOUTH-6/2010)
26	CRL.A.-41/2019	R.C V/s THE STATE & ANR	ANU NARULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KAPASHERA-32/2017)
27	CRL.A.-913/2019	SMT. VIJAY LAXMI TYAGI V/s STATE & ORS.	GOPESH TRIPATHI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: GOPESH TRIPATHI()(9958841600)(PETITIONER)		P.S.-FIR NO. :(SEELAMPUR-368/1992)
28	CRL.REV.P.-78/2022 CRL.M.A. 2335/2022 CRL.M.A. 2332/2024 CRL.M.A. 19917/2024	GAURAV MALIK V/s BABY AKKSHITA THROUGH MOTHER RAJNI MALIK	ASHESH LAL, MANOJ RANJAN SINHA, KARAN DEWAN	
		OTHER DETAILS OF ADVOCATES:		

		ASHESH LAL(ASHESHLAL@YMAIL.COM)(999905857)(PETITIONER) AKKSHITA MALIK(RAJANI1509@GMAIL.COM){}(RESPONDENT) RAJNI(RAJANI1509@GMAIL.COM){}(RESPONDENT) MANOJ RANA (MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) ASHESHLAL(ASHESHLAL@GMAIL.COM){}(RESPONDENT) MANOJ RANJAN SINHA (MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) ASHESHLAL (ASHESHLAL@GMAIL.COM)(0)(RESPONDENT) KARAN DEWAN(KARAN.DEWAN24@GMAIL.COM)(8527135549)(RESPONDENT) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)	
29	CRL.REV.P.-359/2022	PRADEEP V/s STATE OF NCT OF DELHI	ARCHIT UPADHAYAY
		OTHER DETAILS OF ADVOCATES: ARCHIT AOR(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJ PARK-646/2020) BAIL APPLN. 2351/2021 FILED BY PRADEEP @ VEER (DISPOSED ON : 2021-11-30) P.S.-FIR NO. :(RAJ PARK-646/2020)
30	CRL.REV.P.-455/2022 CRL.M.A. 13973/2022	STATE V/s RAKESH RATHEE	SANJEEV SABHARWAL, VAIBHAV SETHI
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) VAIBHAV SETHI(SANDPLAWOFFICES@GMAIL.COM)(9599096409)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PATEL NAGAR-39/2019) CRL.M.C. 3369/2019 FILED BY X (DISPOSED ON : 2022-02-01) BAIL APPLN. 870/2019 FILED BY RAKESH RATHEE (DISPOSED ON : 2019-05-22) P.S.-FIR NO. :(PATEL NAGAR-39/2019)
31	CRL.REV.P.-567/2022 CRL.M.A. 17422/2022	CBI V/s N. DIWAKAR	ANUBHA BHARDWAJ
		OTHER DETAILS OF ADVOCATES: ANUBHA BHARDWAJ(OFFICEOFANUBHABHARDWAJADVOCATE@GMAIL.COM)(9811503304)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2005-S-0007) W.P.(CRL) 1141/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 446/2022 FILED BY VANDANA MAKAR (D. OF HEARING : 2025-08-11) CRL.M.C. 4552/2022 FILED BY ASHOK KUMAR JOHRI (D. OF HEARING : 2025-08-11) P.S.-FIR NO. :(CBI-DST-2005-S-0007)
32	CRL.REV.P.-577/2022 CRL.M.A. 17800/2022	SHAKIR ALI V/s NISHAT	PRANAY MOHAN GOVIL, MOHD ASIF
		OTHER DETAILS OF ADVOCATES: SHAKIR ALI(SHQIRALI@OUTLOOK.COM)(9718933628)(PETITIONER) PRANAY MOHAN GOVIL(PRANAYMOHANGOVIL@GMAIL.COM)(9958860135)(PETITIONER) MOHD ASIF(ADVMOHIDASIF@GMAIL.COM)(9311576258)(PETITIONER)	
33	CRL.REV.P.-699/2022 CRL.M.A. 21323/2022	RAJIV MONGA & ORS. V/s STATE NCT OF DELHI & ANR.	MUKESH KUMAR SAROJA
		OTHER DETAILS OF ADVOCATES: M.K. SAROJA(MUKESHSAROJ@HOTMAIL.COM)(9891952270)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PHOTO PANKAJ(PHOTOSTATPANKAJ@GMAIL.COM){}(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-106/2017) CRL.M.C. 811/2024 FILED BY MR. DESH DEEPAK MONGA & ORS. (DISPOSED ON : 2024-02-01) P.S.-FIR NO. :(KESHAV PURAM-106/2017)
34	CRL.REV.P.-17/2023 CRL.M.A. 315/2023	STATE GOVT OF NCT OF DELHI V/s VIJAYA DUTT	AMIT AHLAWAT
		OTHER DETAILS OF ADVOCATES: AMIT AHLAWAT(AMITAHLAWATADV@YAHOO.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)	P.S.-FIR NO. :(DWARKA SOUTH-534/2021)
35	CRL.REV.P.-151/2023 WITH CRL.REV.P. 282/2023	GULFAM@VIP V/s STATE	SHAVANA BEGUM, UMESH KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: SALIM MALIK(SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH KUMAR SINGH(UMESHKUMARSINGH83@GMAIL.COM)(9540122062)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-91/2020) BAIL APPLN. 3114/2020 FILED BY NAJIM (DISPOSED ON : 2020-11-11) BAIL APPLN. 2925/2020 FILED BY KASIM (DISPOSED ON : 2020-10-13) BAIL APPLN. 3570/2020 FILED BY TANVEER MALIK (DISPOSED ON : 2020-11-23) BAIL APPLN. 2664/2020 FILED BY TANVEER

				MALIK (DISPOSED ON : 2020-09-24) BAIL APPLN. 1074/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-04-22) BAIL APPLN. 2440/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-07-12) BAIL APPLN. 1002/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-04-26) BAIL APPLN. 652/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-02-25) CRL.M.C. 4636/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.M.C. 4654/2022 FILED BY MOHD. TAHIR HUSSAIN (DISPOSED ON : 2024-11-26) CRL.M.C. 4635/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.M.C. 4637/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.REV.P. 282/2023 FILED BY TANVEER MALIK (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DAYAL PUR-91/2020)
36	CRL.REV.P.-282/2023 CRL.M.A. 6976/2023 CRL.M.A. 7119/2023	TANVEER MALIK V/s STATE	SHAVANA BEGUM, UMESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SALIM MALIK(SMALIK5051@GMAIL.COM)(9910595051)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UMESH KUMAR SINGH(UMESHKUMARSINGH83@GMAIL.COM)(9540122062)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DAYAL PUR-91/2020) BAIL APPLN. 3114/2020 FILED BY NAJIM (DISPOSED ON : 2020-11-11) BAIL APPLN. 2925/2020 FILED BY KASIM (DISPOSED ON : 2020-10-13) BAIL APPLN. 3570/2020 FILED BY TANVEER MALIK (DISPOSED ON : 2020-11-23) BAIL APPLN. 2664/2020 FILED BY TANVEER MALIK (DISPOSED ON : 2020-09-24) BAIL APPLN. 1074/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-04-22) BAIL APPLN. 2440/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-07-12) BAIL APPLN. 1002/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-04-26) BAIL APPLN. 652/2021 FILED BY TANVEER MALIK (DISPOSED ON : 2021-02-25) CRL.M.C. 4636/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.M.C. 4654/2022 FILED BY MOHD. TAHIR HUSSAIN (DISPOSED ON : 2024-11-26) CRL.M.C. 4635/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.M.C. 4637/2022 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-05-30) CRL.REV.P. 151/2023 FILED BY GULFAM@VIP (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DAYAL PUR-91/2020)
37	CRL.REV.P.-507/2023	RAKESH PAUL V/s SSC PRATIBHAN	SUSHIL KUMAR	
		OTHER DETAILS OF ADVOCATES: BIMLESH KUMAR (ADVIMLESH385@GMAIL.COM)(9818674477)(PETITIONER)		
38	CRL.REV.P.-722/2023	SACHIN ARORA V/s MARSHAL	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: JAGAT SINGH BAASTA(JAGATSINGHBHAASTA@GMAIL.COM)(9810477512)(PETITIONER) MARSHAL (AMITKRADV.@GMAIL.COM)()(RESPONDENT)		
39	CRL.REV.P.-740/2023 CRL.M.A. 18259/2023 WITH CRL.REV.P. 773/2023 CRL.REV.P. 743/2023	RAVNEET SINGH V/s STATE THROUGH SHO PS VIJAY VIHAR	RAKESH CHAHAR	
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR (NAVEENCHAUHAN3433@GMAIL.COM)(9910411577)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-391/2016) BAIL APPLN. 1251/2016 FILED BY RAVNEET SINGH (DISPOSED ON : 2018-10-25) BAIL APPLN. 428/2019 FILED BY AMANDEEP SINGH BHALLA (DISPOSED ON : 2019-05-08) CRL.REV.P. 773/2023 FILED BY AMANDEEP SINGH & ANR. (D. OF HEARING : 2025-04-16) CRL.REV.P. 743/2023 FILED BY RAVINDER KAUR (D. OF HEARING : 2025-04-16)

				P.S.-FIR NO. :(VIJAY VIHAR-391/2016)
40	CRL.REV.P.-743/2023 CRL.M.A. 18363/2023	RAVINDER KAUR V/s STATE THROUGH SHO PS VIJAY VIHAR	RAKESH CHAHAR	
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR(NAVEENCHAUHAN3433@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-391/2016) BAIL APPLN. 1251/2016 FILED BY RAVNEET SINGH (DISPOSED ON : 2018-10-25) BAIL APPLN. 428/2019 FILED BY AMANDEEP SINGH BHALLA (DISPOSED ON : 2019-05-08) CRL.REV.P. 773/2023 FILED BY AMANDEEP SINGH & ANR. (D. OF HEARING : 2025-04-16) CRL.REV.P. 740/2023 FILED BY RAVNEET SINGH (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(VIJAY VIHAR-391/2016)
41	CRL.REV.P.-773/2023 CRL.M.A. 19500/2023	AMANDEEP SINGH & ANR. V/s STATE THROUGH SHO PS VIJAY VIHAR & ANR.	RAKESH CHAHAR	
		OTHER DETAILS OF ADVOCATES: RAKESH CHAHAR (NAVEENCHAUHAN3433@GMAIL.COM)(9910411577)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-391/2016) BAIL APPLN. 1251/2016 FILED BY RAVNEET SINGH (DISPOSED ON : 2018-10-25) BAIL APPLN. 428/2019 FILED BY AMANDEEP SINGH BHALLA (DISPOSED ON : 2019-05-08) CRL.REV.P. 743/2023 FILED BY RAVINDER KAUR (D. OF HEARING : 2025-04-16) CRL.REV.P. 740/2023 FILED BY RAVNEET SINGH (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(VIJAY VIHAR-391/2016)
42	CRL.REV.P.-801/2023	NAWAL SINGH NAGAR V/s RAJ KUMAR	ASHWANI GARG	
		OTHER DETAILS OF ADVOCATES: ASHWANI GARG (ASHWANIGARGFIRST@YAHOO.CO.IN)(9540046423)(PETITIONER)		
43	CRL.REV.P.-881/2023 CRL.M.A. 22874/2023	SH. MINTU @PARSHANT V/s STATE (GOVT. OF NCT OF DELHI) AND ORS.	HARI SHANKER PLANIYA	
		OTHER DETAILS OF ADVOCATES: FARZ KHAN (FZAWESOME@GMAIL.COM){}(PETITIONER) FARAZ KHAN(FZAWESOME@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
44	CRL.REV.P.-885/2023 CRL.M.A. 22904/2023	VINAY KUMAR V/s SUMAN & ANR.	GANESH CHAND SHARMA, NISHANT MADAN, NAMAN GUPTA	
		OTHER DETAILS OF ADVOCATES: GANESH CHAND SHARMA(LEGALSAHAAYTA@GMAIL.COM)(8960896896)(PETITIONER) SUMAN(DONTLOSEHOPE27@GMAIL.COM)(8153936756)(RESPONDENT) NISHANT MADAN(ADV.NISHANTMADAN@GMAIL.COM)(8860611287)(PETITIONER) NAMAN GUPTA(GUPTALAWOFFICES@GMAIL.COM)(9599780529)(PETITIONER)		
45	CRL.REV.P.-1002/2023 WITH CRL.REV.P. 1004/2023	KEWAL KRISHAN THAKUR V/s STATE OF NCT OF DELHI & ANR.	HARSHVARDHAN SINGH SOAM	
		OTHER DETAILS OF ADVOCATES: Y.P. SINGH & ASSOCIATES(ADV.YPSINGH@GMAIL.COM)(9811434477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.REV.P.-1004/2023	KEWAL KRISHAN THAKUR V/s STATE OF NCT OF DELHI & ANR. & ORS.	HARSHVARDHAN SINGH SOAM	
		OTHER DETAILS OF ADVOCATES: Y.P. SINGH & ASSOCIATES(ADV.YPSINGH@GMAIL.COM)(9811434477)(PETITIONER) Y.P SINGH (ADV.YPSINGH@GMAIL.COM)(9811434477)(PETITIONER) Y.P SINGH (ADV.YPSINGH@GMAIL.COM)(9811434477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	CRL.REV.P.-1044/2023 CRL.M.A. 26926/2023	STATE V/s NITIN	PRIYANKA DALAL	
		OTHER DETAILS OF ADVOCATES: PRIYANKA DALAL (PRIYANKADALAL282@GMAIL.COM)(9878063152)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-504/2022)

48	CRL.REV.P.-1091/2023 CRL.M.A. 27987/2023	VIPIN & ORS. V/s THE STATE (NCT OF DELHI)	RAHUL RAI	
		OTHER DETAILS OF ADVOCATES: RAHUL RAI(RAI.RAHUL2011@GMAIL.COM)(9654881444)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-379/2018) BAIL APPLN. 1481/2023 FILED BY VIPIN (DISPOSED ON : 2023-08-04) P.S.-FIR NO. :(SANGAM VIHAR-379/2018)
49	CRL.REV.P.-1173/2023	POOJA AGGARWAL & ANR. V/s MUKUL KUMAR	VAIBHAV VATS (DHCLSC), SAKSHI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV VATS (VAIBHAVVATS@HOTMAIL.COM)(9810330044)(PETITIONER) MUKUL (MUKUL0786@HOTMAIL.COM){}(RESPONDENT) SAKSHI (SAKSHIVEERBHAN@GMAIL.COM)(8882913226)(PETITIONER)		
50	CRL.REV.P.-1322/2023 CRL.M.A. 33493/2023	SUBHASH CHANDER V/s THE STATE NCT OF DELHI AND ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL182@GMAIL.COM)(9319100883)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-275/2022)
51	W.P.(CRL)-499/2024 CRL.M.A. 14692/2024	KAMLESH AHUJA V/s GOVT OF NCT OF DELHI & ANR.	MUKESH GUPTA, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA (ABHISHARMA1107@GMAIL.COM)(8826752352)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NEERAJ KUMAR(NKASSOCIATES.ADVOCATE@GMAIL.COM)(8826275476)(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-253/2022)
52	W.P.(CRL)-1255/2024	MR RAVI VARANASI V/s CENTRAL BUREAU OF INVESTIGATION	MANISH KUMAR SHEKHARI	
		OTHER DETAILS OF ADVOCATES: SWAPNIL (SWAPNIL.SRIVASTAVA@MZMLEGAL.COM)(9953189351)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-221-2022-E-0030) BAIL APPLN. 2409/2022 FILED BY SANJAY PANDEY (DISPOSED ON : 2022-12-08) CRL.M.C. 3763/2022 FILED BY ISEC SERVICES PVT. LTD. & ANR. (D. OF HEARING : 2025-07-24) CRL.M.C. 2749/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-27) CRL.M.C. 2751/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-08-27) P.S.-FIR NO. :(CBI-221-2022-E-0030)
53	W.P.(CRL)-1382/2024	AMIT TYAGI & ANR. V/s THE STATE THROUGH SHO & ANR.	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA (SHARMA314GAURAV@GMAIL.COM)(8586998929)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-415/2022)
54	W.P.(CRL)-1420/2024 CRL.M.A. 13856/2024	SANDEEP SOOD V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	ASHUTOSH LOHIA, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: ASUTOSH LOHIA(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){}(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		P.S.-FIR NO. :(CBI-218-2024-A-0003)
55	W.P.(CRL)-1989/2024 CRL.M.A. 19338/2024	ARSHAD ALI SIDDIQUI V/s STATE OF NCT OF DELHI & ORS.	SHAHZEB AHMED, SHAHZEB AHMED	
		OTHER DETAILS OF ADVOCATES: SHAHZEB AHMED (OFFICE@ASECHAMBERS.IN)(9911150016)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHAHZEB AHMED(SHAHZEB1128@GMAIL.COM)(9911150016)(PETITIONER)		P.S.-FIR NO. :(JAMIA NAGAR-189/2023)
56	W.P.(CRL)-2431/2024 CRL.M.A. 32055/2024	MOIRANGTHEM RANA PRATAP V/s STATE, NCT OF DELHI & ANR.	AVNEESH SARAN(DHCLSC), AVNEESH SARAN	
		OTHER DETAILS OF ADVOCATES: UDAY CHUAHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS KUMAR(VIKASKUMAR968@GMAIL.COM)(9871921898)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-99/2018)

57	W.P.(CRL)-3297/2024 CRL.M.A. 31798/2024 CRL.M.A. 7502/2025	SHIVI AGGARWAL AND ORS. V/s THE STATE OF NCT OF DELHI & ORS.	AJAI KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: A.K TRIPATHI (ADVOCATETRIPATH100@GMAIL.COM)(9810154341)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJENDRA TRIPATHI(RAJENDRA.TRIPATHIADV@GMAIL.COM)(9810154341)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
58	W.P.(CRL)-3465/2024 CRL.M.A. 33309/2024 CRL.M.A. 33310/2024	SATTO V/s STATE NCT OF DELHI & ANR.	PARAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAN KUMAR(PRISTINECOUNCILORS@GMAIL.COM)(9899829883)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-273/1984) CRL.A. 145/1994 FILED BY SMT. MAN KAUR (DISPOSED ON : 2010-12-03) W.P.(CRL) 744/2012 FILED BY SATTO (DISPOSED ON : 2012-05-24) W.P.(CRL) 1545/2012 FILED BY SATTO (DISPOSED ON : 2012-11-20) W.P.(CRL) 264/2012 FILED BY SATTO (DISPOSED ON : 2012-04-25) W.P.(CRL) 219/2013 FILED BY SATTO (DISPOSED ON : 2013-02-11) W.P.(CRL) 1171/2013 FILED BY SATTO (DISPOSED ON : 2013-08-12) W.P.(CRL) 989/2012 FILED BY SATTO (DISPOSED ON : 2012-07-23) W.P.(CRL) 1817/2013 FILED BY SATTO (DISPOSED ON : 2013-10-31) W.P.(CRL) 1748/2013 FILED BY SATTO (DISPOSED ON : 2013-10-23) W.P.(CRL) 881/2013 FILED BY SATTO (DISPOSED ON : 2013-07-01) W.P.(CRL) 1469/2013 FILED BY SATTO (DISPOSED ON : 2013-09-24) W.P.(CRL) 1937/2013 FILED BY SATTO (DISPOSED ON : 2013-11-25) W.P.(CRL) 677/2014 FILED BY SATTO (DISPOSED ON : 2014-04-03) W.P.(CRL) 383/2015 FILED BY SATTO (DISPOSED ON : 2015-02-25) W.P.(CRL) 2016/2015 FILED BY SATTO (DISPOSED ON : 2015-12-02) W.P.(CRL) 298/2018 FILED BY SATTO (DISPOSED ON : 2018-02-12) P.S.-FIR NO. :(SUBZI MANDI-273/1984)
59	W.P.(CRL)-3510/2024	MOHAMMAD YASIN MALIK V/s UNION OF INDIA & ORS.	M ASAD BEIG	
		OTHER DETAILS OF ADVOCATES: M ASAD BEIG (MIRZA.ASAD.352MA.MA@GMAIL.COM)(8178277217)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-10/2017) W.P.(CRL) 2707/2018 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2018-09-11) CRL.A. 768/2018 FILED BY ZAHOR AHMAD SHAH WATALI (DISPOSED ON : 2018-09-13) CRL.A. 615/2019 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2019-05-28) CRL.A. 2/2020 FILED BY NAVAL KISHORE KAPOOR (DISPOSED ON : 2025-03-12) CRL.A. 369/2022 FILED BY MASARAT ALAM BHAT (D. OF HEARING : 2025-05-14) W.P.(CRL) 2321/2022 FILED BY ALTAF AHMAD SHAH (DISPOSED ON : 2022-10-03) CRL.A. 27/2023 FILED BY SHABIR AHMED SHAH (DISPOSED ON : 2023-01-09) CRL.A. 118/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-01-13) CRL.A. 276/2023 FILED BY ZAHOR AHMAD SHAH WATALI (D. OF HEARING : 2025-05-14) CRL.A. 600/2023 FILED BY SHABIR AHMED SHAH (D. OF HEARING : 2025-04-25) CRL.A. 379/2023 FILED BY NAYEEM AHMAD KHAN (D. OF HEARING : 2025-05-14) CRL.A. 478/2023 FILED BY NAYEEM AHMAD KHAN (DISPOSED ON : 2024-12-19) CRL.A. 436/2023 FILED BY STATE (NATIONAL INVESTIGATION AGENCY) (D. OF HEARING : 2025-05-08) W.P.(CRL) 363/2024 FILED BY MOHAMMAD YASIN MALIK (DISPOSED ON : 2024-02-14)

				CRL.A. 933/2024 FILED BY BASHIR AHMAD BHAT (D. OF HEARING : 2025-04-29) W.P.(CRL) 3651/2024 FILED BY SHABBIR SHAH (D. OF HEARING : 2025-05-22) CRL.A. 1154/2024 FILED BY MEHRAJUDDIN KALWAL (D. OF HEARING : 2025-04-23) CRL.REV.P. 1374/2024 FILED BY STATE (THROUGH DIRECTOR GENERAL, PRISONS) (D. OF HEARING : 2025-04-25) W.P.(CRL) 233/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-02-24) CRL.A. 299/2025 FILED BY ABDUL RASHID SHEIKH (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :(NIA-10/2017)
60	W.P.(CRL)-3760/2024 CRL.M.A. 38884/2024 WITH W.P.(CRL) 4070/2024 W.P.(CRL) 341/2025 W.P.(CRL) 421/2025 W.P.(CRL) 480/2025	SURAJ PRAKASH V/s CENTRAL BUREAU OF INVESTIGATION	SANJAY MANN, ABHISHEK BATRA	
		OTHER DETAILS OF ADVOCATES: SANJAY MANN (SANJAYMANNASSOCIATES@GMAIL.COM)(9312251440)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) ANUPAM S SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2022-A-0002) W.P.(CRL) 3270/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-09-10) W.P.(CRL) 4070/2024 FILED BY VIBHAV MITTAL (D. OF HEARING : 2025-04-16) W.P.(CRL) 341/2025 FILED BY KM SHARMA (D. OF HEARING : 2025-04-16) W.P.(CRL) 421/2025 FILED BY MR. C.K. SINHA (D. OF HEARING : 2025-04-16) W.P.(CRL) 480/2025 FILED BY NEERAJ GAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-217-2022-A-0002)
61	W.P.(CRL)-4070/2024 CRL.M.A. 39206/2024	VIBHAV MITTAL V/s CENTRAL BUREAU OF INVESTIGATION	SANJAY MANN	
		OTHER DETAILS OF ADVOCATES: SANJAY MANN (SANJAYMANNASSOCIATES@GMAIL.COM)(9312251440)(PETITIONER) SANJAY MANN(SANJAYMANNASSOCIATES@GMAIL.COM)(9899064115)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2022-A-0002) W.P.(CRL) 3270/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-09-10) W.P.(CRL) 3760/2024 FILED BY SURAJ PRAKASH (D. OF HEARING : 2025-04-16) W.P.(CRL) 341/2025 FILED BY KM SHARMA (D. OF HEARING : 2025-04-16) W.P.(CRL) 421/2025 FILED BY MR. C.K. SINHA (D. OF HEARING : 2025-04-16) W.P.(CRL) 480/2025 FILED BY NEERAJ GAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-217-2022-A-0002)
62	W.P.(CRL)-341/2025 CRL.M.A. 2908/2025 CRL.M.A. 2909/2025	KM SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	R V SINHA	
		OTHER DETAILS OF ADVOCATES: A.S. SINHA(SINHAADVOCATE@HOTMAIL.COM)(0)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2022-A-0002) W.P.(CRL) 3270/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-09-10) W.P.(CRL) 3760/2024 FILED BY SURAJ PRAKASH (D. OF HEARING : 2025-04-16) W.P.(CRL) 4070/2024 FILED BY VIBHAV MITTAL (D. OF HEARING : 2025-04-16) W.P.(CRL) 421/2025 FILED BY MR. C.K. SINHA (D. OF HEARING : 2025-04-16) W.P.(CRL) 480/2025 FILED BY NEERAJ GAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-217-2022-A-0002)
63	W.P.(CRL)-421/2025	MR. C.K. SINHA V/s CENTRAL BUREAU OF INVESTIGATION	SANJAY MANN	
		OTHER DETAILS OF ADVOCATES: SANJAY MANN (SANJAYMANNASSOCIATES@GMAIL.COM)(9899064115)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2022-A-0002) W.P.(CRL) 3270/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-09-10)

				W.P.(CRL) 3760/2024 FILED BY SURAJ PRAKASH (D. OF HEARING : 2025-04-16) W.P.(CRL) 4070/2024 FILED BY VIBHAV MITTAL (D. OF HEARING : 2025-04-16) W.P.(CRL) 341/2025 FILED BY KM SHARMA (D. OF HEARING : 2025-04-16) W.P.(CRL) 480/2025 FILED BY NEERAJ GAUR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-217-2022-A-0002)
64	W.P.(CRL)-480/2025	NEERAJ GAUR V/s CENTRAL BUREAU OF INVESTIGATION	SANJAY MANN	
		OTHER DETAILS OF ADVOCATES: SANJAY MANN & ASSOCIATES(SANJAYMANNASSOCIATES@GMAIL.COM)(9899064115)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-217-2022-A-0002) W.P.(CRL) 3270/2023 FILED BY LAMBODAR PRASAD PADHY (DISPOSED ON : 2024-09-10) W.P.(CRL) 3760/2024 FILED BY SURAJ PRAKASH (D. OF HEARING : 2025-04-16) W.P.(CRL) 4070/2024 FILED BY VIBHAV MITTAL (D. OF HEARING : 2025-04-16) W.P.(CRL) 341/2025 FILED BY KM SHARMA (D. OF HEARING : 2025-04-16) W.P.(CRL) 421/2025 FILED BY MR. C.K. SINHA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(CBI-217-2022-A-0002)
65	W.P.(CRL)-3824/2024	HIMANSHU SACHDEVA V/s STATE OF UTTAR PRADESH AND ORS	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
66	W.P.(CRL)-3901/2024 CRL.M.A. 37642/2024	SURJEET @ AJAY @ PAYYU @SANJAY V/s STATE OF NCT OF DELHI	ANSUIYA	
		OTHER DETAILS OF ADVOCATES: SHIVANSH MAINI ()(9650044785)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJOURI GARDEN-942/1997) CRL.A. 75/2001 FILED BY JOGINDER (DISPOSED ON : 2009-09-16) CRL.A. 151/2001 FILED BY SHAMIM (DISPOSED ON : 2009-09-16) CRL.A. 214/2001 FILED BY SURJIT SINGH (DISPOSED ON : 2009-09-16) CRL.A. 543/2001 FILED BY VIJAY (DISPOSED ON : 2009-09-16) W.P.(CRL) 1333/2013 FILED BY JOGINDER (DISPOSED ON : 2013-08-23) W.P.(CRL) 288/2019 FILED BY SURJEET @ AJAY @ PHAIYU @ SANJAY (DISPOSED ON : 2019-05-22) W.P.(CRL) 236/2020 FILED BY JOGINDER (DISPOSED ON : 2020-02-05) W.P.(CRL) 1914/2020 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2020-11-19) W.P.(CRL) 1328/2020 FILED BY VIJAY (DISPOSED ON : 2020-10-15) W.P.(CRL) 66/2021 FILED BY VIJAY (DISPOSED ON : 2021-01-14) W.P.(CRL) 716/2021 FILED BY VIJAY (DISPOSED ON : 2021-06-14) W.P.(CRL) 35/2022 FILED BY SHAMIM @ MUNNA (DISPOSED ON : 2023-02-20) W.P.(CRL) 2471/2022 FILED BY VIJAY RAI (DISPOSED ON : 2022-12-02) W.P.(CRL) 2835/2023 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2023-12-20) W.P.(CRL) 232/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-01-23) W.P.(CRL) 1200/2024 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2024-04-22) W.P.(CRL) 4056/2024 FILED BY VIJAY RAI (DISPOSED ON : 2025-01-10) W.P.(CRL) 318/2025 FILED BY JOGINDER KUMAR (DISPOSED ON : 2025-01-31) W.P.(CRL) 614/2025 FILED BY SURJEET @ AJAY @ PAYYU @ SANJAY (DISPOSED ON : 2025-03-17)

			P.S.-FIR NO. :(RAJOURI GARDEN-942/1997)	
67	CRL.M.C.-566/2025 CRL.M.A. 2705/2025	ASHOK SHARMA V/s VIJAY JAIN AND ANR	KRISHAN KUMAR SHARMA, PRASOUK JAIN	
		OTHER DETAILS OF ADVOCATES: K.K SHARMA (KKSHARMAADVOCATE384@GMAIL.COM)(9818140429)(PETITIONER) PRASOUK JAIN(KARANSINHA@LPJPARTNERS.COM)(9899314700)(RESPONDENT)		
68	CRL.REV.P.-13/2025 CRL.M.A. 598/2025 CRL.M.A. 599/2025 CRL.M.A. 600/2025	SMT ANURADHA DIWAN V/s STATE OF NCT OF DELHI	NISHANT DAS	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: NISHANT DAS(NISHANTDAS@NSASSOCIATES.IN)(9899385987)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CRIME AND RAILWAY-238/2011)
FOR HEARING AND DISPOSAL				
69	CRL.A.-778/2003 CRL.M.A. 3135/2010	VIJAY KUMAR V/s STATE N.C.T. OF DELHI	VIPIN KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(I.P.ESTATE-81/1995)
FOR CONSIDERATION				
70	W.P.(CRL)-270/2024	ANAND TYAGI V/s STATE OF DELHI & ANR.	LUV MANAN	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: LUV MANAN (LUVMANAN@GMAIL.COM)(9910070888)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-350/2022)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 5878/2024 In CM(M)-541/2021(Disposed off case)	KINRI DHIR V/s VEER SINGH	SHIVANI LUTHRA LOHIYA, KUSHANK GARG	
		OTHER DETAILS OF ADVOCATES: SHIVANI LUTHRA LOHIYA(NITIN.SALUJA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) GARG(GARGITULIADV@GMAIL.COM){}(RESPONDENT) SAURABH(SAURAB@ICLOUD.COM){}(RESPONDENT) VEER(VEER.SINGH@VANAVENTURES.CO.IN){}(RESPONDENT) SHIVANI LUTHRA (SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER) DSNR LEGAL(INFO@DSNRLEGAL.COM){}(RESPONDENT) AKSHAYA (AKSHAYA.GANPATH@DSNRLEGAL.COM){}(RESPONDENT) VEER SINGH(VEERSINGH@YAHOO.COM){}(RESPONDENT) VEER SINGH(VEER.SINGH@VANAVENTURES.CO.IN){}(RESPONDENT) SHIVANI LUTHRA LOHIYA(SHIVANI.LUTHRALOHIYA@LAWCHAMBERS.CO.IN)(9910031323)(PETITIONER)		

		AKSHAYA(AKSHAYA.GANPATH@DSNRLEGAL.COM){0}(RESPONDENT) AKSHAYA(AKSHAYA.GANPATH@DSNRLEGAL.COM){0}(RESPONDENT) KUSHANK GARG(KUSHANKGARG25@GMAIL.COM){9764775337}(PETITIONER)		
2	CM(M)-335/2022 CM APPL. 15873/2022 CM APPL. 15875/2022 CM APPL. 15876/2022 CM APPL. 23779/2022 WITH CM(M) 413/2022	THE HINDUSTAN TIMES LTD. V/s AITA RAM AND ORS	NIKUNJ VERMA	
		OTHER DETAILS OF ADVOCATES:		
3	CM(M)-413/2022 CM APPL. 21193/2022	AITA RAM & ORS. V/s MANAGEMENT OF HINDUSTAN TIMES LTD.	RAMESH KUMAR MISHRA, NIKUNJ VERMA, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR(MISHRARAMESHK@GMAIL.COM){9911461665}(PETITIONER) RAMESH KUMAR MISHRA(MISHRARAMESHK@GMAIL.COM){9911461665}(PETITIONER) NIKUNJ VERMA(NIKUNJ@LEXJURISTS.COM){}(RESPONDENT) NIKUNJ VERMA(NIKUNJ@LEXJURISTS.COM){}(RESPONDENT) NIKUNJ VERMA(NIKUNJVERMA2794@GMAIL.COM){8447030318}(RESPONDENT) RAJESH KUMAR(RAJESHLEGAL102@GMAIL.COM){9717407930}(PETITIONER)		
4	CM(M)-512/2025 CM APPL. 15906/2025	BABA DEEP SINGH EXPORTS V/s RAWANCO SARL	SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: SUMIT GABA (SUMITGABAADVOCATE@GMAIL.COM){9310377771}(PETITIONER) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM){9310377771}(PETITIONER) RAKESH (RAKESHTKUMAR1987@GMAIL.COM){0}(RESPONDENT) RAKESH(RAKESHTKUMAR1987@GMAIL.COM){0}(RESPONDENT)		
FOR ADMISSION				
5	CM(M)-716/2022 CM APPL. 32313/2022	VIMLA V/s SHEETAL PRASAD & ANR.	ARUN SHARMA, PREM CHAND GANGANIYA	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA, SARITA SHARMA(ADVOCATEARUNSHARMA.28@GMAIL.COM){9810202044}(PETITIONER) PREM CHAND GANGANIYA(GANGANIYAADVOCATE@GMAIL.COM){9811299279}(PETITIONER)		
6	CM(M)-4028/2024	MEENAKKSHI SHARMA V/s MONIKA CHUGH	VISHAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
7	CM(M)-1422/2019 CM APPL. 43102/2019	RAM PRAKASH ARORA V/s DELHI DEVELOPMENT AUTHORITY & ORS	SUSHANT KUMAR, NAVEEN KUMAR RAHEJA	
		OTHER DETAILS OF ADVOCATES: SUSHANT KUMAR(){9899962744}(PETITIONER)		
8	CM(M)-359/2022 CM APPL. 19018/2022	KIRAN & ANR. V/s STATE & ORS.	P D SINGHAL, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: P D SINGHAL(ADVOCATEPDSINGHAL@GMAIL.COM){9868139900}(PETITIONER) P.D SINGHAL(ADVOCATEPDSINGHAL@GMAIL.COM){9999123106}(PETITIONER) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) BRIJESH (OFFICEOFBRIJESHKTAMBER@GMAIL.COM){}(RESPONDENT) GM ADMIN(GMADMIN@BOL.NET.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM){9871773187}(RESPONDENT)		
9	CM(M)-465/2022	SHYAM SUNDAR CHAUDHARY & ANR. V/s SHRI RAMESH CHAND PANDEY	VIRENDRA KUMAR RAWAT	
		OTHER DETAILS OF ADVOCATES: VIRENDRA RAWAT (RAWAT.V2001@GMAIL.COM){9810127729}(PETITIONER)		
10	CM(M)-470/2022 CM APPL. 23769/2022 CM APPL. 2543/2025 CM APPL. 2544/2025	SHRI DINA NATH THROUGH L R & ANR. V/s SH SUBHASH CHAND SAINI & ORS.	SHIV CHARAN GARG, PARITOSH BUDHIRAJA	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM){9811061563}(PETITIONER) AKRIS(AKRIS.N.ASSOCIATES@GMAIL.COM){}(RESPONDENT) PARITOSH BUDHIRAJA(PARITOSHBUDHIRAJA@GMAIL.COM){9810100237}(PETITIONER)		
11	CM(M)-1235/2022	RAJESH RAMCHARAN & ORS. V/s SUMITRA DEVI	AMIT SAXENA	
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA(){9811360525}(PETITIONER)		

12	CM(M)-1467/2022	MANISH KUMAR V/s DR. ANITA CHAUHAN @ ANITA KHURANA CHAUHAN	MRIDUL JAIN, SIDHARTH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MRIDUL JAIN(ADVOCATEJAINOFFICE@GMAIL.COM){}(PETITIONER) ELEGANCEO(CLINICELEGANCEO@GMAIL.COM){}(RESPONDENT) SANJAY(ADV.SANJAY575@GMAIL.COM){}(RESPONDENT) ANITA(DOCANITACHAUHAN@GMAIL.COM){}(RESPONDENT) SIDHARTH AGGARWAL(SIDHARTHAGGARWAL241@GMAIL.COM)(8826247756)(PETITIONER)		
13	CM(M)-465/2023 CM APPL. 13853/2023 CM APPL. 13854/2023	ANIL KUMAR V/s SWATI & ORS.	ANKUR AGGARWAL, SPARSH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: PAWAN KAWRANI(ADVOCATEANKURAGGARWAL@GMAIL.COM)(9999989589)(PETITIONER) ROHIT GUPTA (ROHIT.GUPTA068@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) KAMAL N CO(KAMALNCO@GMAIL.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) ARJUN PANT (PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT) SPARSH CHAUDHARY(CHAUDHARYSPARSH5@GMAIL.COM)(9717836377)(RESPONDENT)		
14	CM(M)-1535/2023 CM APPL. 48400/2023	MUNICIPAL CORPORATION OF DELHI V/s SHRI L.R. VAID (RETD. COL) & ORS.	NAZIA PARVEEN, NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR AND NAZIA PARVEEN(){(9278693021)(PETITIONER) NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693021)(PETITIONER)		
15	CM(M)-2068/2023	SONI DAVE V/s TRANS ASIAN INDUSTRIES EXPOSITIONS PVT. LTD.	UTSAV JAIN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONI DAVE(SONIDAVE@GMAIL.COM)(9811013223)(PETITIONER) SAURABH PRAKASH, UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) LAKSHAY(LAKSHAY1608@GMAIL.COM){}(RESPONDENT) M/S TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD(MYMIR4371@GMAIL.COM)(9891310454)(RESPONDENT)		
16	CM(M)-2080/2023 CM APPL. 65364/2023	GENERAL MANAGER MS MAHINDRA AND MAHINDRA LTD V/s SH BAIDYANATH YADAV & ORS.	ARPIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHANSHANK AUTO PVT LTD(GMPERSONAL@SHASHANKAUTOS.IN)(7574808723)(PETITIONER) ANAND SHANKAR JHA, ARPIT , MEENAKSHI(ANAND.JHA@ASJLEGAL.IN)(9899617989)(PETITIONER)		
17	CM(M)-1912/2024 CM APPL. 10072/2024	BALVINDER BAGGA @ BALBIR V/s SANJEEV KUMAR & ORS.	ARUN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY, ARUN K SHARMA(AMIETANDLAY@HOTMAIL.COM)(9811151686)(PETITIONER) BALVINDER(JASPAL1234@YAHOO.COM)(9871979797)(PETITIONER) RK(RK.DUDANI09@GMAIL.COM){}(RESPONDENT) MADAN(MDANPANDEY6680@GMAIL.COM){}(RESPONDENT)		
18	CM(M)-2227/2024 CM APPL. 18708/2024	RADHIKA KHANNA PROPRIETOR M/S VRS TRADERS V/s PUNJAB NATIONAL BANK	ARCHNA GAUR, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: ARCHANA GAUR(){(9810082539)(PETITIONER) SK LAW(SKRLAWFIRMS@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
19	CM(M)-2228/2024 CM APPL. 18739/2024	UNION BANK OF INDIA V/s SAT NARAIN MITTAL & ANR.	SAMARENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: UNION BANK OF INDIA(UBI0554723@UNIONBANKOFINDIA.BANK){}(PETITIONER) SAMRENDER K DAS, SAMANWAY(SAMARENDRAKRADV@YAHOO.COM)(9999114922)(PETITIONER) VIKAS(VIKAS.G.ASSOCIATES@GMAIL.COM)(9650025115)(RESPONDENT)		
20	CM(M)-2667/2024 CM APPL. 31889/2024	M/S SHIV CONSTRUCTION COMPANY AND ANR V/s RAJ KUMAR SHARMA SINCE DECEASED THROUGH LEGAL HEIRS	RAMPAL, MANJIT SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAJKUMAR SOLANKI &		

		RAHUL(RAJKUMARSOLANKI196@GMAIL.COM)(9810410307)(PETITIONER) R SHARMA(RSHARMA.BSHIVANSH@GMAIL.COM)(9810997583)(RESPONDENT) MANJIT SINGH CHAUHAN(GEORGIANSLAWOFFICE@GMAIL.COM)(9810326486)(RESPONDENT)	
21	CM(M)-2726/2024 CM APPL. 33672/2024	M/S SHEIKH AND MAHAJAN LLP & ORS. V/s M/S ALL WAYS LOGISTICS INDIA PVT. LTD. & ANR.	VAKUL VARDHAN GAUTAM
		OTHER DETAILS OF ADVOCATES: V V GAUTAM()(9999535245)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)(7836871655)(RESPONDENT) AKSHAY(LEGALADVICE.AKSHAY@GMAIL.COM)(9811479499)(RESPONDENT)	
22	CM(M)-2732/2024 CM APPL. 33768/2024	SANDEEP GOEL V/s JUGAL KISHOR TOSHNIWAL	ABHINAV GARG
		OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ADV.ABHINAVGARG@GMAIL.COM)(9810196968)(PETITIONER) ANKUSH(ANKUSHPLASTOFINE@GMAIL.COM)(9968155472)(RESPONDENT) TAJINDER SALUJA (TAJINDER.SALUJA@YAHOO.IN)()(RESPONDENT)	
23	CM(M)-2739/2024 CM APPL. 33831/2024	DEEPIKA GUPTA V/s SH. JUGAL KISHOR TOSHNIWAL	ABHINAV GARG
		OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ADV.ABHINAVGARG@GMAIL.COM)(9810196968)(PETITIONER) DEEPIKA(SANDEEPGOEL11524@GMAIL.COM)(9812300804)(PETITIONER) INDER(GURTINDERSINGHADVOCATE@GMAIL.COM)()(RESPONDENT) ANKUSH(ANKUSHPLASTOFINE@GMAIL.COM)(9968155472)(RESPONDENT)	
24	CM(M)-2977/2024 CM APPL. 40794/2024	INDERJEET KAUR V/s HARVINDER KAUR & ANR.	JITENDER KUMAR
		OTHER DETAILS OF ADVOCATES: KHUSHBIR SINGH(ADV.TIGERSTYLE@GMAIL.COM)(9810204272)(PETITIONER) KUNAL()(9871028645)(RESPONDENT)	
25	CM(M)-3142/2024 CM APPL. 45572/2024	ADITYA WADHWA AND ORS V/s PROMOD KUMAR	VARUN KUMAR
		OTHER DETAILS OF ADVOCATES: M K GURU(LEGALGURU95@GMAIL.COM)(7204407018)(PETITIONER) PROMD KUMAR(SAURABH.COURTS@GMAIL.COM)(8860394041)(RESPONDENT)	
26	CM(M)-3149/2024 CM APPL. 45924/2024	PRATHAM BUILDCON PVT. LTD. V/s MAN MOHAN DOGRA	MUNISH CHHOKER
		OTHER DETAILS OF ADVOCATES: MUNISH CHHOKER, JYOTI VERMA & PRADEEP SHARMA(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(PETITIONER)	
27	CM(M)-3579/2024 CM APPL. 59644/2024	PRABHU LAL V/s SMT GOMTI DEVI & ANR.	NAZIA PARVEEN
		OTHER DETAILS OF ADVOCATES: SANJEEV SAGAR AND NAZIA PARVEEN(SAGARANDSAGGAR@LIVE.COM)(9278693021)(PETITIONER) SANJEEV SAGAR AND NAZIA PARVEEN(SAGARANDSAGGAR@LIVE.COM)(9278693021)(PETITIONER) MS RAWAT(MSRAWAT@GMAIL.COM)(0)(RESPONDENT) MS RAWAT(MSRAWAT@GMAIL.COM)(0)(RESPONDENT)	
28	CM(M)-3670/2024	SIGMA LEGAL SERVICES PRIVATE LIMITED V/s HIMGIRI CARS PRIVATE LIMITED AND ORS	ARCHIT SINGHAL
		OTHER DETAILS OF ADVOCATES: SIGMA LEXJURIX LLP(LEGAL@SIGMALEGAL.IN)(9599043045)(PETITIONER) PRAMOD(PRAMOD.RANJAN@HIMGIRIGROUP.COM)(0)(RESPONDENT)	
29	CM(M)-3680/2024 CM APPL. 62106/2024	VIJAY KUMAR JAIN & ANR. V/s VIJAY GARG & ORS.	ABHAY DIXIT
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(9654452476)(PETITIONER) VIJAY KUMAR()(9811010025)(PETITIONER) PUSHP LATA()(9810177111)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SCHIDANAND(SACHIDANANDCHATURVEDI2007@GMAIL.COM)(0)(RESPONDENT)	
30	CM(M)-3721/2024 CM APPL. 63341/2024	SANTOSH TULI V/s SH. C.L. CHOPRA & ORS.	SUNIL MALHOTRA
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA(SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(9871252341)(PETITIONER) SIDHARTH(SIDHARTHALODGE@GMAIL.COM)(0)(RESPONDENT) AMIT(AMITVOHRA56@GMAIL.COM)(0)(RESPONDENT)	

31	CM(M)-3781/2024 CM APPL. 65166/2024	URVASHI YADAV V/s SIDDHARTH KUMAR	VISHAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUHAN, RASHI, SHIVYA(CONTACT@@UNIVERSALLEGALLEGALARENA.COM)(9212172077)(PETITIONER) SIDDHARTH KUMAR(SIDDHARTHKUMAR1957@GMAIL.COM)(0)(RESPONDENT)		
32	CM(M)-3825/2024 CM APPL. 66550/2024	PARAMJIT KUMAR V/s SANTOSH KUMAR	CHIRAG PATHOR	
		OTHER DETAILS OF ADVOCATES:		
33	CM(M)-3916/2024 CM APPL. 5805/2025	MR. GAUTAM JAJORIA V/s MS. SUSHMA	PAYAL CHAWLA	
		OTHER DETAILS OF ADVOCATES: PAYAL CHAWLA(PAYALCHAWLA@USCONTACTUS.COM)(9811777786)(PETITIONER)		
34	CM(M)-4045/2024 CM APPL. 72295/2024	NATIONAL SEEDS CORPORATION LTD V/s COST TO COST COMPUTERS & ANR.	YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)(9650057524)(PETITIONER) COSTTOCOST DELHI(COSTTOCOSTDELHI@GMAIL.COM)(0)(RESPONDENT)		
35	CM(M)-4209/2024 CM APPL. 76211/2024	KULBHUSHAN CHAUDHARY V/s MANUJ GUPTA & ORS.	AKASH VAJPAI	
		OTHER DETAILS OF ADVOCATES: AKASH VAJPAI(AKASHVAJPAI123@GMAIL.COM)(9711904919)(PETITIONER) MANUJ GUPTA (MANUJ123@GMAIL.COM)(0)(RESPONDENT) MANUJ.GUPTA(MANUJ.GUPTA@ORANE.IN)(0)(RESPONDENT) SONU GUPTA (SONU.GUPTA@ORANE.IN)(0)(RESPONDENT)		
36	EX.F.A.-20/2016 CM APPL. 26477/2016	RAJ KUMAR GURSAHANI V/s M/S INDIA INFOLINE LTD	ASHOK KRIPLANI, SHARAD MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SHARAD MALHOTRA(MALHOTRA_SHARAD@YAHOO.COM)(9953018022)(PETITIONER)		
FINAL ARGUMENTS				
37	CM(M)-1132/2022 CM APPL. 45641/2022 CM APPL. 4316/2023	NARESH SINGLA V/s RAM AVTAR BINDAL & ORS.	SHASHI PRATAP SINGH, SUBHASH CHAWLA, SUBHASH CHAWLA	
		OTHER DETAILS OF ADVOCATES: SHASHI PRATAP(SHASHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER) SUBHASH CHAWLA(ADVOCATE.SCHAWLA@GMAIL.COM)(9810838189)(RESPONDENT) SHASHI PRATAP(SHASHIPRATAPADV@GMAIL.COM){}(RESPONDENT) SUBHASH CHAWLA(ADVOCATE.SCHAWLA@GMAIL.COM)(9810838189)(PETITIONER)		
END OF THE BOARD MATTERS				
38	EX.F.A.-4/2024 CM APPL. 3157/2024	M/S VAS INFRA TEL PVT LTD V/s M/S SCION CHEM PVT LTD & ANR.	JAIDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(9871568789)(PETITIONER) M/S VAS INFRA TEL PVT LTD(VIKASJAIN.VMJ@GMAIL.COM)(9910495222)(PETITIONER) SATISH(OLINASATISH@GMAIL.COM){}(RESPONDENT) SCION CHEM PVT LTD(SHAILESH@SCIONCHEM.COM){}(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	FAO-389/2024 CM APPL. 73750/2024	HOSHIAR SINGH V/s STATE & ORS.	DEEPAK TYAGI	
		OTHER DETAILS OF ADVOCATES: DEEPAK TYAGI, ISHAAN SETH(NOBLITASJURIS@GMAIL.COM)(9811120780)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
2	FAO-326/2023 CM APPL. 64058/2023	M/S EMBEE ROAD SERVICES PVT. LTD. V/s SMT. LILA	AJAY GOYAL	
		OTHER DETAILS OF ADVOCATES: AJAY GOYAL(AJAYGOYAL.1819@GMAIL.COM)(9891147495)(PETITIONER) AJAY(ADVOCATEASDELHI@GMAIL.COM)()(RESPONDENT)		
3	FAO-130/2024 CM APPL. 22551/2024	RAJESWARI TRADING CO. & ORS. V/s UGRO CAPITAL LIMITED	MOHIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		
4	FAO-249/2024 CM APPL. 43542/2024 CM APPL. 43543/2024	ANWAR KHAN V/s M. AZAM	ANWAR KHAN GHOURI	
		OTHER DETAILS OF ADVOCATES: ANWAR KHAN(ANWARKHANG2625@GMAIL.COM)(9811980098)(PETITIONER) AZAM() (9811910632)(RESPONDENT) HUSAIN(MHUSSAINADV360@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	FAO-250/2013	SMT BIMLA DEVI V/s THE STATE & ORS	ALOK KUMAR, YOGESH DAGAR, SUNIL DUTT VASHISTH, D K MALHOTRA, RAHESG KR MALHOTRA, PANKAJ BATRA	
		OTHER DETAILS OF ADVOCATES: PANKAJ BATRA(PANKAJBATRAADVOCATE@GMAIL.COM)(9810036745)(PETITIONER)		
6	FAO-89/2014 CM APPL. 53795/2023	EMPLOYEE STATE INSURANCE CORPORATION THR ITS REGIONAL DIRECTOR V/s VIJAY LAXMI & ORS	A K JOHRI, K.P. MAVI, K P MAVI	
		OTHER DETAILS OF ADVOCATES: K P MAVI(KPMAVIANDASSOCIATES@GMAIL.COM)(9810435717)(PETITIONER)		
7	FAO-387/2014 CM APPL. 2999/2016	NBCC(INDIA) LTD. V/s M/S YADAV CONSTRUCTION COMPANY	MANOJ. K. DAS, ANUJ DHIR, NAVEEN YADAV, SUMIT THAKUR, M THEEPA	
		OTHER DETAILS OF ADVOCATES: SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER) M THEEPA(570LAWCHAMBERS@GMAIL.COM)(9818636496)(PETITIONER)		
8	FAO-483/2017 WITH FAO 496/2017	VIKASH KUMAR V/s UNION OF INDIA	S N PARASHAR, VIJAY KUMAR PANDEY, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR PANDEY(SONU.LAW@GMAIL.COM)(9868552857)(RESPONDENT)		

		JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)	
9	FAO-496/2017	RUDAL @ RUDAL GUPTA V/s UNION OF INDIA	S N PRASHAR, JIVESH KUMAR TIWARI
		OTHER DETAILS OF ADVOCATES: JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)	
10	FAO-286/2018 CM APPL. 24082/2018 CM APPL. 8011/2024	M/S ZEOLITES ALLIED PRODUCTS PVT LTD V/s M/S GAS AUTHORITY OF INDIA LTD	AJAY KUAMAR, VIKAS SETHI
		OTHER DETAILS OF ADVOCATES: AJAY KUAMAR()(9811588015)(PETITIONER) AJAY(LAWYERAJAYK@YAHOO.COM)()(PETITIONER) SETHI LAW OFFICES(SETHILAWOFFICES@GMAIL.COM)(9891788743)(RESPONDENT)	
11	FAO-383/2019 CM APPL. 42025/2019 CM APPL. 9030/2024	NEW INDIA ASSURANCE CO LTD V/s ANUJ KUMAR & ANR	D RAJESHWAR RAO, RAM KANWAR NAIN, PRATIMA N LAKRA
		OTHER DETAILS OF ADVOCATES: D RAJESHWAR RAO()(9868285051)(PETITIONER) DRRAO(DRRAO30@YAHOO.COM)()(PETITIONER) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)	
12	FAO-470/2019	M/S ENGINEERING DEVELOPMENT CORPORATION V/s NORTH DELHI MUNICIPAL CORPORATION	ANUSUYA SALWAN
		OTHER DETAILS OF ADVOCATES: ANUSUYA SALWAN()(9811225368)(PETITIONER)	
13	FAO-49/2020 CM APPL. 3918/2020 CM APPL. 3919/2020 CM APPL. 3920/2020	PAWAN AGGARWAL & ANR V/s NEM SINGH & ORS	PRAVEEN KUMAR, BANI SINGH
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR()(9999099325)(PETITIONER) BANI SINGH(BANISINGH60@YAHOO.COM)(9810100480)(RESPONDENT)	
14	FAO-248/2021	MOHAMMAD KALEEM V/s UNION OF INDIA	SOMNATH PARASHAR
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) BRAHAM PRAKASH(PRAKASH9BRAHAM@GMAIL.COM)(9717630099)(PETITIONER) BRAHAM PRAKASH(PRAKASH9BRAHAM@GMAIL.COM)(9717630099)(RESPONDENT)	
15	FAO-215/2022 CM APPL. 36584/2022	INDU GUPTA V/s MRS SHIVANI MITTAL & ANR.	KULJEET RAWAL
		OTHER DETAILS OF ADVOCATES: INDU GUPTA(RAJ_RACHIT007@YAHOO.COM)()(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) ANKIT GUPTA(GUPANK125@GMAIL.COM)()(RESPONDENT) SHIVANI MITTAL(ARCH_SHIVANI@REDIFFMAIL.COM)()(RESPONDENT)	
16	FAO-22/2023 CM APPL. 5002/2023	SHIKHA AGARWAL V/s PRACHI KHANDELWAL	AKHIL GOYAL
		OTHER DETAILS OF ADVOCATES: ANAND PRAKASH(PRAKASH.LAW@GMAIL.COM)(9310511420)(PETITIONER) PRACHI(EXPOFASHION.DELHI@GMAIL.COM)(9953277152)(PETITIONER)	
17	FAO-29/2024 CM APPL. 4662/2024 CM APPL. 4663/2024	SENBO ENGINEERING LIMITED V/s M/S STRUCTURAL PROTECTION AND REHAB COMPANY	KARTICKAY MATHUR, RAGHAV KUMAR BIMAL
		OTHER DETAILS OF ADVOCATES: KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(PETITIONER) WATER PROOF(WATERPROOFINGINDIA@HOTMAIL.COM)()(RESPONDENT) VIKAS(VIKAS@WATERPROOFING.CO.IN)()(RESPONDENT) RAGHAV KUMAR BIMAL(RAGHAVBIMAL413@GMAIL.COM)(9990424287)(PETITIONER)	
18	FAO-204/2024 CM APPL. 36933/2024	KANUPRIYA GUPTA & ORS. V/s RAJ KUMAR GUPTA (DECEASED) THROUGH HIS LEGAL HEIRS AND ANR.	PANKAJ VIVEK, RIJU RAJ SINGH JAMWAL
		OTHER DETAILS OF ADVOCATES: A N AGGARWAL & NUPUR SACHDEVA(RSAGGARWALANA@GMAIL.COM)(9811258052)(PETITIONER) JN(JNKAUSHIKADV@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR	

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) RIJU RAJ SINGH JAMWAL(RIJURAJ@GMAIL.COM)(9811504933)(RESPONDENT)		
19	FAO-271/2024 CM APPL. 48187/2024 CM APPL. 48188/2024 WITH FAO 288/2024	M/S.VISHAKHA FACILITY MANAGEMENT PVT. LTD. V/s EMPLOYEE STATE INSURANCE CORPORATION THROUGH REGIONAL DIRECTOR AND ANOTHER	NIKHIL PATNAIK, RASHMI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NIKHIL(ADVNIKHIOFFICE@GMAIL.COM)(9811380430)(PETITIONER) KP (KPMAVIANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT) RASHMI MALHOTRA(FAIRTRADEPRACTICES@GMAIL.COM)(9818539397)(RESPONDENT)		
20	FAO-288/2024 CM APPL. 52347/2024 CM APPL. 52348/2024 WITH FAO 271/2024	M/S. VISHAKHA FACILITY MANAGEMENT PVT. LTD. V/s EMPLOYEE STATE INSURANCE CORPORATION THROUGH REGIONAL DIRECTOR AND ANR	NIKHIL PATNAIK, RASHMI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: NIKHIL PATNAIK(ADVNIKHIOFFICE@GMAIL.COM)(9811380430)(PETITIONER) KP(KPMAVIANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT) RASHMI MALHOTRA(FAIRTRADEPRACTICES@GMAIL.COM)(9818539397)(PETITIONER)		
21	RFA-209/2018 CM APPL. 19065/2022 CM APPL. 40528/2022	JAGMOHAN SINGH @ MANGAL SINGH & ANR V/s KIRAN KAPOOR & ORS	PRAVEEN SURI, SUKHBEER KOUR, SUKHBEER KOUR, YOGESH	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER) SUKHBEER KAUR BAJWA(SUKHBEERKOURBAWA@GMAIL.COM)(9818040158)(PETITIONER) PRAVEEN SURI(PRAVEENSURI73@YAHOO.COM)(9810928188)(PETITIONER) SUKHBEER(SUKHBEERKOURBAWA@GMAIL.COM)()(RESPONDENT) SUKHBEER KOUR(SUKHBEERKOURBAWA@GMAIL.COM)(9818040158)(RESPONDENT) YOGESH (YOGESHPARDHAN1990@GMAIL.COM)(8650761121)(PETITIONER)		
22	RFA-68/2019 CM APPL. 3874/2019	MAHESH KHANNA V/s HINDUSTAN RANG RASAYAN UDYOG	VINEET BHAGAT	
		OTHER DETAILS OF ADVOCATES: VINEET BHAGAT()(8826764655)(PETITIONER)		
23	RFA-168/2019 CM APPL. 9214/2019	SUSHMA YADAV & ANR V/s AMRIT THUKRAL @ AMRIT PAL THUKRAL	INDER SINGH	
		OTHER DETAILS OF ADVOCATES: INDER SINGH()(9891711075)(PETITIONER)		
24	RFA-546/2019	PRAMATHA SAHA V/s M/S CONSULTING ENGINEERS CROP & ORS	KISHORE M GAJARIA	
		OTHER DETAILS OF ADVOCATES: KISHORE M GAJARIA()(9811159082)(PETITIONER)		
25	RFA-784/2019 CM APPL. 38989/2019 CM APPL. 38991/2019	AQUILA BEGUM & ORS V/s FAZAL HUSSAIN @ FAZAL BIN AKHLAQ & ORS	JAVAD AHMAD	
		OTHER DETAILS OF ADVOCATES: JAVAD AHMAD()(9871856968)(PETITIONER)		
26	RFA-848/2019 CM APPL. 42725/2019	VIJAY SEHRAWAT V/s DELHI DEVELOPMENT AUTHORITY	AMIT SWAMI, PIYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: AMIT SWAMI()(9958299393)(PETITIONER) PIYUSH GUPTA(PIYUSHGUPTAADV71@GMAIL.COM)(9891538787)(PETITIONER)		
FOR FINAL HEARING				
27	FAO-164/2016	RAMESH SUNEJA V/s UNION OF INDIA	S N PARASHAR	
		OTHER DETAILS OF ADVOCATES:		
28	FAO-333/2019 CM APPL. 36899/2019 CM APPL. 36900/2019	THE ORIENTAL INSURANCE CO LTD V/s MEENA DEVI & ORS	S P JAIN, PRATIMA N LAKRA, PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: S P JAIN()(9873304064)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER)		

PART-HEARD MATTERS				
29	CONT.CAS(C)-744/2023 CM APPL. 58365/2024 CM APPL. 3717/2025 CM APPL. 17865/2025	YESCO CO-OPERATIVE GROUP HOUSING SOCIETY LIMITED V/s REGISTRAR CO-OPERATIVE SOCIETIES	SHRIYA CHANDA, SHREYUSS SHANKAR JOSHI	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREYUSS SHANKARJOSHI(SHREYUSS@VERTARILEGAL.COM)(9911141655)(PETITIONER) ANUJ AGGARWAL (ANUJAGGARWALASCGNCTD@GMAIL.COM)(0)(RESPONDENT) SHREYUSS SHANKARJOSHI()(9911141655)(PETITIONER) ANUJ AGGARWAL AND SHUBHAM PUNDHIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(0)(RESPONDENT) SHREYUSS SHANKARJOSHI()(9911141658)(PETITIONER) SHREYUSS SHANKAR JOSHI(SHREYUSS.SSJ@GMAIL.COM)(9911141655)(PETITIONER)		
PART-HEARD MATTERS(CONNECTED)				
30	CONT.CAS(C)-999/2023 WITH CONT.CAS(C) 1000/2023 CONT.CAS(C) 1001/2023 CONT.CAS(C) 1261/2023 CONT.CAS(C) 1262/2023 CONT.CAS(C) 1246/2023 CONT.CAS(C) 1249/2023 CONT.CAS(C) 1250/2023 CONT.CAS(C) 1258/2023 CONT.CAS(C) 1259/2023 CONT.CAS(C) 1350/2023	JAREENA & ANR. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBER.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) DDA (DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG GUPTA (CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT) GULSHAN (GULSHAN.GAWARI2020@GMAIL.COM)()(RESPONDENT) GOVPURI(SHO-GOVPURI-DL@NIC.IN)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) GANAT RANWAT(RANWAT.GANPAT@GMAIL.COM)()(RESPONDENT)		
31	CONT.CAS(C)-1000/2023	KAMLESH KUMAR & ORS. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GULSHAN GAWRI(GULSHAN.GAWARI2020@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GOVIND PURI(SHO.GOVINDPURI@DELHIPOLICE.GOV.IN)()(RESPONDENT) GANPAT RANWAT(RANAWAT.GANPAT@GMAIL.COM)()(RESPONDENT)		
32	CONT.CAS(C)-1001/2023	SIKHA & ORS. V/s GANPAT LAL & ORS.	VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIKHA()(9958721766)(PETITIONER) SIDDHARTHA SHANKAR RAY & VAIBHAV MISHRA(LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) PATAI RAM()(9289628867)(PETITIONER) SIDDHARTHA SHANKAR RAY & VAIBHAV MISHRA(LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) SANDEEP(SANDEEP.POONIA2048@DDA.GOV.IN)()(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) JAGDISH(SHO.GOVINDPURI@DELHIPOLICE.GOV.IN)(8750870932)(RESPONDENT) RANWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT)		
33	CONT.CAS(C)-1246/2023	SUMAN V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)(1126892385)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN){}(RESPONDENT)		
34	CONT.CAS(C)-1249/2023	RANJEET JHA V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
35	CONT.CAS(C)-1250/2023	HAZRA BANO V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN){}(RESPONDENT) CHIRAG (CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT)		
36	CONT.CAS(C)-1258/2023	BANO BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) GULSHAN(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
37	CONT.CAS(C)-1259/2023	NAGEENA BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN){}(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) RANAWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN){}(RESPONDENT)		
38	CONT.CAS(C)-1261/2023	MAMTA V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) RANAWAT(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN){}(RESPONDENT)		
39	CONT.CAS(C)-1262/2023	NASIMA BEGUM V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CHIRAG(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT)		

40	CONT.CAS(C)-1350/2023	PURNIMA HALDHAR V/s GULSHAN GAWRI & ORS.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON & PRERNA TANDON(VKTLAWCHAMBERS@GMAIL.COM)(9810177733)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GULSHAN GAWARI(GULSHAN.GAWRI2020@DDA.GOV.IN)(9891261706)(RESPONDENT) GANPAT LAL(RANAWAT.GANPAT@GMAIL.COM)(9811992967)(RESPONDENT) SANDEEP POONIA(SANDEEP.POONIA2048@DDA.GOV.IN)(26892385)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHIRAG GUPTA(CHIRAG.GUPTA2052@DDA.GOV.IN)(9953031811)(RESPONDENT)		
41	W.P.(C)-2352/2023 CM APPL. 8998/2023	MANGAL KARAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SHANTANU, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: SHAHRUKH ALAM(SHANTANU.SINGH@HOTMAIL.COM)(9892982325)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PARVINDER()(9868102274)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
42	W.P.(C)-2785/2023 CM APPL. 10752/2023	ARUN DAS V/s DELHI DEVELOPEMNT AUTHORITY & ANR.	SUJOY CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: PRIYADHARSHI BANERJEE(SUJOYCHATTERJEE.08@GMAIL.COM)(8447376187)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD(DELHISHELTER@GMAIL.COM)()(RESPONDENT)		
43	W.P.(C)-3350/2023 CM APPL. 12989/2023	SMT. SEEMA DAS V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SAURABH KANSAL	Listing Remarks: LEAD MATTER
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(INFO@PSAASSOIATES.IN)(9958378565)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
44	W.P.(C)-6291/2023	KASHMIR LAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
45	W.P.(C)-6303/2023 CM APPL. 40405/2023	RANDHIR KUMAR KAUSHAL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) RISHIKANT(SINGHRISHIKANTDOS@GMAIL.COM, SANJAYKLAW@YAHOO.COM)()(RESPONDENT)		
46	W.P.(C)-7893/2023	ARUN KUMAR YADAV & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(RESPONDENT)		
47	W.P.(C)-7976/2023 CM APPL. 30660/2023	SACHIN KUMAR V/s DELHI DEVELOPMENT AUTHORITY	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
48	W.P.(C)-8126/2023 CM APPL. 31245/2023	SATISH KUMAR V/s DELHI DEVELOPMENT AUTHORITY	ADITI GUPTA, CHAND CHOPRA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CHAND CHOPRA(CHAND@CHANDCHOPRA.COM)(9915907494)(PETITIONER)		
49	W.P.(C)-8433/2023	KUNDAN KUMAR SHAH & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	MOHD IRFAN, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: MOHDIRFAN (ADV.MOHDIRFAN.DELHI@GMAIL.COM)()(PETITIONER) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER CHAUHAN (PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER)		
50	W.P.(C)-8484/2023 CM APPL. 32321/2023 CM APPL. 32322/2023 CM APPL. 50544/2023	RAJ VERMA AND ORS V/s GNCTD, DUSIB & ANR.	VARUN NISCHAL, VAIBHAV MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR RAY (VAIBHAV29MISHRA@GMAIL.COM)()(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
51	W.P.(C)-8544/2023 CM APPL. 32512/2023 CM APPL. 48774/2023	BRIJESH KUMAR AND OTHERS V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET (KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANJAYARORA@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) PARVINDER (PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) CP SANJAY(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
52	W.P.(C)-8545/2023 CM APPL. 32514/2023 CM APPL. 32515/2023	SANJAY KUMAR AND ORS. V/s DELHI DEVEVELOPMENT AUTHORITY AND ORS.	KAOLIANGPOU KAMEI	
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM, KAWALPREET303@YAHOO.IN)(9899754667)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-8546/2023 CM APPL. 32516/2023	MOHIT KUMAR AND ORS V/s DELHI DEVEVELOPMENT AUTHORITY AND ORS	KAOLIANGPOU KAMEI	
	WITH W.P.(C) 17056/2024			
		OTHER DETAILS OF ADVOCATES: KAOLIANGPOU KAMEI(KAOLIANGPOUKAMEI@GMAIL.COM, KAWALPREET303@YAHOO.IN)(9899754667)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM,		

		PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)()(RESPONDENT)	
54	W.P.(C)-17056/2024 CM APPL. 72326/2024	SHARMILA MANDAL & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	VAIBHAV GAGGAR, GAGANMEET SINGH SACHDEVA
		OTHER DETAILS OF ADVOCATES: VAIBHAV GAGGAR(VAIBHAV@VAIBHAVGAGGAR.COM)(9958808548)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)(0)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)	
55	W.P.(C)-8566/2023	SHRI NIRNAJAN KANDAR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	NISHANT KUMAR
		OTHER DETAILS OF ADVOCATES: NISHA RAWAT(N4NISHANT32@GMAIL.COM)()(PETITIONER) CLOMCDHQ(DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM, DIRNS.DUSIB@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)	
56	W.P.(C)-8843/2023 CM APPL. 33425/2023	BABITA V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
57	W.P.(C)-8992/2023 CM APPL. 34090/2023 CM APPL. 34091/2023 CM APPL. 50536/2023	MADAN KUMAR AND ORS V/s GOVT. OF NCT OF DELHI & ANR.	TANUJA SINGH, VAIBHAV MISHRA
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SHANKAR RAY(VAIBHAV29MISHRA@GMAIL.COM)(9650580863)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
58	W.P.(C)-9014/2023 CM APPL. 34313/2023	SHEELA V/s DELHI DEVELOPMENT AUTHORITY	SHAKEEL AHMAD
		OTHER DETAILS OF ADVOCATES: SHAKEEL AHMAD SAIFI AND ASSOCIATES(SHAKEELADVOCATE74@GMAIL.COM)(9871519604)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(VCDDBA@DDA.ORG.IN)()(RESPONDENT)	
59	W.P.(C)-9023/2023	RAJESH V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
60	W.P.(C)-9038/2023	RAHUL V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON
		OTHER DETAILS OF ADVOCATES: VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM)(9810177733)(PETITIONER)	

		PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
61	W.P.(C)-9040/2023	MUKESH KUMAR V/s GOVERNMENT OF NCT OF DELHI & ANR.	VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: CHAMBER OF VIVEK KUMAR TANDON(VKTLAWCHAMBERS@GMAIL.COM, VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM, DDACHAMBERHC@YAHOO.COM){}(RESPONDENT)		
62	W.P.(C)-9043/2023 CM APPL. 34398/2023	MOHD DANISH V/s DDA AND OTHERS	KAWALPREET KAUR, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
63	W.P.(C)-9077/2023 CM APPL. 34559/2023	TULSI BISWAS V/s DDA AND OTHER	SUMAYYA KHATOON, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: KAWALPREET (KAWALPREET303@YAHOO.IN, SUMAYYA.ANI94@GMAIL.COM)(8287908688)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
64	W.P.(C)-9870/2023 CM APPL. 37957/2023	GANGA DEVI V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT)		
65	W.P.(C)-9873/2023 CM APPL. 37963/2023	JASWANT V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
66	W.P.(C)-9887/2023 CM APPL. 38056/2023	POORAN WASI V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA, GAGANMEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GAGANMEET SINGH SACHDEVA(GAGANMEET3@GMAIL.COM)(9582055425)(RESPONDENT)		
67	W.P.(C)-10428/2023 CM APPL. 40354/2023	SMT ASHA RANI V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SAURABH KANSAL(INFO@PSAASSOCIATES.IN)(9958378565)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, UOIDTHC@GMAIL.COM)(1123384193)(RESPONDENT)		
68	W.P.(C)-11015/2023	MITHLESH V/s DDA AND OTHERS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(7838854052)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
69	W.P.(C)-11370/2023 CM APPL. 44247/2023	DARKSHA V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
70	W.P.(C)-11431/2023	PANCHAMI BIJOLI V/s DELHI DEVELOPMENT AUTHORITY AND ORS	GOBIND MALHOTRA	
		OTHER DETAILS OF ADVOCATES: GOBIND MALHOTRA(LAWCHAMBERS.GM@GMAIL.COM)(9910553758)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT)		
71	W.P.(C)-15906/2023 CM APPL. 64005/2023	KANAN BISWAS V/s GOVERNMENT OF NCT OF DELHI & ANR.	CHANDRA PRAKASH RAJWAR	
		OTHER DETAILS OF ADVOCATES: SAVYASACHI RAWAT AND ROHAN CHANDRA(SAVYASHCHI.RAWAT@GMAIL.COM)(9811016352)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
72	W.P.(C)-361/2024 CM APPL. 1634/2024	SULAKHA PASWAN V/s DELHI DEVELOPMENT AUTHORITY	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: MS. ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) ARJUN PANT(){(9811071260)(RESPONDENT)		
73	W.P.(C)-1484/2024	JITENDRA NATH DAS (SENIOR CITIZEN) V/s DELHI DEVELOPMENT AUTHORITY (DDA)	ISHAN SANGHI	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(ISHAN@SANGHI.COM)(42175413)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
74	W.P.(C)-2243/2024 CM APPL. 9292/2024 WITH W.P.(C) 6225/2023	SAPNA BARUA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHAVENDRA MOHAN BASJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) RAGHAVENDA MOHAN BAJAJ AND KUMAR KARAN AND KANAV AGARWAL(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) DELHI DELVELOPMENT AUTHORITY, DELHI SHELTER, PARVINDER CHAUHAN(DDACHAMBERHC@YAHOO.COM, DELHISHELTER@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIJAY(OFF.RMB@GMAIL.COM)(9991235771)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) RMB(OFF.RMB@GMAIL.COM)(9991235771)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD (DELHISHELTER@GMAIL.COM){}(RESPONDENT)		
75	W.P.(C)-2277/2024 CM APPL. 9501/2024 WITH W.P.(C) 8544/2023	AJAY KUMAR V/s DELHI DEVELOPMENT AUTHORITY AND OTHERS	KAWALPREET KAUR	
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT)	
76	W.P.(C)-4607/2024 CM APPL. 18860/2024	GEETA DEVI AND OTHERS V/s DELHI DEVELOPMENT AUTHORITY AND OTHERS	KAWALPREET KAUR
		OTHER DETAILS OF ADVOCATES: KAWALPREET KAUR, UMESH KUMAR(KAWALPREET303@YAHOO.IN)(8287908688)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DUSIB(PARVINDERCHAUHAN.ADV@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	
77	W.P.(C)-5191/2024 CM APPL. 21251/2024	BABLU MANDAL V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)	
78	W.P.(C)-11024/2024 CM APPL. 45585/2024 WITH W.P.(C) 8433/2023	KALICHAND V/s DELHI DEVELOPMENT AUTHORITY & ANR.	BHUVAN MISHRA
		OTHER DETAILS OF ADVOCATES: BHUVAN MISHRA(OFFICEOFBHUVANMISHRA@GMAIL.COM)(9871756227)(PETITIONER) BHUVAN MISHRA()(9871756227)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
79	W.P.(C)-13968/2024 CM APPL. 58449/2024	MANIK PAIK & ORS. V/s DELHI DEVELOPMENT AUTHORITY	BHASKAR TIWARI
		OTHER DETAILS OF ADVOCATES: BHASKAR TIWARI(BHASKAR@TIWARIASSOCIATES.COM)(9582158748)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
80	W.P.(C)-309/2025	GANGA DAS V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	ANUPRADHA
		OTHER DETAILS OF ADVOCATES: ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
FOR DIRECTIONS(J)			
81	W.P.(C)-6360/2023 CM APPL. 24976/2023 CM APPL. 30196/2023 CM APPL. 30700/2023 CM APPL. 48723/2023 CM APPL. 50537/2023 WITH W.P.(C) 8419/2023 W.P.(C) 11951/2023	KAMLESH KUMAR AND ORS V/s GOVT OF NCT OF DELHI AND ANR	RADHA RANI TARKAR, VAIBHAV MISHRA
		OTHER DETAILS OF ADVOCATES: AARON SHAW(AWS.AARONSHAW@GMAIL.COM)(7838095611)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)(9868102274)(RESPONDENT) ARJUN PANT(PANTARJUN@REDIFFMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AARON SHAW(AWS.AARONSHAW@GMAIL.COM)(7838095611)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)(9868102274)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)(9811071260)(RESPONDENT) AARON SHAW(AWS.AARONSHAW@GMAIL.COM)(7838095611)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)(9868102274)(RESPONDENT) ARJUN PANT(DDACHAMBERHC@YAHOO.COM)(9811071260)(RESPONDENT) SIDDHARTHA SHANKAR RAY , VAIBHAV MISHRA (SIDDHARTHASHANKARRAY23@GMAIL.COM)(9650580863)(PETITIONER)	Listing Remarks: CONNECTED WITH W.P. (C) 3350/2023

		DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) PARVINDER(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
82	W.P.(C)-11951/2023 CM APPL. 46815/2023 CM APPL. 50526/2023	AJAY KUMAR & ORS. V/s DUSIB & ANR.	VAIBHAV MISHRA	Listing Remarks: CONNECTED WITH W.P. (C) 3350/2023
		OTHER DETAILS OF ADVOCATES: SIDDHARTHA SHANKAR(LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM, PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT)		
83	W.P.(C)-8419/2023 CM APPL. 32087/2023 CM APPL. 50527/2023	IQBAL AHMED SIDDIQUI AND ORS V/s GOVT OF NCT OF DELHI AND ANR	RADHA RANI TARKAR, VAIBHAV MISHRA	Listing Remarks: CONNECTED WITH W.P. (C) 3350/2023
		OTHER DETAILS OF ADVOCATES: SIDDARTHA SHANKAR ROY(AWS.AARONSHAW@GMAIL.COM)(7838095611)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM)(9868102274)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)(9811071260)(RESPONDENT) VAIBHAV MISHRA (LAWCHAMBERS.MISHRA@GMAIL.COM)(9650580863)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT)		
END OF THE BOARD MATTERS				
84	FAO-108/2022 CM APPL. 20703/2022	GEETA DEVI AND ORS V/s UNION OF INDIA AND ANR	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD, ASHIMA SOOD(RAJAN- SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN){}(RESPONDENT)		
FOR COMPLIANCE				
85	CM APPL. 37882/2022 In RFA-770/2016(Disposed off case)	VIJAY ANAND @ TITU ANAND V/s DR BALDEV RAJ ANAND & ORS	KULDEEP GOLA, SANDEEP THUKRAL, PRAVIN SHARMA & ASSOCIATES, ROMIL PATHAK, SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANDEEP THUKRAL(ADV.SANDEEPTHUKARAL@GMAIL.COM)(9971265222)(PETITIONER) ADV(ADVSANJAYRATHI@GMAIL.COM){}(RESPONDENT) PRAVEEN(PRAVINADVOCATE@GMAIL.COM){}(RESPONDENT) AKSHAY(AKSHAYGERA1@GMAIL.COM){}(RESPONDENT) KULDEEP(KGOLA7676@GMAIL.COM){}(RESPONDENT) BHADAURIYA(BHADAURIA.ADV@YAHOO.CO.IN){}(RESPONDENT) ANU(ANU.ANAND1257@GMAIL.COM){}(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-3658/2024 WITH BAIL APPLN. 177/2025	TUSHAR CHAUHAN V/s DIRECTORATE OF ENFORCEMENT	ANKIT VERMA, ARKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ARKAJ KUMAR(ARKAJKUMAR@GMAIL.COM)(9810478949)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-09) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
BAIL				
2	BAIL APPLN.-177/2025	TUSHAR CHAUHAN V/s DIRECTORATE OF ENFORCEMENT	ANKIT VERMA	
		OTHER DETAILS OF ADVOCATES: ANKIT VERMA ()(9999197883)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12)

				BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-09) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 3/2024)
INTERIM BAIL				
3	BAIL APPLN.-681/2025 CRL.M.A. 4897/2025	AMANDEEP SINGH SRAN V/s STATE (NCT OF DELHI)	SHANTANU SHARMA	
		OTHER DETAILS OF ADVOCATES: SANDEEP SINGH NAINWAL(SNAINWAL@MYIAHOO.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-329/2017)
BAIL				
4	BAIL APPLN.-1051/2024	RAJ KISHORE V/s THE STATE GOVT. OF NCT OF DELHI	ANKIT RAI	
		OTHER DETAILS OF ADVOCATES: ANKIT RAI (RAI.ANKIT069@GMAIL.COM)(9899232104)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-174/2022) BAIL APPLN. 2163/2023 FILED BY SANJAY KUMAR (D. OF HEARING : 2025-04-14) BAIL APPLN. 346/2024 FILED BY NIRPAL (DISPOSED ON : 2024-03-21) BAIL APPLN. 4019/2024 FILED BY SANJAY KUMAR (DISPOSED ON : 2024-11-06) BAIL APPLN. 4776/2024 FILED BY NIRPAL (DISPOSED ON : 2025-01-15) P.S.-FIR NO. :(CRIME AND RAILWAY-174/2022)
5	BAIL APPLN.-2605/2024	PAWAN SHUKLA V/s STATE NCT OF DELHI	FARAZ NABI	
		OTHER DETAILS OF ADVOCATES: NABI (FARAZNABI786@GMAIL.COM)(9560395737)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-26/2018) BAIL APPLN. 2745/2020 FILED BY PAWAN SHUKLA (DISPOSED ON : 2021-02-12) BAIL APPLN. 2846/2018 FILED BY PAWAN SHUKLA (DISPOSED ON : 2019-01-09) BAIL APPLN. 942/2019 FILED BY PAWAN SHUKLA (DISPOSED ON : 2019-04-12) P.S.-FIR NO. :(BADARPUR-26/2018)
6	BAIL APPLN.-3650/2024	NITIN KUMAR V/s STATE(GOVT. OF NCT OF DELHI).	SUDEEP DEY	
		OTHER DETAILS OF ADVOCATES: SUDEEP DEY (SUDEEPDEYADVOCATE@GMAIL.COM)(9205541539)(PETITIONER)		P.S.-FIR NO. :(GAZI PUR-1/2023)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
7	BAIL APPLN.-4053/2024	SHAHRUKH V/s STATE NCT OF DELHI	SHANNU BAGHEL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PATEL NAGAR-335/2024)
8	BAIL APPLN.-4073/2024	ROHIT V/s STATE GOVT. OF NCT OF DELHI	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-329/2018) BAIL APPLN. 2338/2023 FILED BY ROHIT (DISPOSED ON : 2024-09-23) BAIL APPLN. 1983/2023 FILED BY RAJA BABU@BABU (DISPOSED ON : 2024-09-03) CRL.REV.P. 124/2025 FILED BY ROHIT (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(SARAI ROHILLA-329/2018)
9	BAIL APPLN.-4145/2024 CRL.M.A. 34144/2024	MOHD. MUJAHID V/s THE STATE (GOVT OF NCT) DELHI	ASHUTOSH KAUSHIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIKCHAMBERS@GMAIL.COM)(9711070545)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-111/2019)
10	BAIL APPLN.-4273/2024	HIMANSHU V/s THE STATE GOVT OF NCT OF DELHI	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY (AJAYLAWYER9@YAHOO.COM)(9810209045)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ SOUTH-476/2024) BAIL APPLN. 4545/2024 FILED BY RAJ KUMAR MEENA (DISPOSED ON : 2024-12-10) P.S.-FIR NO. :(VASANT KUNJ SOUTH-476/2024)
11	BAIL APPLN.-4397/2024 WITH BAIL APPLN. 4814/2024	ANWAR@ SONU V/s STATE (NCT OF DELHI(	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) SURAJ PRAKASH SHARMA()(9555767373)(PETITIONER) SURAJ PRAKASH SHARMA ()(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023) BAIL APPLN. 4814/2024 FILED BY SHEKHU @ SALMAN (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023)
12	BAIL APPLN.-4814/2024	SHEKHU @ SALMAN V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023) BAIL APPLN. 4397/2024 FILED BY ANWAR@ SONU (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-193/2023)
13	BAIL APPLN.-4787/2024	NEERAJ CHAUHAN V/s DIRECTORATE OF ENFORCEMENT	ANKIT VERMA	
		OTHER DETAILS OF ADVOCATES: ANKIT VERMA ()(9999197883)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA

				(DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-09) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
14	BAIL APPLN.-556/2025	HEMANT V/s THE STATE (GOVT, N.C.T OF DELHI)	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: S.S LATHI (LATHISURJEET@GMAIL.COM)(8586012168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-654/2021) CRL.M.C. 4960/2024 FILED BY AMIR (DISPOSED ON : 2024-07-03) BAIL APPLN. 4703/2024 FILED BY AMIR (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(SEEMA PURI-654/2021)
15	BAIL APPLN.-671/2025	GUDDU KUMAR @ MOHIT PRAJAPATI V/s STATE NCT OF DELHI	FARAZ NABI	
		OTHER DETAILS OF ADVOCATES: FARAZ NABI(FARAZNABI786@GMAIL.COM)(9560395737)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMAR COLONY-363/2024) BAIL APPLN. 4346/2024 FILED BY JAFAR ALI (DISPOSED ON : 2024-12-23) P.S.-FIR NO. :(AMAR COLONY-363/2024)
16	BAIL APPLN.-683/2025	RAMANAND SAHNI V/s STATE GOVT. OF NCT OF DELHI	DURGESH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: P.PRATAP SINGH(OFFCPRATAP@GMAIL.COM)(8765582713)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-1318/2023)
17	BAIL APPLN.-1294/2025 CRL.M.A. 10132/2025 CRL.M.A. 10826/2025 CRL.M.A. 11212/2025 CRL.M.A. 11213/2025	SHWETA SHARMA V/s THE STATE OF NCT OF DELHI	PRASHANT	
		OTHER DETAILS OF ADVOCATES: PRASHANT KANHA (AOR.PRASHANT@REDLAW.IN)(9910757999)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUSH SINGH(SINGHANKUSH373@GMAIL.COM)(9654390353)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASHANRT KANHA(AOR.PRASHANT@REDLAW.IN)(9910757999)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SAKET-109/2025)

FOR ADMISSION				
18	CRL.M.C.-24/2025 CRL.M.A. 137/2025 CRL.M.A. 138/2025 WITH CRL.M.C. 598/2025	M/S SARADAMBIKA POWER PLANT PVT. LTD. AND ORS. V/s INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED IREDA	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHADANWAR (SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) SHAAD ANWAR (SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) LAW TENDO (INFO@LAWTENDO.COM)(0)(RESPONDENT) LAW TENDO (INFO@LAWTENDO.COM)(0)(RESPONDENT)		
19	CRL.M.C.-598/2025 CRL.M.A. 2935/2025	M/S SARADAMBIKA POWER PLANT PVT LTD AND ANOTHERS V/s INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LIMITED IREDA	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES: SHAAD ANWAR(SHADANWAR.K160@GMAIL.COM)(9811038828)(PETITIONER) LAWTENDO(INFO@LAWTENDO.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
20	CRL.L.P.-385/2023 CRL.M.A. 20548/2023 WITH CRL.L.P. 390/2023	MRS. USHA KIRAN CHUGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	ANWARUL HASSAN, CHANDI PRASAD NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: A. HASSAN & ASSOCIATES(ANWAR.HASSANADV@GMAIL.COM)(9873463223)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHANDI PRASAD NAUTIYAL(AUTIYAL.CP@GMAIL.COM)(9811573182)(PETITIONER)		
21	CRL.L.P.-390/2023 CRL.M.A. 20624/2023	MRS. USHA KIRAN CHUGH V/s STATE (GOVT OF NCT OF DELHI) & ORS.	ANWARUL HASSAN, CHANDI PRASAD NAUTIYAL	
		OTHER DETAILS OF ADVOCATES: A.HASSAN (ANWAR.HASSANADV@GMAIL.COM)(9873463223)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHANDI PRASAD NAUTIYAL(AUTIYAL.CP@GMAIL.COM)(9811573182)(PETITIONER)		
22	CRL.L.P.-432/2023 CRL.M.A. 22751/2023	SHRI MAHIPAL SINGH V/s SHRI PYARE LAL MATHUR	RAJIV RANJAN	
		OTHER DETAILS OF ADVOCATES: RAJIV RANJAN (WRAJIVRANJAN@GMAIL.COM)(8800234388)(PETITIONER)		
23	CRL.L.P.-89/2024 CRL.M.A. 5327/2024	DHARAMPAL V/s JYOTI	NEERAJ YADAV	
		OTHER DETAILS OF ADVOCATES: NEERAJ YADAV(NEERAJ@KANINWAL.COM)(9810264499)(PETITIONER) YOGESH BHRD(YOGESH.BHRD@GMAIL.COM)()(PETITIONER) LEGAL PROTECT(LEGALPROTECT1984@GMAIL.COM)()(RESPONDENT)		
24	CRL.L.P.-477/2024 CRL.M.A. 29455/2024 CRL.M.A. 29456/2024	STATE THR. RPF V/s AZHAR & ANR.	AMIT TIWARI	
		OTHER DETAILS OF ADVOCATES: AMIT TIWARI (TIWARIAMIT22@YAHOO.COM)(8527271621)(PETITIONER)		
25	CRL.L.P.-638/2024	SHILPEE SHIVHARE V/s SUNIL KUMAR SINGH	AKASH NAGAR	
		OTHER DETAILS OF ADVOCATES: AKASH NAGAR (AN@AKASHNAGAR.COM)(9999747409)(PETITIONER) SUNILSINGH (SUNILSINGH6275@GMAIL.COM)(0)(RESPONDENT)		
26	CRL.M.C.-759/2014 CRL.M.A. 2546/2014 CRL.M.A. 36683/2019	ASHOK KASANA V/s STATE	SURYAKANT SINGLA, AAKASH NAVAL	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SURYAKANT SINGLA()(9654554066)(PETITIONER) AAKASH NAVAL(AAKASHNAVAL@NAVALANDASSOCIATES.COM)(9999424323)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SEEMA PURI-206/2010) CRL.M.C. 2546/2019 FILED BY SHYAM SINGH (DISPOSED ON : 2022-12-02) CRL.A. 278/2025 FILED BY ASHOK KASANA (D. OF HEARING : 2025-05-15) P.S.-FIR NO. :(SEEMA PURI-206/2010)

27	CRL.M.C.-5578/2014 CRL.M.A. 19044/2014 CRL.M.A. 17394/2017 CRL.M.A. 17395/2017 CRL.M.A. 13366/2019 CRL.M.A. 13368/2019	NARENDER KUMAR PANCHAL V/s STATE (GOVT OF NCT OF DELHI) & ORS	MANU NAYAR, SEEMA SINGH, VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SEEMA SINGH()(8505902233)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NARELA-259/2003) W.P.(CRL) 1034/2003 FILED BY RAGHUBIR SINGH (DISPOSED ON : 2003-09-04) P.S.-FIR NO. :(NARELA-259/2003)
28	CRL.M.C.-531/2025	GAUTAM WASON & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: HARSH SINHA (LEGAL@KATYALASSOCIATES.COM)(9871508289)(PETITIONER) HARSH SINHA (LEGAL@KATYALASSOCIATES.COM)(9871508289)(PETITIONER) HARSH SINHA(LEGAL@KATYALASSOCIATES.COM)(9871508289)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(RANI BAGH-388/2016)
29	CRL.M.C.-1234/2025 CRL.M.A. 5490/2025	JITENDAR KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	ROHIT JOSHI	
		OTHER DETAILS OF ADVOCATES: GOURAV SHARMA(ADVOCATEGOURAVSHARMA@HOTMAIL.COM)() (PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-350/2023)
30	CRL.REV.P.-86/2020 CRL.M.A. 2089/2020 CRL.M.A. 2090/2020	NIRMALA V/s RAJESH CHAUDHARY	PETITIONER IN PERSON, KRISHAN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(8527282301)(PETITIONER) KRISHAN KUMAR SINGH(ADVOCATERKKSINGH@GMAIL.COM)(9910808470)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (HAZARAT NIZAMMUDDIN-102/2003) CRL.M.C. 1791/2003 FILED BY AMRENDRA CHAUDHRY (DISPOSED ON : 2003-08-25) CRL.M.C. 1830/2003 FILED BY PRADEEP KUMAR JHA (DISPOSED ON : 2003-08-08) CRL.M.C. 1318/2016 FILED BY NIRMALA (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-102/2003)
CONNECTED MATTERS (ANMM)				
31	CRL.L.P.-441/2023 CRL.M.A. 23400/2023 WITH CRL.L.P. 464/2023 CRL.L.P. 465/2023 CRL.L.P. 473/2023 CRL.L.P. 555/2023 CRL.L.P. 561/2023 CRL.L.P. 563/2023 CRL.L.P. 566/2023 CRL.L.P. 575/2023 CRL.L.P. 581/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(ID.KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) CHANDELADS(ADMIN@CHANDELADS.COM)() (RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
32	CRL.L.P.-464/2023 CRL.M.A. 24699/2023 WITH CRL.L.P. 465/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SHAZIYA(SHAZIYA26636@GMAIL.COM)() (PETITIONER) ADMIN(ADMIN@CHANDELADS.COM)() (RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		

33	CRL.L.P.-465/2023 CRL.M.A. 24701/2023 CRL.M.A. 24702/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SHAZIYA(SHAZIYA26636@GMAIL.COM)()(PETITIONER) ADMIN(ADMIN@CHANDELADS.COM)()(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
34	CRL.L.P.-555/2023 CRL.M.A. 29985/2023 CRL.M.A. 29986/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SHAZIYA (SHAZIYA26636@GMAIL.COM)()(PETITIONER) CHANDEL(ADMIN@CHANDELADS.COM)()(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
35	CRL.L.P.-561/2023 CRL.M.A. 30327/2023 CRL.M.A. 30328/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN (KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SHAZIYA (SHAZIYA26636@GMAIL.COM)()(PETITIONER) ADMIN(ADMIN@CHANDELADS.COM)()(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
36	CRL.L.P.-563/2023 CRL.M.A. 30471/2023 CRL.M.A. 30473/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SHAZIYA(SHAZIYA26636@GMAIL.COM)()(PETITIONER) CHANDELADS(ADMIN@CHANDELADS.COM)()(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
37	CRL.L.P.-566/2023 CRL.M.A. 30641/2023 CRL.M.A. 30642/2023 CRL.M.A. 30643/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S KHAN (KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
38	CRL.L.P.-575/2023 CRL.M.A. 31459/2023 CRL.M.A. 31461/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S KHAN(KHANLAWYER1@GMAIL.COM)(9818416099)(PETITIONER) CHANDELADS(ADMIN@CHANDELADS.COM)()(RESPONDENT) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
39	CRL.L.P.-581/2023 CRL.M.A. 31631/2023 CRL.M.A. 31633/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S KHAN (KHANLAWYER1@GMAIL.COM)(9818416099)(PETITIONER) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
40	CRL.L.P.-478/2023 CRL.M.A. 25576/2023 CRL.M.A. 25577/2023	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN, SUPANTHA SINHA	
		OTHER DETAILS OF ADVOCATES: M.S. KHAN(KHANLAWYER1@REDIFFAMIL.COM)(9818416099)(PETITIONER) SUPANTHA SINHA(SUPANTHASINHA@GMAIL.COM)(7595993179)(RESPONDENT)		
41	CRL.L.P.-597/2024 CRL.M.A. 37005/2024 CRL.M.A. 37006/2024 CRL.M.A. 37007/2024	BEAUTEX ADVERTISING MEDIA V/s M/S CHANDEL ADVERTISING PVT. LTD. & ORS.	MOHAMMAD SULAMAN KHAN	
		OTHER DETAILS OF ADVOCATES: M.S KHAN (KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) CHANDELADS (ADMIN@CHANDERLADS.COM)(0)(RESPONDENT)		

FOR DIRECTION ON OFFICE NOTE				
42	CRL.A.-357/2013(Disposed off case)	DHARMENDER V/s STATE	VIMAL PUGGAL	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KASHMERE GATE-30/2011)
CRIMINAL LEAVE PETITIONS				
43	CRL.L.P.-461/2024 CRL.M.A. 28442/2024	M/S KLEANAIR ENGINEERS, THROUGH ITS PROPRIETOR SH. ASHOK KUMAR, THROUGH SPA HOLDER HARISH GUPTA V/s M/S TARA MEDICARE INDIA PVT. LTD., THROUGH ITS DIRECTOR DR. H.S. YADAV & ANR.	MANDEEP KUMAR, AKIL RATAEEYA	
		OTHER DETAILS OF ADVOCATES: DIENSH KUMAR ()(9899461344)(PETITIONER) TAARA MEDICARE (TAARAMEDICARE@GMAIL.COM)(0)(RESPONDENT) AKIL RATAEEYA(AKILADV2004@GMAIL.COM)(9810728784)(RESPONDENT)		

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
MATTERS OF SITTING/FORMER MP/MLA (PRIORITY MATTERS IN TERMS OF HON BLE SUPREME COURT ORDER IN W.P.(C.) 699/2016				
1	CRL.M.C.-2483/2022 CRL.M.A. 10401/2022	DIRECTORATE OF ENFORCEMENT V/s KANWAR DEEP SINGH AND ORS	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) HOSSAIN CHAMBERS OF LAW(OFFICEZHOSSAIN@GMAIL.COM)(9584487160)(PETITIONER) ALCHMIST REALITY LIMITED(ANUPNRGS@GMAIL.COM)(9779920292)(RESPONDENT) ALCHEMIST HOLDING LIMITED(CSCHAUHAN1958@YAHOO.COM)(7428684546)(RESPONDENT) SHRI KANWAR DEEP SINGH(KDS@KDSINGH.IN)(9815400001)(RESPONDENT) KDS CORPORATION PVT LTD(ANUPNRGS@GMAIL.COM)(9779920292)(RESPONDENT) M/S TECHNOLOGY PARKS LIMITED(ANUPNRGS@GMAIL.COM)(9779920929)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 5/2016) W.P.(CRL) 3921/2018 FILED BY Y PADMAJA (DISPOSED ON : 2019-12-20) W.P.(CRL) 3639/2018 FILED BY Y S CHOWDARY (DISPOSED ON : 2019-11-25) W.P.(CRL) 3671/2018 FILED BY M/S SUJANA UNIVERSAL INDUSTRIES LTD. & ORS. (DISPOSED ON : 2019-11-20) W.P.(CRL) 613/2019 FILED BY JAWAHAR BABU (DISPOSED ON : 2019-11-20) W.P.(CRL) 614/2019 FILED BY G BALARAM (DISPOSED ON : 2019-11-20) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 5/2016)
2	CRL.M.C.-5231/2022	DEVENDRA SINGH RESOLUTION PROFESSIONAL ALCHEMIST TOWNSHIP INDIA LIMITED V/s DIRECTORATE OF ENFORCEMENT THROUGH ASSISTANT DIRECTOR	DHIR AND DHIR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR)
INTERIM BAIL				
3	BAIL APPLN.-1251/2025	MEHER SINGH & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-447/2024)
BAIL				
4	BAIL APPLN.-3146/2024	DAVID MWANZA V/s DIRECTORATE OF REVENUE INTELLIGENCE	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S. KUSHWAHA & ASSOCIATES(JAMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-BA 896/2024)
5	BAIL APPLN.-3345/2024	CHIBUZOR V/s STATE (NCT OF DELHI)	VARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: ANIRUDDHA SINGH (MISHRAJVARUN@GMAIL.COM)(7042340737)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-578/2022)
6	BAIL APPLN.-11/2025	USHA SINGH V/s STATE OF NCT OF DELHI AND ANR.	VIJAY TANGRI	
		OTHER DETAILS OF ADVOCATES: VIJAY TANGRI(ADVOCATEANGRI@REDIFFMAIL.COM)(9899299936)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CONNAUGHT PLACE-184/2024)

7	BAIL APPLN.-160/2025	ASAD TOTLA V/s STATE GOVT OF NCT OF DELHI	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHANDARI (AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :{(JAFFARABAD-715/2022) BAIL APPLN. 687/2025 FILED BY ASAD TOTLA (DISPOSED ON : 2025-02-17) BAIL APPLN. 1017/2025 FILED BY ASAD TOTLA (DISPOSED ON : 2025-03-25) P.S.-FIR NO. :{(JAFFARABAD-715/2022)
8	BAIL APPLN.-279/2025	UCHE V/s THE STATE GOVT. OF NCT OF DELHI	JAGMAN SINGH KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: J.S KUSHWAHA(JAGMANSINGHKUSHWAHA@GMAIL.COM)(9810139156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOHAN GARDEN-171/2023)
9	BAIL APPLN.-356/2025	SANJAY V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :{(ASHOK VIHAR-231/2020) BAIL APPLN. 2397/2024 FILED BY SANJAY (DISPOSED ON : 2024-10-22) P.S.-FIR NO. :(ASHOK VIHAR-231/2020)
10	BAIL APPLN.-670/2025	RAJU ALIASH GUNGA V/s STATE NCT OF DELHI	SANJAY	
		OTHER DETAILS OF ADVOCATES: PARNAY(PARNAYABHISHEK@GMAIL.COM)(7011981342)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :{(HARI NAGAR-354/2022) BAIL APPLN. 3603/2022 FILED BY RAJU ALIAS GUNGA (DISPOSED ON : 2023-02-28) CRL.M.C. 1742/2023 FILED BY MUSTAFA TYAGI (DISPOSED ON : 2023-03-15) BAIL APPLN. 1103/2023 FILED BY MUSTAFA TYAGI (DISPOSED ON : 2023-05-17) BAIL APPLN. 700/2024 FILED BY RAJU ALIAS GUNGA (DISPOSED ON : 2024-04-10) CRL.M.C. 69/2024 FILED BY VIJAY CHAUDHARY (D. OF HEARING : 2025-08-19) CRL.REV.P. 1282/2024 FILED BY MUSTAFA TYAGI (D. OF HEARING : 2025-05-14) P.S.-FIR NO. :(HARI NAGAR-354/2022)
11	BAIL APPLN.-924/2025	YASH URMALIYA V/s STATE OF NCT OF DELHI	SANJAY MANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI(SANJAYMTRIPATHI@GMAIL.COM)(9910396889)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-709/2024)
12	BAIL APPLN.-1066/2025	CHATTAN DABAS THROUGH PAIROKAR V/s STATE (NCT. OF DELHI)	HARPREET KALSI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(BABA HARI DASS NAGAR-264/2023)
SUSPENSION OF SENTENCE				
13	CRL.M.C.-7057/2024 CRL.M.(BAIL) 1497/2024	BENOY BABU V/s THE DIRECTORATE OF ENFORCEMENT	KARAN SINGH KHANUJA	Listing Remarks: AT 03:30 PM/WITH CRL.MC.7828/2024
		OTHER DETAILS OF ADVOCATES: RAJ KAMAL(RAJKAMAL.ADV@GMAIL.COM)(9873748646)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :{(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022) BAIL APPLN. 443/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-03-06) W.P.(CRL) 666/2023 FILED BY P SARATH CHANDRA REDDY (DISPOSED ON : 2023-07-05) BAIL APPLN. 906/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) W.P.(CRL) 705/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) BAIL APPLN. 1177/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-04-12) BAIL APPLN. 1178/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2023-07-03)

				BAIL APPLN. 1266/2023 FILED BY P. SARATH CHANDRA REDDY (DISPOSED ON : 2023-05-08) CRL.M.C. 1070/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-31) BAIL APPLN. 1343/2023 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2023-10-19) BAIL APPLN. 562/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-07-03) CRL.M.C. 1419/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-04) BAIL APPLN. 1478/2023 FILED BY MANISH SISODIA (DISPOSED ON : 2023-07-03) BAIL APPLN. 2093/2023 FILED BY MR. AMANDEEP SINGH DHALL (DISPOSED ON : 2024-04-08) BAIL APPLN. 2600/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2024-10-03) BAIL APPLN. 3029/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-09-06) BAIL APPLN. 2727/2023 FILED BY AMIT ARORA (DISPOSED ON : 2024-09-17) BAIL APPLN. 1569/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-05-29) CRL.M.C. 3343/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) CRL.M.C. 3342/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) BAIL APPLN. 2005/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-08-10) BAIL APPLN. 3322/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2024-09-11) W.P.(CRL) 3134/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2025-01-08) W.P.(CRL) 3035/2023 FILED BY SANJAY SINGH (DISPOSED ON : 2023-10-20) BAIL APPLN. 621/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-03-07) BAIL APPLN. 76/2024 FILED BY SANJAY SINGH (DISPOSED ON : 2024-02-07) W.P.(CRL) 985/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-04-09) BAIL APPLN. 1063/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-09-09) BAIL APPLN. 1675/2024 FILED BY SMT. KALVAKUNTLA KAVITHA (DISPOSED ON : 2024-07-01) BAIL APPLN. 2095/2024 FILED BY CHANPREET SINGH RAYAT (DISPOSED ON : 2024-09-09) BAIL APPLN. 1233/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-05-20) CRL.M.C. 4858/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-05) BAIL APPLN. 1557/2024 FILED BY MANISH SISODIA (DISPOSED ON : 2024-05-21) CRL.M.C. 5116/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-07-18) BAIL APPLN. 2761/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-09-17) CRL.M.C. 7828/2024 FILED BY PERNOD RICARD INDIA PVT. LTD. (D. OF HEARING : 2025-04-16) CRL.M.C. 9105/2024 FILED BY ARVIND KEJRIWAL (D. OF HEARING : 2025-05-05) CRL.M.C. 9420/2024 FILED BY MANISH SISODIA (D. OF HEARING : 2025-05-05) CRL.M.C. 9490/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-05) W.P.(CRL) 496/2025 FILED BY BRINDCO SALES PRIVATE LIMITED (DISPOSED ON : 2025-02-20) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022)
AFTER NOTICE MISC. MATTERS				
14	CRL.M.C.-7828/2024 CRL.M.A. 30016/2024	PERNOD RICARD INDIA PVT. LTD. V/s THE DIRECTORATE OF ENFORCEMENT	DILJEET TITUS	Listing Remarks: AT 03:30 P.M./WITH CRL.M.C.7057/2024
		OTHER DETAILS OF ADVOCATES: DILJEET TITUS (TITUS@TITUSINDIA.COM)(9910104875)(PETITIONER) DILJEET TITUS (TITUS@TITUSINDIA.COM)(9910104875)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022) BAIL APPLN. 443/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-03-06)

			W.P.(CRL) 666/2023 FILED BY P SARATH CHANDRA REDDY (DISPOSED ON : 2023-07-05) BAIL APPLN. 906/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) W.P.(CRL) 705/2023 FILED BY ABHISHEK BOINPALLY (DISPOSED ON : 2023-07-03) BAIL APPLN. 1177/2023 FILED BY AMIT ARORA (DISPOSED ON : 2023-04-12) BAIL APPLN. 1178/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2023-07-03) BAIL APPLN. 1266/2023 FILED BY P. SARATH CHANDRA REDDY (DISPOSED ON : 2023-05-08) CRL.M.C. 1070/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-07-31) BAIL APPLN. 1343/2023 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2023-10-19) BAIL APPLN. 562/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-07-03) CRL.M.C. 1419/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-12-04) BAIL APPLN. 1478/2023 FILED BY MANISH SISODIA (DISPOSED ON : 2023-07-03) BAIL APPLN. 2093/2023 FILED BY MR. AMANDEEP SINGH DHALL (DISPOSED ON : 2024-04-08) BAIL APPLN. 2600/2023 FILED BY VIJAY NAIR (DISPOSED ON : 2024-10-03) BAIL APPLN. 3029/2023 FILED BY BENOY BABU (DISPOSED ON : 2023-09-06) BAIL APPLN. 2727/2023 FILED BY AMIT ARORA (DISPOSED ON : 2024-09-17) BAIL APPLN. 1569/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-05-29) CRL.M.C. 3343/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) CRL.M.C. 3342/2023 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-12-18) BAIL APPLN. 2005/2023 FILED BY RAGHAV MAGUNTA (DISPOSED ON : 2023-08-10) BAIL APPLN. 3322/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2024-09-11) W.P.(CRL) 3134/2023 FILED BY ARUN RAMCHANDRAN PILLAI (DISPOSED ON : 2025-01-08) W.P.(CRL) 3035/2023 FILED BY SANJAY SINGH (DISPOSED ON : 2023-10-20) BAIL APPLN. 621/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-03-07) BAIL APPLN. 76/2024 FILED BY SANJAY SINGH (DISPOSED ON : 2024-02-07) W.P.(CRL) 985/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-04-09) BAIL APPLN. 1063/2024 FILED BY SAMEER MAHANDRU (DISPOSED ON : 2024-09-09) BAIL APPLN. 1675/2024 FILED BY SMT. KALVAKUNTALA KAVITHA (DISPOSED ON : 2024-07-01) BAIL APPLN. 2095/2024 FILED BY CHANPREET SINGH RAYAT (DISPOSED ON : 2024-09-09) BAIL APPLN. 1233/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-05-20) CRL.M.C. 4858/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) BAIL APPLN. 1557/2024 FILED BY MANISH SISODIA (DISPOSED ON : 2024-05-21) CRL.M.C. 5116/2024 FILED BY ARVIND KEJRIWAL (DISPOSED ON : 2024-07-18) BAIL APPLN. 2761/2024 FILED BY AMANDEEP SINGH DHALL (DISPOSED ON : 2024-09-17) CRL.M.C. 7057/2024 FILED BY BENOY BABU (D. OF HEARING : 2025-04-16) CRL.M.C. 9105/2024 FILED BY ARVIND KEJRIWAL (D. OF HEARING : 2025-05-05) CRL.M.C. 9420/2024 FILED BY MANISH SISODIA (D. OF HEARING : 2025-05-05) CRL.M.C. 9490/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-05) W.P.(CRL) 496/2025 FILED BY BRINDCO SALES PRIVATE LIMITED (DISPOSED ON : 2025-02-20) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2022)

PAROLE/FURLOUGH				
15	W.P.(CRL)-276/2025	JASBEER KAUR V/s STATE OF NCT OF DELHI	AMANPREET SINGH	
		OTHER DETAILS OF ADVOCATES: AMARJEET SINGH (AMARJEETSAHNI@GMAIL.COM)(9810047975)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ADARSH NAGAR-31/2010) CRL.A. 633/2014 FILED BY JASBIR KAUR @ CHINDER PAL KAUR & ANR (DISPOSED ON : 2015-05-22) CRL.A. 1413/2014 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2015-05-22) CRL.A. 1040/2014 FILED BY SUKHPAL SINGH @ DEEP SINGH (DISPOSED ON : 2015-05-22) W.P.(CRL) 2863/2015 FILED BY SUKH PAL SINGH @ DEEP SINGH (DISPOSED ON : 2017-02-16) W.P.(CRL) 2245/2015 FILED BY JASBIR KAUR @ CHANDERPAL KAUR (DISPOSED ON : 2016-01-13) W.P.(CRL) 2244/2015 FILED BY RANJEET SINGH @ SONI @ BAAZ (DISPOSED ON : 2016-03-02) W.P.(CRL) 1048/2016 FILED BY MALKIT (DISPOSED ON : 2016-11-07) W.P.(CRL) 2355/2017 FILED BY JASBIR KAUR @ CHANDERPAL KAUR (DISPOSED ON : 2018-02-20) W.P.(CRL) 1527/2017 FILED BY RANJEET @ SONI @ BAAZ SINGH (DISPOSED ON : 2018-03-19) W.P.(CRL) 3755/2018 FILED BY JASBIR @ CHINDERPAL (DISPOSED ON : 2018-12-11) W.P.(CRL) 3721/2018 FILED BY JASBIR @ CHINDERPAL (DISPOSED ON : 2018-12-07) W.P.(CRL) 1837/2019 FILED BY JASBIR KAUR (DISPOSED ON : 2019-07-15) W.P.(CRL) 1687/2019 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2019-07-11) W.P.(CRL) 595/2019 FILED BY MALKIT (DISPOSED ON : 2019-03-06) W.P.(CRL) 3077/2023 FILED BY RANJEET SINGH @ SONI @ BAAZ SINGH (DISPOSED ON : 2023-10-18) W.P.(CRL) 596/2025 FILED BY RANJEET SINGH @ SONI @ BAAZ (D. OF HEARING : 2025-05-22) P.S.-FIR NO. : (ADARSH NAGAR-31/2010)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
16	CRL.M.C.-7822/2024	VICTIM X V/s THE STATE GOVT OF NCT OF DELHI AND ANR	S SELVAKUMARI	
		OTHER DETAILS OF ADVOCATES: ANASTASIA GILL (ADVSELVAKUMAR@GMAIL.COM)(9870228632)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BURARI-558/2020) BAIL APPLN. 2537/2021 FILED BY KARAMVEER SINGH (DISPOSED ON : 2021-09-02) P.S.-FIR NO. : (BURARI-558/2020)
17	CRL.M.C.-7959/2024	STATE (GOVT OF NCT) OF DELHI V/s VISHAL @ VIVEK	LAKSH KHANNA, AKSHIT SAWAL	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER) LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER) AKSHIT SAWAL(ADV.AKSHITSAWAL@GMAIL.COM)(7011914546)(RESPONDENT)		P.S.-FIR NO. : (PUNJABI BAGH-391/2024)
FOR ADMISSION				
18	CRL.M.A. 7598/2025 CRL.M.A. 7599/2025 In CRL.M.C.-3530/2024	VIRATPURUSHA DISTRIBUTORS AND ORS V/s GOLDENARCH CONSUMER ELECTRONICS PRIVATE LIMITED & ANR.	SHASHANK SINGH, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		
19	CRL.M.C.-7713/2024 CRL.M.A. 29463/2024	RAJESH SINGH & ORS. V/s THE STATE, GNCT OF DELHI & ANR.	SUBHASH CHANDRA CHATURVEDI	

		OTHER DETAILS OF ADVOCATES: S.C CHATURVEDI (SCCHATURVEDI74@GMAIL.COM)(8920455424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ANAND PARBAT-210/2018)
20	CRL.M.C.-8276/2024	ANIL AGGARWAL V/s CHAND SETH	TARUN KUMAR BEDI	
		OTHER DETAILS OF ADVOCATES: TARUN K. BEDI (LAWYERSCALENDER@GMAIL.COM)(0)(PETITIONER)		
21	CRL.M.C.-8714/2024 CRL.M.A. 33345/2024 CRL.M.A. 33346/2024 CRL.M.A. 33347/2024	RAJNISH KUMAR V/s STATE OF NCT DELHI THROUGH SHO & ANR.	DILIP KUMAR DUBE	
		OTHER DETAILS OF ADVOCATES: SAMRIDH THAKUR(SAMRIDHTHAKUR785@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-280/2017)
22	CRL.M.C.-9153/2024 CRL.M.A. 35067/2024	GOPAL MISHRA & ANR. V/s STATE GOVT OF NCT OF DELHI	RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA (RAHUL28VIPs@GMAIL.COM)(8527106691)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-23/2010) BAIL APPLN. 1322/2011 FILED BY KANCHAN MISHRA @ ANU (DISPOSED ON : 2012-03-12) BAIL APPLN. 516/2012 FILED BY GOPAL MISHRA (DISPOSED ON : 2012-07-27) CRL.REV.P. 699/2012 FILED BY GOPAL MISHRA (DISPOSED ON : 2017-08-28) CRL.REV.P. 703/2012 FILED BY KANCHAN MISHRA @ ANU (DISPOSED ON : 2017-08-28) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-23/2010)
23	CRL.M.C.-776/2025 CRL.M.A. 3656/2025 CRL.M.A. 3657/2025	KARTI P. CHIDAMBARAM V/s CENTRAL BUREAU OF INVESTIGATION	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-220-2025-E-0001) CRL.M.C. 463/2025 FILED BY ADVANTAGE STRATEGIC CONSULTING PRIVATE LIMITED THROUGH ITS DIRECTOR SHRI RAJESH MOHANAN (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(CBI-220-2025-E-0001)
24	TR.P.(CRL.)-108/2024	STATE OF NCT OF DELHI V/s AABID AND ANR.	AS DIRECTED, AJAY TIWARI, R. H. A. SIKANDER	
		OTHER DETAILS OF ADVOCATES: AJAY TIWARI(AJAYTIWARIADVOCATE30@REDIFFMAIL.COM)(9711126833)(PETITIONER) R. H. A. SIKANDER(SIKANDER@RHASIKANDER.COM)(9810471891)(PETITIONER)		
25	W.P.(CRL.)-417/2025 CRL.M.A. 3767/2025 CRL.M.A. 3768/2025	SH. ASHWANI CHABRA V/s STATE OF NCT OF DELHI	SYED TAMJEED AHMAD	
		OTHER DETAILS OF ADVOCATES: JITMANYU KOHLI(JITMANYUK@GMAIL.COM)(7703890737)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KALKAJI-111/2013) BAIL APPLN. 1982/2013 FILED BY SANJEEV KUMAR SINGH @ PUSHPENDER (DISPOSED ON : 2013-11-11) BAIL APPLN. 2393/2013 FILED BY VINAY KUMAR MATHUR (DISPOSED ON : 2014-01-17) BAIL APPLN. 1641/2013 FILED BY SANJEEV KUMAR SINGH @ PUSHPENDER (DISPOSED ON : 2013-10-03) BAIL APPLN. 1342/2013 FILED BY SOMESH KUMAR (DISPOSED ON : 2013-10-03) CRL.M.C. 6972/2024 FILED BY VINAY KUMAR MATHUR (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(KALKAJI-111/2013)
AFTER NOTICE MISC. MATTERS				
26	CRL.A.-289/2009 CRL.M.A. 5176/2009 CRL.M.A. 5440/2009 WITH CRL.REV.P. 400/2009	VINOD KALIA & ANR. V/s STATE	MR.PRASHANT MENDIRATTA, VAIBHAV RAINA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-428/1995) CRL.REV.P. 1027/2003 FILED BY RAMZAN &

				ANR. (DISPOSED ON : 2005-07-19) CRL.REV.P. 1028/2003 FILED BY RAMZAN & ANR. (DISPOSED ON : 2005-07-19) CRL.REV.P. 400/2009 FILED BY RAKESH PAL (D. OF HEARING : 2013-08-02) P.S.-FIR NO. :(MEHRAULI-428/1995)
27	CRL.A.-705/2009 WITH CRL.A. 991/2009	ANISH @ HERO V/s STATE	MR.R.D.SHARMA, R.N.VATS	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-340/2003) CRL.A. 991/2009 FILED BY RAM AVTAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 340/2003)
28	CRL.A.-991/2009	RAM AVTAR V/s STATE	AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-340/2003) CRL.A. 705/2009 FILED BY ANISH @ HERO (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD- 340/2003)
29	CRL.M.C.-699/2022 CRL.M.A. 2987/2022	SANJAY RAJARAM RAUT V/s STATE (NCT OF DELHI) & ANR.	SHREEYASH UDAY LALIT	
		OTHER DETAILS OF ADVOCATES: SHREEYASH U. LALIT(OFFICE@LALITCHAMB ERS.COM)(9811895363)(PETITIONER) ANAND YADAV(ANANDYADAV_3@YAHOO.COM)(9810136454)(PETITIONER) DEEPTI RAWAT BHARDWAJ(RAWATDEEP31@YAHOO.COM)(9968331253)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-702/2021)
30	CRL.M.C.-7676/2023 CRL.M.A. 28596/2023 WITH CRL.M.C. 348/2024	ASHOKA KHARAR LUDHIANA ROAD LIMITED V/s THE REGISTRAR OF COMPANIES	VIJAY KARI SINGH	
		OTHER DETAILS OF ADVOCATES: VIJAY KARI SINGH(VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) RD NORTH(RD.NORTH@MCA.GOV.IN)()(RESPONDENT)		
31	CRL.M.C.-348/2024 CRL.M.A. 1377/2024	ASHOKA DHANKUNI KHARAGPUR TOLLWAY LTD AND ORS. V/s REGISTRAR OF COMPANIES	VIJAY KARI SINGH	
		OTHER DETAILS OF ADVOCATES: VIJAY KARI SINGH (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) RD. NORTH (RD.NORTH@MCA.GOV.IN)()(RESPONDENT)		
32	CRL.M.C.-130/2024	VED PRAKASH V/s STATE OF DELHI AND ORS	SIDHARATH KAPOOR	
		OTHER DETAILS OF ADVOCATES: SIDHARATH KAPOOR(GEMLAW447786@GMAIL.COM)(9671447786)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-497/2022) CRL.REV.P. 56/2025 FILED BY DEEPAK (DISPOSED ON : 2025-02-10) P.S.-FIR NO. :(ROHINI SOUTH-497/2022)
33	CRL.M.C.-339/2024 CRL.M.A. 1334/2024	SH. YASAR KHAN V/s THE STATE (GOVT. OF NCT OF DELHI)	VIRENDRA MOHAN	
		OTHER DETAILS OF ADVOCATES: AKHILESHWAR JHA(AKHILNO.2@GMAIL.COM)(9560714537)(PETITIONER) VIRENDRA MOHAN ()(9810571173)(PETITIONER) MOHIT AGGARWAL(MOHITAGGARWAL9C@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.M.C.-397/2024 CRL.M.A. 1543/2024 WITH CRL.REV.P. 9/2022	BEGRAM SINGH V/s STATE OF NCT OF DELHI & ORS.	AJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES:		

		AJAY KUMAR YADAV (AJAYYADAVANSI12@GMAIL.COM)(9792419911)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
35	CRL.REV.P.-9/2022 WITH CRL.M.C. 397/2024	BEGRAM SINGH V/s STATE OF NCT OF DELHI & ORS.	AJAY KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR YADAV(AJAYYADUVANSI12@GMAIL.COM)(9792419911)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
36	CRL.M.A. 10447/2024 CRL.M.A. 10448/2024 CRL.M.A. 11832/2024 CRL.M.A. 12822/2024 In CRL.M.C.-545/2024(Disposed off case)	SANJEEV KUMAR V/s STATE OF NCT OF DELHI & ORS	SHIVDEEP	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(ADVOCATE.SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KUMAR(ADVOCATE.SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KUMAR (SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KUMAR (ADVOCATE.SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KUMAR (ADVOCATE.SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KUMAR(ADVOCATE.SANJEEVKUMAR03@GMAIL.COM)(9958300477)(PETITIONER) DHC PROSECUTION DELHI POLICE , VIRI SINGH, PINKI SINGH(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, VIRISINGH5656@GMAIL.COM, PNKSNGH9@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-667/2024 CRL.M.A. 2741/2024	HEMANT V/s CENTRAL BUREAU OF INVESTIGATION	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(ADVCKUMARKRISHAN@GMAIL.COM)(9810068578)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(9810068578)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2017-A-0038)
38	CRL.M.C.-750/2024	SH DEEPAK JAIN V/s THE STATE OF DELHI AND ORS	RAJNEESH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJNEESH BHARDWAJ (RKBHARDWAJ.ADVOCATE@GMAIL.COM)(9915338331)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-257/2013) CRL.M.C. 8653/2023 FILED BY DEEPAK JAIN (DISPOSED ON : 2023-11-28) P.S.-FIR NO. :(ALIPUR-257/2013)
39	CRL.M.C.-1413/2024 CRL.M.A. 5583/2024	KISHAN LAL @ PAPPU (USER) V/s STATE (NCT OF DELHI) & ANR.	PARANJAY CHOPRA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARANJAY CHOPRA(CHOPRA.PARANJAY@GMAIL.COM)(9818665555)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9810188760)(RESPONDENT)		
40	CRL.M.C.-1663/2024 CRL.M.A. 6400/2024	RAJVIR SINGH & ANR. V/s VIBHA MANKOTIA	KAMIL KHAN, SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: RAHEEL KOHLI(RAHEELKOHLI@GMAIL.COM)(9810771985)(PETITIONER) SANTOSH SINGH(SANTOESH5159@GMAIL.COM)(9313297029)(PETITIONER)		
41	CRL.M.C.-1946/2024 WITH CRL.M.C. 1947/2024	INCOME TAX OFFICE ITO THROUGH THROUGH DEPUTY DIRECTOR OF INCOME-TAX INV V/s HUAWEI TELECOMMUNICATIONS INDIA CO PVT LTD & ORS.	SHLOK CHANDRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER)		

		AKDUGGA(AKDUGGAL@HUAWEI.COM)()(RESPONDENT)		
42	CRL.M.C.-1947/2024	INCOME TAX OFFICE ITO THROUGH THROUGH DEPUTY DIRECTOR OF INCOME-TAX INV V/s HUAWEI TECHNOLOGIES INDIA PVT LTD AND ORS.	SHLOK CHANDRA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(9999670588)(PETITIONER)		
43	CRL.M.C.-2655/2024	SAHIL @ SHOHIL V/s THE STATE (GVT OF NCT DELHI) & ORS. & ORS.	PRATEEK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR SINHA (VINAY24081991@GMAIL.COM)(8851270988)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-757/2023) P.S.-FIR NO. :(SANGAM VIHAR-757/2023)
44	CRL.M.C.-3499/2024 CRL.M.A. 13432/2024 WITH CRL.M.C. 3501/2024 CRL.M.C. 4001/2024 CRL.M.C. 849/2025	ASHOK RAJA V/s DHRUV MADAN	VIKAS CHHABRA, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: VIKAS CHHABRA (CHHABRAVIKAS440@GMAIL.COM)()(PETITIONER) DHRUV MADAN (DHRUVMADAN03@GMAIL.COM)()(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(RESPONDENT)		
45	CRL.M.C.-3501/2024 CRL.M.A. 13436/2024	ASHOK RAJA V/s DHRUV MADAN	VIKAS CHHABRA, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(RESPONDENT)		
46	CRL.M.C.-4001/2024 CRL.M.A. 15231/2024	ASHOK RAJA V/s DHRUV MADAN	VIKAS CHHABRA, AKSHAY MALIK	
		OTHER DETAILS OF ADVOCATES: VIKAS CHHABRA(CHHABRAVIKAS440@GMAIL.COM)(9212416114)(PETITIONER) DHRUV MADAN(DHRUVMADAN03@GMAIL.COM)()(RESPONDENT) AKSHAY MALIK(AKSHAYMALIK.ADVOCATE@YAHOO.CO.IN, TOMARDHARM@GMAIL.COM)(9811174135)(RESPONDENT)		
47	CRL.M.C.-849/2025 CRL.M.A. 3949/2025 CRL.M.A. 3950/2025 CRL.M.A. 3951/2025	ASHOK RAJA V/s DHRUV MADAN	VIKAS CHHABRA	
		OTHER DETAILS OF ADVOCATES: VIKAS CHHABRA(CHHABRAVIKAS440@GMAIL.COM)(965056624)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
48	CRL.M.C.-4052/2024 CRL.M.A. 15436/2024 CRL.M.A. 15437/2024	AVDESH YADAV & ANR. V/s STATE OF NCT OF DELHI & ANR.	HAIDER ALI, SUNIL UPADHYAY	
		OTHER DETAILS OF ADVOCATES: HAIDER ALI (HAIDERALI184@GMAIL.COM)(9911772829)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL UPADHYAY(ADVSUNEEL@GMAIL.COM)(9871418654)(PETITIONER)		P.S.-FIR NO. :(KALKAJI-123/2023)
49	CRL.M.C.-4091/2024 CRL.M.A. 15562/2024	MOHAMMED JAHANGIR V/s OYO HOTELS AND HOME PRIVATE LIMITED	RIJU RAJ SINGH JAMWAL, SAGAR KUMAR PRADHAN	
		OTHER DETAILS OF ADVOCATES: RIJU RAJ SINGH JAMWAL(RIJURAJOFFICE@GMAIL.COM)(9811504933)(PETITIONER) PRATHAMA LAW CHAMBERS(PRATHAMALAW@GMAIL.COM)()(RESPONDENT) SAGAR KUMAR PRADHAN(PRATHAMALAW@GMAIL.COM)(9810223978)(RESPONDENT) RIJU RAJ SINGH JAMWAL(RIJURAJ@GMAIL.COM)(9811504933)(PETITIONER)		
50	CRL.M.C.-4404/2024	ADIL & ORS. V/s STATE OF NCT OF DELHI & ANR.	LAL SINGH THAKUR	
		OTHER DETAILS OF ADVOCATES: LAL SINGH THAKUR (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR-172/2012) CRL.M.C. 3808/2017 FILED BY AADIL & ORS (DISPOSED ON : 2018-04-11) P.S.-FIR NO. :(RANJEET NAGAR-172/2012)
51	CRL.M.C.-4407/2024 CRL.M.A. 16703/2024	CHANDER MOHAN BHANDO V/s STATE NCT OF DELHI	SHYAMAL KUMAR MOHD	

		OTHER DETAILS OF ADVOCATES: RAJESH CHOPRA(RC21DHC@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMAR COLONY-26/2011)
52	CRL.M.C.-5699/2024	PRAVEEN KUMAR PANDEY V/s THE STATE NCT OF DELHI & ANR.	BABBAN PRASAD PANDEY, ANIL KUMAR KHAWARE	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR YADAV(YADAVSHIV779@GMAIL.COM)(9958779301)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANIL KUMAR KHAWARE(ANIL.KHAWARE@GMAIL.COM)(9810027839)(RESPONDENT)		
53	CRL.M.C.-6265/2024 WITH CRL.M.C. 6976/2024	RACHNA VERMA & ANR. V/s STATE THROUGH SHO P.S. PASCHIM VIHAR WEST DELHI & ANR.	PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA(PK197618@GMAIL.COM)(9811152065)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-423/2019) CRL.M.C. 6976/2024 FILED BY KUSUM TANWAR (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PASCHIM VIHAR WEST-423/2019)
54	CRL.M.C.-6976/2024	KUSUM TANWAR V/s STATE OF NCT OF DELHI THROUGH SHO POLICE STATION PASCHIM VIHAR WEST DELHI & ANR.	PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA (SINHAVAIBHAV@REDIFFMAIL.COM)(9810472854)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-423/2019) CRL.M.C. 6265/2024 FILED BY RACHNA VERMA & ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(PASCHIM VIHAR WEST-423/2019)
55	CRL.M.C.-7140/2024 CRL.M.A. 27242/2024 CRL.M.A. 27243/2024 CRL.M.A. 28208/2024	VICKEY CHAURASIA & ANR. V/s STATE OF N.C.T. OF DELHI & ANR.	PRAKHAR SHARMA	
		OTHER DETAILS OF ADVOCATES: PRAVER SHARMA(INFO@INIDANTM.COM)(9868262721)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-284/2022)
56	CRL.M.C.-7205/2024 CRL.M.A. 27517/2024 CRL.M.A. 4183/2025	RAGHURAJ PRATAP SINGH V/s BHANVI KUMARI SINGH	DHRUV GUPTA, ATUL KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: DHRUV GUPTA (OFFICE.DHRUVGUPTA@GMAIL.COM)(9711240355)(PETITIONER) ATUL SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(PETITIONER) DHRUV GUPTA(OFFICEDHRUVGUPTA.G@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR SRIVASTAV(ADVATULKR04@GMAIL.COM)(8709813915)(RESPONDENT)		
57	CRL.M.C.-7414/2024 CRL.M.A. 28302/2024 CRL.M.A. 34453/2024	FAIZAN & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARA HINDU RAO-294/2024)
58	CRL.M.C.-7643/2024 CRL.M.A. 29158/2024	SARTAJ ALI V/s RBL BANK LIMITED	VIREN BANSAL	
		OTHER DETAILS OF ADVOCATES: VIREN BANSAL(VIRENBANSAL1@GMAIL.COM)(9433433333)(PETITIONER) SANKALP(SANKALP.SRIVASTAVA@RBLBANK.COM)(0)(RESPONDENT)		
59	CRL.M.C.-7677/2024 WITH CRL.M.C. 7679/2024	ANEES AHMAD & ORS. V/s STATE (GOVT OF NCT OF DELHI) & ANR.	VISHAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: VISHAL CHAUHAN (CONTACT@UNIVERSALLEGALARENA.COM)(9212172077)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WELCOME COLONY-645/2014) CRL.M.C. 425/2015 FILED BY ANEES AHMAD & ORS (DISPOSED ON : 2015-08-11) CRL.M.C. 7679/2024 FILED BY NOOR MOHAMMAD & ORS. (D. OF HEARING : 2025-04- 16) P.S.-FIR NO. :(WELCOME COLONY-645/2014)
60	CRL.M.C.-7679/2024	NOOR MOHAMMAD & ORS. V/s STATE (GOVT OF NCT OF DELHI) & ANR.	VISHAL CHAUHAN	

		OTHER DETAILS OF ADVOCATES: VISHAL CHAUHAN (CONTACT@UNIVERSALLEGALARENA.COM)(9212172077)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (FARASH BAZAR-319/2019) P.S.-FIR NO. : (FARASH BAZAR-319/2019)
61	CRL.M.C.-7689/2024 CRL.M.A. 29338/2024	VIRENDER KHITOLIYA V/s STATE NCT OF DELHI AND ANR.	MD SHOAIB AKHTAR	
		OTHER DETAILS OF ADVOCATES: JAMEEL AHMED & ASSOCIATES(ADVJAMEELAHMED335@GMAIL.COM)(9810961212)(PETITIONER) JAMEEL AHMED(ADVJAMEELAHMED335@GMAIL.COM)(9810961212)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (BEGAM PUR-405/2020)
62	CRL.M.C.-8168/2024	CHARAN DAS LOHIA V/s STATE OF NCT OF DELHI & ANR.	RAMAN YADAV	
		OTHER DETAILS OF ADVOCATES: RAMAN YADAV(OFFICEOFAMANYADAV@GMAIL.COM)(0)(PETITIONER) RAMAN YADAV(OFFICEOFAMANYADAV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SHAKARPUR-165/2021) BAIL APPLN. 4365/2021 FILED BY HEMANT TULSIANI (DISPOSED ON : 2024-03-22) CRL.M.C. 1576/2024 FILED BY MAHESH KUMAR TULSIANI (DISPOSED ON : 2024-02-27) CRL.M.C. 2158/2024 FILED BY ANIL KUMAR TULSIANI (DISPOSED ON : 2024-03-18) P.S.-FIR NO. : (SHAKARPUR-165/2021)
63	CRL.M.C.-8451/2024 CRL.M.A. 32253/2024	JAGRAM & ANR. V/s STATE OF N.C.T. OF DELHI	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES: SHASHI SHANKAR(ASDVOCATESHASHI@YMAIL.COM)(9810433650)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (BADARPUR-432/2024)
64	CRL.M.C.-8468/2024	ANUJ SINGHAL & ORS. V/s GOVT. OF NCT OF DELHI & ANR.	RAHUL SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRAMOD SINGHAL(PARMODKSINGHAL@GMAIL.COM)(9810778007)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (S.B.DAIRY-532/2021)
65	CRL.M.C.-8626/2024 CRL.M.A. 32992/2024	SULEMAN & ORS. V/s STATE NCT OF DELHI AND ANR	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARADV818@GMAIL.COM)(9871698896)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (JAFFARABAD-323/2018)
66	CRL.M.C.-8774/2024 CRL.M.A. 6355/2025	ENGINEERS HOUSING WELFARE SOCIETY V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	GIRISH KUMAR, AAYUSH GAUTAM	
		OTHER DETAILS OF ADVOCATES: GIRISH KUMAR (GIRISHKGAUTAM@GMAIL.COM)(9811626363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (KAPASHERA-152/2016)
67	CRL.M.C.-9027/2024 CRL.M.A. 34540/2024 CRL.M.A. 4971/2025	SATYENDAR KUMAR JAIN V/s DIRECTORATE OF ENFORCEMENT	VIVEK JAIN, ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: VIVEK JAIN (VIVEKJAIN.LEGAL@GMAIL.COM)(9990252039)(PETITIONER) HOSSAIN ZOHEB (HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT) ZOHEB HOSSAIN (OFFICEHOSSAIN@GMAIL.COM)(0)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 14/2017) CRL.M.C. 2869/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-05-10) CRL.M.C. 3401/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2023-07-11) CRL.M.C. 4935/2022 FILED BY VAIBHAV JAIN & ANR. (DISPOSED ON : 2022-10-01) CRL.M.C. 4916/2022 FILED BY SATYENDRA KUMAR JAIN (DISPOSED ON : 2022-10-01) BAIL APPLN. 3710/2022 FILED BY ANKUSH JAIN (DISPOSED ON : 2023-04-06) BAIL APPLN. 3705/2022 FILED BY VAIBHAV JAIN (DISPOSED ON : 2023-04-06)

				BAIL APPLN. 3590/2022 FILED BY SATYENDAR KUMAR JAIN (DISPOSED ON : 2023-04-06) BAIL APPLN. 2079/2023 FILED BY VAIBHAV JAIN (DISPOSED ON : 2024-09-30) BAIL APPLN. 2017/2023 FILED BY ANKUSH JAIN (DISPOSED ON : 2024-09-30) BAIL APPLN. 1904/2024 FILED BY SATYENDAR KUMAR JAIN (DISPOSED ON : 2024-10-22) BAIL APPLN. 3301/2024 FILED BY VAIBHAV JAIN (DISPOSED ON : 2024-10-29) BAIL APPLN. 3406/2024 FILED BY ANKUSH JAIN (DISPOSED ON : 2024-10-29) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 14/2017)
68	CRL.M.C.-9107/2024	JAGDIP SINGH V/s STATE NCT OF DELHI AND ANR.	JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH (ADV.JASPREETRAI@GMAIL.COM)(9810725372)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-8/2023)
69	CRL.M.C.-10173/2024	MOHD. HAFIZ V/s STATE GOVT. OF NCT OF DELHI	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (ADV.NPANWAR@GMAIL.COM)(9818852882)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARITA VIHAR-610/2023) BAIL APPLN. 887/2024 FILED BY MOHD. HAFIZ (DISPOSED ON : 2024-05-15) BAIL APPLN. 749/2024 FILED BY RINKOO KUMAR (DISPOSED ON : 2024-04-09) BAIL APPLN. 1355/2024 FILED BY ABDULLAH JANE ALAM (DISPOSED ON : 2024-05-14) P.S.-FIR NO. :(SARITA VIHAR-610/2023)
70	CRL.M.C.-10232/2024	MS. POOJA V/s THE STATE GOVT. OF NCT OF DELHI & ORS.	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES: NIMISH CHIB (NIMISHCHIB@GMAIL.COM)(9013784804)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-205/2019)
71	CRL.M.C.-346/2025	SURAJ PRATAP SINGH V/s THE STATE OF NCT OF DELHI & ANR.	SATYAM SAXENA	
		OTHER DETAILS OF ADVOCATES: SATYAM SAXENA (ADVOCATESATYAMSAXENA@GMAIL.COM)(8860337442)(PETITIONER)		P.S.-FIR NO. :(JAGAT PURI-549/2024)
72	CRL.REV.P.-44/2025 CRL.M.A. 3270/2025	M.K. JAIN & ORS. V/s THE STATE & ORS.	VIPUL WADHWA	
		OTHER DETAILS OF ADVOCATES: DISPUTES VSLEGAL(DISPUTES@VSLEGAL.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-178/2020) CRL.M.C. 5384/2024 FILED BY SH VIPIN JAIN & ANR. (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-178/2020)
73	W.P.(CRL)-491/2025	AFROZ MEHBOOB KHAN V/s STATE NCT OF DELHI	HUM NASHIN AHMED, TARUN CHHABRA	
		OTHER DETAILS OF ADVOCATES: HUM NASHIN (GENTIUMLEX@REDIFFMAIL.COM)(8588891694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(PETITIONER) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-505/2021) CRL.M.C. 2075/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19) CRL.M.C. 5246/2024 FILED BY KASHIF KHAN & ANR. (DISPOSED ON : 2024-09-19) CRL.REV.P. 42/2025 FILED BY AFROZ MEHBOOB KHAN (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(MEHRAULI-505/2021)
74	W.P.(CRL)-860/2025 CRL.M.A. 7986/2025	SANJAY JAIN (THROUGH PAROKAR USHA JAIN) V/s DIRECTORATE OF ENFORCEMENT THROUGH THE ASSISTANT DIRECTOR (PMLA)	ADITYA DEWAN	
		OTHER DETAILS OF ADVOCATES: ADITYA DEWAN (ADITYADEWAN@GMAIL.COM)(8527611077)(PETITIONER) ED (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 24/2022)

				BAIL APPLN. 879/2023 FILED BY MANPREET SINGH TALWAR THROUGH ITS PAROKAR (DISPOSED ON : 2023-04-28) BAIL APPLN. 1109/2023 FILED BY MANPREET SINGH TALWAR (DISPOSED ON : 2023-04-28) BAIL APPLN. 1090/2023 FILED BY RAHUL KUMAR (THROUGH PAROKAR) (DISPOSED ON : 2023-04-28) BAIL APPLN. 2073/2023 FILED BY AMIT AGGARWAL (DISPOSED ON : 2024-01-11) BAIL APPLN. 481/2024 FILED BY RAJEEV JHAWAR (DISPOSED ON : 2024-04-01) CRL.M.C. 1018/2024 FILED BY RAJEEV JHAWAR (DISPOSED ON : 2024-04-01) BAIL APPLN. 1322/2025 FILED BY SHRI AMRIT PAL SINGH (D. OF HEARING : 2025-05-15) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 24/2022)
FOR DIRECTIONS				
75	CRL.M.C.-9327/2024 CRL.M.A. 35734/2024 CRL.M.A. 10180/2025 CRL.M.A. 10181/2025	AJAY RELAN V/s DURGA BUILDERS PVT. LTD	KARANJAWALA & CO, ASHISH HIRA, ASHISH HIRA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA(SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) SUDHIR SHARMA (SUDHIR.SHARMA@KARANJAWAL.IN)(0)(RESPONDENT) MAYANK TRIPATHI(MAYANKTRIPATHIADV@GMAIL.COM)(9582504508)(PETITIONER) ASHISH HIRA(ASHISH.HIRA30@GMAIL.COM)(9958468939)(PETITIONER)		
PART-HEARD MATTERS				
76	CM(M)-1098/2023 CM APPL. 35767/2023 CM APPL. 35770/2023 WITH CM(M) 1099/2023 CM(M) 1209/2023 CM(M) 1212/2023 CM(M) 1215/2023	TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD V/s G S BERAR AND CO PVT LTD & ANR.	LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: LAKSHYA DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) LAKSHAY DHAMIJA (LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) SOURABHANAND PRAKASH(SONIDAVE@GMAIL.COM, SAURABHANANDPRAKASH@GMAIL.COM, JAINUTSAV21@GMAIL.COM)()(RESPONDENT) SONI (SONIDAVE@GMAIL.COM)()(RESPONDENT) JAIN UTSAV(JAINUTSAV21@GMAIL.COM)()(RESPONDENT) SAURABH PRAKASH(SAURABHANANDPRAKASH@GMAIL.COM)()(RESPONDENT)		
77	CM(M)-1099/2023 CM APPL. 35771/2023 CM APPL. 35772/2023 CM APPL. 35773/2023 CM APPL. 35774/2023 WITH CM(M) 1215/2023	TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD V/s SONI DAVE	LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD(MYMIR4371@GMAIL.COM)(8287972433)(PETITIONER) SAURABHANAND PRAKASH(SONIDAVE@GMAIL.COM, SAURABHANANDPRAKASH@GMAIL.COM, JAINUTSAV21@GMAIL.COM)()(RESPONDENT) SONI DAVE(SONIDAVE@GMAIL.COM)(9811013223)(RESPONDENT)		
78	CM(M)-1209/2023 WITH CM(M) 1212/2023 CM(M) 1098/2023 CM(M) 1099/2023 CM(M) 1215/2023	G S BERAR AND CO PVT LTD & ANR. V/s TRANS ASIAN INDUSTRIES EXPOSITIONS PVT. LTD.	UTSAV JAIN, LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SAURABH PRAKASH, UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8572142011)(PETITIONER) MY MIR(MYMIR4371@GMAIL.COM)()(RESPONDENT) LAKSHAYA(LAKSHAYADV1608@GMAIL.COM)()(RESPONDENT) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT)		
79	CM(M)-1212/2023 WITH CM(M) 1215/2023	SONI DAVE V/s M/S TRANS ASIAN INDUSTRIES EXPOSITIONS PVT. LTD.	UTSAV JAIN, LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SAURABHY PRAKASH(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) M/S TRANS ASIAN INDUSTRIES EXPOSITIONS PVT		

16.04.2025

ADVANCE CAUSE LIST

		LTD(MYMIR4371@GMAIL.COM)(9891310454)(RESPONDENT) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT)		
80	CM(M)-1215/2023 CM APPL. 38963/2023 CM APPL. 38966/2023	TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD V/s SONI DAVE	LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD(MOHAMMEDHANIFMIR@OUTLOOK.COM, MYMIR4371@GMAIL.COM)(8287972433)(PETITIONER) SONI DAVE(SONIDAVE@GMAIL.COM)(9811013223)(RESPONDENT) SAURABH(SAURABHANANDPRAKASH@GMAIL.COM)()(RESPONDENT)		
81	CM(M)-1214/2023 CM APPL. 38959/2023 CM APPL. 38962/2023 WITH CM(M) 1215/2023	TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD V/s M/S G S BERAR AND CO PVT LTD & ANR.	LAKSHAY DHAMIJA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) TRANS ASIAN INDUSTRIES EXPOSITIONS PVT LTD(MOHAMMEDHANIFMIR@OUTLOOK.COM, MYMIR4371@GMAIL.COM)(8287972433)(PETITIONER) SONI DAVE(SONIDAVE@GMAIL.COM)(9811013223)(RESPONDENT) SAURABH(SAURABHANANDPRAKASH@GMAIL.COM)()(RESPONDENT) SAURABH(SAURABHANANDPRAKASH@GMAIL.COM)()(RESPONDENT) M/S G S BERAR & CO PVT LTD(SONIDAVE@GMAIL.COM)(9810034522)(RESPONDENT)		
82	CM(M)-2067/2023 CM APPL. 64960/2023 CM APPL. 64961/2023 CM APPL. 65351/2023 WITH CM(M) 2068/2023 CM(M) 1215/2023	G.S BERAR AND CO. PVT. LTD. & ANR. V/s M/S TRANS ASIAN INDUSTRIES EXPOSITIONS PVT. LTD.	UTSAV JAIN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: M/S G S BERAR & CO PVT LTD(ADITDAVE@GMAIL.COM)(9810034522)(PETITIONER) SAURABH PRAKASH, UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) SONI DAVE(SONIDAVE@GMAIL.COM)(9811013223)(PETITIONER) MYMIR(MYMIR4371@GMAIL.COM)(9873627270)(RESPONDENT) LAKSHAY(LAKSHAYADV1606@GMAIL.COM)()(RESPONDENT) SAURABH PRAKASH(JAINUTSAV21@GMAIL.COM)(8527214201)(PETITIONER) LAKSHAY, MIR(LAKSHAY1608@GMAIL.COM, LAKSHAYADV1608@GMAIL.COM, MYMIR4371@GMAIL.COM)()(RESPONDENT)		

HIGH COURT OF DELHI
11.04.2025.

REGISTRAR(LISTING)

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COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CO.APPL. 259/2025 In CO.PET.-508/2014	HSH NORDBANK AG V/s GOODWILL HOSPITAL AND RESEARCH CENTRE LIMITED	RAHUL SHARMA, OFFICIAL LIQUIDATOR, ANIL SONI, RAKESH KUMAR, HARSH RAGHUVANSHI, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(RAKESHKUMARADV13@GMAIL.COM)(9810631017)() HARSH RAGHUVANSHI(RKANT251@GMAIL.COM)(9911558907)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
BATCH MATTERS				
2	CO.PET.-740/2014 CO.APPL. 381/2017 CO.APPL. 1239/2017 CO.APPL. 1317/2017 CO.APPL. 1447/2017 CO.APPL. 1522/2017 CO.APPL. 511/2018	SH. ALOK KUMAR MISHRA & ORS. V/s M/S VIGNESHWARA DEVELOPWELL PVT. LTD. & ORS.	ANJU JAIN, AJAY KHANNA, HITESH SACHAR, JAY SAVLA, RAGHU TANDON, SHRUTI MUNJAL, TANIA SHARMA, RAJAT ANEJA, ANANNYA GHOSH, SUNIL KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) RAGHU TANDON(OFFICE@KBTLEGAL.COM)(9873064721)(RESPONDENT) SHRUTI MUNJAL(SHRUTIMUNJAL@SMLAW.CO.IN)(9818080077)(PETITIONER) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT) SUNIL KUMAR TIWARI(SUNILKUMARTIWARI84@GMAIL.COM)(9717161215)(PETITIONER) SUNIL KUMAR TIWARI(SUNILKUMARTIWARI84@GMAIL.COM)(9717161215)(RESPONDENT)		
3	CO.PET.-760/2014 CO.APPL. 380/2017	SH. BHARAT SINGH V/s M/S VIGNESHWARA DEVELOPERS PVT. LTD.	HITESH SACHAR, AJAY KHANNA, RAGHU TANDON, TANIA SHARMA, ANANNYA GHOSH	
		OTHER DETAILS OF ADVOCATES: RAGHU TANDON(OFFICE@KBTLEGAL.COM)(9873064721)(RESPONDENT) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT)		
4	CO.PET.-793/2014 CO.APPL. 503/2018	SMT. RAJWATI & ORS V/s M/S VIGNESHWARA DEVELOPERS PVT. LTD. & ORS.	ANJU JAIN, HITESH SACHAR, RAGHU TANDON	

		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) RAGHU TANDON(OFFICE@KBTLEGAL.COM)(9873064721)(RESPONDENT)		
5	CO.PET.-379/2015 CO.APPL. 501/2018	MS. DHARAMWATI V/s VIGNESHWARA DEVELOPERS PVT.LTD. & ORS	HITESH SACHAR, HITESH SACHAR	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER)		
6	CO.PET.-388/2015 CO.APPL. 502/2018	SHRI. VISHAL G. VERMA V/s VIGNESHWARA DEVELOPERS PVT.LTD.& ORS.	HITESH SACHAR, HITESH SACHAR	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER)		
7	CO.PET.-442/2015 CO.APPL. 504/2018	SURESH DEVI V/s VIGNESHWARA DEVELOPWELL PVT. LTD. & ORS.	HITESH SACHAR, HITESH SACHAR	
		OTHER DETAILS OF ADVOCATES: HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER)		
8	CO.PET.-534/2015 CO.APPL. 2170/2015 CO.APPL. 5168/2016 OLR 9/2017 OLR 11/2017 CO.APPL. 66/2017 OLR 181/2017 OLR 243/2017 CO.APPL. 311/2017 CO.APPL. 530/2017 CO.APPL. 532/2017 CO.APPL. 646/2017 CO.APPL. 739/2017 CO.APPL. 1482/2017 CO.APPL. 1688/2017 CO.APPL. 532/2018 CO.APPL. 1148/2018 CO.APPL. 372/2019 CO.APPL. 1146/2019 CO.APPL. 490/2021 CO.APPL. 714/2022 CO.APPL. 219/2023 CO.APPL. 220/2023 CO.APPL. 717/2023 CO.APPL. 783/2023 CO.APPL. 216/2024 CO.APPL. 462/2024 CO.APPL. 948/2024 CO.APPL. 239/2025	SH. NARESH CHAND GUPTA & ANR. V/s VIGNESHWARA DEVELOPERS PVT. LTD	SANJEEV SAGAR, TUSHAR MAHAJAN, PUNEET KUMAR, OFFICIAL LIQUIDATOR, VARUN TYAGI, MANOJ KUMAR SINGH, DHRUV WADHWA, GAURAV ARORA, KARAMVIR CHAUDHARY, AJAY KHANNA, CHANDRA SHEKHAR YADAV, ARPIT MAHESHWARI, SIDDHARTH VAID, SHEKHAR DAS, SANJEEV SAGAR, SUNDER KHATRI, ASHWANI KUMAR DUBEY, SANDEEP KUMAR, ANAND MISHRA, TANIA SHARMA, ANANNYA GHOSH, AMAN GUPTA	
		OTHER DETAILS OF ADVOCATES: SHEKHAR DAS(DASI.SHEKHAR@GMAIL.COM)(9871655327)(PETITIONER) SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(PETITIONER) SUNDER KHATRI(SUNDER_KHATRI@YAHOO.COM)(9818385449)(PETITIONER) ANAND MISHRA(OFFICEOFANAND@GMAIL.COM, AZADVIVEK05@GMAIL.COM)(9810123420)(PETITIONER) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT) AMAN GUPTA(AMAN.LAW@GMAIL.COM)(9999245866)(PETITIONER)		
9	CO.PET.-885/2015 CO.APPL. 4198/2016 CO.APPL. 85/2021 CO.APPL. 536/2021 CO.APPL. 607/2021 CO.APPL. 168/2022 CO.APPL. 243/2022 CO.APPL. 173/2023 CO.APPL. 347/2023 CO.APPL. 475/2023 CO.APPL. 548/2023 CO.APPL. 217/2024 CO.APPL. 339/2024 CO.APPL. 350/2024	COL. P.K. UBEROI (RETD.) & ANR. V/s VIGNESHWARA DEVELOPWELL PVT. LTD & ORS.	ARPIT MAHESHWARI, HRISHIKESH BARUAH, BHARAT GUPTA, PRABHAKAR MEHER, PRATEEK AGGARWAL, SUNIL KUMAR TIWARI, ANANNYA GHOSH, BHARAT GUPTA, REENA CHOUDHARY, JAIDEEP SINGH SANDHU, OFFICIAL LIQUIDATOR, SANDEEP CHOUDHARY, KUNAL SHARMA, TUSHAR AGARWAL, KARMANBIR SINGH, TANIA SHARMA, MAHIMA PAHWA, ANANNYA GHOSH, SHAILENDRA SINGH, SANJEEV SAGAR, AJAY KHANNA, ASHISH VERMA, ANISH CHAWLA, AJAY AWASTHI, BHABNA DAS, VIKRAMADITYA SINGH, AMAN GUPTA, PARAMVIR SINGH NARANG, NOOPUR SINGHAL, DHEERAJ GUPTA, MAROOF AHMAD	

	CO.APPL. 382/2024 CO.APPL. 422/2024 CO.APPL. 457/2024 CO.APPL. 695/2024 CO.APPL. 696/2024 CO.APPL. 698/2024 CO.APPL. 743/2024 CO.APPL. 744/2024 CO.APPL. 921/2024 CO.APPL. 922/2024 CO.APPL. 1059/2024 CO.APPL. 1060/2024 CO.APPL. 1067/2024 CO.APPL. 97/2025 CO.APPL. 110/2025 CO.APPL. 176/2025 CO.APPL. 178/2025				
		OTHER DETAILS OF ADVOCATES: KUNAL (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(PETITIONER) TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT) MAHIMA PAHWA(MAHIMAPAHWA@GMAIL.COM)(8826638559)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(PETITIONER) SANJEEV SAGAR(SANJIVSAGAR@GMAIL.COM)(9811016162)(PETITIONER) AJAY KHANNA(ADVOCATEAJAYKHANNA@GMAIL.COM)(9818101379)(RESPONDENT) ASHISH VERMA(ASHISH@SAARASSOCIATES.IN)(9871603434)(PETITIONER) ANISH CHAWLA(ANISHCHAWLA89@GMAIL.COM)(9953541910)(RESPONDENT) AJAY AWASTHI(AJAYAWASTHI@LIVE.IN)(9999647640)(PETITIONER) SUNIL KUMAR TIWARI(SUNILKUMARTIWARI84@GMAIL.COM)(9717161215)(RESPONDENT) BHABNA DAS(BHABNADAS@GMAIL.COM)(9560424577)(PETITIONER) VIKRAMADITYA SINGH(VIKRAMSINGH.LR@GMAIL.COM)(9810045281)(PETITIONER) AMAN GUPTA(AMAN.LAW@GMAIL.COM)(9999245866)(PETITIONER) PARAMVIR SINGH NARANG(LAWANDHUMANRIGHTS@ICLOUD.COM)(9560055879)(PETITIONER) ANISH CHAWLA(ANISHCHAWLA89@GMAIL.COM)(9953541910)(RESPONDENT) NOOPUR SINGHAL(NOOPUR4@GMAIL.COM)(9312765888)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(RESPONDENT) MAROOF AHMAD(MAROOFADVOCATE46@GMAIL.COM)(9899186420)(PETITIONER)			
10	CO.PET.-128/2016 CO.APPL. 575/2016 CO.APPL. 576/2016 CO.APPL. 793/2017	RAMA RAI & ANR. V/s VIGNESHWARA DEVELOPERS PRIVATE LIMITED	ROHIT MADAN, SHAILENDRA SINGH, TANIA SHARMA, ANANNYA GHOSH		
		OTHER DETAILS OF ADVOCATES: TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT)			
11	CO.PET.-176/2016 CO.APPL. 802/2016 CO.APPL. 803/2016	RANJIT KAPOOR & ANR. V/s VIGNESHWARA DEVELOPERS PVT. LTD.	ROHIT MADAN, TANIA SHARMA, ANANNYA GHOSH		
		OTHER DETAILS OF ADVOCATES: TANIA SHARMA(TANIASHAR@GMAIL.COM)(9910445771)(PETITIONER) ANANNYA GHOSH(ANANNYAG@GMAIL.COM)(9818321492)(RESPONDENT)			
CONNECTED MATTERS (ANMM)					
12	CO.PET.-191/1997 CO.APPL. 1536/1997 CO.APPL. 28/1998 CO.APPL. 182/1998 CO.APPL. 183/1998 CO.APPL. 185/1998 CO.APPL. 188/1998 CO.APPL. 568/1998 CO.APPL. 1639/1998 CO.APPL. 1999/1998 CO.APPL. 2046/1998 CO.APPL. 313/1999 CO.APPL. 548/1999 CO.APPL. 821/2001 CO.APPL. 469/2002 CO.APPL. 1513/2004 CO.APPL. 107/2006 CO.APPL. 135/2008 CO.APPL. 136/2008 CO.APPL. 137/2008	RESERVE BANK OF INDIA V/s CRB CAPITAL MARKETS LTD.(PROVN. LIQN.) P.LTD.	MS.MANISHA, MR.R.NIROOP, SARAD KUMAR SINGHANIA, KHALID ARSHAD, SUMESH DHAWAN, RAJAT BHALLA, SUDHANSHU BATRA, KUNAL SINHA, SUDHANSHU BATRA & ASSOCIATES, RAISUDDIN, ASHISH RANA, S.N. GUPTA, AMIT PESWANI, AMIQUE KHALID, SWATI SETIA, M.R. SHAMSHAD, OFFICIAL LIQUIDATOR, BHUVAN GUGNANI, RAJENDRA SAHU, BHUPESH NARULA, N.K. KANTAWALA, LUTHRA & LUTHRA, JAI PRAKASH SINGH, M/S K.J. JOHN, SUDHANDSHU BATRA & ASSOCIATES, DEVASHISH BHARUKA, SHAHZAD, BINA MADHAVAN, JRLISTING LISTING, BHUVAN GUGNANI, MR. S.K. GIRI, UDWADIA UDESHI AND CO., MS.GARIMA PANDEY, RS PRABHU, DO, MR.RISHI KAPOOR, K.P.TOMS, MANISHA, MR.S.BATRA, MR.RAMESH BABU, MR.AS MATHUR, MR. CM SHROFF, MR.PB AGARWALA, MANISHA TYAGI, MANOJ, RISHI AGARWALA, P J MEHTA, KR & ASSOCIATE, KAPIL KHER, R K MODI, R.K.MODI, DEVASHISH, NEETU, O.P.FAIZI, ROHIT CHOUDHARY, RAVI VERMA, REETESH SINGH, D.A.TAUR, SARFRAZ, Y.RAJAGOPALA RAO, SUNIL KUMAR SHARMA, BHACHAWAT AND ASSO.. BACHAWAT AND ASSO..		

	CO.APPL. 138/2008 CO.APPL. 139/2008 CO.APPL. 241/2008 CO.APPL. 277/2008 CO.APPL. 328/2008 CO.APPL. 429/2008 CO.APPL. 569/2008 CO.APPL. 717/2008 CO.APPL. 717/2008 CO.APPL. 896/2008 CO.APPL. 896/2008 CO.APPL. 946/2008 CO.APPL. 946/2008 CO.APPL. 92/2009 CO.APPL. 147/2009 CO.APPL. 148/2009 CO.APPL. 149/2009 CO.APPL. 264/2009 CO.APPL. 265/2009 CO.APPL. 490/2009 CO.APPL. 491/2009 CO.APPL. 492/2009 CO.APPL. 863/2009 CO.APPL. 1645/2009 CO.APPL. 1646/2009 CO.APPL. 1732/2009 CO.APPL. 1131/2012 CO.APPL. 1359/2012 CO.APPL. 1360/2012 CO.APPL. 1361/2012 CO.APPL. 1402/2012 CO.APPL. 1497/2012 CO.APPL. 2483/2012 CO.APPL. 324/2015 CO.APPL. 1493/2015 CO.APPL. 2000/2016 CO.APPL. 2001/2016 CO.APPL. 2835/2016 CO.APPL. 281/2017 CO.APPL. 941/2017 CO.APPL. 942/2017 CO.APPL. 943/2017 CO.APPL. 1359/2017 CO.APPL. 87/2019 CO.APPL. 491/2019 CO.APPL. 312/2022 CO.APPL. 695/2023 CO.APPL. 828/2023 CO.APPL. 1087/2024 CO.APPL. 171/2025 CO.APPL. 172/2025 WITH CO.APPL.(C) 46/2001 CS(OS) 2039/1998 CO.PET. 251/2002 CO.PET. 280/1997		BHAWAT AND ASSO., SANJIV KAKRA, SANJEEV SINGH, R.K. RANJAN, R.P AGRAWAL, CHIRAG M SHROFF, ANNIRUDH SHARMA, FANISH KUMAR JAIN, RAJPAL SINGH, KULJEET RAWAL, SONALI JAITLEY, MANOJ KUMAR BADSIWAL, ASHISH RANA, ABHISHEK SHARMA, SANJAY DEWAN, AMIT PESWANI	
		OTHER DETAILS OF ADVOCATES: RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER) RAJENDRA SAHU(RAJ@SAHULEGAL.COM)(9910008632)(PETITIONER) R.P AGRAWAL(ADV.NARENDRA05@GMAIL.COM)(9654454624)(PETITIONER) SARFRAZ (ADV.SARFRAZZAIDI@GMAIL.COM)(9990363925)(PETITIONER) CHIRAG M SHROFF(CMSHROFF.ASSOCIATES@GMAIL.COM)(9811032077)(PETITIONER) ANNIRUDH SHARMA(ANNIRUDH@ASHARMA.IN)(9999080715)(PETITIONER) FANISH KUMAR JAIN(FKJLEGAL@GMAIL.COM)(9811143749)(PETITIONER) RAJPAL SINGH (MPSLEGALOFFICES@GMAIL.COM)(9873849435)(PETITIONER) KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(RESPONDENT) SONALI JAITLEY(FILINGSTATUS@JAITLEYANDBAKHSHI.COM)(9870478400)(RESPONDENT) MANOJ KUMAR BADSIWAL(MANOJKK85@GMAIL.COM)(9873400923)(RESPONDENT) ASHISH RANA(AOR.ASHISHRANA@GMAIL.COM)(9971882200)(PETITIONER) ABHISHEK SHARMA(ABSHKSHARMA@GMAIL.COM)(9654317787)(PETITIONER) SANJAY DEWAN(SDADVOCATE@REDIFFMAIL.COM)(9811036782)(PETITIONER) AMIT PESWANI(AMITPESWANI37@GMAIL.COM)(9971479575)(RESPONDENT)		
13	CO.PET.-280/1997	PNB CAPITAL SERVICES LTD. V/s M/S CRB CORPORATION LTD.	SUNIL GOYAL, S BATRA, MK BAGRI, BIMLA K KAUL, SANAT KUMAR, TK GANJU, KK SHARMA, MR.P.NOROOOP, THAMPI MATHUR, ANSHU MAHAJAN, UA RANA, SUMANTO DE, SK LUTHRA, SANJAY	

			SHARMA, HS PARIHAR, PRAMOD AGGARWAL, RAJIV SHAKDHAR, DR.MANMOHAN SHARMA, JAGDEEP KISHORE, KJ JOHN, MR.ALOK SHARMA, JAGDISH PRASAD, BHACHAWAT & ASSOCIATES, BHUVAN GUGNANI, ANKUR SOOD, NARENDERA M SHARMA	
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKURSOODOFFICE@GMAIL.COM)(9871300587)(PETITIONER) NARENDERA M SHARMA(INFO@NMSLAWYERS.COM)(9810076398)(PETITIONER)		
14	CO.PET.-251/2002 CO.APPL. 1709/2016 CO.APPL. 2519/2016 CO.APPL. 1040/2024 WITH CO.PET. 191/1997	CRB CAPITAL MARKETS LTD. V/s RESERVE BANK OF INDIA	MR.NARESH BABU, BHUVAN GUGNANI, LEXORBIS, DINESH CHAND, MANISHA, CM OBEROI, ALAM ALI SISODIA, AK ROY, PARVEEN GAUTAM, S GUPTA, S HAZARIKA, ALAM ALI, CM SHROFF, PB AGGARWALA, AJAY BHARGAVA, S.BATRA, NEERAJ MALHOTRA AND ASSO, NEERAJ, SHAHZAD KHAN, ASHISH RANA, AMIT PESWANI	
		OTHER DETAILS OF ADVOCATES: ASHISH RANA(AOR.ASHISHRANA@GMAIL.COM)(9971882200)(RESPONDENT) BHUVAN GUGNANI(BG.AFFINITYLEGAL@GMAIL.COM)(9810126664)(PETITIONER) AMIT PESWANI(AMITPESWANI37@GMAIL.COM)(9971479575)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
15	CO.PET.-263/1997 CO.APPL. 201/2006 CO.APPL. 903/2012 CO.APPL. 2501/2015 CO.APPL. 2995/2015 OLR 81/2016 WITH CRL.O.(CO.) 4/2006	RE-IN THE MATTER OF M/S MELTEX CERAMICS LTD. V/s .	MR.A.VASHISHT, OFFICIAL LIQUIDATOR, SUDHIR KAPOOR, MR.SK LUTHRA, MR.SANGRAM PATNAIK, MR.ARUN VOHRA, MR.ATUL SHARMA, MANSH, ANSHU MAHAJAN, SUDHIR K.MAKKAR, SURESH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: SURESH KUMAR GOYAL(SKGOYALADVOCATE@GMAIL.COM)(9811068437)(RESPONDENT)		
16	CRL.O.(CO.)-4/2006 CO.APPL. 2529/2016 WITH CO.PET. 263/1997	M/S METLEX CERAMIC LTD. V/s JASWANT KUMAR GARG & ORS.	MR.A.VASHISHT, OFFICIAL LIQUIDATOR, MR.ATUL SHARMA, MS.MANISHA TYAGI, MR.S.PATNAIK, RAHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(KARAMSAMYAL@GMAIL.COM)(9871014678)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
17	CO.PET.-358/2011 CO.APPL. 1519/2013 OLR 229/2017 WITH CRL.O.(CO.) 6/2013	REENA AGGARWAL V/s M/S MASTERS APPARELS PRIVATE LTD	A.K. PRUTHI, SANJAY YADAV, OFFICIAL LIQUIDATOR, PRATIKSHA SHARMA, K. G. GOPALAKRISHNAN, ABDUL QADIR	
		OTHER DETAILS OF ADVOCATES: K. G. GOPALAKRISHNAN(KGGK05@YAHOO.CO.IN)(9810813707)(PETITIONER) ABDUL QADIR(ABDULQADIR.SHANU@GMAIL.COM)(9990660275)(PETITIONER)		
18	CRL.O.(CO.)-6/2013 CO.APPL. 1373/2014 WITH CO.PET. 358/2011	M/S MATERS APPARELS P LTD V/s ASHISH JAIN & ANR.	SANJAY YADAV, K. G. GOPALAKRISHNAN	
		OTHER DETAILS OF ADVOCATES: K. G. GOPALAKRISHNAN(KGGK05@YAHOO.CO.IN)(9810813707)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
19	CCP(CO.)-14/2016	HIGH COURT ON ITS OWN MOTION V/s NEERAJ BHATIA	JRLISTING LISTING, SAHEJ UBAN	
		OTHER DETAILS OF ADVOCATES: SAHEJ UBAN(SAHEJ15@GMAIL.COM)(9999334034)(PETITIONER)		
20	CO.PET.-570/2013 WITH CCP(CO.) 14/2016	H + S AVIATION LIMITED V/s M/S SUMMIT AVIATION PVT LTD	PREET PAL SINGH, SANJEEV BAHADUR SINHA, SAHEJ UBAN, DIVJOT SINGH BHATIA	
		OTHER DETAILS OF ADVOCATES: SANJEEV BAHADUR SINHA(SBSINHA136@GMAIL.COM)(9811157581)(RESPONDENT) SAHEJ UBAN(SAHEJ15@GMAIL.COM)(9999334034)(RESPONDENT) DIVJOT SINGH BHATIA(DIVJOT.29@GMAIL.COM)(9910048284)(RESPONDENT)		
CONNECTED MATTERS(ANMM)				
21	CO.PET.-704/2014 CO.APPL. 2651/2014 OLR 197/2016 OLR 281/2016 CO.APPL. 1037/2016 CO.APPL. 1631/2016 CO.APPL. 2082/2016 CO.APPL. 2083/2016 CO.APPL. 2084/2016 CO.APPL. 2085/2016 CO.APPL. 2087/2016	SH. AMARPREET SINGH OBEROI & ORS. V/s M/S A. N. BUILDWELL PVT. LTD.	SAYED AQUIB ALI, SANJEEV KUMAR, RAJIV KAPUR, MANIK AHLUWALIA, FEBIN MATHEW VARGHESE, PANKAJ PRASAD, OFFICIAL LIQUIDATOR, KARAN NAGPAL, MANPREET SINGH LAMBA, SAMEER KUMAR, NEERAJ SHARMA, RANJANA ROY GAWAI, ASHISH VERMA, MOHD. BELAL, MAYANK MIKHAIL MUKHERJEE, YESHI WANGMO RINCHHEN, AMRITA MISHRA, VISHVENDRA SINGH, RAHUL KUMAR, AMAN NANDRAJOG, JAIDEEP SINGH CHOUDHARY, JRLISTING LISTING, VIKRANT PACHNANDA, JAISURYA JAIN, ASHWANI KUMAR DUBEY, SUMIT THAKUR, SUNNY ARORA, AMAN NANDRAJOG, TARUN SINGLA,	

CO.APPL. 2088/2016 CO.APPL. 2091/2016 CO.APPL. 2092/2016 CO.APPL. 2093/2016 CO.APPL. 2104/2016 CO.APPL. 2105/2016 CO.APPL. 2120/2016 CO.APPL. 2365/2016 CO.APPL. 2615/2016 CO.APPL. 2669/2016 CO.APPL. 3038/2016 CO.APPL. 3039/2016 CO.APPL. 3040/2016 CO.APPL. 3041/2016 CO.APPL. 3042/2016 CO.APPL. 3043/2016 CO.APPL. 3044/2016 CO.APPL. 3045/2016 CO.APPL. 3092/2016 CO.APPL. 3633/2016 CO.APPL. 3634/2016 CO.APPL. 3808/2016 CO.APPL. 3935/2016 CO.APPL. 3967/2016 CO.APPL. 4225/2016 CO.APPL. 4226/2016 CO.APPL. 4227/2016 CO.APPL. 4228/2016 CO.APPL. 4681/2016 CO.APPL. 4883/2016 CO.APPL. 5106/2016 CO.APPL. 261/2017 OLR 265/2017 OLR 266/2017 OLR 267/2017 CO.APPL. 304/2017 CO.APPL. 306/2017 CO.APPL. 535/2017 CO.APPL. 536/2017 CO.APPL. 695/2017 CO.APPL. 886/2017 CO.APPL. 1033/2017 CO.APPL. 1089/2017 CO.APPL. 1097/2017 CO.APPL. 1580/2017 CO.APPL. 187/2018 CO.APPL. 190/2018 CO.APPL. 346/2018 CO.APPL. 369/2018 CO.APPL. 450/2018 CO.APPL. 260/2019 CO.APPL. 966/2019 CO.APPL. 1148/2019 OLR 43/2020 CO.APPL. 286/2020 CO.APPL. 287/2020 CO.APPL. 322/2020 CO.APPL. 336/2020 CO.APPL. 369/2020 CO.APPL. 623/2020 CO.APPL. 658/2020 CO.APPL. 665/2020 CO.APPL. 674/2020 CO.APPL. 491/2021 CO.APPL. 815/2021 CO.APPL. 431/2022 CO.APPL. 221/2023 CO.APPL. 293/2023 CO.APPL. 395/2024		AJIT WARRIER, SMRITI ASMITA, SHARMA MEGHA, SAVYASACHI KUMAR SAHAI, INDRESH KUMAR	
	OTHER DETAILS OF ADVOCATES: YESHI WANGMO RINCHHEN(YRINCHHEN@YAHOO.CO.IN)(9582396247)(PETITIONER) PANKAJ PRASAD(PANKAJLAW2000@GMAIL.COM)(9818296345)(PETITIONER) SAYED AQUIB ALI(MEETAQUIBALI@GMAIL.COM)(9899645472)(PETITIONER) PANKAJ PRASAD(PANKAJLAW2000@GMAIL.COM)(9818296345)(PETITIONER) RAHUL KUMAR(ADV.RAAHULKUMAR@GMAIL.COM)(9891478847)(PETITIONER) AMAN NANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(PETITIONER)		

		JAIDEEP SINGH CHOUDHARY(JAIDEEP_MSPL@YAHOO.COM)(9227100100)(PETITIONER) AMANNANDRAJOG(AMANNANDRAJOG@GMAIL.COM)(9971704062)(PETITIONER) VIKRANTPACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) VIKRANTPACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) SURJEET SHYAMAL(SURJEETSHYAMAL@GMAIL.COM)(7033360606)(PETITIONER) TARUN SINGLA(MCLLAWOFFICES@GMAIL.COM)(9810202014)(RESPONDENT) AJIT WARRIER(AJIT.WARRIER@AMSSHARDUL.COM)(9810098339)(PETITIONER) SMRITI ASMITA(SM.ASMITA@GMAIL.COM)(8800795326)(RESPONDENT) SHARMA MEGHA(MEGHASSHARMA@GMAIL.COM)(7042118982)(PETITIONER) SAVYASACHI KUMAR SAHAI(SAVYASACHI.SAHAI@GMAIL.COM)(9910081428)(PETITIONER) INDRESH KUMAR (INDRESHUPADHYAY1988@GMAIL.COM)(8010041010)(PETITIONER) JAISURYA JAIN(JAISURYA.JAIN@GMAIL.COM)(9815222818)(RESPONDENT)		
22	CO.PET.-6/2019(Disposed off case) CO.APPL. 153/2020 CO.APPL. 365/2020 CO.APPL. 436/2020 CO.APPL. 668/2020 CO.APPL. 670/2020 CO.APPL. 733/2020 CO.APPL. 298/2021 CO.APPL. 133/2022 CO.APPL. 134/2022 CO.APPL. 299/2023 CO.APPL. 611/2023 CO.APPL. 683/2023 CO.APPL. 729/2023 CO.APPL. 730/2023 CO.APPL. 731/2023 CO.APPL. 732/2023 CO.APPL. 733/2023 CO.APPL. 734/2023 CO.APPL. 735/2023 CO.APPL. 801/2023 CO.APPL. 802/2023 CO.APPL. 803/2023 CO.APPL. 809/2023 CO.APPL. 368/2024 CO.APPL. 379/2024 CO.APPL. 381/2024 CO.APPL. 383/2024 CO.APPL. 641/2024 CO.APPL. 642/2024 CO.APPL. 643/2024 CO.APPL. 644/2024 CO.APPL. 647/2024 CO.APPL. 648/2024 CO.APPL. 649/2024 CO.APPL. 650/2024 CO.APPL. 651/2024 WITH CO.APPL.(M) 115/2016	SUNIL GANDHI & ANR. V/s A.N. BUILDWELL PRIVATE LIMITED	MUDIT GUPTA, VIKRANT PACHNANDA, PUJA JAIN, JAISURYA JAIN, CHANDRA PRAKASH, MOHIT AGGARWAL, NIDHI RAMAN, NILOTPAL SHYAM, JRLISTING LISTING, INDRESH KUMAR, SHLOK CHANDRA, NISTHA GUPTA, LAKSH KHANNA, DHRUV GAUTAM, SAVYASACHI RAWAT, MAYANK PANDEY, PAWAS AGARWAL, AARUSH BHATIA, ANIRUDDH SINGH, NATASHA GARG, SIDHANT KUMAR, LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: VIKRANT PACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) VIKRANTPACHNANDA(VIKRANT.PACHNANDA@GMAIL.COM)(9871138313)(PETITIONER) PUJAJAIN(PUJAJAIN92@HOTMAIL.COM)(9810627927)(PETITIONER) MOHITAGGARWAL(M.AGGARWAL1994@GMAIL.COM)(9811449071)(PETITIONER) MAYANK PANDEY(ADVOCATEMAYANK@OUTLOOK.COM)(9971830872)(PETITIONER) PAWAS AGARWAL(ADVPAWASAGARWAL@GMAIL.COM)(8447810160)(PETITIONER) AARUSH BHATIA(ADV.AARUSHBHATIA@GMAIL.COM)(9716101010)(PETITIONER) ANIRUDDH SINGH(SINGH.ANIRUDDH@GMAIL.COM)(9968279214)(PETITIONER) NATASHA GARG(NATASHAGARG4@YAHOO.COM)(9654998650)(PETITIONER) INDRESH KUMAR (INDRESHUPADHYAY1988@GMAIL.COM)(8010041010)(PETITIONER) SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(PETITIONER) JAISURYA JAIN(JAISURYA.JAIN@GMAIL.COM)(9815222818)(PETITIONER) LAKSH KHANNA(LAKSHKHANNA09@GMAIL.COM)(9910900059)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
23	CO.APPL. 1637/2011 CO.APPL. 1708/2011 CO.APPL. 1710/2011 CO.APPL. 1712/2011 CO.APPL. 1714/2011 CO.APPL. 1716/2011 CO.APPL. 1730/2011 CO.APPL. 1732/2011 CO.APPL. 1736/2011	RE-M/S JVG FINANCE LTD. V/s	HS PARIHAR, PAWAN KUMAR, AMAN VACHHER, AMAN VACHHER, DHEERAJ GUPTA, P NAGESH, H.K. CHATURVEDI, ANIL KARNWAL, MOHD SHAKEEL, RAHUL, MONIKA ARORA, MONIKA ARORA & ASSOCIATES, FAIZ HYDER RIZVI, SHAILENDRA SINGH, AJAY TIWARI, OFFICIAL LIQUIDATOR, MANSI CHADHA, DEEPAK SHARMA, VIJAY KASANA, AMIT PRAKASH SHAHI, ATRYEE GAUTAM, ANAND MOHAN MISHRA, AJIT RAJPUT, SAURABH SONI, DHEERAJ GUPTA, AMIT GOEL, ADITYA WADHWA, MILAN SINGH	

CO.APPL. 1740/2011 CO.APPL. 1742/2011 CO.APPL. 458/2012 CO.APPL. 472/2012 CO.APPL. 476/2012 CO.APPL. 1428/2012 CO.APPL. 75/2019 CO.APPL. 138/2023 CO.APPL. 306/2023 CO.APPL. 308/2023 CO.APPL. 310/2023 CO.APPL. 312/2023 CO.APPL. 314/2023 CO.APPL. 316/2023 CO.APPL. 318/2023 CO.APPL. 320/2023 CO.APPL. 322/2023 CO.APPL. 324/2023 CO.APPL. 326/2023 CO.APPL. 328/2023 CO.APPL. 330/2023 CO.APPL. 332/2023 CO.APPL. 334/2023 CO.APPL. 336/2023 CO.APPL. 338/2023 CO.APPL. 340/2023 CO.APPL. 435/2023 CO.APPL. 437/2023 CO.APPL. 439/2023 CO.APPL. 441/2023 CO.APPL. 443/2023 CO.APPL. 445/2023 CO.APPL. 447/2023 CO.APPL. 451/2023 CO.APPL. 453/2023 CO.APPL. 455/2023 CO.APPL. 457/2023 In CO.PET.-265/1998		NEGI, RISHAB JAIN, PRADEEP CHHINDRA, BHASKAR VALI, SRINIVAS R RAO MAMIDANNA, RAM LAL ROY, P.NAGESH, BHABNA DAS, JRLISTING LISTING, PIYUSH SACHDEV, RISHABH JAIN, NEERAJ KUMAR JHA, SWAPNIL GAUR, ANJANEYA SINGH, BHAGABATI PRASAD PADHY, JRLISTING LISTING, MONIKA ARORA, RAJINDER MATHUR, SRINIVAS KOTNI, PURNIMA SETHI, NAGESH, RITU, GIRIJESH PANDEY, P.D TEWARI, MANOJ, RAHUL THUKRAL, LAW TREE, ANIL, PUSHKAR KATYAL, PRATEEK DHANDA, RAKESH KUMAR, RISHABH JAIN, MANOJ CHANDRA MISHRA, AMAN NANDRAJOG, SHILPI YADAV, DHANANJAY GARG, RITU SINGH MANN, BHIM SINGH NAGAR, B YESHWANTH RAJ, DHEERAJ MANCHANDA, KARAN KAPOOR, BHASKAR VALI, DEEPAK KHOSLA, GOPAL JHA, RAISUDDIN, BHABNA DAS, KUNAL TYAGI, A.K. MISHRA, RUCHI KHURANA, MOHIT MITTAL, BHAVYA SETHI, SONAM SHARMA, TANMAY YADAV, SUNIL KUMAR SHARMA, TARUN KUMAR, P NAGESJH, PRAVEEN CHANDRA, A MAHAJAN, MR.RR DWIVEDI, BS RAJESH, S SHARMA, MS.MANISHA TYAGI, MR. S MAHESHWARI, DHIRAJ MISHRA, MR.SK LUTHRA, P.I.JOSHE, MS.MS UPPAL, T.S.CHAUDHARY, ARUN SRIVASTAV, KN POPLI, VIJAY K SINGH, MS.MANISHA SINGH, MS.UPPAL, SANJEEV, AK THAKUR, MR.MAYUR R.SHAH, MR.PURNIMA SETHI, HARISH CHAND SHARMA, RANJANA ROY, MR. UCHIT BHANDARI, DHANANJAY, U.C.MITTAL, K P TOMS, U C MITTAL, R K BAKSHI, PUSHKAR SOOD, SARABJIT SHARMA, ABHAY KUMAR, VIKAS MAHAJAN, SARBJIT SHARMA, PRATAP, SHAILENDRA, SHAILENDRA SINGH & CO, LAV KUMAR AGGARWAL, ADRINDUM, NITIN SHARMA, SOMVEER SINGH DESWAL, ARUNAY PATNAIK, SUNITA TIWARI, CHADHA & ASSOCIATES, ALAM, ATHAR ALAM, AJHAR ALAM, BRAJESH VERMA, VINAY KUMAR, SEEMA GUPTA, SWETANK SHANTANU, A.K.SINGH, BIPIN, RAJIV KUMAR, C MOHAN RAO, HITENDER KAPUR, SEEMA KASHYAP, AMIT ANAND TIWARI, A K SRIVASTAVA, N RAJA SINGH, MANISH KR, TARUN GUPTA, SHAILENDRA SINGH, GOEL & ASSO, SHIVALOK YASHOVARDHAN, RAJ KUMAR SHERAWAT, PAWANJIT SINGH BINDRA, RAJAT ARORA, RISHI SOOD, CHANDNI GOYAL, ANIL KUMAR GUPTA, SACHIN MITTAL, SOMESH KUMAR DUBEY, JOSEPH ARISTOTLE S., GIRRISH KUMAR, ATUL GUPTA, K. N. MOHAN, YOGESH KUMAR JAGIA, PANKAJ KUMAR, SAURABH KALIA, LAVINA AHUJA, ASHIM SHRIDHAR, VISHALAKSHI SINGH, GIRIRAJ SUBRAMANIAM, PRASHANT KUMAR TYAGI, DALIP MEHRA, ABHEY KUMAR GUPTA, ANIL KUMAR KARNWAL, GURNOOR KAUR BAJAJ, SUMIT NAGPAL, VINAYAK MARWAH, ANJANEYA SINGH, GURKAMAL HORA ARORA, TANMAY YADAV, RAHUL SHUKLA, TARUN KUMAR, NEERAJ SHEKHAR	
	OTHER DETAILS OF ADVOCATES: AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) AMIT PRAKASH SHAHI(AMITPRAKASHSHAHI@GMAIL.COM)(9582695868)(PETITIONER) ATRYEE GAUTAM(GAUTAM.ATRYEE@GMAIL.COM)(9810220380)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) ER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) PRADEEPCHHINDRA(PRADEEP.CHHINDRA@GMAIL.COM)(9310914012)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(PETITIONER) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873146665)(PETITIONER) DHEERAJ MANCHANDA(MANCHANDA.DHEERAJ@HOTMAIL.COM)(9899393339)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM)(9871699591)(PETITIONER) PAWANJIT SINGH BINDRA(PAWANBINDRA@HOTMAIL.COM)(9811054970)(PETITIONER) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) RISHI SOOD(RISHI.SOOD83@GMAIL.COM)(9650133112)(PETITIONER) CHANDNI GOYAL(BALLURAM987@GMAIL.COM)(9818274049)(PETITIONER) SRINIVAS R RAO MAMIDANNA(ADV.SRIPRASRI@GMAIL.COM)(9810335097)(PETITIONER) ANIL KUMAR GUPTA(ANILADVOSC1991@GMAIL.COM)(9811381268)(RESPONDENT) SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT) SOMESH KUMAR DUBEY(LAWYERSOMESH@GMAIL.COM)(9868451914)(RESPONDENT) DEEPAK KHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) JOSEPH ARISTOTLE S.(ARISTOTLEAOR@GMAIL.COM)(9212018118)(RESPONDENT) SHAILENDRA SINGH(SSNCOMPANY@GMAIL.COM)(9899027733)(RESPONDENT)		

		GIRISH KUMAR(LAWYERGIRISH@GMAIL.COM)(9873777479)(RESPONDENT) ATUL GUPTA(ATULGUPTAADV@HOTMAIL.COM)(9810862405)(PETITIONER) K. N. MOHAN(ADVOCATEMOHANJI.INDIA@GMAIL.COM)(8826172523)(PETITIONER) YOGESH KUMAR JAGIA(OFFICE.JAGIA@GMAIL.COM)(9871089784)(RESPONDENT) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(RESPONDENT) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(RESPONDENT) TANMAY YADAV(TANMAYYADAV923@GMAIL.COM)(9971526082)(PETITIONER) B YESHWANTH RAJ(YESHWANTHRAJ.YR@GMAIL.COM)(9818092733)(PETITIONER) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER) TARUN KUMAR(TARUNKUMAR99906@GMAIL.COM)(9990612454)(RESPONDENT) NEERAJ SHEKHAR(SHEKHARLAWOFFICE@REDIFFMAIL.COM)(9312210391)(RESPONDENT)		
24	CO.PET.-89/2014 CO.APPL. 1835/2017	SUNIL SHARMA V/s SAVITRI ELECTRONICS PVT LTD.	J C GUPTA, SUMATI ANAND	
		OTHER DETAILS OF ADVOCATES:		
25	CO.PET.-575/2015 OLR 127/2024 CO.APPL. 976/2024	CROWN LIFTERS PVT. LTD. V/s MOORELIVING INDIA BUILDING SOLUTIONS LLP	SAURABH JAIN, OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
26	CO.PET.-189/2016 CO.APPL. 730/2018 OLR 289/2019 CO.APPL. 252/2022 CO.APPL. 901/2024	AI-RAWAS MINING CO. LLC V/s ASA PORTFOLIO PRIVATE LIMITED	KHAITAN & CO., OFFICIAL LIQUIDATOR, AAROHI MIKKILINENI, MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO.(AJAY.BHARGAVA@KHAITANCO.COM)(9811182853)(PETITIONER) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER)		

16-04-2025

ADVANCE CAUSE LIST OF COMPANY SIDE

**JR - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

[LINK:-https://jrdhc.webex.com/join/jrdhc5](https://jrdhc.webex.com/join/jrdhc5)

NOTE: MATTERS WILL BE HEARD AFTER THE APPELLATE AND ORIGINAL SIDE MATTERS.

NOTE: APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER PLEASE.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BATCH MATTERS				
1	CRL.O.(CO.)-12/2013 WITH CO.PET. 233/2012	M/S JVG STEELS INDIA LTD V/s MR. VIJAY KUMAR SHARMA & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
2	CRL.O.(CO.)-15/2013 WITH CO.PET. 239/2012	M/S JVG OVERSEAS LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
3	CRL.O.(CO.)-16/2013 WITH CO.PET. 237/2012	M/S JVG FOODS LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
4	CRL.O.(CO.)-17/2013 WITH CO.PET. 236/2012	M/S JVG HOUSING FINANCE LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI, SUNIL KUMAR	

		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(DR.SUNILSUPREMECOURT@GMAIL.COM)(9911020040)()		
5	CRL.O.(CO.)-18/2013 WITH CO.PET. 235/2012	M/S JVG FARMS FRESH LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
6	CRL.O.(CO.)-19/2013 WITH CO.PET. 234/2013	M/S JVG PETRO CHEMICALS LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
7	CRL.O.(CO.)-20/2013 WITH CO.PET. 240/2012	M/S JVG PUBLICATIONS LTD V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
8	CRL.O.(CO.)-21/2013 WITH CO.PET. 241/2012	M/S JVG HOTELS LTD. V/s MR. DIPESH BERNUWAL & ORS.	P.D TEWARI	
		OTHER DETAILS OF ADVOCATES:		
9	CRL.O.(CO.)-7/2015 WITH CO.PET. 284/2013	JVG HOLDINGS LIMITED(IN LIQN.) V/s MR. DIPESH BERNUWAL & ORS.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 42**HON'BLE MS. JUSTICE PRATHIBA M.SINGH**

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC <https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application Dial:

dhcvirtualcourt6@dhcvirtualcourt.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone

Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

courtmaster@pmsingh.in

NOTE: Counsels and Litigants may send their apperances through the following link/form. This form shall be available during Court hearing days from 09:00 A.M – 04:30 P.M..

<https://docs.google.com/forms/d/e/1FAIpQLSetQNqtR73sKZB0hp62FzES-4N8Af-4S9RDzFPp3it124oGCw/viewform>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	CS(COMM)-653/2019 I.A. 16988/2019 CC(COMM) 22/2022 I.A. 7640/2022 I.A. 14592/2022 I.A. 15284/2023	COMMUNICATION COMPONENTS ANTENA INC. V/s ROSENBERGER HOCHFREQUENZTECHNIK GMBH & CO. KG & ORS.	MANISHA SINGH, SIDHANT GOEL, FILED IN COMPLAINE OF ORDER DT. 26.07.2022	AT 3:30 P.M

COURT NO. 51**HON'BLE MS.JUSTICE TARA VITASTA GANJU****CLICK HERE TO JOIN VC:****<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>****MEETING NO. 2512 822 1186.****NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO****bhupesh.kumar@dhc.nic.in**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)- 2039/1998	CAN FIN HOMES LTD. V/s CRB CAPITAL MARKETS LTD.	ABRAHAM, SK LUTHRA, MR. PIYUSH KALRA, RAVIKESH SINHA, T C SANDEEP, MR. ABHISHEK AGGARWAL, MR. RAHUL MALHOTRA, MS. VERONICA MOHAN, MR. BHUVAN GUGNANI, RITU MAKKAR ROHIT AGGL.	WITH CO.PET.191/1997 CO.PET.280/1997 CO.PET.251/2002

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

CLICK HERE TO JOIN VC

<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1145/2024 WITH ARB.P. 1146/2024	DR M N EDUCATIONAL AND RESEARCH TRUST V/s INNOVATIVE FINANCIAL ADVISORS PVT LTD	SANJEEV BENIWAL, VIKRAM PRADEEP	
2	ARB.P.-1146/2024	DR M N EDUCATIONAL AND RESEARCH TRUST V/s INNOVATIVE FINANCIAL ADVISORS PVT LTD	SANJEEV BENIWAL, VIKRAM PRADEEP	

3	ARB.P.-1777/2024	TATA CAPITAL LIMITED V/s JAISHREE SALES AND SERVICES & ORS.	RAJ KUMAR	
4	ARB.P.-1805/2024	MS PREM LATA PRABHAKAR V/s NAVGROW CONSTRUCTIONS PVT LTD & ORS.	GURVINDER KAUR SURI	
5	ARB.P.-2018/2024	M/S S AND S CONSTRUCTION CO. V/s UNION OF INDIA	KUNWAR CHANDRESH	
6	ARB.P.-241/2025	ADITYA BIRLA FINANCE LIMITED V/s SAKET INFRADEVELOPERS PVT LTD AND ORS	PUNEET SINGH BINDRA	
7	O.M.P.(I) (COMM.)-76/2023 I.A. 6233/2023 I.A. 13424/2023 I.A. 20394/2023 I.A. 20680/2023 WITH O.M.P.(I) (COMM.) 77/2023	SADBHAV ENGINEERING LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	ATUL SHARMA, SINGHANIA & PARTNERS LLP, GAURI RASGORTA, ANSHUL SYAL, SHAURYA RANJAN RAI	
8	O.M.P.(I) (COMM.)-77/2023 I.A. 6216/2023 I.A. 13427/2023 I.A. 20395/2023	SADBHAV ENGINEERING LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA & ANR.	SINGHANIA & PARTNERS LLP, ATUL SHARMA, GAURI RASGORTA, ANSHUL SYAL	
9	O.M.P.(I) (COMM.)-377/2023 I.A. 23137/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

10	O.M.P.(I) (COMM.)- 378/2023 I.A. 23139/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
11	O.M.P.(I) (COMM.)- 379/2023 I.A. 23141/2023	M/S SATYAM CATERERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
12	O.M.P.(I) (COMM.)- 380/2023 I.A. 23143/2023	M/S ROOP CATERERS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
13	O.M.P.(I) (COMM.)- 381/2023 I.A. 23145/2023 WITH O.M.P.(I) (COMM.) 382/2023 O.M.P.(I) (COMM.) 385/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
14	O.M.P.(I) (COMM.)- 382/2023 I.A. 23147/2023	M/S R.K. ASSOCIATES AND HOTELIERS PVT. LTD. V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	

15	O.M.P.(I) (COMM.)-385/2023 I.A. 23425/2023	BRANDAVAN FOOD PRODUCTS V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED (IRCTC) & ORS.	JASMEET SINGH	
16	O.M.P.(I) (COMM.)-257/2024 I.A. 35805/2024 I.A. 40537/2024 I.A. 40917/2024	LOGIX TECHNOPARK PVT. LTD. V/s ATS HEIGHTS PVT. LTD	RAUNAK DHILLON, SMARIKA SINGH, ADIT SRIVASTAVA	
17	O.M.P.(I) (COMM.)-41/2025	S P SINGLA CONSTRUCTIONS PVT LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS.	KRISHAN KUMAR, ANIRUDH WADHWA	WITH OMP(COMM) 76/2025
18	O.M.P.(MISC.)(COMM.)-307/2025 I.A. 8749/2025	SEBNCORP GREEN INFRA PRIVATE LIMITED V/s SIEMENS GAMESA RENEWABLE POWER PRIVATE LIMITED	KAPIL ARORA	
19	O.M.P. (T) (COMM.)-12/2025 CAV 49/2025	INDIGRID TECHNOLOGY PVT LTD V/s ERADICATUS INFECTUS PVT LTD	SONAKSHI SINGH, SHIVANI CHAWLA	AT 2.30 P.M
20	ARB. A. (COMM.)-26/2023 I.A. 10852/2023	TALAIPALLI COAL MINING PVT. LTD V/s NTPC LIMITED	PUNEET TANEJA, ANIL KUMAR, KHAITAN & CO.	
21	CS(COMM)-647/2016	M/S LEO ISPAT LTD V/s M/S ARIHANT ENGINEERING INDUSTRIES & ORS	K G SHARMA, ABHIMANIYU, S S WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI & RITURAJ SHAHI	

22	CS(COMM)-648/2016	M/S LEO INFRACAPITAL LTD V/s M/S ARIHANT MECHANICAL INDUSTRIES & ORS	INDOLEX CHAMBERS, R K GOEL, ABHIMANIYU, S S WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI / RITURAJ SHAHI	
23	CS(COMM)-650/2016	M/S LEO INFRACAPITAL LTD V/s M/S ARIHANT ENGINEERING INDUSTRIES & ORS	INDOLEX CHAMBERS, R K GOEL, ABHIMANIYU, S S WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI	
24	CS(COMM)-802/2016	N. S. ASSOCIATES P. LTD. V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD.	M. TARIQUE SIDDIQUI	AT 4:00 P.M.
25	CS(COMM)-1000/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S SHRI SAI NATH ENTERPRISES	VATSAL KUMAR, KEDAR YADAV, VINEET MALIK & ASSO	
26	CS(COMM)-544/2017	M/S BABE BUILDTECH PVT. LTD. V/s SH. SAMARJEET & ORS	BHARAT GUPTA, DR. ANURAG KUMAR AGARWAL (CF OF RS. 344000 ALREADY LOCKED IN DIARY NO. 37327 DT. 15/2/16)	
27	I.A. 45451/2024 I.A. 45452/2024 In CS(COMM)-583/2019	SPJ CARGO PVT. LTD. V/s SARAH FOODS	KARAN BATURA, SHANTHA DEVI RAMAN	
28	CS(OS)-1138/2011 I.A. 7667/2011 I.A. 15063/2011 I.A. 17470/2011 WITH CS(OS) 2281/2013	HARI PRAKASH PODDAR V/s ARJUN DAS PODDAR & ORS	AMIT KUMAR, UMESH MISHRA, SHIV KHORANA, DP GUPTA & CO., VIKAS GUPTA, DR. ANURAG KUMAR AGARWAL, SANDEEP KHATRI, PRATEEK	

			GUPTA, ANURAG KUMAR AGARWAL, D P GUPTA & CO, AJAY SHARMA	
29	CS(OS)-2281/2013 CC 39/2014	MANJU DEVI PODDAR V/s HARI PRAKSH POODAR	DR. ANURAG KUMAR AGARWAL, SANDEEP KHATRI, SHIV KHORANA, ANURAG	
30	CS(OS)-1047/2015	V K SOOD-PIL(JV) V/s NORTH DELHI MUNICIPAL CORPORATION & ORS	RENU GUPTA, BHUPESH NARULA	
31	I.A. 6865/2025 In CS(OS)-3420/2015	SIDDHARTH GANGULY V/s JOYDEEP MUKHERJEE & ORS.	JUS JURIS LAW, SHANTNU AGGARWAL, RAJIV SHUKLA, RISHI KAPOOR, NARESH GUPTA, RAJIV SHUKLA	
32	CRL.M.A. 11785/2024 CRL.M.A. 29589/2024 I.A. 41054/2024 In CS(OS)-381/2016	BADRI BHAGAT JHANDEWALA TEMPLE SOCIETY V/s SMT HAR PYARI	M P SINHA, AMIT KUMAR, TANYA AGARWAL, SATISH KUMAR SHARMA, KAMLESH KUMAR MISHRA, YASHVIR SETHI, BHARAT BHUSHAN SHARMA	
33	CS(OS)-42/2017 I.A. 1310/2017 I.A. 1311/2017 I.A. 1312/2017 O.A. 127/2018 I.A. 3494/2018 I.A. 548/2019	SH SAURAV AGGARWAL & ORS V/s MATA KRISHNAWANTI MEMORIAL EDUCATIONAL SOCIETY & ORS	MRS. AVNISH AHLAWAT, ANIL KUMAR, RAJESH BAWEJA, KINNORI GHOSH, SHIKHA SHARMA, LAW OFFFICES OF INDIA	
34	CS(OS)-220/2017	SMT. SUSHILA DEVI V/s ATTAR SINGH & ORS	AYUSH NEGI, SANJEEV KR. BHARDWAJ	
35	CS(OS)-273/2017 I.A. 38543/2024	SH. SHIEKH ANWAR ELAHI V/s SH. MOHD. NOWSHAH & ORS	ASHISH AGGARWAL, SAIKRISHNA, SANJAY GOSWAMI, GURKAMAL HORA ARORA, MS. MEHAK NAKRA, ADITYA SINGH	

36	CS(OS)-277/2017 I.A. 6979/2017 I.A. 1709/2018 I.A. 1710/2018 I.A. 7039/2018 I.A. 7040/2018	SH. MUKESH KUMAR V/s M/S GLIDERS INFRASTRUCTURE PVT. LTD.	PANKAJ VIVEK, SHARAD MALHOTRA, RANDHIR KUMAR, NARESH CHAHAR & ASSO, JITENDRA KUMAR SHARMA	
37	CS(OS)-334/2017 I.A. 2601/2020 I.A. 3344/2020 I.A. 9286/2021 I.A. 9372/2021 I.A. 9373/2021 I.A. 11940/2021 I.A. 583/2023	PARDEEP SOLANKI & ANR V/s SH. ANAND SINGH SOLANKI & ORS	ANIL SHARMA, ROOPANSH PUROHIT, J.V. RANA, ANIL SHARMA, RAHUL SHARMA, JAI SAHAI ENDLAW	
38	CS(OS)-600/2017 I.A. 2883/2020 I.A. 9482/2020 I.A. 10872/2022	RAJIVE BHATIA V/s SANJAY BHATIA & OTHERS	S K CHATURVEDI, MUKESH SHARMA, ARCHIT ARORA, GURMEHAR SINGH SISTANI, VANDANA BHATIA, SUDARSHAN RAJAN	
39	I.A. 40865/2024 In CS(OS)-167/2019	SHRI SUDERSHAN CHOPRA V/s SHRI SATYENDER MOHAN CHOPRA & ANOTHER	ALOK KUMAR, SYED HASAN ISFAHANI, MANAN SONI, SUNITA OJHA, PRAVEEN SURI	
40	CS(OS)-527/2019 CCP(O) 11/2023 CCP(O) 64/2023	SURUCHI BHASIN @ SURUCHI BAJAJ & ANR. V/s RAJIV BAJAJ & ANR.	VIKRAM GUJRAL, KUSHAL KUMAR, AADITYA VIJAY KUMAR, JASPREET SINGH RAI, SAURABH BHARGAVAN, KUSHAL KUMAR	
41	CS(OS)-577/2019 I.A. 15764/2019 I.A. 3411/2020 I.A. 10171/2020 I.A. 7994/2021	AMARDEEP SINGH V/s SUDHIR KUMAR GUPTA & ORS.	YOGESH KUMAR JAGIA, SONAKSHI SINGH, MAHAK RATHEE, AMAN SAREEN, ROHIT GUPTA, SAHIL GOEL	
42	I.A. 39574/2024 In CS(OS)-517/2024	REKHA SOOD & ANR. V/s SANTOSH KUMAR GALHOTRA & ORS.	MRINALINI SEN GUPTA, NINAD DOGRA	

43	O.M.P.-26/2018 I.A. 16440/2018 WITH OMP (ENF.) (COMM.) 86/2018 O.M.P. (COMM) 238/2020	NATIONAL HYDROELECTRIC POWER CORPORATION LTD. V/s HINDUSTAN CONSTRUCTION COMPANY LTD.	GAUHAR MIRZA, AGARWAL LAW ASSOCIATES, IN COMPLIANCE OF ORDER DATED 05.09.2018, LCR RECEIVED FROM Y.S. RATHOR ADDL. DISTRICT JUDGE, FARIDABAD ARB.P. 29/2014, AJIT PUDUSSERY	
44	OMP (ENF.) (COMM.)- 86/2018	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD.	PIYUSH SHARMA, AGARWAL LAW ASSOCIATES	
45	O.M.P. (COMM)- 238/2020 I.A. 40470/2024	HINDUSTAN CONSTRUCTION COMPANY LTD V/s NHPC LTD	AJIT, AJIT PUDUSSERY, GAUHAR MIRZA, AGARWAL LAW ASSOCIATES, RISHI AGRAWALA	
46	O.M.P. (COMM)- 183/2018 I.A. 5801/2018	VIDEOCON TELECOMMUNICATIONS LTD. V/s GEMALTO DIGITAL SECURITY PVT. LTD.	RAKSHIT AKSHAY JHA, DEVENDER SINGH	
47	O.M.P. (COMM)- 205/2018	ARCH CONSULTANCY SERVICES PVT. LTD V/s IRCON INTERNATIONAL LTD.	CHANDAN KUMAR, JITENDRA KUMAR	
48	O.M.P. (COMM)- 495/2018 I.A. 16836/2018 I.A. 16837/2018 I.A. 16839/2018 WITH OMP (ENF.) (COMM.) 268/2018	INTERNATIONAL AVENUE V/s DELHI TRANSPORT CORPORATION	MANASHWY JHA, VIBHOR GARG, SANDEEP GROVER	

49	OMP (ENF.) (COMM.)-268/2018	DELHI TRANSPORT CORPORATION V/s M/S INTERNATIONAL AVENUES,	PALLAV SAXENA, AVNISH AHLAWAT	
50	O.M.P. (COMM)-172/2023 I.A. 8574/2023 WITH O.M.P. (COMM) 192/2023	MAYUR INDUSTRIES PVT LTD V/s TRIM INDIA PVT LTD	ANKIT PARHAR	
51	O.M.P. (COMM)-192/2023	TRIM INDIA PVT. LTD. V/s MAYUR INDUSTRIES PVT. LTD.	YOGENDRA ALDAK, GURKAMAL HORA ARORA	
52	O.M.P. (COMM)-203/2023 I.A. 10628/2023	POWER GRID CORPORATION OF INDIA LIMITED V/s RANJIT SINGH AND COMPANY LLP	AJIT PUDUSSERY, APOORV P TRIPATHI	
53	O.M.P. (COMM)-222/2023 I.A. 32279/2024	HINDUSTAN CONSTRUCTION COMPANY LIMITED V/s NHPC LIMITED	PRAKHAR DEEP, AGARWAL LAW ASSOCIATES	
54	O.M.P. (COMM)-258/2023 I.A. 13286/2023 I.A. 13287/2023 I.A. 13290/2023 I.A. 16615/2023	GOVT OF NCT OF DELHI V/s AEY KAY AND ASSOCIATES	LALLTAKSH JOSHI, SAHIL GARG	
55	O.M.P. (COMM)-482/2023 WITH OMP (ENF.) (COMM.) 2/2024	AIRPORTS AUTHORITY OF INDIA V/s SIKKA ASSOCIATES ARCHITECTS	SINGHANIA & PARTNERS LLP, VAIBHAV KALRA	
56	OMP (ENF.) (COMM.)-2/2024 EX.APPL.(OS) 8/2024 EX.APPL.(OS) 1686/2024	MR. S. R. SIKKA SOLE PROPRIETOR OF M/S SIKKA ASSOCIATES V/s AIRPORTS AUTHORITY OF INDIA	VAIBHAV KALRA, SINGHANIA & PARTNERS LLP	

57	O.M.P. (COMM)- 484/2023 I.A. 23843/2023	FLYING COLOURS HOSPITALITY PVT LTD V/s GUJRAL ESTATES PVT LTD	AADITYA VIJAY KUMAR	
58	O.M.P. (COMM)- 531/2023	BHARAT HEAVY ELECTRICALS LTD V/s A. V. FORGING	SUNIL GOEL, ARVIND CHAUDHARY	
59	O.M.P. (COMM)- 387/2024 I.A. 38907/2024 WITH OMP (ENF.) (COMM.) 201/2024	SATYA NARAIN DASGUPTA V/s SUSHANTA KUMAR DEB	RAHUL KUMAR	
60	OMP (ENF.) (COMM.)- 201/2024	SUSHANTA KUMAR DEB V/s SATYA NARAIN DAS GUPTA	SUSHANT KUMAR BHADURI	
61	O.M.P. (COMM)- 538/2024 I.A. 48159/2024 I.A. 48160/2024 I.A. 3861/2025	UNION OF INDIA V/s M/S SNAPPERS ADVERTISING AND MARKETING LIMITED	VIJAY CHANDRA JOSHI	
62	O.M.P. (COMM)- 76/2025 I.A. 3402/2025 WITH O.M.P.(I) (COMM.) 41/2025	S.P. SINGLA CONSTRUCTIONS PVT. LTD. V/s DELHI DEVELOPMENT AUTHORITY	ANIRUDH WADHWA	
63	O.M.P. (COMM)- 91/2025 I.A. 4812/2025 I.A. 4814/2025	DELHI DEVELOPMENT AUTHORITY V/s S.P. SINGLA CONSTURCTIONS PVT. LTD.	ANISH DHINGRA	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)- 56/2024 I.A. 44932/2024 WITH OMP (ENF.) (COMM.) 234/2024	BINOD KUMAR BAWRI & ORS. V/s M/S DALMIA CEMENT (BHARAT) LTD & ANR.	PRAVEEN KUMAR	
2	OMP (ENF.) (COMM.)- 234/2024 EX.APPL.(OS) 16/2025	DALMIA CEMENT (BHARAT) LIMITED V/s BINOD KUMAR BAWRI & ORS.	PRAVEEN KUMAR, J. SAGAR ASSOCIATES, AGARWAL LAW ASSOCIATES, PRAVEEN KUMAR	
3	ARB. A. (COMM.)- 21/2025 I.A. 8593/2025 I.A. 8594/2025 I.A. 8595/2025	M/S WEDDING PARK HOSPITALITIES PVT LTD V/s BALESH DEVI BHADANA & ANR.	KAVEESH NAIR	
4	ARB.P.-1647/2024	HARISH MITTAL V/s M/S GO4GARAGE PVT LTD & ORS.	DHURJATI VERMA, SUNIL KUMAR	
5	ARB.P.-1712/2024	TATA CAPITAL HOUSING FINANCE LTD V/s MOHAMMAD RIZWAN & ANR.	SOBHA RANI GUPTA	

6	ARB.P.-2118/2024	M/S N.E. IMPEX PVT. LTD V/s M/S. GREENVALE ECO PRODUCTS PVT. LTD. & ORS.	ANAND DILIP LANDGE, SHREYAS JAIN	
7	CS(COMM)-519/2021 I.A. 3305/2021 CRL.M.A. 3475/2021 I.A. 16450/2021 I.A. 36872/2024 WITH OMP (ENF.) (COMM.) 71/2020	SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES DEVELOPERS PVT. LTD. V/s M/S WISHWA MITTAR BAJAJ AND SONS	SAGAR KAKKAR, GARIMA SEHGAL, SHUBHANSHU GUPTA, DIVYANSHU KUMAR SRIVASTAVA, SONALI JAITLEY, RAGHAVENDRA MOHAN BAJAJ	
8	OMP (ENF.) (COMM.)-71/2020 EX.APPL.(OS) 803/2020 EX.APPL.(OS) 804/2020 EX.APPL.(OS) 1069/2020 EX.APPL.(OS) 1070/2020 EX.APPL.(OS) 48/2021 EX.APPL.(OS) 272/2021 EX.APPL.(OS) 273/2021 EX.APPL.(OS) 294/2021 EX.APPL.(OS) 313/2021 EX.APPL.(OS) 1300/2024 EX.APPL.(OS) 1939/2024	WISHWA MITTAR BAJAJ AND SONS V/s SHIPRA ESTATE LTD. AND JAIKISHAN ESTATES DEVELOPERS PRIVATE LIMITED & ORS.	SONALI JAITLEY, SAGAR KAKKAR, GARIMA SEHGAL, SHUBHANSHU GUPTA, DIVYANSHU KUMAR SRIVASTAVA, RAGHAVENDRA MOHAN BAJAJ, SHREYAS MEHROTRA	
9	CS(OS)-903/2011 I.A. 10687/2014 I.A. 6141/2015 I.A. 4525/2018 WITH EX.P. 309/2011 O.M.P. (COMM) 113/2016	ASHOK KUMAR SATIJA V/s RAKESH KUMAR JAIN	RAJINDER MATHUR, PRIYAS, K S SINGH, HEMANT GUPTA, LALIT GUPTA, S.N CHOUDHRI & CO, PRIYA, DEEPAK KHADARIA	
10	EX.P.-309/2011	RAKESH KUMAR JAIN V/s ASHOK KUMAR SATIJA	S.N. CHOUDHARY, S.N.CHOUDHRI, DEEPAK KHADARIA, RAJINDER MATHUR, HEMANT GUPTA, LALIT GUPTA	

11	O.M.P. (COMM)-113/2016 I.A. 13771/2013 I.A. 7784/2019 I.A. 16191/2019 I.A. 141/2020	ASHOK KUMAR SATIJA V/s RAKESH KUMAR JAIN	RAJINDER MATHUR, PRIYA KHURANA, ARVIND DHINGRA, HEMANT GUPTA, LALIT GUPTA, S.N CHOUDHRI & CO	
12	EX.P.-194/2012 EX.APPL.(OS) 418/2021 EX.APPL.(OS) 165/2023 EX.APPL.(OS) 166/2023 EX.APPL.(OS) 656/2024 WITH EX.P. 195/2012 EX.P. 196/2012 EX.P. 197/2012 O.M.P. (COMM) 45/2020 O.M.P. (COMM) 46/2020 O.M.P. (COMM) 47/2020 O.M.P. (COMM) 50/2020	C.S. PROPERTIES PVT LTD & ORS V/s RUCHI AGARWAL & ORS	HEMANT GUPTA, MUKESHWAR NATH DUBEY, PARTH BHATIA, AMARCHAND	
13	EX.P.-195/2012 EX.APPL.(OS) 548/2012 EX.APPL.(OS) 484/2014 EX.APPL.(OS) 448/2021 EX.APPL.(OS) 185/2023 EX.APPL.(OS) 186/2023 EX.APPL.(OS) 647/2024	NICOLIAN INDIA AND ORS V/s RUCHI AGARWAL & ORS	HEMANT GUPTA, MUKESHWAR NATH DUBEY, PARTH BHATIA, AMARCHAND	
14	EX.P.-196/2012 EX.APPL.(OS) 549/2012 EX.APPL.(OS) 485/2014 EX.APPL.(OS) 417/2021 EX.APPL.(OS) 83/2023 EX.APPL.(OS) 84/2023 EX.APPL.(OS) 664/2024	NICOLIAN BROS & ORS V/s RUCHI AGARWAL & ORS	HEMANT GUPTA, MUKESHWAR NATH DUBEY, PARTH BHATIA, AMARCHAND, HEMANT	
15	EX.P.-197/2012 EX.APPL.(OS) 447/2021 EX.APPL.(OS) 133/2023 EX.APPL.(OS) 134/2023 EX.APPL.(OS) 711/2024	NICOLIAN SECURITIES & FINANCE PVT LTD & ORS V/s RUCHI AGARWAL & ORS	HEMANT GUPTA, MUKESHWAR NATH DUBEY, PARTH BHATIA, AMARCHAND	

16	O.M.P. (COMM)-45/2020 I.A. 9804/2018 I.A. 3779/2021 I.A. 3780/2021 I.A. 16204/2021	APOGEE INTERNATIONAL LTD. V/s NICOLIAN INC. & OTHERS	MR. V.K.OHRI, MR. ROHIT CHAUDHARY, MR. AKSHAY MALIK, MR. S. KUMAR, MS. PREETI, MR. KARAN MEHRA, HEMANT GUPTA, NAVDEEP JAIN, MUKESHWAR NATH DUBEY, MR. ALOK SINGH	
17	O.M.P. (COMM)-46/2020 I.A. 9806/2018 I.A. 3781/2021 I.A. 3782/2021 I.A. 4036/2021 I.A. 4037/2021	APOGEE INTERNATIONAL LTD. V/s NICOLIAN (INDIA) PVT. LTD. & OTHERS	MR. V.K.OHRI, MR. ROHIT CHAUDHARY, MR. AKSHAY MALIK, MR. KARAN MEHRA, MS. PREETI, MR. SANJAY KUMAR, HEMANT GUPTA, NAVDEEP JAIN, MUKESHWAR NATH DUBEY, MR. ALOK SINGH	
18	O.M.P. (COMM)-47/2020 I.A. 9807/2018 I.A. 4040/2021 I.A. 4041/2021	APOGEE INTERNATIONAL LTD. V/s C S PROPERTIES (P) LTD. & ORS.	MS. POOJA CHATURVEDI, MR. RAJIV BEHL, MR. ROHIT CHAUDHARY, MR. AKSHAY MALIK, MR. S. KUMAR, HEMANT GUPTA, NAVDEEP JAIN, MUKESHWAR NATH DUBEY, MR. ALOK SINGH	
19	O.M.P. (COMM)-50/2020 I.A. 9805/2018 I.A. 3783/2021 I.A. 3784/2021 I.A. 4038/2021 I.A. 4039/2021	APOGEE INTERNATIONAL LTD. V/s NICOLIAN SECURITIES & FINANCE (P) LTD. & ORS.	MS. POOJA CHATURVEDI, MR. RAJIV BEHL, MR. AKSHAY MALIK, MR. PAWAN MADAN, MR. ROHIT CHAUDHARY, MR. SANJAY KUMAR, HEMANT GUPTA, NAVDEEP JAIN, MUKESHWAR NATH DUBEY, MR. ALOK SINGH	

20	EX.P.-100/2014 EX.APPL.(OS) 230/2014 EX.APPL.(OS) 762/2014 EX.APPL.(OS) 878/2015 EX.APPL.(OS) 883/2015 EX.APPL.(OS) 947/2015 EX.APPL.(OS) 99/2018 EX.APPL.(OS) 554/2018 EX.APPL.(OS) 773/2019 EX.APPL.(OS) 2844/2022 EX.APPL.(OS) 417/2024 EX.APPL.(OS) 1049/2024 EX.APPL.(OS) 1657/2024 CRL.M.A. 7785/2024 EX.APPL.(OS) 539/2025	ASHOK KUMAR KHURANA V/s TILAK RAJ KHURANA & ORS	ATUL NIGAM, PALLAV SAXENA, GAURAV TYAGI, YOGENDRA PAL SINGH, MANJIT SINGH AHLUWALIA, ABHAY KUMAR, MANJIT, RAJAT ANEJA, RAJAT WADHWA, ATUL NIGAM	
21	EX.P.-37/2021 EX.APPL.(OS) 535/2021 EX.APPL.(OS) 536/2021 EX.APPL.(OS) 537/2021 EX.APPL.(OS) 1350/2024 WITH O.M.P.(EFA)(COMM.) 12/2021	TRANSASIA PRIVATE CAPITAL LIMITED V/s GAURAV DHAWAN	SONAM GUPTA, MANU MISHRA, ANSHUMAN MOHIT CHATURVEDI, AKSHITA UPADHYAY	
22	O.M.P.(EFA)(COMM.)- 12/2021 EX.APPL.(OS) 2831/2022 EX.APPL.(OS) 3253/2022 EX.APPL.(OS) 297/2024 EX.APPL.(OS) 298/2024	AREO II SARL V/s GAURAV DHAWAN	SAUMAY KAPOOR, MANU MISHRA, MADHAV KHOSLA, SAUMAY KAPOOR, KHAITAN & CO.	
23	EX.P.-41/2022 EX.APPL.(OS) 3137/2022 EX.APPL.(OS) 722/2024 EX.APPL.(OS) 311/2025	TOMMORROWLAND LIMITED V/s DCM FINANCIAL SERVICE LTD.	PAVAN SACHDEVA	

24	O.M.P.-12/2017	ARMY WELFARE HOUSING ORGANISATION V/s MATHUR & KAPARE ASSOCIATES PVT LTD	BHUVAN GUGNANI, ARVIND K. TEWARI	
25	O.M.P. (COMM)- 160/2017	TEXPLAST INDUSTRIES LTD. & ORS V/s S.E. INVESTMENT LTD	TARKESHWAR NATH	
26	O.M.P. (COMM)- 232/2017 WITH OMP (ENF.) (COMM.) 183/2018	SJVN LTD V/s PATEL GAMMON JOINT VENTURE (PGJV)	SONAKSHI SINGH, UTTAM DATT	
27	OMP (ENF.) (COMM.)- 183/2018	PATEL GAMMON JOINT VENTURE V/s SJVN LIMITED	DASHMEET SINGH CHADHA, SONAKSHI SINGH	
28	O.M.P. (COMM)- 462/2017 I.A. 15520/2017 I.A. 11479/2019 I.A. 17752/2022 I.A. 5231/2024 WITH O.M.P. (COMM) 463/2017 OMP (ENF.) (COMM.) 73/2018	AMALGAMATED TRANSPower (INDIA) LTD. V/s KARNATAKA POWER CORPORATION LTD.	PRATISHTHA VIJ, JAI SAHAI ENDLAW, PRATEREK KRISHAN CHADHA, ABHISHEK KAUSHIK, PRITY SHARMA, AKSHITA RAINA, SAHIL TAGOTRA, NRUPAL ABHAY DINGANKAR, HRISHIKESH BARUAH, HRISHIKESH BARUAH, ABHISHEK KAUSHIK, SAHIL TAGOTRA	
29	O.M.P. (COMM)- 463/2017 I.A. 15612/2017 I.A. 11481/2019 I.A. 17753/2022 I.A. 5184/2024	AMALGAMATED TRANSPower (INDIA)LTD V/s KARNATAKA POWER CORPORATION	PRATISHTHA VIJ, JAI SAHAI ENDLAW, PRATEREK KRISHAN CHADHA, ABHISHEK KAUSHIK, PRITY SHARMA, SAHIL TAGOTRA, AKSHITA RAINA, NRUPAL ABHAY DINGANKAR, HRISHIKESH BARUAH, HRISHIKESH BARUAH, ABHISHEK KAUSHIK, SAHIL TAGOTRA	

30	OMP (ENF.) (COMM.)-73/2018 EX.APPL.(OS) 76/2020 EX.APPL.(OS) 3604/2022	KARNATAKA POWER CORPORATION LIMITED V/s AMALGAMATED TRANSPower (INDIA) LTD.	PRATISHTHA VIJ, PRATEREK KRISHAN CHADHA, ABHISHEK KAUSHIK, PRITY SHARMA, SAHIL TAGOTRA, AKSHITA RAINA, NRUPAL ABHAY DINGANKAR, RAGHENTH BASANT, ABHISHEK KAUSHIK	
31	O.M.P. (COMM)-90/2020	M/S GUPTA CONSTRUCTION COMPANY V/s M/S IRCON INTERNATIONAL LTD	SHAMA SHARMA, RAKESH AGARWAL	
32	O.M.P. (COMM)-145/2020 I.A. 17420/2023	MTNL V/s BIRLA CABLE LIMITED	ACM LEGAL, CHANDAN KUMAR, RACHANA JOSHISSAR, ABHISHEK SHARMA	
33	O.M.P. (COMM)-146/2020 WITH O.M.P. (COMM) 147/2020	M/S POWER GRID CORPORATION OF INDIA LTD V/s M/S GAMMON INDIA LTD	PRASHANT KUMAR, RAJIV BANSEL, PRASHANT, ANISHA UPADHYAY & PAWAN UPADHYAY	
34	O.M.P. (COMM)-147/2020	M/S POWER GRID CORPORATION OF INDIA LTD V/s M/S GAMMON INDIA LTD	RAJIV BANSEL, ANISHA UPADHYAY & PAWAN UPADHYAY	
35	O.M.P. (COMM)-523/2020	RAVI KUMAR PROPRIETOR OF M/S RAVI BUILDERS V/s NORTH DELHI MUNICIPAL CORPORATION	MONI CINMOY	
36	O.M.P. (COMM)-115/2021 I.A. 3846/2021	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s ORIENTAL STRUCTURAL ENGINEERS PVT LTD	AMIT SINGH CHAUHAN, NEETICA SHARMA, NEETICA SHARMA	

37	O.M.P. (COMM)-353/2021 I.A. 15778/2021 I.A. 15779/2021 I.A. 15780/2021 I.A. 15781/2021 I.A. 15782/2021 WITH OMP (ENF.) (COMM.) 6/2022 O.M.P. (COMM) 423/2023	IRCON INTERNATIONAL LIMITED V/s HINDUSTAN CONSTRUCTION COMPANY LIMITED	AGARWAL LAW ASSOCIATES, SUMAN K DOVAL	
38	OMP (ENF.) (COMM.)-6/2022 EX.APPL.(OS) 47/2022	HINDUSTAN CONSTRUCTION COMPANY LIMITED V/s IRCON INTERNATIONAL LIMITED	SUMAN K DOVAL, AGARWAL LAW ASSOCIATES	
39	O.M.P. (COMM)-423/2023 I.A. 19985/2023	HINDUSTAN CONSTRUCTION COMPANY LIMITED V/s IRCON INTERNATIONAL LIMITED	SUMAN K DOVAL, AGARWAL LAW ASSOCIATES	
40	O.M.P. (COMM)-382/2021 I.A. 17395/2021 I.A. 17398/2021	SHREE KRISHNA ENTERPRISES & ANR. V/s SH. BHAGAT SINGH & ORS.	VIKAS SAINI	
41	O.M.P. (COMM)-228/2022 I.A. 7787/2022 I.A. 7790/2022 I.A. 7791/2022 WITH OMP (ENF.) (COMM.) 148/2022	HARYANA VIDYUT PRASARAN NIGAM LTD V/s NATIONAL CONTRACTING COMPANY LIMITED SAUDI ARABIA	KAUSTUBH SINHA, LOKESH SINHAL, NIKHIL BHARDWAJ	
42	OMP (ENF.) (COMM.)-148/2022 EX.APPL.(OS) 94/2025	NATIONAL CONTRACTING COMPANY LIMITED V/s . HARYANA VIDYUT PRASARAN NIGAM LIMITED	LOKESH SINHAL, KAUSTUBH SINHA	

43	O.M.P. (COMM)- 236/2022 I.A. 8462/2022 I.A. 8463/2022	DELHI JAL BOARD V/s WPIL LTD. CONSORTIUM	AKSHAY CHANDRA, KARUNESH TANDON	
44	O.M.P. (COMM)- 391/2022	FLOWMORE LIMITED V/s M/S SKIPPER LIMITED	ABHINAV MUKERJI	
45	O.M.P. (COMM)- 486/2022 I.A. 20708/2022 I.A. 20709/2022	DIRECTOR OF CIVIL AVIATION & ANR. V/s DWARIKA PROJECT	ADARSH UPADHYAY, GOVIND SWAROOP CHATURVEDI	
46	O.M.P. (COMM)- 241/2024 I.A. 30425/2024 I.A. 30427/2024 WITH OMP (ENF.) (COMM.) 149/2024	KUSUM ARORA AND ANR. V/s M/S NBS CONSULTANTS LLP	PRASHANT KATARA, RISHABH BANSAL	
47	OMP (ENF.) (COMM.)- 149/2024 CCP(O) 25/2025 EX.APPL.(OS) 442/2025	NBS CONSULTANTS LLP V/s KUSUM ARORA & ANR.	PRASHANT KATARA	
48	I.A. 7127/2025 In O.M.P. (COMM)- 442/2024	PARVEEN NAGPAL V/s RAKESH NAGPAL & ANR.	SARTHAK CHUGH	
49	O.M.P. (COMM)- 529/2024 I.A. 47511/2024 I.A. 47512/2024 I.A. 47514/2024	CHIEF ENGINEER EMPLOYEES STATE INSURANCE CORPORATION V/s ENARCH CONSULTANTS PVT LTD	SONAL KUMAR SINGH, ABHISHEK	
50	OMP (ENF.) (COMM.)- 98/2018 EX.APPL.(OS) 471/2019 I.A. 2778/2019 EX.APPL.(OS) 277/2020 EX.APPL.(OS) 308/2020 EX.APPL.(OS) 368/2020 EX.APPL.(OS) 705/2021 EX.APPL.(OS) 706/2021 EX.APPL.(OS) 707/2021	HINDUSTAN CONSTRUCTION CO. LTD. V/s NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD.	AGARWAL LAW ASSOCIATES, DEEPAK JAIN	

51	EX.APPL.(OS) 242/2025 EX.APPL.(OS) 243/2025 EX.APPL.(OS) 537/2025 In OMP (ENF.) (COMM.)-133/2018 (Disposed off case) WITH OMP (ENF.) (COMM.) 18/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s SH. AMRIT PAL SINGH	SANDEEP GROVER, SUKRITI MAGO, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, SANDEEP BAJAJ	
52	EX.APPL.(OS) 240/2025 EX.APPL.(OS) 241/2025 EX.APPL.(OS) 535/2025 In OMP (ENF.) (COMM.)-18/2019 (Disposed off case)	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S. ADWEL ADVERTISING SERVICE & ANR.	SANDEEP BAJAJ, SANDEEP GROVER, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, GAURANG KANTH	
53	OMP (ENF.) (COMM.)- 218/2019 WITH OMP (ENF.) (COMM.) 227/2019	HINDUSTAN CONSTRUCTION CO.LTD. V/s NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD	SHAHEEN, KHEYALI SINGH, AGARWAL LAW ASSOCIATES	
54	OMP (ENF.) (COMM.)- 227/2019	HINDUSTAN CONSTRUCTION CO.LTD V/s NATIONAL HYDRO ELECTRIC POWRE CORPORATION LTD	AGARWAL LAW ASSOCIATES	
55	OMP (ENF.) (COMM.)- 4/2021 EX.APPL.(OS) 940/2021 EX.APPL.(OS) 1088/2021 EX.APPL.(OS) 1179/2021 EX.APPL.(OS) 1190/2021 EX.APPL.(OS) 3582/2022 EX.APPL.(OS) 3590/2022	VEEKAY GENERAL INDUSTRIES V/s UOI ACTING THROUGH PCMM/CORE	ASHOK SINGH, JAGJIT SINGH, ARPIT BHARGAVA, SUDEEPTA KUMAR PAL, ASHOK SINGH, ASHISH BHAGAT	

56	OMP (ENF.) (COMM.)- 4/2022 EX.APPL.(OS) 33/2022 EX.APPL.(OS) 1156/2024 EX.APPL.(OS) 1365/2024	M/S IDFC FIRST BANK LTD V/s M/S R.K. INDUSRTIES & ORS.	JATIN SETHI, ADITYA MALHOTRA	
57	OMP (ENF.) (COMM.)- 103/2022 EX.APPL.(OS) 2921/2022 EX.APPL.(OS) 2922/2022 EX.APPL.(OS) 252/2023 EX.APPL.(OS) 253/2023 EX.APPL.(OS) 254/2023 EX.APPL.(OS) 913/2023 EX.APPL.(OS) 1547/2024 WITH OMP (ENF.) (COMM.) 78/2023	NARAYAN PRASAD JALAN V/s CORAL NEWSPRINT LIMITED & ORS.	ASHUTOSH DUBEY, ROHAN DEWAN, ASHUTOSH DUBEY	
58	OMP (ENF.) (COMM.)- 78/2023 EX.APPL.(OS) 502/2023 EX.APPL.(OS) 503/2023	CORAL NEWSPRINT LIMITED & ANR. V/s SH NARAYAN PRASAD JALAN	ASHUTOSH DUBEY	
59	CCP(O) 91/2024 CCP(O) 103/2024 CCP(O) 24/2025 I.A. 4127/2025 In O.M.P.(I) (COMM.)- 253/2024 (Disposed off case)	M/S WEDDING PARK HOSPITALITIES PVT LTD V/s BALESH DEVI BHADANA & ANR.	TEJASWI KUMAR PRADHAN, NAUNIDH SINGH ARORA, NEEL MANI PANT, SHANTANU DERHGAWEN, NISHTHA AGARWAL, ROHIT GANDHI	
60	O.M.P.(I) (COMM.)- 18/2025 I.A. 1177/2025 I.A. 9047/2025	PRATAP & ORS. V/s HOMETOWN PROPERTY PRIVATE LIMITED & ANR.	MOHIT ARORA, HRISHIKESH BARUAH	
61	O.M.P.(MISC.)(COMM.)- 282/2025	ENERGY EFFICIENCY SEVICES LIMITED V/s SUNMEGA VENTURES PRIVATE LIMITED	SAMDARSHI SANJAY	

62	O.M.P. (T) (COMM.)- 5/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	
63	O.M.P. (T) (COMM.)- 6/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	
64	O.M.P. (T) (COMM.)- 7/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

65	O.M.P.(I) (COMM.)- 78/2025 I.A. 6098/2025 I.A. 6099/2025 I.A. 7017/2025 I.A. 8914/2025	BLACK GOLD RESOURCES PRIVATE, LIMITADA V/s INTERNATIONAL COAL VENTURES PVT. LTD. & ANR.	MAYANK JAIN	AT 3.30 P.M

PART-HEARD MATTERS

66	ARB. A. (COMM.)- 31/2024 I.A. 30388/2024 I.A. 30389/2024 I.A. 31248/2024 WITH O.M.P. (COMM) 125/2024	UNION OF INDIA V/s VEDANTA LIMITED & ANR.	ANURADHA DUTT, KRISHAN KUMAR, KRISHAN KUMAR	
67	O.M.P. (COMM)- 125/2024 I.A. 5931/2024 I.A. 5933/2024 I.A. 5934/2024	UNION OF INDIA V/s VEDANTA LIMITED & ANR.	ANURADHA DUTT, KRISHAN KUMAR	

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-302/2022	FRESENIUS MEDICAL CARE DEUTSCHLAND GMBH V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ANR	ANAND AND ANAND	
2	C.A.(COMM.IPD-PAT)-21/2024 I.A. 9314/2024 I.A. 9315/2024 I.A. 9316/2024 I.A. 9317/2024	MARELLI EUROPE S.P.A. V/s THE DEPUTY CONTROLLER OF PATENTS AND DESIGNS	JAGDISH CHANDRA, SHASHI PRATAP OJHA	
3	C.A.(COMM.IPD-TM)-34/2023 I.A. 20897/2023 I.A. 20899/2023	IND SWIFT LIMITED V/s REGISTRAR OF TRADEMARKS & ANR.	YASHMEET KAUR, PIYUSH BERIWAL, ARUN KUMAR JHA	
4	C.A.(COMM.IPD-TM)-78/2024 I.A. 45684/2024 I.A. 45687/2024 I.A. 45688/2024	MAKEMYTRIP INDIA PRIVATE LIMITED V/s THE REGISTRAR OF TRADE MARKS, DELHI & ANR.	SIDHANT GOEL	

5	C.O.(COMM.IPD-PAT)-3/2022 I.A. 7636/2024	ERIS LIFESCIENCES LIMITED V/s CONTROLLER OF PATENTS & ANR.	SANJAY KUMAR, SWAPNIL GAUR, SANJAY KUMAR	
6	C.O. (COMM.IPD-TM)-27/2022	PRAKASH PIPESLIMTIED V/s ANJUKA JAIN TRADING AS PUNJAB POLYMERS AND ANR	SANJAY AGGARWAL, KANGAN RODA, SANJUAY AGGARWAL	
7	C.O. (COMM.IPD-TM)-43/2022 I.A. 9793/2023 I.A. 11176/2024 I.A. 11177/2024	MANOHAR DATTATTREYARAO SIRSAVAKAR V/s TORQUE PHARMACEUTICALS PVT AND ANR	SHAILEN BHATIA, B.N POOJARIA, SHAILEN BHATIA	
8	C.O. (COMM.IPD-TM)-4/2025 I.A. 815/2025 I.A. 816/2025 WITH CS(COMM) 369/2023	SUN PHARMACEUTICAL INDUSTRIES LTD V/s J.B. CHEMICALS AND PHARMACEUTICALS LTD. & ANR.	SACHIN GUPTA	
9	CS(COMM)- 369/2023 I.A. 42125/2024 I.A. 43664/2024 WITH C.O. (COMM.IPD-TM) 4/2025	SUN PHARMACEUTICAL INDUSTRIES LTD V/s J.B. CHEMICALS AND PHARMACEUTICALS LTD & ANR.	PRITHVI SINGH, PRANAV SAPRA, SACHIN GUPTA	
10	CS(COMM)- 602/2016	JIVA INSTITUTE OF VEDIC SCIENCE &CULTURE AND OTHERS V/s THE INDIAN HOTELS COMPANY LIMITED & ANR.	ANAND & ANAND, KARANJAWALA, DHEERAJ P DEO, SUJOY KUMAR	

11	CS(COMM)- 280/2020 I.A. 18453/2023 I.A. 39765/2024 I.A. 45824/2024	NEW BHARAT OVERSEAS V/s KIAN AGRO PROCESSING PRIVATE LIMITED & ORS.	AMARJIT SINGH, ASHISH AGGARWAL, SHIVA SANTANAM SWAMINADHAN, KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, SARUL JAIN, GAURAV CHAUDHRY, TINA GARG, ANUSHREE NARAIN, AARTI MANCHANDA, KARTIK MALHOTRA	
12	I.A. 7569/2025 In CS(COMM)- 302/2021 (Disposed off case) WITH CS(COMM) 24/2022 CS(COMM) 178/2022 CS(COMM) 180/2022	BRISTOL-MYERS SQUIBB IRELAND UNLIMITEDCOMPANY & ORS. V/s MICRO LABS LIMITED	NATARAJ GURUSWAMY, RIDHIE BAJAJ, ELISHA SINHA	
13	I.A. 7568/2025 In CS(COMM)- 178/2022 (Disposed off case)	BRISTOL MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. V/s ANGLE BIO PHARMA & ORS.	ANCHIT BHANDARI, ARJUN AGGARWAL, NAMAN JOSHI, RICHA BHARGAVA, ELISHA SINHA	
14	I.A. 7566/2025 In CS(COMM)- 180/2022 (Disposed off case)	BRISTOL MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. V/s JIGS CHEMICAL LIMITED & ANR.	NAMAN JOSHI, PRIANK B ADHYARU, RIDHIE BAJAJ, ELISHA SINHA	

15	I.A. 7570/2025 In CS(COMM)- 24/2022 (Disposed off case)	BRISTOL-MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY & ORS. V/s METROCHEM API PRIVATE LIMITED	RIDHIE BAJAJ, ELISHA SINHA	
16	CS(COMM)- 283/2022	PHONOGRAPHIC PERFORMANCE LIMITED V/s FIRST FIDDLE F AND B PRIVATE LIMITED & ANR.	ANKUR SANGAL	
17	CS(COMM)- 769/2022 I.A. 18131/2022	SU KAM POWER SYSTEMS LTD V/s SU MAK POWER SYSTEMS LTD AND ORS	RAHUL CHAUDHRY, DHRUV ANAND	
18	CS(COMM)- 795/2022 CC(COMM) 3/2024 I.A. 3574/2025	LARGAN PRECISION CO LTD V/s MOTOROLA MOBILITY INDIA PVT LTD & ORS.	SANDEEP CHATTERJEE, ROHIT RANGI, SUBHOSHREE SIL, IN COMPLIANCE OF ORDER DT 30.01.2023, SAIF RAHMAN ANSARI	
19	CS(COMM)- 197/2023 I.A. 24248/2023	M/S TRDP HAPPY WORLD PVT. LTD V/s SHRI BALAJI CHEMFOOD INDUSTRIES	GHANSHYAM DAS B, SONAKSHI SINGH, SHAILEN BHATIA	
20	CS(COMM)- 575/2023 I.A. 15689/2023 CC(COMM) 6/2024 I.A. 9184/2025 WITH CS(COMM) 444/2024	ATLAS GLOBAL TECHNOLOGIES LLC V/s TP LINK TECHNOLOGIES CO LTD & ORS.	SANJEEV TIWARI, VAISHALI MITTAL, IN COMPLIANCE OF ORDER DT 08.02.2024	

21	CS(COMM)- 444/2024 CC(COMM) 25/2024 I.A. 30482/2024	ATLAS GLOBAL TECHNOLOGIES LLC V/s TP-LINK TECHNOLOGIES CO. LTD. & ORS.	SANJEEV TIWARI, VAISHALI MITTAL, IN COMPLIANCE OF ORDER DT. 09.082024	
22	I.A. 1778/2024 In CS(COMM)- 655/2023	KUBOTA CORPORATION V/s GODABARI AGRO MACHINERY AND SERVICES INDIA PRIVATE LIMITED & ORS.	NIRUPAM LODHA, GURKAMAL HORA ARORA, AYUSH SHARMA, NITIN WADHWA, NIRUPAM LODHA, AYUSH SHARMA, INCOMPLIANCE OR ORDER DATED 20.05.2024, IN COMPLIANCE OF ORDER DATED 20.05.2024	
23	CS(COMM)- 205/2024 I.A. 5458/2024 I.A. 37575/2024	INTER IKEA SYSTEMS BV V/s JOHN DOE AND OTHERS	PARSHANT ARORA, PRATEEK SHAHDEO, SHIVAM NARANG, ABHIMANYU JHAMBHA, UJJWAL GOEL, PRITHVI SINGH, ABHIMANYU JHAMBHA	
24	CS(COMM)- 509/2024 I.A. 31439/2024 I.A. 31440/2024	INCYTE HOLDINGS CORPORATION AND ORS V/s MSN LABORATORIES PRIVATE LIMITED	SWAPNIL GAUR, MAMTA RANI	
25	CS(COMM)- 807/2024 I.A. 39787/2024	RAJHANS CHEMICALS AND PLASTIC INDUSTRIES THROUGH ITS PARTNER SH SANJEEV JAIN V/s RAHUL KUMAR CHAURAIA & ORS.	RAHUL VIDHANI, UMESH MISHRA	

26	CS(COMM)- 996/2024 I.A. 44619/2024 I.A. 9384/2025	HAVELLS INDIA LIMITED V/s GURUDEV CABLES, & ORS.	ANKIT A SHAH, SUDEEP CHATTERJEE	
27	I.A. 48034/2024 In CS(COMM)- 1114/2024	DABUR INDIA LIMITED V/s EMAMI LIMITED	ROOH-E-HINA DUA, PRABHU TANDON	
28	CS(COMM)- 1129/2024 I.A. 48453/2024 I.A. 48455/2024 I.A. 3601/2025	STAR AEROSPACE PRIVATE LIMITED & ORS. V/s TAK TECHNOLOGIES PRIVATE LIMITED	ASHUTOSH NAGAR, TURAB ALI KAZMI, ASHUTOSH NAGAR	
29	CS(COMM)- 1166/2024 I.A. 49149/2024	BENTLEY SYSTEMS INC & ANR. V/s MR VIKAS MURLIDHAR BHALERAO	MANISH KUMAR, VAREESHA IRFAN	
30	CS(COMM)- 1179/2024 I.A. 49472/2024 I.A. 49473/2024	ACC LIMITED V/s ACC INDIA AND ORS	SHARATH SAMPATH, GEETANJALI VISVANATHAN, RAMYA AGGARWAL, SINGH LAW CHAMBERS LLP	
31	CS(COMM)- 1204/2024 I.A. 49822/2024 I.A. 6380/2025	ADATA TECHNOLOGY CO. LTD V/s UR DISTREE PVT LTD & ANR.	SUDARSHAN SINGH SHEKHAWAT, GAURAV BAHL	
32	CS(COMM)- 304/2025 I.A. 8867/2025 I.A. 8868/2025 I.A. 8870/2025	OZONE OVERSEAS PRIVATE LIMITED V/s AVS CONTRACTORS PRIVATE LIMITED	SURINDER SINGH	

33	FAO-IPD-1/2025 CM 19/2025	ARB BEARINGS LTD V/s AIR90 AUTOMOTIVE PVT. LTD. & ANR.	DHRUV KUMRA, SHRAVAN KUMAR BANSAL	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

34	CS(COMM)- 808/2016 WITH CS(COMM) 809/2016	DOCTOR MOREPEN LTD.AND ANR. V/s POYSHA POWER GENERATION P.LTD.	P.S.BINDRA, SUPARANA SRIVASTAVA, NITIN AGGARWAL, SANJAY RELAN, MIKE DESAI, MANMEET ARORA, RAHUL GUPTA, DIGVIJAY RAI, SIMRAN MEHTA, ATUL NIGAM, MUKESH SHARMA, THE LAW ASSO., VISHAL BHARDWAJ, RIYA, GIRIDHAR KUMAR THAKUR, RAHUL SRIVASTAVA	AT 3.30 P.M.
35	CS(COMM)- 809/2016	POYSHA POWER GENERATION P.LTD. V/s DOCTOR MOREPEN LTD. AND ANR.	ANUPAM, RAHUL SRIVASTAVA, MANMEET ARORA, POOJA SAIGAL, ANSHUM JAIN, RAHUL GOYAL, SIMRAN MEHTA, MANISH KUMAR, VISHAL BHARDWAJ, RIYA, GIRIDHAR KUMAR THAKUR, P.S.BINDRA	AT 3.30 P.M.

FOR FINAL HEARING (END OF THE BOARD)

36	CS(COMM)- 548/2016	M/S HI-TECH PRODUCTS PVT LTD V/s M/S MADHAV CABLE COMPANY & ORS	K.G BANSAL	

16.04.2025

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FOR FINAL HEARING				
37	CS(COMM)- 724/2016	M/S KRBL LIMITED V/s BECHER RAGHVJI PATEL & ANR.	S.K. BANSAL, SHASHI, MANVI SAKSENA, K.G BANSAL	

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1853/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s JK LAMINATION THROUGH ITS PROPRIETOR SH ISRANI JAGDISHKUMAR ASHOKKUMAR AND ANR	MEHVISH KHAN	
2	ARB.P.-1896/2024	M/S COLLIERS INTERNATIONAL (INDIA) PROPERTY SERVICES PVT. LTD. V/s M/S COUNTRYWIDE PROMOTERS PRIVATE LTD.	RIZWAN LAW ASSOCIATES	

3	ARB.P.-24/2025 I.A. 2712/2025	M/S LORD KRISHNA FINANCIAL SERVICES LTD V/s BASESIX ONLINE SERVICES PVT LTD & ORS.	MANISH KAUSHIK, AJIT SINGH JOHER, KRISHNA KANT GAUTAM, MANISH KAUSHIK	
4	ARB.P.-130/2025 I.A. 1501/2025	GAURAV JUNEJA V/s VIRENDRA CHAUDHARY & ANR.	CHET PARKASH, SHAURYA KRISHNA	
5	ARB.P.-131/2025	IIFL FINANCE LIMITED V/s LACECRAFT	RAJINDER MATHUR	
6	ARB.P.-195/2025	RAJENDRA MITTAL CONSTRUCTION CO. PVT. LTD V/s KESHORAM MANUFACTURING PVT. LTD & ANR.	UDIT SETH	
7	ARB.P.-200/2025 I.A. 2215/2025	M/S EUPRAXIA ADVISORY PVT. LTD. V/s SONARTARI MULTISTATE AGRO COOPERATIVE SOCIETY LIMITED (SONACO) & ORS.	DEEPAK THUKRAL, HEMANT CHAUHAN	
8	ARB.P.-219/2025	MKU LTD V/s UNION OF INDIA	GEETA SHARMA	
9	ARB.P.-331/2025 WITH ARB.P. 334/2025	EXTRAMARKS EDUCATION INDIA PVT LTD V/s OPG WORLD SCHOOL & ORS.	ADITI MOHAN, ANKIT PARASHAR	
10	ARB.P.-334/2025 I.A. 9225/2025	EXTRAMARKS EDUCATION INDIA PVT LTD V/s OPG WORLD SCHOOL & ORS.	ADITI MOHAN, ANKIT PARASHAR, ADITI MOHAN	

11	ARB.P.-346/2025 I.A. 4582/2025 I.A. 4583/2025 I.A. 4584/2025	M/S G AND G SERVICES PVT. LTD V/s NEW DELHI MUNICIPAL COUNCIL	ABHINAV SHARMA	
12	ARB.P.-347/2025	POOJA MOURYA V/s ADWAIT GUPTA	SACHIN MALIK	
13	ARB.P.-348/2025 I.A. 4612/2025	M/S VISION DISTRIBUTION PVT. LTD V/s M/S VIKING PAYMASTER PRIVATE LIMITED & ORS.	AKSHAT AGGARWAL	
14	ARB.P.-410/2025	RAVINDER KUMAR & ANR. V/s RAJ SINGH & ORS.	PRATEEK CHOUDHARY	
15	CS(COMM)- 1056/2018 I.A. 10206/2018 I.A. 16071/2023	ELECTROPARTS (INDIA) PVT. LTD. & ORS. V/s VEENA INVESTMENTS PVT. LTD. & ORS.	WADIA GHANDY, SHIKHER DEEP AGGARWAL, RAHUL KRIPALANI, ANANT GARG, APOORV SHUKLA	
16	CS(COMM)- 10/2024 CC(COMM) 29/2024 I.A. 37681/2024	MS ALLIANCE TECH SOLUTION PVT LTD V/s MS HITACHI SYSTEM MICRO CLINIC PVT LTD	SIDDHANT BUXY, RAKESH KUMAR SHUKLA, SIDDHANT BUXY, IN COMPLIANCE OF ORDER DT. 29.08.2024	
17	CS(COMM)- 499/2024 I.A. 31316/2024	M/S REALPRO REALTY SOLUTIONS PRIVATE LIMITED V/s M/S SANSKAR PROJECTS AND HOUSING LIMITED	YASHMEET KAUR, BHARAT GARG	

18	CS(COMM)- 1069/2024 I.A. 46937/2024	AQUALITE INDUSTRIES PRIVATE LIMITED V/s SAQIB REHMAN	ARCHIT SINGHAL	
19	I.A. 456/2025 In CS(COMM)- 13/2025	VI EXPORT INDIA PRIVATE LIMITED V/s RUDRAM INC & ANR.	PRADEEP JAIN, ASHISH BATRA	
20	CS(OS)- 1293/1996 I.A. 5809/2018 I.A. 4520/2023 I.A. 7110/2023 I.A. 10955/2024 I.A. 42928/2024 I.A. 42933/2024 I.A. 4570/2025 I.A. 8347/2025	SH. SURAJ NARAIN THRU LR'S AND ORS. V/s UDAY NARAIN THRU LR'S & ORS.	AMIKA RAJ, SHALINI KAPOOR, ARUN VOHRA, SC DHANDA, VIRENDER GOSWAMY, ROHIT CHAUDHARY, J.KISHORE AC GAMBHIR, KANCHAN, JAGDEEP KISHORE, MALA GOEL, VIRENDER GOSAMI, SANJAY BHATT, AASTHA DHAWAN, B S BAGGA, RAKESH MALVIYA, SANJAY BHATT, SHALINI KAPOOR, ALEXANDER MATHAI PAIKADAY, ATUL KUMAR, ANITA SAHANI	
21	CS(OS)-296/1998 CC 1754/1999	NEW DELHI TELEVISIONS LTD. V/s UNION OF INDIA AND ANR.	D.R.NIGAM, ASHOK MATHUR, U. HAZARIKA, ADELINA, MILANKA CHOUDHARY, S.JHA, ABHISHEK SHARMA, KANTAWALA, RAJEEV SHARMA, SHRUTI SHARMA, ATUL SHARMA	

22	I.A. 6655/2025 I.A. 6656/2025 O.A. 45/2025 In CS(OS)- 1028/2007	NATIONAL CO- OPERATIVE CONSUMER FEDERATION OF INDIA LTD. V/s SH. D.K. TYAGI & ANR.	NAGESHWAR PANDEY, VIKAS PAHWA, ABHINIT DAS, A.K. PANDEY, A.K. SINHA, RAMAN KAPUR, ZUBEDA, D K RUSTAGI, LEGAL CONCEPTS, NIRAJ JHA, SOAYIB QURESHI, CHANDRA KANT, JITENDER PAL SINGH, SOAYIB QURESHI	
23	CS(OS)-221/2008	URMILA DEVI SHARMA & ANOTHER V/s PRAMOD KUMAR SHARMA & ANOTHER	K.K. MADAN, V.L. MADAN, PRAVIR JAIN & CO, MADAN AND MADAN, CHETAAN R ANAND, ARJUN KUMAR, MANISH MAKHIJA, RANJAY KUMAR SINHA, ARCHANA JAIN	
24	CS(OS)- 2337/2014 I.A. 17171/2014 I.A. 21927/2015 I.A. 21928/2015 I.A. 6745/2018 WITH CS(OS) 3714/2014 CS(OS) 457/2019	SUSHIL MARWAH V/s RAJESH KUMAR GUPTA	RANA RANJIT SINGH, DEEPAK DHINGRA, ASHOK CHHABRA & ASSO.	
25	CS(OS)- 3714/2014 I.A. 24150/2014 I.A. 24153/2014 I.A. 15666/2018	SUSHIL MARWAHA V/s RAJESH KUMAR GUPTA	RANA RANJIT SINGH, ASHOK CHHABRA, SAMEER SIDHAR, MIRANDA SOLOMAN, ALOK PRAKASH, DEEPAK DHINGRA	
26	CS(OS)-457/2019	SUSHIL MARWAHA V/s RAJESH KUMAR GUPTA	FILED IN COMPLIANCE OF ORDER PASS BY	

			THE HONBLE COURT IN TRP (C) - 87/2018, TRANSFERRED MATTER CS (OS) 89/2017 FROM THE COURT OF SH. SANJAY JINDAL, ADJ-04, ROHINI COURTS, DELHI	
27	CS(OS)-383/2020	JAGDEEP KISHORE V/s MUKUL KISHORE & ORS.	YASHPAL SINGH, MALA GOEL	
28	CS(OS)-454/2021 I.A. 12399/2021	SH. HARSH KUMAR TUTEJA V/s SMT KAILASH KUMARI TUTEJA & ORS.	VINEET MEHTA, DARSHAN PALIWAL, DARSHAN PALIWAL	
29	CS(OS)-499/2021 I.A. 13534/2021 I.A. 13536/2021 I.A. 13537/2021 I.A. 6322/2022	SAVITA SINGH V/s DAVINDER PAL SINGH	ARUN KHATRI, VIJAY DAHIYA, KAPIL KHER, KAPIL KHER	
30	CS(OS)-549/2021 I.A. 13976/2021 I.A. 15279/2021 I.A. 15281/2021	PORTO EMPORIOS SHIPPING INC V/s INDIAN OIL CORPORATION LIMITEDR & ANR.	MANMEET ARORA, ARVIND KUMAR GUPTA, MANMEET ARORA	
31	CS(OS)-50/2024 I.A. 1296/2024 I.A. 7603/2025 I.A. 7604/2025 WITH CS(OS) 504/2024	DEVENDER & ANR. V/s RAJENDER SINGH & ORS.	AJAY SINGH BHANDARI, NITIN YADAV, AKIL RATAEEYA, NITIN YADAV	
32	CS(OS)-504/2024 I.A. 31818/2024	RAJENDER SINGH V/s DEVENDER & ANR.	AJAY SINGH BHANDARI, NITIN YADAV	

33	CS(OS)-102/2024 I.A. 3063/2024 I.A. 3065/2024 I.A. 3066/2024 I.A. 33283/2024 I.A. 33308/2024 I.A. 47575/2024	KALDEEP SINGH BRAR V/s K S GAHUNIA ALIAS ROLLY SINGH & ANR	SHYAM SINGH CHAUHAN, SIDDHANT ASTHANA, RAJAT ANEJA, SURJENDU SANKAR DAS, SIDDHANT ASTHANA	
34	CS(OS)-203/2024 I.A. 5651/2024 I.A. 1045/2025 I.A. 1091/2025 I.A. 3727/2025 I.A. 4032/2025	MANOHAR LAL V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	RAJESH BANATI, RAGHAV NARAYAN, VIKAS KHATRI, RAGHAV NARAYAN	
35	CS(OS)-351/2024 CAV 214/2024 I.A. 9982/2024 I.A. 42332/2024	SAMAR VIKRAM SINGH V/s AMERICAN EXPRESS BANKING CORP & ANR.	KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, SUHAIL SEHGAL	
36	I.A. 6654/2025 O.A. 44/2025 In CS(OS)- 376/2024	BINOD KUMAR SURANA & ANR. V/s NARENDRA SURANA & ORS.	USHA SHARMA, ASHESH LAL, SAURABH DEV KARAN SINGH, USHA SHARMA	
37	CS(OS)-714/2024 I.A. 38612/2024 I.A. 46704/2024 I.A. 46705/2024 I.A. 47587/2024 I.A. 49000/2024 CCP(O) 29/2025	IDEAL HOTELS AND INDUSTRIES LIMITED V/s BHAGYAUDAY INVESTMENTS PRIVATE LIMITED & ORS.	SANJAY MANN, MOHIT KUMAR BANSAL, RAJIV K GARG, YASHOAJ GUGLANI, MANISH KAUSHIK	
38	CS(OS)-930/2024 I.A. 46169/2024	ABHILASHA MAHESWARI V/s VIJAY CHANDAK & ORS.	ASHIMA MANDLA	
39	CS(OS)-936/2024 I.A. 46333/2024 I.A. 2205/2025	AMIT SETHI V/s SH LALIT SETHI & ORS.	RANJAN MUKHERJEE, SUMIT R SHARMA, MOHIT SAROHA	

40	CS(OS)-945/2024 I.A. 46567/2024 I.A. 9193/2025	RANDHIR SINGH V/s RAMPAL & ORS.	PUSHPA SINGH, SUMIT GABA, PUSHPA SINGH	
41	CS(OS)-99/2025 I.A. 4436/2025	MS. HARNEET KAUR TALWAR V/s MR. PRITAM SINGH AND ORS	GAURAV JHA, SUMEET SINGH SHOKEEN	
42	CS(OS)-104/2025 I.A. 4500/2025 I.A. 4501/2025 I.A. 4502/2025	SHRI RAJESH @ RAJ SINGH & ORS. V/s SHRI DALEL SINGH & ORS.	SUYASH KUMAR SINHA, LALIT GUPTA	
43	CS(OS)-142/2025 I.A. 5726/2025	SHIVANK GUPTA V/s VINAY GUPTA AND ORS	RAGHAV SALUJA, RAJ KUMAR, VIVEK SINGH	
44	CS(OS)-208/2025 I.A. 8408/2025 I.A. 8409/2025 I.A. 8410/2025 I.A. 8411/2025	MUKESH KHURANA V/s RAHUL CHAUDHARY	AKSHAT GUPTA	
45	CS(OS)-224/2025 I.A. 9071/2025 I.A. 9073/2025 I.A. 9074/2025	M/S NEW LIGHT APPARELS LIMITED V/s GOOGLE INDIA PRIVATE LIMITED & ORS.	AKSHAT BAJPAI	
46	EX.P.-20/2021 EX.APPL.(OS) 446/2021 EX.APPL.(OS) 3812/2022 EX.APPL.(OS) 1062/2024	MR. RAJESH CHOWDHRY V/s MR. VIRENDER CHOWDHRY & ANR.	WITHOUT GENERATE, VARUN KASHYAP, VINOD KUMAR KHANNA, TANU PRIYA GUPTA, OJASVI KHANEJA, VARUN KASHYAP	
47	EX.P.-27/2021 EX.APPL.(OS) 1385/2023 EX.APPL.(OS) 1386/2023 CCP(O) 97/2024	LEO ISPAT LIMITED V/s ARIHANT ENGINEERING INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, S S WANI, ANUJA	

	EX.APPL.(OS) 1743/2024 WITH EX.P. 29/2021 EX.P. 30/2021		PETHIA	
48	EX.P.-29/2021 EX.APPL.(OS) 1387/2023 EX.APPL.(OS) 1388/2023 CCP(O) 98/2024 EX.APPL.(OS) 1744/2024	LEO INFRACAPITAL LIMITED V/s M/S. ARIHANT MECHANICAL INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, SS WANI, ANUJA PETHIA	
49	EX.P.-30/2021 EX.APPL.(OS) 1383/2023 EX.APPL.(OS) 1384/2023 CCP(O) 96/2024 EX.APPL.(OS) 1742/2024	LEO INFRACAPITAL LIMITED V/s M/S. ARIHANT ENGINEERING INDUSTRIES & ORS.	BHARAT MALHOTRA, GOVIND K RISHI, AMAN VACHHER, ANUJA PETHIA, SS WANI, ANUJA PETHIA	
50	EX.P.-14/2025 EX.APPL.(OS) 171/2025 EX.APPL.(OS) 298/2025 EX.APPL.(OS) 365/2025 EX.APPL.(OS) 499/2025 EX.APPL.(OS) 597/2025 EX.APPL.(OS) 604/2025	SHRI RUPEN GOSWAMI & ANR. V/s SHRI RAJEEV DHINGRA & ANR.	ARUN VOHRA, RITESH KUMAR CHOWDHARY, ARUN VOHRA	
51	EX.P.-26/2025 EX.APPL.(OS) 423/2025 EX.APPL.(OS) 424/2025	M/S TRINITY GLOBEMERCHANTS PVT. LTD. V/s M/S MANGANGA SAHAKARI SAKHAR KARKHANA LTD.	ARUNAV PATNAIK	

52	O.M.P. (COMM)- 158/2025 I.A. 8952/2025 I.A. 8954/2025	MUNCIPAL CORPORATION OF DELHI V/s HIMALYAN FLORA AND AROMAS PVT LTD.	SANJAY VASHISHTHA, SANJAY VASHISHTHA	
53	OMP (ENF.) (COMM.)-41/2024 EX.APPL.(OS) 266/2024	M/S.ENARCH CONSULTANTS PVT LTD V/s CHIEF ENGINEER EMPLOYEES STATE INSURANCE CORPORATION	SONAL KUMAR SINGH	
54	OMP (ENF.) (COMM.)- 199/2024 EX.APPL.(OS) 1399/2024 EX.APPL.(OS) 1902/2024	NANTONG SIBER COMMUNICATION CO LTD V/s AKSH OPTIFIBRE LIMITED	SINGHANIA & PARTNERS LLP, JITENDER CHAUDHARY	
55	OMP (ENF.) (COMM.)- 202/2024	M/S ARVIND KUMAR JAIN V/s UNION OF INDIA	SYED WASIF HAIDER	
56	I.A. 1008/2020 I.A. 36737/2024 I.A. 36738/2024 In TEST.CAS.- 65/2014 (Disposed off case)	GUNJAN KAWATRA V/s STATE & ORS	RAJKOTIA, SANYAM KHETARWAL, GUNJAN KAWATRA, AMAN BHALLA, SANYAM KHETARPAL, GUNJAN KAWATRA	
57	TEST.CAS.- 21/2018	ASHOK KUMAR PASHINE & ORS V/s STATE OF NCT OF DELHI & ORS	NIDDHI AKHOURI, AMAR KUMAR, F K JHA	
58	TEST.CAS.- 32/2018	LIPIKA SUD V/s STATE & ANR	B LEGAL, IMRAN ALI, POOJA B. SONI, AKUL MEHANDRU, MOHD UMAR, DINESH DAHIYA	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

59	I.A. 8741/2025 In TEST.CAS.- 13/2020 (Disposed off case)	AJAY KISHORE SHARMA V/s STATE & ORS.	TANU SINGHAL, SONIA A. MENON, SONIA ARORA	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-184/2025	M/S FRANCHISE INDIA CONSULTANT PVT. LTD. V/s M/S. TIRUPPATI ENTERPRISES- PROPRIETORSHIP FIRM AND ANR	ANANDH K, AYUSH JAIN	
2	EX.P.-87/2022 EX.APPL.(OS) 3572/2022 EX.APPL.(OS) 3573/2022 EX.APPL.(OS) 3574/2022 EX.APPL.(OS) 360/2025	PETER BECK UND PARTNER VERMOGENSVERWALTUNG GMBH V/s PRAKASH INDUSTRIES LIMITED & ANR.	ATUL SHARMA, ROHIT RAJERSHI, ATUL SHARMA	
3	EX.P.-14/2023 EX.APPL.(OS) 107/2025	ANIL VARMA AND ORS V/s ROOPA KHANNA	KARANJAWALA & CO, RAGHAV CHADHA, AMOL SHARMA, ANMOL MEHTA	

4	EX.P.-20/2023 EX.APPL.(OS) 356/2023	OWAIS USMANI THROUGH SPA HOLDER MUSHIR AHMAD V/s NADEEM AKHTER TARIN	R VENKAT PRABHAT, FARRUKH KHAN	
5	EX.P.-27/2023 EX.APPL.(OS) 522/2023 EX.APPL.(OS) 356/2024 EX.APPL.(OS) 612/2025	COSMOS INFRA ENGINEERING INDIA PVT LTD & ANR. V/s RENU AGGARWAL @ RENU BANSAL	VIKAS PAL, NIHARIKA AHLUWALIA, S. K. AGARWAL, SHAGUFA SALIM	
6	EX.P.-98/2024 EX.APPL.(OS) 1816/2024 EX.APPL.(OS) 1817/2024 EX.APPL.(OS) 2049/2024	AJAY BALUJA V/s ABHISHEK DUTT	NITISH CHAUDHARY	
7	EX.P.-22/2025	SHANTA L. KESHWANI V/s PRATIMA KESHWANI & ORS.	PAWAN KUMAR AGARWAL	
8	TEST.CAS.- 53/2022 I.A. 4566/2024	VIJAY AGARWAL V/s THE STATE & ORS.	SUMIT SINHA, SUJATA KOHLI	
9	TEST.CAS.- 2/2023 I.A. 10084/2024 I.A. 41631/2024 I.A. 43693/2024 I.A. 45544/2024 I.A. 48224/2024	VED PRAKASH JAIN & ANR. V/s THE STATE & ANR.	RAHUL SHUKLA, AKSHIT SACHDEVA, AKSHIT SACHDEVA, RISHI KUMAR AWSTHI	
10	I.A. 8427/2025 In TEST.CAS.- 81/2023	MEHER KAUR SANDHU V/s STATE & ANR.	DEVASHISH MARWAH, ANSHU MAHAJAN, DEVASHISH MARWAH, MOHAMMAD NAUSHEEN SAMAR	

11	TEST.CAS.- 69/2024 I.A. 37687/2024 I.A. 37688/2024 I.A. 42337/2024 I.A. 42338/2024 I.A. 42339/2024	SURBHI SHARMA V/s STATE OF NCT OF DELHI AND ORS	VISHESHWAR SHRIVASTAV	
12	ARB. A. (COMM.)- 53/2024 I.A. 44755/2024 I.A. 44756/2024 I.A. 44757/2024 WITH OMP (ENF.) (COMM.) 60/2024	M/S. MSD TELEMATICS PVT. LTD. & ANR. V/s MR. ASHMEET SINGH	PRATEEK SOLANKI, MURARI KUMAR	
13	OMP (ENF.) (COMM.)- 60/2024 EX.APPL.(OS) 424/2024 EX.APPL.(OS) 425/2024	ASHMEET SINGH V/s M.S.D TELEMATICS PVT LTD & ANR.	NIKHIL MALHOTRA	
14	CS(COMM)- 581/2022 I.A. 1337/2023	M/S GUPTA BROS (INDIA) V/s GAIL INDIA LTD	NL GANAPATHI, IRFAN AHMED	
15	CS(COMM)- 282/2023 I.A. 8732/2023 I.A. 8733/2023 I.A. 15619/2023 I.A. 15638/2023	PERNOD RICARD INDIA PRIVATE LIMITED V/s PATH2WAY HR SOLUTIONS PRIVATE LIMITED & ANR.	MANBHAR MITTAL, AJAY ROY	
16	CS(COMM)- 438/2023 I.A. 11857/2023 I.A. 12863/2023 I.A. 14322/2023 I.A. 2320/2025 I.A. 2763/2025	STRIDES PHARMA SCIENCE LIMITED V/s ROUND THE CLOCK LOGISTICS PRIVATE LIMITED & ORS.	UDAY KUMAR JHA, UTKARSH JOSHI, MANISH KUMAR SHEKHARI, KARTICKAY MATHUR, SAMARTH KAPOOR, AVIRAL TRIPATHI, SUKRIT RAJESH KAPOOR	

17	CS(OS)- 185/2018 I.A. 10002/2016 I.A. 12853/2019 I.A. 1034/2024	SH VIKRAM DAHIYA V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	MADAN LAL SHARMA, NIDHI SHARMA & VIDHI KUMAR	
18	CS(OS)- 603/2018 I.A. 16133/2018 I.A. 17672/2018 I.A. 227/2019 I.A. 1688/2019 I.A. 1689/2019 I.A. 1920/2019 I.A. 2369/2019	SH. RAJESHWAR KUMAR GOEL V/s SH. RAGHU NANDAN GOEL & ORS.	DIPESH CHOUDHARY, N K AGGARWAL, SHIVAM BAJAJ, GOPAL SINGH, RAHUL SAGAR SAHAY, MANOHAR MALIK, N.K. AGGARWAL	
19	CS(OS)-5/2022 I.A. 377/2022 I.A. 7199/2023 I.A. 3710/2025 I.A. 5948/2025	SUBHASH CHAND ALIAS SUBHASH V/s HITESH BHARDWAJ & ANR.	DHARMVEER SINGH, PRAKASH CHANDR, SHRAVEEN KUMAR VERMA, SANJAY RATHI, RAJAT AGHNIHOTRI, DIWAS KUMAR	
20	I.A. 4485/2025 In CS(OS)- 8/2022 WITH CS(OS) 200/2022 CS(OS) 5/2022	JAI BHAGWAN SINCE DECEASED THROUGH LRS AND ORS. V/s HITESH BHARDWAJ & ORS.	DHARMVEER SINGH, PRAKASH CHANDR, SHRAVEEN KUMAR VERMA, SANJAY RATHI, VED PAL RANA, RAJAT AGHNIHOTRI, DIWAS KUMAR	
21	CS(OS)- 200/2022 I.A. 5627/2022 I.A. 7197/2023 I.A. 3974/2025 I.A. 6498/2025	BALJEET SINGH V/s HITESH BHARDWAJ & ANR.	DHARMVEER SINGH, VED PAL RANA, PRAKASH CHANDR, SHRAVEEN KUMAR VERMA, SANJAY RATHI, RAJAT AGHNIHOTRI, DIWAS KUMAR	

22	CS(OS)- 412/2022 I.A. 11024/2022 I.A. 4132/2024 I.A. 47169/2024 I.A. 1883/2025	RAVI KANTA SALWAN & ORS. V/s VINITA SALWAN & ORS.	GAURAV GUPTA, KARISHMA JAIN, AKSHIT SACHDEVA, GAURAV GUPTA, MANOJ	
23	CS(OS)- 417/2022 I.A. 11265/2022 I.A. 16073/2022 I.A. 8734/2024 I.A. 47815/2024 I.A. 1285/2025 WITH TEST.CAS. 2/2023	RAJ PAL JAIN V/s VED PRAKASH JAIN	AKSHIT SACHDEVA, RISHI KUMAR AWSTHI, SAYANTANI BASAK, AKSHIT SACHDEVA	
24	CS(OS)- 583/2022 I.A. 15337/2022 I.A. 17900/2022 I.A. 9210/2024	DAKSH RANA (MINOR) THROUGH HIS MOTHER V/s BHUPINDER RANA & ORS.	SANJANA NANGIA, SANJAY RATHI, SANJANA NANGIA, SHARAT KAPOOR	
25	CS(OS)- 600/2022 I.A. 15876/2022 I.A. 34545/2024 I.A. 5768/2025 WITH CS(OS) 588/2024	INDER KUMAR GULATI V/s CHARANJEET GULATI & ORS.	VAIBHAV SETHI, VINAY SHARMA, VIKHYAT OBEROI, YOGENDER KUMAR, VAIBHAV SETHI	
26	CS(OS)- 588/2024 I.A. 9410/2025 WITH CS(OS) 600/2022	CHARAN JEET GULATI AND ANR V/s INDER KUMAR GULATI	IN COMPLIANCE OF ORDER DT. 21.05.2024 PASSED IN CS(OS) 600/2022, THE SUIT CSDJ 66/2020 PENDING WITH ADJ-03, NW DISTT, ROHINI TRANSFERRED TO DHC TO BE HEARD WITH CS(OS) 600/2022, VAIBHAV SETHI	

27	I.A. 8658/2025 In CS(OS)- 700/2022	SEEMA DAYAL & ORS. V/s MALA MATHUR & ANR.	RAGHAV NARAYAN, SIDDHANT NATH, RAGHAV NARAYAN	
28	CS(OS)-85/2023 I.A. 2300/2023 I.A. 5642/2024 I.A. 6279/2024	VANITA SINGH V/s VIJAY KUMAR CHAUDHARY & ORS.	PRAMOD KUMAR, APRAJITA, VATSALA CHAUHAN, PRAMOD KUMAR, VATSALA CHAUHAN	
29	CS(OS)- 292/2023 I.A. 40247/2024	SMT RITU JAIN & ORS. V/s SH YOGESH JAIN & ORS.	SHAILENDER SINGH DAHIYA, ADITI GUPTA, BHARAT MALHOTRA, MADAN LAL SHARMA	
30	CS(OS)- 343/2023 I.A. 10480/2023	PEPSICO INDIA HOLDINGS PRIVATE LIMITED V/s ABDUL JABBAR SHEIKH & ORS.	J. SAGAR ASSOCIATES	
31	CS(OS)- 666/2023 I.A. 20778/2023 I.A. 3170/2025	SH KARTAR SINGH KUMAR & ANR. V/s MRS POONAM & ORS.	ASHUTOSH RANA, ROHIT GUPTA, D.K. RUSTAGI, ASHUTOSH RANA	
32	CS(OS)- 740/2023 I.A. 3165/2024	SHONILA JINDAL V/s MANISH GOEL & ANR.	PULKIT AGGARWAL, MEHUL PARTI, PULKIT AGGARWAL	
33	CS(OS)- 823/2023 I.A. 24913/2023 O.A. 203/2024	AMAR PARKASH NAGPAL V/s ISH BATRA AND ORS.	SAURABH SINGH AHLUWALIA, ROHIT TANEJA, BHARAT GUPTA, NIPUN BHARDWAJ, BHARAT GUPTA	
34	CS(OS)- 807/2024 I.A. 41565/2024	ROOPA KAUSHIK V/s PRATIMA MAHAJAN & ORS.	HEMANT MANJANI	

35	CS(OS)- 134/2025 I.A. 5392/2025 I.A. 5393/2025 I.A. 5394/2025	M/S CITY HOME DEVELOPERS PVT. LTD. V/s MADHURI VALI	VAIBHAV SETHI	
36	CS(OS)- 144/2025 I.A. 5779/2025 I.A. 5780/2025 I.A. 5781/2025 I.A. 6911/2025	PRANAV GUPTA V/s MAX ESTATES 128 PVT LTD & ORS.	VIVEK VIDYARTHI, SANJAY SEHGAL	
37	CS(OS)- 176/2025 I.A. 7342/2025 I.A. 7343/2025 I.A. 7344/2025	SAHIB DAYAL GOEL & ORS. V/s PREM DAYAL GOEL	JAWAHAR CHAWLA	
38	O.M.P. (COMM)- 87/2019 I.A. 2892/2020 I.A. 32410/2024 WITH O.M.P. (COMM) 123/2019	M/S ATREE STRUCTURES PVT.LTD V/s SKY LARK COOPERATIVE GROUP HOUSING SOCIETY LTD.	M QAYAM-UD-DIN, L. B. RAI, RAKESH KUMAR	
39	O.M.P. (COMM)- 123/2019	SKYLARK COOPERATIVE GROUP HOUSING SOCIETY LTD. V/s ATREE STRUCTURES (P) LTD.	M QAYAM-UD-DIN, L. B. RAI	
40	O.M.P. (COMM)- 143/2019	JIA LAL KISHORI LAL PVT LTD V/s FAKHRUDDIN MEMORIAL CO-OPERATIVE GROUP HOUSING SOCIETY LTD & ANR.	RAJESH KUMAR ALAGH, DEBASISH MOITRA, RAJIV MITRA	
41	O.M.P. (COMM)- 170/2019 I.A. 15815/2022 I.A. 18612/2022	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S KOCHI AROOR TOLLWAYS PRIVATE LIMITED	ARVIND MINOCHA, ANKUR CHHIBBER, ABHISHEK GUPTA	

42	O.M.P. (COMM)- 385/2019 I.A. 12950/2019	M/S TRANSSTROY HOSKOTE DOBBASPET TOLLWAYS PVT LTD. V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	NIVEDITA NAIR, BINA GUPTA, BINA GUPTA	
43	OMP (ENF.) (COMM.)- 10/2023 EX.APPL.(OS) 64/2023 EX.APPL.(OS) 483/2023 EX.APPL.(OS) 484/2023 EX.APPL.(OS) 786/2023 EX.APPL.(OS) 1374/2023 EX.APPL.(OS) 867/2024	DINESH GUPTA & ANR. V/s MAMAN SINGH & ORS.	DEEPAK DAHIYA, PANKAJ CHAUDHARY, AMIT CHOUDHARY, SUNIL BAINSLA, PANKAJ CHAUDHARY, DEEPAK DAHIYA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

44	CS(OS)- 1006/2024 I.A. 49914/2024	SHRI OMVIR GUPTA V/s SMT. ANITA KAUSHIK & ORS.	SATENDRA YADAV	AT 2.30 P.M.
45	O.M.P. (COMM)- 343/2019 I.A. 13839/2019	REGEN INFRASTRUCTURE AND SERVICES PRIVATE LIMITED V/s CLEAN WIND POWER (DEVGARH) PRIVATE LIMITED	SATAKSHI SOOD, KANNAN PETCHI P THEVAR, T.N.DURGA PRASAD	AT 3.30 P.M.

PART-HEARD MATTERS

46	CS(OS)- 606/2023 I.A. 19275/2023 I.A. 19277/2023 I.A. 41710/2024 I.A. 44779/2024 I.A. 3112/2025 I.A. 8349/2025 I.A. 8451/2025	NEELAM ARORA AND ANR V/s MANJU ARORA	AS PER ORDER DT. 14.09.2023 PASSED IN TRP(C) 132/2023 THE SUIT CSDJ 9/2023 TRANSFERRED FROM FAMILY COURT, WEST DISTT, TIS HAZARI COURT TO DHC, PREETI SINGH, PRABHJIT JAUHAR	AT 2.30 P.M.

COURT NO. 44
HON'BLE MR.JUSTICE SAURABH BANERJEE

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
1	CS(COMM)-313/2025 WITH CS(COMM) 11/2025	RSPL HEALTH PRIVATE LIMITED V/s SUN PHARMA LABORATORIES LIMITED AND ANR	LCR FROM PATIALA HOUSE COURTS	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
2	CS(COMM)-11/2025 I.A. 443/2025 I.A. 444/2025 I.A. 445/2025 WITH CS(COMM) 313/2025	SUN PHARMA LABORATORIES LTD V/s RSPL HEALTH P. LTD.	SHRAVAN KUMAR BANSAL, SACHIN GUPTA	
3	C.A.(COMM.IPD-PAT)-423/2022	STEIGERWALD ARZNEIMITTEWERK GMBH V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	DEBASHISH BANERJEE, DINESH JOTWANI	
4	C.A.(COMM.IPD-PAT)-475/2022	ETHICON LLC, V/s THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ANR	ROHIT RANGI, SIDHANT SHARMA	

5	C.A.(COMM.IPD-PAT)-11/2024	NYMOX CORPORATION V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGN	LEXORBIS	
6	C.A.(COMM.IPD-PAT)-54/2024	BOEHRINGER INGELHEIM INTERNATIONAL GMBH V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
7	C.A.(COMM.IPD-PAT)-71/2024 I.A. 38425/2024	GENOVIE AB V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	TARUN GANDHI	
8	C.A.(COMM.IPD-TM)-44/2024 I.A. 31273/2024	AVIENT SWITZERLAND GMBH V/s TREADFAST VENTURES & ANR.	ASHOK GOEL, GAURAV MUKHERJEE	
9	CM(M)-IPD-20/2024 CM 99/2024 CM 100/2024	PARIS FOODS AND CHEMICAL INDUSTRIES V/s MARTBAAN	STUTI WASON, RAHUL BERUAR	
10	CM(M)-IPD-4/2025 CM 41/2025 CM 42/2025	M/S KRANTI SOAP PVT LTD & ORS. V/s M/S DEEP CHAND ARYA INDUSTRIES	SANJAY AGGARWAL, RAHUL VIDHANI	
11	C.O.(COMM.IPD-CR)-25/2024	MUSA ALI ELTAYEB ALI V/s MEI INDUSTRIAL CORPORATION & ANR.	N MAHABIR	

12	C.O.(COMM.IPD-PAT)-3/2021 I.A. 5878/2023 I.A. 17475/2023	DR. REDDYS LABORATORIES LIMITED & ANR. V/s THE CONTROLLER OF PATENTS & ANR.	SANJAY KUMAR, NATARAJ GURUSWAMY, SANJAY KUMAR	
13	C.O. (COMM.IPD-TM)-52/2021 WITH CS(COMM) 720/2018	SHYAM DAIRY PRODUCTS V/s RAJIV KUMAR GUPTA	PRAKHAR SHARMA, K.G.BANSAL	
14	CS(COMM)-720/2018 CC 978/2007 I.A. 5985/2018	M/S SHYAM DAIRY PRODUCTS V/s SHRI RAJIV KUMAR & ANOTHER A+	PANKAJ KUMAR, CHANDRA SHEKHAR PANDEY, S.K.BANSAL, A.K.MISHRA, A.HUSSAIN, T SATYENDER CHAHAR, K.G. BANSAL, M.L. MANGLA	
15	C.O. (COMM.IPD-TM)-397/2022 I.A. 45828/2024	S.S NATH AND CO. V/s GOBIND JAGTANI AND ANR	NIDHI RAMAN, S.S. RANA, BINDRA RANA	
16	C.O. (COMM.IPD-TM)-405/2022	POLY MEDICURE LIMITED V/s ROMSON SCIENTIFIC AND SURGICAL, INDUSTRIES PVT. LTD. & ANR.	VAIBHAV VUTTS	
17	C.O. (COMM.IPD-TM)-176/2024 I.A. 39130/2024	GM MODULAR PVT. LTD. V/s MUMTAZ AHMED & ANR.	S K BANSAL	
18	C.O. (COMM.IPD-TM)-186/2024 I.A. 39643/2024	RAHUL KAPOOR TRADING AS ROYAL FIELD AND CO V/s NARESH KUMAR TRADING AS MS NUTAN MALLEABLES	AMIT KUMAR, RAJAN CHAUDHARY	

19	C.O. (COMM.IPD-TM)-3/2025 I.A. 595/2025	FLU JEANS PVT. LTD V/s MANISH KUMAR LUNAWAT, TRADING AS SHREE SAGAR COLLECTION AND ANR	KUNAL KHANNA	
20	CS(COMM)-842/2017 I.A. 3542/2020	DASSAULT SYSTEMES AUSTRALIA PTY LTD. & ANR. V/s N K AGARWAL & ORS.	PALLAV MONGIA, RAVIN GALGOTIA	
21	CS(COMM)-332/2018 WITH CS(COMM) 562/2018	SHRIRAM PISTONS AND RINGS LTD. V/s USHA INTERNATIONAL LTD.	EKTA KAPIL, MOHIT LAHOTY, SUDHIR CHANDRA, GAURAV CHAUHAN, PRAVIN ANAND	
22	CS(COMM)-562/2018 I.A. 17268/2018	USHA INTERNATIONAL LTD. V/s SHRIRAM PISTONS & RINGS LTD	BINNY KALRA, PRAVEEN ANAND, MOHIT LAHOTY, SUDHIR CHANDRA, PRIYA BANSAL, VAISHALI KAKRA, ANAND AND ANAND, EKTA KAPIL, ANURADHA DUTT	
23	CS(COMM)-9/2021 I.A. 287/2021 I.A. 15933/2021 I.A. 34855/2024 I.A. 285/2025	KEI INDUSTRIES LIMITED V/s MR. RAMAN KWATRA & ANR.	DHARMENDRA KUMAR YADAV, PALLAV PALIT, PALLAV PALIT	
24	CS(COMM)-559/2021 I.A. 14487/2021 I.A. 14488/2021 I.A. 10991/2022 I.A. 41793/2024	CIPLA LIMITED V/s CONCEPT BIOSCIENCES INDIA PVT. LTD & ORS.	JASKARAN SINGH, RAKESH KUMAR, SUMIT KANSAL, ARCHANA SAHADEVA, ARCHANA SAHADEVA	

25	CS(COMM)- 25/2023 I.A. 8815/2024	SWISS BIKE VERTRIEBS GMBH SUBSIDIARY OF ACCELL GROUP V/s RELIANCE BRANDS LIMITED (RBL)	CHIRAG AHLUWALIA, LEXORBIS, ANKUR SANGAL	
26	CS(COMM)- 225/2023 I.A. 7278/2023 I.A. 13712/2023 I.A. 13713/2023 CRL.M.A. 19576/2023 I.A. 2766/2024 CRL.M.A. 3435/2024	VINIT DUA V/s PRASHANT MANI TRIPATHI & ORS.	VISHWENDRA VERMA, ARINDAM DEY, RAJESH SHARMA, VISHWENDRA VERMA, ADITYA PANDEY	
27	CS(COMM)- 895/2023 I.A. 25411/2023 I.A. 25412/2023 I.A. 25414/2023 I.A. 25639/2023 CC(COMM) 20/2024 I.A. 30567/2024 I.A. 30710/2024 I.A. 849/2025 WITH CS(COMM) 792/2024 CS(COMM) 794/2024 CS(COMM) 793/2024	NORD LOCK AB & ANR. V/s GALA PRECISION ENGINEERING PRIVATE LIMITED	BIKASH GHORAI, VAISHALI MITTAL, SIDDHANT CHAMOLA, BIKASH GHORAI, IN COMPLIANCE OF ORDER DATED 28.05.2024	
28	CS(COMM)- 792/2024 I.A. 39514/2024 I.A. 39515/2024 I.A. 39516/2024 I.A. 39517/2024	GALA PRECISION ENGINEERING LIMITED V/s NORD LOCK AB	BIKASH GHORAI	

29	CS(COMM)- 793/2024 I.A. 39518/2024 I.A. 39519/2024 I.A. 39520/2024 I.A. 39521/2024	GALA PRECISION ENGINEERING LIMITED V/s NORD LOCK AB	BIKASH GHORAI	
30	CS(COMM)- 794/2024 I.A. 39522/2024 I.A. 39523/2024 I.A. 39524/2024 I.A. 39525/2024	GALA PRECISION ENGINEERING LIMITED V/s NORD LOCK AB	BIKASH GHORAI	
31	CS(COMM)- 928/2023	DHARAMPAL PREMCHAND LIMITED V/s SHABU KN ACHARY	SHIVAM SACHDEVA, ROHIL BANSAL	
32	CS(COMM)- 937/2023 I.A. 26069/2023 I.A. 1854/2024	NOVEX COMMUNICATION PRIVATE LIMITED V/s RSVK RESTAURANT PRIVATE LIMITED	RAJPAL SINGH	
33	CS(COMM)- 37/2024 I.A. 925/2024 I.A. 37739/2024	AMERICAN ACADEMY OF FINANCIAL MANAGEMENT INDIA PRIVATE LIMITED & ANR. V/s PGP ACADEMY PRIVATE LIMITED & ORS.	SONALI JAITLEY, DANIYAL KHAN, SIDHANT GOEL	
34	CS(COMM)- 313/2024 I.A. 8464/2024	CASTROL LIMITED V/s GOVIND MOHAN SHARMA	AMIQUE KHALID, URFEE ROOMI	
35	CS(COMM)- 732/2024 I.A. 37668/2024 I.A. 9396/2025	SANJAY MEHRA V/s JAGDISH CHOUDHARY	MANISH BIALA	

36	CS(COMM)- 957/2024 I.A. 43427/2024 I.A. 43428/2024 I.A. 6660/2025	GS1 INDIA V/s KOMAL AND ASSOCIATES & ANR.	ADITYA GUPTA	
37	CS(COMM)- 972/2024 I.A. 43931/2024 I.A. 43935/2024 I.A. 43936/2024 I.A. 4483/2025	INSTITUTE FOR INNER STUDIES, INC. V/s SKILLENABLE EDUTECH PRIVATE LIMITED & ANR.	SHAKSHI AGARWAL	
38	CS(COMM)- 983/2024 I.A. 44302/2024 I.A. 7622/2025 I.A. 8021/2025 I.A. 8053/2025	BRITANNIA INDUSTRIES LTD V/s DESI BITES SNACKS P LTD & ORS.	RAJNEESH VATS, SACHIN GUPTA	
39	CS(COMM)- 1057/2024 I.A. 46517/2024	CEDAR PROPERTIES AND TRADING LLP & ORS. V/s STAFFORD LABORATORIES PRIVATE LIMITED & ORS.	YASHMEET KAUR	
40	CS(COMM)- 1088/2024 I.A. 47344/2024 I.A. 8958/2025	KRB ENTERPRISES V/s MR. ANIL KUMAR & ORS.	SHRAVAN KUMAR BANSAL, BHUVNESHWAR TYAGI, SAGAR SHIVAM, NIRBHAY NATH JHA, SUMIT KUMAR BATRA	
41	CS(COMM)- 1091/2024 I.A. 47441/2024	MANKIND PHARMA LIMITED V/s SEPKIND PHARMA PRIVATE LIMITED & ANR.	ANKUR SANGAL	
42	CS(COMM)- 1109/2024 I.A. 47849/2024 I.A. 4998/2025	WEBKUL SOFTWARE PVT. LTD. V/s M/S SHIPTURTLE APPS PRIVATE LIMITED	KAPIL WADHWA, SHALABH GUPTA	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

43	CS(COMM)- 41/2025 I.A. 1265/2025 I.A. 3253/2025 WITH CS(COMM) 61/2025	PLAY GAMES 24X7 PRIVATE LIMITED V/s SKOCH GROUP & ORS.	RISHABH RAO, MAMTA RANI, RISHABH RAO	
44	CS(COMM)- 61/2025 I.A. 1908/2025	JUNGLEE GAMES INDIA PRIVATE LIMITED V/s SKOCH CONSULTANCY SERVICES PVT. LTD. & ORS.	RISHABH RAO, ARCHANA SAHADEVA	
45	CS(COMM)- 62/2025 I.A. 1998/2025 I.A. 1999/2025 I.A. 2000/2025 I.A. 2001/2025	M/S K J STEEL ROLLING MILLS V/s MR. PAWAN KUMAR GOYAL & ORS.	MANISH BIALA	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-164/2023 I.A. 5639/2023 I.A. 1032/2024 I.A. 6210/2025	YAJUR COMMODITIES LTD. V/s SURESH ASRANI	RITESH KUMAR CHOWDHARY, KAMAL MEHTA	
2	CS(OS)-870/1986 I.A. 4358/2007 I.A. 6700/2007 I.A. 7518/2007 I.A. 5208/2011 I.A. 17646/2018 I.A. 1358/2019 I.A. 4507/2019 I.A. 11814/2019 I.A. 14216/2019 I.A. 4981/2021 I.A. 4803/2022 I.A. 9096/2022 I.A. 20042/2022 I.A. 8104/2023 I.A. 12278/2023 I.A. 9733/2024 I.A. 30624/2024 I.A. 42539/2024 I.A. 42540/2024 I.A. 42541/2024 I.A. 44319/2024 I.A. 47044/2024 I.A. 49018/2024 I.A. 3674/2025 I.A. 5690/2025	MAHARAJA JAGAT SINGH V/s LT.COL. SAWAI BHAWANI SINGH & ORS	SUBHASH OBEROI, KN JAIN, F.KAPUR, SK BHATTACHARYA, H.L.RAINA, P.BANERJEE, M R RAJU, DR M P RAJU, IS ALAG, MR. NS BAJWA, KN KATARIA, VINAY BHASIN, RASHMI, D.D. SINGH, D.K. MALHOTRA, NEELAM JAIN, RAJESH MALHOTRA, P. GEORGE GIRI, HARA, HARA PD, ANJALI K VERMA, MANISH KUMAR, ANJALI K. VEARMAN, SHYAM MOORJANI, SHYAM, MANISH SINGHVI, RAHUL SINGH CHAUHAN, RAMNI TANEJA, BHAVYA BHARTI,	

			AMAN JHA, MOHIT MUDGAL, RAJENDRA SINGHVI, SEERAT DEEP SINGH, MANIT MOORJANI, D. K. DEVESH, RAJIV BAHL, TASNEEM AHMADI, MEERA MATHUR, RAJENDRA SINGHVI, BHAVYA BHARTI, MS. TASNEEM AHMADI, D. D SINGH, RAJIV BAHL	
3	CS(OS)-1455/2005 CC 184/2008 I.A. 8279/2021 I.A. 7845/2022 I.A. 10723/2022 I.A. 13185/2023 CCP(O) 26/2024 I.A. 31566/2024 WITH CS(OS) 477/2023	VIRENDER SAHLOT V/s GURVIR INDER SINGH AND ANR	J.J.SARKAR, SD SHARMA, ANIL AIRI, VIJAYA SINGH, TALISH RAY, ABHISHEK SINGH, SC RANA, RISHI KAPOOR, ANKIT JAIN, ARUN VOHRA, DASHRATH RAGHAV, MEENAKSHI JOSHI, ABHIMANYU ARUN WALIA, GEETA LUTHRA, SHANTNU AGGARWAL, SHANTNU AGGARWAL, EKTA KALRA, NEERAJ GROVER, MS. GEETA LUTHRA	
4	CS(OS)-477/2023 I.A. 15087/2023 I.A. 15088/2023	DARSHAN GANDHI V/s JUGVIR INDER SINGH AND ORS.	ARUN VOHRA	

5	CS(OS)-42/2023 I.A. 1239/2023 I.A. 5372/2023 I.A. 5374/2023 I.A. 5375/2023 I.A. 12666/2023 I.A. 7089/2024 I.A. 31411/2024 CRL.M.A. 6657/2025 WITH CS(OS) 432/2023 TEST.CAS. 51/2024	SH AMIT BHATIA & ANR. V/s SH VIJAY BHATIA & ORS.	SAHIBA SINGH, DEEPAK VOHRA, TUSHAR DATTA, MOHIT CHAUDHARY, VANSI PRUTHI, TUSHAR DATTA, SAHIBA SINGH, DEEPAK VOHRA	
6	CS(OS)-432/2023 I.A. 13362/2023 I.A. 22202/2023	KAMLESH BHATIA V/s AMIT BHATIA & ORS.	TUSHAR DATTA, SAHIBA SINGH, DEEPAK VOHRA	
7	TEST.CAS.-51/2024 I.A. 32535/2024	RAJIV BHATIA V/s STATE OF NCT OF DELHI & ORS.	TUSHAR DATTA, MOHIT CHAUDHARY	
8	CS(OS)-43/2023 I.A. 9571/2024	MRS JYOTI BHUTANI V/s MR HARISH NANDA & ANR.	RAJEEV KAPOOR, AJAY BAHL, SANJAY MISHRA, AJAY BAHL	
9	CS(OS)-90/2023 I.A. 7800/2023 I.A. 7801/2023 I.A. 21418/2023 I.A. 23734/2023	MONICA MANCHANDA V/s GAJINDER SINGH DANG AND ORS.	S S AHLUWALIA, SHALINI KAPOOR	
10	I.A. 8353/2025 In CS(OS)-305/2023	RAMESH N. KESWANI V/s KRISHANT EXIM PVT. LTD. & ORS.	RAJAT JAIN, PRANAV SINGAL, RAJAT JAIN	
11	CS(OS)-722/2023 I.A. 22178/2023 I.A. 31266/2024	AKANKSHA SHARMA & ANR. V/s BALKISHAN RATHI	JATIN VATS, ABHINAV SHARMA	
12	TEST.CAS.-28/2023 I.A. 8626/2023 I.A. 8627/2023	MS. GITU PURI & ANR V/s STATE, GOVT. OF NCT OF DELHI .	SHASHI SHANKER	

FOR DIRECTION

13	CS(COMM)-541/2023(Disposed off case)	AM ASSOCIATES INDIA PRIVATE LIMITED V/s JSC OGCC KAZSTROYSERVICE	ANANNYA GHOSH	THROUGH OFFICE NOTING

ADMISSION DENIAL

14	CS(COMM)-618/2023	M/S. M.V. OMNI PROJECTS (INDIA) LTD. V/s NBCC (INDIA) LTD.	GUDIPATI GAYATRI KASHYAP, AKASH SWAMI	
15	CS(OS)-163/2023 I.A. 4474/2023 I.A. 17430/2023	MEENA MINOCHA & ANR. V/s SHRI VIKAS PAHWA AND ORS.	SIDDHARTH BAMBHA, SURESH CHAND SINGHAL, SANJAY GUPTA, NANDNI SAHNI, SIDDHARTH BAMBHA	
16	CS(OS)-364/2023	SH. VIJAY KUMAR V/s SH. DINESH KUMAR AGGARWAL & ORS.	M. TARIQUE SIDDIQUI, NIMISH CHIB	
17	CS(OS)-373/2023 I.A. 11431/2023 I.A. 41988/2024 I.A. 41989/2024	SUSHILA & ORS. V/s RAJ KUMAR & ORS.	BIR SINGH RANA, RICHA SINGH, ALOK DEV	
18	CS(OS)-521/2023 I.A. 33521/2024 I.A. 33522/2024 I.A. 44295/2024 I.A. 44298/2024 I.A. 44299/2024	INDIRA GOEL V/s VINOD GUPTA & ORS.	ASHISH VERMA, ANURADHA DUTT	
19	CS(OS)-618/2023 I.A. 19665/2023	SMT. SARLA GUPTA V/s SHRI AKASH SHARMA & ORS.	SANDHYA CHAWLA, RAKESH AGRAWAL, SURESH CHAND SINGHAL	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

20	CS(OS)-750/2023 I.A. 22970/2023	PARAMJEET KAUR & ORS. V/s PRABHLEEN KAUR MINOR THROUGH HER FATHER AND GUARDIAN GURMEET SINGH	MOHD IRSHAD	
21	CS(OS)-881/2023 I.A. 26266/2023	MS OMSTAR CONSTRUCTIONS (P) LTD V/s SHRI AMARJEET	RAJESH KUMAR ALAGH, ANIL PANWAR	

FOR EVIDENCE

22	CS(OS)-368/2002 CC 1689/2003	M/S KHOB CHAND TYAGI V/s DDA	GAURAV SARIN, SANJIV KUMAR, VIVEKNANDA, ASHWANI KUMAR DHATWALIA, R.K.SHARMA, CHARU SARIN, DHANESH RELAN, MANISH MAKHIJA, ASHUTOSH KAUSHIK, LAKSH KHANNA, M.S.VINAIK	AT 12:30 P.M.

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-841/2024 I.A. 40665/2024 I.A. 9484/2025	CAMPBELL ADVERTISING PVT. LTD. V/s PUNIT BERIWALA	VIKHYAT OBEROI, SUNIL KUMAR	
2	CS(COMM)-843/2024 I.A. 40774/2024	CAMPBELL ADVERTISING PVT. LTD. V/s SUNITA BERIWALA	VIKHYAT OBEROI, SUNIL KUMAR	
3	CS(COMM)-13/2025 I.A. 456/2025	VI EXPORT INDIA PRIVATE LIMITED V/s RUDRAM INC & ANR.	PRADEEP JAIN, ASHISH BATRA	
4	CS(OS)-395/2016 I.A. 9602/2016 I.A. 8929/2021 I.A. 1679/2024	SH CHARANJIV SINGH GADH V/s SH SARABJIT SINGH & ORS	RAKESH MITTAL, UPENDER THAKUR, SUMANTA S. BANDYOPADHYAY, HEMANT MALHOTRA, KOCHHAR AND CO., MAHIR MALHOTRA,	

			RHUTHM BUARIA, SURESH SHARMA, KSHITIJ SHARDA, MIRZA ASLAM BEG, NAVEEN KUMAR RAHEJA, DHRUV SHARMA, VIJAY KUMAR YADAV, MOHD YASEEN KHAN, MAHIR MALHOTRA, KOCHHAR & CO	
5	CS(OS)- 128/2020(Disposed off case)	JINDAL POWER LIMITED V/s ICRA LIMITED	NAMAN JOSHI, MAHESH AGARWAL	
6	CS(OS)-290/2020 I.A. 8778/2020 I.A. 3632/2021 I.A. 6681/2021 I.A. 2995/2023 I.A. 2996/2023	JUJ PAL MAGGO V/s SUBHASH CHANDER MAGGO	JAI SAHAI ENDLAW, OMKAR, CHARANJIT SINGH, NUPUR SHUKLA, NIKHIL MALHOTRA, NIKHIL MALHOTRA, CHARANJIT SINGH	
7	CS(OS)-361/2024 I.A. 10164/2024 I.A. 10166/2024 I.A. 38357/2024	SMT SURESH DEVI V/s SH CHATTAR SINGH & ORS.	SHALU KUMARI, NARESH KUMAR VASHISHT, DEV KUMAR, SONU KUMAR, SAGAR SHIVAM, YOGENDRA PAL SINGH	
8	CS(OS)-785/2024 I.A. 40785/2024 I.A. 40786/2024 I.A. 2698/2025	SUNIL DATT V/s JYOTI MARWAH & ANR.	SIDDHESH SHIRISH KOTWAL	
9	EX.P.-101/2024 EX.APPL.(OS) 1934/2024 EX.APPL.(OS) 524/2025	PARAMJEET KAUR AND ORS. V/s KULDEEP KAUR AND ANR.	NIRAJ CHAUDHRY, ABHISHEK GUPTA, NISHITA BHULLAR, MUKESH MOHAN	
10	TEST.CAS.-26/2024 I.A. 48435/2024	VISHWAJEET WADHWA & ORS. V/s STATE & ORS.	PARTH SHARMA, KAPIL KHER, PARTH SHARMA	

ADMISSION DENIAL

11	CS(OS)-504/2016	MISS TEJASWEE V/s SH SAMUMDER SINGH & ORS	SUMAN CHAUDHARY, DR SUMAN CHAUDHARY	
12	CS(OS)-939/2024 I.A. 46409/2024	RAVINDER SINGH V/s JATINDER SINGH & ORS.	BHARAT MALHOTRA, MUKESH SHARMA	
13	CS(OS)-954/2024 I.A. 46736/2024	YOGESH KUMAR & ORS. V/s PRADEEP KUMAR VATS & ORS.	RAJAT MATHUR, APURVA UPMANYU	

FOR EVIDENCE

14	CS(COMM)-997/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S L R SHARMA & CO	RAJVEER SINGH, VINEET MALIK & ASSO	
15	CS(COMM)- 1288/2016	M/S LEO INFRACAPITAL LTD V/s M/S THE ATLAS ELECTRIC INDUSTRIES PVT LTD	SS WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI	AT 2:00 P.M.
16	CS(COMM)- 1489/2016 CC(COMM) 12/2019	AKASH CONSTRUCTION V/s DHARMSHALA HYDRO POWER LTD & ORS	Y RAJAGOPALA RAO, RANA S BISWAS, RAJAT NAVET, FILED AS PER ORDER DT. 22/04/2019	
17	CS(OS)-413/2016 WITH CS(OS) 415/2016	LEO INFRACAPITAL LIMITED V/s GROMET INDIA PRIVATE LIMITED	SHAHID AKHTAR, BHARAT MALHOTRA, GOVIND K RISHI, ANUJA PETHIA, S S WANI & ASSO	AT 12:30 P.M.

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	CS(OS)-415/2016	LEO ISPAT LIMITED V/s GROMET INDIA PRIVATE LIMITED	CHAITANYA MAHAJAN, GOVIND K RISHI, ANUJA PETHIA, S S WANI & ASSO	AT 12:30 P.M.
19	I.P.A.-12/2020 I.A. 8098/2020	SUKHVIR SINGH CHOUDHARY V/s RAJINDER PERKASH CHOUDHARY & ANR.	GAURAV PRIYADARSHI, SHAILESH KUMAR SINHA, MANISH SANGWAN, KUSH SHARMA	
20	TEST.CAS.-43/2016 WITH TEST.CAS. 58/2016	HIROO JOHAR & ANR V/s STATE & ORS	PRASHANT KUMAR, BIPIN SHUKLA & SAURABH SUMAN SINHA	
21	TEST.CAS.-58/2016	HIROO JOHAR & ANR V/s STATE OF DELHI & ORS	SAURABH SETH, PRASHANT KUMAR	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD- PAT)-3/2025 I.A. 3472/2025 I.A. 3474/2025	INDIGENOUS ENERGY STORAGE TECHNOLOGIES PVT. LTD. V/s DEPUTY CONTROLLER OF PATENT AND DESIGNS & ANR.	SHRAVAN KUMAR BANSAL	
2	CS(COMM)- 935/2023 I.A. 26052/2023 I.A. 29575/2024 I.A. 43688/2024	PANASONIC LIFE SOLUTIONS INDIA PVT. LTD V/s HARISH PLASTIC & ANR.	RAJIV PRATAP SINGH, SHRESHTHA KUMAR, NISHANT NIGAM, SHRESHTHA KUMAR	
3	CS(COMM)- 399/2024 I.A. 11145/2024 I.A. 47271/2024 I.A. 47733/2024 I.A. 47734/2024	BALJIWAN MEDICINES PVT LTD. V/s SANJAY BALJIWAN AYURVEDIC PHARMACY PRIVATE LIMITED & ORS.	ZEBA KHAIR, VIRENDER KUMAR PURI	
4	CS(COMM)- 809/2024 I.A. 39802/2024 I.A. 44180/2024	STAR INDIA PVT LTD V/s VEGAMOVIES.PET & ORS.	R MAYA, GEETANJALI VISVANATHAN, RIMJHIM TIWARI	

5	CS(COMM)-849/2024	GENSOL ELECTRIC VEHICLES PVT. LTD. V/s MAHINDRA LAST MILE MOBILITY LIMITED	ANKUR SANGAL, SWAPNIL GAUR	
6	CS(COMM)-895/2024 I.A. 42029/2024	VALSAD DISTRICT COOPERATIVE MILK PRODUCERS UNION LTD V/s M TECK FOODS & ANR.	SRISHTI KUMAR, ABHISHEK SINGH	
7	CS(COMM)-900/2024 I.A. 42297/2024 CC(COMM) 10/2025	POLY MEDICURE LIMITED V/s HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	TARUN GANDHI, VAIBHAV VUTTS, IN COMPLIANNCE OF ORDER DT. 20.01.2025	
8	CS(COMM)-963/2024 I.A. 43656/2024 I.A. 3205/2025	LEGRAND FRANCE & ORS. V/s MR MAHIPAL SINGH & ORS.	NISHANT MAHTTA, SHIVENDER KUMAR SHARMA, MAMTA RANI	
9	CS(COMM)-1169/2024 I.A. 49186/2024	SAREGAMA INDIA LIMITED V/s AVENIRTEK DIGITAL PRIVATE LIMITED	M/S KMNP LAW, ANKUR SANGAL	
10	CS(COMM)-8/2025 I.A. 255/2025 I.A. 256/2025	THE RITZ HOTEL LIMITED & ORS. V/s M S HOTEL RITZ & ORS.	RISHUB KAPOOR, VAISHALI MITTAL	
11	CS(COMM)-159/2025 I.A. 4768/2025	HERO INVESTCORP PRIVATE LIMITED & ANR. V/s ASHOK KUMAR	PRAMOD KUMAR SINGH	
12	CS(COMM)-160/2025 I.A. 4774/2025	HERO INVESTCORP PRIVATE LIMITED & ANR. V/s ASHOK KUMAR	PRAMOD KUMAR SINGH	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

13	CS(COMM)- 165/2025 I.A. 4954/2025	GLAXOSMITHKLINE PHARMACEUTICALS LIMITED V/s HARDEOL PHARMACEUTICALS PRIVATE LIMITED	KUNAL KHANNA, URFEE ROOMI	
14	I.A. 2940/2025 In CS(OS)- 355/2014	ROCHE PRODUCTS (INDIA) PVT LTD & ORS V/s DRUGS CONTROLLER GENERAL OF INDIA AND ORS	ASHISH PRASAD, RAJESHWARI H, VIJAY K SONDHI, AYUSH DHAWAN, S & R ASSOCIATES, SUBHASH BHUTORIA, ANANT GARG, MAYANK GROVER, SANJAY KUMAR, MAYANK GROVER, NITI DIXIT	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 5771/2025 In ARB.P.-2026/2024	FRANCO LEONE LTD V/s DELHIVERY PVT LTD	VINIT TREHAN, G P SINGH, VINIT TREHAN	
2	CS(COMM)-712/2022 I.A. 31954/2024 I.A. 41986/2024 I.A. 44906/2024 I.A. 44907/2024	NAMAN SINGH BATRA V/s SHIVAM UDYOG PRIVATE LIMITED AND ORS	HEMANT GUPTA, KARAN ARORA, JYOTI VASHISHT, HEMANT GUPTA, KARAN ARORA, MD ZUNAID	
3	CS(OS)-1828/2014 I.A. 14045/2019 I.A. 14046/2019 I.A. 14047/2019 I.A. 15221/2019 I.A. 15222/2019 I.A. 15223/2019 I.A. 15224/2019 I.A. 15225/2019	ASHOK KUMAR V/s NARESH KUMAR & ORS	NEERAJ ATTREE, PRASHANT KUMAR MITTAL, N. SINGH, PAYAL BAHL, VISHWA RANJAN KUMAR, ASP ADVOCATES, Q.H. KHAN, Q H KHAN, NARENDRA SINGH	

4	CS(OS)-3829/2014(Disposed off case)	SANDEEP SETH AND OTHERS V/s LAFFANS INDIA PVT LTD AND OTHERS	P AHUJA, ANSHUJ DHINGRA, M DUTTA, MADHAV KHURANA, ASHISH RANA	
5	CS(OS)-719/2022 I.A. 19177/2022 I.A. 10654/2023	USHA DAHIYA V/s RAJBIR SINGH AND ORS	YOGESH SAINI, VISHAL TEWARI, SHYAM SUNDER, NAMITA ROY, YOGESH SAINI	
6	I.A. 8195/2025 In CS(OS)-762/2022	SMT. JANAK AJMANI V/s MS USHA AJMANI & ORS.	PRATEEK AGGARWAL, AJAY DABAS, CHIRAG JAMWAL, NAKUL AHUJA, AJAY DABAS, CHIRAG JAMWAL	
7	EL.PET.-6/2022 I.A. 17919/2022 I.A. 7467/2023 I.A. 35319/2024	SHRI YOGENDER SINGH V/s UNION OF INDIA ORS	ANUJ KUMAR GARG, NIHARIKA AHLUWALIA, MANNAT KAHAI SINGH, RAJEEV SHARMA	
8	EX.P.-8/2022	SUBHALAKSHMI BHATTACHARJEE & ANR. V/s SHANKARENDU DATTA MAJUMDAR	MADHU SUDAN BHAYANA, SUMATI ANAND	
9	TEST.CAS.-105/2014 I.A. 21771/2023 I.A. 33194/2024	GOPAL CHANDRA BOSE V/s STATE & ORS	RUKHSANA CHOUDHURY, MUKESH KUMAR, MANISH KUMAR, RAJESHWER K	

			GUPTA, RAJESHWER KUMAR GUPTA, ROHAN KHANNA	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)				
10	CS(OS)-498/2022 I.A. 13603/2022 I.A. 14307/2023 I.A. 25325/2023	MEENAKSHI GULATI & ORS. V/s ROHIT GULATI & ORS.	RAJESH PATHAK, NAMIT SURI, RAHUL KUMAR, MOHSIN SARWAR, NAMIT SURI, RAHUL KUMAR	AT 2:00 P.M.
ADMISSION DENIAL				
11	CS(OS)-5/2022 I.A. 377/2022 I.A. 7199/2023 I.A. 3710/2025 I.A. 5948/2025	SUBHASH CHAND ALIAS SUBHASH V/s HITESH BHARDWAJ & ANR.	DHARMVEER SINGH, PRAKASH CHANDR, SHRAVEEN KUMAR VERMA, SANJAY RATHI, RAJAT AGHNIHOTRI, DIWAS KUMAR	
12	CS(OS)-62/2022 I.A. 1802/2022	PREYRNA SABHARWAL & ANR. V/s VARINDER KUMAR SABHARWAL & ANR.	DEEPAK GAUR, ASHU BHATIA, SURBHI TANDON, FANISH KUMAR JAIN	
13	CS(OS)-78/2022 I.A. 2306/2022 I.A. 39761/2024 I.A. 47407/2024	LT. GEN CHARANJIT SINGH (RETD) V/s TEJINDER KAUR HANSPAL & ORS.	SUSHANTA KUMAR NANDA, ANIMESH KHANNA, ALOK PRAKASH	
14	CS(OS)-200/2022 I.A. 5627/2022 I.A. 7197/2023 I.A. 3974/2025 I.A. 6498/2025	BALJEET SINGH V/s HITESH BHARDWAJ & ANR.	DHARMVEER SINGH, VED PAL RANA, PRAKASH CHANDR,	

			SHRAVEEN KUMAR VERMA, SANJAY RATHI, RAJAT AGHNIHOTRI, DIWAS KUMAR	
15	CS(OS)-242/2022 I.A. 6717/2022 I.A. 19188/2022 I.A. 5659/2025	INDERJEET KAUR V/s AMARJEET SINGH AND ANR	S S AHLUWALIA, ISHWAR SINGH	
16	CS(OS)-540/2022 I.A. 18574/2023 I.A. 18575/2023 I.A. 20962/2023	SMT MAHIMA TALAWR V/s SH PARVEEN BAJAJ	SAMAR BANSAL, VINAYAK MEHROTRA, CHETANYA PURI, SAMAR BANSAL	
17	CS(OS)-569/2022 I.A. 15070/2022 I.A. 15071/2022 I.A. 21969/2023 I.A. 9232/2024	BHARAT ALUMINIUM COMPANY LTD THROUGH ITS AUTHORIZED SIGNATORY & ANR. V/s SUMIT AGARWAL & ORS.	UPENDER THAKUR, TARANG AGARWAL, RANJANA ROY GAWAI, TARANG AGARWAL	
FOR EVIDENCE				
18	CS(OS)-956/2009 WITH CS(OS) 957/2009	AGGRESSIVE EXPORTS INDUSTRIES PVT LTD V/s SH. RAM KUMAR @ RAM KUNWAR	SANDEEP SETHI, A.K.VERMA, B S MAAN, PROMILA, ROHIT KUMAR JAIN, MANCHANDA & ASSOCIATES	AT 2:00 P.M.
19	CS(OS)-957/2009	AGGRESSIVE EXPORTS INDUSTRIES PVT. LTD. V/s SH. RAMANAND	SANDEEP SETHI, A.K.VERMA, B.S MAAN, PROMILA, MANCHANDA & ASSOCIATES	AT 2:00 P.M.

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

20	CS(OS)-1315/2014 I.A. 22321/2023 I.A. 8920/2025	MAYA DEVI V/s RAJESHWAR & ORS	ANANT BHUSHAN, SNG PARTNERS, MURLI MANOHAR SINGH, D.K. TYAGI & SUDHIR KUMAR, AMOL SHARMA, SUDHIR KUMAR SHARMA	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)- 52/2023(Disposed off case)	AFCONS INFRASTRUCTURE LIMITED V/s UNION OF INDIA	MANU SESHADRI	
2	TEST.CAS.- 20/2015(Disposed off case)	INDU AGGARWAL V/s THE STATE(N.C.T OF DELHI)	I.J.S GULATI	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-271/2018 I.A. 6301/2023 I.A. 18020/2023 I.A. 24616/2023 I.A. 45091/2024	SOCIETE DES PRODUITS NESTLE,S.A & ANR V/s MOHD ZAHID AND SONS & ORS	KULJEET RAWAL, AMITA GUPTA, J N GUPTA, D P GUPTA, PRAVEEN AGGARWAL, RACHIT GUPTA, ABINASH K MISHRA, MANU SISHODIA, SHIV MANGAL SHARMA, RAJEEV KUMAR, PRATYAKSH GUPTA, SUMIT K BATRA, SANDEEP VISHNU, SANDEEP, SUNIL DUTT, ABHISHEK GARG, ROHIT GANDHI, MANISH SINGHAL, ANKKIT	

			GUPTA, A K BHATT, RISHI PAL SINGH, SUMAN CHAUHAN, MADHU MUKUL TRIPATHI, NITYA NAND SINGH, ASHISH SHARMA, ANNE MATHEW, AJAY KUMAR CHOPRA, TANYA AGARWAL, ALOK KUMAR, SAKET SINGH, ADITYA WADHWA, RAKESH CHAUDHARY, SAMEER VASHISHT, RAHUL KUKREJA, DEEPAK KUMAR GARG, RAJESH GEHLAWAT, SHAURYA KRISHNA, PURU ARORA, RAHUL SAGAR SAHAY, RAJ LAKSHMI, PUNEET SAINI, DIWANSHU, SOUMAVA KARMAKAR, VIPUL SRIVASTAV, AKSHAY RAJ, RAJ KUMAR SHARMA, VAIBHAV SINGH BHADANA, KAUSHIK KUMAR DEY, DEEP CHAND, TABREZ AHMAD, JITENDRA KUMAR	

			NAYYAR, MOHIT SHARMA, PRAN KRISHNA JANA, SOURAV KUMAR JENA, KUNAL SHARMA, MADHURI KATYAL, ROHIT AGGARWAL, DILSHAD HUSAIN, RAJESH KAJLA, AJAY KUMAR SEJWAL, MANISH K MISHRA, PURU ARORA, MAMTA RANI, PUNEET SAINI	
2	CS(COMM)- 580/2018 CC(COMM) 9/2018	M/S VIKRAM ROLLER FLOUR MILLS LTD V/s M/S MODERN FLOUR MILLS LTD & ORS	S.SINGH, MANGALA & ASSOCIATES	
3	CS(COMM)- 276/2019 I.A. 7710/2019 I.A. 13605/2019 I.A. 13606/2019	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD. & ANR. V/s SHUDH GARHWAL PANEER NIRMATA SANGH & ANR.	SUDHANSHU ARYA, MOAZZAM KHAN, ABHISHEK SINGH	
4	CS(COMM)- 472/2024 I.A. 30877/2024 I.A. 49680/2024 I.A. 6837/2025	MANASH LIFESTYLE PRIVATE LIMITED V/s PAGHADAR RIDDHI SAVANBHAI & ORS.	NISHANT NIGAM, ABHAY AREN, PRIYANKA JAISWAL, RIMJHIM TIWARI, NAGESHWAR KUMHAR, PRIYANKA JAISWAL	
5	I.A. 8326/2025 In CS(COMM)- 763/2024	KENT RO SYSTEMS LTD & ANR. V/s URBANCLAP TECHNOLOGIES INDIA	ADITYA GUPTA, TISHAMPATI SEN, MANAS RAGHUVANSHI, J.	

		PRIVATE LIMITED AND ORS	SAGAR ASSOCIATES, RAGHAV SHARMA, SWAPNIL GAUR, ADITYA GUPTA, IN COMPLIANCE OF ORDER DT. 14.01.2025	
6	CS(COMM)- 836/2024 I.A. 40561/2024	THE HERSHEY COMPANY V/s ASHOK KUMAR & ORS.	R MAYA, PARSHANT ARORA, URFEE ROOMI	
7	CS(COMM)- 1103/2024 I.A. 47780/2024 I.A. 47781/2024	LABORATE PHARMACEUTICALS PRIVATE LIMITED V/s MMC HEALTHCARE LIMITED	K KRISHNA KUMAR, SIDDHARTH BAMBHA	
8	CS(COMM)- 1150/2024 I.A. 48785/2024 I.A. 48787/2024	SURESH DUTT PARASHAR & ANR. V/s ROHAN AGRAWAL & ORS.	SUMIT NAGPAL	
9	CS(COMM)-84/2025 I.A. 2537/2025 I.A. 6055/2025	ALKEM LABORATORIES LIMITED V/s PREVEGO HEALTHCARE AND RESEARCH PVT LTD	ACHARYA SIDDHARTH PRAVEEN, TUSHA MALHOTRA	
10	CS(COMM)- 125/2025 I.A. 3880/2025	RELIANCE RETAIL LTD V/s YOSTA FRANCHISE.NET & ORS.	R MAYA, PARSHANT ARORA, SHASHANK MISHRA, AKSHAY MALOO	
ADMISSION DENIAL				
11	CS(COMM)- 1078/2018 I.A. 11007/2018	HERO MOTOCORP LIMITED V/s SHREE AMBA INDUSTRIES	M.K. MIGLANI	

12	CS(COMM)- 160/2022 I.A. 4100/2022	DR ASHIM KUMAR BISWAS V/s ANJUMAN KUMAR SHARMA	SOURABH AHUJA, YASHOAJ GUGLANI	
13	CS(COMM)- 738/2022 I.A. 17240/2022 I.A. 17241/2022 I.A. 17242/2022	SWAROVSKI AKTIENGESELLSCHAFT V/s S K TRADERS RADHEY SHYAM IMITATION JEWELLERY WORLD RADHEY AND SONS AND ORS	SANJEEV KUMAR, SANJAY KUMAR, HEMANT KUMAR YADAV, SHASHI PRATAP OJHA	
14	CS(COMM)- 397/2024 I.A. 11113/2024	M/S BHARATI BHAWAN (PUBLISHERS AND DISTRIBUTORS V/s MR. RAJESH KUMAR & ORS.	SHEKHAR SHARMA, GEETANJALI VISVANATHAN	
15	CS(COMM)- 440/2024 I.A. 30453/2024 I.A. 43984/2024 I.A. 44013/2024	GALACTUS FUNWARE TECHNOLOGY PVT. LTD. & ANR. V/s M/S MLP & ORS.	KUNAL KUMAR RAIKWAR, ADITYA GUPTA	
16	CS(COMM)- 914/2024 I.A. 42746/2024	PHONEPE PRIVATE LIMITED V/s M/S JAI SHREE BALAJI FOODS & ANR.	AMIT MEHTA, NAMAN TANDON	
17	CS(COMM)- 1078/2024 I.A. 47128/2024	MANKIND PHARMA LIMITED V/s RAMKIND PHARMA PRIVATE LIMITED	ANKUR SANGAL	
FOR EVIDENCE				
18	CS(COMM)- 612/2018 I.A. 20441/2011 I.A. 10860/2012 I.A. 9554/2014 WITH CS(COMM) 733/2018	MANISH KUMAR & ANR V/s STAR INDIA PVT LTD & ORS	CHANDRA SHEKHAR YADAV, AZB & PARTNERS	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

19	CS(COMM)- 733/2018 I.A. 11478/2013	MANISH KUMAR & ANR V/s M/S VIACOM 18 MEDIA PVT LTD & ANR	MANISH DHIR, KUNAL TANDON, CHANDRA SHEKHAR YADAV	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-742/2024 I.A. 37969/2024 I.A. 3679/2025 I.A. 3680/2025 I.A. 3718/2025	KARMYOGI HOTELS AND BUILDCON PVT LTD V/s MR PRASHANT GARG AND ORS	SUYASH KUMAR SINHA, MANISH	
2	CS(OS)-29/2019 I.A. 12988/2019 I.A. 6917/2023 I.A. 6918/2023	ALOK KUMAR AGRAWAL V/s RAJEEV KUMAR GUPTA	MD. SHAHID ANWAR, GAJENDRA GIRI, MONICA GOEL, AKASH YADAV, SANCHIT GAWRI, MD SHAHID ANWAR, AKASH YADAV	
3	CS(OS)-398/2019 I.A. 12144/2022 I.A. 19112/2023	GEETA SACHDEVA V/s KUNWER SACHDEV	KUNAL ANAND, SANYAM KHETARPAL, APOORV AGARWAL, RAHUL CHAUDHRY, B.N. GAUR, SANYAM KHETARPAL, APOORV AGARWAL	

4	I.A. 17066/2023 I.A. 3716/2025 I.A. 3717/2025 In CS(OS)- 566/2019 (Disposed off case)	YOGESHWARI DEVI & ORS. V/s SH. MAHAVIR PRASAD MUDGAL & ORS.	PRABHSAHAY KAUR, RAJEEV KUMAR, AMIT KUMAR, KAPIL SANKHLA, NITIN KUMAR, AMIT KUMAR	
5	CS(OS)-630/2019 I.A. 17194/2019 I.A. 30701/2024	VIMLA RANI & ANR. V/s MR. RAMNATH & ORS.	VISHAL BAKSHI, JAI KISHAN SRIVASTAVA, NIRMAL KUMAR, AMISH TIWARI, MANASH BARMAN, ABHINAV, AJAY GAUTAM	
6	CS(OS)-567/2024 I.A. 33998/2024 I.A. 33999/2024 I.A. 41590/2024 I.A. 42038/2024 I.A. 3938/2025 I.A. 9378/2025	MR VISHAL GUPTA V/s SMT RADHA AGGARWAL & ORS.	RIBHAV PANDE, AYUSH KUMAR, ABINASH KUMAR MISHRA, RIBHAV PANDE	
7	CS(OS)-683/2024 I.A. 37495/2024	M/S RAJNANDANI METAL LIMITED V/s ANITA NANDA & ANR.	YUDHISHTER SHARMA	
8	CS(OS)-961/2024	SAJIDA KHANAM V/s SALMAN	SHUBHAM PARASHAR, ACHIN GOEL	
9	I.A. 4062/2025 In O.M.P. (COMM)- 472/2019	PAWAN HANS LIMITED(FORMERLY PAWAN HANS HELICOPTERS LTD.) V/s DINESHCHANDRA R. AGARWAL INFRACON PVT. LTD	ANIL KUMAR, PUNEET TANEJA	
10	TEST.CAS.- 53/2024 I.A. 32613/2024 I.A. 32614/2024 I.A. 48932/2024 I.A. 1299/2025	SHOUNAYA V/s THE STATE NCT OF DELHI & ORS.	SAMEER PRAVIN PAREKH, PRASHANT TRIPATHI, RUMPA DHIBAR, NISHANT RAI GOEL, MANOJ KUMAR	

11	TEST.CAS.- 63/2024 I.A. 35086/2024	SH. RAKESH KAUL THROUGH ITS GPA MR DALIP KACHROO V/s GOVT OF NCT OF DELHI AND ORS	AAKANKSHA KAUL	

ADMISSION DENIAL

12	CS(OS)-183/2011 I.A. 1182/2011 I.A. 2845/2017 I.A. 33268/2024	M/S BRAHMA STEYR TRACTORS LTD V/s THE DIRECTOR GENERAL OF FOREIGN TRADES & ORS.	BUDDY A RANGANADHAN, SONIA DUBE, KARAN KHANNA, ABHISHEK PURI, KARAN KHANNA, SONIA DUBE	
13	CS(OS)-535/2019 I.A. 14565/2019 I.A. 556/2020 I.A. 5356/2022 I.A. 5421/2022 I.A. 19262/2022 I.A. 7948/2023 I.A. 41198/2024	LUV RANJAN V/s MIDDAY INFOMEDIA LIMITED & ORS.	JITHIN M. GEORGE, K DATTA, SUSHIL DUTT SALWAN, SANDHYA KOHLI, ABHAY BATRA, BIRENDRA KUMAR MISHRA, SAHIL, SHAHRUKH EJAZ, GOVIND SINGH GREWAL, ASHISH CHAUHAN, DEEPAK GOGIA, HIMANSHU BAGAI, SHAHRUKH EJAZ, SIDDHARTH RAJKONWAR, ASHISH CHAUHAN	
14	CS(OS)-160/2024 I.A. 4510/2024 I.A. 30107/2024 I.A. 40857/2024	SUMANT BHARAT RAM V/s INDIAN NATIONAL THEATRE TRUST & ORS.	ROHAN YADAV, KANWAL CHAUDHARY, RAJAT NAVET, SWAPNIL GUPTA, ROHAN YADAV	

FOR EVIDENCE

15	CS(OS)-243/2011 I.A. 2110/2019 I.A. 9994/2019	HARI SHARAN SINGH @ SUSHIL KUMAR V/s RAVINDER KUMAR & ORS	A.K.PRASAD, TARUN SHARMA, NITIN BHARDWAJ, JEEVAN KUMAR, RICHA KAPOOR, PUSHKAR SOOD,	

			HANS RAJ CHAUDHRY & ASSOCIATES, ANIL NAG, DALBIR SINGH SANDHU	
16	CS(OS)- 1430/2011 CC 63/2011 I.A. 2289/2018 I.A. 18569/2023	NITIN JAIN & ORS V/s M/S FIIT JEE LTD & ORS	T.K.PRADHAN, NEERAJ MALHOTRA, RUPAL LUTHRA, RAAJ MALHOTRA, ASHOK GURNANI, RAAJ MALHOTRA, ASHOK GURNANI, R.K SAINI, S K BHADURI, RAVI BAKSHI	
17	CS(OS)-111/2019 I.A. 1412/2020 I.A. 17415/2023 I.A. 17502/2023	MRS. ANITA BHATNAGAR V/s NIRMAL NIGAM AND ANR.	ANIL SHARMA, PRIYADARSHI GOPAL, PRAVIN SHARMA, ANIL SHARMA, B. PANDEY	
18	CS(OS)-304/2019 CC 34/2019	POONAM SODHI & ANR. V/s DEV BALA GROVER & ORS.	KUMAR KHURANA, SARTHAK GUPTA, VISHESH WADHWA, RASHI ANAND, DEEKSHA L. KAKAR, FILED IN COMPLIANCE OF ORDER DT. 24.10.2019	AT 2.00 P.M.
19	EX.P.-107/2019 EX.APPL.(OS) 1505/2024	MRS. SIMMI DHAWAN V/s MR. NAVEEN MALHOTRA	NITIN KUMAR SHARMA, AYUSH PURI, MOHAMMAD SHAHID, JASPREET SINGH, SANJEEV SINGH, MRS. KAJAL CHANDRA, ATUL SAHI	AT 12:30 P.M.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-205/2025	M/S EASTMAN CAST AND FORGE LTD. V/s M/S EXACT DEVELOPERS AND PROMOTERS PVT LTD	HARISH MALIK	
2	CS(COMM)-216/2025 I.A. 6313/2025 I.A. 6315/2025	TECHTREE IT SYSTEMS PVT. LTD V/s MR. ALBERT FERNANDO & ORS.	AVNEESH GARG	
3	CS(OS)-2962/2012	Q.T TRADING LP V/s SWASTIK PIPES LTD	AMAN GUPTA, GAUTAM, SANJAY JAIN, SHRIDHAR Y CHITALE	
4	CS(OS)-287/2018(Disposed off case) I.A. 2791/2025	SH. PANKAJ SAHA & ANR. V/s MR. NABIN SAHA & ANR.	NISHANT DAS	
5	CS(OS)-495/2018 I.A. 13575/2018 I.A. 13577/2018 I.A. 16493/2018 I.A. 3130/2020 I.A. 3131/2020 I.A. 20238/2022	MRS. MANJU BOSE V/s MR. SHIVA KUMAR AND ORS.	AKSHAY AMRITANSHU, UDIT KISHAN, ISHAAN KARKI, DINESH MONGA, UTSAV MUKHERJEE	

6	CS(OS)-547/2018 I.A. 14792/2018 I.A. 24054/2023 I.A. 24055/2023 I.A. 24056/2023 I.A. 32255/2024 I.A. 32257/2024	SANGEETA GARG & ORS. V/s ROSHAN LAL GOYAL(SINCE DECEASED) THROUGH HIS L.RS & ORS.	J K SINGHAL, RAVI SONI, PARDEEP KUMAR MANDAL, SHIV CHARAN GARG	
7	CS(OS)-630/2018 I.A. 37737/2024 I.A. 37738/2024	SMT. SAROJ SHARMA V/s SH. MAHINDER SHARMA AND ORS.	IMRAN AMHED, ROHIT SHARMA, SUSHIL KUMAR, SUSHIL KUMAR, RAM KUMAR, K. K. NAGIA	
8	CS(OS)-1013/2024 I.A. 48699/2024 I.A. 48700/2024 I.A. 113/2025 I.A. 8956/2025 I.A. 8957/2025	SMT RAVINDER KAUR SETHI & ANR. V/s LALIT SHARMA & ORS.	KANWAL CHAUDHARY, RADHIKA KHUSHALDAS	
9	CS(OS)-4/2025 I.A. 76/2025	MEERA SHARMA & ANR. V/s GAURAV SHARMA & ORS.	AKSHAY SONI	
10	EX.APPL.(OS) 919/2024 In EX.P.-89/2018 (Disposed off case)	BALRAM SANDHU V/s VIKRAM SANDHU	RAHUL DUBEY, NEERAJ YADAV	
11	TEST.CAS.-72/2024 I.A. 38321/2024	SH. KAMAL RAMNANI & ANR. V/s THE STATE GOVT. OF NCT OF DELHI & ORS.	SAUMYA BAJAJ, HARPREET SINGH	

ADMISSION DENIAL

12	CS(COMM)-1132/2024 I.A. 6557/2025	EMAMI ART PRIVATE LIMITED V/s NTPC LIMITED	RAJESH MAHINDRU, ROOH-E-HINA DUA, RAJESH MAHINDRU	

13	CS(COMM)-29/2025	SHRIHARI TRADEX PVT. LTD. V/s MR. ABRAR PANSARI, SOLE PROPRIETOR	DARSHAN PALIWAL, RAJEEV AGARWAL	
14	CS(COMM)-58/2025	M/S DELHI PLASTICHEM PVT LTD V/s MR KRISHAN KUMAR	MANNAT KOHLI	
15	CC 4/2021 In CS(OS)-1984/2015 (Disposed off case)	AJAY BHATIA V/s ANIL BHATIA & ORS	SAMEER MENDITATTA, VARUN DHINGRA, PANKAJ SHARMA, GHANSHYAM JOSHI, NEERAJ SHARMA, HEMANT GULATI, RAJAT ANEJA, ARUN VOHRA, VARUN DHINGRA, RAJAT ANEJA	
16	CS(OS)-441/2018 I.A. 12189/2018 I.A. 40901/2024	LAKHVINDER SINGH & ORS. V/s DALJEET KAUR & ORS.	AAKASHDEEP, SUNIL KUMAR, ALY MIRZA, K N SINGH, PAWAN MATHUR, MANJEET SINGH BHAMBRA, AMRIT KAUR OBEROI	
17	CS(OS)-112/2024 I.A. 3274/2024 I.A. 10431/2024 I.A. 39453/2024 I.A. 7701/2025	MS. MALINI CHIB V/s MR. NIKHILESH CHIB & ORS.	SANTOSH SACHIN, BABU RAM, JAYA, NITESH JAIN, BABU RAM	
18	CS(OS)-643/2024 I.A. 36563/2024 I.A. 36564/2024 I.A. 36565/2024 I.A. 36566/2024	AMIT MALVIYA V/s SAMAJWADI PARTY MEDIA CELL & ORS.	POOVAYYA & CO., SURJENDU SANKAR DAS	

19	CS(OS)-868/2024 I.A. 43601/2024	SHRI GURBACHAN KHERA ORS V/s SHRI NARENDRA KHERA & ANR.	D.K. RUSTAGI	
20	CS(OS)-903/2024 I.A. 45240/2024	MIRZA SALIM BAIG V/s MIRZA AHMED BAIG @ MIRZA ASAD BAIG & ORS.	ALAYA LEGAL, SHAMIK SAHA, PUSHP SAINI, HASAN MURTAZA, MANISH ROHILLA	
21	CS(OS)-30/2025 I.A. 1249/2025	DR OETKER INDIA PVT LTD V/s VOICE OF FARIDABAD & ORS.	ADITYA GUPTA, ABHISHEK KUMAR SINGH, PARSHANT ARORA	
22	TEST.CAS.-106/2015	ASHA MONGIA & ORS V/s STATE & ORS	MANU SISHODIA, RAJESH BHATIA, JASWANT SINGH RAWAT, BEENASHAW	
23	TEST.CAS.-34/2024	PARTHA RAKSHIT & ANR. V/s STATE (NCT OF DELHI) AND ORS	SANTOSH SACHIN, TANVEER SINGH OBEROI	

FOR EVIDENCE

24	CS(OS)-608/2012 I.A. 12590/2023 I.A. 18504/2023	SARDAR RAVINDER SINGH SETHI V/s SHRI HARSH AND ORS	RAJIV BAJAJ, JITENDER CHAUDHARY, J M KALIA, RAJESH YADAV, RUCHIRA VASISHT ARORA	
25	CS(OS)-626/2013 WITH CS(OS) 763/2015 CS(OS) 767/2015 CS(OS) 768/2015	M/S KOHLI REALTORS PVT LTD & ANR V/s NAVEEN MALHOTRA & ANR	ASA, S C SINGHAL, DINESH GARG	
26	CS(OS)-763/2015 I.A. 5766/2015 I.A. 3135/2025	JAGDEEP SINGH VIRK V/s NAVEEN MALHOTRA & ORS	RACHNA AGRAWAL, SEEMA GUPTA, SWETANK SHANTANU, S C	

			SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
27	CS(OS)-767/2015 I.A. 3136/2025	RAJ GAURAV WADHWA & ANR V/s NAVEEN MALHOTRA & ORS	SURI & COMPANY, SEEMA GUPTA, S C SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
28	CS(OS)-768/2015 I.A. 5782/2015 I.A. 3171/2025	LT. GEN. R.K MEHTA (RETD) & ANR. V/s NAVEEN MALHOTRA & ORS.	SEEMA GUPTA, S C SINGHAL, ATUL SHARMA & ASSOCIATES, ATUL SHARMA	
29	CS(OS)-1243/2015 I.A. 16726/2019 I.A. 7811/2022 I.A. 11932/2022 I.A. 13840/2022 I.A. 16317/2022 CRL.M.A. 17041/2022 I.A. 5872/2023	SH. SWAMI VIKRAMANAND V/s SH. SURESH GUPTA & ORS.	V K OHRI, KAMLAESH KUMAR, ATUL BHUCHAR, PAWAN SHARMA, DEEPANKER SABHARWAL, AJAY GARG, PRADEEP KUMAR, KHUSHBIR SINGH, AJAY GARG, V.K. OHRI, VARUN TYAGI, ISHU GOEL	
30	CS(OS)-34/2018 I.A. 16004/2021 I.A. 3544/2023 I.A. 8662/2025	MS VEENA PARMAR V/s SHRI VIMAL KUMAR MALHOTRA & ANR	RAJAN KHANNA, JAI SAHAI ENDLAW, SUBHODAY BANERJEE, SAGARIKA KAUL	

31	CS(OS)-59/2018	MRS. REENA GUGLANI V/s M/S BHARTI AIRTEL LTD. & ORS	VAISHALI GAUTAM, LEX JURISTS, JASDEEP SINGH, TANIYA RAHEJA, DEVAVRAT PARESH JOSHI, NIKHIL KUMAR, YAKESH ANAND, SONAM ANAND	
32	CS(OS)-79/2018	SMT. POONAM GUPTA V/s SH. ATUL JAIN & ORS	RISHI SOOD, JAI SAHAI ENDLAW, VAIBHAV JAIN, SUMMIT KAUSHAL, PADMA PRIYA	
33	CS(OS)-423/2018 I.A. 10118/2021 I.A. 11873/2021 I.A. 13789/2021	SANTOSH KALRA PAWAR V/s SUMAN LATA KALRA & ORS.	SIDDHARTH YADAV, RAJIV BAKSHI, RAJIV BAKSHI, WASIM ASHRAF	
34	TEST.CAS.-83/2018	SHRI ANIL KUMAR SETHI V/s STATE AND ORS.	MOHIT KUMAR, SHASHWAT PANDA, PRIYA DEEP, JASMEET SINGH	AT 2:15 P.M.

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER (9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 1691/2024 In ARB.P.- 469/2017 (Disposed off case)	APEX BUILDSYS LIMITED (PREVIOUSLY KNOWN AS M/S ERA BUILDSYS V/s PRIME HITECH INFRASTRUCTURE LIMITED	NAVEEN CHAWLA, LOVKESH SAWHNEY, RAKESH KUMAR	
2	ARB.P.-717/2024 I.A. 40296/2024	M/S INDIABULLS HOUSING FINANCE LTD. V/s JAGDISH SINGH NEGI AND ANR	ATHARVA LEGAL	
3	CS(COMM)- 492/2017 I.A. 8502/2017	M/S CANBANK FACTORS LTD V/s M/S R.S. ELECTRICAL INDUSTRIES & ORS	P V YOGESWARAN, JAI MOHAN, PRASHANT KUMAR MITTAL	
4	CS(OS)-642/2017 I.A. 6964/2024 I.A. 3540/2025 I.A. 3541/2025	VIJAY SINGH V/s SANDHYA GOEL & ANR	TANMAY NAGAR, DINESH KUMAR GUPTA, VINAY KUMAR, VIRENDER SINGH PANWAR, AJAY UPPAL	
5	CS(OS)-243/2021 I.A. 35546/2024 I.A. 38990/2024	ANIL JAIN V/s PARITOSH JAIN & ANR.	RAJEEV MISHRA, MANDEEP SINGH VINAIK, RAJEEV MISHRA	

6	CS(OS)-695/2021 I.A. 17011/2021	GOKUL EXIM PVT. LTD. V/s VIRAL MEHTA & ANR.	TARIQ AHMED, MOHIT CHAUDHARY	
7	CS(OS)-47/2024	GIRIRAJ KHEMKA AND ANR V/s SETH RAMLAL KHEMKA DHARAMSHALA TRUST AND ORS	ANIL KUMAR, PARVINDER CHAUHAN, ROSHAN SONTHALIA, ROSHAN SONTHALIA	
8	CS(OS)-223/2024	VASUDHA JHA V/s MARS INTERNATIONAL INDIA PVT LTD AND ORS	MOHNA MADAN LAL, VARDHMAN KAUSHIK	

ADMISSION DENIAL

9	CS(OS)-355/2024	BREEJESH NIRULA V/s KN JAIN AND ORS	MALDEEP SIDHU, AS PER ORDER PASSED BY SH. VINEETA GOYAL DISTT JUDGE (COMM COURT-3) PATIALA HOUSE COURT SINCE PECUNIARY VALUE IS ABOVE 2 CRORE	

FOR EVIDENCE

10	CS(COMM)- 43/2017	YUVRAJ SINGH V/s DELHI DEVELOPMENT AUTHORITY	TARUN SHARMA, BHUPESH NARULA, D. MOITRA	
11	CS(COMM)- 511/2017 I.A. 8865/2017	DAMANDEEP SINGH SANDHANWALIA V/s BRILLSTEIN ENTERTAINMENT PARTNERS & ORS	ANAND MISHRA, ATUL BHUCHAR & ANU MEHTA G	

16.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

12	CS(COMM)- 853/2017	SHEIKH ARJAMAND V/s SHIV SHAKTI EXPORTS & ORS.	MOHINDER MADAN, VINOD TRISAL, SHEKHAR DASI	AT 12:00 NOON
13	CS(OS)- 1215/2010 I.A. 2318/2024 I.A. 39272/2024	N.L VAISH AND ANOTHER V/s VIRENDER BANSAL AND OTHERS	MOHIT GOEL, K. SUNIL, ADARSH CHAMOLI, K SUNIL & ASSOCIATES, KUMAR SUNIL	AT 2:00 P.M.
14	CS(OS)-18/2017 I.A. 552/2017	CHAND VIR SINGH & ANR V/s PRITAM SINGH & ORS	O P AGARWAL, GARIMA PRASHAD, S N GUPTA, GARIMA PRASHAD, SHADAB KHAN, PARIPOORN SINGH, SUMIT CHANDER, SUMIT CHANDER	

Concluded
BY ORDER
REGISTRAR ORIGINAL

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 72119/2024 In LA.APP.-65/2019	UNION OF INDIA V/s RAM ASHRE (DECEASED) THR LRS & ORS	SACHIN NAWANI, VIJAY SINGH, SUSHIL KUMAR, PRASHANT SINGH, JAGDEEP KR SHARMA, MEGHNA SANKHLA, NEERJA SACHDEVA	
		OTHER DETAILS OF ADVOCATES: SACHIN NAWANI()(9818083655)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SUSHIL KUMAR(ADVSUSHIL777@GMAIL.COM)(8527130065)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR(ADVSUSHIL777@GMAIL.COM)(8527130065)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PRASHANT SINGH(PRASHANTSIHAG.PS@GMAIL.COM)(9811069602)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) PRASHANT SINGH(PRASHANTSIHAG.PS@GMAIL.COM)(9811069602)(RESPONDENT) SK PATHAK(SKPATHAKSC@GMAIL.COM)()(RESPONDENT) PRASHANT SIHAG(PRASHANTSIHAG.PS@GMAIL.COM)(0)(PETITIONER) SUSHIL KUMAR(ADVSUSHIL777@GMAIL.COM)(852713005)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT) NEERJA SACHDEVA(NEERJASACHDEVA@GMAIL.COM)(9810835738)(RESPONDENT)		
2	LPA-698/2022 CM APPL. 52461/2022	STATE BANK OF INDIA V/s NALINI JEWELLERS & ANR.	AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: R.P. KAPUR(RAJIV@RPKLAW.COM)(9990955931)(PETITIONER) NALINI(NISHANT_DATTA@HOTMAIL.COM, DATTACOADVOCATES@GMAIL.COM)()(RESPONDENT) RESERVE BANK OF INDIA(IKSHITPARIHAR.ADV@GMAIL.COM)()(RESPONDENT)		
3	RFA(COMM)-26/2024 CM APPL. 6161/2024 CM APPL. 65528/2024	PANKAJ JANGIRA & ORS. V/s SANDEEP KUMAR BEDI	LUQMAN S HASAN, PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: LUQMAN(LUQMAN.S.HASAN@OUTLOOK.COM)(0)(PETITIONER) ASHISH UPADHAYAY(ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(RESPONDENT) ASHISH UPADHAYAY(UPADHAYAYLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) PRADEEP KUMAR MISHRA(PM18289@GMAIL.COM)(9811538060)(RESPONDENT)		

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

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ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 11053/2025 CM APPL. 11054/2025 In W.P.(C)-8030/2009	PREM PRAKASH CHAUHAN V/s DDA & ORS.	VIKRAM NANDRAJOG, VAIBHAV SHARMA, SHALABH GUPTA, DR. ANURAG KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: DR RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER)		
2	W.P.(C)-12035/2019 CM APPL. 62949/2024 CM APPL. 62950/2024 CM APPL. 62951/2024 CM APPL. 69603/2024	CHARAN SINGH V/s UNION OF INDIA	PRUDENTIA AND PARTNERS, VIKASH CHANDRA SHUKLA, AMIT KUMAR THAKUR	
		OTHER DETAILS OF ADVOCATES: PRUDENTIA AND PARTNERS()(9971450568)(PETITIONER) PRUDENTIA AND PARTNERS(VCSHUKLA@PRUDENTIAPARTNERS.COM)(9971808798)(P ETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) A.K.THAKUR & ASSOCIATES(ANUSHRUTITRIPATHI472@GMAIL.COM)(9810635888)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
3	W.P.(C)-6848/2022	SH RATAN SINGH V/s HARYANA ROADWAYS, DELHI AND ANOTHERS	MAJEDAR JANGRA, MONIKA GUSAIN	
		OTHER DETAILS OF ADVOCATES: MD JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) DGST TRANSPORT(DGST.TRANSPORT@GMAIL.COM)()(RESPONDENT) MONIKA GUSAIN(DAKSHOFFICE@GMAIL.COM)(9871095838)(RESPONDENT) MONIKA		

		GUSAIN(DAKSHOFFICE@GMAIL.COM)(9871095838)(RESPONDENT)		
4	W.P.(C)-8429/2022 CM APPL. 25399/2022	SH. RATAN SINGH V/s HARYANA ROADWAYS, DELHI AND ANOTHER	MAJEDAR JANGRA, MONIKA GUSAIN	
		OTHER DETAILS OF ADVOCATES: M D JANGRA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER) DIRECTOR GENERAL(DGST.TRANSPORT@GMAIL.COM)()(RESPONDENT) MONIKA GUSAIN(DAKSHOFFICE@GMAIL.COM)(9871095838)(RESPONDENT)		
5	W.P.(C)-810/2023	VED PRAKASH V/s DELHI SKILL AND ENTREPRENEUR UNIVERSITY AND ORS	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K BHARDWAJ (MAHESHKB75@GMAIL.COM)()(PETITIONER) NARESH KAUSHIK (NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) DELHI SKILL ENTREPRENEUR UNIVERSITY (REGISTRAROFFICE@DSEU.AC.IN)()(RESPONDENT)		
6	W.P.(C)-2113/2023 CM APPL. 7978/2023	KALYAN PRASAD DWIVEDI V/s UNION PUBLIC SERVICE COMMISSION UPSC & ANR.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) UPSC(WEB-UPSC@NIC.IN)()(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT)		
7	W.P.(C)-2362/2023	NB SUB SOUMEN DAS V/s UNION OF INDIA & ORS.	PRASHANT NEGI	
		OTHER DETAILS OF ADVOCATES: SS PANDEY & ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
8	W.P.(C)-15217/2023	SHIVNATH THAKUR V/s MS WANG PHARMACEUTICALAND CHEMICALS	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDHURY()(9899194099)(PETITIONER)		
9	W.P.(C)-15271/2023 WITH W.P.(C) 15498/2023 W.P.(C) 15505/2023	MAHESH KUMAR RAI V/s M/S WANG PHARMACEUTICALS AND CHEMICALS AND ORS.	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDHURY()(9899194099)(PETITIONER) WANG PAHARMAC(INFO@WANGPHARMACHEM.COM)()(RESPONDENT)		
10	W.P.(C)-15498/2023 WITH W.P.(C) 15505/2023	DINESH KUMAR V/s M/S WANG PHARMACEUTICAL AND CHEMICALS AND ORS	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDHURY()(9899194099)(PETITIONER) WANG PHARMAC(INFO@WANGPHARMACHEM.COM)()(RESPONDENT)		

11	W.P.(C)-15505/2023	PREMDHAR SHUKLA V/s WANG PHARMACEUTICALS AND CHEMICALS AND ORS.	LATIKA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MS. LATIKA CHOUDURY()(9899194099)(PETITIONER) WANG PHARMAC(INFO@WANGPHARMACHEM.COM)()(RESPONDENT)		
12	W.P.(C)-16220/2023	UDHAV SHANKER MAURYA V/s UNION OF INDIA & ANR.	UDHAV SHANKER MAURYA	
		OTHER DETAILS OF ADVOCATES: UDHAV SHANKER MAURYA(USMAURYA@REDIFFMAIL.COM)(8178404555)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-2813/2024 CM APPL. 11549/2024 CM APPL. 11550/2024	MUNICIPAL CORPORATION OF DELHI V/s AZAD	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT)		
14	W.P.(C)-3224/2024	MS. SHYAMALA RAO V/s M/S NATIONAL HEART INSTITUTE, & ANR.	PRIYANKA PUGLANI, BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR(LESJURIS@HOTMAIL.COM)(8588901609)(PETITIONER) NATIONAL HEART INSTITUTE(CONTACT@NHI.IN, HEARTFOUNDATIONINDIA@YAHOO.CO.IN)()(RESPONDENT) BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(RESPONDENT) BIPUL KUMAR MISHRA(BIPULMISHRA2003@YAHOO.COM)(9818020554)(RESPONDENT)		
15	W.P.(C)-3300/2024 CM APPL. 13599/2024	DELHI JAL BOARD V/s HARISH CHAND	ASHISH KUMAR, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)()(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
16	W.P.(C)-5081/2024	MOHD ASIF V/s UNION OF INDIA & ORS.	SANGITA BHAYANA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
17	W.P.(C)-6796/2024 CM APPL. 28303/2024 CM APPL. 28304/2024	TRIDENT BIZCONNECT LLP V/s SANJAY SHARMA	REEMA JAIN, KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: REEMA JAIN(ADV.REEMAJAIN@GMAIL.COM)(9953299308)(PETITIONER) SH. SANJAY SHARMA(SANJAYTOBUHEALTHCARE@GMAIL.COM)()(RESPONDENT) KARAN LUTHRA(KARAN_LUTHRA111@HOTMAIL.COM)(9810259213)(RESPONDENT)		

18	W.P.(C)-7819/2024 CM APPL. 32392/2024	MARUT TECHNO TOOLS PVT. LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 16(1), NEW DELHI-110002	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU JAIN (DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
19	W.P.(C)-7925/2024 CM APPL. 32717/2024 CM APPL. 32719/2024	M/S DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED. V/s UNION OF INDIA & ORS.	JASMEET SINGH	
		OTHER DETAILS OF ADVOCATES: JASMEET SINGH(JASMEETSINGH@GMAIL.COM)(9910159955)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CHAIRMANCBDT@NIC.IN)()(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-8442/2024 CM APPL. 34848/2024	SHRI BHAGWAN AGGARWAL V/s ASSISTANT COMMISSIONER OF INCOME TAX WARD 43(1) & ORS.	SURBHI CHANDRA	
		OTHER DETAILS OF ADVOCATES: SURBHI CHANDRA(SURBHI.CHANDRA2012@GMAIL.COM)(9873938489)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)()(RESPONDENT) CENTRAL BOARD OF DIRECT TAXES(CHAIRMANCBDT@NIC.IN)(9871534284)(RESPONDENT)		
21	W.P.(C)-9090/2024 CM APPL. 37213/2024	G4S SECURE SOLUTIONS (INDIA) PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	ADITYA RATHORE	
		OTHER DETAILS OF ADVOCATES: ADITYA RATHORE(ADITYA@CHAMBERSOFSJ.LAW)(8881030023)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
22	W.P.(C)-9152/2024 CM APPL. 37428/2024	SOHA ASSOCIATES V/s UNION OF INDIA & ORS.	AMAYA M NAIR	
		OTHER DETAILS OF ADVOCATES: AUREUS LAW PARTNERS(SATYENDER.CHAHAR@AUREUSLAW.COM)(9868427509)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(DGGI.CDZU@GOV.IN, ADJ-DGGSTI-DN@GOV.IN, POORAN.MALMEENA@DELHI.GOV.IN)(0)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(0)(RESPONDENT)		

23	W.P.(C)-9998/2024 CM APPL. 40949/2024	M/S GROUP 7 GUARDS INDIA PVT. LTD. V/s JAI PRAKASH SINGH THROUGH LR SMT. UMRWATI AND ANR	MAJEDAR JANGRA	
		OTHER DETAILS OF ADVOCATES: MD. JANGRA AND SURESH SHARMA(JANGSMD@GMAIL.COM)(8130839698)(PETITIONER)		
24	W.P.(C)-10096/2024 CM APPL. 41369/2024	MEENA BAZAAR V/s UNION OF INDIA & ORS.	SUMIT KUMAR BATRA	
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA AND SUMIT K BATRA(BATRASUMIT@GMAIL.COM)(9810116690)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(R ESPONDENT)		
25	W.P.(C)-10622/2024 CM APPL. 43657/2024	LOKESH PATHAK V/s DESIGNATED COMMITTEE, SVLDRS, CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) AAKARSH(AAKARSHS@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
26	W.P.(C)-10655/2024 CM APPL. 43852/2024	M P PATHAK DEAD THROUGH LR V/s DESIGNATED COMMITTEE SVLDRS CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) AAKARSH(AAKARSHS@GMAIL.COM, LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
27	W.P.(C)-11176/2024 CM APPL. 46219/2024	ART N GLASS INDIA PVT. LTD. V/s DESIGNATED COMMITTEE (SVLDRS) CENTRAL GST, DELHI WEST	NIDHI GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN GUPTA AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) LEGAL ST DELHI(LEGALSTDELHI3@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(C)-12143/2024 CM APPL. 50480/2024	ANIL JINDAL V/s RAMESH CHAND & ORS.	RAKESH KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR SINHA()(9999191482)(PETITIONER)		
29	W.P.(C)-15898/2024 CM APPL. 66757/2024	BALDEV METALS PVT. LTD. THROUGH ITS DIRECTOR SHRI VARUN KUMAR DHARNA V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		

		ANURAG (ANURAGDULAW@GMAIL.COM)(8860069704)(RESPONDENT)	
30	W.P.(C)-16140/2024	KRISHAN LAL V/s M/S SUPER ADS	DINESH KUMAR TIWARY
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR TIWARY(CHANDANARALEGAL@GMAIL.COM)(0)(PETITIONER) SUPERADS MULTI MEDIA(SUPERADS.MULTIMEDIA@GMAIL.COM)(0)(RESPONDENT)	
31	W.P.(C)-17337/2024	AERO CLUB THROUGH ITS PARTNER MR AVTAR SINGH V/s COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ANR.	RAJESH MAHNA
		OTHER DETAILS OF ADVOCATES: RAJESH MAHNA & CO.(RAJESHMAHNA@YAHOO.CO.IN)(7373900606)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(R ESPONDENT)	
32	W.P.(C)-17900/2024	SANTEC AUTOMATION (I) PRIVATE LIMITED V/s COMMISSIONER OF VAT & ANR.	VASDEV LALWANI
		OTHER DETAILS OF ADVOCATES: VASDEV LALWANI, M.L. SHARMA(LALWANI.VASDEV@GMAIL.COM)(9891668321)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(R ESPONDENT)	
33	W.P.(C)-491/2025	AUTO AND MACHINERY HOUSE THROUGH ITS PARTNER SH PAWAN KUMAR JAIN V/s COMMISSIONER OF DVAT	VINEET BHATIA
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(R ESPONDENT)	

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 1315/2019 CM APPL. 1316/2019 CM APPL. 1317/2019 CM APPL. 1319/2019 CM APPL. 1539/2019 In LA.APP.-337/2013	KALYAN SINGH & ORS V/s UNION OF INDIA & ORS	SUDHIR KUMAR SHARMA, DHAMIJA & ASSOCIATES, SUSHIL KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR SHARMA()(9811232930)(PETITIONER) SUDHIR KUMAR SHARMA()(9811232930)(PETITIONER) SUDHIR KUMAR SHARMA()(9811232930)(PETITIONER)		
2	LA.APP.-146/2024 CM APPL. 27840/2024	UNION OF INDIA V/s SH. ATTAR SINGH & ANR.	SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT) RS DALAL(RSDALALADVOCATE@GMAIL.COM)()(RESPONDENT)		
3	RFA-295/2022 CM APPL. 30531/2022 CM APPL. 30533/2022 CM APPL. 65280/2023	DARSHAN KAUR & ORS. V/s SUDESH MONGA & ORS.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) BHUPESH NARULA(BHUPESHNARULA@GMAIL.COM)()(RESPONDENT) RAJIV BAJAJ & SHRUTI(RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) BHUPESH(BHUPESHNARULA@GMAIL.COM)()(RESPONDENT)		
4	CM APPL. 17905/2025 CM APPL. 17906/2025 In RFA-656/2022	SH.RAVINDER GUPTA DECEASED HIS LR V/s SH. VIRENDER MOHAN DECEASED THROUGH LR AND ORS	MADAN LAL SHARMA, RISHABH TOMAR, ACHAL GUPTA, DHRUV GOYAL	
		OTHER DETAILS OF ADVOCATES: MADAN LAL(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) MADAN LAL SHARMA , ASHISH BHARDWAJ(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) MERCY HUSSAIN(RISHABH@PKARAWALADVOCATES.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) PK AGARWAL(OFFICE@PKAGRAWALADVOCATES.COM)()(RESPONDENT) RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(RESPONDENT)		

		RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(RESPONDENT) RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(PETITIONER) RISHABH TOMAR(RISHABH.TOMAR666@GMAIL.COM)(8800615621)(RESPONDENT) ACHAL GUPTA(ACHALG61@GMAIL.COM)(9811115569)(RESPONDENT) DHRUV GOYAL(ADVDHRUVGOYAL@GMAIL.COM)(9717060696)(RESPONDENT)		
5	RFA-534/2023 CM APPL. 66435/2024	SH AMIT KANNOJIA V/s KULDEEP & ORS.	VAIBHAV KALRA	
		OTHER DETAILS OF ADVOCATES: VAIBHAV KALRA(V.KALRA@VIDHITTASLEGAL.COM)(9650310194)(PETITIONER) VAIBHAV KALRA(V.KALRA@VIDHITTASLEGAL.COM)(9650310194)(PETITIONER) ARUN CHANDIOK(CHAMBERSOFVARUNCHANDIOK@GMAIL.COM)(0)(RESPONDENT)		
6	RFA-809/2024 CM APPL. 68014/2024 CM APPL. 68016/2024	MEHBOOB KHAN@ AFSROON V/s RATAN LAL DECEASED & ANR.	HAMID ALI	
		OTHER DETAILS OF ADVOCATES: HAMID ALI(HAMIDKHANKHAN244@GMAIL.COM)(8700723662)(PETITIONER)		
7	RFA(OS)-55/2015 CM APPL. 719/2019 CM APPL. 25170/2019 CM APPL. 25171/2019 CM APPL. 60369/2023	VEENA CHUGH & ORS V/s RAMESH CHANDER CHUGH & ORS	AMITESH SINGH BAKSHI, ABHISHEK MOHAN SINHA, RAMAN KUMAR, ANIL KUMAR NARANG	
		OTHER DETAILS OF ADVOCATES: AMITESH SINGH BAKSHI()(9811025921)(PETITIONER) AMITESH SINGH BAKSHI()(9818223833)(PETITIONER) AMITESH SINGH BAKSHI(ADVOCATEAMITESHSINGHBAKSHI@GMAIL.COM)(9818223833)(PETITIONER) ANUNARULA(ANUNARULA1967@GMAIL.COM)()(RESPONDENT) ABHISHEK MOHAN SINHA(ADVOCATE.AMOHAN@GMAIL.COM)(9910206525)(PETITIONER)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
CASES LISTED BEFORE REGISTRARS				
1	CEAC-20/2019 CM APPL. 35457/2019	D. PAUL'S TRAVELS AND TOURS LTD. (EARLIER KNOWN AS D. PAUL'S CONSUMER BENEFIT LTD.) V/s COMMISSINER OF CENTRAL GST, DELHI-1	PRIYANKA GOEL, AMIT BANSAL	
		OTHER DETAILS OF ADVOCATES: PRIYANKA GOEL(PGOEL8@GMAIL.COM)(9716544664)(PETITIONER)		
2	CM(M)-177/2018 CM APPL. 5697/2018 CM APPL. 10061/2020 CM APPL. 10062/2020	LALLAN PRASAD GUPTA V/s NATIONAL INSURANCE COMPANY LTD & ORS	YOGESH SHARMA, GYAN SHANKER OJHA, D K SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA()(9711549401)(PETITIONER) GYAN SHANKER OJHA()(9015053868)(PETITIONER)		
3	CM(M)-695/2018 CM APPL. 24423/2018	INDERDEEP SINGH V/s RITA DUBEY	D K YATI, GEETA, MAYA RANI	
		OTHER DETAILS OF ADVOCATES: D K YATI()(9999950586)(PETITIONER) MAYA RANI(SINGHALMAYA878@GMAIL.COM)(9871520850)(PETITIONER)		
4	CM APPL. 15534/2025 In CM(M)-1328/2018	CHHABO DEVI (DECEASED) THR LRS V/s SANTOSH KUMAR & ORS	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA()(9871032872)(PETITIONER) ABHISHEK GUPTA(ABHISHEKGUPTA123@GMAIL.COM)(9871032872)(PETITIONER)		
5	CM APPL. 56166/2024 CM APPL. 56167/2024 In CM(M)-924/2023	SMT. KANTA SHARMA V/s PREM KUMAR SHARMA & ANR.	VIVEK KUMAR KARN, ADITYA GAUR	
		OTHER DETAILS OF ADVOCATES: ADITYA GAUR & ASSOCIATES()(9999397097)(PETITIONER) KANTA SHARMA(ADVOCATEARUN.AS@GMAIL.COM)(9999284090)(PETITIONER) VINOD KUMAR SHARMA()(9878481148)(RESPONDENT) PRCM KUMAR SHARMA()(9811208331)(RESPONDENT) ADITYA GAUR (JURIST.ADITYAGAUR@GMAIL.COM)(9999397097)(PETITIONER)		
6	CM(M)-2147/2023 CM APPL. 67279/2023 CM APPL. 2166/2025 WITH MAC.APP. 459/2023	NATIONAL INSURANCE COMPANY LIMITED V/s NARESH GAUR & ORS.	T&T LAW, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: VARUN TANDON, ZORAWAR SINGH, HITESH(JMLEGAL@JMLEGAL.CO.IN)(7292047819)(PETITIONER) SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)()(RESPONDENT) VARUN TANDON(JMLEGAL@JMLEGAL.CO.IN)(9891787719)(PETITIONER)		

		SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(PETITIONER)	
7	MAC.APP.-459/2023 CM APPL. 51303/2023 CM APPL. 51305/2023	NATIONAL INSURANCE COMPANY LIMITED V/s SMT NISHA SHARMA & ORS.	T&T LAW
		OTHER DETAILS OF ADVOCATES: VARUN TANDON, ZORAWAR SINGH, HITESH(JMLEGAL@JMLEGAL.CO.IN)(7292047819)(PETITIONER) SHEKHAR(SHEKHAR.AGGARWAL@YAHOO.CO.IN)()(RESPONDENT)	
8	CONT.CAS(C)-941/2024 CM APPL. 34267/2024	RAJ KUMAR AND ORS V/s PROF GAGAN DHAWAN AND ANR	SIDDHARTH
		OTHER DETAILS OF ADVOCATES:	
9	CRL.A.-414/2002	VINOD KUMAR SHARMA V/s STATE (NCT OF DELHI)	MR. N. HARIHARAN, MR. SUMEET VERMA/JAIL 2, MR. PRAG CHAWLA, AKSHAY BIPIN, MR. RAVINDER CHADHA, MR. RIYAZ AHMED BHAT, BHAT, RAVINDER CHADHA, PREM PAL SINGH
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) PREM PAL SINGH(FZAWESOME@GMAIL.COM)(9213141548)(PETITIONER)	P.S.-FIR NO. :(CIVIL LINES- 149/1998)
10	CRL.A.-487/2002	TARUN ALIAS ROCKY V/s STATE N.C.T. OF DELHI	K.K.SAREEN, RAVINDER CHADHA, V.K. RAINA, MR. M.N. SIDDIQUI, MR. K.A. ANSARI
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)	P.S.-FIR NO. :(LODHI COLONY- 92/2001)
11	CRL.A.-987/2024	THE STATE OF GNCT OF DELHI V/s AJNESH KUMAR SINGH ALIAS KALE	MANJEET ARYA
		OTHER DETAILS OF ADVOCATES:	P.S.-FIR NO. :(VASANT VIHAR- 951/2014)

12	CRL.M.A. 50424/2018(CM For Restoration) CRL.M.A. 25249/2022 In CRL.L.P.- 5/2015(Disposed off case)	DIRECTORATE OF REVENUE INTELLIGENCE V/s AVTAR SINGH @ KARTAR SINGH	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(9899816666)(PETITION ER) SATISH AGGARWALA()(9582250756)(PETITIONER)		
13	CRL.L.P.-30/2020	STATE V/s SANJAY	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI CHAUHAN()(9811671038)(PETITIONER)		P.S.-FIR NO. :(MAYAPURI- 77/2012)
14	CRL.M.C.-617/2025 CRL.M.A. 2982/2025	SARTHAK JAIN AND OTHERS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SAHIL MALIK	
		OTHER DETAILS OF ADVOCATES: R.S MALIK ()(9910974494)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPOND ENT)		P.S.-FIR NO. :(ASHOK VIHAR- 108/2023)
15	CM APPL. 2170/2025 In C.R.P.-258/2023	AKASH GUPTA & ANR. V/s INDER SAIN BANSAL & ANR.	HRISHIKESH BARUAH, KUMAR KSHITIJ	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH, KUMAR KSHITIJ(ADVSKSHITIJSSINGH@GMAIL.COM)(9810671087)(PETITIONER) INDER SAIN BANSAL(ARJUN.DEWAN85@GMAIL.COM)(9810700027)(RESPONDENT) KUMAR KSHITIJ(ADVSKSHITIJSSINGH@GMAIL.COM)(9690115561)(PETITIONER) KISLAY OMAL(KISLAY.MAHINDRA@GMAIL.COM)(0)(RESPONDENT)		
16	C.R.P.-323/2023 CM APPL. 57468/2023 CM APPL. 57469/2023	T.R. ANAND (DECEASED) THROUGH LRS. V/s SANJAY KALRA & ANR.	WASIM ASHRAF	
		OTHER DETAILS OF ADVOCATES: PROLEGAL INDIA(SECRETARY@PROLEGALINDIA.COM)(9811145654)(PETITIONER) BHOLA(ADVJKBHOLA@GMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT)		
17	CM APPL. 37039/2018 In FAO-243/2008	KUSHBASH SINGH V/s STATE & ORS	ANIL PANWAR, K C KALRA, ASHOK KASHYAP, NITIN KALRA	
		OTHER DETAILS OF ADVOCATES: K C KALRA()(9871432385)(PETITIONER)		
18	CM APPL. 56806/2024 In FAO-219/2023	SH RAJ KUMAR KAPOOR V/s SH VIJAY JUNEJA AND ANR.	RUCHIKA RATHI	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR KAPOOR(ANUJBHARGAVA1995@GMAIL.COM)()(PETITIONER) RUCHIKA , RATHI VARSHA, HARSHIT GUPTA()(9711154508)(PETITIONER) ANUJ(ANUJBHARGAVA1995@GMAIL.CO)()(RESPONDENT) RUCHIKA RATHI(CLERK.CRBLAW@GMAIL.COM)(9711154508)(PETITIONER) AJJAY ARORA (AJJAYARORAMCD@GMAIL.COM)()(RESPONDENT) ANUJ BHHARGAVA(ANUJBHARGAVA1995@GMAIL.COM)()(RESPONDENT) RUCHIKA RATHI , DEEPAK		

		BISWAS(RUCHIKA@CRBLAW.IN)(9711054508)(PETITIONER) AJAY ARORA (AJAYARORAMCD@GMAIL.COM)(0)(RESPONDENT) ANUJ BHARGAVA(ANUJBHARGAVA1995@GMAIL.COM)(0)(RESPONDENT) DEEPAK BISWAS , RUCHIKA RATHI(CLERK.CRBLAW@GMAIL.COM)(9711154508)(PETITIONER) AJAY ARORA (AJAYARORAMCD@GMAIL.COM)(0)(RESPONDENT)		
19	MAC.APP.-247/2021 CM APPL. 29141/2021 CM APPL. 29142/2021	BANWARI LAL V/s SIDHINATH MISHRA & ORS.	KRISHNA KUMAR SHARMA, NILKANTH KUMAR, VARUN SARIN	
		OTHER DETAILS OF ADVOCATES: KRISHNA KR. SHARMA(KRISHNA@KRISJURISNCO.COM)(9958891040)(PETITIONER) SHIV SHAKTI MOTORS()(9313780751)(RESPONDENT) KANDA CHAUDHARY()(9811193806)(RESPONDENT) NEELKANTH KUMAR()(9911498167)(RESPONDENT) KUMAR LAW FIRM()(9811898418)(RESPONDENT) RANI BHARDWAJ()(9643680913)(RESPONDENT) S.K. MOTORS()(9818270408)(RESPONDENT) NILKANTH KUMAR (NEELKANTH54@GMAIL.COM)(9911498167)(RESPONDENT) NILKANTH KUMAR (NEELKANTH54@GMAIL.COM)(9911498167)(PETITIONER) VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(PETITIONER)		
20	MAC.APP.-461/2024	AJAY JINDAL V/s RAMESH & ORS.	NAVNEET GOYAL, SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: NANVEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT) SANJAY KUMAR(SANJAYKUMAR81@REDIFFMAIL.COM)(9910425124)(RESPONDENT)		
21	MAC.APP.-522/2024 CM APPL. 57808/2024	ORIENTAL INSURANCE CO. LTD V/s RAJU SINGH AND ORS	PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR & ASSOCIATES(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER)		
22	CM APPL. 15663/2025 In RC.REV.-249/2016	CHHABO DEVI V/s SARLA	NIKHIL JAIN, ABHISHEK GUPTA, ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA(ABHISHEKGUPTA123@HOTMAIL.COM)(9871032872)(PETITIONER)		
23	RC.REV.- 19/2022(Disposed off case) WITH RC.REV. 68/2022	NATHI LAL CHAURASIA (SINCE DECEASED THROUGH LR) V/s SUSHILA DEVI JAIN AND ANOTHER	PRAVEEN SURI, RAJIV MEHRA, KARTICKAY MATHUR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KATICKAY MATHUR(RAJIVMEHRAADV@YAHOO.COM)(9811164491)(RESPONDENT) RAJIV MEHRA (RAJIVMEHRA@YAHOO.COM)(9811164491)(RESPONDENT) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT)		

24	RFA-373/2021	JAKSON ENGINEERS LTD V/s J AND G ELECTRONICS (P) LTD	J. SAGAR ASSOCIATES, LALIT MOHAN PRAMODKUMAR	
		OTHER DETAILS OF ADVOCATES: J SAGAR()(7428982227)(PETITIONER) LALIT(ADVOCATELALITMOHAN@YAHOO.COM)()(RESPONDENT) LALIT(ADVOCATELALITMOHAN@YAHOO.COM)()(RESPONDENT) LALIT MOHAN PRAMODKUMAR(LALITMHN00@GMAIL.COM)(9711577098)(RESPONDENT))		
25	CM APPL. 6117/2025 CM APPL. 6118/2025 In RSA-172/2023 WITH RSA 230/2023	SH. DALIP SINGH (NOW DECEASED) THROUGH LRS V/s DEVTA DIN & ORS.	ARVIND KUMAR GUPTA, ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) ARVIND KUMAR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) MANDEEP(MANDEEP321@GMAIL.COM)()(RESPONDENT) AKS LAWYER(AKSLAWYER.AS@GMAIL.COM)()(RESPONDENT) ASHOK UMAR SONI(AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER)		
26	CM APPL. 5642/2025 CM APPL. 5643/2025 In RSA-230/2023 WITH RSA 172/2023	DALIP SINGH NOW DECEASED THROUGH LR SON DALJIT SINGH V/s DEVTA DIN & ORS.	MANDEEP KUMAR, ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: MANDEEP KUMAR SHARMA, DEEPAK GUPTA(MANDEEP321@GMAIL.COM)(9899461344)(PETITIONER) AK (AKSLAWYER.AS@GMAIL.COM)()(RESPONDENT)		
27	W.P.(C)-17670/2024 CM APPL. 75218/2024	WIPRO LIMITED V/s REGIONAL PROVIDENT FUND COMMISSIONER DEHLI EAST	J. SAGAR ASSOCIATES, SRIKANTH VARMA MUDUNURU	
		OTHER DETAILS OF ADVOCATES: J.SAGAR ASSOCIATES(PPT@JSALAW.COM)(9810172127)(PETITIONER) RAJESH, EPF INDIA(RAJESH.LAWS@GMAIL.COM, RO.DELHIEAST@EPFINDIA.GOV.IN)(0)(RESPONDENT))()(PETITIONER) SRIKANTH VARMA MUDUNURU(ADVSRIKANTHVARMA@GMAIL.COM)(9550777508)(RESPON DENT)		
28	W.P.(CRL)-923/2024 CRL.M.A. 8810/2024 WITH W.P.(CRL) 1374/2024	HARYANA POLYCHEM THROUGH ITS PROPRIETOR MR SAHIL JINDAL V/s STATE OF GUJARAT & ORS.	LAKSHAY AGARWAL, K&T LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: LAKSHAY AGARWAL(LAKSHAYAGARWAL.INFO@GMAIL.COM)(8800250488)(PETITI ONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RE SPONDENT))()(RESPONDENT)		
29	W.P.(CRL)-115/2025	LALIT ROHILLA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJKUMARJI.1966@GMAIL.COM)(9810176994)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RE SPONDENT)		P.S.-FIR NO. :(KESHAV PURAM- 338/2023)

16.04.2025

Advance List

30	W.P.(CRL)-144/2025 CRL.M.A. 1204/2025	NIPUN KATARIA & ORS. V/s STATE TRHOUGH SHO P.S. NARAINA & ANR.	RAVI CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAVI CHAWLA (OFFICE@RAVICHAWLA.CO.IN)(9810072679)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARAINA- 305/2023) BAIL APPLN. 4239/2023 FILED BY NIPUN KATARIA (DISPOSED ON : 2024-04-10) P.S.-FIR NO. :(NARAINA- 305/2023)

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATIO N
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-10200/2024 CRL.M.A. 39112/2024	VIKAS & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVINDER PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER PRATAP SINGH(ADVOCATERAVINDRA89@GMAIL.COM)(8447774406)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-336/2018) CRL.M.C. 96/2025 FILED BY ARUN KUMAR & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(BEGAM PUR- 336/2018)
2	CRL.M.C.-96/2025 CRL.M.A. 527/2025	ARUN KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: ADVANCE SERVICE MNG(MNGADVANCESERVICE@GMAIL.COM)(9958617492)(PETITIONER) NITIN GOEL (ADVNITIN@HOTMAIL.COM)(9958617492)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-336/2018) CRL.M.C. 10200/2024 FILED BY VIKAS & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(BEGAM PUR- 336/2018)
3	CRL.M.C.-164/2025 CRL.M.A. 864/2025	RISHABH DHALL AND ORS. V/s STATE, NCT OF DELHI AND ORS.	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: HEMANT GULATI (SETHIASSOCIATESDELHI@GMAIL.COM)(9958852527)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT)		P.S.-FIR NO. :(PREET VIHAR- 146/2019)

4	CRL.M.C.-492/2025 CRL.M.A. 2329/2025	RAVI KUMAR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	ANIL KUMAR, DANISH	
		OTHER DETAILS OF ADVOCATES: ANIL KR SHARMA(SHARMAANILKUMAR66@YAHOO.COM)(9810180140)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT) DANISH (PATHAN.DANISH922@GMAIL.COM)(9911387037)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI- 604/2019)
5	CRL.M.C.-577/2025 CRL.M.A. 2798/2025 CRL.M.A. 2799/2025	HIMANSHU YADAV AND ORS V/s THE STATE GOVT OF NCT AND ANR	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: M.NAUSHAD()(9810782767)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI- 461/2023) W.P.(CRL) 2928/2023 FILED BY JITENDER SINGH & ANR. (DISPOSED ON : 2023-10-09) BAIL APPLN. 3555/2023 FILED BY RAJVEER YADAV (DISPOSED ON : 2024-01-08) P.S.-FIR NO. :(FATEHPUR BERI- 461/2023)
6	CRL.M.C.-659/2025 CRL.M.A. 3150/2025	SANJAY MISHRA V/s THE STATE (GOVT OF NCT OF DELHI) AND ANR	HANUSH	
		OTHER DETAILS OF ADVOCATES: HANUSH(HANUSHKUMAR51@GMAIL.COM)(8860792052)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		P.S.-FIR NO. :(FATEHPUR BERI- 105/2021)
7	CRL.M.C.-667/2025 CRL.M.A. 3159/2025	MUKUL SHARMA V/s THE STATE OF NCT OF DELHI & ANR.	NEEL KUMAR	
		OTHER DETAILS OF ADVOCATES: D.K. BHATIA(DKBHATIA728@GMAIL.COM)(9811699022)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-41/2017) CRL.M.C. 5057/2017 FILED BY MUKUL SHARMA (DISPOSED ON : 2018-11-20)

				P.S.-FIR NO. :(BHAJAN PURA-41/2017)
8	CRL.M.C.-803/2025 CRL.M.A. 3747/2025	SH HARBANS SINGH ALAGH & ANR. V/s THE STATE GOVT. OF NCT OF DELNHI AND ANR.	MANKAN DEEP SINGH, KRISHAN KANHAIYA	
		OTHER DETAILS OF ADVOCATES: BAMMI (OFFICE@BAMMIASSOCIATES.COM)(9891911118)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) KRISHAN KANHAIYA (ADVKKGOEL@GMAIL.COM)(9996046592)(PETITIONER)		P.S.-FIR NO. :(TILAK NAGAR- 68/2024)
9	CRL.M.C.-967/2025 CRL.M.A. 4449/2025 CRL.M.A. 4450/2025	NAZIM V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR (ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT)		P.S.-FIR NO. :(CYBER POLICE STATION CENTRAL- 31/2024)
10	CRL.M.C.-1062/2025 CRL.M.A. 4840/2025	SHAILENDER KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	VIPIN TIWARI	
		OTHER DETAILS OF ADVOCATES: VIBHA(ADVLIBHORBHATIA@GMAIL.COM)(9870300179)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		P.S.-FIR NO. :(TIGRI- 431/2024)
11	CRL.M.C.-1116/2025 CRL.M.A. 5069/2025	SUBHASH & ANR. V/s STATE NCT OF DELHI & ANR.	PRASHANT YADAV, GIRISH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIDHI ANUBANDHAM LAW HOUSE(VILAWHOUSE@GMAIL.COM)(9999981708)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT) GIRISH KUMAR(GIRISHKATYAL88@GMAIL.COM)(9268003406)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 348/2016)
12	CRL.M.C.-1362/2025 CRL.M.A. 5981/2025	PRADEEP AND ORS. V/s STATE OF DELHI AND ANR	KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: ARUN SHEORAN (ARUNSHEORAN1966@GMAIL.COM)(9899075614)(PETITIONER) AS A (KKDC314@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)		P.S.-FIR NO. :(KARAWAL NAGAR- 668/2021)
13	CRL.M.C.-1517/2025 CRL.M.A. 6834/2025	SH. ROSHAN KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR (RAVIKUMAR7412@REDDIF.COM)(9212412477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE		P.S.-FIR NO. :(SHALIMAR BAGH- 488/2021)

		NT)	
14	CRL.M.C.-1679/2025 CRL.M.A. 7567/2025	SUKHINDER & ORS. V/s STATE OF GNCTD . & ORS.	ROHIT KUMAR
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI- 611/2017) CRL.M.C. 1944/2018 FILED BY GOPI CHAND & ORS (DISPOSED ON : 2018-07-24) CRL.M.C. 1680/2025 FILED BY SUNNY & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(MEHRAULI- 611/2017)
15	CRL.M.C.-1680/2025 CRL.M.A. 7569/2025	SUNNY & ORS. V/s STATE OF GNCTD & ANR.	ROHIT KUMAR
		OTHER DETAILS OF ADVOCATES: H & R LEGAL(INFOHAQH@GMAIL.COM)(9870307630)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESP ONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI- 611/2017) CRL.M.C. 1944/2018 FILED BY GOPI CHAND & ORS (DISPOSED ON : 2018-07-24) CRL.M.C. 1679/2025 FILED BY SUKHINDER & ORS. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(MEHRAULI- 611/2017)
16	CRL.M.C.-1681/2025 CRL.M.A. 7572/2025	DEEPAK AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	INDU BALA
		OTHER DETAILS OF ADVOCATES: KARAN)(8587844868)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDE NT)	P.S.-FIR NO. :(JAHANGIR PURI- 483/2023)

17	CRL.M.C.-1686/2025 CRL.M.A. 7578/2025	RAJINDER KAUR @ RAJJI & ANR. V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ARUN (ARUNRAJF3@GMAIL.COM)(9911817966)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY- 242/2014) W.P.(CRL) 891/2014 FILED BY RAJINDER KAUR @ RAJJI & ORS (DISPOSED ON : 2014-05-02) BAIL APPLN. 1628/2014 FILED BY RAJINDER KAUR @ RAJJI (DISPOSED ON : 2015-03-24) BAIL APPLN. 1161/2015 FILED BY SMT RAJINDER KAUR @ RAJJI (DISPOSED ON : 2015-06-11) P.S.-FIR NO. :(AMAR COLONY- 242/2014)
18	CRL.M.C.-1688/2025 CRL.M.A. 7580/2025	PARAMJEET SINGH & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	TAJINDER SINGH	
		OTHER DETAILS OF ADVOCATES: TAJINDER SINGH (ADVOCATETAJINDER10@GMAIL.COM)(9811332521)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI- 378/2021)
19	CRL.M.C.-1904/2025 CRL.M.A. 8596/2025 CRL.M.A. 8597/2025	SACHIN TOMAR@SONU V/s STATE GOVT OF NCT OF DELHI & ANR.	AVANISH KUMAR, SHAHID ALI	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHAHID ALI (SHAHIDALI.DHC@GMAIL.COM)(9810467730)(PETITIONER)		P.S.-FIR NO. :(MALVIYA NAGAR- 542/2015)

20	CRL.M.C.-1977/2025 CRL.M.A. 8880/2025	VIKRAM V/s STATE OF GNCTD & ANR.	NITESH KASHYAP	
		OTHER DETAILS OF ADVOCATES: ANKIT KUMAR LOHAN (ANKIT.LOHAN00@GMAIL.COM)(9560237069)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAGAT PURI- 104/2023) CRL.M.C. 1979/2025 FILED BY LALISHA CHAUDHARY & ANR. (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(JAGAT PURI- 104/2023)
21	CRL.M.C.-1979/2025 CRL.M.A. 8882/2025	LALISHA CHAUDHARY & ANR. V/s STATE OF GNCTD & ANR.	NITESH KASHYAP	
		OTHER DETAILS OF ADVOCATES: NITESH KASHYAP (NITESHYAP@GMAIL.COM)(8130457348)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAGAT PURI- 104/2023) CRL.M.C. 1977/2025 FILED BY VIKRAM (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(JAGAT PURI- 104/2023)
22	CRL.M.C.-2044/2025 CRL.M.A. 9197/2025	KRISHAN KUMAR @ KRISHNA ARORA & ANR. V/s STATE NCT OF DELHI AND ORS	SYED MOHD SHOEB, ASIM NAEEM	
		OTHER DETAILS OF ADVOCATES: SANJAY CHUAHAN(SAYYAD198905@GMAIL.COM)(9634104136)(PETITIONER) VIKRAM SINGH (SAYYAD198905@GMAIL.COM)(9634104136)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(RESPONDENT) ASIM NAEEM(ASIMNAEEMADV@GMAIL.COM)(9811056644)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-88/2019) CRL.M.C. 802/2022 FILED BY BHUSHAN KUMAR DUA (DISPOSED ON : 2022-02-21) CRL.M.C. 3535/2022 FILED BY BHUSHAN KUMAR DUA (DISPOSED ON : 2025-03-26) P.S.-FIR NO.

				:(HAUZ KHAS-88/2019)
23	CRL.M.C.-2138/2025	MANPREET SINGH V/s THE STATE (NCT OF DELHI)	SUNIL KUMAR KALRA	
		OTHER DETAILS OF ADVOCATES: AJAY BIDHURI (AJAYBIDHURI@HOTMAIL.COM)(9810239626)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TILAK NAGAR- 42/2023) CRL.M.C. 3515/2023 FILED BY SURINDER KAUR GROVER (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(TILAK NAGAR- 42/2023)
24	CRL.M.C.-2270/2025	VARUN CHOUDHARY V/s STATE (NCT OF DELHI) THRO SHO PS MEHRAULI AND ANR.	SUNIL KUMAR KALRA	
		OTHER DETAILS OF ADVOCATES: SUNIL KR KALRA(QADVSUNILKALRA@GMAIL.COM)(9810396959)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-1097/2016)
25	W.P.(CRL)-3244/2024(Disposed off case)	RAMJANI V/s STATE OF NCT OF DELHI	PRATEEK KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KSHITIJ MITTAL (PRATEEKKUMARLAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHALSWA DAIRY- 573/2016) CRL.A. 1075/2018 FILED BY RAMJANI (DISPOSED ON : 2020-03-06) W.P.(CRL) 2138/2022 FILED BY RAMJANI (DISPOSED ON : 2023-02-15) W.P.(CRL) 283/2024 FILED BY RAMJANI (DISPOSED ON : 2024-04-23) P.S.-FIR NO. :(BHALSWA DAIRY-

				573/2016)
26	W.P.(CRL)-597/2025 CRL.M.A. 5427/2025	POONAM GUPTA & ORS. V/s THE STATE NCT OF DELHI & ANR.	GAURAV SHARMA	
		OTHER DETAILS OF ADVOCATES: GAURAV SHARMA (GUPTA4470@GMAIL.COM)(8882785372)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MEHRAULI-337/2024)
27	W.P.(CRL)-948/2025 CRL.M.A. 8887/2025 CRL.M.A. 8888/2025	JAIPAL SINGH & ANR. V/s THE STATE (GOVT. OF NCT DELHI) & ANR.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: YOGENDRA VERMA(VERMA.YOGENDRA160@GMAIL.COM)(9015236915)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (PATPARGANJ INDUSTRIAL AREA-828/2024)